

ANNEXURE-B

1. PENDING TENANCY CASES

Name of the Taluka:- BARDEZ

Name of the Court:- DEPUTY COLLECTOR & S.D.O-II, MAPUSA SUB-DIVISION, MAPUSA-GOA.

Sr. No	Case No.	Name of the Tenant	Sy. No.	Area in sq. mts	Owner's name	No. of hearings held	Present Status
1	TNC/APL/BAR-II/NEW/2/2021	Francis da Costa r/o Nerul, Bardez-Goa.	49/10	1975	Maria Sublime Silvia De Silva r/o Reis Magos, Bardez-Goa.	12	Reply
2	TNC/APL/BAR-II/NEW/3/2021	Ravindra Malvankar r/o Jaidev vadda, Nachinola, Bardez-Goa	35/4	5100	Alirio Botelho r/o Zoidar, Nachinola, Bardez-Goa.	13	Oral arguments
3	TNC/APL/BAR-II/NEW/4/2021	Ravindra Malvankar r/o Jaidev vadda, Nachinola, Bardez-Goa	35/4	5100	Alirio Botelho r/o Zoidar, Nachinola, Bardez-Goa.	13	Oral arguments
4	TNC/APL/BAR-II/NEW/5/2021	Chandrakishor Salgaonkar r/o St. Anthony wado, Guirim, Bardez-Goa.	104/1	1650	Eknath Kandolkar r/o St. Anthony wado, Guirim, Bardez-Goa.	13	Oral arguments
5	TNC/APL/BAR-II/NEW/2/2022	Krishna L Linguidkar r/o Aradi Guirim, Bardez-Goa	3/3	2148	St. Monica alias Santa Monica Old Goa religious Institution r/o Bishop house, Altinho, Panaji	5	Reply
6	TNC/APL/BAR-II/NEW/2/2023	Uday Mandrekar r/o Livramento waddo, Sangolda, Bardez-Goa.	91/6 & 19/13	4450	Comunidade of Sangolda r/o Bella wista vaddo, Sangolda, Bardez-Goa.	5	Reply
7	TNC/APL/BAR-II/NEW/3/2023	Fernando Victor r/o Sanjay School road, Porvorim, Bardez-Goa.	104/1	1900	Chandrakishore B Salgaonkar r/o Porvorim, Bardez-Goa.	7	Steps
8	TNC/APL/BAR-II/NEW/4/2023	Mrs. Nutan A Govekar r/o Mainem, Pilerne, Bardez-Goa.	15/1-A 17/1-1	20368	Vishnu G Panvelkar r/o Vishnu Niwas, reis-Magos, Bardez-Goa.	3	Steps
9	TNC/APL/BAR-II/NEW/5/2023	Jaidev Atmaram Madgaonkar r/o Paliem, Nr. Saibaba saw mill, Ucassaim, Bardez-Goa.	38/2 & 38/4	6750	R.D Gomes Pinto r/o Annerley Hill, London.	3	Appearance
10	TNC/APL/BAR-II/NEW/6/2023	Shital S Arolkar r/o Socorro, Bardez-Goa	83/16, 89/3 84/2	1500 875 50	Comunidade of Serula Porvorim-Goa.	3	Steps/appearance

11	TNC/APL/BAR-II/NEW/7/2023	Candia Church of Pomburpa r/o Pomburpa, Bardez-Goa	59/5 & 53/17	8693 2675	Jijabai T Alornekar r/o Palmar wado, Pomburpa, Bardez-Goa.	3	Appearance
12	TNC/APL/BAR-II/NEW/8/2023	Siddesh Kawlekar r/o Pomburpa, Bardez-Goa	59/5 & 53/17	8693 2675	Candia Church of Pomburpa r/o Pomburpa, Bardez-Goa	3	Appearance
13	TNC/APL/BAR-II/NEW/9/2023	Cipriano Baptista Dias r/o Nr. Holy family church, Porvorim, Bardez-Goa.	76/1	1925	Dattaram Mayenkar r/o Barvanem waddo, Ucassaim, Bardez-Goa.	3	Appearance
14	TNC/APL/BAR-II/NEW/10/2023	Cipriano Baptista Dias r/o Nr. Holy family church, Porvorim, Bardez-Goa.	76/1	1925	Dattaram Mayenkar r/o Barvanem waddo, Ucassaim, Bardez-Goa.	3	Appearance
15	TNC/APL/BAR-II/NEW/11/2023	Cipriano Baptista Dias r/o Nr. Holy family church, Porvorim, Bardez-Goa.	76/2	1925	Dattaram Mayenkar r/o Barvanem waddo, Ucassaim, Bardez-Goa.	3	Appearance
16	TNC/APL/BAR-II/NEW/12/2023	Francis Fernandes r/o Khursa waddo, Carona, Aldona, Bardez-Goa.	29/2	200	Domitilia Conceicao r/o Grand carona, khursa vaddo, Aldona, Bardez-Goa.	3	Appearance
17	TNC/APL/BAR-II/NEW/13/2023	Threza Lobo r/ Saligao, Bardez-Goa.	313/3	150	Romualdo alias Lawrence Travasso r/o Saligao, Bardez	3	Appearance
18	TNC/APL/BAR-II/NEW/14/2023	Shama Paliyekar r/o vancio waddo, Guirim, Bardez-Goa	43/3	1250	Eileen Blanche r/o vancio waddo, Guirim, Bardez-Goa	3	Appearance
19	TNC/APL/BAR-II/NEW/15/2023	Edna Souza Cordeiro r/o Avenue Apt., Bal Harbour, Florida, U.S.A	34/14	100	Gaspar Francis Vaz r/o Saligao, Bardez-Goa.	3	Appearance
20	TNC/APL/BAR-II/NEW/1 /2024	Mrs. Christalina Afonso r/o Guirim, Bardez-Goa.	30/6	300	Comunidade of Guirim r/o Guirim, Bardez-Goa.	1	Appearance
21	TNC/APL/BAR-II/NEW/2 /2024	Mr. Nympha D'Souza r/o Vansa waddo, Ucassaim, Bardez-Goa	109/3	400	Smt. Suranga Dabhale	1	Appearance
22	TNC/APL/BAR-II/NEW/3 /2024	Shri. Manohar Nagvekar r/o Butkiwado, Porvorim, Bardez-Goa.	58/8 & 52/8	250	Aramita Sequeira Muniz r/o Irmita vaddo, Porvorim, Bardez Goa.	1	Appearance

II. PENDING MUNDKAR CASES

Name of the Taluka:- BARDEZ

Name of the Court:- DEPUTY COLLECTOR & S.D.O-II, MAPUSA SUB-DIVISION, MAPUSA-GOA.

Sr. No	Case No.	Name of the Mundkar	Sy. No.	Area in sq. mts	Owner's name	No. of hearings held	Present Status
1	MND/APL/BAR-II/2/2021	Chandrakant Palyekar	144/4	1550	Chandrakant Rivonkar	11	argument
2	MND/APL/BAR-II/1/2022	Smt. Krishnabai Kundaikar r/o Reis-magos	57/1	300	Clare Marchon	13	order
3	MND/APL/BAR-II/2/2022	Smt. Krishnabai Kundaikar r/o Reis-magos	57/1	300	Smt. Gisela Marchon	13	argument
4	MND/APL/BAR-II/3/2022	Mrs. Chandrabhagem C Colvalkar	158/4	300	Lucy Lobo r/o Saligao	8	argument
5	MND/APL/BAR-II/4/2022	Shaikh Yunnus r/o Guirim	33/2	575	Agostinho Fernandes	10	argument
6	MND/APL/BAR-II/5/2022	Vithal J Agarwadekar r/o Neru, Bardez-Goa	363/1	300	Ramesh Agarwadekar	8	argument
7	MND/APL/BAR-II/6/2022	Mr. Sunil Mayekar	75/1	150	Mrs. Joy Mavis Dias r/o Mumbai	7	argument
8	MND/APL/BAR-II/7/2022	Mr. Vaman Shaba Parsekar r/o H.No.25, Salvador-do-mundo	168/14	101	Mr. Jose Cassiano De Carvalho	6	arguments
9	MND/APL/BAR-II/2/2023	Smt. Devaki V Govekar	87/1	246	Vassudev alias Sandeep Poi Dhungat	6	arguments
10	MND/APL/BAR-II/3/2023	Sriram Chodankar r/o Guirim, Bardez-Goa	38/22	250	Radha K Chodankar r/o Gurim, Bardez-go	3	appearance
11	MND/APL/BAR-II/4/2023	Ramnath Naik r/o Bastora, Bardez	60/5	300	Salette Fatima das Santos	10	Orders on C.O.D
12	MND/APL/BAR-II/5/2023	Anjani A Shirodkar r/o Salvador-do-mundo	407/14	200	Fr. Anthony Albuquerque	3	appearance
13	MND/APL/BAR-II/6/2023	Pandurang Naik r/o Bastora	139/13	200	Luis Felecio D'Souza	3	reply
14	MND/APL/BAR-II/7/2023	Mrs. Rukmini N Pednekar r/o Bastora, Bardez-Goa.	139/13	120	Luis Felecio D'Souza	3	appearance
15	MND/APL/BAR-II/8/2023	Smt. Devaki V Govekar R/o H.No.t-69, Verem	87/1	578	Somnath Voicunta Pai Dhungat	2	appearance
16	MND/APL/BAR-II/9/2023	Aniceto Vaz r/0 Socorro, Bardez-Goa	247/11	428	Veronica Catarina Fernandes	2	appearance
17	MND/APL/BAR-II/10/2023	Mr. Premnath Harmalkar r/o Saligao, Bardez-Goa	189/11	153	Anita Luiza Mascarenhas r/o Saligao, Bardez-Goa	2	appearance

18	MND/APL/BAR-II/11/2023	Datta Salgaonkar r/o Saligao, Bardez	197/7	300	Canu Remedios r/o Saligao, Bardez0Goa	2	appearance
19	MND/APL/BAR-II/2/2024	Querobino C.R Dias, R/o H.No. 348/1, Virlosa, Penha-de-Franca, Bardez-Goa.	27/12	300	Goculdas Uttam Tari r/o H.No. 348/1, Virlosa, Penha-de-Franca, Bardez-Goa.	1	Appearance

Pending Mundkar for the year: i) 2021-22

OFFICE:- Deputy Collector & SDO,

TALUKA :Tiswadi

Sr. No.	Case No.	Name of Mundkar/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	MUND/DYCL/REV/02/2021	Ramakant Pai, R/o C-22, Mangirish L.J Road, Mumbai Mumbai Vs Surya Kunkolkar, R/o HNo.C-22/495, OdxelTaleigao Goa.	226/2	-	Ramakant Pai & Others	34	For clarification
2	MUND/DYCL/APPL/03/2021	Luiza Dias, r/o HNo.1297/A, Bondir St. Cruz Tiswadi Goa Vs Francisco Dias, R/o HNo.1244/C, Segunda Bairo St. Cruz Tiswadi Goa.	422/4-G-1, St. Cruz	260 sq.mts	CustodioBraganca& Others	35	For clarification
3	MUND/DYCL/APPL/05/2021	Vassant Bhandari, r/o HNo.67, Sao Pedro, RibandarTiswadi Goa Vs VithuKankonkar	17/2, Panelim	-	Vassant Bhandari,	51	For clarification
4	MUND/DYCL/APPL/06/2021	Confraria De Igreja, Having office in St. Lawrence Church, Agassaim Goa Vs Rama Naik	82/1, Mercurim	-	Confraria De Igreja,	29	For filling written arguments

5	MUND/DYCL/APPL/07/2021	Terezina Fernandes, r/o HNo.81 behind “Ganga Niwas”, Off Menezes Braganza Road Panaji Goa Vs NarandasGokuldas	Chalta No. 188 of P.t No.204, Panaji	75	NarandasGokuldas	24	Parties to file written arguments

Pending Mundkar for the year: ii) 2022-23

Taluka:-Tiswadi

Sr. No.	Case No.	Name of Mundkar/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	MUND/DYCL/APPL/03/2022	Alvaro Menezes, R/o HNo.682, Goa Velha Vs Bharmu Mane HNo. 159 Dando Goa VelhaTiswadi Goa	154/1. Goa Velha	-	Alvaro Menezes,	26	For arguments
2	MUND/DYCL/APPL/05/2022	Alvaro Menezes, R/o HNo.682, Goa Velha Vs Bharmu Mane, HNo. 159 Dando Goa VelhaTiswadi Goa	154/1. Goa Velha	-	Alvaro Menezes,	22	For arguments
3	MUND/DYCL/APPL/09/2022	Alvaro Menezes, R/o HNo.682, Goa Velha Vs Bharmu Mane HNo. 159 Dando Goa VelhaTiswadi Goa	154/1. Goa Velha	-	Alvaro Menezes,	23	For arguments
4	MUND/DYCL/APPL/04/2022	Parvati Tari, R/o HNo.966, Tonca St. EstevemTiswadi Goa Vs Mahadev Narvekar	111/1, Jua	-	-	22	For respondents to file written arguments
5	MUND/DYCL/REV/07/2022	Ramakant Pai, r/o C-22, Mangirish L.J Road Mahim, Mumbai 400016 Vs Surya Kunkolkar	226/2, Taleigao	-	Ramakant Pai	23	For arguments
6	MUND/DYCL/APPL/10/2022	Prakash Bhosle, R/o HNo.c-58/4, Mala	-	-	Prakash	31	For arguments

		Panaji Goa Vs Pradip Amonkar			Bhosle		
7	MUND/DYCL/APPL/11/2022	Jose Oliveira Fernandes, R/o HNo.140, Bhutem Bhat Mercedes Goa Vs Jose Maria Fernandes	140/1, Murda	300 SqMts	Jose Cirilio Oliveira Fernandes	14	Arguments
8	MUND/DYCL/APPL/12/2022	ConceicaoVaz, 235, Sovoskai, WaddoBatim Goa VelhaTiswadi Goa. Vs Feliciano Dias	36/7, Batim	-	Maria Linda Domingosperei ra	21	For arguments
9	MUND/DYCL/APPL/13/2022	Mark Andrade, R/o HNo.55/1, C-15, Near Dona Paula Jetty, Dona Paula Tiswadi Goa Presently based in U.A.E. Vs Agnelo Dias	Chalta No.5 , P.T Sheet No.16	-	Dr.Agnelo Basilio Dias	20	For steps of the appellants
10	MUND/DYCL/APPL/14/2022	Fottu Martins, R/o MartinsalemMorod, Opp. Purva Apartments, Caranzalem, Tiswadi Goa..... Vs Aleixo Martins	-	-	Aleixo Martins	16	For reply
11	MUND/DYCL/APPL/16/2022	Vincent Alexender Das, R/o HNo.E-5, Sallem Bhat, MercedesTiswadi Goa. Vs Luis Fernandes	28/1, Morambi-o- Grande, Marces	-	Caetano Xavier Dos Remedios Furtado	22	Final arguments
12	MUND/DYCL/APPL/18/2022	Anant Damodar, r/o HNo.112 ArcarCurca, Tiswadi Goa Vs Pandurang VithalChanekar	42/2, Curca	150 sq. mts	Pandurang VithalChanekar	19	For steps of the appellant
13	MUND/DYCL/LEV/APPL/19/20 22	MuktabaiChudduGauns, r/o HNo.436, Voilem Bhat Mercedes Goa Vs Shrimati Limbo Murgaonkar	49/1, Murda, Merces	335.90 sq. mts	Laximan alias Vinayak Morajkar& others	15	For Arguments
14	MUND/DYCL/APPL/20/2022	Anthony Vaz, R.o HNo.E135,	10/13,	75 sq.mts	Anthony Vaz,	18	For arguments

		Near MilagrisChappel, MercesVaddyTiswadi Goa Vs BenarldMonterio	Revovadi				
15	MUND/DYCL/APPL/22/2022	KrishnarajSukerkar, R/o GovekarBuilding , Opp Govt. Printing Press Panaji Goa.	95/7	21 sq. mts	KrishnarajSuke rkar	17	For argument
16	MUND/DYCL/APPL/24/2022	Maria Faleiro, R/o HNo.L-3/246, FondvemRibandarTiswadi Goa Vs Aires Fam Vincent	Chalta No.108, P.T Sheet No.15	-	Aires Fam Vincent	15	For reply and arguments

Pending Mundkar for the year: iii) 2023-24

Taluka:-Tiswadi

Sr. No.	Case No.	Name of Mundkar/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	MUND/DYCL/APPL/02/2023	Dempo Properties, Having office at Casa Dempo, M.G Road, Panaji Goa Vs Vimal Kavlekar	8/1, calapur	200 sq. mts	Dempo Properties,	14	For filing written arguments
2	MUND/DYCL/APPL/03/2023	MeghaUttamKunkaidar, r/o HNo.660A, Nagali, TaleigaoTiswadi Goa. Vs Parvati Kankonkar	279/1, Taleigao	300 sq. mts	Lucianao Francisco Pinto	14	For Arguments
3	MUND/DYCL/TIS/Transfer- Appl/04/2023	Jose D'souza , r/o HNo.166 (new), 152 (old) DexibhatAgassiamTiswadi	98/1, Mercurim	200 sq. mts	Eurico Erasmo	13	Reply of the respondents

		Goa Vs Eurico Erasmo					
4	MUND/DYCL/APPL/05/2023	Alvaro Menezes, R/o H.No.682, Goa VelhaTiswadi Goa Vs Barmu Mane, R/o HNo. 159 Dando Goa VelhaTiswadi Goa	-	-	Alvaro Menezes,	13	For appellant to take steps
5	MUND/DYCL/APPL/07/2023	Niranjan sawant, R/o HNo.1094 Tonca, St. EstevamTiswadi Goa Vs Rajendra Sawant	111/1, Jua	336 Sq. mts	-	18	For appellants to furnish documents to respondents
6	MUND/DYCL/APPL/11/2023	Vincent Pereira, R/o H-8 Hill View Madhuban Complex, St. Inez Panaji Goa Vs Fatima Palha	2/4, Mercurim	300 sq. mts	Vincent Pereira	13	Appellant to take steps
7	MUND/DYCL/APPL/12/2023	Jose Nectalino Fernandes, r/o HNo.937/C, Ward St. Agostinho (Roulo Bandh) Santa Cruz Tiswadi Goa Vs Joao Crisostoma	47/1, calapor	143 Sq.mts	Joao Crisostoma	11	For appearance of respondents
8	MUND/DYCL/APPL/13/2023	Nicael Dias, R/o MainaBatimTiswadi Goa Vs Egnases Dias	118/1, Batim	103 Sq. mts	Ignes Catarina Alphonso	11	For steps of the respondent
9	MUND/DYCL/APPL/14/2023	Francis Fernandes, R/o	54/11,	-	Agnelo Henrique	12	For final

		HNo.677, Gavona, ChoraoTiswadi Goa Vs Agnelo Henrique	Chorao				arguments
10	MUND/DYCL/APPL/15/2023	Don Bosco, Having office at Panaji Vs Tukaram Concolkar	234/2 (Part), Taleigao	-	Don Bosco,	12	Appellant to take steps
11	MUND/DYCL/APPL/16/2023	Santosh Padolkar, HNo.494, GoltimNavelimTiswadi Goa. Vs Rajesh Nasnodkar	10/13	204 sq. mts	- Rajesh Nasnodkar	14	For orders
12	MUND/DYCL/APPL/17/2023	Parvati Tari, r/o HNo.966, Tonca, St. Estevam, Tiswadi Goa. Vs Prakash Ramkrishna Gad	111/1, Jua	300 sq. mts	Prakash Ramkrishna Gad	11	For filing written arguments
13	MUND/DYCL/APPL/19/2023	Dashrath Naik, R/o HNo.69 B (old), HNo.140 (new), Morambi- O-Grande WaddiMercesTiswadi Goa Vs Bosco Hilario	13/3, Morambi-O -Grande, Merces	-	Bosco Hilario	12	For appellant to take steps
14	MUND/DYCL/APPL/20/2023	Jose Florina , R/o HNo.1128, Second Ward, GorbattaCalapur Goa Vs VithalAmbekar	Chalta No.82, P.T Sheet No.75, Panaji	-	Alvaro Pinto	16	For Orders
15	MUND/DYCL/APPL/21/2023	ShantaramChodankar, R/o HNo.1063 Tonca	109/3, Jua	775 sq. mts	Cimplicio Rodrigues &Ors.	15	For respondents

		Jua, St. EstevamTiswadi Goa Vs AmrishShet					to file reply
16	MUND/DYCL/APPL/22/2023	Roque D'souza, r/o Bairo Dando Goa Velha Vs Valentino Agnelo	143/21, 143/22, 143/23	550 sq. mts	Jose D Souza & others	07	For filing reply
17	MUND/DYCL/APPL/24/2023	Caitano Francisco, R/o Cananda Vs Venkatesh Kamat	169/1, Taleigao	700 sq. mts	Caitano Francisco,	11	For appearance of the respondents
18	MUND/DYCL/APPL/25/2023	Laxmi Parsekar, r/o HNo.201, Amboi, Malar Divar, Tiswadi Goa Vs Maria Feliciano Carvalho	105/6, Diwar	-	Maria Feliciano Carvalho	09	Appellant to take steps
19	MUND/DYCL/REV/APPL/26/2023	MuktabaiMurgaonkar, r/o HNo.436, Voilem Bhat Mercedes Goa Vs Shrimati Limbo Murgaonkar	49/1, Murda	-	Pandurang Laxman Morajkar	08	For Written arguments
20	MUND/DYCL/APPL/27/2023	Baptista Joao, HNo.16/767/1, Amaral Waddo, TaleigaoTiswadi Goa Vs Cruz Peixoto	154/1, Taleigao	-	Claudio Jose Franciso	11	For respondents to file written arguments
21	MUND/DYCL/APPL/28/2023	Eurico Nunes, R/o HNo.C/65 Fontainhas, Mala Tiswadi Goa Vs Jose D'souza	23/5, Merces	-	Eurico Nunes	12	For arguments

22	MUND/DYCL/APPL/29/2023	Ganesh Shirvoikar, r/o of House No. 411/1, MaddinDonapaula Near KopeWado Tiswadi Goa Vs Raghu Gauns	Chalta No.73 of P.T Sheet No.174	167 sq. mts	Raghu Gauns& others	7	Appellant to take steps
23	MUND/DYCL/APPL/30/2023	Sandeep Shirvoikar, R/o H.No.20/413, MardinCaranzalem Tiswadi Goa Vs DhakuGauns	Chalta No.74 of P.T No.174, Panaji	-	Raghu GaunsShirvoikar	10	Respondent seek time to file reply
24	MUND/DYCL/Transfer/APPL/31/2023	M/s Dempo Properties, R/o HNo.791/1, Mahamaya, Next to Shantadurga Temple Alto PorvorimBardez Goa Vs Sonu Andrade	-	-	M/s Dempo Properties	08	For appellant to amend cause title
25	MUND/DYCL/APPL/32/2023	Bernard Monterio, R/o HNo.152, Carmi Bhat, Mercedes Wadi, Mercedes Goa Vs Anthony Vaz	10/2013, Mercedes	300 sq. mts	-Anthony Vaz	10	For filing written arguments
26	MUND/DYCL/APPL/33/2023	M/s Dempo Properties, R/o HNo.791/1, Mahamaya, Next to Shantadurga Temple Alto PorvorimBardez Goa Vs DomingoesD'souza	188/1 (Part), Goa Velha	240 sq. mts	M/s Dempo Properties,	08	For appellant to take steps
27	MUND/DYCL/APPL/34/2023	Andre Estrocio, r/o HNo.389, Kerant	Chalta No.4 of P.T	-	Camiro Luis	7	For appellant to

		Caranzlemllhas Goa Vs Camiro Luis	Sheet No.149, Panaji				take steps
28	MUND/DYCL/APPL/35/2023	Andre Estrocio, r/o HNo.389, Kerant Caranzlemllhas Goa Vs Camiro Luis	Chalta No.4 of P.T Sheet No.149, Panaji	-	Camiro Luis	07	For appellant to take steps
29	MUND/DYCL/APPL/36/2023	Rukmini Kavlekar, R/o hNo.112, Pether, CarambolimTiswadi Goa Vs Moga Gawde	56/9, carambolim	80 sq. mts	Moya RayuGaude	07	For written arguments
30	MUND/DYCL/APPL/39/2023	Confraria de Igreja, Having Office at in St. Lawrence Church Agassaim Tiswadi Goa Vs NityanandGauns	42/1, Goa Velha	85 sq. mts	Confraria de Agacaim	05	For filling reply and arguments
31	MUND/DYCL/APPL/40/2023	Franacis Pereira, R/o HNo.163/1, CacaraCalapur, St. Cruz Tiswadi Goa. Vs VithalTalaulikar	210/1, Cacara	300 sq. mts	VithalTalaulikar	5	For Steps of the appellants
32	MUND/DYCL/APPL/41/2023	M/s Dempo Properties, office at Casa Dempo M.G Road, Panaji Goa Vs Maria D'souza	188/1, Goa Velha	-	M/s Dempo Properties,	05	For service of the respondents
33	MUND/DYCL/APPL/43/2023	Serafina Ema, R/o HNo.823-A, MalwaraMercuim Agasaim Goa Vs	80/31, Goa Velha	-	AgneloRego	5	Reply and arguments

		AgneloRego					

Pending Mundkar for the year: iv) 2024 till date

Taluka:-Tiswadi

Sr. No.	Case No.	Name of Mundkar/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	MUND/DYCL/APPL/01/2024	M/s Dempo Properties, office at Casa Dempo M.G Road Panaji Goa. VS Eknath Shirodkar, R/o HNo.536, PalemSiridao Tiswadi Goa	64/2	240 sq. mts	M/s Dempo Properties	05	For appearance of the respondents
2	MUND/DYCL/APPL/02/2024	ShantuKandeparkar, R/o Bella Vista ,Mollar, Near Bakery, CorlimTiswadi Goa. Vs Maria Fernandes, r/o Bella Vista MollarCorlim Tiswadi Taluka Goa	9/5, Corlim	100 sq. mts	Maria Fernandes	04	For steps of the appellant
3	MUND/DYCL/APPL/03/2024	Saraswati Nair, r/o HNo.87, Bernardo CarniroWado, MercedesTiswadi Goa Vs Fabrica De IgrejaMerces, Having office at, Our Lady of Merces Church, MercedesTiswadi Goa	23/5	-	Fabrica De IgrejaMerces	03	Appellant to take steps
4	MUND/DYCL/APPL/04/2024	Sandesh Gauns, R/o HNo.113, Pether, CarambolimTiswadi Goa	56/9, Bambolim	80 sq. mts	MogaRayu Gawde	02	For appearance of the parties

		Vs MogaRayu Gawde, R/o HNo.100, CarambolimGavant Pether, Tiswadi Goa					
5	MUND/DYCL/APPL/05/2024	Mrs. Maria Aurelia Lourdes F Vaz, r/o HNo.379, Dando Goa VelhaTiswadi Goa Vs Mrs. EspeciosaD'Silva e Vaz, R/o HNo.509 @ 452, Dando Goa VelhaTiswadi Goa	153/3, Goa Velha	-	Maria Aurelia Lourdes F Vaz	03	For appearance of respondent
6	MUND/DYCL/APPL/06/2024	Mr. Niranjan Dattaji Sawant, R/o HNo.1094 Tonca, St. EstevamTiswadi Goa Vs Mr. Rajendra Digamber Sawant, R/o HNo.1132 ToncaJua, Tiswadi Goa	111/1, Jua	336 sq. mts	Luis BonapartoAlboi Da Fenseca	04	For appellants to furnish documents to respondents
7	MUND/DYCL/APPL/07/2024	Luiza Vaz, R/o HNo.45, Zorichem Bhat, CarambolimTiswadi Goa Vs Lourenco Rodrigues, R/o CarambolimTiswadi Goa.	273/1	240 sq. mts	Lourenco Rodrigues	0	For steps of the appellant
8	MUND/DYCL/APPL/08/2024	Vincent Almeida (Since deceased) Through legal heirs Bernardo Almeida Vs Sunanda D. Bandodkar (since deceased)	Chalta No.2Q/2 P.T Sheet No.165	71 sq.mts	Sunanda D. Bandodkar	01	For appearance

		Through legal heir Mrs. Kranti Rao					
9	MUND/DYCL/APPL/09/2024	Manuel Almeida (Since deceased) Through legal heirs Joao Almeida Vs Sunanda D. Bandodkar (since deceased) Through legal heir Mrs. Kranti Rao	Chalta No.2Q/2 P.T Sheet No.165	94 sq. mts	Sunanda D. Bandodkar	02	For appearance of the parties
10	MUND/DYCL/APPL/10/2024	Nagesh Manuel Pereira Vs Evanto Dias Cardozo (since deceased) Through his legal heirs 1 a).Teodosio Dias Cardozo	9/1, Bambolim	-	Evanto Dias	01	Appearance of the parties
11	MUND/DYCL/APPL/11/2024	Shri. Shridhar Palkar Vs Smt. Somati Martins	9/15, bambolim	140 sq. mts	Smt. Somati Martins	01	For appearance of the parties
12	MUND/DYCL/REV /12/2024	Mr. Vincent Roque De Abreu Vs Mr. Stephen Manoel Rangel (Since deceased) Through legal representatives Mrs. NimfaPreciosa Rangel	148/1, Chorao	125 sq.mts	Mr. Stephen Manoel Rangel	01	For appearance of appellants
13	MUND/DYCL/APPL/13/2024	Mr. Jose Agnelo Menezes Vs Smt. SushilaBarmu Mane	154/1, Goa Velha	300 sq. mts	Mr. Jose Agnelo Menezes	01	For appearance of the parties

14	MUND/DYCL/APPL/14/2024	Smt. KashibaiKambi (dec) Through heirs Mr. Suryakant Laxman Kambli Vs Archdiocese of Goa, Bishop's House, Altinho, Panaji Goa.	Chalta No.330 of P.T Sheet No.77	200 sq. mts	Archdiocese of Goa	01	For appearance of the parties
15	MUND/DYCL/APPL/15/2024	Shri. Ankush Rajaram Naik (since deceased) Through legal heirs Smt. Smita Ankush Naik Vs Smt. KashibaiKambi (since deceased) Through heirs Mr. Suryakant Laxman Kambli	Chalta No.331 of P.T Sheet No.77	153 sq. mts	Archdiocese of Goa	01	For appearance of the parties
16	MUND/DYCL/APPL/16/2024	Mr. Francisco Bernabe Fernandes Vs Mrs. Emiliana Fernandes	63/1-B-1, Murda	367 sq. mts	Victor de Mendonca	0	Appearance of parties

Pending Tenancy Cases for the year: i) 2021-22
Office:- Deputy Collector & SDO
Taluka:-Tiswadi

Sr. No	Case No.	Name of Tenant/applicant and address	Survey No	Area	Name of the land Owner	No. of Hearings	Current Status
1.	TNC/DYCL/APPL/08/2021	Filomena Ribeiro; Mr. Olvin J. Dsouza; Mrs. Maria Isabel Ribeiro and Ms. Sanatana Maria Ribeiro all	157/1	4094	Comunidade of Taleigao	25	Final opportunity was given to the Respondent to file reply on

		r/o House No. 16/600/1, Durgawadi, Taleigao Goa.					15/02/2023.
2.	TNC/DYCL/APPL/09/2021	Fabrica Da Igreja de Bambolim, Having office at Bambolim Church, BambolimTiswadi Goa.	43/1	--	Fabrica Da Igreja de Bambolim, Having office at Bambolim Church, BambolimTiswadi Goa.	29	Parties have sought time as the matter is likely to settle amicably.
Pending Tenancy Cases for the year: ii) 2022-23							
Sr. No	Case No.	Name of Tenant/applicant and address	Survey No	Area	Name of the land Owner	No. of Hearings	Current Status
1	TNC/DYCL/APPL/05/2022	Shri Namdev Ramchandra Natekar, (since deceased) Through his legal heirs 1. Shri Sidharth NamdevNatekar Son of late Namdev Ramchandra Natekar, 2. Smt.Shital Siddharth Natekar, Daughter-in-law of late Namdev Ramchandra Natekar, 3. Miss NilamNamdevNatekar, Daughter of late Namdev Ramchandra Natekar All Indian Nationals, agriculturist, Residents of H.No.204, Sateribhat, Divar, Tiswadi-Goa.	177/8	--	--	18	Matter posted for arguments on 01/02/2024
2	TNC/DYCL/APPL/06/2022	Smt.PremavatiDakuVolvoikar (deceased)	73/11 and		Late Salvador Abreu to late DakuVolvoikar	19	The appellant has requested to call for

		Through legal heirs 2.Mr.ShivdasDakuVolvoikar 3.Pandurang DakuVolvoikar 4.Shri Rajendra DakuVolvoikar H.No.752, GavonaChorao-Goa	73/12				Records and proceedings of Lower Court file on 21/12/2023.
3	TNC/DYCL/APPL/07/2022	Comunidade of Navelim, Rep. by its Attorney, Shri. Caetano Nelson Azavedo, Navelim, Diwar, Tiswadi.	--	--	--	18	The appellant was directed to produce the copy of Order on 29/02/2024.
4	TNC/DYCL/APPL/09/2022	1.Parvati Shiva Morye, Widow of Shiva Morye, 2.Shri Satish Shiva Morye, 3.Shri Rajendra Shiva Morye, 4.Shri Vinayak Shiva Morye, 5.Shri Sanjay Shiva Morye, 6.Shri Govind Shiva Morye, All r/o Talapwada, Kumbharjua, Tiswadi-Goa.	40/5 and 40/7	--	Bosco Torres & his legal heirs	19	Appellant to file written arguments on 18/01/2024
5	TNC/DYCL/APPL/11/2022	Yesso BabuBetkekar.	151/1	6200	1.Executive Engineer, Works Division II (Roads), P.W.D, Panaji 2. Beatriz Almeida e D`souza 3. Nazareth D`souza alias NazareLazario de Souza 4.Laxmi KushtaBetkekar 5.Karishma KushtaBetkekar 6. ShamaKushtaBetkekar 7.Poorva KushtaBetkekar alias 8.PoorvaBandodkar	12	Reply of the respondent

6	TNC/REV/DY.CL/APPL/12/2022	Master Souse Leonardo Caetano	32/5	2575	Comunidade of Gandaulim	17	Matter posted for Order.
7	TNC/REV/DY.CL/APPL/13/2022	Master Souse Leonardo Caetano	31/1 & 35/1	102654	Comunidade of Ella	15	Matter posted for Order.
8	TNC/DY.CL/APPL/14/2022	Self	204/3	2950	Luiza Varela e Monteiro	14	Matter posted for Order.

Pending Tenancy Cases for the year: iii) 2023-24

Sr. No	Case No.	Name of Tenant/applicant and address	Survey No	Area	Name of the land Owner	No. of Hearings	Current Status
1	TNC/REV/DYCL/APPL/01/2023	Late Vishnu BhikaroShirvoikar Through his legal heirs 1. Shri. Dulo V. Shirvoikar @ Gauns 2. Shri Tulo V. shirvoikar @ Gauns R/o H. no 663, Nagali, Taleigao.	287/2	3019	Fransico Luciano Jovita Pinto	12	Matter is posted for arguments on 22/02/2024.
2	TNC/DY.CL/APPL/02/2023	Mr. Luis Caetano Viegas Mrs. Maria Remediana Valeria Pereira R/o H.No. E-181, GallyVaddo, Taleigao.	27/1 6/6 209/1	40.68	Mr. Luis Caetano Viegas	14	Fresh notice is issued to the LR's.
3	TNC/DYCL/APPL/03/2023	Shri. Madhu Rajaram Naik, R/o H.no. 535, vodlembhat, Taleigao Goa	364/6, 347/22	--	Mr. Manuel Francisco Nunis	11	Appearance of respondents.
4	TNC/DYCL/APPL/04/2023	CasmiroPedrinho Lourenco, R/o H.no 651, Calapor, Cujira Goa.	40/1	--	Comunidade of Cujira	18	Matter is posted for Written / Oral arguments.
5	TNC/DYCL/APPL/06/2023	Mrs. RobertinaCandolinaBerreto, Mr. Pedro Luis Agnelo De Almeida, both R/o Hno. 176, FF1, Vinrose Enclave, ToncaMiramar,Caranzalem Goa. Mrs. Ofelia AlziraBerreto Mr. Jose Luis Pereira, both R/o Hno. 1112, Segunda bairro, St. Cruz Tiswadi.	67/4	1437	1) Pedro Paulo Barreto 2) Sebastino Barreto 3) Cirilo S. Barreto 4) Ludovico V. N. Barreto 5) Egiparno S. Barreto 6 This land cannot be Sold/Transferred/ 7 Gifted/Leased without Prior approval 8 of Mamlatdar as provided u/s 18-K of 9 Goa, Daman & Diu Agricultural Tenancy Act, 1964.	13	Service of the respondent

6	TNC/REV/DYCL/APPL/09/2023	Mr. Dioginho alias Diogo Rodrigues, R/o La Marvel Colony, Nio, Marvel, F.no. 483, Dona Paula Tiswadi Goa.	P.T. Sheet no. 189, Chalta No. 1	15749	Mr. Vitthal Francis Paulo de Mendonca Mrs. Maria Antonio Santana Alvares de Mendonca	11	Respondent requested for recalling the decision to call for record and proceeding on 11/01/2024
7	TNC/DYCL/APPL/10/2023	RamakantKolkar Dayanand Kolkar, Both R/o, H.no.14 Chimbhel, Goa	200/20	256	UloMangeskar Vaishali UloMangeskar, both R/o H.no.16, Gavant, Chimbhel.	13	Matter posted for orders on 13/01/2024.
8	TNC/DYCL/APPL/11/2023	1 Vinayak Vishnu Vernekar 2 Rama AtmaramVernekar 3 Anta AtmaramVernekar, All R/o H.no. 50/1, Santana, Talaulim, Curca, Tiswadi Goa.	09/2	--	Comunidade of Talaolim	12	Matter posted for orders on 04/01/2024.
9	TNC/DYCL/APPL/12/2023	Mrs. Maria Claudina Varela R/o, H.no. 179, Petter, Carambolim, IlhasTiswadi Goa.	3/8	6800	Esmy Ursula Alda Fernandes 2 Maria Claudina Fernandes e Varela 3 Devyani Daynand Naik 4 Annapurna Raju Sharma 5 HemmaJankiramKalyan kar 6 Francisco Noronha 7Dony M. Lobo 8 Ana Maria Pricila Varela e Fernandes 9 Babu Rama Narbale 10 Jose D`Souza 11 Herequita D`Souza 12 RohidasHarichandraKu ndaikar	12	Applicant was directed to furnish the copy of Power of Attorney on 07/03/2023.

					13. Merwin Ceasar Saldanha.		
10	TNC/DYCL/APPL/14/2023	Mr. Pandurang G. Korgaonkar, R/o H.no.967, Kadpawadda, CumbarjuaTiswadi Goa.	62/4	5950	1.Gopika Gopal Korgaonkar 2.Pandurang Gopal Korgonkar	08	Matter posted for reply of respondent.
11	TNC/DYCL/APPL/15/2023	Vasco Caetano Pereira, R/o H.no. 614, Odlembhat, CujiraSt.Cruz, Tiswadi Goa.	357/7	2907	Comunidade of Calapor	09	Matter posted for arguments on 22/02/2024
12	TNC/REV/DY.CL/APP/16/2023	Mr. Sousa Leonardo Ceatano	31/27	--	Confraria De Igreja& St. Braz of Gaundalim	09	Matter posted for reply and arguments 07/02/2024
13	TNC/REV/DY.CL/APP/17/2023	Smt. Beartriz P.L. Dias e Menezes (Through her LR) Mrs. Birgirda Aurora Dias, R/o H.no. 1190, Segunda, Bairro, St. Cruz Goa.	151/1	1638	Anthony Xavier Fernandes	09	Matter posted for arguments on 30/01/2024.
14	TNC-ASSO/DYCL/APPL/18/2023	Dhodo Khazan Tenant Association Through its Managing Committee 1) NazarthD'Mello 2) Tulshidas S. Gaude 3) Ajay L. Naik 4) Sasndeeep V. Murgaonkar 5) Suresh D. Naik Having in their office at CarambolimTiswadi Goa	--	--	Dhodo Khazan Tenant Association	08	Fresh notice is issued to the respondent on 23/11/2023.
15	TNC-ASSO/DYCL/APPL/19/2023	ShamsundarBabusio Naik, R/o H.no. 901, MirabhatMandurTiswadi Goa.	34/1-C	--	M/s. Sir Biotech India Limited	06	Service to the respondent on 08/02/2024.
16	TNC/REV/DYCL/APPL/20/2023	Dhodo Khazan Tenant Association Through its managing committee 6) NazarthD'Mello	--	--	Dhodo Khazan Tenant Association	08	Service report is awaited on 23/11/2023.

		7) Tulshidas S. Gaude 8) Ajay L. Naik 9) Sasndeeep V. Murgaonkar 10) Suresh D. Naik Having in their office at CarambolimTiswadi Goa					
17	TNC/REV/DY.CL/APP/21/2023	Shankar Kurttikar (Through his 17 legal heirs)	45/1		Ushadevi alias Smita P. Virginkar Purshottam V. S. Virginkar Adwalpalkar Constructions and Resorts Pvt Ltd.	07	Last opportunity given to applicant to serve respondent on 15/02/2024.
18	TNC/REV/DY.CL/APP/23/2023	Prakash Tukaram Mayekar, R/o H.no. 519, Dhaktebhat, Tiswadi Goa.	—	—	—	06	Opportunity is given to the respondent.
19	TNC/REV/DY.CL/APP/24/2023	Mr. Satu Narvekar, Mr. PopatNarvekar Mr. DemuNarvekar Mr. GoculdasNarvekar, All R/o Gavle Bhat, Chimbeltiswadi Goa.	190/3, 205/2, 205/3, 205/4	--	Vidya Borkar Durgesh Borkar MedhaBorkar Prabhakar Borkar SatyavatiBorkar Sarojini Borkar SmitaBorkar	07	Applicant Requested for shorter date on 07/12/2023.
20	TNC/REV/DY.CL/APP/25/2023	Mr. Alex Fernandes Mrs. Lucia Fernandes, both R/o H.no. 124, Carmitabhat, waddi, Merces Goa.	7/8		Late. Maria Olinda Fernandes.	06	Matter posted for arguments on 18/01/2024.
21	TNC/REV/DY.CL/APP/26/2023	Mr. RohidasKuttikar Mrs. Rohini Kuttikar Mr. Khushali P. Kuttikar Mrs. Asha K. Kuttikar Mr. Kalidas P. Kuttikar	33/15	1050	Smt. Ana Maria Guilhermina Cira Piedade Pereira Alias GuilherminaAlvares	06	Matter posted for arguments on 18/01/2024.

		Mr. Lavu P. Kuttikar, All R/o Chimbel.					
22	TNC/REV/DY.CL/APPI/27/2023	Mr. Neville Carmino Chico, R/o H.no 84, Aledia De Goa, Bambolim Goa.	57/2		Luis A.R. Chico Blanche Cruz Chico Manuel Rodrigues Chico Francisco R. Chico Dayamar R. Chico Hugo Rodrigues Chico Vilma Noronha Chico Neville Carmino Chico Melvin Jacinto Do Carmo Rodrigues Chico	08	Matter posted for reply & arguments on 31/0/2024.
23	TNC/REV/DY.CL/APPI/28/2023	UloAtmaram Mangeshkar Vaishali Ulo Mangeshkar, both R/o H.no. 16, Gavant, ChimbelTiswadi Goa	200/20	134	DhanduKhandeparker	04	Fresh case
24	TNC/REV/DY.CL/APPI/29/2023	Mr. Cruz Peixoto, Mrs. Eugenia Pereira, Both R/o H.No. 768, Amaral Waddo, Taleigao Goa.	156/2	2494	Comunidade of Taleigao Executive Engineer, WD II (Roads), PWD Panaji	01	Fresh case
25	TNC/REV/DY.CL/APPI/30/2023	Maria Luisa Veronica Fernandes, R/o 816, Bairo, St. Augostinhowada, St. Cruz Tiswadi Goa (Through 03 legal heirs)	--	--	--	06	Matter posted for filing reply by the respondents on 25/4/2024.
26	TNC/REV/DY.CL/APPL/32/2023	Mr. Nicolau Monteiro, R/o H.No. 77, Carmitavaddy, Mercedes Goa.	--	--	--	00	Fresh Case

Pending Tenancy Cases for the year: i) 2024- till date

Sr. No	Case No.	Name of Tenant/applicant and address	Survey No	Area	Name of the land Owner	No. of Hearings	Current Status
1	TNC/DYCL/APPL/01/2024	TemiGauns, R/o, H.no.466/1, Palem,	86/02	40500	Vitthal Sinai Dhempe	03	Fresh case

		Siridao, Tiswadi Goa					
2	TNC/DYCL/APPL/02/2024	Shri. Anta visnumvaingoncar alias anta Vishnu vaigainkar, R/o H.no. 1400 Bondir, St. cruz, Tiswadi Goa	77/11, 78/8, 87/13,88 /11	469, 212, 469 & 365	1.Communidade of Murda 2.Governament of Goa, The Project Director , District Rural Development Agency, Panaji Goa		Fresh case
3	TNC/DYCL/APPL/03/2024	Dr.JainathDhulapkar, R/o H.no. 336, DhulapiCorlim Goa.	62/2	—	Comunidade of Corlim Asstt. Eng. SD IV, WD. XV (NH) PWD Ponda Goa.	04	Fresh case
4	TNC/DYCL/APPL/04/2024	Shri. Yeshwantvadiakar alias Eswont Vishnu Vadiocar, R/o H.no897, Karabhat, choroa, Goa	207/1	17500	Shri. Jose Ivo fereiraGonsalves	07	Fresh case
5	TNC/DYCL/APPL/05/2024	LaximanPisso Naik, R/o H.No. 568, ThorlemBhat, ManxeWaddo, DongriMandur, Tiswadi Goa.	--	--	--	03	Fresh case
6	TNC/DYCL/APPL/06/2024	Shri. Krishnanath Anant Naik alias CrisnantaNaique, R/o S-7-A, Vasstu, Hermitage, Chinchwadda, Chimbhel Goa	114/6	6250	Ananta Babani Naik	02	Fresh case
7	TNC/DYCL/APPL/07/2024	Shri. Mor Mungo Pilgaonkar	139/1	72375	Gajanan Datta Gandaulkar	02	Fresh case
9	TNC/DYCL/APPL/09/2024	Mr. ShantaramGauns alias Ganuco Mrs. Sita S. Gauns, both R/o H.no. 25, Zoribhatt, pilar Goa Velha, Goa.	150/6		—	00	Fresh case
10	TNC/DYCL/APPL/10/2024	Mr. Vallabh VamanBhobe, r/o H.No. 154/1, DamodarPrassad, Opp. Liberty Hotel, Panaji Goa.	152/1 and 152/2	10.900	Shri. VamanBaburaoBhobe @ VamonaBaburaia Sinai Bhobo	01	Matter posted for reply of the respondent on 18/07/2024.
11	TNC/DYCL/APPL/11/2024	Mr. Vallabh VamanBhobe, r/o H.No. 154/1, DamodarPrassad, Opp.	152/1 and		Shri. VamanBaburaoBhobe	01	Matter posted for reply of the respondent on

		Liberty Hotel, Panaji Goa.	152/2		@ Vamona Baburaia Sinai Bhobo		18/07/2024.
12	TNC/DYCL/APPL/12/2024	Shri. Dnyaneshwar Ramchandra Vernekar, H.No. C-20/137, Nagali Taleigao Goa.	290/5	4062	—	01	Fresh case
13	TNC/DYCL/APPL/13/2024	Shri. Raghu Chandru Gomes	218, 220 and 218, 228	--	--	00	Fresh case
14	TNC/DYCL/APPL/14/2024	Mr. Naresh Suresh Naik, r/o H.No. C-17/45B, Amaral Waddo, Taleigao Goa.	87/4	2112	Comunidade of Taleigao	00	Fresh case
15	TNC/DYCL/APPL/15/2024	Mrs. Libania Lobo, r/o 504, Moutien Vaddo, Vagator, Anjuna, Bardez Goa	79/15 and 79/26		Comunidade of Batim	00	Fresh case

TALUKA : PERNEM GOA

PENDING MUNDKAR APPEAL CASES IN THE DEPUTY COLLECTOR & SDO , PERNEM TALUKA

Sr. No.	Case No.	Name of tenant/applicant and address	Survey Np.	Area	Name of the land owner	No of hearing	Current status
	April 2021 to March 2022						
1	DCP/MND/APL/3-1/2021	Shri Prakash V. Kinlekar, R/o H.No.71, Askawada, Mandrem, Pernem Goa.	129/1	300 sq.mts.	Manohar Narayan Gadekar (Since deceased through his legal heirs) i) Mrs.Sulochana M. Gadekar R/o Askawada,	37	For filing written argument by respondents.

					Mandrem, Pernem Goa		
2	DCP/MND/APL/3-2/2021	Smt. MandakiniNanodkar, R/o BFFS. ChandranathApart., Opposite Mapusa Police Station, Mapusa, Bardez	28/1	390 sq.mts	ShriMadhukar B. Kamulkar, R/o Mahakhajan, Dhargal, Pernem Goa.	26	To appear and for filing reply of respondents.
3	DCP/MND/APL/3-3/2021	Miss Bharati Vishnu Poke, R/o Pokewada, Morjim, Pernem Goa & others	36/1	275 sq.mts.	Mr. Hanumant A. Aradkar, R/o Pokewada, Morjim, Pernem Goa & others	25	Appellant to bring LR's of deceased respondent.
	April-2022 to March 2023						
4	DCP/MND/APL/3-3/2022	Mr. AnirudhaSadashivNaik, r/o H. No. 340, Bamanbhati, Madhalwada, Arambol, Pernem Goa.	78/1	104.50 sq. mtrs	1.Shambha AnandNaik (dec)(a) VishwanathShambhu @ ShambhNaik, r/o Madhalawada, Arambol Pernem Goa	23	For arguments on appeal memo
5	DCP/MND/APL/3-1/2023	VinayakSajoGadekar (dec) BalkrishnaVinayakGadekar, and others R/o ShirgalDhargal	51/2	300 sq. mtrs.	JairamBabloOnskar (deceased) BabajiJairamOnskar, r/o ShirgalDhargalim	39	Appellant to take steps to bring Legal heirs of deceased respondents on record.
	April-2023 to March 2024						
6	DCP/MND/APL/3-4/2023	KeshavAtmaramKerkar, r/o PethechawadaCorgao Pernem	389/2	300 sq. mtrs.	GurudasChandruKerkar, r/o PethechawadCorgao Pernem	05	Forfiling written argument
7	DCP/MND/APL/3-8/2023	VassudevAtmaramParab, r/o H.No. 136/c, GauthanwadaAlorna Pernem Goa	227/1 227/2	300 sq. mtrs.	Gopika Soma Lingudkar, r/o Alorna Pernem Goa	16	For fining Reply of respondent
8	DCP/MND/APL/3-9/2023	VassudevAtmaramParab, r/o H.No. 136/c,	227/1 227/2	300 sq. mtrs	Gopika Soma Lingudkar, r/o Alorna Pernem Goa	15	For fining Reply of respondent

		GauthanwadaAlorna Pernem Goa					
9	DCP/MND/APL/3-10/2023	SunitDevendraDeshprabhu, r/o H.No. 9/5, Nanerwada, Pernem Goa	16/2	10850 sq. mtrs.	RukminiVassudevGadekar, r/o Nigal, AmberePoroscodem, Pernem Goa	11	Filing reply of respondents
10	DCP/MND/APL/3-11/2023 (new) DCP/MND/APL/3- 5/2014 (old) (R& P transferred from Dy. Collector Tiswadi)	KrishnabaiSajuloKanolkar, r/o Parse, Pernem Goa.	58/6	300 sq.mtrs	SaraswatiShashikantKanolk ar, r/o Parcem, Pernem Goa.	14	Re-opened for appearance
11	DCP/MND/APL/3-12/2023	ChandrawatiSuryakantGawde , r/o GawdewadaCorgao Pernem Goa	532/12	250 sq. mtrs	BhalchandraBabiNaringneka r (dec) Savita B. Naringnekar, r/o Corgao Pernem Goa	10	Filing reply of respondents
12	DCP/MND/APL/3-13/2023	KusumTukaramDhurat, r/o Tembwada, Morjim Pernem Goa	118/0	--	VanitaVasantDhurat, r/o Tembwada, Morjim Pernem Goa	09	Appellant to take steps to serve the respondents.
13	DCP/MND/APL/3-1/2024	PralhadSuryakantMandrekar, r/o AskawadaMandrem Pernem Goa	168/1	300 sq. mtrs.	Santosh Narayan Haldankar, r/o DeulwadaMandrem Pernem Goa	13	Filing reply by respondents.
14	DCP/MND/APL/3-2/2024	Damodhar Lilly Mandrekar(Hadfadkar) r/o H.No. 6/3, Novo vaddo, Sernabhai, ColvaSalcete Goa	152/12	300 sq.mtrs.	Praksh Lilly Hadfadkar, s/o late Lily Krishna Hadfadkar @Mandrekar. r/oH.No. 100, Askawada, Mandrem Pernem	01	Appearance of both the parties.
15	DCP/MND/APL/3-3/2024	RaghobaNilcontColo @ Kole @ RaghobaNilcontaNarvekar, r/o H.No. 70-A Pokewada, Morjim Pernem Goa	36/1	300 sq.mtrs.	BhanumariNilkhantKole, r/o Pokewada ,MOrjim Pernem Goa.	01	Appellant to take steps to serve the unserved respondents
16	DCP/MND/APL/3-4/2024	Remo Ruzario John Fernandes @ Remo Fernandes, r/o H.No.	72/7	635 sq.mtrs.	DulcinLami @ ConcecaodulcianLemos, r/o	04	Appellant to take steps to serve the

		204 Madorna Apt. EspaceWadi, OppPortugues Church, Dadar (W) Mumbai. POA John Marcus Fernandes, R/o H.No. 92, KhalchawadaArambol			H.No. 47, Khalchawada Pernem Goa		unserved respondents.
	April 2024 – till date.						
17	DCP/MND/APL/3-5/2024	NitinVasudevMhamal, r/o Mandrem Pernem Goa	384/2	300 sq. mtrs.	Balaji K. Korgaonkar (dec) 1(a) PushpawatiBalajiKorgaonkar , r/o Gadachawada Keri Pernem Goa	01	Appellant to take steps to serve the unserved respondents
18	DCP/MND/APL/3-6/2024	ShivajiApaShetgaonakr, r/o H.No. 542, VarchawadaMorjim Pernem Goa	151/47	13317 sq. mtrs.	Suresh YeshwantShetgaonkar, r/o H.No. 575, VarchawadaMorjim Pernem Goa	01	Appearance of both the parties

PENDING TENANCY APPEAL CASES IN THE DEPUTY COLLECTOR & SDO ,PERNEM TALUKA

Sr. No.	Case number	Name of Appellant	Survey No.	Area	Name of owner	No. of hearing	Current status
1	2	3	4	5	6	7	9
	April 2021 to March 2022						
1	DCP/TNC/APL/2-4/2021	Mr.Joackim F. Monterio, R/o H.No. 207, Kamal Kunj, Apartment 56-57, Nutan Co-operative Housing Society Jatenhgan Baroda.	134/20	243 sq.mtrs.	Ankush S. Naik (Since deceased through His LRs) Shri Shankar A. Naik& others, R/o Madhalawada, Arambol, Pernem Goa.	23	Fixed for written arguments
2	DCP/TNC/APL/2-5/2021	ShriEknath B. Naik, R/o Rajwelwada, Torxem,	33/3, 44/3,45/6	7317 sq. mtrs.	Smt. Savitri L. Bhagat (Since deceased) ShriBhudhaji D.	14	Appellant to take serve the respondent

		Pernem Goa			Bhagat		
3	DCP/TNC/APL/2-1/2022	ShriYeshwant P. Mayekar& other R/o H.No. 47, Panshiwada, Pernem		950 sq.mtrs	ShriPutgo P. Mayekar, R/o H. No.47, Panshiwada, Pernem Goa.	15	Appellant to take serve the respondent
	April 2022 to March 2023						
4	DCP/TNC/APL/2-2/2022	ShriSudarshan G. Talkar, R/o Talwada Keri, Pernem	114/1 115/0, 91/1	7956 sq. mtrs.	Smt. BrancaAlvares (since deceased through his legal heirs) (a) ShriRober	17	Appellant to take serve the unserved respondents.
5	DCP/TNC/APL/2-1/2023	MahadevKashinathSawant,, R/o H.No. 258, AshvemMandrem Pernem Goa	240/7	15058 sq. mtrs.	Vilas BalkrishnaSawant, (dec) 1(a) Mrs.Vishwari Vilas Sawant, E/o AshvemMandrem, Pernem Goa,	14	Filing reply on condonation of delay by respondents
6	DCP/TNC/APL/2-2/2023	PrabhakaraoAnandraoPoro bDessaiDeshprbahu, r/o Ganesh Bhavan, 1 st floor, teen building Porvorim.,Goa.	148/1,149 /2,159/1	41852, 28684, 12230	Krishna YeshwantGaonkar and 12 others, r/o AskawadaMandrem Pernem Goa	10	Appellant to take steps to server the unserved respondents
	April 2023 to March 2024						
7	DCP/TNC/APL/2-3/2023	LaxmanA. Shetgaonkar, R/o KancholewadaMorjim Pernem Goa	196A/7	481 sq.mtrs.	ChandrakantJagannathShet ye @ Mhadlekar, r/o MardiwadaMorjiwada Pernem	07	Fixed for filing reply of respondents.
8	DCP/TNC/APL/2-4/2023	Joao K. Mascarenhas r/o AgarwadaChopdemPernem Goa	16/5,7,9,1 1,14,16,18 ,25,27,19/ 15,21,24,4 046,81,83, 85,86,87,2 0/6,21/1/ 21/4,5,10, 11,12,17, 18		MahendraKrishnajiPorobParx encarDessai. r/o Dangué Colony DulerMapusa	08	Appellant to take steps to server the unserved respondents.
9	DCP/TNC/APL/2-8/2023	BabiBhanjiNaik, r/o	251/2	4066 sq. mtrs.	RakeshGhanasyamDeshprab	06	Appellant to take

		Chiwaiwada, Virnoda Pernem Goa.			hu, r/o Nanerwada Pernem Goa		steps to serve the unserved respondents.
10	DCP/TNC/APL/2-9/2023	BhaduVishwanabthMahale , r/o H.No. 51/2 TembwadaUgavem Pernem	51/2	1775 sq .mtrs.	AparnaRajendraDeshprabhu, r/o nanerwada Pernem Goa	04	Appellant to take steps to serve the unserved respondents
11	DCP/TNC/APL/2-10/2023	SabaBabu @ Krishna Govekar , r/o Madhlawada, Querim Pernem Goa	140/9	6191 sq. mtrs.	Mr. Andrew Mascarenhas, r/o H/No/ 33, ThorlebagKerim Pernem Gaa	04	Appellant to bring Legal heirs of deceased respondents on record
12	DCP/TNC/APL/2-1/2024	Smt. PratimaPremanthKorgaonkar, @ SunandaVithla @ Vitol Salgaonakr, R/o H.No. 802, Madhalamaj , Mandreem Pernem Goa	291/1, 288/1	5978 Sq, Mtrs.	ShriShriramShrikrishanParsekar (Decewased) RadhaSitaramParsekar @ Sudha “SitaramParsekar @ SudharShriramParsekar, R/o MadhalamazMandrem Pernem,	04	Appellant to take steps to serve the unserved respondents
	April 2024 - till date						
13	DCP/TNC/APL/2-2/2024	ParagSukhdevMorajkar, R/o Opp. Dr. BabasahebAmbedkarBuilding No. 97/3418, A Kurla € Mumbai 400024. POS ShriSomnath S.Mandrekar, R/o H.Np. 28 AskawadaMandrem Pernem Goa.	154/1	4360 Sq. Mtrs.	Mr.DumingoCaetanFernandes (dec) 1(a) Mrs. Lusia Perpetua Fernandes, r/o AskawadaMandrem.	02	Appellant to take steps to serve the unserved respondents
14	DCP/TNC/APL/2-3/2024	Krishna YeshwantrGaonkar, r/o Askawadamandrem Pernem	148/2 149/2 159/1	12230 sq. mtrs.	ShriShankarjiJaiwantraoDesai,R/o teen BuldingPorvorim Goa	0	For appearance of both the parties, 1 st hearing
15	DCP/TNC/APL/2-4/2024	ShriSudhirPrabhakarDesai, r/o H. No. 1103, MadhalawadaMorjim Pernem Goa.	492/2	20750 sq. mtrs.	ShriManoharRajaramKOrgaonkar, r/o PethechawadsKorgao , Pernem Goa.	0	Appearance of both the parties. 1 st appearance
16	DCP/TNC/APL/2-5/2024	ShriSudhirPrabhakarDesai, r/o H. No. 1103,	492/2	9350 sq. mtrs.	ShriManoharRajaramKOrgaonkar, r/o	0	Appearance of both the parties. 1 st

		MadhalawadaMorjim Pernem Goa.			PethechawadsKorgao , Pernem Goa.		appearance
17	DCP/TNC/APL/2-6/2024	ShriSudhirPrabhakarDesai, r/o H. No. 1103, MadhalawadaMorjim Pernem Goa.	490/6	900 sq./mtrs.	Shri Shankar RajaramKorgaonkar, r/o PethechawadsKorgao , Pernem Goa.	0	Appearance of both the parties. 1 st appearance
18	DCP/TNC/APL/2-7/2024	ShriSudhirPrabhakar Desai,, R/o H. No. 1103, MadhalawadaMorjim Pernem Goa.	429/1	10800 sq. mtrs.	ShriManoharRajaramKorgao nkar, r/o PethechawadsKorgao , Pernem Goa.	0	Appearance of both the parties. 1 st appearance

PENDING MUNDKAR CASES FOE THE YEAR:

Taluka: Sattari

2021-22

Sr No	Case No	Name of tenant/applicant and address	Survey no	Area	Name of the land owner	No. of hearing	Current Status
NIL							

2022-23

Sr No	Case No	Name of tenant/applicant and address	Survey no	Area	Name of the land owner	No. of hearing	Current Status
NIL							

2023-24

Sr No	Case No	Name of tenant/applicant and address	Survey no	Area	Name of the land owner	No. of hearing	Current Status
NIL							

2024 till date

Sr No	Case No	Name of tenant/applicant and address	Survey no	Area	Name of the land owner	No. of hearing	Current Status
NIL							

TALUKA: Sattari

2021-22

Sr No	Case No	Name of tenant/applicant and address	Survey no	Area	Name of the land owner	No. of hearing	Current Status
NIL							

2022-23

Sr No	Case No	Name of tenant/applicant and address	Survey no	Area	Name of the land owner	No. of hearing	Current Status
NIL							

2023-24

Sr No	Case No	Name of tenant/applicant and address	Survey no	Area	Name of the land owner	No. of hearing	Current Status
1	17-3-2023/TNC/APL/SAT	SurajSuryajiRane r/o Keri Sattari Goa	38/2	6625	NasirKasimshaikh	12	Applicant to take steps to serve the Respondent
2	17-4-2023/TNC/APL/SAT	SurajSuryajiRane r/o Keri Sattari Goa	33/1	4200	PramilabaiVishwasraoRane	12	Applicant to take steps to serve the Respondent

2024 till date

Sr No	Case No	Name of tenant/applicant and address	Survey no	Area	Name of the land owner	No. of hearing	Current Status
1	TNC/APL/SAT/01/2024	LaxmanDuloRane R/o H.No 109, MajikwadaPoriem, Sattari	51/1	60450	PrakashRajaramHede	02	Fixed for Argument
2	TNC/APL/SAT/02/2024	Sharfoddin Aga R/o H.No 157/B, ward No 05, Maschichemol, Nanus Sattari Goa	14/1	18675	ShaikhIdroz	01	Fresh notice has been issued

TALUKA: BICHOLIM

2021--22							
Sr.No	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No.of hearings	Current Status
1	28-01-2021-MUND-APL-BICH	Shree Devi Shantadurga Devasthan,Amona	119/19	2375	Shri Dev Shantadurga Devasthan	—	—
2022-2023							
1	28-01-2021-MUND-APL-BICH	Shree Devi Shantadurga Devasthan,Amona	119/19	2375	Shri Dev Shantadurga Devasthan	3	Fresh Notice issued
2	39-01-2022-MUND/REV/APPL	Sri Deu Vetel Nachinolkar@ Sri Dev vetal Rawal Ghadi@God Vittola Nachinolkar@ Saunsthan Shree Vetel Panchayatan, Through its Attorney at, Nasnolwada, Advalpal, Bicholim-Goa	39/4,39/1	27,55,225	Shri Dev Vetel Rawal Ghadi	9	For arguments
3	28-02-2022-MUND-APL/BICH	Shri Balchandra Phatba Desai, S/o of late Phatba Desai, R/o H.NO.296, Murdiwada, Narva,Bicholim-Goa	77/10	2800	Laxmikant Suryarao Sardesai, Bhaskar Suryarao Sadesai,Nilkanth Raghuvir Sadessai,Assistant Engineer,S.D.IV WD.II(R&B)W.D. sanquelim Goa	12	Posted for order
4	28-3-2022-MUND/APPL	Narayan Dulba Gurav,Son of Mr.Dulbha Gurav, R/oKarapur,sanquelim-Goa.	157/1	32636	Pratapsing Ravaji Rane, Fattesingh Ravaji Rane, Rajsingh	23	Notice issued to served Respondent

					Satroji Rane		
2023-2024							
1	28-01-2021-MUND-APL-BICH	Shree Devi Shantadurga Devasthan,Amona	119/19	2375	Shri Dev Shantadurga Devasthan	18	For reply of both parties
2	39-01-2022-MUND/REV/APPL	Sri Deu Vetel Nachinolkar@ Sri Dev vetal Rawal Ghadi@God Vittola Nachinolkar@ Saunsthan Shree Vetel Panchayatan, Through its Attorney at, Nasnolwada, Advalpal, Bicholim-Goa	39/4,39/1	27,55,225	Shri Dev Vetel Rawal Ghadi	6	Disposed on 24/07/2023
3	28-02-2022-MUND-APL/BICH	Shri Balchandra Phatba Desai, S/o of late Phatba Desai, R/o H.NO.296, Murdiwada, Narva,Bicholim-Goa	77/10	2800	Laxmikant Suryarao Sardesai, Bhaskar Suryarao Sadesai,Nilkanth Raghuvir Sadessai,Assistant Engineer,S.D.IV WD.II(R&B)W.D. sanquelim Goa	3	disposed on 04/07/2023
4	28-3-2022-MUND/APPL	Narayan Dulba Gurav,Son of Mr.Dulbha Gurav, R/oKarapur,sanquelim-Goa.	157/1	32636	Pratapsing Ravaji Rane, Fattesingh Ravaji Rane, Rajsingh Satroji Rane	25	Disposed on 04/01/2024
5	39-01-2023/MUND/REV/ APPL /BICH	Dilip Krishna Gawas & others ,R/o Navelim,Bicholim-Goa	45/0	42275	Comunidade Naveli,Jairam Saulo Gawas	7	Disposed on 21/12/2023
6	28-01-2023/MUND/APPL	Shri Navnath Pundalik Naik Shirodkar,Son of Shri Pundalik Naik Shirodkar ,Piligao, Bicholim-Goa	233/0	12500	Amelia Violanta Pinto Rebelo	17	Disposed on 27/11/2023

7	28-02-2023-MUND/APL	. Shri Deepak Babal Mandrekar,Son of Babal Mandrekar & 3 others	54/0	17300	Vaikunth Narayan Shetye	17	Disposed on 15/12/2023
8	28-03-2023-MUND/APL	Narayan Laximan Mandrekar @ Narayan Laxman Mnajekar trough his legal heirs 6 Nos,All R/o H.No.E-248, Tambu Chawl, St.Inez, Tiswadi, Panaji-Goa	48/15,48/11	325,3750	Narayan Laxman Manjrekar,SOL RIORESORT PRIVATE LTD	3	Disposed on 19/06/2023(transfer to collectorate Panaji)
9	28-4-2023/MUND/APPL/BICH	Shri Kamaluddin Kazi,Son of late Abdul Sattar Kazi,Through his power of attorney Abdul Aziz Kaji r/o Bombay	31/1	3225	Fatima Bi Kaji	15	Disposed on 6/11/2023
10	28-5--2023/MUND/APPL/BICH	Shri Kamaluddin Kazi,Son of late Abdul Sattar Kazi,Through his power of attorney Abdul Aziz Kaji r/o Bombay	31/1	3225	Fatima Bi Kaji	16	Disposed on 06/11/2023
11	28-06-2023/MUND/APPL/BICH	Shri Prakash Jaganath Palkar, S/o.Jagannath Palkar, R/o.17-18,Ameya,3rd Floor, 2-4th Khetwadi Mumbai	38/1,38/1	6525,25	Prakash J.Palkar, Mohan J.Palkar, Ramakant J.Palkar	14	For order
12	28-07-2023/MUND/APPL/BICH	Narayan Dulba Gurav,Son of Mr.Dulbha Gurav,R/oKarapur,sanquelim-Goa.	157/1	32636	Pratapsing Ravaji Rane, Fattesingh Ravaji Rane, Rajsingh Satroji Rane	11	Publication notice issued to served respoden

13	28-01-2024/MUND/APL	Mrs.Placida Ana Socorina Marques, Mackenzie Crino Marques, mrs. Ancy Mabel Remedios, All R/o Karapur Tisk, Bicholim-Goa	28/1 ,28/2	75,22779	Placida Ana Maria Socornia Morques,The Executive Engineer, Works Division VI,Irrigation Department Bicholim,Vasudev Laxman Shirgaonkar,Mackenzie Crino Maeques(28/1)Dattatji Amrutrao Rane, Shantabai Satroji Rane, Jaigirao Nanasahab Rane,Pratapsingh Nanasahab Rane, Krishnajirao Satrojirao Rane(28/2)	1	For taking steps to bring LRS on records
14	28-2-2024/MUND/APPL/BICH	Smt. Bhanumati Dattaram Chodankar, widow of Dattaram Chodankar, R/o. H.No.66, Narva, Bicholim Goa & others	100/1,100/5	28000,150	Govind Krishna Chodankar	2	For taking Steps to brings LRS on records
2024 to till date							
1	28-01-2021-MUND-APL-BICH	Shree Devi Shantadurga Devasthan,Amona	119/19	2375	Shri Dev Shantadurga Devasthan	3	Opportunity given to appellant for arguments
2	28-07-2023/MUND/APPL/BICH	Narayan Dulba Gurav,Son of Mr.Dulbha Gurav,R/oKarapur,sanquelim-Goa.	157/1	32636	Pratapsing Ravaji Rane, Fattesingh Ravaji Rane, Rajsingh Satroji Rane	3	For arguments on application to prefer leave the appeal

3	28-01-2024/MUND/Apl	Mrs.Placida Ana Socorina Marques, Mackenzie Crino Marques, mrs. Ancy Mabel Remedios, All R/o Karapur Tisk, Bicholim-Goa	28/1 ,28/2	75,22779	Placida Ana Maria Socornia Morques,The Executive Engineer, Works Division VI,Irrigation Department Bicholim,Vasudev Laxman Shirgaonkar,Mackenzie Crino Maeques(28/1)Dattatji Amrutrao Rane, Shantabai Satroji Rane, Jaigirao Nanasahab Rane,Pratapsingh Nanasahab Rane, Krishnajirao Satrojirao Rane(28/2)	2	For taking steps to bring LRs on records
4	28-2-2024/MUND/APPL/BICH	Smt. Bhanumati Dattaram Chodankar, widow of Dattaram Chodankar, R/o. H.No.66, Narva, Bicholim Goa & others	100/1,100/5	28000,150	Govind Krishna Chodankar	2	For taking steps to brings LRS on records
5	28-03-2024/MUND/APPL/BICH	Laxmikant Dattaray Gaitonde(SD),Sarvesh Laxmikant Gaitonde,R/o H.No.172,Vithalapur-Math,Sanquelim-Goa & others	73/2	73/2	Shri Satpurush Dandikar Swami,Shrimat Shivanand Saraswati Swami	2	Fresh notice to be issued

6	28-04-2024/MUND/ APPL/ BICH	Shri Nagesh Rama Salgaonkar & other ,R/o Bicholim-Goa	556/2	13700	Nagesh Rama salgaonkar, Gurunath Rama Salgaonkar, Rama Datta Salgaonkar , Bindiya Rama Salgaonkar, Sandesh Datta Salgaonkar, Deepa Sandesh Salgaonkar, eja Datta Salgaonkar @Reshma Rohidas Gauncar,Lalita Datta Salgaonkar@ Namisha Navin Arondekar, Sucheta D Salgaonkar@ Chaitali Chandrakant Naik	2	For taking steps to brings LRS on records

1.Year 2021-22							
Sr. No.	Case No.	Name of tenant/applican and adress	Survey no.	Area	Name of land owner	No. of hearing	Current status
1	17-08-2021-TNC-APPL	Anandi S Bhaimaikaar&Ors, Chorao Tiswadi	03-Apr	2225	Pedro Rodrigues &Placide Rodrigues	40	Pending at hearing Stage
2	17-02-2021-TNC-APPL	PrabhakarDalvi&Ors, Ponda Goa	71/1	1400	BabgoGawade&Ors, Velguem Bicholim Goa	30	Disposed
3	17-10-2021-TNC-APPL-BIC	Nita Bicoba Sinai Narvekar&Ors, AntilPeth Bicholim Goa	114/22,23/2,130/30,130/31	4750	Narayan V Chodankar&Ors, GaonkarwadaNarva	25	Disposed
4	17-04-2022-TNC-APPL	Bernadette Rodgiruem, Mazagam Mumbai			Mohan D Devidas, Velguem Bicholim Goa	15	Disposed

2.Year 2022-23							
Sr. No.	Case No.	Name of tenant/applican and adress	Survey no.	Area	Name of land owner	No. of hearing	Current status
1	17-24-2023-TNC-APL	DattatraySamant TilakwadiBelgum	140/5, 149/2	10075, 24025	NarshinhaWaman Sawant	20	Pending at hearing Stage

2	17-07-2022-TNC-17APPL-BIC	Shri BhaskarSakhalkar r/o, Belguem Karnataka.	93/7, 112/1	#####	AanandMukund Naik	33	Pending at hearing Stage
3	17-17-2022-TNC-APL	Comunidade of Harvelim, Sanquelim Goa through it Attorney SandeshMalim,S anquelim Goa	74/0	10000	Comunidade of Harvalem	35	Pending at hearing Stage
4	17-18-2022-TNC-APL	Comunidade of Harvelim, Sanquelim Goa through it Attorney SandeshMalim,S anquelim Goa	74/0	5,000	Comunidade of Harvalem	36	Pending at hearing Stage
5	17-19-2023-TNC-APL-BICH	Ashok ShantaramSardesai since deceased through LR's	70/6	1425	Ashok ShantaramSuryaoSardesai	15	Pending at hearing Stage
6	17-01-2013-TNC-APPL-BIC	VinayakGhadi,G adiwada Amona	194/20	1150	Nagush VISHNU Sawant	18	Pending at hearing Stage
7	17-21-2023-TNC-APL	Umash G Chodankar r/o, HaldanwadiMae m Bicholim Goa	375/3	5725 Sq.M	Anand Chodankar	21	Pending at hearing Stage

8	17-11-2022-TNC-APL	Comunidade of Advalpal, Advalpal Bicholim Goa	76/4,76/6,76/9	1550	Nilesh Parab &Ors , Advalpal Bicholim Goa	13	Disposed
9	17-14-2022-TNC-APL	RajanikantLawan is, r/o, AntilPeth Bicholim Goa	32/7		Gajanandlawanis Bicholim Goa	10	Disposed
10	17-15-2022-TNC-APL	BhairuDhakuShinde&Ors r/o, Kolgirem Salem Bicholim Goa	179/0,93/2,180/0,95/1,88/0,77/078/0	138000	DevMahadev BhumikaDevasthan Salem Bicholim Goa	21	Disposed
11	17-08-2022-TNC-17APPL-BIC	DurgadasGawas r/o Navelim Bicholim Goa			VasantGawas &orsNavlim Bicholim Goa		Disposed
12	39-09-2022-TNC-REV-APPL	Sri DeuVetalNachinlkar @ Sri DevVetal Rawal Ghdi, Advalpal Bicholim Goa	132/1,123/2,123/3,123/4,123/5	8000	Vilas V Naik &Ors , Bicholim	14	Disposed
13	39-11-2023-TNC/APL/BICH	Rajaram DattuloZolmi	57/1	84175	Ramchandra Narayan Sinai Amonkar	15	Disposed
14	17-18-2022-TNC/APL/BICH	BabloLaxman Malik	74/0	2500	Comunidade of Harvalem	35	Disposed
15	17-27-2023-TNC/APL/BICH	ShobhaMahadev Naik	5/1.	17200	MalbaraoMadhavraoSuryarao Dessai	16	Disposed
16	17-48-2023-TNC/APL/BICH	MandiriNarsinha Naik	46/2	625	Comunidade of Navelim	8	Disposed

3.Year 2023-24							
Sr. No.	Case No.	Name of tenant/applican and adress	Survey no.	Area	Name of land owner	No. of hearing	Current status
1	39-22-2023-TNC-REV-APL	Ramchandra D Gawade @ Narvekar, Narva Bicholim Goa	4/0	2,44,470	Raghavendra Vaikunth Shetye	13	Pending at hearing Stage
2	17-44-2023-TNC-APL-BICH	Vincent Condillac	24/0	44500	Francisco Luis FilipD'sa	5	Pending at hearing Stage
3	17-27-2023-TNC-APL-BICH	ShobhaMahadev naik	,5/1	57200	Malbarao Desai	17	Pending at hearing Stage
4	17-39-2023-TNC-APL-BICH	Joquim Joao De lima	63/12, 26/0	63400, 5000	CasmiroD'sa, Konkan Railway Corporation North Goa Dist	8	Pending at hearing Stage
5	17-31-2023-TNC-APL-BICH	VidhyaVinayakN avelkar	8/2 & 6/2	675, 700	M/s Hi Tech Logistic, M/s Hi Tech Logistic	6	Pending at hearing Stage
6	17-30-2023-TNC-APL	KrishnanathGiri Shirodkar, r/o, ShivolkarwadaM ulgoa Bicholim Goa	127/1	292000	BabajiraoRan e	5	Pending at hearing Stage

7	17-36-2023-TNC-APL-BICH	JaiwantiJairamM alwankar	50/8	2183	Albert Alexander de Heredia	4	Pending at hearing Stage
8	17-36-2023-TNC-APL-BICH	JaiwantiJairamM alwankar since deceased through legal heirs	50/8	2183	Albert Alexander de Heredia	8	Pending at hearing Stage
9	39-10-2023-TNC-REV-APL	GopikiPundalik Mainikar	78/3	3350	Comunidade of Cudnem	5	Pending at hearing Stage
10	17-28-2023/TNC/APPL/BICH	Sunil Chopdekar	238/2	20,100 Sq	DattaramVenk ateshGhatkar	9	Pending at hearing Stage
11	17-33-2023-TNC-APL-BICH	Francis M. Fernandes	304/7	2475	Manuel Xavier Fernandes	12	Pending at hearing Stage
12	17-32-2023-TNC-APL-BICH	Kusta Shankar Dhatkar	38/4	74,800		6	Pending at hearing Stage
13	17-34-2023-TNC-APL-BICH	DilipNarvekar	106/3 & 105/7	2875 & 3600	BabuBhaskar Lawanis	6	Pending at hearing Stage
14	17-20-2023-TNC-APL-BICH	SatybhamaGopal Hoble	339/1, 400/0, 339/2	9025, 25500, 425	Antonio Pereiera	2	Pending at hearing Stage
15	17-38-2023-TNC-APL-BICH	Alpana alias KirtiJayesh Sinai Borkar	198/4	2075		7	Pending at hearing Stage
16	39-11-2023-TNC-REV-APL	Rajaram DatuloJalmi	57/1	84175	Ramchandra Sinai Amonkar	15	Pending at hearing Stage
17	17-43-2023-TNC-APL-BICH	Vincent Condillac	31/0, 25/1	52100, 12500	Francisco Luis FilipD'sa	9	Pending at hearing

							Stage
18	17-42-2023-TNC-APL-BICH	Vincent Condillac	31/0, 25/1	17450, 17450	Francisco Luis FilipD'sa	8	Pending at hearing Stage
19	17-41-2023-TNC-APL-BICH	Vincent Condillac	25/1, 31/0	6250, 26050	Francisco Luis FilipD'sa	8	Pending at hearing Stage
20	17-45-2023-TNC-APL-BICH	Vincent Condillac	31/0	17400, 17350, 17350	Francisco Luis FilipD'sa	7	Pending at hearing Stage
21	17-47-2023-TNC-APL-BICH	Vincent Condillac	31/0, 25/1	26050, 6250	Francisco Luis FilipD'sa	7	Pending at hearing Stage
22	17-49-2023-TNC-APL-BICH	Anthony DeSa	50/1, 27/1, 51/3		CasmiroD'sa,	3	Pending at hearing Stage
23	17-48-2023-TNC-APL-BICH	MandiriNarsinha Naik	46/2	575	Comunidade of Navelim	10	Pending at hearing Stage
24	39-12-2023-TNC-REV-APL	GopikiPundalik Mainikar	78/3	3350	Comunidade of Cudnem	3	Pending at hearing Stage
25	17-46-2023-TNC-APL-BICH	Vincent Condillac	25, 31/0	12500, 52000	Francisco Luis FilipD'sa	7	Pending at hearing Stage
26	17-51-2023-TNC-APL-BICH	M/s VignahartaInfrac onPvt. Ltd.	339/1, 340/1 to 340/15, 341/0, 342/1 to 342/19, 352/1 to 352/12, 355/1 to 355/5, 356/2 and 357/0			5	Pending at hearing Stage

27	17-29-2023/TNC/APPL/BICH	SadanandDattuG auns through legal heirs SujataSadanandG auns& others	18/14	5775	Communidade of Navelim	9	Pending at hearing Stage
28	17-23-2022-TNC-APL	Raghunath P Vaigankar&OrsV alshi Bicholim Goa	51/2	5000	Vinayak Naik &Ors	6	Disposed
29	17-25-2023-TNC- APPL-BIC	JaiwantMalwank ar r/o TalewadaNarva Bicholim Goa	50/8	4000	JankiMalwank ar&ors, Narva Bicholim G oa	4	Disposed
30	17-26-2023-TNC- APPL-BIC	Krishna Gaonkar	306/7	9875	NattayBocaro	1	Disposed
31	17-01-2024	JaidevMatondkar	199/10,199/14,199/22,199/2 7,199/32,199/37,199/42		Sri Devi ShantadurgaD evasthan	Nil	Pending for appearance

1.Year 2024-till date							
Sr. No.	Case No.	Name of tenant/applicant and adress	Survey no.	Area	Name of land owner	No. of hearing	Current status
1	17-02-2024	YateenGauns	52/2	7,500	Comunidade Naveli	Nil	Pending for appearance
2	17-03-2024	YateenGauns	52/2	7198	Comunidade Naveli	Nil	Pending for appearance
3	17-04-2024	YateenGauns	52/2	7198	Comunidade Naveli	Nil	Pending for appearance
4	17-05-2024	Vincent Condillac	21/0,26/6,31/0	58250	Francisco Luis FilipasDessa	Nil	Pending for appearance
5	17-06-2024	PrabhakarPrabhu Mahambrey	21/1.	3900	Shri ShantadurgaR avalnathPomb urfenkarSaust an	Nil	Pending for appearance

TALUKA :TISWADI**i) 2021-22
MUNDKAR**

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	MAMLATDAR OF TISWADI						
1.	MAM/MND/DEC/PAN/14/2010	Eurico E. Nunes R/O. H.No. C/65, Fontainhas, Mala, Panaji-Goa.	98/1	-	Shri Jose Pedro D'souza& Others R/O. H.No. 166, St. Lawrence, Dexibhat, Agassaim, Tiswadi, Goa.	71	Amendment
2.	MND/2/2003	Mr. Noel Martins @ Navin Palkar R/O. H.No. 174, Nauxi, Bambolim, Tiswadi, Goa	24/1	-	Bhagirathibai Kamat Haldankar&Ors R/O. Bardez	74	Evidence of the opponent
3.	MAM/MND/DEC/GOA VELHA/18/2009	Mr. Teotonio Carvalho &Ors R/O. H.No. 297/385, Dando, Goa Velha, Ilhas, Goa.	151/13	-	Mr. Romlo Rodrigues Vaz &Ors.R/O. Dando, Goa Velha, Ilhas, Goa.	44	reply
4.	MAM/MND/DEC/TAL/16/2009	Mr. Surya Anant Kunkolkar R/O. H.No C-22/495, Odxel, Taleigao, Goa.	-	-	Ramakant Vasudev Pai &Ors.	42	Submitted To Dy. Collector
5.	MAM/MND/8A/TAL/11/2005	Ramakant B. Parab R/O. H.No. C/16/109(New), 559/A(Old), Shakarwadi, Borbhat, Taleigao, Goa.	122/4	-	Shri Jose Virgilo Coelho Velho &Ors. R/O, P.O. Box No. 154, Velho Bldg., Dr. Domingos Roque De Souza Rd., Panaji – Goa	114	arguments

6.	MND/14/2000	Mr. Mukund Ganpat Joshi &Ors. R/O. Taleigao, Goa.	152/1	-	Shri Shrikrishna Veluskar	59	Chief and cross
7.	MAM/MND/DEC/TALE IGAO/01/2016	Shri Rohidas H. Chari &Ors R/O. H.No. 16/215/2, Vodlem Bhat, Taleigao, Goa.	129/4	-	Shri Manuel V. Dias &Ors. R/O. Bondir, St. Cruz, Tiswadi, Goa.	55	Arguments
8.	MAM/MND/DEC/PAN/ 07/2010	Mr. Bhagwant Shirodkar R/O. H.No.11/133/2, St. Inez, Panaji, Goa	P.T.Sheet No. 77 Chalta No. 299	-	1.Mr. Mathurai Raikar 2. ArcgdioceseOf Goa And Daman	70	Chief And Cross
9.	MAM/MND/DEC/RIB/04/2009	Mr. Vithu G. Kankonkar R/O. H.No 42, Sao Pedro, Ribandar, Tiswadi, Goa	-	-	Vassant Anant Bhandari &Ors	53	Submitted To Dy. Collector
10.	MND/DECL/04/2006	Smt. Sharda Hari Shetye R/O. H.No. 251, C-9, Near Abdullah ManjilBuldg. Althinho Road, St. Inez, Panaji, Goa.	Chalta No. 44 P.T.Sheet No. 83	-	Fabrica/ ConfrariaOf St. Inez Church,	62	Evidence
11.	MAM/MND/DEC/PAN/ 13/2010	Gurudas Toru Naik R/O. H.No 283, Behind Rampurush Temple, St. Inez, Panaji, Goa	Chalta No. 76 Of P.T.Sheet No. 95	-	Shri Basilio Jerosolomit De Souza Silveira E Soares	69	Chief &Cross
12.	MAM/MND/DEC/PAN/ 05/2009	Ramakant F. Chari and Ashita R. Chari r/o. H. No. 55, Deulwada, Near Mahalaxmi Temple, Dada Vaidya Road, Panaji, Goa.	Chalta No. 121 Of P.T.Sheet No. 12260	-	Anthony Kilford Fernandes and others	84	Chief and cross
13.	MAM/MND/8A/PANAJ I/08/2006&MAM/MND/ INJUNCTION/TAL/01/2	Smt. Laxmibai N. Shirodkar &Ors. All R/O. H.No.	Chalta No. 23-A Of	-	Poonam Narsinha Pai &Ors. R/O. Near Shankar	65	Chief And Cross

	012	16/97(New), 182/7, 182,E-181(Old) Ward No. 16, Luddis Chapel Wado, Shankar Wadi, Taleigao, Ilhas, Goa.	P.T.Sheet No. 122		Temple, Taleigao, Goa		
14.	MAM/MND/DEC/PAN AJI/01/2020	Shalini M. Haldankar R/O. Ribandar Panaji	P.T.Sheet 15 Chalta No. 1	-	Mr. Francis Prudence Fernandes	33	Chief and cross
15.	MAM/MND/DEC/GOA VELHA/06/2021	Florina Crucifina Rebelo R/O. H.No. 49(Old), 79(New), Malbhat. Goa Velha, Goa.	25/2	-	Jose Augusto Mendes R/O. Malbhat, Goa. Velha, Tiswadi, Goa. 403108.	23	Reply Of Opp. No. 6
16.	MND/JM-V/DECL/PAN/1/2021	Ivo Nunes R/O. H.No.22/27, Near Dona Paula Jetty, Near Dempo Bar, Dona Paula, Tiswadi, Goa	P.T.Sheet No. 165 Chalta No. 2	150 Sq.Mtrs	Sunanda D. Bandodkar R/O. Villa Sunanda, P.O.Nio Dona Paula, Tiswadi, Goa.	27	Evidence
17.	MAM/MND/P/CAR/36/2003	Dhaku M. Gauns @ DhakuShirvoikar R/O. Caranzalem	-	-	Shri Raghu Chaddu Gauns Shirvoikar&Ors. R/O. Caranzamlem	109	Submitted To Dy. Collector
18.	MAM/MND/P/RIB/17/2006	Kalavati Kambli R/O. Ribandar			Custodio Fernandes R/O. Panaji	126	Stay from Dy. Collector & SDO
19.	MND/PUR/TAL/02/2006	Shri Uttam Kundaikar&Ors. R/O. Taleigao			Smt. Adelina Pinto &Ors. R/O. Panaji	54	Stay
	JOINT MAMLATDAR-I						
20.	MND/3/95	Maria Aninha Dias e	Chalata	-	Francisco A Silveira (	258	Time Granted

		D'Souza R/o Santa Inez	No 9 & 10 P.T. Sheet No. 101		Since deceased) Legal heirs Allan Valles		
21.	MND/JM- 1/DECL/G.V./1/04	Madhu Appa Pednekar R/o MorgartoVaddo Goa Velha	184/2	-	Albino Messias Gomes & Others	194	Steps
22.	MND/JM- 1/DECL/Diwar/2/03	Nanu V. More R/o H.no. 9, Divar	16/1	-	Alirio Lobo & others	215	Opportunity
23.	MND/JM- 1/DECL/SIR/4/07	Pundalik Shirodkar H.no. 365, Siridao	57/1	-	Dempo properties & Investments Pvt.Ltd. & others	146	Argument
24.	MND/JM- 1/DECL/G.V./14/2011	Maria Angelica D'Souza R/o H.No.	188/1	-	Zuari Real Estate Co. Pvt. Ltd. Dempo Properties & Investments Pvt.Ltd.	125	Settlement
25.	MND/JM- 1/DECL/G.V./2/2012	Jose das Mercedes Fernandes R/o 162, Goa Velha	12/3	-	Cyd Pais & Others	123	Appearance
26.	MND/JM1/DECL/MAN D/3/2012	Prashant Krishnanath Chari R/o 132, Mandur	32/1	-	Maria Helena da Rocha Rafael de Mousinho Lopes	113	Opportunity
27.	MND/JM- 1/DECL/Mand/5/12	Lilavati Gurudas Naik R/o 678, Mandur	19/23	-	Draupati Anant Dessai& Others	107	Opportunity Granted
28.	MND/JM- 1/DECL/Azo/1/2013	Rita Araujo e Pires R/o H.No. 173, Azossim	56/1	-	Premchand Keni & Others	118	Evidence

29.	MND/JM-1/DECL/Mand/4/2013	Govindas Datta Zambaulikar R/o H.no 446, Mandur	22/22	-	Chandramohan Shanker Madkaikar	103	Cross
30.	MND/JM-1/DECL/MAND/5/2013	Saku @ Janaki Babaji Naik R/o 410, Mandur	22/7 22/9	-	Datta Madkaikar (Since deceased) Vinayak Datta Madkaikar & Others	120	Appointment Commissioner
31.	MND/JM-1/DECL/CUMB/10/13	Namdev Pandu Phadte alias Namdev Pandurang Phadte R/o H.no 228, Cumbarjua	58/1	-	Laximibaikashinath Naik (deceased) Bhikaro Datta Naik	199	Chief
32.	MND/JM-1/DECL/Azo/11/13	John Godfrey Gonsalves R/o H.no. 329, Mandur	9/1	-	Bernard Pereira (deceased) Betsy Pereira	110	Arguments
33.	MND/JM-1/DECL/Mandur/17/2013	Bhaskar Datta Naik R/o H.no 379, mandur	10/2,3	-	Abhay Ramchandra Naik Ganthe	104	Reply
34.	MND/JM-1/Decl/Mand/3/2014	Bharti S. Naik R/o H.no. 592, mandur	15/20	-	Raju Naik & Others	103	Time Granted
35.	MND/JM-1/Decl/G.V./9/2014	Rosaria Fernandes @ Rosaria Eliza Crasto	230/1	-	Director, Directorate of Health Service Panaji Goa	92	Cross
36.	MND/JM1/Decl/MAND/	Prabhavati Babal Naik	10/1	-	Rukmini Raya	85	Settlement

	12/2014	R/o Hno 372, Dhaktem Bhatt Mandur			Chodankar(deceases)Sud esh Raya Chodankar		
37.	MND/JM- 1/Decl/SIR/1/2015	Shamba Gauns alias XambaGaunco R R/o Hno372,, Old Paliem, Siridao	59/1	-	M/s Siridao Estate Pvt. Ltd. &Dempo Properties &InvesmentsPvt.Ltd, Panaji	91	Steps
38.	MND/JM- 1/Decl/G.V./5/2015	Manuel Francisco Gracias r/o Goa Velha	104/4	-	Jesus Fernandes (deceased) Alexandre Fernandes & Others	94	Evidence
39.	MND/JM- 1/Decl/SIR/14/15	Pundalik Parshuram Kunkalika R/o Hno 952, paliem, Siridao	64/2	-	M/s Siridao Estate Pvt. Ltd. &Dempo Properties &InvesmentsPvt.Ltd, Panaji	80	Time Granted
40.	MND/JM- 1/Decl/Man/1/16	Somnath Rama Naik R/o Hno 369, Dongrim, Mandur	12/5	-	Crisologo Silveira & Others	80	Arguments
41.	MND/JM- 1/Decl/G.V./5/2017	Ana Paulina Fernandes R/o Hno 920, agassaim	71/2	-	Sidonio Gonsalves (deceased) Sandra Gonsalves e Rodrigues	64	Appearance
42.	MND/JM- 1/Decl/G.V./7/2017	Jeronimo Paulo Afonso r/o goa Velha R/o Hno 387, Goa velha	150/4	-	Gurunath Sinari (deceased) Mahesh Sinari	57	Final opportunity
43.	MUND/DECL/10/24/Jm- I/Murda	Dashrath Ganesh Naik Bandodkar, Moloca Merces	64/2	-	Ramkrishna B Bandodkar	02	Steps
44.	MND/JM-	M/s Dempo Properties	117/1	-	Joaquim Fernandes	198	Opportunity

	I/DECL/G.V/15/03	&Invest. Pvt.Ltd. M.G.Road , Panaji					
45.	MND/JM-1/Decl/Cumb/10/18	Rosy Dias r/o. Cumbharjua	68/1	-	Mangesh Devasthan, Through its managing Committee Cumbarjua& Others	59	appearance
46.	MND/Decl/Azossim/12/18	Liberta Barreto r/o azossim	60/6	-	Deepak Bhaskar Bhandari @ Deep Bhandari	51	order
47.	MND/JM/CHO/33/86	AtchutCarbotkar r/o. Charao	425/1	-	Janardhan Walke (deceased) Vishnu Janardan Valke	106	Opportunity granted
48.	MND/JM-1/Decl/G.V./1/2019	Antonio Maximiano Barreto	153/3	-	Maria Aurelia Lourdes ferdinando	41	Evi
49.	MND/JM-1/Decl/G.V./2/2019 (New) MND/JM-1/Decl/G.V./3/2015 (old)	Especiosa D'Silva e Vas r/o. H.no 509, Dado Goa Velha	153/3	-	Maria Aurelia Lourdes F Vaz	53	Opportunity granted
50.	MND/JM-1/Decl/G.V./9/2019	Marta Crescencia Do Rego	170/3	-	Peter Mendes & others	60	Appearance
51.	MND/JM-I/Decl/Cumb/10/14	Pandurang G. Korgaonkar R/o, H.No 967, Cumbarjua	54/1	-	Mangesh Devasthanmangeshi Ponda	58	Arguments On Preliminary objection
52.	MND/JM-1/Decl/ Pan/13/99	Inacio Rodrigues &Ors r/o. Panaji	67/14	-	Sandip Naik	153	reply
53.	MND/JM-1/Decl/ G.V./02/2020	Socorrina Nazareth r/o. H.No.	198/1	-	Elba De Sequeira Nazareth & Others	37	reply
54.	MND/JM-I/Decl/G.V./4/2020	Mrs. Carmelina Gonsalves r/o. H.no 842 ,Agassaim	72/1	-	Sudha Shridar Gharse (deceased) Dilip Loundo	37	reply

55.	MND/JM-I/Decl/Siridao/05/2020	Shri. Dharma Deu Shirodkar r/o. H.NoH.No 946, Palem, Siridao	64/2	-	SiridaoEstaePvt. Ltd	32	appearance
56.	MAM/MND/MISC/01/2009	Amrao Fernades	94/2	-	Jose s Viegs	125	Time granted
57.	MND/JM-I/REG/DONG/16/98	Satish K. Naik r/o. H.No. 426, Odlem Bhat, Dongrim	16/7	-	Vithal Kamat	303	reply
58.	MND/JM-/DECL/G.V./1/2018	Antonio M Rodrigues R/o Goa Velha	139/4	-	Manuel Fernandes	58	AIE & chief
59.	MND/DECL/Palem-Siridao/6/2019	Narayan B Kankonkar R/o Palem-Siridao	56/0	-	Dempo Properties & Invest. Pvt Ltd	50	Evidence
60.	MND/JM-I/DECL/AZO/3/2016	Caetano Pereira R/o Azossim	57/2	-	Yvonne Alfred Soares	81	Evidence
61.	MND/JM-I/Decl/chimbel/03/2021 (old) Mund/Decl/Resto/18/2024/JM-I(new)	Asha Shirodkar, Sanguem-Goa	55/0	-	Ramchandra Pai	33	Restoration
62.	MND/JM-I/Decl/Mandur/04/2021	Joanita Fernandes alias Joana Barretto	25/2	-	Clarrisa Dsouza	32	Opportunity granted
63.	MND/JM-I/Decl/Mercurim/01/2021	Mrs. Helena Carmina Fernandes R/o MargaoGoA	92/1	-	Vithalrao S. Dempo St. Cruz	42	Evidence
64.	MND/Decl/JM-I/taligao/05/22	Limo kankonkar r/o. Taleigao	279/1	-	Luciana jovita pinto	21	Evidence

65.	MND/JM-I/Decl/ Taulim/03/22	Umesh K. Shirodkar r/o H.no 100/1, Curca	1/6	-	Commundide of Santan, Panaji	26	Opportunity granted
66.	MND/JM- I/Decl/Panaji/02/22	Nicolau john cruz Po	P T S 163 OF Chalta No.9,57	-	Archdiocese of Goa	38	W.A
67.	MND/Decl/JM- I/CAR/09/22	Prema Shirodkar, r/o. Carabmolim ,Tiswadi	634-A	-	ShedekarUssa r/o RibandarTiswadi Goa	26	Steps
68.	MND/DECL/JM- I/NOG/7/22	Bharat R Naik r/o. NeuraTiswadi	247/1	-	Alvaro Alvares	26	Final opportunity
69.	MND/JM-I/ Decl/Pan/06/22	Maria V Dias r/o Caranzalem , Panaji	P.t. Sheet No 77 Chalta 8	-	Agrawal Pvt Ltd Margao	28	Opportunity granted
	JOINT MAMLATDAR-II						
70.	MND/JM II/1/93	Vithal Poi Vernekar, r/o Gaunchem Bhat, Mercas, Ilhas Goa	19/1	7441	Carmelina Araujo &ors	96	Appearance of LRs
71.	MUND/JM II/DECL/CAL/8-A/2/97	Ranganath Naik (since deceased) LR.s. A) kamal R. Naik and others All r/o H. No.572/4, Corte De Real, Santa Cruz, Tiswadi-Goa	79/2	2275	Dulcee Fernandes&ors	85	Written Argument
72.	MUND/JM- II/DECL/15/2002	Gurudas Kundaikar, r/o Govlembhat, Chimbhel- Goa	55/0	10500	Ramchandra Pai &ors	69	Cross
73.	MND/JM- I/DECL/ST.CRUIZ/4/07	Sandeep Prabhakar Pai R/o 686, St. Agostinho Vaddo, St. Cruz, Goa	3/5	8961	/s Zuari Real Estate Co. Pvt. Ltd.	90	Chief
74.	MUND/JM	SundoremMardolkar, r/o	55/0	26175	Vasudev Pai &ors	6	Argument

	II/DECL/CHIM/4/09	141, Goulembhat, Chimbel, Tiswadi-Goa					
75.	MND/DECL/MOG/02/2 012/JM III	Dashrath Naik and others, r/o Waddi Merces, Tiswadi-Goa	13/3	1469	Bosco Hilario Da Conceisao&ors	90	Chief
76.	MND/JM II/DECL/CAL/9/2013	Severina Ermelinda Dias, r/o Santa cruz, Tiswadi	46/3	--	Dr. Antonio Filipe C. Pinto	65	Evidence
77.	MND/JM II/DECL/ CHI/14/2013	Pandhari Chopdekar (deceased) Lrs1. Shivanand Chopdekar and others, r/o H. No. 60 (new, Chimbel. Tiswadi- Goa	12/2	24227	Shantaram P. Naik &ors	50	Argument
78.	MND/JM II/DECL/CHI/2/2014	Prabhavati A. Pisurlekar&Ors , r/o St. Pedro, Ribandar, Goa	31/2-A	810	Ramesh Kamat Vagh &ors	54	arguments
79.	MND/JM II/DECL/CAL/7/2014	Yeswant Alias Vasant Mulgaokar (Dec) Lrs. Devu Y. Mulgaonkar alias Gauns and others, r/o H. no. 251/C, Deulwada, Vodelm Bhat, Calapur, St. Cruz, Ilhas Goa	81/1	27678	M/s Dempo Properties & Investment Pvt. Ltd.,	54	Reply/Argument
80.	MND/JM II/DECL/CAL/8/2014	Alfredo M.C. Correira, r/o H. no. 1399, Near Football Ground ,Bondir, Santa Cruz, Ilhas Goa	576/1	7062	Francisco Thomas Braganza	57	Evidence

81.	MND/JM II/DECL/ CAL/10/2014	Babita Adkonkar& others, r/o H. No. 273, Vodlem Bhat, Santa Cruz, Calapur, Tiswadi- Goa	81/1	27881	M/s Dempo Properties	62	Chief
82.	MND/JM II/DECL/CAL/26/2014	Vithu Topyo Gauns, r/o r/o H. No. 264, Vodlem Bhat, Calapur, Tiswadi- Goa	81/1	27678	Zuari Real Estate Co. Pvt. Lt.	72	Fixed for reply and arguments
83.	MND/JM II/DECL/CAL/1/2015	Francisco Pereira (d) Shivangi Fernandes &ors, r/o H. no. 163/1, Cacra, Calapur, St. Cruz, Tiswadi-Goa	210/1	12325	Vithal M. S. Talaulikar&ors	62	Matter adj for argument on intervention application (appearance)
84.	MND/JM II/DECL/CAL/3/2015	Gurudas Rosario &ors H. No. 147/D/1, Bandh, Calapur, Tiswadi-Goa	244/2	3644	Elvira Loura do Rego e Gonsalves &ors	45	Matter adj for argument
85.	MND/JM II/DECL/CAL/4/2015	Ramchandra Manuel Pereira &ors r/o H. No. 146/B, Aradi Banda, St. Cruz, Tiswadi-	244/2	3206	Elvira Loura do Rego e Gonsalves &ors	47	Matter adj for argument
86.	MND/JM II/DECL/CAL/1/2017	Miguel Gomes & Orsa, r/o Calapur, Tiswadi-Goa	29/1	300	Antonio F. C. Pinto, r/o St	59	Matter Fixed for chief
87.	MND/JM II/DECL/ CHIM/8/2017	Naru Anant Shirodka, r/o Goulembhat, ChimbelTiswadi	47/7	1225	Jaganath Kunkolkar&ors	45	Written Argument
88.	MND/JM II/DECL/CHI/10/2017	Maheshwar V. Kundaikar, r/o	55/0	26175	Ramchandra Vasudev Pai &ors	32	Re-Examination

		Govlembhat, Chimbhel, Tiswadi					
89.	MND/JM II/DECL/CAL/6/2018	Cruz Coelho& others r/o Calapur, Sts. Cruz	586/1	300	P. Kenkre&Ors,	37	Appearance of LRs
90.	MND/JM II/DECL/CHIM/2/2019	Vassundra Bakal & Others, R/o Gavlem Bhat, Chimbhel	26/7	4675	Anant D’Souza &ors	23	Fixed for reply & evidence
91.	MND/JM II/DECL/CHIM/4/2020	Surekha Naik Govekar&Others, r/o Chimbhel Goa	53/2	300	Joao Francis Conception &ors	31	Steps
92.	MND/JM II/DECL/CAL/6/2020	Ramchandra Sawal Sawant, r/o 292/A, Odlem Bhat, near Durga Temple, Santa Cruz, Tiswadi	153/1	2696	Zuari Real Estate Co. Pvt. Ltd	18	Matter adjourned for evidence
93.	MUND/JM II/DECL/ CHIM/8/2020	Manuel Dsouza & others, r/o Chimbhel, Tiswadi Goa	14/2	742	Shantaram P. Naik &Ors	30	Chief
94.	MND/JM II/DECL/Cal/12/2020	Cruz Santana Miranda, r/o Zorichem Bhat, Carambolim&ors	272/1	6795	Visrama Sitarama PoroboNachinolkar&ors	33	Evidence
95.	MND/JM II/DECL/NOP/1/2021	Late Kolo Babo Naik (deceased) through Lrs Rukmini Babo Nai &ors, r/o Neura,-O-Peueno, Neura, Tiswai	2/1	3675	Vithoba V.N. Panvelkar&ors	29	Written Statement
96.	MND/JM-II/ DECL/ AIVAO/5/2021	Tulsidas Gopal Shirodkar, &other r/o H. No. 295(old) and 363(new), Aivao, Dona Paula, Caranzalem,	Chalta No. 95 of P. T. Sheet No. 184	84	Ms. Nayantara Agrawal & 1 ors	28	Matter adjourned for evidence

		Tiswadi-Goa	(184/95)				
97.	MND/JM-II/DECL/PANAJI/9/2021	Joao Mariano Fernandes r/o Caranzalem, Tiswadi-Goa	Chalta No, 33-A of P.T. Sheet NBo.146	--	/s Mr. Eustaquia Cotta	21	Evidence
98.	MND/JM-II/DECL/Chimbel/7/2022	Satu Pandurang Narvekar, R/o Govlembhat, Chimbel, Tiswadi	55/0	26175	Vasudev Ramchandra Pai &ors	17	Chief
99.	MND/JM-II/DECL/Talaulim/10/2022	Anant Kuttikar, R/o Santan Talaulim, Tiswadi& others	4/2	21075	Pandurang Vernekar &ors	16	Cross
100.	MND/JM-II/DECL/Aivao/11/2022	Hanumant Narayan Kunkolkar, r/o Dona Paula, Tiswadi	Chalta No. 27 of P. T. Sheet No, 184	74	Agarwal Minerals		Matter fixed for appearance
101.	MND/JM-II/DECL/MOG/12/2022	Maria De Fatima Fernandes	27/14	90	Jeronimo Mnauel Blasio Dos Remedio Furtado &ors	16	Written Argument
102.	MND/JM-II/DECL/MOG/13/2022	Ramchandra Keshav Naik (Dec) LRs' 1. Keshav R. Naik and others, r/o Vaddy Merces, Tiswadi Goa	13/4	1026	Late Adeilade Manuel De Conceicao &ors	16	Clarification
103.	JM-II/MUND/DECL/10/2023	Damiao Fernandes (dec) LrsMargarida Almeida, r/o Dona Paula , Panaji	Chalta 1 of P. T. Sheet No. 165	--	Christopher Mascarenhas,	08	Reply
104.	MAM/MUND/DECL/20/2023/ JM-II	Nathaline Marcelline Bibiano Marshall, r/o Carambolim, Tiswadi	67/10	1875	Gilbert Pereira	07	Opportunity given to Opponent

105.	JM-II/ MUND/DECL/28/2023	Maria Pasquina Sequeira, r/o Caranzalem, Tiswadi	Chalta No.1-K P. T. Sheet No. 130	---	/s Zuari Estate Pvt. Ltd., and ors	11	Evidence
106.	JM- II/MUND/DECL/55/202 3	Vimal Noru Shirvoikar, r/o Nagali, Taleigao	279/1	261371	Lucina Jovita Francisco Pinto &ors	11	Argument/Clarif ication
107.	JM- II/MUND/DECL/77/202 3	Narayan Gauns, r/o Taleigao	P.T S No. 184 C No. 34	--	M/s Agarwal Minerals Pvt. Ltd.,	11	Chief
108.	Jm- II/MND/DECL/82/2023	Bevinda Monteiro, Taleigao ,Tiswadi Goa & other	172/8	300	Beatriz Mendonca	09	Reply
109.	MUND/DECL/JM- II/88/2023	Shali Vernekar, r/o Taleigao, Tiswadi	279/1	261371	Luciana Jovita F. Pinto	10	Opportunity given to Respondent for appearing
110.	MND/DEC/91/2023/JM- II	Shobha Murgaonkar and others r/o H. No. 20/245, Kevem, Taleigao, Tiswadi	279/1	269565	Luciana Jovita Pinto	02	Steps
111.	MND/DEC/96/2023/JM- II	Martinha Isabel Palha, r/o Cujira, Santa Cruz, Ilhas	45/0	58925	Henquita Maria lenor Pereira	01	Applicant to specify the name of mother in law& other legal heirs
112.	MUND/DECL/102/2023/ JM-II	Hirawati V. Moraskar& other, r/o St. Matias Malar Piedade, Tiswadi	198/9	3150	Ladu Dattaram Rawal	08	Evidence
113.	MND/DECL/109/2023/J M-II	Krishna B. Naik & others r/o Miramar, Tiswadi	109/3	7453	Astilisna Fernandes and	06	Chief
114.	MND/DECL/115/2023/J M-II	Cosmes Pires, r/o Siridao, Tiswadi-Goa & other	29/0	21258		03	Appearance

115.	MUND/DECL/02/2024/J M-II	Nagesh Vithal Bodke alias Nagesh Vithal S. Bodke Alias Naguexa Vitola Sinai Bodco, R/o Gaulebhat , Chimbhel, Tiswadi& others V/s Vassudev R. Poi , r/o Merces, Tiswadi Goa & others	55/0	--	Vassudev R. Poi	04	Reply
116.	MUND/DECL/6/2024/J M-II	Late Narayan Mangueshkar (dec) LRs 1. Sugandha R. Mangueshcar&others, r/o Siridao, Goa Velha Goa	64/2	270	Lourencinho Gonsalves	05	Reply
117.	MUND/DECL/11/2024/J M-II	Ajit Shirodkar alias Egidio Cabral Dona Paula, Tiswadi	Clata No.59 of P. T. Sheet No. 184	120	M/s Nayantara Agarwal	New	Appearance
118.	MUND/DECL/17/2024/J M-II	Santosh Paddenkar and 1 other r/oH. No. 20-240 new, Aivao, Dona Paula, Tiswadi-Goa	Chalta No.1 of P.T. Sheet No,181	70	M/s Agarwal Minerals Pvt. Ltd.	01	Appearance
119.	MUND/JM II/PUR/MER/6/2010	Martha Brigida Fernandes (Dec) Ltd 1. MstisJoanu Araujo and others, r/o Santa Cruz, Tiswadi-Goa	10/13	300.	Antonio F. C. Pinto	17	report
120.	MUND/JM II/PUR/CAL/7/2012	Gonsalo Bocarro (dec) Lrs 1) Maria Joana Araujo, r/o Santa Cruz, Tiswadi-Goa	46/3	105.	Antonio F. C. Pinto	64	Argument
121.	MND/JM	Harendra V. Bodke, r/o	55/0	360.	Ramchandra V. Pai	42	Settlement

	II/PUR/CHI/5/2016	Chimbel, Ilhas Goa					
122.	MND/JM II/PUR/MOP/1/2020	Bhikaro L. Naik, r/o Mesta Bhat, Mercus-Goa	7/3	-	Caitano D'Mello	33	Amend Cause Title
	JOINT MAMLATDAR-III						
123.	MND/4/1979	KeshavBhagat Mala Panaji Tiswadi Goa.	Chalta No.201, 202 P.T. sheet No.74 Chalta No.66, P.T. sheet No.74	-	Rajaram Neugui	289	Fixed for steps to bring legal heirs on record
124.	MND/DECL/4/98	Feleciana Pereira H.No.428,St.Inez Panaji Goa.	Chalta No.79 P.T. sheet No.77	-	Adm Mitra	160	Fixed for further chief
125.	MND/JM- I/DECL/RIB/3/99	Natalia Rodrigues R/o Riabandar Panaji Tiswadi Goa.	Chalta No.85 P.T. sheet No.4 Chalta No.86 P.T. sheet No.4	-	Maria Rodrigues	122	Fixed for chief
126.	MND/DECL/TAL/10/99	SomatiMadkaikar R/o 148,TaliegaoTiswadi Goa.	122/4	-	Antonio Velho	131	Fixed for reply
127.	MND/12/2001	Maria Angelica Gomes	73/2	-	Sharad G. Naik	92	Fixed for filing

		R/o MarodTaliegaoTiswadi Goa.					reply
128.	MND/DECL/TAL/5/2003	Jayant Shankwalkar H.No.297/1,RavalnathCo rlimMangadoTiswadi Goa	56/2	-	Tereza Dias	72	Fixed for filing AIE
129.	MND/DECL/JM-III/Ella/80/2003	NicolauFernandes H.No. 328/2 Ella Old Goa.	7/7	-	Arnold nazareth	77	Fixed for further chief
130.	MND/DECL/JM-II/TAL/4/2009	VishwanathPalekar R/o DurgawadiTaliegaoTisw adi Goa.	1/1	-	Maria F. Lobo	82	Fixed for appearance of respondent
131.	MND/DECL/TAL/01/2012/JM-III	Adelina Lopes H.No.1170 Cardozo TaliegaoTiswadi Goa.	56/1	-	Umelina Martins	53	Fixed for reply
132.	MND/DECL/TAL/10/2012/JM-III	Anand B. Naik r/O Panaji Goa	109/1	-	Shivram Borkar R/o Panaji Goa	50	Fixed for reply
133.	MND/DECL/PAN/12/2012/JM-III	Shantu V. Naik H.No. 282,Kamat Plaza St.InezPanaji Goa.	Chalta No.51-B, 58 P.T. sheet No.95	-	Jacinto Godinho	50	Fixed for cross
134.	MND/DECL/Ribandar/12/2012/JM-III	SitabaiHaldankar H.No. 142, RiabandarTiswadi Goa.	Chalta No.8-A P.T. sheet No.12	-	Vishwanath Agshikar	52	Fixed for cross examination
135.	MND/DECL/TAL/14/2012/JM-III	LaximanShirodkar H.No. 17/379 OitalemTaliegaoTiswadi Goa.	214/6	-	Xavier Afonso	48	Fixed for steps

136.	MND/DECL/TAL/10/2013/JM-III	Nutan D. Naik H.No.8/175/A,Altinho Panaji Goa.	Chalta No.1 P.T. sheet No.127	-	Joe Velho	56	Fixed for appearance of respondent
137.	MND/DECL/PAN/14/2013/JM-III	Vincent Estrocio CasaAntu, KerantCaranzalemTiswadi di Goa	Chalta No.75 P.T. sheet No.149	-	Maria E. Viegas	58	Fixed for cross
138.	MND/DECL/PAN/33/2013/JM-III	Simplicio de Lopes H.No. 16/453/1,Donapaula Panaji Goa.	Chalta No.1 P.T. sheet No.177	-	Agarwal Minerals	52	Fixed for Chief and cross examination
139.	MND/DECL/TAL/15/2014/JM-III	Eastaq G. Abreu H.No.18/177,Vodlembhata Taliegao Goa.	82/1	-	Raul G. Fernandes	51	Fixed for arguments
140.	MND/DECL/TAL/16/2014/JM-III	AnselmoEstrocio H.No.C-385 MarodTaliegaoTiswadi Goa.	17/1	-	Rodolfo Viegas	48	Fixed for reply
141.	MND/DECL/TAL/18/2014/JM-III	Satish Khandeparkar H.No. 16/72/5,Near T.B Hospital Taliegao	122/4	-	Antonio Velho	55	Fixed for appearance
142.	MND/DECL/PAN/20/2014/JM-III	Shri. Ramakant Vithal Naik H. No. 330, Opp. Greenland Colony,Campal, Panaji, Goa	Chalta No.4 of P.T.Sheet No.82	-	Dr. Alvaro Jose Teofilo Pinto(since deceased) & others a)Mrs. Moren Pinto & others	60	Fixed for reply
143.	MND/DECL/Ribandara/03/2015/JM-III	Manuel Andrade H.No.6 Near GMC	Chalta No.54	-	Nirmalabai Bhandari R/o RibandarTiswadi	58	Fixed for further cross

		Hospital RibandarTiswadi Goa.	P.T. sheet No.19		Goa		examination
144.	MND/DECL/PAN/04/2015/JM-III	Manuel J. Almeida H.No.16 Behind post Office Panaji Goa.	Chalta No.11 P.T. sheet No.45	-	Maxie Gomes R/o Panaji Goa	55	Fixed for orders
145.	MND/DECL/TAL/10/2015/JM-III	Aleixo Dias H.No. 19/7(new) 247(old) KerantCaranzalemTiswadi Goa.	65/1	-	Maria C. Machado R/o Taleigao, Tiswadi Goa	55	Fixed for filing additional documents
146.	MND/DECL/PAN/12/2015/JM-III	Sita Rama Martins H.No.366/15, Aivao Dona paula Panaji Goa.	Chalta No.97,98 & 99 P.T. sheet No.184	-	Agarwal Minerals Anand Bhavan, margao Goa	53	Fixed for chief
147.	MND/DECL/TAL/22/2015/JM-III	RaghunathKundaikar H.No.C-20/17,NagaliTaliegaoTiswadi Goa	279/1	-	Luciana Pinto R/o Calangute Bardez Goa	46	Fixed for hearing
148.	MND/DECL/PAN/06/2016/JM-III	Nalini K. Madkaikar H.No.E-82,Near Sati BhavaniTemple,Bhatlem Panaji Goa.	Chalta No.2-H P.T. sheet No.125	-	Nalini K. Madkaikar V/s Ramesh Kamat	52	Fixed for hearing
149.	MND/DECL/PAN/09/2016/JM-III	Joaquim Rebelo R/o Panaji ,Tiswadi Goa	Chalta No.16-B P.T. sheet No.122	Panaji City	Confraria Lourdes	55	Fixed for Cross
150.	MND/DECL/PAN/16/2016/JM-III	Rukmini Porob H.No.	Chalta No.179	-	Natalia Fernandes R/o St. Esrevam, Tiswadi	53	Fixed for arguments

		3,Fontainhas,Panaji Goa.	P.T. sheet No.91		Goa		
151.	MND/DECL/TAL/17/2016/JM-III	ShitalDivkar H.No. C-17/346, Oitiyat,TaliegaoTiswadi Goa.	211/4	-	Minguel Dias Oitant, Taleigao, Tiswadi Goa	50	Fixed for steps
152.	MND/DECL/PAN/03/2017/JM-III	Madhavi C. Naik R/o 355 Campal Panaji Goa.	Chalta No.3 P.T. sheet No.81	-	Marieta Pinto R/o Landscape Pinto Park, Campal, Panaji Goa	48	Fixed for orders
153.	MND/DECL/TAL/08/2017/JM-III	Atul V. Sawant H.No. 42,OitalemTaliegaoTisw adi Goa.	210/14	-	Anant S. Cunkolkar Oitant, Taleigao, Tiswadi Goa	51	Fixed for filing reply
154.	MND/DECL/PAN/09/2017/JM-III	Pradip M. Amonkar R/o PanajiTiswadi Goa.	Chalta No.159 P.T. sheet No.86	-	Prakash Bhosle Opp. Mala, Panaji Goa	45	Transferred to Dy. Collector & SDO Tiswadi
155.	MND/DECL/TAL/04/2018/JM-III	RohidasShetkar H.No. 16/54 CaranzalemTaliegaoTisw adi Goa	122/4	-	Odette Da Silva R/o Panaji Goa	47	Fixed for filing AIE
156.	MND/DECL/PAN/05/2018/JM-III	Chandrakant K. Bhagat H.no.131. Mala Panaji Tiswadi Goa.	Chalta No.201,2 02 & 66 P.T. sheet No.74	-	Jairam Neugui Mapusa Municipal Market, Bardez Goa	42	Fixed for appearance of LR's
157.	MND/DECL/TAL/10/2018/JM-III	Francisco X. Alves H.No. C- 16/737,AmaralwadoTalie gaoTiswadi Goa	152/1	-	Mukund G. Joshi Durgawadi, Taleigao Goa	40	Fixed for arguments

158.	MND/DECL/TAL/20/20 18/JM-III	MukundKankonkar H.No. 276 KevnemTaleigaoTiswadi Goa.	279/1	-	Luciano Pinto Agassaim, Tiswadi Goa	42	Fixed for arguments
159.	MND/DECL/TAL/24/20 18/JM-III	Felicio de Almeida H.No 18/165 Vhodle Bhat , Taleigao	79/1	-	Visrama Parab Behind Priority Honda Showroom Vhodle Bhat, Taleigao	41	Fixed for cross examination
160.	MND/DECL/TAL/06/20 19/JM-III	DevidasPalyekar Taleigao, Tiswadi Goa	279/1	-	Luciano Pinto R/o Naikawaddo, Calangute, Bardez Goa	41	Fixed for chief
161.	MND/DECL/PAN/11/20 19/JM-III	Diago J. Barbosa R/o Caranzalem, Tiswadi Goa	Chalta No.56 & 31-A P.T. sheet No.156	-	Paixao Dias Caranzalem, Tiswadi Goa	40	Fixed for steps
162.	MND/DECL/PAN/17/20 19/JM-III	Ravindra S. Dongrekar H.No.81/14 Dempo Bhat Tonca, Caranzalem	Chalta No.1 P.T. sheet No.130	-	Zuari Real Estate Dempo Properties and Investments Pvt. Ltd O/at Casa Dempo , M.G. Road Panaji Goa	40	Fixed for filing POA
163.	MND/DECL/PAN/18/20 19/JM-III	Suresh R Mangeshkar r/o Toncacaranzalem, Panaji Goa	Chalta No.1 P.T. sheet No.130	-	Suresh R Mangeshkar V/s Zuari Real Estat	42	Fixed for filing AIE
164.	MND/DECL/PAN/19/20 19/JM-III	Kanchan. Bandodkar R/o Panaji Goa	Chalta No.47 P.T. sheet No.19		KrishnarajSukerkar	40	Fixed for reply
165.	MND/DECL/TAL/22/20 19/JM-III	ShabinKunkolkar R/o OitiyantTaleigao	211/4	-	Minguel Dias R/o OitiyantTaleigao	42	Fixed for Cross examination

		Goa			Goa		
166.	MND/DECL/PAN/02/2020/JM-III	Pillu Kusta Gauns Opp. Dempe College, Miramar Panaji Goa	Chalta No.2 P.T. sheet No.119	-	Aleixo Martins Opp. Miramar Residency ,Nr. Damodar Magalji Miramar, Panaji Goa	29	Fixed for cross examiantion
167.	MND/DECL/TAL/09/2020/JM-III	Kusum Lotlikar NagaliTalegiaoTiswadi Goa V/s R/o Nagali, TaleigaoTiswadi Goa Luciano Pinto	279/1	-	Luciana Pinto R/o Nagali, TaleigaoTiswadi Goa Luciano Pinto	26	Fixed for arguments
168.	MND/DECL/TAL/08/2021/JM-III	MagdalenaFernandes R/o Taleigoa	Chalta No.5 P.T. sheet No.165	-	Agnelo b. Dias Donapaula ,Tiswadi Goa	28	Fixed for appearance
169.	MND/DECL/PAN/05/2021/JM-III	Sahinath R. Sawant R/o Nr. Four Pillars, Mansher, Panaji Goa	Chalta No.3 P.T. sheet No.107	-	Comm. Of Calapor Nr. Calapur Main Church St. Cruz, Ilhas Goa	26	Fixed for steps
170.	MND/DECL/MOP/09/2021/JM-III	Suryakant N. Amonkar R/o Mesta Bhat Tiswadi Merces Goa	9/3	-	Alice Do Rego R/o Mesta Bhat , Merces Goa	22	Fixed for reply
171.	MND/DECL/PAN/11/2021/JM-III	Lila C Khandeparkar R/o Near Sateri Temple Aivao, Dona paula, Panaji Goa	Chalta No.31 P.T. sheet No.184	-	Agarwal Mineral Anand Bhavan , Station Road, Margao Goa	25	Fixed for reply
172.	MND/DECL/PAN/12/2021/JM-III	Sebastiao Vaz V/s Agarwal Minerals	Chalta No.2	-	Sebastiao Vaz V/s Agarwal Minerals	29	Fixed for filing written

			P.T. sheet NO.177				arguments
173.	MND/DECL/PAN/13/2021/JM-III	VassantiSatoskar R/o Fondvem, Ribandar Goa	Chalta No.43 P.T. sheet NO.4	-	Anant Aldonkar R/o Kamat Ghar, Fondvem, RibandarTiswadi Goa	25	Fixed for reply
174.	MND/DECL/Kumbhar/01/2022/JM-III	Manojkumar C. Parab KumbharjuaTiswadi Goa	1/1	-	MangueshDevastan O/at Mangueshi Ponda Goa	28	Fixed for steps
175.	MND/DECL/Tal/02/2022/JM-III	Bernardo Bruno NairalemMorod, TaleigaoTiswadi Goa	20/4	Taleigao	Artur Amaral Nagali Hill Colony Taleigao, CaranzalemTiswadi Goa	29	Fixed for reply
176.	MND/PUR/TAL/21/2015/JM-III	Parvati Kankonkar R/o nagali, Nr. Nagesh Temple V/s Lucian Pinto	279/1		Lucian Pinto R/o Calangute , Bardez Goa	46	Fixed for evidence
177.	MND/PUR/PAN/01/2017/JM-III	Perpetua Correia H.No.14/36, St. Inez, Nr. P.W.D Garage, Panaji Goa	Chalta NO.7 of P.T.Shee t No.113		Mohan Caculo Nr. Urban Health Centre Panaji Goa	35	Fixed for steps
178.	MND/PUR/PAN/05/2019/JM-III	Francisco A. Correia H.No.14/36, St. Inez, Nr. P.W.D Garage, Panaji Goa V/s Mohan Caculo Nr. Urban Health Centre Panaji Goa	Chalta No.7 of P.T.Shee t No.113		Mohan Caculo Nr. Urban Health Centre Panaji Goa	24	Fixed for steps

179.	MND/PUR/PAN/03/2020/JM-III	Babaji A. Naik H.No.2/219, fondvemRibandar V/s Ravindra Kenkre R/O Manashebbhat ,birttona Bardez Goa	Chalta No.8 of P.T.Sheet No.14		Ravindra Kenkre R/O Manashebbhat ,birttona Bardez Goa	20	Fixed for arguments
180.	MND/PUR/Mercurim/03/2021/JM-III	Jagdish C. Naik Market Area Baixo De Igreja ,mercurimTiswadi V/s Confraria St. Lourence o/at St. laurance Church Agassiam Goa	82/1		Confraria St. Lourence o/at St. laurance Church Agassiam Goa	16	Fixed for reply
	JOINT MAMLATDAR-IV						
181.	MND/JM-I/Decl/Bamb/11/2005	Tulsi R. Mangueshkar&ors R/o. H. No 80, Bambolim v/s BudduVituGauns&ors H. No 52, Bambolim	11/4	300 sqmts	BudduVituGauns&ors H. No 52, Bambolim	57	Evidence
182.	MND/JM-I/Decl/Bamb/6/2008	Govind Pereira &ors	24/1	300 sqmts	BhagirathibaikamatHalda nkar&ors	95	Argument
183.	MND/JMII/Decl/Car/6/2013	Mr. Babuli Naik r/o carmbolim	39/2	300 sqmts	Dempo Properties & Investment Pvt. Ltd. Panaji Dempo Properties & Investment Pvt. Ltd. Panaji	53	Cross
184.	MND/JMII/Decl/COR/15/2014	Shri Gabriel Fernandes r/o Corlm	140/15	300 sqmts	Shri Cristano Dsouza through legal heirs Dr. Simon Dsouza	42	Steps
185.	MND/JMII/Decl/CAR/24/2014	Shri RamraiVishwanathHalda	56/9	300 sqmts	Shri MogaRayuGawde (deceased) 24through	20	argument

		nkar through legal heirs Shri Narayan VishwanathNaik and another r/o. Caramblim			legal heirs ThanuMogaGawde and others		
186.	MND/JMII/Decl/CAR/2 5/2014	Shri TukaramBhikaroNaik (deceased) through legal heirs MhaduTukaramNaik v	56/9	300 sqmts	Shri MogaRayuGawde (deceased) through legal heirs ThanuMogaGawde and 3 others Shri MogaRayuGawde (deceased) through legal heirs ThanuMogaGawdeand 3 others	20	Order
187.		Mr. Pascoal Da Cunha and others	38/2	300 sqmts appx.	v/s Smt Regina Cecelia Sara Gracias and others,	48	Chief/cross
188.	MND/JM- I/Decl/Bamb/8/2015	Shantu Pereira&ors.	71/2	300 sqmts appx.	Lakeview marchantile Company Pvt. Ltd. Panaji	43	Evidence
189.	MND/JMII/Decl/COR/2/ 2016	Jose Alexandre Sequeira through legal heirs Ritasequeira and others r/o. Corlim	157/2	300 sqmts appx.	Ritasequeira	40	Evidence
190.	MND/JMII/Decl/COR/2/ 2016	AncetoiApolinaColaco	52/3	300 sqmts appx.	Jose AlexandorSequira	35	Reply
191.	MND/JMII/Decl/CAR/7/ 2016	Smt. Ana Maria Fialho r/o. Carambolim	52/10	300 sqmts	Mr. Johan Roque RamosPereira and others r/o, Borivali West	38	steps
192.	MND/Decl/Cujira/07/20 17/JM-III	Mrs Maria PiedadeCorreia e Gonsalves and 4 others r/o. Bambolim	21/2	300 sqmts appx.	Smt. Suzana de melo e Botelho	31	Steps
193.	MND/JMI/Decl/Curca/7/ 2018	Mr. Antonio Rosario and 3 others r/o. Mapusa	53/5	300 sqmts appx.	v/s Mr. Antonio Fernandes and 3 others, r/o. Mercedes	30	Evidence
194.	MND/DECL/MERCURI	Ana Cleta Lopes , r/o.	67/2	300 sqmts	Jose Avito Menezes, r/o.	37	Argument

	M/05/2016/JM-III	Mercurim		appx.	Mercurim		
195.	MND/N.DECL/NAVELI M/25/2014/JM-III	Austin BasimAnes, r/o.GoaVelha	16/8	300 sqmts appx.	Baskar A Kunkaikar, r/o Diwar	58	Evidence
196.	MND/DECL/AGASSAI M/01/2009/JM-III	Valente Fernandes r/o. Agassaim	54/1	300 sqmts appx.	Maria Alda H Nunes, r/o Panaji	73	Steps
197.	MND/JMIV/Decl/Cujira/ 01/2018	Mr Alexandre Araujo (deseased) legal heirs Piedade de Araujo and another r/o. Bambolim through legal heirs SmtDurga U. Kenkre and 6 others r/o.	30/1	300 sqmts appx.	Shri UmakantBalchandraKen kre (deceased)	39	Evidence
198.	MND/JMIV/Decl/Cujira/ 01/2019	Ana Maria Fernandes r/o. H. No 629, Santa ,Crua	6/1	300 sqmts appx.	SmtKamalabaiShashikan tRivonkar r/o. H. NO 238, Merce	29	Steps
199.	MND/JMIV/Decl/Cujira/ 09/2019	Francisco Araujo and others r/o. Santa Cruz	30/6	300 sqmts appx.	Henriqueta Maria Juleta Leonor Pereirade Sa e Desouza and others r/o. Bambolim	26	Order
200.	MND/JMIV/Decl/Batim/ 12/2019	ConcecioD'cunha	22/3	300 sqmts appx.	RaujiRevonkar r/o Batim v/s RaujiRevonkar r/o. Merces	30	Steps
201.	MND/JM- IV/DECL/MERCURIM/ 13/2019	Jose Caetano D'souza (since deceased) through legal heirs Jose Pedro D'souza and 5 others, r/o. Aggassim	17/10	300 sqmts appx.	Mr. EuricoErasmoNunesand 8 others r/o. Panaji	29	Applicant sought time to file evidence
202.	MND/JM- IV/DECL/CAR/14/2019	SmtShevanti Manohar Naik and 3 others, r/o. Carambolim	53/1	300 sqmts appx.	Joseph A Bosco SavioBoadila and another r/o. Aggasaim	32	Steps
203.	MND/ECL/MERCURIM /15/2019	Menino Eduardo Daniel Rodrigues r/o. Aggasim	19/11	300 sqmts appx.	Joseph Antony Bosco	29	Argument
204.	MND/JM-	Anthony alias Antonio	15/1	300 sqmts	Vivek Vishnu	28	Steps

	IV/DEC/CURCA/03/2020	Fernandes, r/o. Curca r/o. Panaji		appx.	NaikPanvelkar r/o. Panaji		
205.	MND/JM-IV/DECL/MERCURIM/CIVIL-ISSUE/04/2020	Joaquim Joao Palha r/o. MercureimTiswadi v/s	37/9	300 sqmts appx.	SavioNorvin Menezes and another r/o. Panaji	29	Applicant Sought time
206.	MND/JM-IV/DECL/MERCURIM/CIVIL-ISSUE/05/2020	SavioNorvin Menezes and another, r/o. Mercurim	30/12	300 sqmts appx.	Mr. Pedro L G Fernandes r/o.	26	Applicant Sought time
207.	MND/JM-IV/DECL/BAMBOLIM/06/2020	Mrs. NomuDattaramViegas and others r/o. Bambolim	99/3	300 sqmts appx.	Shri SavioNunes, r/o. Santa Cruz Panaji	29	Sought time
208.	MND/JM-IV/DECL/BAMBOLIM/07/2020	MrsPunem Pereira and others, , r/o. Bambolim	58/0	300 sqmts appx.	Shri SavioNunes, Bambolim	29	Evidence
209.	MND/JM-IV/DECL/CORLIM/08/2020	Shri ThanuRupoDhulapkar and 4 others r/o. Corlim	9/3	300 sqmts appx.	Patriach of Smt. Monica r/	27	Steps
210.	MND/JM-IV/DECL/CUJIRA/09/2020	ChampaNaik (deceased) legal Heirs 1) Smt. Hira Harichandra alias RamraiNaik alias Baby HarichandraNaik and others r/o. Mercedes	23/3	300 sqm ts	Mr. Lawrence Agnelo Jesus Manuel alias Lawren Co Anes r/o. Santa Cruz	28	Cross
211.	MND/JM-IV/DECL/MERCURIM/11/2020	PiedadeBarretto and 2 others r/o Aggasaim	91/1	300 sqmts appx.	Vithalrao Sinai Dempo, Panaji	29	Steps
212.	MND/JM-IV/DECL/Bambolim/12/2020	Santan Fernandes r/o. Bambolim	1/1	300 sqmts appx.	Domingos Dias andother r/o. Santa Cruz	28	Steps
213.	MND/JM-IV/DECL/Cumb/1/2021	Janaki PandurangShirodkar and others r/o. Cumbharjua	1/1	300 sqmts appx.	MangueshDevasthan r/o. Ponda	28	Evidence
214.	MND/JM-IV/DECL/M-O-P/4/2021	Vasudev M. Amonkar, R/o H.No.473/A, Mesta	9/3	300 sqmts appx.	Smt. Alice Rego&Ors.,	25	Applicant told that he had

		Bhat, Tiswadi-Goa			R/o		made application fro transfer the file
215.	MND/JM-IV/DECL/Tal/10/2021	Rukmini P. Diukar (SD) Shri ShrikantDiukar, r/o H.NO.200/2, CardozWaddo, Taleigao	140/15	300 sqmts appx.	Maria Martins, r/o CardozWaddo, Taleigao	26	Argument
	JOINT MAMLATDAR-V						
216.	MND/JM-I/REG/JUA/7/99	Tulshidas S. Parab R/o. Estevam	111/1	1037 sq. mtr.	Luis B.A.de Fonseca r/o St Estevam Goa	118	Surveyor report
217.	MND/JM-I/DECL/St.EST/1/99	Parvati @ LinguTari R/o H.No.966,Tonca St. Estevam	119/2	484 sq. Mtrs.	LuisBonaparteFonseca Prakash R. Gad r/o Marcella	115	Reply/argument
218.	MND/JM-I/DECL/ST.EST/2/08	Yeshwanti B. Madkaikar R/o St. Estevam	236/1	4579 sqmtrs.	Atchut Gopal PaiRaitukar r/o AbadeFaria Road, Margao	96	Evidence
219.	MUND/JM-II/DECL/MURDA/01/09	Devki Verenkar R/o H.No.183, Mercedes	83/1	623 sq. Mtrs.	Malini B. Sinari r/o Panaji	59	Evidence
220.	MND/DECL/CHO/12/2010/JM-III	Purshottam P. Kinalkar R/o Chorao	54/14	1825 sq. Mtrs.	Matias Silveira r/o Diwar	56	order
221.	MND/DECL/MALAR/03/2011/JM-III	L.M. Inocencio Fernandes (Since deceased through his legal heirs R/0 Donapaul	18/12	2900 sq. Mtrs.	Laxman K. Mayenkar(since deceased throu his legal heirs & others r/o Divar	97	Surveyor report
222.	MND/DECL/CHORAO/13/2012/JM-III	Rajai Mandrekar R/o ChoraoTiswadi	91/9	875 sq. Mtrs.	Lilavati Naik chorao	57	Evidence
223.	MND/JM-II/DECL/MER/10/13	Manuel F. D' Souza R/o H.No.524, Mercedes	14/2	6574 sq. mtrs.	Theodosio Cardozo Theodosio Cardozo r/o Panaji	59	Arguments
224.	MND/JM-II/DECL/24/13	Vinayak Uskaikar R/o Mercedes	139/3	23362 sq. mtr	Sebestina Baretto	12	restoration
225.	MND/DECL/MALAR/3	LaxmiMayekar	118/12	2775 sq.	Inocencio Fernandes r/o	56	reply

	1/2013/JM-III	R/o H.No.183, Malar Divar		Mtrs.	Dona-Paula		
226.	MND/JM-I/DECL/JUA/3/2015	Shamba R. Madkaikar R/o Akhada	206/4	5525 sq. Mtrs.	Shekhar Atchut Pai Raitukar	59	Evidence
227.	MND/JM-I/DECL/MALAR/6/2015	Sadanand Kundaikar R/o Malar	236/1	4164 sq. Mtrs.	Alexio A Da Costa	54	opportunity
228.	MND/JM-II/DECL/MUR/13/15	Vinanti Vithal Kuttikar R/o H.No.445-C, Mercedes	21/2	7850 sq. Mtrs.	HonortoFernandes r/o calaporst.cruz	51	reply
229.	MND/JM-II/DECL/MALAR/15/15	Dayanand Kundaiakr R/o Malar	206/4	5700 sq. mtrs.	Alexio A Da Costa	54	opportunity
230.	MND/DECL/CHO/24/2015/JM-III	Luis S. Fernandes R/o H.No. 115, Chorao	149/4	200 sq. Mtrs.	Luis Sales de Andrade r/o H.no 6/33 SaligaoBardez	59	Sought time
231.	MND/DECL/CHO/08/2016/JM-III	Rohidas Balchandra Chopdekar R/o Chorao	301/10	2100 sq. Mtrs.	Purshottam P.S. Salgaonkar R/o Ribandar	49	Appearance
232.	MND/DECL/JMV/MALAR/02/2018	Premanand Kerkar R/o Malar	86/1	15000 sq. mtr	Pascoal Trinidad and others R/o Donapaula	50	Reply/Argument
233.	MND/JM-V/DECL/MALAR/1/2019	Datta G. Satordekar @ Satardekar R/o No.338 Malar Divar.	3/6	5200 sq. Mtrs.	Surya Mayenkar r/o St. Inez Panaji	47	Opportunity
234.	MND/JM-V/DECL/MURDA /4/2019	Krishna M. Shirodkar R/o H.No.433, Mercedes	50/2	588 sq. Mtrs.	RamdasKerkar r/o Mercedes	47	steps
235.	MND/JM-V/DECL/JUA/5/ 2019	Chandraprabha C. Bhosle R/o1313, Jua	236/1	3025 sq. Mtrs.	ShekarPai A. Raitukar r/o Margao	45	opportunity
236.	MND/JM-V/DECL/NAROA/ 7/19	Kalawati @ Shali N. Rawal R/o Diwar	41/2	1025 sq. Mtrs.	Sacrafamalia Rodrigues r/o Diwar	36	Sought time for cross
237.	MND/JM-V/DECL/CHORAO/5/2020	Rohini Rohidas Naik R/o Chorao	146/3	2070 sq. Mtrs.	Purshottam P.S. Salgaonkar r/o Ribandar	25	Reply/arguments
238.	MND/JM-V/DECL/ST.ESTEW/02/2020	Shantaram Chodankar R/o St. Estew	109/3	775 sq. mtr.	CimpliciaRodrigues R/o Tonca Jua	25	Reply/Argument

239.	MND/JM-V/ Decl/Calapor/3 /2021	Piedade C. Fernandes R/o St.cruz	55/1	1070 SQ. MTRS.	Zuari Real Estate Pvt. Ltd. R/o Panaji	27	reply
240.	MND/JM-V/ Decl /Murda/4/2021	Megavati R. Govekar r/o St.cruz	13/2	2564 SQ. MTRS.	Maria A. Fernandes R/o Merces	54	evidence
241.	MND/JM- V/DECL/Murda/4/2021	Smt. Bharati B. Marecelkar R/o Ella	107/4	1250 SQ. MTRS.	Comm.of Ella Tiswadi- Goa	22	Opportunity
242.	MND/JM- V/DECL/CHORAO/5/20 21	Santosh Vithal Haldankar r/o Chorao	39/3	3800 sq. mtrs.	Antonio claudio Jose do Rosario & 4 others r/o Chorao	23	Steps
243.	MND/JMV/DECL/CHO RAO/1/2022	Neeta Kambli R/o ChoraoTiswadi Goa	146/3	2620 sq. mtrs.	Audut R/o h. no. 269, PurushottamShirodkar	16	opportunity
244.	MND/JMV/DECL /N.O.P./3/2022	Bhagwant Naik R/o AggasaimTiswadi Goa	11/1	6850 SQ. MTRS.	Late LoancastaPalha	208	Order on PO
245.	MND/PUR/JMV/St Estew/6/2019	Rajendra Sawant R/o Jua	111/1	336 sq. mtr.	Luis Albaim Da Franca R/o Tonca	59	Last and final opportunity
246.	MND/PUR/JMV/St Estew/6/2019	Rajendra Sawant R/o Jua V/s Luis AlbaimDa Franca R/o Tonca	111/1	336 sq. mtr.	Luis Albaim Da Franca R/o Tonca	59	Last and final opportunity

TENANCY

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	MAMLATDAR OF TISWADI						
1.	TNC/JM-I/DECL/MANDUR/3/2014	Ravlu M. Vottakar Shirodkar &Ors R/O. Neura, Goa.	57/2	131375 Sq.Mtrs.	Vivian Luis Chico R/O. Mumbai	43	Arguments
2.	TNC/DECL/ELLA/21/2006/JM-III	Nicolau Xavier Fernandes Since Deceased Through Lrs R/O. H.No. 416 Pelorim, Ella, Old Goa, Goa.	7/7	22000sq.Mtrs	Arnorld Nazareth And Other Both R/O. B-5, Nalanda Apartments,1, St. Mary’s Colony, Miramar, Panaji, Goa.	111	Reply
3.	MAM/TNC/CIVIL-ISSUE/TAL/08/2009	Pitu Cabral Since Deceased Through Lrs R/O. Oitalem, Taleigao, Goa.	273/2	8713 Sq.Mtrs	Maria Fernandes R/O. Taleigao	71	arguments
4.	TNC/8/2001	Jose Maria Fernandes R/O. Azossim, Goa.	66/0	28089sq.Mtrs	M/S Organ Realty Pvt. Ltd. And Other Through Their Lawful Attorney Shri. Parag Jhaveri Shri. Telecom Anan Omkar Complex, Navrangpura Ahmedabad.	188	Evidence
5.	MAM/TNC/DEC/DON A PAULA /04/2018	Mr. Dioguinho @ Diogo Rodrigues, R/O.La Marvel Colony, F.No. 483, Donapaula, Goa.	P.T.Sheet 189 Chalta No. 1	15749 Sq. Mtrs	Robert Dionisio Aureliano Mendonca &Ors. All R/O. O Villa, Mendonca, Opposite Of Community Hall, Taleigao, Tiswadi, North-Goa.	39	Arguments

6.	MAM/TNC/DEC/TAL/ 05/2009	Eleuterio Fernandes(Deceased) Through Lrs R/O. Amaral Bandh, Taleigao, Ilhas, Goa.	160/5	638 Sq.Mtrs	Sanjiv N. DhuriR/O. Flat No. G-3, Ynastic Complex, Vodlem Bhat, Taleigao, Ilhas, Goa.	52	Chief And Cross
7.	TNC/9/2001	Smt. Lourenco Fernandes R/O. Azossim, Goa.	66/1 And 66/2	42340sq.Mt rs	M/S Organ Realty Pvt. Ltd. And Other Through Their Lawful Attorney Shri. Parag Jhaveri Shri. Telecom Anan Omkar Complex, Navrangpura Ahmedabad.	67	Evidence
8.	TNC/DECL/13/2005	Mr. Minguel Almeida & Other R/O. Chinchom, Caranzalem, Goa.	31/143, 21/1 And 21/2 Of 146 P.Tsheet, 8/140, 20 And 34 Of 143 P.T.Sheet	888, 288, 44, 923, 1611 Sq. Mtrs	Mr. Anthony D'costa&Ors. All R/O. H.No. 1293, Auchitwado, Tivim, Bardez- Goa.	40	Appearance
9.	TNC/13/2003	Yeshwant Satiago Viegas R/O, Rautalem, Gin, Bambolim, Tiswadi Goa	42/1, 42/2, 43/1, 43/2	10175, 47075, 6500, 6525sq.Mtr s	Maria Luiza Veronica Fernandes R/O, H. No. 816, No Bairro St. Agostinho,St. Cruz Tiswadi Goa	183	Stay
10.	MAM/TNC/DEC/ST. CRUZ/06/2021	Arvind Dias R/O. Dias Villa, Opposite Tulip Building, Rego Bagh, Atlo Santa Cruz, Tiswadi, Goa	42/4	3319 Sq.Mtrs	Jeromeno Dias R/O. H.No. 837, Guem Bhatt, Lane No. 2, St. Agostinho Marrod, Santa Cruz, Tiswadi, Goa.	25	Argument

11.	MAM/TNC/MISC/GO ALIM MOULA/07/2021	Mr. Shyamsundar Babuso Naik, R/O, H.No. 910, Miryabhat, Mandur, Tiswadi Goa	31,32,33,3 4	16900, 6750, 25517 Sq.Mtrs	Dattaram Puro Naik R/O. H.No. 26, Maula, Tiswadi, Goa.	30	Arguments
12.	MAM/TNC/DEC/CAR ANZALEM/02/2022	Egidio Florencio Dias And Other, R/O. H.No. 258, Behind Aadarsh Colony, Caranzalem, Kerant, Goa.	Chalta No. 2 /1 And 3/1 Of P.T.Sheet 143	-	Comunidade Of Taleigao, Having Its Office At Central Zone, Near Panaji Church, Panaji, Goa And 20 Others	21	Evidence
13.	MAM/TNC/DEC/BATI M/4/2020	Mr. Simon Vas,Represented By His Wife Mrs. Fatima Vales Through Power Of Attorney.Mr. Jose Vicente Vas,Both R/O. H.No. 221/A, SovoskaiWaddo, Batim, Tiswadi, Goa.	66/1	4400 Sq.Mtrs	Joaquim Cunha R/O. Batim, Tiswadi, Goa.	19	Steps To Serve Opponent
	JOINT MAMLATDAR-I						
14.	TNC/JM- I/DECL/NAV/02/2022	InacinhaRordrogies r/o Diwar	24/4 24/5	3225 3950	Comunidade of Navelim	23	Appearance /restoration
15.	TNC/JM- I/Decl/Ella/04/2020	Master Sousa Leonardo Caetano St Bras Gandualim, r/o. Cumbarjua	40/4	575	Confraria De Chapel of St Sebastino of Fontainhas	45	Preliminary Objection
16.	TNC/JM- I/Decl/G.V/08/2019	Bhoothnath Shirdokar, r/o. PalemSiridao	196/01	5325	Martinho Vaz (deceased) Elifemie Pinto Vaz &ors.	48	Reply
17.	TNC/JM-	Laxmi Narvekar,	196/01	55325	Martinho Vaz (deceased)	48	Reply

	I/Decl/G.V/07/2019	PalemSiridao r/o. PalemSiridao			Elifemie Pinto Vaz &ors.		
18.	TNC/JM- I/Decl/09/2019	Master Sousa Leonardo Caetano, St Bras Gandualim, r/o. Cumbarjua	32/01	1575	Sao Bras	47	Appearance
19.	TNC/JM- I/Decl/Murda/7/2020	Mira Pandurahng Naik Uskaikar, R/o Carmibhat Merces	93/03	1994	Comunidade of Murda	40	AIE & Clarification
20.	TNC/JM- I/Decl/Mercurim/03/20	Rosalina Rodrigues, r/o. MercurimAgassaim	38/1	4525	Maria Filomena D M Joao	37	Opportunity granted
21.	TNC/JM- I/Decl/MOG/1/2018	Mohandas Vadyekar, Sirsat r/o. Chodan	219/01	122475	Sara Braganza	64	Reply
22.	TNC/JM- I/Decl/NOG/5/2018	Antonio R. R. Gonsalves, r/o. DugremAgassiam	214/9	3175	Comunidade of Neura O grande	62	Appearance
23.	TNC/JM- I/Decl/Mercurim/03/20 18	Salvador Dias, Alto r/o. MorgimAgassaim	28/04	3125	Comunidade of Mercurim	63	AIE
24.	TNC/30/17/ATNC/JM- I Decl/mond/03/2012	MangueshKankonkar alias Gauns r/o. Bambolim	50/2	12100	Frieda Maria Barreto	61	Re- arguments
25.	TNC/100/2015/A TNC/JM- 1/BAMB/11/99	Pandurang Pereira r/o. bambolim	24/1	2625	Bhaguiratibaihaldankar	57	Reply & statement
26.	TNC/30/16/B TNC/3/95	Bernardo Dias r/o. Batim	37/1, 37/2	24725	Alvaro Menezes	56	steps
27.	TNC/G.V/31/99	Ana Maria Fernandes r/o. Batim	160/1	11950	Irene alvares and others	102	steps
28.	TNC/184/16/B TNC/JM- I/ST.Cruz/32/92	Monica Xavier Fernandes r/o. Merces	42/2	44400	Comunidade of Cujira	59	arguments

29.	Tnc/JM1/DECL/JUA/03/05	Namdev BabusoZolmi	203/2, 204/7	1000	Comunidade of Jua	55	reply
30.	TNC/105/2015/D	Rodolfo Antonio Francisco De Souza r/o. H.No. 330, Chorao	425/1-A	1270	Krishna Bandodkar	113	For order
31.	TNC/55/15/D TNC/Decl/Gaundalim/08/2013/JM-III	Eufregina Ferrao e Souza r/o. Cumbharjua	32/14	3000	Comunida24/-1Dde of Gaundalim	52	Appearance e
32.	TNC/57/17/C TNC/JM-II/Decl/Cujira/07/08	Tipu Govind Kholkar r/o Cujira	220/1, 213/1	22250	Maria Filomena	54	Report of service
33.	TNC/185/16/B TNC/JM-II/Decl/Cujira/12/04	Monica x. Fernandes r/o. Cujira	38/1	32325	Commindade of kujira	58	Argument
34.	TNC/JM-1/Decl/Calapor/6/2017	Antonio Simao Vicente Dias Comunidade of r/o. Calapor	451/6	1169	Comm. of calapur	73	For Amendment
35.	TNC/JM-1/Decl/tal/8/2017	Joao Antonio Gonsalves r/o. H.No. 308, Talegao	68/4	1300	Comm. of taleigao	61	Evidence
36.	TNC/JM-1/Decl/tal/9/2017	Joao A diasGonslaves r/o. 308, Talegao	157/2	4031	Comm. of taleigao	61	evidence
37.	TNC/JM-1/Decl/PAN/10/2017	Mohini Adkonkar&anr	17/4	-	Durgabai Bhandare	79	argument
38.	TNC/JM-1/Decl/Tal/2/2018	Rukmini Canconkar alias Rukmini Rama Kankonkar r/o. H.No. 17/A, Taleigao	176/8	2866	Comunidade of Taleigao	59	reply
39.	TNC/JM-1/Temp-Injection/M-O-G/7/2018	Yeshwant Rohidas Cuncolkar r/o. Chimbel	225/4	4850	Amalia Caleiro	64	Argument

40.	TNC/JM-1/Decl/Azo/15/2018	Ana Xeverina Ribeiro r/o. H.No. 169, Ottawado, Azossim	59/2	1950	Ajit Bhandare	57	appearance
41.	TNC/JM-1/Decl/Pan/16/2018	Egidio Dias r/o. Caranzalem	33/143	4414	Confraria do ssmsacramento	60	Evidence
42.	TNC/JM-1/Decl/San-Tal/23/2018	Deepak Kushta Gauns &Ors	98/0	235375	Comunidade of Santana Taulim	51	Appearance
43.	TNC/JM-1/Decl/Gandaulim/25/ 2018	Leonardo Caetano Sousa r/o. Cumbharjua	32/15	976	Comunidade of Gaundalim	57	Argument
44.	TNC/JM-1/Decl/Gandaulim/26/ 2018	Leonardo Caetano Sousa r/o. Cumbharjua	33/1	501	Sao Brar	52	order
45.	TNC/JM-1/Decl/Ella/27/ 2018	Leonardo Caetano Sousa r/o. Cumbarjjua	37/1	3002	Sao Brar and others	53	Argument/clarification
46.	TNC/JM-1/Decl/Chimbel/ 01/2019	Nilesh Vasant Gaonkar	30/1	1264	SitabaiSukerkar	50	settlement
47.	TNC/JM-1/Decl/N-O-G/01/2020	Francisco Jose Donato Gonsalves	5/3	5650	Ramendra Khandeparkar	41	Reply
48.	TNC/17/15/B TNC/JM-I/DECL/Curca/7/2013	DulguemNarvekar	42/2	2550	Pandurang V. kamat	59	Written arguments
49.	TNC/JM-I/DECL/MAND/03/12 TNC/JM-I/30/17-A	Manguesh B Kankonkar r/o H.No 29, Bambolim	50/2	12100	Frieda M Barreto	61	Written argument
50.	TNC/Jm-i/MER/VA/399/94	Fatima F. Nazare r/o. Caranzalem	148/3,148/4	1132	Joao Nazare	50	Opportunity granted

	TNC/JM-i/MER/VA/400/94						
51.	Tnc/Decl/Tale/02/14 (JM-III)	Yeswant J Sawant r/o. H.No. 338, Tonca	274/1	10300	Martinho Martins	58	Opportunity granted
52.	TNC/JM-I/DECL/Curca /12/14	Pondari Cortez r/o. Curca	50/1	3600	Commundiade of Curca	53	Reply of opponent
53.	TNC/1/17/A TNC/DECL/JM-I/CAL/1/17	Vincente B Dias R/o H.No.92A Bairro Bando St.Cruz	273/4	525	Commuindade of Calapor	54	Appearance
54.	TNC/JM-I/DEcl/28/17 TNC/28/17/C	Temi Gauns r/o. Shiridao	86/2	40500	Gurudas V Dempo	61	reply
55.	TNC/JM-I/DEcl/G.v/1/17 TNC/31/17B	Andre J Francisco r/o. Zuari Goa velha	183/1	2350	Maria G N. B C. Nazareth r/o. Goa Velha	56	steps
56.	TNC/42/2017/B TNC/JM-II(I)/CHIM/12/98	Laxmi Pondori Naik R/o Gaulim Bhat Chimbel	39/0	56479	Shripad Bhonsle	218	Opportunity Granted
57.	TNC/4/16/B TNC/JM-I/DECL/04/16	Eufreginaferrao e souza R/o GandaulimCumbarjua	31/27	1050	Confraria de Igreja	51	Reply
58.	TNC/JM-I/DECL/GLIM/7/2021	Vishnu Pandari naik raikar	20/1	11875	President of Confreria of St Braz	32	Argument
59.	TNC/JM-I/Decl/Chimbel/5/2021	Mr. Edwin Valmik Assumpcao Braganca	5/4, 5/6 24/1 25/1	1745 2235 1535 17406	Ex Santa Casa De Misericorda	39	Objection of respondents
60.	TNC/JM-I/Decl/charo/06/2021	Taramati Shirodkar, r/o. Ribandar Goa	242//06	3275	Attorney of the Comunidade of Chorao& Administrator of comunidade	33	Opportunity granted
61.	TNC/JM-	Antonio Gonsalo		850	Comminidade of Cujira	27	evidence

	I/Decl/Cujira/3/21	Lourenco	33/4				
62.	TNC/JM-I/Decl/Corlim/4/2021	Mahadev Lavu Gawde	99/8, 115/5	4875 5250	Comunidade of corlim	33	Seek time AIE
63.	TNC/DECL/CALA/9/21/JM-I	Vincente Araujo Santa cruz A	378/1	1751	Comunidade of calapur	37	Opportunity granted
64.	TNC/JM-I/Decl NOG/03/2022	Suresh R. Naik r/o. Neura -O -Grande, Tiswadi	66/4	4850	Comunidade of Neura-O-G	27	Appearance
65.	TNC/JM-I/Decl/NOG/04/2022	Suresh R. Naik r/o Neura - O - grandeTiswadi	36/3	4275	Comunidade of Neura-O-Garande	27	Amendmend
	JOINT MAMLATDAR-II						
66.	TNC/JM II/1/91	Ramchandra Adkonkar r/o Chimbél, Tiswadi-Goa	139/3 139/1 188/1 188/3 182/1 193/1 186/1 194/1	1044 2556 2490 2950 2706 1075 1381 1119	Filomena Hipolito Pegado,	37	Filing Say
67.	TNC/JM II/240/93	Sindu Zilu Shirvoikar r/o Chimbél, Keliwaddo, Tiswadi& others	224/1	78038	Rosurdo do R. F. Furtado	73	Reply
68.	TNC/JM -II /TRANS/CAL/13/05	Christovam Agnelo Pires, r/o St. Cruz, Tiswadi-Goa	423/21 40/1	1169 938	Confraria de Nasaa Senhora e Igreja F de St. Cruz	71	Reply
69.	TNC/JM II/DECL/MURDA/1/2007	Laxmi Surya Faterpekar& 3 others , r/o Mercedes, Tiswadi-Goa	24/1, 26/1, 26/2, 34/1 & 35/1	13110 20824 1500 24828 & 3051	Comunidade of Murda	44	chief

70.	TNC/JM II/DECL/Chimbel/ 18K/2007	Agnelo sylano A. A. E. Fernandes r/o H. No.47, Ward No.7, Chimbel, Tiswadi	26/3	1590	--	31	Report
71.	TNC/DECL/CHORAO/ 18/2009/JM III	LaximanBhikuFondekar &ors r/o Choraotiswadi	349/1	27865	Antonio D. Souza &Ors	36	Argument
72.	TNC/JM II/DECL/ CAL/20/2010	Miguel De Araujo &Ors r/o St. Cruz, Tiswadi	69/1	1938.	Comunidadeof Calapur,	35	Evidence
73.	TNC/JM II/DECL/ 8/2012	LaximanMorajkar @ LaximonMorajkar , r/o St. Cruz, Tiswadi-Goa	145/1, 145/2	344 9478	Comunidade of Calapur,	29	Chief
74.	TNC/JM II/DECL/CAL/15/2013	Piedade Fernandes Golias and 10 others r/o Taleigao, Ilhas Goa	505/1, 366/2	6106. 9007.	Comunidade of Calapor	38	Evidence
75.	TNC/JM II/DECL/ CAL/16/2013	Sonu Andrade alias Hadkonkar, Vodlem Bhat, Duel Wada, St. Cruz, Tiswadi	255/13 355/1	1769 1419	Comunidade of Calapor	34	Reply
76.	TNC/JM II/DECL/ MUR/37/2014	Cruz Pereira & others r/o H. No. 1112, Segundo Bairro, St. Cruz, Tiswadi	87/3	1080	Comunidade of Murda	38	Chief
77.	TNC/JM II/DECL/ CAR/5/2018	Palmira Valares (dec) LRs 1a. Wilson Valadares &ors r/o Carambolim, Tiswadi	280/1, 288/1	145550. 145375	Comunidade of Carambolim, Carambolim	25	Reply
78.	TNC/JM II/DECL/Goa- Velha/8/2019	Dhananjay Kanakonkar, r/o Siridao, Tiswadi-Goa	196/1	53000.	Martinho Vaz	31	Steps
79.	TNC/JM II/DECL/GOA VELHA/7/2019	Lilavati Kankonkar, r/o Siridao, Tiswadi	196/1	53000.	Martinho Vaz	31	Steps
80.	TNC/JM II/DECL/MOP/1/ 2019	Filipina Tomazia Lourenco, and 1 ors r/o Calapor, Tiswadi	46/13	1194	Comunidad of Morombi- O-Pequeno	36	Argument

81.	TNC/JM II/DECL/Siriadao/10/20 19	Janardhan S. Palkar amd 1 ors r/o Siridao, Tiswadi-Goa	3/10 3/7	1475 13725	M/s Dempo Properties	33	Chief
82.	TNC/JM- II/DECL/MOP/1/2019	Filipina Tomazia Lourenco and othr r/o CujiraCalapor, Tiswadi- Goa	46/13	1194	Commuinidade of Morombi-O-Pequeno	36	Argument
83.	TNC/JM-II/Decl /Murda 1/2020	Maria Lucia Antonette Dias, r/o H.No.266, Mollocas, MurdaMerces,Tiswadi Goa	72/5	2293	Comunidade of Murda , t	24	Chief/ cross
84.	TNC/JM II/DECL/Ella/2/2020	Master Souza Leonardo Caetano, r/o Cumbharjua, Ilhas –Goa	37/3, 32/1	5100 1575	Confraria of the Chapel & S. Sebastiao of Daugim	21	Reply
85.	TNC/JM II/DECL/Siridao/ 4 /2020	Gopal Ondu Gauns alias Gopal OnduGaunso, r/o Siridao, Tiswadi-Goa	58/10 58/8	400 625	Siridao Estates Pvt. Ltd.	29	Cross
86.	TNC/JM II/DECL/mercurim/ 8 /2020	Fatima Emelia Rodrigues , r/o Agassiam, Ilhas Goa	20/11	1625	Maria Corolinade Fatima Godinho	33	Argument
87.	TNC/JM II/ DECL/Gandaulim/5/20 21	Master Souza Leonardo Caetano, r/o Cumbharjua, Ilhas- Goa	32/15	3875	Sao Bras	16	Reply
88.	TNC/JM II/ DECL/Goa Velha/8/2021	Emita Aguiar alias Emilio Aguirar @ Joao Paul (ded) Lrs Mrs. FransquinhaD’souza, r/o Agassaim, Tiswadi	80/8	625.	Leonarab Isabel Geraldina Rodrigues	28	Evidence
89.	TNC/JM-II/DECL/ Batim/12/2021	Shantaram Gauns alias Gaunco, r/o Pilar, Goa Velha	150/6	3800	Lebania Figueiredo	22	evidence
90.	TNC/JM II/DECL /Batim/3/2022	Josefa Fernandes, r/o Batim Tiswadi-Goa	30/4	1700.	Comunidade of Batim	28	Order

91.	TNC/JM-II/DECL/Navelim/5/2022	Vishwas Pandurang Gaude, r/o Goltim, navelim, Divar, Tiswadi-Goa	14/3 166/9	1000 450	Comunidade of Navelim	23	Reply/Argument on the Preliminary objection
	JOINT MAMLATDAR-III						
92.	TNC/JM-II/235/93	Dadi Jalmi R/o CorlimTiswadi Goa	27/2	74500	Administrator Monstério de St. Monica	148	Fixed for Evidence
93.	TNC/DECL/36/94/JM-III	Carlos Ronaldo Fernandes R/o Mercedes Tiswadi Goa	88/2	19489	Trust Nicolau Subrino Archdiocese of Goa, Altinho Panaji Goa	162	Fixed for appearance
94.	TNC/JM-II/Corlim/05/97	Shantu Khandeparkar r/o Chorlim, Tiswadi Goa	9/5	1100	Manuel Pinto R/o Tiswadi Goa	75	Fixed for evidence
95.	TNC/10/JM/MOG/10/99	Gopiki Folkar Gawant, Chimbeltiswadi	199/1	--	Comunidade of Morombi	80	Fixed for reply on amendment application
96.	TNC/JM-II/Cal/02/2000	Manuel Caetano Gonsalves Patricio, R/o Calapor, Tiwsadi Goa	112/1	11780	Antonio Braganza R/o Calapor, Tiwsadi Goa	210	File is forwarded to Administrative Tribunal
97.	TNC/DECL/02/2001/JM-III	Shantabai Yeshwant Mapari& Others R/o Choraolhas Goa	443/2	Not available	Veena Mohan Kamat & Others R/o Bicholim Goa	110	Fixed for arguments
98.	TNC/DECL/16/2002/J	Piedade Gonsalves	115/1	47150	Aurora Miranda	168	Fixed for Steps

	M-III	R/o AgassaimIlhas goa			& others R/o Dandi AgassaimIlhas Goa		
99.	TNC/DECL/52/2002/J M-III	Babajin Parab, R/o CumbajuaTiswadi Goa	53/4	8400	Premanand Dhume R/o Marlem, Margo Goa	105	Fixed for appearance
100.	TNC/DECL/03/2004/C HO/JM-III	Bhaves H. Shirodkar R/o Choraotiswadi Goa	191/1 191/2 191/7 191/8	Not available	Smt. Monica Joy Gonsalves R/o Ratnam Apartments, Bombay 400 006	55	Fixed for reply
101.	JM- III/TNC/DECL/16/2005	Mogrem Chaves R/o Mollar Ella Tiswadi Goa	80/0	50775	St. Monica Church R/o Altinho Panaji Goa	125	Evidence
102.	TNC/DECL/CARM/11/ 2009/JM-III	Antonio Francisco R/o Carambolim Goa	277/1	23175	Verodiana Colaco R/o tiswadi Goa	128	Fixed for evidence
103.	TNC/DECL/CURca/1/2 008/JM-III/96	Anant Rama Kankonkar R/o Goa VelhaTiswadi Goa	76/3	875	Fabrica de church Curca R/o Curca Tiswadi Goa	70	Fixed for claim settlement
104.	TNC /JM- I/DECL/NOG/14/2009	Shashikala Naik R/o Panaji Tiswadi Goa	101/3	-	Comunidade of Neura – O-Grande	65	Fixed for hearing (restoration)
105.	TNC/Decl/Chorao/17/0 9/Jm-III	Vishwanath Prabhakar Kavthankar R/o MayemBicholim Goa	46/3	4400	Joao Colaco R/o MayemBicholim Goa	92	Fixed for Chief
106.	TNC/Decl/Malar/5/201 0/JM-III	Laxmi Vishnu Parsekar, R/o DiwarTiswadi Goa	105/3 & 105/6	600 2550	Maria Feliciana Da Costa Carvalho R/o Malar, DiwarTiswadi Goa	60	Fixed for Inquiry

107.	TNC/Decl/Batim/06/10/Jm_III	Shantaram Gauns, R/o Goa Velha Pilar, Tiswadi Goa	154/4	2075	Camilo Ferrao R/o Porvorim, Bardez Goa	54	Fixed for evidence
108.	TNC/Decl/Batim/21/2010/Jm-III	Simon Fernandes, r/o Batim Tiswadi Goa	14/3	3200	Sara Braganza&anr R/o AgassaimTiswadi Goa	56	Fixed Clarification
109.	TNC/DECL/Chorao/04/2011/Jm-II	Pandurang Khauthankar,	46/3	4400	Joao Colaco	91	Fixed for Cross
110.	TNC/DECL/Chorao/02/2012/Jm-III	Babuli Chodankar R/o Chorao, Tiswadi Goa	191/1 & 191/2	4400 1175	Monica Joy Gonsalves R/o Bandra (west) Mumbai 400050	88	Fixed for reply
111.	TNC/DECL/Chorao/7/2012/JM-III	KrishnanathV.Gaonkar, R/o Chorao, Tiswadi Goa	114/2	74	Oswaldo de Menezes R/o ChoraoTiswadi Goa	43	Arguments
112.	TNC/DECL/Chorao/8/2012/JM-III	KrishnanathV.Gaonkar, R/o Chorao, Tiswadi Goa	118/5	7125	Lira Abreu R/o ChoraoTiswadi Goa	45	Fixed for evidence
113.	TNC/Jm-II/Decl/23/2012	Domigos Caetano Fernandes R/o Panaji Tiswadi Goa	Chalta No. 3/3 P.T. Sheet No. 27	Not available	Comunidade of Morambi of Pequeno	38	Fixed for steps
114.	TNC/Decl/Ella/05/2013/Jm-III	Uttam Rama Kavlekar R/o CorlimTiswadi Goa	22/1	3875	Savio D'Sa R/o Fonduem, RibandarTiswadi Goa	31	Fixed for evidence
115.	TNC/DEcl/Navelim/12/2013/Jm-III	Namdev Natekar R/o DivarTiswadi Goa	177/8	4025	Comunidade of Navelim&anr R/o Central zone Panaji Goa	54	Fixed for reply

116.	TNC/DECL/MALAR/29/2013/JM-III	Avilash Rawal R/o Sao Matias Piedade Ilhas Goa	204/3	2950	Francis Silveira R/o Malar DiwarTiswadi goa	338	Fixed for evidence
117.	TNC/JM_III/DECL /Chorao/34/2013	Lilavati Vadiakar R/o ChoraoTiswadi Goa	191/5	3050	Monica Ivy Gonsalves R/o Penha de Franca Bardez Taluka	70	Fixed for reply/ steps
118.	TNC/JM- I/DECL/CuRCA/10/20 14	Anant Kankonkar R/o Curca Tiswadi Goa	1/1	8550	Fabrica the Church Curca	36	Fixed for evidence/cross
119.	TNC/JM- I/DECL/CuRCA/11/20 14 TNC/JM- V/DECL/CURCA/57/2 018	Anant Kankonkar R/o Curca Tiswadi Goa	27/2	6525	Fabrica the Church Curca	30	Fixed for reply on amendment application
120.	TNC/DECl/Ribandier/03 /2014/JM-III	Manoj Kankonkar, R/o Panelim Ribandar	16/3 17/2	--	Kashinath Kamat Tarkar R/o Panelim Ribandar	35	Fixed for steps
121.	TNC/JM- III/DECL/MOG/48/201 4	Mario Francisco Fernandes R/o Morambi O Grandi Tiswadi Goa	92/13	6700	Joaquim Monteiro R/o Morambi O Grandi Tiswadi Goa	49	Fixed for evidence
122.	TNC/DECL/CAR/01/2 019/JM-III	Fulu Sada Palekar R/o CaranzalemTiswadi Goa	293/1, 294/0, 292/1,	2225	Gladstone Rebeirosa R/o CaranzalemTiswadi Goa	34	Fixed for evidence
123.	TNC/DECL/Calapur/3/ 2019	Irineu S. Fernandes R/o Premeiro Bairo, Santa Cruz	404/1, 486/2	1563	Comunidade of Calapur&Anr	27	Last opportunity given to LR's of applicant
124.	TNC/DECL/G.V./03/20	Pushpawati Gawas	196/1	53000	Martinha Vaz	28	Fixed for steps

	19/JM-III	R/o Goa velhaTiswadi Goa			R/o Goa VelhaTiswadi goa		
125.	TNC/DECL/Goltim/03/ 2019/JM-III	Prakash Pilarnekar R/o Goltim Goa	126/15 126/3, 52/7,	-	Luis Cabral R/o Goltim Goa	30	Fixed for reply
126.	TNC/DECL/Ella/03/20 20	Leonardo Caetano de Souza H.No.370, Gaundlim, Cumbarjua ,Ilhas Goa	31/1	--	Comunidade of Ella	20	Fixed for reply
127.	TNC/DECL/Ella/04/20 21	Ramchandra Gopi Morio R/o Ella, Old Goa .	33/6	-	Comunidade of Ella	18	Fixed for steps
128.	TNC/DECL/CAL/07/20 21/JM-III	Vincent de Araujo R/o Sant Cruz Tiswadi goa	468/3 & 59/1-A	1037	Comunidade of Calapor&Anr R/o Central Zone Panaji Goa	19	Fixed for Evidence
129.	TNC/DECL/Gaundalim /11/2021/JMIII	Leonado de Souza Gaundlim, Cumbarjua ,Ilhas Goa	31/26 & 12	--	Confraria de Igeja of St. Braz of Gaundalim	23	Fixed for steps
130.	TNC/DECL/NAV/04/2 022/JM-III	Narayan Shirodkar R/o DivarTiswadi Goa	39/5	6400	Comunidade of Navelim&anr R/o Central Zone Panaji Goa	12	Fixed for Evidence
131.	TNC/PUR/ELLA/02/20 12/JM-III	Bhikaro Vithal Raikar, R/o Gawandal, Cumbarjua, Tiswadi Goa	57//1, 57/2, 57/3, 57/4, 57/5 & 57/0	825 875 4175 27300 125 74800	Shivram S. Kenkre Ilhas Goa	58	Fixed for reply
	JOINT MAMLATDAR-IV						
132.	TNC/JM-IV/N- DECL/Capao/01/2018	Shri Mahendra P. Gaunekar	12/14	1575	Shri GurudasTari and	25	appearance of LRs

					others		
133.	TNC/JM-IV/DECL/Murda/02/2018(New)	Cleta Conceicao De Souza and others	76/5	968	Comunidade of Murda and others	27	Order
134.	TNC/JM-IV/DECL/Murda/03/2018	Mr. Cruz Pereira	76/13	994	Comunidade of Murda and others	24	Chief/cross
135.	TNC/JM-IV/DECL/Murda/5/18	Mr.Antonio Joao Braganca and others	88/3	1138	Comunidade of Murda and others	26	Steps
136.	TNC/JM-IV/DECL/COR/06/2018	Ganga KashinathDhulapkar	66/14	2650	Comunidade of Corlim and others	21	Steps
137.	TNC/JM-IV/DECL/Murda/07/2018	Smt. Prathiksha P Kalangutkar and others	89/4, 124/4 Village Murda	2650 and 1093	Comunidade of Murda and others	29	steps
138.	TNC/JM-II/DECL/Murda/08/18(New)	Mr Caetano Fernandes	76/11	3031	Comunidade of Murda and others	29	fixed for evidence
139.	TNC/JM-IV/DECL/Murda/12/2018(New)	Mr Lourenco Tito Fernandes	114/18	2524	Comunidade of Murda and others	24	fixed for evidence
140.	TNC/JM-IV/DECL/CAR/13/2018(New)	Mrs Luisa Joao and another	87/6	1067	Comunidade of Murda and others	28	evidence
141.	TNC/JM-IV/Cal/DECL/14/18(New)	Mr. Gabriel Fernandes	108/11	2550	Comunidade of Corlim and others	24	Order on amendment
142.	TNC/JM-IV/Cal/DECL/15/18(New)	Mrs Maria FilomenaFernandes	156/3, 91/9, 209/1, Village Taliegao	1306, 1638, 2215	Administrator of Comunidade and another	19	evidence
143.	TNC/ JM.-	VinayakMorye	70/1	5865	JairakashElekar	09	Steps

	IV/Decl/Ella/4/22						
144.	TNC/JM-IV/DECL/mandur/19/2018(New)	Peter Fatima F Fernandes and others	49/2, 50/1, 55/4	105575, 9250, 7000, 475	Malini V ShinaiNaikBakal and others	37	steps
145.	TNC/JM-IV/DECL/Cujira/20/2018(New)	Mrs Maria Santana Esteves and others	77/15 77/25 77/36	300 350 725	Comunidade of Goa Velha and another	19	disposed on 10.07.2023
146.	TNC/JM-IV/DECL/Cumb/21/2018(New)	Balchandra Molu Kholkar	8/1	47775	Mangesh V. SenaiDhume	21	Evidence
147.	TNC/JM-IV/Decl/PAN/27/2018(New)	Rita Carrol Pereiraand another	P.T. sheet n. 140 chalta no. 11 sub division nol. 2	850	Comunidade of Taleigao	28	reply of opponent
148.	TNC/JM-IV/DECL/Cumb/28/2018(New)	Maria Dias and others	133/4	4690	Comunidade of Goa Velha and another	21	appearance
149.	TNC/JM-IV/Decl/PAN/37/2018	Francisco S.X.C. de Oliveira	chalta no.5, PT sheet no. 56	745	Comunidade of Morombi-o-Pequeno	24	evidence
150.	TNC/JM-IV/Decl/Cal/39/2018	Vincente Baptis Dias &ors	359/8	1469	Comunidade of Calapor	18	chief/cross
151.	TNC/JM-IV/Decl/Cal/40/2018	Vincente Baptis Dias &ors	353/2	1469	Comunidade of Calapor	17	chief/cross
152.	TNC/JM-IV/DECL/Panelim/43/2018(New)	SmtAshwiniKavlekar& others	11/7 11/5		Vaniza Maria Azavedo& others	23	Steps
153.	TNC/JM-IV/DECL/St. Cruz/46/2018(New)	Pondori Souza Kuttikar	48/1	5975	Ushadevi A Virginkar	29	steps
154.	TNC/JM-IV/DECL/Bamb/49/2018(New)	Shri BabusoPundalikNaik	33/1	450	Carmin Lobo Lopes and others	44	argument

155.	TNC/JM-IV/Decl/GM/05/2022	RashmiNaik	35/0	34625	Abilio Noronha	05	step
156.	TNC/JM-IV/DECL/batim/53/2018(New)	Nelson Vales and another	56/10	4075	Comunidade of Batim	18	amendment
157.	TNC/JM-IV/DECL/Talaulim/56/2018(New)	Shri Molu Pereira and others	109/1, 109/2 & 70/1	3775, 3025, 1600	Mr. Leslie Braganza and others	26	tracking report
158.	TNC/JM-IV/DECL/Curca/57/2018(New)	BabusoPundalikNaik (dec)	43/1	222500	Carmin Lobo Lopes and others	44	argument
159.	TNC/JM-I/DECL/Mandur/58/18(New)	Mr. Bruno Jose Dias	3/3	400	Confrarias De Fundo Reunido De Igreja De S Pedro	18	service report
160.	TNC/JM-IV/DECL/Batim/60/2018(New)	Mrs Ana Domingos Dsouza e Rodrigues	99/1	910	Elvina Sousa Belem	17	evidence
161.	TNC/JM-IV/DECL/BAMB/61/2018(New)	SonuMahadevKarmalkar &ors	7/8	2475	Alvaro Pereira &ors	15	<i>amendment</i>
162.	TNC/JM-IV/Decl/Curca/64/2018	Maria Helena Da Rocha de Mousinho Lopes &ors	33/1 43/1 44/1	9750 222500 7600	PundalikBabusoNaikparva tkar&ors	10	chief/cross
163.	TNC/JM-IV/Decl/Mandur/65/2018	Shri Premanand P. Bhomkar and others	205/7	3359	Philomena De Sa and others	14	evidence
164.	TNC/JM-IV/Decl/Murda/01/2019	Shri DananjayNageshUskaikar @ DananjaiaNagnexaNaique	105/4	919	Comunidade of Murda and The Administrator of Comunidade	19	Evidence
165.	TNC/JM-IV/Decl/Murda/02/2019	MrsConceicaoPereirqa 2. Mrs Maria Dias Sapeco	93/2	4412	Comunidade of Murda and The Administrator of Comunidade	17	Av. For applicant sought time to file

							application on LRs
166.	TNC/JM-IV/Decl/Murda/06/2019	1 Mrs Maria TerezaViegas 2. Mrs Estella Braganca @ Braganza 3. Mrs. Veronica Braganca @ Braganza and 4. Mrs Maria PiadadeBraganca @ Braganza	92/5	2943	1. Comunidade of Murda and The Administrator of Comunidade Central Zone Panaji	17	Argument
167.	TNC/JM-IV/Decl/Taleigai/08/2019	Shri Ravindra N Gawas and Shri Suhas N Gaunco	28/4	5357	Comunidade of Taleigao and Administrator of Comunidade	14	clarification on the application
168.	TNC/JM-IV/N-Decl/G.V/16/2019	Mr. AgneloCaiado	106/3	850	Comunidade of Goa Velha	19	filling of LR's application
169.	TNC/JM-IV/N-Decl/Chorao/18/2019	Mr. Minguel Jose Lazaro Pereira @ Minguel Jose L.Pereira @ Miguel Jose Pereira @ Minguel J. Pereira @ Minguel Jose Lozaro Pereira	156/1	8825	Tulshidas D Vaigankar and another	15	evidence
170.	TNC/JM-IV/N-Decl/Neura-O-rand/01/2020	Jayant V. Shirodkar and another	45/1	1725	Comunidade of Neura-O-Grande	18	production of documents
171.	TNC/JM-IV/N-Decl/SIRIDAO/03/2020	Smt. ParvatiShirodkar	59/7, 59/25, 59/16	300, 300 250	Dempo Properties & Investment Pvt. Ltd.	11	evidence
172.	TNC/JM-IV/Decl/Batim/01/2021	Antonio Pereira	111/9	350	President of Fabrica Church of Batim, Goa Velha	09	chief/cross
173.	TNC/JM-IV/Decl/Siridao/02/2021	Shantaram Y. Mangueshkar	52/2	4325	v/s. Shridao Estate Pvt. Ltd. Panaji-Goa,	10	evidence
174.	TNC/JM-IV/	Shantaram Y.	63/13	1025	Shridao Estate Pvt. Ltd,	10	evidence

	Decl/Siridao/03/2021	Mangueshkar ,			Panaji-Goa		
175.	TNC/JM-IV/ Decl/Gaundalim/05/2021	Fransquina D' Souza Goa Velha	93/10	3625	Comunidade of Goa Velha, Tiswadi-Goa	11	appearance
176.	TNC/JM-IV/ Decl/Cujira/06/2021	Antonio Gonsalo Lourenco Cujira	34/27	1275	Comunidade of Cujira, Panaji-Goa	08	steps
177.	TNC/Jm- IV/DECL/PAN/10/2021	Shri. Gokuldas J. Velingkar	chalta no. 27/4 PT sheet no. 125	2850	Comunidade of Calapur, Tiswadi-Ga	10	chief/cross
178.	TNC/JM- IV/Decl/Cumb/11/2021	Shri. Suresh ChandrakantGaude	26/2	7913	Nikhil P. Dukle and others R/o. H. No 154, Panaji	12	Steps
179.	TNC/Jm-IV/Decl/N-O- G/13/2021	MahamayaBuilders D. V. housing Sty.,	5/3	6000	Maria Rita Borgas and others	13	appearance
180.	TNC/Jm- IV/Decl/Bamb/01/2022	Domingoes J De Souza,	31/2	850	Administrator of Comunidade	10	evidence
181.	TNC/JM- IV/Decl/Chorao/03/2022	narsinaNarvekar	342/2	625	Jose matias Pereira	10	appearance
182.	TNC/Jm-IV/Decl/ GV/15/2021	Paul A. Fernandes	166/2	2875	Camilo Da Silva	12	evidence
	JOINT MAMLATDAR-V						
183.	TNC/JM- V/DECL/Tal/14/2018	Placeta Ana Socorro De Souza r/o Taleigao	251/23	2856 SQ. MTRS	Dr. Alvaro R. Pinto r/o. AgassiamTiswadi Goa &Others	37	Opportunity
184.	TNC/JM- V/DECL/Talaulim/17/2018	Luis Antonio Dias r/o15-A Santa Cruz (W)Mumbai	414/6	1680 sq. mtrs.	Vasanti V. Bomkar& others r/o. ChoraoTiswadi Goa &others	47	Arguments
185.	TNC/JM-	Rosita Fernandes R/o	3/2, 1/7	2846 q.	comunidade of Taleigao	36	Order

	V/DECL/47/2018	Carambolim		mtrs.			
186.	TNC/JM-V/DECL/54/2018	Ponchu Saldanha R/o Curca	77/5 95/9	9450 sq. mtrs.	Our lady of Rosary Church of Curca	2	Restoration
187.	TNC/JM-V/DECL/71/2018	Diago Palha R/o mercurimAggasaim	26/1	3450 sq. mtr	Jose Avoto Menezes & others/o MercurimAgassaim	39	Argument
188.	TNC/JM-V/DECL/Talaulim/75/2018	Gopal Vernekar r/o Curca Gopal Vernekar (since deceased) through lrs.r/o. CurcaIlhas 7Goa	4/2	1783 sq. mtrs.	JairamVernekar (since deceased) through legal representative RamakantJ,Vernekar	49	Cross
189.	TNC/JMV/DECL/CHO RAO/22/2018	Purshottam P. Kinalkar r/o Chorao	54/14	2125 sq. mrs.	Matias Silveira	54	Opportunity
190.	TNC/JMV/DECL/TAL /21/2018	BabazinoTeadorioPeixata R/o Taleigao Goa	91/14	2681 sq. mrs.	Comunidade of Taleigao	48	Arguments
191.	TNC/JMV/DECL/NAV /24/2018	Govind A. Naik r/o Ribandar	101/4	2800 sq. mrs.	Comunidade of Navelim	49	Cross
192.	TNC/JMV/DECL/CAL APOR /27/2018	Minguel Fernandes R/o Calapor	227/6	2859 sq. mrs.	Comunidade of Calapor	50	Opportunity
193.	TNC/JMV/DECL/BAM B/37/2018	Luis Monteiro R/o Bambolim	107/11	5480 sq. mtrs.	Comunidade of Bambolim	54	Evidence
194.	TNC/JMV/DECL/ /65/2018	Ishwar Barreto r/o Taleigao	224/1, 2 and 3	8701, 11250sq. mrs. 39500 sq. mrs. 8875 sq. mrs.	Maria Ida Lopes	57	Arguments
195.	TNC/JMV/DECL/NAV /42/2018	Ulo A. Mangueshkar r/9. H.No.16 GavantChimbel	200/20	1279 sq. mrs.	DhamuKhandeparkar	41	Arguments
196.	TNC/JMV/DECL/COR /45/2018	HonuDhulapar r/o DulapiCorlim	69/6	2675 sq. mrs.	Attorney of Comunidade	51	Opportunity

					of Corlim		
197.	TNC/JMV/DECL/Tal/47/2018	Rosita Fernandes R/o Caranzalim	3/2, 1, 7	2745 sq. mtr	Comunidade of Taleigao	54	Opportunity
198.	TNC/JMV/DECL/Murda/71/2018	Joaquim Pires R/o Murda	93/7	1862 sq. mrs.	Comunidade of Murda	57	Reply
199.	TNC/JMV/DECL/COR/72/2018	Diago C. Palha r/o Agassaim Diago C. Palha & 1 othr	26/1	4900 sq. mrs.	Aviato Menezes	68	Furnish documents
200.	TNC/JM-V/DECL/MURDA/1/2019	Vasudev K. Vengurlekar r/o St. Cruz V/s Comunidade of Murda, Through the Administrator of Comunidade, Central Zone, Panaji-Goa.	90/8	2187 sq. mtrs.	Comunidade of Murda, Through the Administrator of Comunidade, Central Zone, Panaji-Goa.	54	Arguments
201.	TNC/JMV/DECL/MURDA/15/2019	Francisco S.X. Oliveira r/o 210/B, Vasudha Colony, Bambolim	125/2	430 Sq. Mrs.	Comminidade of Murda	52	Evidence
202.	TNC/JMV/DECL/CURCA/13/2019	Vimal Gomes r/o H.no. 283 Curca	63/9, 63/21	200 sq. mrs. 1375 sq. mrs.	Comminidade of Curca	51	Furnish documents
203.	TNC/JMV/DECL/CURCA/1/2019	Vimal Gomes r/o H.no. 283 Curca	61/2	3050 sq. mrs.	Comunidade of Curca	51	Furnish documents
204.	TNC/JMV/DECL/M.O.G./3/2020	Joaquim Paulo Dsouza r/o St. Inez	105/3	8425 sq. mrs.	Comunidade of M.O.G.	47	reply
205.	TNC/JM-V/DECL/SIR/9/2020	Shantaram Mangueshkar r/o Curca	60/7 60/4	7850 sq. mtrs.	Siridao Estate Pvt. Ltd. Panaji	48	Statement
206.	TNC/JMV/DECL/Calapopor/12/2021	Vincent Araujo R/o Calapor	377/1	1894 sq. mrs.	Comminidade of Calapor	34	Order

207.	TNC/JMV/DECL/CAL/ 13/2021	Sebastiao AgapitoRaposo R/o Calapor	540/4	3868 sq. nrs.	Comunidade of Calapor	37	Evidence
208.	TNC/JMV/DECL/N.O. P./11/2021	Bhagwant Naik R/o N.O.P	11/1	16850 sq. mrs.	Loancastra Palha	28	Arguments
209.	TNC/JMV/DECL/CHO /03/2022	Rajendra C. Vadyekar	209/9, 209/27, 209/66. 209/85, 209/13,82 10/26,212/ 23, 212/36, 214/6, 214/11, 214/22, 214/47, 214/58, 214/76, 214/98	250 sq, mrs, 375 sq. mrs, 275 sq. mrs.,100 sq. mrs, 250 sq. mrs, 575 sq. mrs, 100 sq. mrs, 350 sq. mrs, 75 sq. mrs, 75 sq. mrs, 50 sq. mrs, 800 sq. mrs, 1000 sq. mrs, 250 sq. mrs, 100 sq. mrs	LusiaNunes de Mello Fernandes	19	chief
210.	TNC/JMII/PUR/CHOR AO/3/2019	Lalita Khandeparkar R/o Chorao	158/1 159/1	4325 sq mtrs 6100 sq. mtr.	Sandra Maria Fernandes R/o Santacruz Goa	50	Cross
211.	TNC/JMV/PUR/TAL/1 /2022	Fransisco Fernandes R/o Taleigao	119/7	1498 sq. mtr.	Lucia Antonette D Souza R/o Calangute Bardez	27	Opportunity
212.	TNC/JMII/PUR/CHOR AO/3/2019	Lalita Khandeparkar R/o Chorao V/s Sandra Maria Fernandes R/o Santacruz Goa	158/1 159/1	4325 sq mtrs 6100 sq. mtr.	Sandra Maria Fernandes R/o Santacruz Goa	50	Cross

213.	TNC/JMV/PUR/TAL/1 /2022	Fransisco Fernandes R/o Taleigao V/s Lucia Antonette D Souza R/o Calangute Bardez	119/7	1498 sq. mtr.	Lucia Antonette D Souza R/o Calangute Bardez	27	Opportunity

ii) 2022-23
MUNDKAR

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	MAMLATDAR OF TISWADI						
1.	MAM/MND/DEC/MANDUR/03/2022	Smt. Pingal Prakash Marshelkar @ Anjani Narvekar, R/O. H.No. 865, Churchwaddo, Mandur, Dongrim, P.O. Neura, Tiswadi-Goa.	42/3	-	Shri Kusta Dulo Gawde, R/O. H.No. 867, Churchwaddo, Mandur, Dongrim, P.O. Neura, Tiswadi, Goa.	24	evidence
2.	MAM/MND/DEC/M-O-P/04/2022	Shri BhikaroDhaku Naik R/O H. No. 16, Salem Bhat, Mercés Tiswadi Goa	24/2	-	Shri Jose Floriano Caiado C/O Casttilho Antonio Caldeira Flat No. Gf-2, Opp. Rioman Beach Resort Colony Beach, Nest – 5 Miramar – Goa.	19	Evidence
3.	MAM/MND/DEC/CAL APOR/05/2022	Shri Sonu P. Andrade Alias Sonu Hadkonkar	81/1	-	Dempo Properties & Investments Pvt. Ltd.	18	Chief And Cross
4.	MAM/MND/DEC/TAL /07/2022	Srimati Kashinath Diukar R/O. Odxel, Taleigao	235/1	-	Shri Antonio Xavier Martins R/O. Odxel, Taleigao	19	Arguments on invention application
5.	MAM/MUND/DECL/26/2023	Narayan Dhaku Palkar r/o. H.No. 191, Nauxim, Bambolim, Goa.	24/1		Bhagirathibai Kamat Haldankar	13	Reply and arguments
	JOINT MAMLATDAR-I						
6.	MND/JM-I/DECL/TAL./14/2022	Kanchini Ezzo Vaigankar, R/o Taleigao	153/1		Anthony Viegas	21	Evidence
7.	MND/JM-	Anjani Madkaikar r/o.	118/3		Deepak Kesarkar	25	Opportunity

	i/Decl/Charao/01/22 (old) JM- I/MUND/RESTO/41/20 23 (new)	H.No 1273, Charao					granted
8.	MND/Decl/JM-I/ Car /12/22	Anant Kundaikar r/o. carambolim	65/23		Shedekar Lussa	21	steps
9.	MND/Decl/JM- I/Taleigao/13/22	Rajaram Kuttikar, r/o. Taligaon ,Tiswadi	279/1		Luciana Jovita Francisco Pinto and others	23	Amendment
10.	MND/Decl/JM- I/Chi/15/22	Prasad Dattaram Chari r/o GaulebhatChimbelTiswadi Goa	55/0		Dr. Vasudev Ramchnadra Pai	16	Appearance
11.	MND/JM- I/DECL/Carambolim/1 0/2022	Domingos Joaquim De melo. R/o Carambolim	65/03/		Comunidade of Corlim	22	AIE
12.	MND/Decl/JM- I/Navelim /11/22	Ashley Gomes, 284 M.G Road Panjim	26/6		Yeswant P. Kunkalkar	21	Appearance
13.	MND/JM- I/PUR/G.V./7/2022	Valentino Dias r/o Goa Velha	143/21		Jose D souza	31	appeal before Dy. Collector
14.	MND/MUND/Decl/04/ 23/Tal	TulshidasMurgaonkarH.No 20/256, Kerem Talegao	285/1		Cesar A ADas Pinto	18	Chief
	JOINT MAMLATDAR-II						
15.	MND/JM-II/DECL/ Chimbel/7/2022	Satu Pandurang Narvekar, R/o Govlembhat, Chimbel, Tiswadi	55/0	26175	Vasudev Ramchandra Pai	17	Chief
16.	MND/JM- II/DECL/Talaulim/ 10/2022	Anant Kuttikar, R/o Santan Talaulim, Tiswadi& others	4/2	21075	Pandurang Vernekar	16	Cross
17.	MND/JM-II/DECL/ Aivao/11/2022	Hanumant Narayan Kunkolkar, r/o Dona Paula, Tiswadi	Chalta No. 27 of P. T. Sheet No, 184	74	Agarwal Minerals		Matter fixed for appearance
18.	MND/JM-II/DECL/	Maria De Fatima Fernandes	27/14	90	Jeronimo Mnauel Blasio	16	Written

	MOG/12/2022				Dos Remedio Furtado		Argument
19.	MND/JM-II/DECL/ MOG/13/2022	Ramchandra Keshav Naik (Dec) LRs' 1. Keshav R. Naik and others, r/o Vaddy Merces, Tiswadi Goa	13/4	1026	Late Adeilade Manuel De Conceicao	16	Clarification
20.	JM- II/MUND/DECL/10/20 23	Damiao Fernandes (dec) Lrs Margarida Almeida, r/o Dona Paula , Panaji	Chalta 1 of P. T. Sheet No. 165	--	Christopher Mascarenhas,	08	Reply
21.	MND/JM- II/PUR/Bambolim/07/2 022	Shri Sagun Shamba Canconcar, r/o Bambolim, Tiswadi-Goa	22/1	146.	Nicholas Fernandes,	16	Report
22.	MND/JM- II/PUR/TAL/5/2022	Camilo Santana Vaz, r/o Bodiem Bhat, TaleigaoTiswadi	172/7	300	Mario Mendonca	25	Re-demarcation
	JOINT MAMLATDAR-III						
23.	MND/DECL/BATIM/0 4/2022/JM-III	Francisco Fernandes R/o Batim Ilhas Goa	35/2	-	Constancio Jose Fernandes	26	Fixed for appearance of LRs
24.	MND/DECL/PAN/05/2 022/JM-III	Padmavati Kavnekar R/o Chincholem, OPP. Madkaiker Nagar Panaji Goa	Chalta No.21 P.T. sheet No.127	-	Antonio Velho & Others R/o Portais Panaji Goa	24	Fixed for steps to serve respondents
25.	MND/DECL/Murda/07/ 2022/JM-III	Datta B. Kerkar Don Joao, merces, Tiswadi Goa	7/4	-	Balaji Panvelkar Odlem Bhat TaleigaoIlhas Goa	25	Fixed for reply
26.	MND/DECL/Chimbel/0 8/2022/JM-III	Kushali B. Kunkalkar R/o Gaulembhat, Chimbel Goa	58/0	-	Mukund k. Tarkar R/o Prasad Bulding, Opp. Hotel Palacia de Goa, St. Inez	13	Fixed for appearance of LR
27.	MND/DECL/PAN/11/2 022/JM-III	Rama K. Sutar R/o Fontainhas, mala Panaji Goa	Chalta No.160 P.T. sheet	-	Jairam Neugi Annapurna, Dattawadi,	14	Fixed for status report

			No.86		Mapusa Goa		
28.	JM-III/MUND/DECL/06/2023	Mahesh Divkar r/o Cardoz Waddo, Taleigao Goa	147/1		Jose M. Martins r/o Cardoz Waddo, Taleigao Goa	15	Fixed for aie
29.	JM-III/MUND/DECL/22/2023	Jaganath L. Naik	123/5		Clemento Correia	16	Fixed for reply
30.	JM-III/MUND/DECL/11/2023	Martin Lopes H. No. 218, vaddy Mercedes Goa	20/2	-	Lourenco Rodrigues R/o Zari Bhat CarambolimTiswadi Goa	15	Fixed for cross
31.	JM-III/MUND/DECL/34/2023	1.Shri Nandakumar Dyaneshwar Pilgaonkar 2.Smt. Kanti Nandakumar Pilgaonkar both r/o H.No.293, Nr. Marathi Primary School Malar, St. Mathias Diwar,Tiswadi Goa 403 403	198/1	-	Ms. Conceicao Fernandes Ms. Cleta Fernandes, both R/o Belsurwado, Malar Divar, P.O. Piedade , Goa 403 403	15	Fixed for filing AIE
	JOINT MAMLATDAR-IV						
32.	MND/JM-IV/DECL/Mandur/1/2022	Shri PopatNamdevNaik, r/o H.No.657, Thorlem Bhat, Nr. Ram Temple, Dongrim, Tiswadi	18/6	300 sqmts appx.	Shri DattaJagannathPanvelkar(SD) Shri RekhaJyotiPanvelkar, r/o H.No.ThorlemBht, Nr. Ram Temple, Dongrim, Tiswadi	18	Steps
33.	MND/JM-IV/DECL/PAN/2/2022	Manuel Almeida (SD) Joao Almeida, r/o H.NO.408, Nr. BandodkarBunglow, Opp. NIO, Dona Paula	91/1	300 sqmts appx.	Sunanda D. Bandodkar (SD) Mrs. Kranti V. Rao, r/o Villa Sunanda, P.O.,	16	Steps

					NIO, Dona Paula		
34.	MND/JM-IV/DECL/Goltim/4/2022	Felicidde Fernandes r/o merces	139/3	300 sqmts appx.	Shri DattaJagannathPanvelkar	18	Argument
35.	MND/JM-IV/DECL/Panaji/6/2022	Narayan Vaigankar	26/8	300 sqmts appx.	Odette Da Silva	15	Appearance
36.	MND/JM-IV/DECL/Mercurim/7/2022	Luizina Fernandes	160/1	300 sqmts appx.	Conrfraia de fundo	15	Steps
37.	MND/JM-IV/decl/Chi/08/2022	Rama Priolkar v/s Ramchandra Poi	55/0	300 sqmts appx.	UpendraNaik	14	Steps
38.	No.MND/JM-IV/Decl/G.V./03/2022	Jayshri Naik	143/3	300 sqmts appx. 300 sqmts appx.	Dempo property	13	Evidence
39.	No.JM-IV/MUND/Decl/57/23	BHaskarKundaikar	16/8	300 sqmts appx.	AustnAnes	12	Steps
40.	No.MND/JM-IV/Decl/12/ 2023	Vitoria Gonsalves&ors	58/0	300 sqmts appx.	AustnAnes	11	Steps
41.	No.JM-IV/MUND/Decl/30/23	TulshiVir	210/1	300 sqmts appx.	Pradeep M.S. Talulicar	11	Clarification
42.	No.JM-IV/MUND/Decl/73/2023	Shri Luis De Braganca	422/4	300 sqmts appx.	Brazil Braganca	12	Steps
43.	No.MUND/Decl98/2023/JM-IV	Pandurang Shaba Mayenkar,	146/1	300 sqmts appx.	Martinho Lourdes Campos Martins,	08	Appearance

	JOINT MAMLATDAR-V						
44.	MND/JMV/DECL /ELLA/5/2022	Alex Teles R/o Mercedes goa	13/2	5434 sq. mtrs.	Mrs. Adelina Cardoso	18	Fresh notice
45.	MND/JMV/DECL /CALAPOR/07/2022	Srikant Salkar R/o Calapor Panaji goa	48/1	2640 SQ. MTRS.	Shri Antimendo Fernandes R/o st. Inez Panaji goa	14	Sought time 2309 sq. mtrs.
46.	MND/JMV/DECL /CHIMBEL/08/2022	Kunda Narvekar R/o Chimbel goa	55/0	8175 sq. mtrs.	Vasudev Pai Inez Panaji goa	10	steps
47.	MND/JMV/DECL/PA NAJI/09/2022	Sundari Naik R/o near Hoteldelmon	C. No. 253 P.T. No.42	1250 sq. mtr	Vissu Virginkar margao goa	15	Evidence
48.	MND/JMV/DECL/M.O .P./10/2022	Adalidade Diniz R/o merces goa	13/1	9031 sq. mtrs. neeta	Provadoria assistance	15	Evidence
49.	MND/JMV/DECL/CA LAPOR/13/2022	Prashila Nasnodkar R/o Ribandar Panaji Goa	C. No. 10 P. T. 13	42294 sq. mtrs.	Milroc Development Company	11	Chief
50.	MND/JMV/DECL/13/2 023	Agnes Monteiro R/o DivarTiswadiGoa	36/13	725 Sq. mtrs.	St. Alloysius High School	1	New file
51.	MND/JMV/DECL/36/2 023	Francisco OleiveraGaunchembhatMer ces Goa	17/7-A	725 sq. mtrs.	Jayant Vernekar	10	order
52.	MND/JMV/PUR/13/20 22	Domingos Fernandes R/o Merces	83/1A	300 Sq. mtr.	Purushottam Porob R/o Panaji	7	Tracking report
53.	MND/JMV/PUR/Calap or/14/2022	Paulo Dias R/o Santa Cruz	603/1		Confraria de Santa Santacruz		
54.	MND/JMV/PUR/Ella/1 5/2022	Jose Dias R/o Ella	145/12	300 sq. mtr.	Tellu Colaco R/o Ribandar Goa	22	Argument od Prilimnary Objection
55.	MND/JMV/PUR /08/2023	Shivling Borkar R/o Santa Cruz	17/1	260 sq. mtr.	Santosh Raikar R/o Merces Goa	19	Evidence

TENANCY

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	MAMLATDAR OF TISWADI						
1.	MAM/TNC/DEC/BATI M/04/2022	Vimal Dantye alias Mohini Dantye r/o. H.No. 70, Curca Cantulim, Near Curca Bridge, Tiswadi, Goa.	69/29	350sq.mtrs	Comunidade of Batim and other	14	Evidence
2.	MAM/TNC/DEC/AZOSIM/07/2022	Luis Xavier De Mateus Jose Vas Horta Ribeiro H.No.172, Azossim, Tiswadi Goa	6/07/0	61250sq. Mtrs, 4375sq. Mtrs,	Comunidade Of AzossimDuly Represented By Its Attoney,Duly Served Through The Administrator, Comunidade Of Tiswadi(North Goa) With Its Office At Opp. Panaji Church, Panaji, Goa.	10	Evidence
3.	MAM/TNC/N.DEC/04/2023	Mohan R. Naik, R/O. H.No. 3, Goalim- Moula, Tiswadi, Goa.	5/3	6475sq. Mtrs	Shrikant S. Naik Volvoikar, R/O. H.No. 4, Goalim- Moula, Tiswadi, Goa.	10	Amend Cause title
	JOINT MAMLATDAR-I						
4.	TNC/JM-I/DECL/G.V./14/22	Luciano A L Gonsalves, r/o. Agassaim	123/8126/17	2950700	Comunidade of Goa Velha& Administrator of comunidade	20	Evidence
5.	TNC/JM-I/Decl/Bamb/02/2022	Domingos J De Souza, R/o. Margao South Goa	4/5	350	Confraria De Igreja De Bambolim	30	Reply
6.	TNC/JM-I/Decl/MORG/05/22	BenjamitaMonterio, r/o. Vaddy Mercas	103/4	2526	Comunidade of M.O.G	26	Chief
7.	TNC/JM-I/Decl/Calapur/07/2022	Salvador Fernandes	493/1	2072	Comunidade of Calapur	22	Chief
8.	TNC/JM-I/Decl/Calapur/11/2022	Carmina Mendes	26/12, 28/39,	3225,,250,300,12	Comunidade of Azzosim	20	Opportunity granted

			28/49, 28/50, 29/27, 32/27, 32/25, 32/27,, 32/28, ,33/25, 128/49, 128/20,3 1/12, 231/14	25, 925, 875,350, 525, 350, 425,75,5 00,500			
9.	TNC/JM-I/Decl/Calapur/12/2022	Joao John Fernandes	19/12	100	Comunidade of Azzosim	20	Opportunity granted
10.	TNC/JM-I/DECL/NAV/02/2022	Inacinha Rordrogies r/o Diwar	24/4 24/5	3225 3950	Comunidade of Navelim	23	Appearance /restoration
11.	TNC/JM-I/Decl/Madur/10/2023	Anthony J Fernandes	30/9, 30/12	725	Comunidade of Mandur	13	steps
12.	TNC/JM-I/Decl/Cujira/21/2023	Sebastiao A.W. Lourence	40/1	64325	Comunidade of Cujira	14	reply
13.	TNC/Decl/JM-i/Azo/01/2023	Luis Xacier Ribeiro r/o. H.No. 172, Azossim, tiswadi	64/0	500	Commundade of Azossim Duly represented by its attorney	16	Reply
	JOINT MAMLATDAR-II						
14.	TNC/JM-II/Decl/ cujira /7/2022	Cantuário A.R. Viegas, r/o M.G. Road, Panaji-Goa	202/1	54833	Comunidade of Taleigao,	18	Steps
15.	TNC/JM-II/Decl/ cal /8/2022	Late Mrs. Aspulquetadas Oliveria (through Lrs) Lali Julio Berado de Oliveira	491/4 493/2	1832. 1894	Comunidade of Calapur & other	16	Chief
16.	TNC/JM-II/Decl/ Chorao/9/2022	Krishna Deu Salgaonkar, Chorao, Tiswadi-Goa	275/4	4350	Comunidade of Chorao	16	Steps
17.	TNC/JM-II/Decl/ Goa	Conceicao da Cunha, r/o	146/1	825	Maria Da Cunha alias	12	Evidence

	Velha /12/2022	Forgottem waddo, Goa-Velha			Maria Lopes		
18.	JM-II/TNC/ Decl/17/2023	GangaramVamanNaikSaperkar (D..through LR's)Ashok Gangaram Naik Saperkar& others r/o Cumbharjua, Tiswadi-Goa	33/3	9825	Inacio De Sa and others, r/o Ribandar	13	Reply
19.	TNC/JM- II/PUR/Malar/14/2022	Madhukar Tukaram Kundaikar(dec) LRsa) Laxmi M. Kundaikar , R/o Corlim , Tiswadi& others	200/2	3325	Sarita Campos	16	Steps
	JOINT MAMLATDAR-III						
20.	TNC/DECL/Batim/07/20 22/JM-III	Roger Pereira R/o AggassiamTiswadi Goa	8/2	5250	Communiddade of Batim&anr R/o Central Zone Panaji Goa	12	Fixed for clarification
21.	TNC/DECL/Caraim/09/2 022/JM-III	Sulekha D. Kalangutkar R/o ChoraoTiswadi Goa	15/8	500	Comunidade of Caraim&anr R/o Central Zone Panaji Goa	5	Fixed for reply/steps
22.	TNC/DECL/Talaulim/10 /2022/JM-III	Agostinho Fernandes r/o Santana TalaulimTiswadi Goa	11/10	300	Comunidade of Talaulim&anr R/o Central Zone Panaji Goa	8	Clarification
23.	TNC/DECL/TAL/11/202 2/JM-III	Barbina Pereira R/o CaranzalemTiswadi Goa	Chalta No.7/3 of P.T. sheet No.140	775	Comunidade of Taleigao&anr R/o Central Zone Panaji Goa	12	Fixed for reply
24.	TNC/DECL/MOP/12/20 22/JM-III	Aspulqueta Dias R/o Mercas, Tiswadi Goa	100/1, 120/4, 121/3, 144/2	3194	Communudade if Morombi&anr R/o Central Zone Panaji Goa	13	Fixed for Evidence
25.	TNC/DECL/Azossim/13/ 2022/JM-III	Joao John Fernandes R/o AzossimTiswadi Goa	26/10	1625	Comunidade of Azossim&anr	11	Fixed for steps

					R/o Central Zone Panaji Goa		
26.	TNC/DECL/Murda/19/2 022/JM-III	Vincent T. Diniz R/o Dona Paula Ilhas Goa	104/2	2269	Comunidade of Murda&anr R/o Central Zone Panaji Goa	11	Fixed for clarification
27.	TNC/DECL/TAL/20/202 2/JM-III	Marcos G. Peixoto R/o TaleigaoTiswadi Goa	177/3	4601	Comunidade of Taleigao&anr R/o Central Zone Panaji Goa	11	Fixed for reply
28.	JM- III/TNC/DECL/12/2023	Shantaram H. Naik R/o DongrimTiswadi Goa	226/1	4350	Commmunidade of Carambolim&anr R/o Central Zone Panaji Goa	6	Fixed for orders
29.	JM- III/TNC/DECL/23/2023	Shri. Domingos Joao Pereira & Others R/o FursaVaddo, Goa Velha	201/4	2450	Dr. Augusto De Sequeira Nazareth R/o Fontainhas, Panaji Goa	3	Fixed for reply
30.	JM- III/TNC/PUR/01/2023	Ancesio Gonsalves Sonar Vaddo, Piedade Divar,Ilhas Goa	7/17 188/24	4875 550	Comunidade of Navelim O/at TolebandNavelim, Piedade Tiswadi Goa		Fixed for reply
31.	JM- III/TNC/PUR/30/2023	Shri Bhiku Dharma Jalmi&Others R/o Corlim, Goa	27/2	-	Mosteriro De Santa Monica		Fixed for reply
32.	TNC/PUR/6/2024	Mateus Damasceno Silveiraa R/o CorlimTiswadi Goa	117/1	-	Comunidade of Corlim&Anr. R/o Central Zone Panaji		Fixed for apperance

					Goa		
	JOINT MAMLATDAR-IV						
	NIL						
	JOINT MAMLATDAR-V						
33.	TNC/JMV/DECL/N.O.G ./07/2022	Anant Naik R/o N.O.G.	2/4	1900 sq. mrs.	Comunidade of Neura O Grande	8	Chief
34.	TNC/JMV/DECL/N.O.G /05/2022	Jose Lourenco R/o Neura	75/1	4000 sq. mrs.	Maria FilomenaJoaquima D Sa R/o Neura	14	Opportunity
35.	TNC/JMV/DECL/N.O.G /08/2022	Josefhina Fernandes & Others	170/10	2170 sq. mtr	Commindade of Calapor	12	Reply
36.	TNC/JMV/DECL/CAL/0 9/2022	DevquiPereira R/o Calapor	324/1 & 349/17	1225 sq. mrs.& 2550 sq. mrs.	Comunidade of Calapor	19	Order
37.	TNC/JMV/DECL/Azossi m/10/2022	Luis Reberto R/o Azossim	41/7	8300 sq. mrs.	Comunidade of Azossim	9	Reply
38.	TNC/JMV/DECL/20/202 3	Sada Kandolkar R/o Chodan	277/3	2175 sq. mrs.	Rubetto Almeida chorao	5	arguments
39.	TNC/JMV/DECL/33/202 3	Genarosa Fernandes R/o Calapor	523/2	269 sq. mrs.	Comunidade of Calapor	5	Opportunity
40.	TNC/JMV/DECL/38/202 3	Berta omu Gauns R/o Bambolim	57/8	1300 sq. mrs.	Antonio JeronimoFilomena Xavier	8	AIE
41.	TNC/JMV/DECL45//202 3	Sada Kandolkar R/o Chodan	5/25	500 sq. mrs.	Helena Rodrigues	11	Arguments
42.	TNC/JMV/PUR/25/2023	Piedade Fernandes others	470/2	4045 sq. mtr.	Comunidade of Calapor Panaji Office	17	Evidence

iii) 2023-24
MUNDKAR

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	MAMLATDAR OF TISWADI						
1.	MAM/MUND/DEC/75/2023	Crispino Dias Sapeco R/O. H.No. 1180, Segund Bairro, St. Cruz, Tiswadi, Goa	412/1	-	Xavier Machado R/O. Sai Bhavan Co-Op. Housing Society Ltd., Bldg No. 93, Room No. 2795, Pantnagar, Ghatkopar, Mumbai.	6	Steps And Reply Of Opp 13
2.	MUND/DECL/113/2023/MAM	Mrs. Muktabai Dhananjay Surlikar Alias Mohini Nanda Zo	Chalta No. 214 Of P.T.Sheet no. 77		Datta Vasu Naik r/o. St. Inez, Panaji, Goa	2	Steps
3.	MUND/DECL/100/2023/MAM	Smt. Mogrem Rama Pereira R/O. Modolo Waddo, Siridao, Goa	132/2	-	Siridao Estate Pvt. Ltd.	5	Evidence
4.	MND/DEC/4/2024/MAM	Shri Narhari Rama Naik,	7/4	--	Mrs. Savitribai S.N. Kalangutkar R/O. Mesta Bhat, Mercês, Tiswadi, Goa.	1	steps
5.	MAM/MUND/DECL/64/2023	Agostinho Feleciano Da Costa r/o. H.No. 294, Molaca, Mercês, P.O. St.Cruz, Goa.	62/3	-	Joaquim Pascual Furtado and others	5	Service report
6.	MND/DECL/15/2024/MAM	Domnic Anthony Dias r/o. h.No. 235/B, Kumbharwaddo, Vaddy, Mercês, Ilhas, Goa.	19/1	-	Vitola Raghuvir Pai Vernekar and others		

7.	MUND/DECL/22/2024/MAM	Tulsidas Ramnath Sawant r/o.H.No. 510, Odxel near the spring Goa University, North, Goa	225/2	-	Martinho Lourdes Campos Martins		
8.	MUND/PUR/13/2023/MAM	Shri Joaquim L. Pereira(since deceased through LR's) Augusto Rodolfo Pereira and others all r/o. H.No. 608, Cujira, St. Cruz, Tiswadi, Goa.	45/0	-	Henriqueta Maria Julieta Leonor Pereira de Souza and others		
9.	MAM/MUND/PUR/86/2023	EsperancaMilagrina Marta Da Costa r/o. H.No. 1316, Bondir Santa Cruz, Tiswadi, Goa.	586/1	-	Chitaranjan J, Kenkre and others	6	Appearence
10.	MUND/PUR/06/2024/MAM	Gonsalo Dias (since deceased through LR's) NateliaBraganza,r/o. 487, Mestabhat, Mercas	234/7	-	Edita Natalia Rego Boadita, Through her son Wilfredo Boadita and other	2	steps
11.	MND/PUR/6/2024/MAM	Mr. Lourenco Figueredo(since deceased duly represented by his Legal Heirs) Smt. Maria Conceicao Figueiredo,And other r/o. H.No. 93, Bambolim, Tiswadi, Goa.	99/3	-	Mr. Savio Nunes	1	Appearance
	JOINT MAMLATDAR-I						
12.	MND/Decl/JM/G.V /59/2023	IriniaNascimento Dsilva r/o AgassimTiswadi	72/2	-	Narayan Garco	15	W.A.
13.	MND/MUND/Decl/sir/09/23	Isabel Menezes r/o. Figuem Bhat, Siridao	5/0	-	Dempo Properties & Investment Pvt Ltd	15	reply

14.	MND/Decl/108/23/JM-I/GV	Joao De D'souza r/o. goa velha	188/1	-	Lourencinho Gonsalves	4	Appearance
15.	Jmi-/MunD/N-dec/76/23/G.V/	Antoneta M e Fernandes r/o. H.no 192, Firgem Bhat, Goa Velha	11/6	-	Sharad B Rangnekar	13	appearance
16.	Jm-I /MUND/DECL/27/23/ Pan	Prashant V Naik Karmalkar r/o. H.no 2/72 Ribandor	pT S 5 C No 116	-	Custodio F. X Rodrigues	12	AIE
17.	MUND/DECL/114/23/ Jm-I/ Murda	Filipe Fernandes r/o. H.no 384, Bamonbhat Mercedes	58/1	-	Krishna Pai Vernekar	6	Appearance
18.	Mund/Decl/95/23/ Aivao	Leela Carbral alias Shirodkar H.No. 397, Dona Paula	PT 184/ C No. 53	-	Nayan Tara Agrawal	7	reply
19.	Jm-I/MUND/DECL/81/23/ Murda	Gunawanti R Shirodkar r/o. H.No 167, Carmichem Bhat , Merce	2/1	-	Malini Baskar P Sinari	11	Clarification
20.	MUND/DECL/23/24/JM -I/Chimbel	Laxman Shirodkar r/o. H.No 541, Chimbel	54/1	-	Vassant S L. Tarkar	0	New case
21.	MND/JM-1/PUR/Mandur/1/12	Joao Santan Fernandes r/o.776, Mandur, tiswadi	24/9	-	Vishnu Raghunath Kamat r/o. Dongri, tiswadi	108	Appeal before Dy. Collector
22.	MND/JM-1/PUR/G.V./7/12	Shantaram Chari r/o. AggasaimTiswdi	36/2	-	Vishnu Sinai Gharse AggasaimTiswdi	110	Injection application of applicant
23.	MND/JM-1/PUR/G.V./3/2014	Satu B. Halarncar r/o Goa Velha	162/1	-	Romla Vaz r/o Goa Velha	95	Argument

24.	MND/JM-I/PUR/02/G.V/2020	Domingo D'souza Khursh Vaddo, Goa r/o. Velha Goa	188/1	-	M/s Dempo Properties and Investment Private Ltd, Panaji	57	determination of purchase price
25.	MND/PUR/01/23/Jm-I/Aivio	Maria Fernandes r/o Dona Paula	13 PTC 177	-	Mrs. Agarwal Minerals Pvt. Ltd Margao	11	Appearance
26.	MUND/JM-I/PUR/25/2023	Chandrakant a shirodkar r/o Cumbarjua	58/1	-	Laxmibai Naik Bardez	05	Steps/reply
27.	JM-I/Mund/Decl/Pan/20/23	Sandeep Prabhu r/o. H.No. 162/2, Dr. Dada Vaidya Road, panaji	ChaltaN o 26 part, 32, 33,& 34 Pt. s No 67	-	Prashant V Keni	15	Apperance
28.	MND/JM-I/PUR/Pan/01/2023	Vithal M Ambekar St.inezpanaji	C No 6 of P.T 82	-	Shri Alvaro Pinto Campal	31	Appeal before Dy. Collector
29.	JM-I/MUND/PUR/70/23	Rosario Dias Maria Dias Santa cruz	235/2	-	Bismar Taleigao	13	Appearance
30.	JM-I/MUND/PUR/87/2023 MUND/PUR/RESTo/20/24 JM-I	Pandurang Gawas alias Gauns	279/1	-	Adelina pinto Bardez Goa	09	Restoration
31.	MUND/PUR/14/2023/JM-I	Surendra vaigankar Santa cruz	410/1	-	Tolentino joao pinto Santa cruz	06	Appearance
32.	MUND/PUR/19/2023/Jm-I	Maria C Fernadnes E Dias	6/2	-	Balaji Panvelakr	07	Appearance
	JOINT MAMLATDAR-II						

33.	MAM/MUND/DECL/20/2023/ JM-II	Nathaline Marcelline Bibiano Marshall, r/o Carambolim, Tiswadi	67/10	1875	Gilbert Pereira	07	Opportunity given to Opponent
34.	JM-II/ MUND/DECL/28/2023	Maria Pasquina Sequeira, r/o Caranzalem, Tiswadi	Chalta No.1-K P. T. Sheet No. 130	---	/s Zuari Estate Pvt. Ltd.,	11	Evidence
35.	JM-II/MUND/DECL/55/2023	Vimal Noru Shirvoikar, r/o Nagali, Taleigao	279/1	261371	Lucina Jovita Francisco Pinto	11	Argument/Clarification
36.	JM-II/MUND/DECL/77/2023	Narayan Gauns, r/o Taleigao	P.T S No. 184 C No. 34	--	M/s Agarwal Minerals Pvt. Ltd.,	11	Chief
37.	JM-II/MND/DECL/82/2023	Bevinda Monteiro, Taleigao ,Tiswadi Goa & other	172/8	300	Beatriz Mendonca	09	Reply
38.	MUND/DECL/JM-II/88/2023	Shali Vernekar, r/o Taleigao, Tiswadi	279/1	261371	Luciana Jovita F. Pinto	10	Opportunity given to Respondent for appearing
39.	MND/DEC/91/2023/JM-II	Shobha Murgaonkar and others r/o H. No. 20/245, Kevem, Taleigao, Tiswadi	279/1	269565	Luciana Jovita Pinto	02	Steps
40.	MND/DEC/96/2023/JM-II	Martinha Isabel Palha, r/o Cujira, Santa Cruz, Ilhas	45/0	58925	Henquita Maria lenor Pereira	01	Applicant to specify the name of mother in law& other legal heirs
41.	MUND/DECL/102/2023/	Hirawati V. Moraskar& other,	198/9	3150	Ladu Dattaram Rawal	08	Evidence

	JM-II	r/o St. Matias Malar Piedade, Tiswadi					
42.	MND/DECL/109/2023/J M-II	Krishna B. Naik & others r/o Miramar, Tiswadi	109/3	7453	Astilisna Fernandes and	06	Chief
43.	MND/DECL/115/2023/J M-II	Cosmes Pires, r/o Siridao, Tiswadi-Goa & other	29/0	21258		03	Appearance
44.	MUND/DECL/02/2024/J M-II	Nagesh Vithal Bodke alias Nagesh Vithal S. Bodke Alias Naguexa Vitola Sinai Bodco, R/o Gaulebhat , Chimbel, Tiswadi& others	55/0	--	Vassudev R. Poi	04	Reply
45.	MUND/DECL/6/2024/J M-II	Late Narayan Mangueshkar (dec) LRs 1. Sugandha R. Mangueshcar&others, r/o Siridao, Goa Velha , North	64/2	270	Lourencinho Gonsalves	05	Reply
46.	MUND/DECL/11/2024/J M-II	Ajit Shirodkar alias Egidio Cabral Dona Paula, Tiswadi	Clata No.59 of P. T. Sheet No. 184	120	M/s Nayantara Agarwal	New	Appearance
47.	MUND/DECL/17/2024/J M-II	Santosh Paddenkar and 1 other r/oH. No. 20-240 new, Aivao, Dona Paula, Tiswadi-Goa	Chalta No.1 of P.T. Sheet No,181	70	M/s Agarwal Minerals Pvt. Ltd.	01	Appearance
48.	MUND/PUR/09/2023	Annie Fernandes alias Ana Xeverina Ribeiro, r/o Azossim, Tiswadi-Goa	58/2	300	Ajit M. Bhandare	5	reply
49.	MUND/PUR/02/2024/J	Bendita Fernandes and other , r/o Segundo Bairro, Santa Cruz.	422/11	300	Rogunata Visrama PoroboNachinolcar	03	Report

	M-II						
50.	MUND/PUR/08/2024/J M-II	Rukhmini G. Phadte r/o Carambolim Goa	91/4	--	Comunidade of Carambolim	02	Appearance of Opp,
51.	MUND/PUR/14/2024/J M-II	Vimal Mohan Dantye, r/o Curca, Goa Velha, Tiswadi- Goa	52/1	300	Naqrchinha V. N. Panvelkar	01	Appearance of Opp.
	JOINT MAMLATDAR-III						
52.	JM- III/MUND/DECL/42/202 3	Smt. Rosa F. Fernandes &anrR/o Fontainhas Mala, Panaji Goa	Chalta No.160 P.T. Sheet No 86	-	Shri Jairam S. Neogi& Others	15	Fixed for filing AIE
53.	JM- III/MUND/DECL/61/202 3	1.Mr.Epifanio Rodrigues H.No-172 Santana De TaulimCorperwado,Tiswadi Goa.	58/7 58/8	-	1. Antonio Nunes H.No. 220 Senaulim Verna Goa 2.Mr.Ehrlick Ataide H.No. MargaoSalcete Taluka Goa.	12	Fixed for chief
54.	JM- III/MUND/DECL/56/202 3	Shri . Pundalik Shiva Khandeparkar R/o DurgawadiTaleigao	1/1	-	1.Antonio joao Bosco Lobo 2. Luis Francisco de Piedade Lobo 3. Mario Francisco Lobo 4. Rui Manuel Lobo	10	Fixed for appearance
55.	JM- III/MUND/DECL/67/202 3	Shri Carlos Afonso & 3 Others R/o SiridaoPalem, Tiswadi	5/0	-	Shri Carlos Afonso & 3 Others R/o SiridaoPalem, Tiswadi	8	Fixed for filing reply
56.	JM- III/MUND/DECL/78/202	Shri Shankar Q. Martins R/o H.No. 15/355-A, Aivao, Dona Paula, Tiswadi Goa	Chalta 1 P.T. Sheet 184	-	M/s Agarwal Minerals Pvt. Ltd. Having registered office at Anand Bhavan Station	6	Fixed for further chief

	3				Road, Margao Goa		
57.	JM- III/MUND/DECL/83/202 3	Paika Paru Gawas &PaicaGawas@Paika Paru Gaunse& ORS All R/o H.No.430, voilem Bhar Mercedes	49/1	-	Pandurang Laxman Morajkar (Since deceased) LaximanMorajkar R/o H.No.286, Deul Wada, St. Cruz Tiswadi Goa	8	Fixed for arguments
58.	JM- III/MUND/DECL/89/202 3	Daudas Yeshwant Murgaonkar &anr R/o H. No. 20/247, KevnemTaleigoa	279/1	-	Ms. Cesar Augusto Agnelo Dos Remedios Pinto &Ors. R/o calangute , Bardez Goa.	6	Fixed for reply
59.	JM- III/MUND/DECL/92/202 3	Sumati Pednekar R/o Cardozo, Taleigao	146/1	-	Martinho Lourdes R/o Porobavaddo Calangute, Bardez Goa	7	Fixed for apperance
60.	MUND/DECL//97/2023/ JM-III	Prakash PursoSantodkar R/o H.No. 177, Nauxim, , Tiswadi Goa	24/1	-	Smt. Bhagirathibai Kamat Haldankar(deceased) 1.Priagabai Kamat Haldankar (Deceased) (A)Prakash G. Kamat Haldankar& Others All R/o Britona, Penha de France Lakeview Marchantile Co. Ltd.	6	Fixed for filing AIE
61.	MND/JM- IV/DECL/PAN/08/2021	Mary Rodrigues Vaz &anr R/o Aivao Dona Paula Panaji Goa	Chalta No.2 P.T. Sheet No.177	-	M/s Agrawal Minerals (Goa) Pvt. Ltd	5	(Received from JM-IV) Fixed for steps
62.	JM-	Datraia Naik @	8/1	-	1.Siridao Estates Pvt. Ltd.	5	Fixed for reply

	III/MUND/DECL/103/2023	DatraiaNaique&anr.			2. Dempo Properties & Investments		
63.	MUND/DECL/110/2023/JM-III	Nazareth D. Pereira R/o Modolo Waddo, Siridao, Tiswadi Goa	32/2	-	Siridao Estate Pvt. Ltd. R/o at Rua Afonso De Albuquerque Panaji Goa	4	Fixed for appearance
64.	MUND/DECL/43/2023	Shri Upi Ganpat Joshi R/o DurgawadiTaleigao Goa	152/1	-	Shri FransiscoXavier Alves Amaralwado, TaleigaoTiswadi Goa	5	Fixed for hearing
65.	MUND/DECL/116/2023/JM-III	Shri. Domingos Laurenco Paulo Fernandes Son of late Minguel Fernandes Aged about 55 years, service R/o. H. No.562, Neura-O-Pequeno Taluka Tiswadi Goa	10/1	-	Shri Vivek Govinda NaiquePanvelcar Son of late Govinda VisnumNaiquePanvelcar Aged 50 years Occupation Business, Indian National, R/o “Savitri “ Bungalow Nr. Nirmala Institute of Education, Altinho, Panaji Goa	3	Fixed for hearing
66.	MND/DECL/7/2024/JM-III	Shri. Baburao K. Chopdekar Swarupa B. Chopdekar R/o 444, Oile Bhat , Mercedes	13/1	-	Shrikrishan S. Naik	3	Fixed for reply
67.	MND/DECL/12/2024/JM-III	Shri Krishna Vassushirodkar R/o Bondir, St. Cruz, Ilhas Goa	21/2	-	Olavio Mariano Fernandes	3	Fixed for appearance
68.	MND/DECL/19/2024/JM-III	Shri Tilu Vasu Gawas &anr Both R/o H.No. 20/230(New) KeunemTaleigao, Tiswadi Goa	279/1	-	NinetteeProenca R/o Calangute Bardez Goa	3	Fixed for reply
69.	MND/JM-	Shri. Vassudev M. Amonkar R/o Mesta Bhat, Tiswadi	9/3	-	Smt. Alice do Rego R/o H. No.214, Barmibhat	14	Transferred from Jm-IV

	IV/DECL/MOP/4/2021	Merces Goa			Merces Ilhas Goa		6/3/2024
70.	JM-III/MUND/PUR/03/2023	Usha Kuttikar R/o Taleigao Goa	206/10	-	Xavier Afonso R/o Taleigao Goa	7	Fixed for evidence
71.	MUND/PUR/10/2023/JM-III	Shri Andrew Gracies	6/0	-	DempopropertiesPvt. Ltd. Dempo house Tiswadi Goa	6	Fixed for steps
72.	MUND/PUR/16/2023	Marta Santana Afonso R/o H. No. 560 Taleigao Goa	56/1	-	1. Smt. Umeliana Martins 2. Mr. Minguel Joao Martins 3. Mrs. Goretti Martins 4. Mr. Fernando Martins 5. Mrs. Rufina Martins 6. Mrs. Antonio Martins 7. Mrs. Savia Martins 8. Mr. Francisco Xavier Martins All r/o H.No.80, Martins Morod, Ward No. 3, Taleigao Goa.	5	Fixed for chief
73.	MUND/PUR/21/2023	Smt. Bebinca Bento D'Souza & Others R/o Gaunchem Bhatt, Merces Tiswadi Goa	19/1	-	Vithal Raghuvir PaiVernekar R/o Gaunchem Bhatt, Merces Tiswadi Goa	12	Fixed for reply
74.	JM-III/MUND/PUR/50/2023	Fatima Fernandes R/o Baman Bhat Merces Tiswadi Goa.	58/1	-	1. Shri Krishna Pai Vernekar & His wife Smt. Rumkinibai Pai Vernecar	10	Fixed for reply

					Represented through their legal heirs 1(a)Shri Bogvonto Crisna Poi Vernecar 1(b)Smt. Loximibai Pai Vernecar, Both R/o village Murda, Tiswadi Goa		
75.	MND/PUR/03/2024/JM-III	Shri Sushant Tukaram Virnodkar&anr. R/o Voilem Bhat Mercedes, Tiswadi Goa	50/3	-	Shri Manohar LadkoSalgaonakar R/o Voilembhat, Mercedes Tiswadi Goa	2	Appearance
76.	MND/PUR/09/2024/JM-III	Shantaram Shirodkar R/o Palem, Siridao, Goa	56/0	-	Dempo Properties and Investment Pvt.	2	Fixed for apperance
77.	MUND/PUR/15/2024/J M-III	Shantu FottuKunkolkar& Others R/o Nagali, Taleigao, Ilhas Goa	279/1		NinetteeProenca& Others	1	Fixed for appearance
	JOINT MAMLATDAR-IV						
78.	MND/Decl/93/2023/IV	Mr. Benedito C. De Sa ors and	52/2	300 sqmts appx.	Mr. Rui De Menezes &ors	07	Appearance
79.	MND/Decl//106/2023/J M-IV	Mohammad Jaffer Kalveyallapur	19/2	300 sqmts appx.	Maria Zita de Jesus Pinto and others	06	Appearance
80.	MND/Decl/111/2023/JM-IV	Smt. Maria CarminaIsabe Lobo	3/2	300 sqmts appx.	GovindPanvelkar	06	Appearance
81.	MUND/Decl/3/2024/JM-IV	Rajani Mahadev Volvoikar r/o Caribhat ,ChoaroTiswadi	208/2	300 sqmts appx.	Tonay Heredia	02	Appearance

82.	MUND/Decl/08/2024/J M-IV	Rohidas Mukun Kunkalkar	58/0		Rajesh R. Kamat Tarkar	05	Appearance
83.	MUND/Decl/32/2024/J M-IV	HamunatDivkar r/o TleigaoTiswadi Goa	235/1	300 sqmts appx.	Shadiq Shaik	02	Appearance
84.	MND/PUR/11/2023	Edwin Matias SilveriaVaz r/o Malar	95/6 Malar	300 sqmts	Francisco Menezes	03	demarcation
85.	MND/PUR/84/2023/JM- IV	MohiniSurlikarr/o Panaji	P.T. sheet no. 106, chalta no. 42	74 sqmts	DayanandNeogi	05	publication
86.	JM- IV/MND/PUR/68/2023	AjtShirodkar r/o Panaji	P.T. sheet no. 184, chalta no. 59	79 sqmts	NayantaraAgwarwal	04	steps
87.	MND/PUR/06/2023	SubhashBorkar v/s Cumbarjua	16/1 Cumbarj uva	150 sqmts	BalkrishnaKundaikar	05	steps
	JOINT MAMLATDAR-V						
88.	MND/JMV/DECL/44/20 23	Mahadev Talankar R/o St., Cruz Panaji Goa	6/1	2645 SQ. MTRS.	Umakant Bhalchandrankenkre	9	Opportunity
89.	MND/JMV/DECL/58/20 23	Jeronimo Pereira R/o Curca Santa Cruz	209/1	5544 sq. mtrs.	Vothal Mahadev Talaulikar	9	steps
90.	MND/JMV/DECL/69/20 22	Lingnath Naik R/o Panavlim Panaji	C. No. 3 P.T.Shee t No. 29	128 sq. mtrs.	KrishnarajSukerkar	6	AIE
91.	MND/JMV/DECL/80/20 23	Ramchandra Damu Divekar R/o Odxel, Taleigao Goa	35/1	5330 sq. mtrs.	Sadiq Sheikh	1	New file

92.	MND/JMV/DECL/65/2023	Santu Gawas R/o Aivao, Dona Paula	C. No. 184 P.T. Sheet No. 7	6500 sq. mtrs.	Mr. Nayantara Agarwal Margao Goa	5	evidence
93.	MND/JMV/DECL/94/2023	MR. Jorge Pinto R/o Finguem Bhat, Shiridao Goa	35/0	11918 sq. mtrs.	Dempo Propertied Dempo House Panaji Goa	4	reply
94.	MND/JMV/DECL/99/2023	Anita Durlekar R/o Finguem Bhat, Goa Velha, Panaji Goa	153/1	2051 sq. mtrs.	Dempo Properties Dempo House Panaji Goa	4	Opportunity
95.	MND/JMV/DECL/107/2023	Sneha Shinde R/o Finguem Bhat, Goa Velha Goa	10/7	7750 sq. mtrs.	Joao Francisco Baratto R/o Santa cruz Panaji-Goa	4	Opportunity
96.	MND/JMV/DECL/112/2023	Luisa Maria Serrao R/o Murda Santa Cruz	58/1	5944 sq. mtr.	Krishna Vernekar & others R/o Mercedes	2	steps
97.	MND/JMV/DECL/9/2024	Minanath Bhosle R/o St. Estew	236/1	71916 sq. mtrs.	Sanjay Poy Raiturkar R/o MargaoSalcete	2	Appearance
98.	MND/JMV/DECL/3/2024	Jau De Sausa R/o Santa Cruz	259/9	2150 sq. mtr	Bismark Dias & others R/o SanataCruz	3	steps
99.	MND/JMV/DECL/14/2024	Natalina Afonso R/o Santa Cruz	422/11	7303 sq. mtrs.	Raghunath Nachinodkar R/o Santacruz	1	New file
100.	MND/JMV/DECL/21/2024	Mahadev Baretto R/o OdxelTaleigao	225/1	6906 sq. mtr.	Martinho Lourdes R/o Calangute	1	Tracking report
101.	JMV/MND/PUR/12/2023	Nityanand Gawas & Others R/o Agassaim	42/1	300 sq. mtrs	Confraria De Agassaim& Others R/o Agassaim	10	Sought Time
102.	JMV/MND/PUR/107/2023	Felcia M. Pinto R/o Chimbél	56/2	364 sq. mtrs.	Archdiocedes Of Goa	2	Opportunity

103.	JMV/MND/PUR/23/202 3	Concecao Martins e Pereira R/o Santa Cruz	45/0	716 sq. mtr	Heniqueta Pereira De Souza R/o Kenya East Africa	2	Final Opportunity
104.	JMV/MND/PUR/12/204	Anant Salkgaokar R/o St. Estew	111/1	3674 sq. mtr	Luis De Fonseca R/o St. Estew	5	Issued public notice
105.	JMV/MND/PUR/12/204	Mohan Kankonkar R/o Bambolim	22/1	4330 sq. mtr.	Mr. Nocholas Fernandes R/o Taleigao	4	Demarcation
106.	JMV/MND/PUR/17/202 4	Jose Manuel Fernandes R/o Neura Goa	24/12	187 sq. mtr	Mrs. Maria Cumbha& Others	2	Reply
107.	JMV/MND/PUR/21/202 4	Peter Xavier Carvelho R/o Neura Goa	24/12	150 sq. mtrs	Mrs. Maria Cunha & Others R/o Neura	2	Reply
108.	JMV/MND/PUR/17/202 4	Jose Manuel Fernandes R/o Neura Goa V/s Mrs. Maria Cumbha& Others R/o Neura	24/12	187 sq. mtr	Mrs. Maria Cumbha& Others	2	Reply
109.	JMV/MND/PUR/21/202 4	Peter Xavier Carvelho R/o Neura Goa V/s Mrs. Maria Cunha & Others R/o Neura	24/12	150 sq. mtrs	Mrs. Maria Cunha & Others R/o Neura	2	Reply
110.	JMV/MND/PUR/27/202 4	Sonu Mahadev Chodankar & others R/o Smt, Monica Ivy Gonsalves R/o Mumbai	190/1	28675 sq. mtr.	Smt, Monica Ivy Gonsalves R/o Mumbai	0	New File

TENANCY

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	MAMLATDAR OF TISWADI						
1.	MAM/TNC/N-DEC/51/2023	Sanjay A. Raiturcar r/o. H.No. 15/3541, Jeevottem, Monte Hill, Margao, Salcete, Goa.	236/1	-	Jatu Rama Gaudo	7	Rpoduction of documents
2.	TNC/DEC/74/2023/MAM	Late Shri Yeshwant Vadiekar Since Deceased Through Lr’s1. Yogita EsvontVadiekarAnd Others R/O. H.No. 897, Karabhat, Chorao, Tiswadi	207/1	17500 Sq.Mtrs	Shri Jose Ivo Ferreira Gonsalves	6	Arguments On Application For Amendment/ Correction
3.	TNC/DECL/62/2023/MAM	Shri Francisco Nicolau Fernandes, R/O. H.No. Db-4, Jose Pires Cardoz Complex, Dovornem, Mercês, Goa.	144/5	2100sq.Mt rs.	Comunidade Of Morombi-O-Piqueno, Through The Administrator OfComunidade, Central Zone, Panaji, Goa.	4	Filing Affidavit In Evidence
4.	TNC/PUR/12/2023/MAM	Lawrence D’souza R/O. H.No. 48, Batim, Goa	68/1, 68/3	600 Sq. Mtrs, 2700 Sq. Mtrs	Comunidade Of Batim	1	Appearance
5.	TNC/PUR/3/2024/MAM	Vishant M. Bhomkar r/o. H.N. 630, Saude, Chorao, Tiswadi, Goa	16/1	1000 sq.mtrs	Agnelo Antonio Vaz and others	1	Appearance
	JOINT MAMLATDAR-I						
6.	TNC/65/17/C TNC/JM-I/7/94 JM-I/TNC/REST/31/2023	Jose Maria Chaves r/o Carambolim	27/13, 28/14, 84/4, 255/1,	1725, 8900, 10325	St Monica Church Carmabolim	61	Restoration

7.	TNC/JM-I/Decl/Azzo/01/2023	Luis Xavier Ribeiro	64/0	50,000	Comunidade of Azzosim	15	reply
8.	TNC/JM-I/Decl/Navelim/34/2023	Tato Mardolkar	114/3	6850 700. 1450	Comunidade of Navelim	14	AIE
9.	TNC/JM-I/Decl/Calapur/46/2023	Sada Kandolkar	242/12,2 42/16, 242/24	1650	Comunidade of Goa Velha	14	Chief
10.	TNC/Decl/75/23 Jm-I/Tale	Santan viegas r/o. Taleigao	98/4	1013	Comunidade of Taleigao	5	Appearance
11.	TNc/Dec/63/23/Jm-I/Murda	Francisco Nocolao Fernandes r/o. Mercés	124/1	1799	Comunidade of Murda	8	Appearance
12.	JM-I/Tnc/Decl/57/23/Nav	Norberto T anes r/o. Navelim	19/2	2150	Comunidade of Navelim	10	appearance
13.	TNC/Pur/06/23/JM-I/Murda	Alvaro H. Botelho r/o. H.No 683, Cujira, St. Cruz Tiswadi	72/3	5736	Comunidade of Murda	7	steps
14.	TNC/PUR/Batim/11/23/JM-I/ Batim	Sebastiao Regis Da Silver/o. H.no. 376, Batim, Tiswadi	26/9 26/19	3675 & 475	Communidde of Calapur Santa cruz Through admn of Commundiade central zone panaji-Goa	5	Application for amendment
15.	JM-I/TNC/Pur/Cala/01/23	Simao Dias His legal heris William V Dias	426/10 427/7 383/9	1331 1318 413	Communidde of Calapor	12	Appearance
16.	TNC/PUR/13/23 JM-I/Cal	Dacu Souza alias Kavlekar (since his legal heirs Jawarharlal D Kavlekar	249/8 289/7	1974 and 2453	Communidde of Snta Cruz	5	Appearance
17.	JM-I/TNC/PUR/16/23/Corlim	Gabriel Fernades R/o. Corlim	115/9	2475	Commundiade of Corlim	17	reply
	JOINT						

	MAMLATDAR-II						
18.	JM- II/TNC/DECL/TAL/4 7/2023	Leo Robert Adolfo Lobo, r/o H. No. 676Nagali Hills Colony, Dona Paula, Ilhas Goa & others	28/2, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62,63, 64, 65, 66,67, 68, 69, 70, 71,	250, 625, 25, 75, 75, 100,75, 100, 1475, 225 1475, 125 ,200, 225 ,425, 1275, 125, 100, 425, 425, 150, 100,150, 200, 175, 250, 375, 350, 325, 325, 150, 150, 275, 125, 125, 225, 200, 225, 100, 100, 75, 75, 125, 125, 100, 125, 75, 50, 1200, 150, 125, 50, 150, 75, 575, 475, 1050, 50, 75, 50, 75, 125,150,	Late Kelu Anta Kerkar @ Kelu Anta Gaude @ Kelu Anant Kerkar&Ors	16	argument

			72, 73, 74, 75, 76, 77, 78, 79, 80,81, 82,83, 84, 85, 86, 87, 88, 89, 90,91, 92,93, 94, ,95, 96, 97, 98, 99, 100, 101, 102, 103, 104, 105, 106, 107, 108, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 123, 124, 125, 126, & others	225, 1500, 1250,600, 600,1050, 625, 475, 1225, 1175, 1200, 650, 650, 600, 550, 1150, 1100, 1425, 375, 75, 75,100, 1225, 6785, 650, 1125, 1150,600, 650, 1275, 250, 300, 325, 125, 175, 325, 150, 150, 300, 300, 300, 150, 175, 175, 175, 350, 400, 375, 150, 125, 150, 125, 125, 125, 125, 100, 125, 125, 125, 125, 125, & others			

19.	TNC/JM-II/DECL/64/2023/	Domingos Joas Botelho alias Domingo John Botelho (dec) Lrs 1a) Mrs. Ida MontinhaMonteiro, r/o Cujira, St. Cruz, Tiswadi& others	12/2	525 sq. mtr.	Comunidade of Cujira	08	evidence
20.	TNC/DECL/1/2024/JM-II	Sujata Jaganath Chopedkar , r/o Kumbharwado, Mercedes, Tiswadi& 1 other	276/1	17/01/2024	Gulabi Narayan Chopedkar ,	03	Steps
21.	TNC/DECL/6/2024/JM-II	Maria Joanita Clementina r/o Portelbhat Batim, Tiswadi Goa. & others	29/5 29/7 29/9 69/3 69/30 149/2 149/4 163/2 165/1	550 675 725 375 3900 175 2550 925 3175	The Comunidade of Batim	01	Appearance
22.	TNC/JM-II/PUR/07/2023	Assencaoemos (dec) 1) Bernardo Lemos, r/o St. KerantCaranzale, Tiswadei-Goa & Others.	38/3 Chalta No. 29(part) P. T. Sheet No. 150	83 737	The President Confraria De Ssmo Sacrament E. N. Sra Do Rosario da Ingria de Talegiao	08	Report
23.	TNC/JM-II/PUR/5/2024	Ancessaun Rego @ AssulinaRegto r/o Calapur,	329/1	134	Comunidade of Calapur	01	Appearance of Opp.

		Tiswadi-Goa					
24.	TNC/JM-II/PUR/10/2024	Miguelinho Matias de Menazes, Calapur, Santa Cruz, Tiswadi	80/8	2105	Comunidade of Malar	02	Appearance
	JOINT MAMLATDAR-III						
25.	JM-III/TNC/DECL/36/2023	Ganesh Vithu Gauns R/o BambolimTiswadi Goa	39/7	1500	Comunidade of Bambolim Bambolim, Tiswadi – Goa, through The Administrator of Comunidade Central Zone, Church Square, Panaji Goa,	7	Fixed for reply
26.	TNC/Decl/7/2002/Jm-III	Ana Maria Pigado Fernandes, R/o Bondir, St. Cruz	Chalta No.2 P.T.S No.27	4278	Administrator of Commudidade Nr. Immaculate Conception Church Panaji Goa 2.Comunidade of Morombi –o-Pequeno	9	Fixed for appearance
27.	JM-III/TNC/DECL/48/2023	Leo Robert Adolfo Lobo @ Leo Adolph Lobo &Ors. R/o Dona Paula Tiswadi Goa	26/12 26/13 26/14 26/15 26/49 26/50 26/12 26/13 26/14 26/15 26/49 26/50 26/8 26/33 26/34 26/62	125 225 125 100 100 300 125 225 125 100 100 300 2000 250 475 150	Kelu Anta Kerkar @ Kelu Anta Gaude @Kelu Anant Kerkar @ Kellu Anata Kerkar&others R/o BetkiCandola Goa	11	Fixed for reply on intervention application

			26/63	50		
			26/65	25		
			26/84	350		
			8/33	2000		
			26/33	250		
			26/34	475		
			26/62	150		
			26/63	50		
			26/65	25		
			26/84	350		
			26/7	1925		
			26/35	250		
			26/36	475		
			26/66	300		
			26/67	100		
			26/68	50		
			26/83	375		
			26/7	1925		
			26/35	250		
			26/36	475		
			26/66	300		
			26/67	100		
			26/68	68		
			26/83	83		
			26/6	1975		
			26/37	225		
			26/38	525		
			26/69	200		
			26/70	100		
			26/71	25		
			26/82	325		
			26/6	1975		
			26/37	225		
			26/38	525		
			26/69	200		

			26/70	100			
			26/71	25			
			26/82	325			
			26/16	225			
			26/17	300			
			26/26	1550			
			26/51	175			
			26/53	175			
			26/90	325			
			26/19	100			
			26/20	375			
			26/25	1475			
			26/54	100			
			26/55	200			
			26/89	325			
			26/18	100			
			26/20	375			
			26/25	1475			
			26/54	100			
			26/55	200			
			26/89	325			
			26/22	750			
			26/29	125			
			26/31	225			
			26/57	200			
			26/86	150			
			26/21	750			
			26/30	125			
			26/32	200			
			26/59	125			
			26/61	50			
			26/85	125			
			26/5	1050			
			26/39	100			
			26/40	300			

			26/72	150			
			26/73	25			
			26/81	200			
			26/100	275			
			26/4	975			
			26/41	100			
			26/42	300			
			26/74	150			
			26/75	25			
			26/80	175			
			26/99	225			
			26/3	1925			
			26/43	200			
			26/44	500			
			26/79	375			
			26/91	325			
			26/98	225			
			26/9	1000			
			26/45	175			
			26/46	575			
			26/78	200			
			26/92	125			
			26/97	350			
			26/11	1900			
			26/47	175			
			26/48	575			
			26/76	400			
			26/94	350			
			26/3	1925			
			26/43	200			
			26/44	500			
			26/79	375			
			26/91	225			
			26/98	450			
			26/11	1900			

			26/47 26/48 26/76 26/94 26/10 26/45 26/46 26/77 26/93 26/96 26/23 26/24 26/27 26/28 26/56 26/87 26/88	175 575 400 350 975 175 575 200 75 500 700 750 225 425 375 175 175			
28.	TNC/6/DECL/JM-III/CHO/2000	Kalavati Suryakant Vadyekar R/o Chorao, Tiswadi Goa	461/4 59/4	35600 192300	Comunidade of Chorao Administrator of Comunidade Central Zone, Church Square,	5	Applicant is directed to produce order of Administrative Tribunal
29.	TNC/8/DECL/JM-III CHO/2000	Adish Rama Korgaonkar & Others R/o Sodem Chorao	59/1 59/3	272000	Comunidade of Chorao Administrator of Comunidade	10	Applicant is directed to produce order of Administrative Tribunal
30.	TNC/5-A/DECL/JT-III/CHO/2000	Smt. Devkibai Vassudev Chodankar	387/1	17825	Comunidade of Chorao Administrator of Comunidade	10	Applicant is directed to produce order of Administrative Tribunal
31.	TNC/7/Decl/Jt-III/Cho/2000	Shri Kashinath B. Surlikar R/o Karabhat Chorao	461/3, 437/1	109000 8025	Comunidade of Chorao Administrator of	3	Applicant is directed to

			461/1	427200	Commnnidade		produce order of Administrative Tribunal
32.	TNC/DECL/11/2005/J M-III	Razai Vaman Mandrekar	91/9	925	Smt. Lilawati Surya Naik & Others	3	Matter is pending before Supreme Court
33.	TNC/DECL/65/2023/J M-III	Shankar Kuttikar& Others	43/2	6925	Govinda Vishnu Naiquepanvelkar& Others	5	Fixed for appearance
34.	TNC/N-DECL/71/2023/JM-III	Maria Vianet Lisarda Gonsalves @ Maria Viane Lisarda Gonsalves &Ors R/o Goa Velha, Ilhas Goa	201/5	2285	Theodora Gonsalves Age unknown, with unknown address	8	Fixed for hearing
35.	TNC/DECL/2/2024/J M-III	Late Domingos Jose Lopes (since deceased) Through proposed LR's 1. Shri Bernardo Sebastiao Lopes & Others Son of Late Domingos Jose Lopes Age 64 years, Married, Indian National R/o H. No. 19/267, NairalemMorod Taleigao, Caranzalem, North Goa 403002	Chalta No.6/1 P.T. Sheet No. 157	3593	Comunidade of Taleigao Through its Attorney Having its Office at Taleigao Casa deparl, Posre Bhat, Taleigao, Goa Administration of Comunidade Having their O/at Comunidade Building Near Panjim Church Church Square, Panjim, Goa	1	Fixed for appearance
36.	TNC/DECL/07/2024/J M-III	1.Mr.KeshavKunkalkar S/o Late Luis Pereira Age 58 yrs,agriculture, Indian National and his wife 2 Mrs. Rekha Keshav Kunkalkar W/o Keshav Kunkalkar,	322/1 349/16	637 Sq.mts 2820 Sq.mt	1.Comunidade of Calapor, TiswadiGoa. 2.Administrator of Comunidade Central – Zone,Panaji Goa.	1	Fixed for appearance

		Age 56 yrs,House wife. Indian National,Both R/o H.No.259, OdlemBhat,St.Cruz (calapor)IIhas Goa.					
37.	JM- III/TNC/PUR/54/2023	Devanand Raghu Kaulekar @ Devnand Ragu Naik &Ors	490/6	3820	1. Comunidade of Calapor Administrator of Comunidade	5	Fixed for reply
38.	JM- III/TNC/PUR/59/2023	Vishnu R. Karbotkar	75/1	3725	Luiza Guilhermina Rocha	6	Fixed for Chief
39.	TNC/PUR/03/2023/J M-III	Smt. Natalina Adrina Fatima Vales @ Natalia Moreira	48/3 48/5 97/3	1200 1325 4588	Smt. Natalina Adrina Fatima Vales @ Natalia Moreira	7	Fixed for reply
40.	TNC/PUR/8/2023/JM -III	Shri Nandkishor Anant Naik	117/10	5350	Comunidade of Navelim	6	Fixed for reply
41.	TNC/PUR/15/2023/J M-III	Minguel Dias	89/7	594	Comunidade of Murda	7	Fixed for reply
	JOINT MAMLATDAR-IV						
42.	TNC/JM- IV/Batim/Decl/03/24	Anant Jaganath MOrajkar	80/4	1850	Comunidade of Mollar	01	Appearance
43.	TNC/JM- IV/Batim/Decl/14/24	Romana Breganca	318/5	238	Vishnu N.Kholapurkar	New file	appearance
44.	TNC/JM- IV/Batim/Decl/08/24	Kashinath Goind Naik	18/2	4075	Esvio Alctantra Beganza		appearance
45.	TNC/JM- IV/PUR/Cal/03/2022	Kalidas Palekar	489/3	3636	Francisco Vaz	12	Applicant sought time for w. Argument
46.	TNC/PUR/12/2024/iv	Josephina Fernandes	170/10	1069	Comunidade of Calapor	04	Appearance
	JOINT MAMLATDAR-V						
47.	TNC/JMV/DECL/50/	Somnath Naik R/o Dongri	156/4	4450 sq.	Comunidade of	8	AIE

	2023			mtrs.	Carambolimn		
48.	TNC/JMV/DECL/56/2023	Noberto Rebeiro R/o Navelim Goa	15/1	5150 sq. mtrs	Comunidade of Navelim& others	6	Reply
49.	TNC/JMV/DECL/67/2023	Dhaklo Hanumant Gawade R/o Cumbharjua	25/1	4525 sq. mtrs.	SushantTari R/o Cumbharjua	5	Opportunity
50.	TNC/JMV/DECL/73/2023	Jayu Rama Andrade R/o Bambolim	15/2 37/2	3125 sq. mtrs. 2975 sq. mtrs.	Confraria De KundoMerces Goa	4	reply
51.	TNC/JMV/DECL/4/2024	(Manohar) Anant Morajkar R/o Diwar	80/6	2000 sq. mtr	The Comunidade of Calapor	2	Appearance
52.	TNC/JMV/DECL/9/2024	Suryakant Naik R/o Kubharjua	39/2	8425 sq. mtrs.	Kanchan naik R/o Shiroda	0	New File
53.	TNC/JMV/PUR/10/2023	Liberta Sequiera R/o Miramar	125/2	1350 SQ. MTRS.	Comunidade of M.O.G.	0	New file
54.	TNC/JMV/PUR/05/2023	Rosario Fernandes R/o Agassaim	45/26	1525 sq. mtr	Comunidade of Mercurim		
55.	TNC/JMV/PUR/10/2023	Liberata Sequiera R/o Miramar	125/2	1350 sq. mtrs	Comunidade of Morambi O Grande	5	settlment
56.	TNC/JMV/PUR/2/2024	Zefrino Araujo R/o Santa Cruz	308/6	701 sq. mtr	Comunidade of Calapor	4	Evidence
57.	TNC/JMV/PUR/8/2024	Marcelina Fernandes R/o Taleigao	121/7	4575 sq. mtr	Comunidade of Goltim	3	Tracking Report
58.	TNC/JMV/PUR/13/2024	Keshav Mardolkar R/o Carambolim	114/5	4750 sq. mtr.	Comunidade of Corlim	0	New file
59.	TNC/JMV/PUR/10/2023	Liberata Sequiera R/o Miramar V/s Comunidade of Morambi O Grande	125/2	1350 sq. mtrs	Comunidade of Morambi O Grande	5	settlment
60.	TNC/JMV/PUR/2/2024	Zefrino Araujo R/o Santa Cruz V/s Comunidade of Calapor	308/6	701 sq. mtr	Comunidade of Calapor	4	Evidence
61.	TNC/JMV/PUR/8/2024	Marcelina Fernandes R/o Taleigao V/s Comunidade of Goltim	121/7	4575 sq. mtr	Comunidade of Goltim	3	Tracking Report

62.	TNC/JMV/PUR/13/20 24	Keshav Mardolkar R/o Carambolim V/s Comunidade of Corlim	114/5	4750 sq. mtr.	Comunidade of Corlim	0	New file
63.	TNC/JMV/PUR/19/20 24	Sainath Shoridkar R/o Mercedes V/s Comunidade of Murda	103/04	3069 sq. mtr	Comunidade of Murda	0	New file
64.	TNC/JMV/PUR/25/20 24	Ekhnath Parvatkar R/o Curca V/s Comunidade of Batim	63/6	2000 sq. mtr.	Comunidade of Batim	0	New file

iv) 2024-till date
MUNDKAR

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	MAMLATDARMOF TISWADI						
1.	MUND/DECL/28/2024/MAM	Late Joao Gonsalves alias Jose Agostinho Gonsalves alias Juse Gonsalves (since deceased through LR’s) Luisa Coutinho and others r/o. H.No. 820, Copelawado, Zuari, Tiswadi, Goa.	189/1	-	Lourencinho Gonsalves and others	1	Reply of the opponent
2.	MUND/PUR/22/2024/MAM	Late Paulo Fernandes, (deceased through his legal heirs) Mrs. Maria Nifa Fernandes and others All r/o. V.P. H.No. 57/7, Near St. Francis Cross, Chinchwada, Chimbhel, Goa.	21/6	-	Late Capistrano Francisco Xavier Soares (deceased through his legal heirs), Mrs. Sira Filomena Sybil de Melo Soares and others	1	Appearance
	JOINT MAMLATDAR-I						
3.	MUND/DECL/23/2024/JM-I/Chimbhel	Rekha Shirodkar r/o. H.No. 541, Gaulem, Bhat Chimbhel	54/1		Vasant S. L. Tarkar r/o. Ribandar	01	Appearance
4.	MUND/DECL/16/24/JM-I/PAN	DeoditaP.F.e Cabral Moloca Mercés	P.T Sheet		The Bishop Also know as Archidiocese of Goa &	01	Appearance

			No.162 Chalta No.2		Daman Altinho		
5.	MUND/DECL/34/24/Jm-I/Cal	Julio Fernandes r/o. H.No 1216/B, St-Cruz	422/11		Dr.RogunatavpNachinodcar alias Dr. Raghunath V P Nachinodkar	0	New case
6.	MUND/DECL/10/24/Jm-I/Murda	Dashrath Ganesh Naik Bandodkar, Moloca Merces	64/2		Ramkrishna B Bandodkar	02	Steps
7.	MND/PUR/11/24/JM-I/cal	Raju Kankonakr alias Raposo	234/1		Rev Fr. Leonardo D Souza (sd)	02	appearance
8.	MUND/PUR/13/2024/Jm-I	Joao Z Anes alias John Anes	Chalta No 7 P.T. S. No. 13		Libana S Serrao	02	appearance
9.	MUND/PUR/23/2024/Jm-I/Mandur	Krishna T Naik r/o. H.No 693, Mandur	19/21		Eulor Noronha	0	New case
	JOINT MAMLATDAR-II						
10.	MUND/PUR/24/2024/JM-II	Sonu K. Gauns (dec) Lrs. 1a) Sudha Sonu Gauns & other , r/o Dona Paula, North Goa	Chalta No, 1 P.T, Sheet No. 184	98.00	/s AgarwAL Mineral Goa Pvt. Ltd	01	Appearance of Opp.
11.	MUND/PUR/29/2024/JM-II	Joaquim Antonio Hilario Ribeiro (dec) LRs. Maria DitozReibeiro, r/o Santan, Talaulim, Tiswadi-Goa	55/0	473	FramciscoContancio De Ataido	0	Appearance of Opponent
	JOINT MAMLATDAR-III						
12.	MUND/DECL/25/2024/JM-III	Albino Francisco Vales R/o Agassaim Goa	80/1	-	Dempo Properties and Investments Private Limited R/p Mahatma Ghandi Road		

					Panaji 403001		
13.	MUND/DECL/31/2024/Jm-III	Queeny Sandra Rosy Cabral R/o Bondir, Santa Cruz, Tiswadi Goa	586/1	-	PundolicaPurshottoma Sinai Kenkre&)thers		
14.	MUND/PUR/25/2024/JM-III	Mrs. Maria Concesao Fernandes Since deceased Santan Feranandes&anr R/o H.No.849, Mandour, Tiswadi North Goa	41/4	-	Purshottam Manguesh Mayekar		
15.	MUND/PUR/30/2024/JM-III	Shrikant L. Narvenkar& Others R/o H. No.423(old) Karikariwada, Naroa, Tiswadi	46/3	-	Shri Franscisco Marques Pereira Silvera		
	JOINT MAMLATDAR-IV						
16.	MUND/PUR/04/2024/JM-IV	Nanu Daumaso r/o DonapulaTiswadi Goa	Chalta no.1 of PT sheet no. 184	200 sqmts	Naiyanatai G. Agarwal	02	Appearance
	JOINT MAMLATDAR-V						
17.	MND/JMV/DECL/27/2024	Antonio Fernandes R/o Taleigao	17/4	5078 sq. mtr.	VmelianaFenandes R/o Ribandar	1	Appearance
18.	JMV/MND/PUR/27/2024	Sonu Mahadev Chodankar & others R/o Chorao	190/1	28675 sq. mtr.	Smt, Monica Ivy Gonsalves R/o Mumbai	0	New File

TENANCY

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	MAMLATDAR OF TISWADI						
1.	TNC/DECL/10/2024/MAM	JOAQUIM RoumaldoBocarro and other r/o. St. Cruz	521/4	957sq.mtrs	Comunidade of Calapur and others	1	Appearance
2.	TNC/PUR/14/2024/MAM	Subhash ShantaramXetKesarkar and other r/o. H.No.372, Fetorim, Goltim, Piedade Goa.	123/3	3525sq.mtrs	Comunidade of Goltim and others	1	Appearence
3.	TNC/PUR/26/2024/MAM	Gabriel Constancio Agnelo De Silva r/o. H.No. 922, Saleria, Goa Velha, Tiswadi, Goa,	210/4	550sq.mtrs	Comunidade of Goa Velha and others	0	Notice issued fixed on 25/07/2024
	JOINT MAMLATDAR-I						
4.	TNC/DECL/16/2024/JM-I/G.V	Omu Dugu Kundaikar& Omu Dugu Gauns	45/2	5375	Anu Kunkolkar&sebastiao Rosario	1	Appearance
5.	TNC/N-DECL/11/2024/Jm-I/Charao	Ramona Braganca r/o. Gaunsavaddo Wadd0, Mapusa, Bardez Gpa	413/5	4725	Shantabai Y. Mapari r/o. Charoa	1	Appearance
6.	TNC/PUR/09/24/Jm-I(Tal)	Shantu F Kunkolkar	293/2 293/8 293/9 293/13	3032 600 269 113	Ninette Procenca	3	Appearance
7.	TnC/PUR/JM-15/ 2024/JM-I	Krishnanath V Gaonkar	116/2	4450	Comunidade of Chorao	2	1 Appearance

8.	TNC/JM-I/CHORAO/33/95 (old) TNC/Pur/21/2024/Restoration/JM-I (New)	Mukund Chimno Khandeparkar Running case	89/1	452825	Comunidade of Chorao	42	Appearance Restoration
9.	TNC/PUR/20/24/JM-I/CAL	Manuel D. Juliao R/o 1223/B, Segundo Bairro, St. Cruz Tiswadi Goa	561/7	382	Comunidade of Calapor	0	New case
	JOINT MAMLATDAR-II						
10.	TNC/JM-II/PUR/22/2024	Jesus Inacio Da Silva, r/o Goa Velha, Tiswadi	164/3	975	Comunidade of Goa Velha	0	Appearance
	JOINT MAMLATDAR-III						
11.	TNC/N-DECI/18/2024/JM-III	Shri Madam Govind Mayenkar & Shri Sajjan Govind Mayenkar R/o h. No.1110, Madel, ChoraoTiswadi Goa	138/1	--	Shri. Ubaldo Francisco Caitano Da Cunha R/o Candolim, batdez Goa	2	Fixed for appearance
12.	TNC/N-DECI/13/2024/JM-III	Mrs. Ramona Braganca R/o H. NO. 129 Gaunsavaddo, Mapusa Bardez Goa	318/2 318/3	150 2625	Bhalchandra Krishna Sawant R/o H. No. 42, KhadapWaddoChorao, Tiswadi Goa		Fixed for appearance
13.	TNC/PUR/11/2024/JM-III	Lucia Cruz Barreto R/o Zorichembhat,PilarTiswadi Goa	19/1	4125	Comunidade of Batim, Through the administrator of Comunidade having office at above symbol book store opp. Panaji Immaculate	1	Fixed for appearance

					Church Panaji Goa 2.The administrator		
14.	TNC/PUR/17/2024/JM-III	Shri Mahadev Laximan Naik & others R/o H. No. 213, carmibhat Merces, p.O. Santa Cruz Goa.	125/5 124/4	2319 1039	1.Communidade of Murda, Through the administrator of Comunidade Central Zone Panaji Goa 2.The administrator Comunidade, Central zone,Panaji Goa.	2	Fixed for appearance
15.	TNC/PUR/23/2024/JM-III	CaxinathNarainaSalgaonkar @ Kashinath Salgaonkar R/o H. No. 37, Panvel, raibandar, Tiswadi Goa	74/1	7450	Padre Bartolomeu F. de Noronha At postChorao, Taluka Tiswadi, North Goa	2	Fixed for apperance
	JOINT MAMLATDAR-IV						
16.	TNC/PUR/01/24/JM-IV	Kamla Borges alas Kankonkar	173/1	5200	Comunidade of Mourmbio O-Grande	02	Appearance
17.	TNC/PUR/18/24/JM-IV	Rita Pereira	13/19	2513	Comunidade of Mourmbio O-GrandeTaleigao	Ew file	
	JOINT MAMLATDAR-V						
18.	TNC/JMV/DECL/15/2024	Romana Braganza R/o Mapusa	317/4, 317/7, 317/11, 317/14, 317/17, 317/21, 317/24, 317/26, 317/28	375 sq. mtr 125 sq. mtr. 75 sq. mtr 350 sq. mtr 675 sq. mtr. 250 sq. mtr 2175 sq. mtr 225 sq. mtr 525 sq. mtr	Balchandra Sawant R/o Chorao	0	New file

19.	TNC/JMV/PUR/19/2024	Sainath Shoridkar R/o Mercedes	103/04	3069 sq. mtr	Comunidade of Murda	0	New file
20.	TNC/JMV/PUR/25/2024	Eknath Parvatkar R/o Curca	63/6	2000 sq. mtr.	Comunidade of Batim	0	New file

TALUKA : SATTARI

v) 2021-22

Mundkar Declaration U/s 8A & Mundkar Purchase U/s 16(1)

Sr. No.	Case No.	Name of Mundkar/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
NIL							

vi) 2022-23

Mundkar Declaration U/s 8A & Mundkar Purchase U/s 16(1)

Sr. No.	Case No.	Name of Mundkar/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
NIL							

vii) 2023-24

Mundkar Declaration U/s 8A

Sr. No.	Case No.	Name of Mundkar/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1.	MAM/SAT/MUN/DEC/1/2023	Kamal Balkrishna	112/1		Vijayadevi Vithal	20	Fixed for steps

JOINT MAMLATDAR

MUNDKAR CASES

i) 2021-22

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
NIL							

ii) 2022-23

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
NIL							

iii) 2023-24

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	JM/SAT/MUND/DEC/02/2023	Sunil D. Patil	112/1	300	Vijayadevi V. Desai	11	Applicant to take steps
2	JM/SAT/MUND/DEC/04/2023	Nanda R.Gawas	3/1	300	Shashikala K. Rane	8	Applicant to file Evidence
3.	JM/SAT/MUND/PUR/04/2023	KishoriMest	5/8	300	Laxmi D. Desai	9	Steps

2024-till date

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
NIL							

Tenancy

TALUKA : SATTARI

i) 2021-22

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
2	MAM/SAT/TNC/DEC/ 1/ 2022	Narayan Naru Gaonkar & 2 others, Barazan Khotode	8/6 & 8/7 Codqui	925 4400	Shri Umar Abid Khan and another	40	Fixed for reply of the Opponents

ii) 2022-23

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	MAM/SAT/TNC/DEC/	Reshma Jaganath	48/1 Valpoi	10414	Kshama Sunil Kudale &	22	Fixed for Applicant's

Joint Mamlatdar Court

TENANCY CASES

i) 2021-22

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	JM/SAT/TNC/DEC/3/2021	Datta S. Naik	9/2	56.75	Narayan Gaonkar	33	Steps

ii) 2022-23

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	JM/SAT/TNC/DEC/2/2022	Fondu Satardekar	12/2	9896	Vithal Kamat	21	For Evidence

iii) 2023-24

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	JM/SAT/TNC/DEC/2/2023	Madan R. Naik	36/8	1350	Baburao H. Desai	13	For reply

2	JM/SAT/TNC/DEC/3/2023	Prakash S.Naik	5/1 5/2	6916 2084	Shashikala Rane	13	For reply
3	JM/SAT/TNC/DEC/6/2023	Sada J. Satarkar	18/1	53.455	Shrikant S. Ghadi	05	Final Opportunity for appearance
4	JM/SAT/TNC/PUR/1/2023	Ganesh K.Gawas	192/4	7400	Vishwasrao Rane Sardessai	9	For Argument
5	JM/SAT/TNC/PUR/2/2023	Ganesh K.Gawas	112/1	7600	Vishwasrao Rane Sardessai	9	For Argument

2024-till date

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	JM/SAT/TNC/DEC/1/2024	Laxman P. Paryekar	30/4	4252	D.B. Bandodkar	4	For Evidence
2	JM/SAT/TNC/DEC/2/2024	Laxman P. Paryekar	30/5	13300	D.B. Bandodkar	4	For Evidence
3	JM/SAT/TNC/DEC/3/2024	Vishnu P.Paryekar	30/6	5975	D.B. Bandodkar	4	For Evidence
4	JM/SAT/TNC/DEC/4/2024	Seema G.Naik	6/1	136238	Bhausahab Rane	4	For Evidence
5	JM/SAT/TNC/PUR/1/2024	Xec Raza	74/9	3250	Manoramabai R.Rane	01	Appearance

PERNEM TALUKA

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	The Mamlatdar of Pernem Taluka						
	Tenancy cases						
	Tenancy Cases						
	2021-2022						
1	MAM/PER/TNC/10/2021	Mr. Avelino Atonio Rodrigues & others r/o H. No. 278, Chonwada, Dhargal, Pernem – Goa.	535/17 and 535/18	3150 sq. mts.	Mr. Vinayak Pandurang Moye & others r/o G2/1, Kamat Gardens, Near St. Xavier College, Mapuisa – Goa.	28	For evidence
2	MAM/PER/TNC/14/2021	Mr. Sitaram Vasant Harmlakar r/o H. No. 84, Deulwada, VTC Arambol, Pernem – Goa.	22/7	11365 sq. mts.	Mr. Hari Dhondur Pai r/o H. No. 126, Khalcha wada, Arambol, Pernem – Goa.	29	For reply
3	MAM/PER/TNC/16/2021	Mr. Paulo Salvador Mascarenhas r/o H. No. 9/58, Surbanwada, Pernem – Goa.	419/3	600 sq.mts.	Mr. Raghuraj Vasudeo Deshpabhu & others r/o Nanerwada, Pernem – Goa.	25	For evidence
4	MAM/PER/TNC/18/2021	Smt.Helena Piedade Almeida Mascarenhas & others	408/1	1, 31,900 q. mts.	Mr. Rajendra Vasudev Deshpabru & others r/o Nanerwada, Pernem - Goa	30	For reply

		r/o H. No. 217/B, Kotkarwada, Pernem – Goa.					
5	MAM/PER/TNC/1/2022	Shri. Anand Vinayak Karapurkar & others r/o H. No. 709/10, Deulwada, Dhargal, Pernem – Goa.	1/3	6925 sq.mts.	Shri. Shrikant Vasudev Naik & others r/o Tachibaht, Siolim, Bardez – Goa.	39	For evidence
6	MAM/PER/TNC/3/2022	Shri Niranjn Mahadev Chari R/o H.No. 359, Newwada, Nagzar, Pernem Goa	135/7,15 ,141/12, 18,148/5 ,10,149/ 5,178/20	600 sq.mts. 900 sq. mts 1775 sq. mts. 75.00 sq. mts. 850.00 sq.mts 175.00 sq. mts. 1800. 00 sq. mts 1600.00 sq. mts.	Shri Laxman Raghoba Bhojji R/o Bhendalem, Nagzar, Pernem Goa	26	For evidence
7	MAM/PER/TNC/4/2022	Shri Niranjn Mahadev Chari R/o H.No. 359, Newwada, Nagzar, Pernem Goa.	135/6,13 ,141/13, 141/17,1 48/9,6,1 78/21	650.00 sq.mts 875.00 sq. mts 2050.00 sq.mts. 75.00	Shri Rama Raghoba Bhojji R/o Bhendalem, Nagzar, Pernem Goa	26	For evidence

				sq.mts. 1175.00 sq.mts 1875.00 sq.mts. 1675.00 sq.mts			
	2022-2023						
8	MAM/PER/TNC/6/2022	Sagun Kashinath Gadekar R/o Nigal Amerem, Pernem Goa V/s Shri Devendra Raghunath Deshprabhu & Others R/o Nanerwada, Penem Goa	6/1	15875 sq.mts.	Shri Devendra Raghunath Deshprabhu & Others R/o Nanerwada, Penem Goa	25	For reply
9	MAM/PER/TNC/12/94	Shri Domnic Joaquim Fernandes & others, all r/o Askwada, Mandrem, Pernem Goa.	17/45	200 sq.mts 175 sq.mts.	Shri Vibha Ramchandra Desai R/o S.B. Pereira Road Bldgs, Kotechiwad, Gorigaum, V.P. Road, Bombay 40004.	12	For Arguments
10	MAM/PER/TNC/7/2022	Late Chandrakant Sajo Chandroji @ Chandrogi (Since deceased through his legal heirs) R/o H.No.60, Chawadewada, Parcem, Goa	15/2	17990 sq.mts.	Shri Shankar Ramkrishna Naik Desai (Since deceased through his legal heir) 1a. Shri Kashinath Shhankar Naik Desai, R/o Bhomwada, Parcem, Pernem Goa.	19	For steps/appearance

11	MAM/PER/TNC/2/2023	M/s. R.M. Constuctions, Represneted by Sole Proprietor, Mr. Purushottam Rajaram Vast, R/o H.No. 433, Vastwado, Kerim, Pernem Goa.	356/04	6147 sq. mts	Shri Savlaram Murari Kalshavkar @ Kalshaonkar & Others, R/o H.No. 1127, Dandoswada, Mandrem, Pernem Goa.	17	For steps/ap pearance
12	MAM/PER/TNC/3/2023	Mrs. Sulochana S. Palienkar, R/o H.No.4, Barroswaddo, Sangolda, Bardez Goa & other	85/9,11, 16,19 & 25	231.00 sq. mts. 54.00 sq. mts. 48.00 sq. mts 88.00 sq. mts 89.00 sq. mts	Shri Shashikant Balkrishna Yalkar & others, R/o H.No.34, Talwada, Querim, Pernem Goa.	18	For steps/ap pearance
	2023-2024						
13	MAM/PER/TNC/5/2023	Mrs. Maria Juvan Pedru Lobo r/o Naibag, Pernem – Goa.	69/2 and 79/0	160125 sq. mts. 347425 sq.mts	Shri. Rajendra V. Deshprabhu & others r/o Pernem – Goa.	27	For steps
14	MAM/PER/TNC/6/2023	Caitan X. Fernandes r/o Naibag, Pernem – Goa.	69/2 and 79/0	600 sq.mts	Rajendra Deshprabhu & Other r/o Pernem – Goa.	25	For steps/ap pearance
15	MAM/PER/TNC/7/2023	SHREE DEVI MAULI SHANTADURGA	118/1	5400 sq.mts.	Shri Atmaram Malaji Jairam Kambli (Since deceased through his	12	For steps/ap pearance

		DEVASTHAN VARKHAND Through its president and Secretary, Treasurer and Mukhatyaar Shri Dnyneshwar Kashiram Parab, R/o Varchawada, Warkhand, Pedne, Goa & others			legal LRs) 1) Atmaram Malaji Kambli, 2) Madan Malaji Kambli Both r/o Shemecheadvan, Varkhand, Pedne, Goa.		
16	MAM/PER/TNC/10/2023	Shri Vassudev Atmaram Parab & others R/o Gauthanwada, Alorna, Pernem Goa.	227/1 and 227/2	12,450 Sq.mts and 3125 Sq mts	Comunidade of Alorna through its Attorney having its office at Alorna, Taluka of Pernme Goa & others	12	For evidence
17	MAM/PER/TNC/11 /2023	Mrs. Vanita Mhaldar, Mr. Gurudas Mhaldar (Since deceased through his legal heirs) a.Sunil Gurudas Mhaldar,R/o Tamboxem, Torxem, Pernem Goa & others.	105/0	80045 sq. mts	M/s Goa Sea Foods Pvt. Ltd, A Company incorporated under Managing Director Act, 1956 through its Managing Director Mr. K. Abdulla r/o near Kadamba Bus Stand, Patto, Panaji Goa & others	38	For argument s
18	MAM/PER/TNC/12 /2023	Shri Uttam	105/0	73930 sq.	M/s Goa Sea Foods	38	For steps

		Dhondu Naik (Since deceased) Sundari Uttam Naik & others		mts	Pvt. Ltd, A Company incorporated under Managing Director Act, 1956 through its Managing Director Mr. K. Abdulla r/o near Kadamba Bus Stand, Patto, Panaji Goa & others		
19	MAM/PER/TNC/13 /2023	1. Mr. Louis Francis D`Cunha, 2. Mrs. Rita D`Cunha, R/o Paliemvaddo, Katurli, Tuem Village, Pernem Goa.	105/0	357900	M/s Goa Sea Foods Pvt. Ltd, A Company incorporated under Managing Director Act, 1956 through its Managing Director Mr. K. Abdulla r/o near Kadamba Bus Stand, Patto, Panaji Goa & others	60	For evidence
20	MAM/PER/TNC/14 /2023	Mr. Sonu V. Kandolkar, (Since deceased through his legal heirs) a)Mr. Devendra Sonu Kandolkar, r/o H.No.3, Katurli, Tuye, Pedne, Goa,	105/0	3, 57,900 sq. mtrs.	M/s Goa Sea Foods Pvt. Ltd, A Company incorporated under Managing Director Act, 1956 through its Managing Director Mr. K. Abdulla r/o near Kadamba Bus Stand, Patto, Panaji Goa & others	35	For argument s

21	MAM/PER/TNC/15 /2023	1. Vishwanath Gopal Harmalkar (Since deceased through LRS) a. Eknath Vishwanath Harmalkar & other, R/o Parcem, Pernem Goa.	262/1	450 sq. mts	1.Shridhar Gopal Harmalkar (Since deceased Through) a. Suresh Shridhar Harmalkar, R/o Deulwada, Tuem, Pernem Goa.	9	For steps
22	MAM/PER/TNC/16/2023.	MR.CHARLES DOMINGOS D`SOUZA alias CARLOS DOMINGOS D`SOUZA alias Son of DOMINGOS D`SOUZA, r/o H.no.122/2, Girkarwada, Arambol, Pernem Goa.	129/35	887 sq.mts.	Mr. Ankush Bhiva Naik r/o Arambol, Pernem Goa & others	9	For evidence
23	MAM/PER/TNC/2/2024	1.Shri Kanta Gopinath Harmalkar @ Kanta Gopi Harmalkar 2. Smt. Chandrakala Kanta Harmalkar, Both resident of Pethechawada, Corgao,	482/1	10704 Sq. mts.	1.Smt. Reshma Paresh Rao, 2. Shri Paresh Rao, Both residentt of Dattawadi, Mapuusa Goa.	7	For appearan ce

		Pernem Goa					
24	MAM/PER/TNC/3/2024.	Shri Dasharath Hari Kochrekar S/o Late Hari Soma Kocharekar, R/o H.No.359, Madhlawada, Arambol, Pernem Goa.	132/35	1647 sq. mts.	1. Mr. Bavtis Sebestiao Fernandes, 2. Mrs. Carmelina Bavtis Fernandes Both resident of Madhlawada, Arambol, Pernem Goa- 403524.	7	For appearance
25	MAM/PER/TNC/4/2024.	Jivaba Vithu Sawant (Since deceased through his legal heirs) 1a) Prafulla Jivaba Sawant alias Chandralata Chandrakant Morudkar, 1b) Mr. Chandrahas Chandrakant Morudkar, 1c) Mr. Chetan Chandrakant Morudkar, All r/o H.No.56, Near ST Andrew,	236/7	34,758 sq. mts	. Shri Mangji Laxman Desai, (Since deceased through his legal heirs) 1a) Shri Ramkrishna Mangi Desai, 1b) Smt. Lalita Ramkrishna Desai, Both r/o “Eepsita”, H.No.E-26, Ganesh Puri, Mapusa, Bardez, Goa Pin 403507 and others	8	For appearance

		Residency Mundvel Vasco- Da-Gama S.O Goa Panaji South- Goa 403802. & others					
26	MAM/PER/TNC/5/2024.	1. Mrs. Pushpalata Biku @ Savlo Redkar, R/o H.No.473/A, Tiracol, Querim, Pernem Goa. And others	123/1	8,99,200 sq. mts	Mr. Ganesh Vishnu Desai Deshprabhu @ Ganexa Vishnum Porobo Desai Deshporob @ Ganesh Vishnu Deshprabhu, 2. Mrs. Jyoti alias Laxmi Ganesh Deshprabhu also Known as Mrs. Jyoti Ganexa Porobo Dessai Deshprabhu, Both are resident of H.No.GF2, Wing A Dattawadi, Near Datta Mandir, Mapusa, Bardez Goa.		For appearan ce
27	MAM/PER/TNC/6/2024.	1. Gajanan Atmaram Haldankar, (Since deceased through legal heirs)	81/1 and 3/25	8875 sq. mts and 225 sq. mts.	1. Shri Rajendra Vasudev Deshprabhu, (Since deceased through his legal heir) 1.a. Shri Vasudev Rajendra Desprabhu, R/o, Poroscodem,	7	For appearan ce

		1a. Mr. Navso Gajanan Haldankar. R/o HoNo. 386, Poroscodem, Pernem Goa.			Pernem Goa		
28	MAM/PER/TNC/7/2024	VITORIN MINQUEL FERNANDES , R/o 1-24, Madhlamaz, Mandrem, Pernem Goa, Noth Goa & others	328/11	1437 sq. mts	Shrikant Bhicoba Shenai Kenkare, Anand Bhikoba Shenai Kenkare, Both deceased leaving behind following heirs Mr. Mahesh Shrikant Kenkare, Resident of Mapusa Altinho, Behind Municipality, Mapusa, Bardez – Goa.	6	For appearance
29	MAM/PER/TNC/Neg-Decl/8/2024	Smt. Jyoti Yeshwant Desai, and others, All resident of H.No.300, Askawada, Mandrem, Pernem Goa.	158/9	803 Sq.mts.	1.Mr. Agnelo Inacio Fernandes, 2. Mrs. Joaquina Agnel Fernandes, Both residents of H.No.193, Askawada, Mandrem, Pernem Goa and others	3	For appearance
30	MAM/PER/TNC Neg-Decl/9/2024	Smt. Yvette Pereira e Sousa, Resident of H.No.798/1, Pereira Vaddo, Siolim, Bardez, Goa.	167 162 and 170/5	1725 sq. mts. 1500 sq. mts 725 Sq. mts.	1.Mr. Esteu Camil D`souza Alias Isteu Camil D`souza, and others All residents of Angodwada, Ibrampur Village, Pernem-Taluka-Goa.	2	For appearance
31	MAM/PER/TNC/ Neg-Decl	1.Smt. Aparna	24/18	49 sq.	Smt. Bastin	2	For

	/10/2024	Rajendra Deshprabhu, and others All R/o Nanerwada, Pernem Goa.		mts	Salomariyana Dias, Wife of Salomariyana Dias and Dauther-in-law of late Mari Concessao Mascarens @ Mascarens and Diyog Inas Mascarens r/o. H.No.129/A, Pasko Kinny House, Navneet Chowk, Near Cross Worli Koliwada, Mumbai 400030.		appearan ce
	2024-till date						
32	MAM/PER/TNC/Neg-Decl/11/2024	Mr. Chetan Madhukar Raut, Resident of Flat No.502A/1, Saket Complex, K.K.Marg, Thane West, Majiwada, Thane, Maharashtra.	152/0	45,000 Sq. mts.	Smt. Laximi Baburao Shirodkar, Wife of late Laxman Baburao Shirodkar, R/o Rajwelwada, Torxem, Taluka Pernem Goa, 403512	2	For appearan ce
33	MAM/PER/TNC/Neg-Decl/12/2024	Mr. Jovita Rodrigues, R/o H.No.46, Chopdem, Pernem Goa.	25/9 and 25/2	374 sq. mts. And 317 sq. mts.	Smt.Bastin Salomariyana Dias r/o H. No.129A, Pasko Kinny House, Navneet Chowk, Near Cross Worli Koliwada, Mumbai 400030	2	For appearan ce
34	MAM/PER/TNC/PUR/04/2023	Mrs. Regina Noronha & other, R/o Korgao, Pernem	245/29, 45/36 & 247/0	3075 sq. mts, 975 sq.mts & 8025 sq.	Miss Kamal Shripad Kinjawadekar & other R/o H.No.64, Vailowado, Lamgao, Bicholim, Goa.	4	For appearan ce of the opponent

		Goa.		mts			s
35	MAM/PER/TNC/PUR/05/2023	Shri Atmaram Krishna Jadhav (Since deceased) a) Smt. Taramati Atmaram Jadhav (since deceased) i) Shri Krishna A. Jadhav & others R/o Deulwada, Korgao, Pernem Goa.	607/9	2025 sq.mts	Shri Raghunath Deshprabhu (Since deceased through his legal heir) a) Smt. Teja V. Porob sonkre & others, R/o Nanerwada, Pernem Goa.	4	For appearance
	JOINT MAMLATDAR-I OF PERNEM						
	Tenancy cases						
	2021-2022						
1	JM-I/TNC/11 /2021	Avelino Antonio Rodrigues & others r/o H.No.278, Chonwada Dhargal	538/8	350 sq. mts 375 sq. mts 175 sq. mts 125 sq. mts	Surendranath Shevi Desai & other r/o Pernem-Goa	26	matter fixed for reply
2	JM-I/TNC/17 /2021	Rajaram Navso Kanulkar r/o H.No.556, Dadachiwadi Dhargal Pernem	374/1	2525 sq. mts	Shivram Balkrishna Desai & others r/o Dhargal	17	Matter fixed for steps
3	JM-I/TNC/20 /2021	Babli Korgaonkar & others r/o	124/0	69043 sq. mts	Sunanda R. Desai r/o Pernem	22	Matter fixed for reply/arg

		Pethechawada Korgao					ument
4	JM-I/TNC/23 /2021	Avelino Antonio Rodrigues & others r/o H.No.278, Chonwada Dhargal	162/3	125 sq. mts 125 sq. mts 125 sq. mts 162 sq. mts	Smt.Deeplaxmi Raghunath Desai & others r/o Dhargal	25	Matter fixed for reply
5	JM-I/TNC/24 /2021	Ramesh B. Korgaonkar & others r/o Chawdwada Parcem	19/1	78974 sq. mts	Atmaram Gopal Prabhu & others r/o Adharsh Colony Miramar Panaji	25	Matter fixed for argument on setting aside ex- parte order
6	JM-I/TNC/25 /2021	Laxmi Laxman Aroskar r/o Purvawada Casarvarnem	177/4	13175 sq. mts	Mariano Domnik Naronha r/o Assagao Mapusa	19	matter fixed for argument on withdraw applicatio n
7	JM-I/TNC/26 /2021	Milind Kerkar r/o Pawanwada Querim	134/10	145 sq. mts	Diago Fernandes and Other r/o Madhalawada Arambol	21	Fixed for steps
8	JM-I/TNC/35 /2021	Laxmi Jagannath Gadekar &others r/o Mapusa	202/1, 3 201/9, 7	8580 sq. mts 4206 sq. mts 6994 sq. mts 104 sq. mts	Chandrakant Palyekar & others r/oPalyem Pernem	21	matter fixed for steps
9	JM-I/TNC/01 /2022	Rajaram Navso	373/0	92900 sq.	Rukmini Ladkoba	18	Matter

		Kanulkar r/o H.No.556, Dadachiwadi Dhargal Pernem		mts	Prabhudesai & others r/o Dhargal		fixed for reply
10	JM-I/TNC/2 /2022	Shriram Shetye (expired) Laxman Shetye & others r/o Nagzar	170/36	250 sq. mts 175 sq. mts 50 sq. mts 350 sq. mts 1200 sq. mts 125 sq. mts 575 sq. mts 800 sq. mts 1025 sq. mts	Rajendra Deshprabhu & others r/o Pernem	19	matter fixed for steps
	2022-2023						
11	JM-I/TNC/3 /2022	Janardhan G. Palni & others r/o Chonsaiwada Parcem-Pernem	81/120	805 sq. mts	Atmaram Gopal Prabhudesai & others r/o Bamanwada Parcem	16	matter fixed for affidavit in evidence
12	JM-I/TNC/4 /2022	Janardhan G. Palni & others r/o Chonsaiwada Parcem-Pernem	99/51, 100/5, 7	1652 sq. mts 1358 sq. mts 92 sq. mts 19 sq. mts 1729 sq.	Atmaram Gopal Prabhudesai & others r/o Bamanwada Parcem	16	matter fixed for affidavit in evidence

				mts			
13	JM-I/TNC/6/2022`	Mohan Naik r/o. Morjim	116/45	5137 sq. mts	Vithal Sawant r/o. Khorlim Mapusa	19	matter fixed for step
14	JM-I/TNC/3/2023	Gajanan Naik, Parcem	49/1	3748 sq. mts	Atmaram Prabhudesai, r/o. Panaji	16	matter fixed for reply
15	JM-I/TNC/4/2023	Gajanan Naik, Parcem	105/3	7775 sq. mts	Atmaram Prabhudesai, r/o. Panaji	16	matter fixed for reply
16	JM-I/TNC/5/2023	Prabhakar Salgaonkar r/o. Morjim	32/5	1102	Mangala Dabholkar		matter fixed for reply
	2023-2024						
17	JM-I/TNC/12/2023	Sonu Budji r/o. Parcem	78/41	773 sq. mts	Shankar Naik Desai r/o. Parcem	11	fixed for reply
18	JM-I/TNC/15/2023	Rama Kanulkar, r/o. Dhargal	373/0	92900 sq. mts	Rukmini Prabhudesai r/o. Mumbai	11	matter fixed for reply
19	JM-I/TNC/16/2023	Ramesh Parab r/o. Arambol	263/2 263/6 263/10	274 sq. mts 168 sq. mts 1401 sq. mts	Shreemati Korgaonkar r/o. ARambol	12	fixed for argument on interventi on applicatio n
20	JM-I/TNC/19/2023 (new) TNC/14/2013 (old)	Dharmanand Nakul Kambli & others r/o Pernem	122/19	----	Ganesh Vishnu Deshprabhu r/o. Pernem	11	Matter fixed for evidence
21	JM-I/TNC/24/2023	Atul Tandon r/o. New Delhi	60/28	1266	Krishna Shirodkar r/o. Chopdem	3	Matter fixed for order/cla rification
22	JM-I/TNC/26/2023	Digambarr Hadfadkar r/o.	147/2	19108	Jyoti Desai r/o. Mandrem	5	Matter fixed for

		Pomburpa					steps
23	JM-I/TNC/27/2023	Meghashyam Kanolkar r/o. Dhargalim	379/1	16500	Kashiram Churi r/o. Dhargalim	8	Matter fixed for steps
24	JM-I/TNC/31/2023 (new) JM-II/TNC/18/2014 (old)	Custodio Mascarenhas Joao Mascarenhas r/o Chopdem	19/24	237	Shripad Rajaram Desai	10	Matter fixed for steps
25	JM-I/TNC/34/2023	Shymal Kerkar, r/o. Salcete	61/8 and 61/4	147	Sulochana Virnodkar r/o. Arambol	3	Matter fixed for appearance
26	JM-I/TNC/35/2023	Suresh Narulkar r/o. Pernem	68/18, 69/1	14575	Raghunath Nadkarni r/o. Pernem	11	Matter fixed for steps
27	JM-I/TNC/1/2024	Surya Mayekar	441/10~	1300	Atmaram Panshikar	5	Matter fixed for steps
28	JM-I/TNC/2/2024	Surya Mayekar	394/9	4144	Shree Devi Bhagvati	5	Matter fixed for steps
29	JM-I/TNC/4/2024	Rajeev Lad, r/o. Pernem	180/58	131	Krishna Shetgaonkar r/o. Morjim	12	Matter fixed for evidence
30	JM-I/TNC/6/2024	Nilesh Patekar r/o. Dhargal	279/2	21975	Shankarji Desai r/o. Dhargal	3	Matter fixed for appearance
31	JM-I/TNC/7/2024	Nilesh Patekar r/o. Dhargal	279/2	2700	Shankarji Desai r/o. Dhargal	3	Matter fixed for appearance
32	JM-I/TNC/8/2024	Sachin Naik r/o. Mandrem	137/1	32777	Augustino Fernandes r/o. Mandrem	1	Matter fixed for appearance

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33	JM-I/TNC/9/2024	Gayatri Naik, Pernem	194/9	80228	Nilkant Lad, Taleigao	3	Matter fixed for appearan ce
	2024 to till date						
34	JM-I/TNC/Neg- Decl/10/2024	Devi Devasthan Chopdem	46/9	1670	Joaquim Fernandes r/o. Chopdem	1	Matter fixed for appearan ce
35	JM-I/TNC/Neg- Decl/11/2024	Devi Devasthan Chopdem	45/0, 48/0	712 381	Pandharinath Gaonkar r/o. Chopdem	1	Matter fixed for appearan ce
36	JM-I/TNC/Neg- Decl/12/2024	Annat Naik r/o. Tuem	287/1	10925	Vaman Khorjuvekar r/o. Camurlim	2	Matter fixed for steps
37	JM-I/TNC/13/2024	Subhodini Parab r/o. Torcem	219/10	1800	Ganesh Desai r/o. Mapusa	1	matter fixed for reply
38	JM-I/TNC/15/2024	Sadashiv Chari r/o. Ozarim	98/11, 96/22 96/36	825 450 1150	Shankarji Desai r/o. Ozarim	1	Matter fixed for steps
39	JM-I/TNC/16/2024	Namdev Sawant r/o. Dhargalim	16/8, 21/10	975	Jerman Lobo r/o. Camurlim	2	Matter fixed for appearan ce
40	2021-2022	Nil					
41	2022-2023	Nil					
	2023-2024						
42	JM-I/TNC/PUR/3/2024	Chandrakant Sawant r/o.	547/0	3969	Laxmibai Dessai	6	Matter fixed for clarificati on
	2024 to till date						

43	JM-I/TNC/PUR/14/2024	Prashant Parsekar /o. Arambol	107/71	322	Shripad Sanzagiri r/o. Mandrem	2	matter fixed for steps
	JOINT MAMLATDAR-II OF PERNEM						
	Tenancy cases						
	2021-22						
	JM/II/TNC/5/2021	Edwin Fernandes& others	283/3	5695	Shriram S. Parsekar& others	34	Matter adjourned for steps / publication of notice
	JM/II/TNC/7/2021	Mr. Avelino Antonio Rodrigues, Mrs. Martha Avelino Rodrigues, Mr. Luis Antonio Rodrigues, All r/o. H.No.278, Chonwada, Dhargal, Pernem, Goa.	64/5	400	RajendraVasudevDeshprabhu (Since deceased through his legal heirs) Smt. AparnaRajendraDeshprabhu& Others	25	Matter adjourned for evidence
	JM/II/TNC/13/2021	Milind UmakantKerkar& others, r/o. Kerim, Pernem,	134/13	374	SunitaMadhukar Naik & others r/o. Madhalawada, Arambol	27	Matter adjourned for reply / arguments
	JM/II/TNC/14/2021	Milind Umakantn Kerkar &	130/4	1076	SunitaMadhukar Naik & others r/o. Madhalawada, Arambol	28	Matter adjourned for

		others, r/o. Kerim, Pernem,					filing A.I.E. / appearan ce
	JM/II/TNC/15/2021	Milind Umakant Kerkar& others, Pawanwada, Kerim, Pernem	128/1	420	Narayan Ganesh Barde, Madhlawada, Arambol, Pernem	25	Matter adjourne d for steps to serve unserved opponent
	JM/II/TNC/18/2021	Raghuvir Sawant , Mandrem, Pernem	98/0	156168	VasudevDeshprabhu, Nanerwada, Pernem	28	Matter fixed for producin g additiona l documen ts on record.
	JM/II/TNC/23/2021	Aparna Deshprabhu & others, Nanerwada, Pernem	24/1	11265	Bhojraj Narayan Naik & others, Naikwada, Mandrem	20	Matter fixed for appearan ce and reply of opponent No.1 (a)
	JM/II/TNC/24/2021	Ratnabai Navsubai Pednekar & others, Girkarwada, Arambol	70/8	2670	GovindAntnatKamat& others, Sawantwadi, Sindhudurga, Maharashtra	21	Matter fixed for reply / argument s and filing A.I.E. as applicant

							once again sought time to file A.I.E.
	JM/II/TNC/25/2021	Cristalina Rodrigues & others, Tiracol, Pernem	14/1	41300	PrakashVaikunthShetKhalap& others, Mapusa, Bardez	17	Matter fixed for steps to bring LR's on record / publication notice
	JM/II/TNC/02/2022	Rajaram N. Kanulkar, Dadachiwadi, Dhargal	373/0	92900	Raghu R. Prabhudesai& others, Dhargal		Matter fixed for steps
	JM/II/TNC/03/2022	Rajaram N. Kanulkar, Dadachiwadi, Dhargal	349/11	1375	Raghu R. Prabhudesai& others, Dhargal	16	Matter fixed for steps / to bring LR's on record
	JM/II/TNC/04/2022	Rajaram N. Kanulkar, Dadachiwadi, Dhargal	377/1	500	Raghu R. Prabhudesai&others, Dhargal	16	Matter fixed for steps / to bring LR's on record
	JM/II/TNC/05/2022	Mohan Hari Chodankar & others, Porvorn	55/1		AluxinhoMartinhoD'souzas& others, Parsem, Pernem	18	Matter fixed for filing A.I.E. and reply of opponents No.5 &

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	2022-23						
	JM/II/TNC/07/2022	Agnelo Grag Fernandes& others, Mandrem, Pernem	272/3	29797	Sitaram @ Sandeep D. Kalokhe& others, Penha-de-Franca, Bardez, Goa	17	Adv. for applicant sought time to file A.I. E.
	JM/II/TNC/08/2022	Estella Fernandes& others, r/o. Heduswada, Ibrampur, Pernem	158/1	6775	Comminidade of Ibrampur, Pernem	12 11	Matter fixed for appearance of opponents
	JM/II/TNC/09/2022	Suhasini Janardhan Kanolkar & others, Hnantiwada, Dhargal	378/0	49900	Ganesh RaghuvirChuri& others, Duler, Mapusa	14	Matter fixed for statement
	JM/II/TNC/10/2022	Minguel Fernandes, Chawdewada, Parsem	3/3	9775	Gopal Sharma Swami, Sindhudurga, P.C.416514	11	Matter fixed for appearance / evidence
	JM/II/TNC/11/2022	Mary Jose Fernandes& others, Madhalamaz, Mandrem	374/8	4729	MangueshMandrekar& others, Junaswada, Mandrem	8	Adv. for applicant sought time for steps
	JM/II/TNC/13/2022	Tukaram Sadashiv Kanulkar & others, Hanatiwada, Dhargal	349/5	3500	RukminibaiLadkobaPrabhudesai& others, Desaiwada, Dhargal	7	Matter fixed for final arguments / order
	JM/II/TNC/02/2023	Anandi Anant Shetye &	355/14	725	Ganesh Narayan Thali& others, Gawdewada,	5	Adv. for opponent

		others, Gawdewada, Corgao			Corgao		sought time for reply and filing wakalatn ama.
	JM/II/TNC/03/2023	Shantabai A. Shetye& others, Gawdewada, Corgao	385/9	625	Devendra V. Deshprabhu& others, Nanerwada, Pernem	8	Matter adjourne d for appearan ce of opponent s
	JM/II/TNC/04/2023	Sonu Bablo Budhaji, Chonsai, Parcem	78/41	78/41	Shankar R. Naik Desai & others, Chonsai, Parcem	8	Matter fixed for appearan ce of both parties
	JM/II/TNC/05/2023	Devoniz Fernandes @ Lobo, Vithaldaswada, Morjim	125/18 125/21 125/35	119 1062 171	Pandurang Fatu Shetgaonkar & others, Munagwada, Morjim	7	Matter fixed for reply of Opponen ts.
	JM/II/TNC/06/2023	Ankush Anant Arondekar, Nagzar, Pernem	170/77	290	Rawalnath Narayan Halbe, Warkhand, Pernem	5	Matter fixed for steps / settlemen t.
	JM/II/TNC/07/2023	Sunanda V. Palyekar& others, Bhandarwada, Paliem	32/3	32170	Govind V. Bhat& others, Bhandarwada, Paliem	6	Matter fixed for reply and argument s
	2023-24						
	JM/II/TNC/08/2023 (negative declaration)	Rajeev Sadashiv Land & others, Bandra west	184/2	448	Krishna BhikaroShetgaonkar& others, Munagwada,	1	Matter adjourne d for

		Mumbai			Morjim		steps
	JM/II/TNC/12/2023	Shrikant Babli Raul, r/o. Shirgal, Dhargal	78/9	6500	ShantaramGovind Lad, r/o. Chicalim, Colvale, Bardez, Goa.	5	Matter fixed for filing reply / steps
	JM/II/TNC/13/2023	Lauriana Fernandes @ Mascarenhas& others, r/o. Agarwada, Chopdem	137/2 141/1 142/2	5208 2699 7446	SilvestorMascarenhas, RajaramMandrekar&othrs, r/o. Mandrem, Pernem	3	Applicant to take steps.
	JM/II/TNC-NEG/14/2023 (negative declaration)	Sudheer P. Desai & others, r/o. 1103, Madhalawada, Morjim.	422/3	2025	Santan Fernandes & others, r/o. 700/1, Pethechawada, Corgao	3	Matter fixed for steps / appearance
	JM/II/TNC-NEG/15/2023	Shyamal alias ShamalVijaykantKerkar, r/o. F-1, 1 st floor, Radha Building, Fatorda, Margao, Goa	61/5 61/51	42 66	Chandrakant Vishnu Virnodkar&othrs, r/o. Girkarwada, Arambol.	4	Matter fixed for filing reply
	JM/II/TNC-NEG/16/2023	Shyamal alias ShamalVijaykantKerkar, r/o. F-1, 1 st floor, Radha Building, Fatorda, Margao, Goa	61/11 61/20 61/24 61/38 61/47	11 78 95 183 127	YeshwantPandurangVirnodkar& others, r/o. H.No.14/2, Kepewada, Arambol, Pernem	4	Matter fixed for filing reply
	JM/II/TNC/17/2023	Sadguru Barde &othrs, r/o. H.No.130/2, Junaswada, Mandrem	279/3	3163	Skharam V. Mandrekar&othrs, r/o. Mahalaxmi Temple, Junaswada, Mandrem	3	Applicant to take steps
	JM/II/TNC/18/2023	Ashok Rama	61/4	750	Nilima Digambar		Appearan

		Thakur & others, r/o. H.No.61, Thakurwaddo, Arambol			Sadekar & others, Kandivali (E), Mumbai - 400101		ce of both parties
	JM/II/TNC-NEG/19/2023	Monica malayn D'souza, r/o. H.No.607, Madhlawada, Arambol	133/3	160	Rosary Lawrence Motes & others, r/o. Madhalawada, Arambol	6	Matter fixed for reply of opponent s
	JM/II/TNC/01/2024	Subhash Mahadev Hadfadkar & others, r/o. H.No.102, Askawada, Mandrem	145/1	24617	ShripadLaxman Desai & others, r/o. Junaswada, Mandrem	5	Matter fixed for reply of opponent s / steps
	JM-II/TNC/02/2024	Bapu Sajjan Naik & others, r/o. H.No.1229, Dandoswada, Mandrem	379/3	412	VrindaBhalchandra Desai & others, r/o. Junaswada, Mandrem	5	Matter fixed for reply of opponent s / steps
	JM/II/TNC/03/2024	Surya Mahadev Mayekarr/o.H.N o.125/68/2, Bhirondawada, Pernem	434/18	1225	RaghurajDeshprabhu& others, r/o. Nanerwada, Pernem	5	Applicant to take steps
	JM/II/TNC/04/2024	Surya Mahadev Mayekar r/o.H.No.125/6 8/2, Bhirondawada, Pernem	435/29	300	RaghurajDeshprabhu& others and Vasu S. Kotkar, r/o. Nanerwada, Pernem	5	Applicant to take steps
	JM/II/TNC/05/2024	Madhukar Palyekar, r/o. Bhandharwada, Paliem, Pernem	29/31 35/5	10548 2735	VasudevRaghurajDeshpr abhu& others, r/o. Nanerwada, Pernem	6	Matter fixed for reply of opponent s

	JM/II/TNC/06/2024	Neeta Dhargalkar& others, r/o. Karulewadi, Mopa, Pernem, Goa.	34/8	7800	Mr. GunajiYeshwantDeshprabhhu& others, r/o. Mauswada, Pernem	4	Matter fixed for reply of opponents
	JM-II/TNC/07/2024	Shantaram Govekar @ Malyekar &others, r/o. Chonsai, Parsem	81/7 101/1	1469 13675	Arvind R. Desai & others, r/o. 138/32, Mahindra Nagar, Haji Bahu Road, Malad (East), Bombay - 64	4	Matter fixed for reply of opponents
	JM-II/TNC/08/2024	Mrs. Assumptina Antonio Carvalho @ AssumptinaD'mello, r/o. H.No.67/3, Modlowado, Arambol	96/3	37041	Ganesh Narayan Thali& others, r/o. H.No.860, Bhaidwada, Corgao	4	Matter fixed for reply of opponents
	JM-II/TNC/09/2024	Balaram V. Shetgaonkar& others, r/o. H.No.518, CancaBandh, Parra, Bardez, Goa	140/10 140/12 137-A/1	3262 3413 1715	Sanjay Y. Naik & others, r/o. opp to Adv. RajuColvalkar House, Mapusa.	4	Matter fixed for reply of opponents
	2024 to till date						
	JM-II/TNC/10/2024	Sonu Bablo Budji, r/o. Chonsai, Parcem	78/20	333	SabasahebKeshavPrabhudesai&others, r/o. Parcem, Pernem	4	Applicant to take steps
	JM-II/TNC/11/2024	Rama Narayan Teli alias Ramchandra Narayan	606/1	8350	VinayakGopalUmarye& others, R/o. Bhatwadi, Nr. VetalMandir, Ajagao,	3	Applicant to take steps

		Dicholkar (deceased LR's) Sonu R. TeliDicholkar, r/o. H.No.366, Gawadewada, Corgao			Shiroda, Sawantawadi, Sindhudurga, Maharashtra - 416518		
	JM/II/TNC-NEG/12/2024	Aparna Rajendra Deshprabhu& others, r/o. Nanerwada, Pernem	24/16 24/21	31 35	Mariano Lobo & others, r/o. Varchawada, Morjim	3	Matter fixed for reply of opponent s
	JM/II/TNC-NEG/13/2024	Aparna Rajendra Deshprabhu& others, r/o. Nanerwada, Pernem	110/9	4260	Caitano Francis Fernandes&others, r/o. H.No.1296, Tembvaddo, Morjim	3	Matter fixed for reply of opponent s
	JM-II/TNC/14/2024	Govind Atmaram Amroskar& others, R/o. H.No.875/2/B, Bhaidwada, Corgao	348/1 396/11 397/2 397/22 397/26 398/6 398/16 399/1 399/6 400/12 400/16 400/20	1050 1100 150 250 1025 50 250 1050 2050 300 300 400	UdayDattaramPrabhude sai&others, r/o. 948, Bhaidwada, Corgao	3	Applicant to take steps
	JM/II/TNC-NEG/15/2024	Shri Devi BhumicaChopd em, through its Attorney Mr. LaduGopalGaon kar, r/o. near	1/0 11/1	4852 8551	Ashok Dharma Gaonkar (deceased LR's) Smt. Sarita Ashok Gaonkar&others, r/o. near Shri Devi Bhumica	2	Matter fixed for reply of opponent s

		Vetal Temple, Chopdem, Pernem			Temple, Chopdem, Agarwada.		
	JM/II/TNC-NEG/16/2024	Shri Devi BhumicaChopd em, through its Attorney Mr. LaduGopalGaon kar, r/o. near Vetal Temple, Chopdem, Pernem	15/1 21/1 22/1 28/1 34/0 35/5 46/2 49/0	5635 621 1637 5227 92 1208 1427 323	Raghuvir Dharma Gaonkar (deceased LR's) Kishor R. Gaonkar&othrs, r/o. near Shri Devi Bhumica Temple, Chopdem, Agarwada.	2	Applicant to take steps
	JM/II/TNC-NEG/17/2024	Vilas Deu Naik, r/o. H.No.1497/15, near Housing Board, Madel, Sircaim, North, Goa.	146/6	2350	Pandurang V. Halankar (LR's) NavnathPandurangHala nkar, r/o. H.No.7/1, Bhenddalewada, Ozarim, Pernem	2	Matter fixed for appearan ce
	JM/II/TNC-NEG/18/2024	Vithal Keshav Prabhu, r/o. 250, Bamandawa, Parcem	37/38	1350	Nilu Babani Polni (Lr;s) Nalini Manohar Arolkar & othrs, r/o. H.No.303-2 near Ram Mandir, Mesta wada, Mormugao, South Goa.	--	For service of notices
	JM/II/TNC-NEG/19/2024	Manju Sawhney Mahindra, r/o. 5, Asha Mahal 46, Peddar Road, Mumbai - 400026	55/29	525	Mahadeo Pundalik Ambre, r/o. Shirgal, Dhargal	--	For service of notices
	JM/II/TNC-NEG/20/2024	Aparna Rajendra Deshprabhu& others, r/o. Nanerwada,	24/19	50	Ismenia Fernandes & othrs, r/o. H.No.15/1, Chopdem	--	For service of notices

		Pernem					
	JM/II/TNC/PUR/03/2023	Babu Bhikaji Govekar @ Malyekar & others, r/o. Consai, Parse	101/181/7	136751469	Arvind R. Desai & others, Malad East Mumbai	9	Matter fixed to furnishing documents to opponents and for reply
	JM/II/TNC/PUR/04/2023	Das Mahadev Korgaonkar r/o. Deulwada, Corgao	45/29	775	Usha Anant Lad & others, R/o. Lad Bungalow, Khorlim, Mapusa	6	Matter adjourned for steps
	JM/II/TNC/PUR/01/2024	Laxmi Vishnu Palyekar & others, r/o. Manaswada, Dhargal	184/14	1900	Arvind Dattaram Naik, r/o. Dhargal, Pernem	4	Applicant to take steps.
	Joint Mamlatdar-III of Pernem						
	Tenancy Cases						
	2021-2022						
1	JM/III/TNC/NEG-DECL/Morgim/ 12/2021	Rajeev Sadashiv Lad, s/o of late Sadashiv Mangesh Lad,, r/o Bandra (West) Mumbai 400050	185/14	166 sq. mtrs.	Shri Babi Bhikaji Shirodkar, r/o Gawadewada Morgim Pernem	13	Matter is fixed for steps.
2	JM/III/TNC/ DECL/ Arambol/15/2021	Milind Umakant Kerkar, r/o Pawanwada, Keri Pernem Goa	134/18134/33	484 sq. mtrs 556 sq. mtrs	Shamba Sajo Naik, r/o Madhalwada, Arambol Pernem Goa.	12	Matter is fixed for steps
3	JM/III/TNC/ DECL/	Milind Umakant	134/9	35 sq.	Shamba Sajo Naik, r/o	12	Matter is

	Arambol/16/2021	Kerkar, r/o Pawanwada Keri Pernem Goa		mtrs.	Madhalwada, Arambol Pernem Goa.		fixed for steps
4	JM/III/TNC/ DECL/ Arambol/17/2021	Milind Umakant Kerkar, r/o Pawanwada Keri Pernem Goa	134/17	494 sq. mtrs	Shamba Raju Naik, r/o Madhalwada, Arambol Pernem Goa.	12	Matter is fixed for steps
5	JM/III/TNC/ DECL/ Dargalim/20/2021	Subhash Vaman Naik r/o Oxel Bag , Dhargal, Pernem – Goa.	240/1	6400 Sq. Mtrs	Vamanji Jasvantrao Desai (deceased) Shivaji Jasvantrao Desai & others r/o Mapusa – Goa.	15	Matter is fixed for steps
6	JM/III/TNC/ DECL/ Dhargal/21/2021	Vimal Anant Naik @ Sharda R. Pednek r/o Oxel Bag , Dhargal, Pernem – Goa.	240/1	9000 Sq. Mtrs	Vamanji Jasvantrao Desai (deceased) Shivaji Jasvantrao Desai &others r/o Mapusa – Goa.	17	Matter is fixed for steps
7	JM/III/TNC/ DECL/ Ibrampur/22/2021	Vaishali Vasant Sawant r/o H. No. 38, Sawantwada, Pernem – Goa.	111/14 111/5, 112/3, 118/7	275, 900, 425, 325	Champabai Pednekar r/o Gawaswada, Ibrampur, Pernem – Goa.	17	Matter is fixed for steps
8	JM/III/TNC/ DECL/ Dargalim/23/2021	Anant Sitaram Shirodkar r/o H. No. 477/1, Deulwada, Dargalim, Pernem - Goa	540/2	22100 sq. mtrs.	Gopal Ramchandra Prabhudesai(deceased) Prakash Gopal Prabhudesai r/o Gaowada, Dhargal.Pernem – Goa.	19	Matter is fixed for steps
9	JM/III/TNC/DECL/Morji m/28/2021	Mrs. Leopoldina Piedade Fernandes, r/o H. No. 59, Vithaldas wada,	166/61	5613 sq. mtrs	Mr. Shubert D'Souza, r/o Room No. 202, B- wind, 3 rd Floor, Mumbai	12	Matter is fixed for reply & steps

		Morjim					
10	JM/III/TNC/DECL/Dhargal/29/2021	Navso Kanulkar(dec) Rajaram Navso Kanulkar r/o H. No. 556, Dadachiwadi, Dhargal, Pernem – Goa.	377/19	425. sq. mtrs	Gopal Ramchandra Prabhudesai, r/o Gaowada, Dhargal, Pernem – Goa.	16	Matter is fixed for steps
11	JM/III/TNC/DECL/Dhargal/30/2021	Navso Kanulkar(dec) Rajaram Navso Kanulkar, r/o H. No. 556, Dadachiwadi, Dhargal, Pernem – Goa.	340/0	241400	Rukmini L. Prabhudesai (dec) Raghu Rajaram Prabhydesaum r/o Gaowada, Dhargal, Pernem – Goa.	14	Matter is fixed for reply.
12	JM/III/TNC/DECL/Morjim/01/2022	Archana Arvind Raul, r/o Mapusa, Bardez – Goa.	84/1	1856 sq. mtrs.	Chandrakant Atmaram Parsekar r/o Adarsh Colony, Caranzalem, Tiswadi	14	Matter is fixed for steps
13	JM/III/TNC/DECL/Morjim/02/2022	Archana Arvind Raul, r/o Mapusa, Bardez – Goa.	84/13	19079 sq. mtrs	Chandrakant Atmaram Parsekar r/o Adarsh Colony, Caranzalem, Tiswadi	14	Matter is fixed for steps
	2022-2023						
14	JM/III/TNC/DECL/3/2022	Pandurang Laxman Harmalkar r/o H. No. 808/62, Dadachiwadi, Dhargal.	388/3	63845 sq. mtrs.	Raghunath Deshprabhu (deceased) Umesh Raghunath Deshprabhu r/o Nanerwada, pernem – Goa.	14	Matter is fixed to carry out amendment/steps
15	JM/III/TNC/DECL/4/2022	Vithal S. Govekar, r/o H. No. 328, Junaswada,	272/1	5107 sq. mtrs.	Ghanashyam Joshi(Deceased) Girish Vasudeo Desai r/o Junaswada,	14	Matter is fixed for steps

		mandrem – Goa.			mandrem - Goa		
16	JM/III/TNC/DECL/5/2022	Prabhakar V Salgaonkar r/o H. No. 8279old) 380(new) Varchawada, Morjim	52/7, 52/15, 52/25, 52/33, 52/41, 52/49, 57/6, 57/15	39, 181, 92, 131, 51, 106	Jhonny Cardoz r/o Cardoz Villa Marve, malad West, Mumbai	12	Matter is fixed for filing A.I.E
17	JM/III/TNC/DECL/6/2022	Carmelin Correia & ors r/o Ashve m, Mandrem - Goa	262/2	15791 sq. mtrs.	Nagesh Deshprabhu r/o Nanerwada, Pernem – Goa.	10	Matter is fixed for steps & reply
18	JM-III/TNC/DEC/Dhargal/07/2022	Rajaram Navso Kanulkar r/o H. No. 556, Dadachiwadi, Dhargal, pernem – Goa.	350/0 340/0	17800 sq. mtrs. 241800	Rukmini Ladkoba Prabhudesai(deceased) Bhalchandra Mukund Prabhudesai r/o Gaowada, Dhargal	20	Matter is fixed for steps
19	JM-III/TNC/DEC/Paliem/01/2023	Chandrakant Y. Palyekar & others r/o H. No. 372/B, Kirapani, Paliyem, Pernem – Goa.	202/1 202/3 201/9 201/7 201/4 200/2 203/3	81.76, 41.16, 89.75, 1.04, 21.95, 9.49, 10.21, 13.23	Laxmi Jagannath Gadekar & ors r/o Kiranpani, Pernem – Goa.	13	Matter is fixed for steps
20	JM-III/TNC/DEC/3/2023	Sabina D'souza & ors r/o H. No. 877, Vithaldas Wada, Morjim, Pernem – Goa.	197/0	38,800	Sadashiv Raghunath Dessai (dec) 1. Sharad Sadashiv Dessai r/o 6-76, Deep Co-operative Society D. N. Nagar, Andheri Mumbai	8	Matter is fixed for steps

					and formerly and originally r/o Junaswada, Mandrem, Pernem – Goa.		
21	JM-III/TNC/DEC/Dhargal/4/2023	Anand Uttam Naik & ors r/o H. No. 617, Khabatwada, Dhargal, Pernem - Goa	473/2	31200	Raghunath Keshav Prabhudesai r/o Dangui Colony, Mapusa, Bardez – Goa.	10	Matter is fixed for steps
22	JM-III/TNC/DEC/Dargalim/07/23	Mr. Nandakumar Dattaram Kanulkar alias Kanolkar r/o Dhargal, Pernem – Goa.	436/1 436/13	450 65325	Mrs. Subhangi Shyamsunder Bandodkar r/o Dhargal, Pernem – Goa.	7	Matter is fixed for steps of the opponent
	2023-2024						
23	JM-III/TNC/DEC/Tuem/10/2023	Anand Shamba Sherlekar & others r/o H. No. 294, Goankarwada, Tuem, Pernem – Goa.	240/10	2700	Ulhas Dinkar Lad & ors r/o 2-B, 103/4, Bhavani Enclave, Kelkar College Road, Mulund (E), Mumbai – 400 081	7	Matter is fixed for arguments
24	JM-III/TNC/Neg-Decl/Corgoa/11/2023	Prabhakar Shankar Prabhu Desai & others (Since deceased) a. Mr. Sudheer P. Desai r/o 1103, Madhalawada, Morjim – Goa.	422/4	2950	Bhiva Shiva Gad (Since deceased) a) Mr. Anand Gad r/o 694, Pethechawada, Korgao, Pernem – Goa.	2	Matter is fixed for appearance.
25	JM-III/TNC/Neg-	Prabhakar	422/2	4325	Dattaram Shiva Gad	2	Matter is

	Decl/Corgoa/12/2023	Shankar Prabhu Desai & others (Since deceased) a. Mr. Sudheer P. Desai r/o 1103, Madhalawada, Morjim – Goa.			(Since deceased) a) Mrs. Rokmini Babla Gad r/o 694/B, Pethechawada, Korgao, Pernem – Goa.		fixed for appearance.
26	JM-III/TNC/Decl/Agarwado/13/23	Dilip Pundalik Raut @ Deelip Tato Raut r/o H. No. 148, Agarwada, Pernem – Goa.	30/3	9196	The Comunidade of Agarwada, Office at Comunidade House, Agarwada, Pernem – Goa.	2	Matter is fixed for steps
27	JM-III/TNC/Neg-Decl/Arambol/14/2023	Smt. Shyamal @ Shamal Vijaykant Kerkar r/o F-1, 1 st Floor, Radha Building Fatorda, Margao, Salcete – Goa. 403601	61/7 61/22 61/28 61/34 61/44 61/52	45 101 115 230 124 65	Mr. Madhukar Krushna Virnodkar r/o H. No. 19, Girkarwada, Arambol, Pernem – Goa.	3	Matter is mixed for steps
28	JM-III/TNC/Neg-Decl/Arambol/15/2023	Smt. Shyamal @ Shamal Vijaykant Kerkar r/o F-1, 1 st Floor, Radha Building Fatorda, Margao, Salcete – Goa. 403601	61/8 61/30	990 143	Smt. Sitabai Laxman @ Shivaji Virnodkar r/o H. No. 26, Girkarwada, Arambol, Pernem – Goa.	3	Matter is fixed for Amendment application
29	JM-III/TNC/Decl/Mandrem/1	Mr. Andre Antonio	272/3	29797	Shri. Sitaram @ Sandeep Dattaram	4	Matter is fixed for

	6/2023	Fernandes & others r/o H. No. 62, Junaswada, mandrem, Pernem – Goa.			Kalokhe r/o H. No. 268, Manshebhat, Britona, Penha-de-Franca, Bardez - Goa		steps
30	JM-III/TNC/Decl/Morjim/17/23	Mr. Jose Maria Fernandes r/o H. No. 789, Vithaldaswada, Morjim, Pernem - Goa	171/2	1186	Mr. Cashian Gabriel D'souza r/o H. No. 1062, Madhalawada, Morjim, Pernem - Goa	5	Matter is fixed for steps
31	JM-III/TNC/Decl/Dhargal/18/23	Gopal Vasudev Bagkar r/o H. No. 620, Dadachiwadi, Dhargal, Pernem – Goa.	461/0 460/3 460/8	30300 525 475	Shrikant Laxman Lad r/o Gaowada, Dhargal, Pernem – Goa.	4	Matter is fixed for steps
32	JM-III/TNC/Decl/Tuem/19/23	Swapnali Amol Jadhav r/o 43B, New Dindoshi Royal Hills Society, Filmcity Road, N N P Colony Goregoan, East Mumbai, Maharashtra – 400 063	4/24	1475	Krishnarao Shridhar Phadke r/o Near Village Panchayat Tuem, Bhomwada, Pernem – Goa.	6	Matter is fixed for arguments
33	JM-III/TNC/Neg-Decl/Morjim/20/23	Rajeev Sadashiv Lad & others r/o 43, Mayur Building,, Plot 19, Bandra Reclamation, Bandra (west) Mumbai	180/55	72	Archana A. Dabholkar & ors r/o H. No. 752(A) Newwada, Morjim, Pernem – Goa.	2	Matter is fixed for appearance.

		400050					
34	JM-III/TNC/Neg-Decl/Morjim/21/23	Rajeev Sadashiv Lad & others r/o 43, Mayur Building,, Plot 19, Bandra Reclamation, Bandra (west) Mumbai 400050	180/56	78	Bhagwan N. Fatak & ors r/o H. No. 780, Gawadewada, Morjim, Pernem – Goa.	2	Matter is fixed for reply
35	JM-III/TNC/Decl/Dhargal/22/23	Sudan U. Kanolkar r/o H. No. 513, Palye Wada, Dhargal, Pernem – Goa.	435/2	13120	Shivaji Govind Desai Parsekar & ors r/o Gaon Waddo, Dhargal, Pernem – Goa.	2	Matter is fixed for steps
36	JM-III/TNC/Decl/Corgao/01/24	Devanand Ramchandra Kanolkar r/o H. No. 4, Murmuse, Tuem, Pernem – Goa.	49/2	117025	Pratibha Visaji Prabhudesai r/o Bharadwaj Mansion, F-1, Khadpabandh, Ponda – Goa.	2	Matter is fixed for steps and reply
37	JM-III/TNC/Decl/Chopdem/02/24	Prakash Vishnu Shirodkar r/o H. No. 356/5-C, Premavati Niwas, Bankar Waddo, Siolim, Bardez – Goa.	43/46 43/45	1710 1720	Shrinivas Narayan Naik r/o Bagwada, Morjim, Pernem – Goa.	2	Matter is fixed for steps
38	JM-III/TNC/Neg-Decl/Pernem/03/24	Sudhir Janardhan Desai r/o 15, Shankar Niwas, 117 Shivaji Park,	270/5 270/5-A 270/5-B 270/5-C 270-5-D 270/5-E	20178 250 371 975 551 661	Surangi Santosh Ambre r/o Chawdewada, Parsem, Pernem – Goa.	2	Matter is fixed for steps

		Road No. 3, Bombay - 400028	270/5-F 270/5-G 270/5-H 270/5-I 270/5-J 270/5-L 270/5-M 270/5-N 270/5-O 270/5-A- 1 270/5-E- 1 270-5-E- 2 270/5-F- 1 270/5-F- 2	1076 581 1132 275 252 451 252 252 275 250 450 317 250 250			
39	JM- III/TNC/Decl/Mandrem/0 4/24	Vattu Deu Sawant & others r/o Ashvem, Mandrem, Pernem – Goa.	236/7	34758	Pandharinath Shenavi Lotlikar & others r/o 104, Near Chinmaya Krishna Asharam Prudential Panache, Gogol, Margao, Salcete, South – Goa. 403 601.	2	Matter is fixed for appearan ce
40	JM- III/TNC/Decl/Parcem/05/ 24	Sonu Bablo Budji r/o Parcem, Pernem – Goa.	88/16	659	Keshav Shriram Prabhu Desai r/o Parcem, Pernem - Goa	2	Matter is fixed for steps
41	JM- III/TNC/Decl/Parcem/06/ 24	Sonu Bablo Budji r/o Parcem, Pernem – Goa.	88/19	994	Raghunath Gopal Prabhu Desai r/o Parcem, Pernem - Goa	2	Matter is fixed for steps
42	JM-III/TNC/Neg- Decl/Casarvarnem/07/24	Mahima Mukund	101/10	975	Laxman Govind Kubal r/o H. No. 326, Sangao	2	Matter is fixed for

		Lamgaonkar r/o Madhalawada, Menkurem, Goa.			wada, Ozorim, Pernem – Goa.		steps
43	JM-III/TNC/Neg-Decl/ Corgao/08/24	S. N. Sharma alias Satya Narayan Sharma r/o H. No. Kanoda Dist, Jhajjar Hariyana	592/4 593/5 594/4	1275 950 1175	Gangadhar alias Bhaskar Dhondu Ganpule	2	Matter is fixed for appearan ce
44	JM-III/TNC/Decl/ Dargalim/09/24	Laxman Sitaram Konadkar r/o 377, Dhargal, Pernem – Goa. 403 513.	547/0	396900	Shankraji Jaswantrao Dessai Arabekar r/o F-2, St. Britto Apts., Altinho, Mapusa, Bardez – Goa.	2	Matter is fixed for appearan ce
45	JM-III/TNC/Decl/ Mandrem/10/24	Vitorin Minquel Fernandes r/o 1-24, Madhalamaj, Mandrem, pernem – Goa.	328/8	4144	Mahesh Shrikant Kenkre r/o Mapusa Altinho, Behind Municipality	2	Matter is fixed for appearan ce
46	JM-III/TNC/Decl/ Mandrem/11/24	Vitorin Minquel Fernandes r/o 1-24, Madhalamaj, Mandrem, pernem – Goa.	327/23	1134	Mahesh Shrikant Kenkre r/o Mapusa Altinho, Behind Municipality	2	Matter is fixed for appearan ce
	2024 to till date						
47	JM-III/TNC/Neg-Decl/ Morjim/12/24	Rajeev Sadashiv Lad r/o 43, Mayur	184/3	249	Late Saba Zilu Gawade r/o H. No. 753, Newwada, Morjim,	1	Matter is fixed for appearan

		Building, Plot 19, Bandra Reclamation, Bandra (west), Mumbai – 400050.			Pernem – Goa. 403512.		ce
48	JM-III/TNC/Decl/Alorna/13/24	Rama Navso Raul r/o H. No. 60, Talarna, Pernem – Goa.	282/55	1525	The Attorney Comunidade of Talarna, Talarna, Pernem - Goa	1	Matter is fixed for appearance
49	JM-III/TNC/Decl/Alorna/14/24	Rama Navso Raul r/o H. No. 60, Talarna, Pernem – Goa.	282/1 282/2 282/3 282/4 282/5 282/6 282/7 282/8 282/9 282/10 282/11 282/12 282/13 282/14 282/15 282/16 282/17 282/18 282/19 282/20 282/21 282/22 282/23 282/24 282/25 282/26	550 550 550 475 625 625 525 575 525 625 625 575 550 575 500 700 875 850 1200 1300 1350 1300 1450 1525 1400 1400	The Attorney Comunidade of Alorna, Alorna, Pernem - Goa	1	Matter is fixed for appearance

			282/27 282/28 282/29 282/30 282/31 282/32 282/33 282/34 282/35 282/36 282/37 282/38 282/39 282/40 282/41 282/42 282/43 282/44 282/45 282/46 282/47 282/48 282/49 282/50 282/51 282/52 282/53 282/54 282/56 282/57 282/58 282/59 282/60	975 1475 1375 1425 825 775 1300 1375 1650 1625 1725 1800 1175 1400 1950 1875 1425 1375 1300 2275 1550 1575 1600 1550 1650 1500 1650 1550 1475 1450 1450 1500 11625			
50	JM-III/TNC/Neg- Decl/Tuem/15/24	Bella Rodrigues Through Power of Attorney Holder	152/1 152/2 152/3	1025 625 2575	Arjun Vishnu Chopdekar r/o H. No. 24, Aroba, Dhargal, Dhargalim -	1	Matter is fixed for appearan ce

		Jeremias D'souza r/o Possrem Bhat, Taleigao, Tiswadi – Goa.			Goa		
51	JM-III/TNC/Neg- Decl/Tuem/16/24	Bella Rodrigues Through Power of Attorney Holder Jeremias D'souza r/o Possrem Bhat, Taleigao, Tiswadi – Goa.	148/2 148/35 148/61 149/9 149/35 149/55 149/68 150/24 151/14 151/40 153/2	475 725 400 225 400 250 25 25 400 525 400	Dattaram Vishnu Varadkar r/o Plot No. 148/2, Mirandipaliye, Opp. St. Francis Chapel, Paliem, Pernem - Goa	1	Matter is fixed for appearan ce
52	JM- III/TNC/Decl/Mandrem/1 7/24	Luis Mascarenhas @ Luis Santana Mascarenhas r/o H. No. 42/4, Madhlamaz, Opp. Canara Bank, Mandrem, Pernem – Goa.	309/0	151500	Rajendra Vasudev Deshprabhu r/o Nanerwada, Pernem - Goa.	1	Matter is fixed for appearan ce
	Tenancy Purchase						
	2021-2022						
	2022-2023						
53	JM-III/TNC/PUR/6/2022	Balkrishna Vatu Sawant (dec) Vishwari Vilas Sawant	240/7	15058	Kashinath Mahadev Sawant(dec) Mahadev Kashinath Sawant r/o Ashvem, Mandrem –	11	Stay is not vacated

		r/o Ashvem, Mandrem – Goa.			Goa.		
	2023-2024						
54	JM- III/TNC/PUR/Dhargal/02 /2023	Mr. Yeshwant R. Gadekar (Since deceased) a) Mr. Shivaji Y. Gadekar r/o H. No. 136, Shirgal, Dhargal, Pernem – Goa. b)	59/4 59/11 59/13 60/9 60/16 61/9 61/16 64/6	1600 1225 250 700 925 750 1125 400	Mr. Rajendra V. Deshprabhu (Since deceased) a) Smt. Aparna R. Deshprabhu r/o Nanerwada, Pernem – Goa.	5	Matter is fixed for appearan ce
55	JM- III/TNC/PUR/Corgao/01/ 2024	Kishor Ladoba Kamulkar & others r/o H. No. 528, Deulwada, Corgao, Pernem – Goa.	3/3	1775	Suhas Narayan Desai r/o Near Hotel Poornima, Ansabhat, Mapusa – Goa.	3	Matter is fixed for steps
56	JM- III/TNC/PUR/Dhargal/02 /2024	Kishor Ladoba Kamulkar & others r/o H. No. 528, Deulwada, Corgao, Pernem – Goa.	3/5 3/10 3/11	375 1625 200	Suhas Narayan Desai r/o Near Hotel Poornima, Ansabhat, Mapusa – Goa.	3	Matter is fixed for steps
	2024 to till date						
57	JM- III/TNC/PUR/Pernem/03/ 2024	Jose Mascarenhas @ Jose Domingo Mascarenhas r/o Varpe-	419/2	700	Raghuraj Vassudev Deshprabhu r/o Nanerwada, Pernem – Goa.	1	Matter is fixed for appearan ce

		wada, Pernem – Goa.					
58	JM-III/TNC/PUR/Dhargal/04/2024	Bhanumati Bhagwan Kanulkar r/o Dadachiwadi, Dhargal, Pernem – Goa.	354/0	8200	Uttam Ramchandra Prabhudesai r/o Dhargalim, Pernem – Goa.	1	Matter is fixed for appearance

UNSTARRED LAQ NO.146

ANNEXURE-D

(d) Pending **Mundkar**/Tenancy cases for the year:

Sr. No .	Case No.	Name of tenant/applli cant and address	Survey No.	Area	Name of the land owner	No. of hear ings	Current status
	The Mamlatdar of Pernem Taluka						
	Mundkar cases						
	2021-2022						
1.	MAM/PER/MND/03/2021	Shri. Gurudas Navso Korgaonkar & others r/o H. No. 774, Gavdewada, Morjim, Pernem – Goa.	181/4 and 181/5		M/S Corral Hospitality Pvt. Ltd. E-8, Riveira Palms, Diwan Batti, Arpora, Bardez – Goa.	18	For arguments
	2022-2023						

1.	MAM/PER/MND/01/2022	Mr.Damodar Shankar Gadekar & other,Both R/o H.No. 357/A, Oxelbag, Dhargal, Pernem Goa.	274/9	3925 Sq.mts	Mr. Zashwantrao Desai also known as Mr. Yeshwantrao Dessai, R/o Arabo, Dhargalim, Goa & others	15	For steps
2.	MAM/PER/MND/03/2023	Mr. Mateus Izabel Fernand r/o H.No. 52 Bethkhol, Near the chapel Agarvado, Pernem, Goa.	46/0	25484 sq. mts.	Hartalika Mahadev Shenvi, r/o Brahman Vaddo, Parse, Pernem, Goa & others	10	For reply
3.	MAM/PER/MND/04/2023	1. MR. SURESH KORGAONKAR, R/o House No.170 years, Dandoswada , Mandrem, Pernem Goa.	384/2		MR. PANDHARINATH GOPAL MANDREKAR, R/o Dandoswada, Mandrem, Pernem Goa & other	8	For appearance of the opponents
4.	MAM/PER/MND/PUR/3/2023.	Smt. Rojaria @ Rusaria @ Rozaria @ Roserio Esteo @	267/3	300	Shri Anant Ganesh Dessai (Through his legal heirs) Rajendra Dwarkanath Desai (Since deceased through his legal heirs)	5	For steps/appearance

		Estevan @ Estive D`souza & others R/o Junaswada, Mandrem, Pernem Goa.			a.Smt. Sumedha Rajendra Desai & others R/o Junaswada, Mandrem, Pernem Goa.		
	2023-2024						
1.	MAM/PER/MND/5/2023	M/S EASTERN STAR HOTELSAND RESORT PVT.LTD. R/o 2 nd Floor, House No.859, Khasra No.220, Opp. Pillar No.5, Near Railway Crossing, Bijwasan New Delhi DL110077.	98-A/5	16690 sq. mts.	SMT. MOHINI KRISHNA BAGKAR, Age 72 of age, wife of late Krishna Bagkar, Indian National, 2.SAHADEV KRISHNA BAGKAR, Son of late Krishna Sahadev Bagkar, Age 54 married, Indian National, 3.MRS SAMINA SAHADEV BAGKAR, Wife of Sahadev Krishna Bagkar, 50 of age, married, Indian National, All resident of Mu	6	For appearance of the opponent
2.	MAM/PER/MND/1/2024	1. Mr. Domingos A. Fernandes & others All resident of House No. 508(New H.	272/10	4747 sq. mts	. Mr. Ganesh Vasudev Desai, R/o Junaswada, Mandrem, Pernem Goa. & others	3	For appearance

		No.98), Junaswada, Mandrem, Pernem Goa.					
3	MAM/PER/MND/2/2024	Shri Joao D`souza alias Juao Dsouza ( Since deceased through his legal heirs) 1. Mrs. Elbina Emilia D`souza and others All resident of H.No.132, Ashvem, Mandrem, Pernem Goa.	226/0		1. Mr. Jagannath Shet, 2. Mr. Narayan Shet and others, All residents of Ashvem, Mandrem, Pernem Goa.	2	For appearance
4	MAM/PER/MND/3/2024	1.Mr.Raje ndra Ramchan dra Kambli, And other, Both r/o H.No.225, Madhalawad a, Parsem, Pernem, Goa, 403512	48/4		1. Shivaji Govind Prabhudesai (Since deceased through his legal heir) 1a) Manorama Desai, R/o C-306, Kavlekar Towers Mapusa, Bardez Goa.	1	For appearance
5	MAM/PER/MND/PUR/1/	Late Vishnu	193/1	300 sq.	Late Ismail Farid Naik,	4	For appearance

	2024	alias Sonu Atmaram Bhagat, (Since deceased through legal heirs) 1. Mr. Bhalchandra Vishnu Bhagat and others, All R/o H.No.47/B, Konadi, Corgao, Pernem Goa.		mts.	(Since deceased through his legal heirs) a) Smt. Biyabi Yusuf Naik & others, All r/o Konadi, Pernem –Goa		of the opponents.
	2024- till date						
	MAM/PER/MND/PUR/2/2024	1. Shri. Krishna Pandurang Nagvekar (Since deceased through his legal heirs) 1a.Smt. Reshma Ramesh Nagvekar & others residents of H. No.4/10, Behind Somnath	472/28	300 sq. mts	1.Vishnu Ganesh Deshprabhu (Since deceased through his legal heirs) 1a. Mr. Ganesh Vishnu Deshprabhu & others And residents of Nanerwada, Pernem, Goa	3	For appearance of the opponents

		Temple, Nanerwada, Pernem, Goa					
	JOINT MAMLATDAR-I OF PERNEM						
1	2021-2022	Nil					
2	2022-2023						
3	JM-I/MND/3/2022	Gangaram Mahadev Patekar r/oDhargal Pernem	279/1	1600	Shankarji Desai & others r/o Mapusa	34	matter fixed for reply on main application
4	JM-I/MND/6/2022	Vijay Redkar r/o. Keri Pernem	123/1	8992	Vishnu Deshprabhu r/o. Pernem	31	matter fixed for order/clarificat ion
5	JM-I/MND/10/2022	Rukmini Gadekar r/o. Dhargal	508/4	4900	Kamla Bandekar r/o. Mapusa	23	matter fixed for evidence
6	JM-I/MND/1/2023	Mahadev Teli r/o. Varkhand	168/11	9750	Jagannath Naik r/o. Varkhand	22	matter fixed for reply to the intervenor application
	2023-2024						
7	JM-I/MND/4/2023	Savita Naringnekar r/o. Corgao	532/12	1350	Chandrawati Gawade r/o. Corgao	22	matter fixed for AIE
8	JM-I /MND/5/2023	Ashok Gawade r/o. Corgao	35/0	2775	Vishnu Deshprabhu r/o. Mapusa	22	fixed for reply
9	JM-I/MND/8/2023	Ulhas Korgaonkar r/o, Mandrem	834/2	9619	Pandharinath Mandrekar r/o. Mandrem	6	matter fixed for steps
10	JM-I/MND/10/2023	Timothy	46/0	25484	Hartalika Desai r/o. Parsem	1	matter fixed for

		Fernandes r/o. Agarwado					steps
11	JM-I/MND/1/2024	Eknath Gadekar r/o. Mandrem	343/2	4363	Madhavan Prabhudesai	2	matter fixed for reply
12	JM-I/MND/2/2024	Luiza D Souza r/o. Mandrem	15/3	3834	Raghuvir Korgaonkar r/o. Corgao	2	matter fixed for appearance
13	JM-I/MND/3/2024	Michael Fernandes r/o. Pernem	179/0	13191	Shashikant Kerkar r/o. Salcete Goa	2	matter fixed for appearance
14	JM-I/MND/4/2024	Albino Rodrigues r/o. Alorna	259/2	250	Champubai Mahatme r/o. Pernem	2	matter fixed for appearance
	2024 to till date						
	MUNDKAR PURCHASE						
16	2021-2022	Nil					
17	2022-2023	Nil					
	2023-2024						
18	JM-I/MND/PUR/7/2023	Nitesh Naik r/o. Mandrem	269/2	448	Dinkar Shetye r/o. Old Goa	6	matter fixed for argument
19	JM-I/MND/PUR/11/2023	Chandrakan t Pande r/o. Parcem	67/2	300	Keshav Prabhudesai r/o. Parcem	3	matter fixed for order
20	JM-I/MND/PUR /12/ 2023	Navso Salgaonkar r/o. Morjim	80/1 and 80/2	300	Vishram Shetgaonkar r/o. Mapusa	2	matter fixed for impugned order of A.T

21	JM-I/MND/PUR /5/2024	Laxman Mhaldar r/o. Parcem	100/12	135	Atmaram Prabhudesai	02	fixed for appearance
	2024 to till date						
22	JM-I/MND/PUR /9/2024	Devki Gawade, Morjm	182/4	300	Samir Mandrekar Siolim	02	fixed for appearance
	JOINT MAMLATDAR-II OF PERNEM						
	Mundkar cases						
	2021-22						
	JM-II/MND/02/2021	Umakant Talkar& others, Talwada, Querim	93/3	Area not mention ed	Aparnadevi Deshprabhu & others, Nanerwada, Pernem	30	Matter fixed for reply of opponent No.40(a) to (b) and arguments
	JM-II/MND/05/2021	Hanumant V. Naik, r/o. Parcem, Pernem	84/1	Area not mention ed	Shivaji Govind Prabhudesai & others, Parcem, Pernem	224	Matter fixed for appearance of LR's of Opponent No.7(b)
	JM-II/MND/07/2021	NamdevRed kar, Khajane Pernem	25/11	Area not mention ed	Vasudev Deshprabhu & others, Nanerwada, Pernem	21	Matter fixed for further cross
	JM-II/MND/08/2021	Pandurang Narayan Dabholkar, Naikwada, Mandrem	44/2	Area not mention ed	Shridev Sapteshwar Bhagwati Pramukh Panchayantan &Radha Ramesh Desai, Madhalamaj, Mandrem	27	Matter fixed for reply / arguments. Adv. for opponent No.6 sought time for reply on preliminary objection.
	JM-II/MND/01/2022	Kashinath	168/11	Area not	Dattaram Jaganath	22	Adv. for

		Shetye, Nagzar, Pernem		mentio ed	Tulaskar, Nagzar, Pernem		opponent once again sought time for reply
	2022-23						
	JM-II/MND/06/2022	Mohan Kanulkar& others, Mahakhajan , Dhargal	11/1	Area not mentio ed	Rajaram Kajoli & others, Manaswada, Dhargal	15	Matter fixed for final arguments / order
	JM-II/MND/07/2022	Rupesh Kambli, Khalchawad a, Virnorda	43/9	Area not mentio ed	Devendra Deshprabhu & others, Nanerwada, Pernem	21	Matter fixed for reply of opponents and appearance
	JM-II/MND/01/2023	Janardhan Palni& others, Chonsai, Parse	100/3 100/12	Area not mentio ed	Shrikant Lad & others, Bamanwado, Parcem	15	Matter fixed for steps / filing A.I.E / statement
	2023-24						
	JM-II/MND/02/2023	Simao Damiao D'souza& others, Tiracol, Pernem	10/1	Area not mentio ed	PrakashVaikunthKhalap& others, Peddem, Mapusa, Bardez	16	Matter fixed for reply / producing tracking report on record
	JM-II/MND/03/2023	Vidhyadhar Shankar Morje, Temvado, Morjim	118/0	Area not mentio ed	Madhusudan Krishnaji Sinai Desai, Mauswaddo, Near Ravalnath Temple, Pernem	12	Matter fixed for bringing LR's of deceased opponents on record
	JM-II/MND/04/2023	Shri Aleixo Martinho Fernandes, H.No.253/1, Khalchawad a, Arambol,Per	169/24	Area not mentio ed	Shri Rozario Roadrigues & others, Khalchawada, Arambol	21	Adv. for applicant sought time to evidence.

		nem, Goa.					
	JM-II/MND/05/2023	Rajesh Durgadas Naik & others, r/o. H.No.409, Madhalawada, Arambol, Pernem, Goa.	95/23	Area not mentioned	Devendra R. Deshprabhu& others, r/o. Viscount Palace, Pernem	6	Matter fixed for appearance of opponents
	JM-II/MND/06/2023	Rudolf d'Souza, r/o. H.No.845, Vithaldaswada, Morjim	130/11	Area not mentioned	Rocky Gabriel D'Souza & others, r/o. Vithaldaswada, Morjim,	7	Matter fixed for appearance and reply of opponents
	JM-II/MND/07/2023	Bhagwan Naik & others, r/o. H.No.199, Varchawada, Near Bhumika Temple, Harmal, Arambol, 403512	310/2	Area not mentioned	Mrs. Sindhubai Kamat alias Sarojini Padmanath Mahale, r/o. Arambol, Pernem, Goa.	7	Matter fixed appearance. Applicant to take steps.
	JM-II/MND/08/2023	Mr. Saba Babu @ Krishna Govekar @ Gonvencar& Mrs. Bharati Saba Govekar @ Gonvencar, Both r/o.	140/18	Area not mentioned	Mrs. Liberat Mascaren @ Liberata Mascarenhas @ Fernandes & others, Both r/o. Rosary House, Domnic Colony, 1 st Tank Road, OrlemMalad, Mumbai, 400064.	6	Applicant to take steps

		H.No.67, Madhalawad a, Querim, Pernem, Goa.					
	JM-II/MND/09/2023	Gopal Korgaonkar, r/o. Dandoswada , Mandrem	348/2	Area not mention ed	Pandharinath Gopal Mandrekar& others, Dandoswada, Mandrem	5	Matter fixed for steps / appearance of both parties
	JM-II/MND/01/2024	Nilesh Dharma Patekar, r/o. Oxelbag, Dhargal	278/1	475	Uday Moye & othrs, r/o. Dattawadi, Mapusa	4	Matter fixed for producing documents to the opponents
	JM-II/MND/02/2024	Arjun Ganpat Shirodkar & othrs, r/o. H.No.1245, Kannaikwad a, Morjim	116/44	Area not mention ed	Suresh Vinayak Nagvekar, r/o. Pilambi, Sodiem, Siolim, Bardez	4	Matter fixed for steps / appearance
	2024 to till date						
	JM-II/MND/03/2024	Annapurna Namdev Shirodkar & othrs, r/o. H.No.746 Kannaikwad a, Morjim	116/1	Area not mention ed	Balkrishna Ladkoba Deshprabhu (LR's) Pradeep Deshprabhu & otrs, r/o. Nanerwada, Pernem.	4	Matter fixed for steps / appearance
	JM-II/MND/04/2024	Rohidas Chari & othrs, r/o. H.No.188, Ozarim, Gothanwada , Pernem	107/1	Area not mention ed	Shivaji Jashwant Dessai (LR's) Charushila Dattaraj Shenvi Desai & othrs, Mauswada, Pernem.	4	Applicant to take steps

	JM-II/MND/05/2024	Joaquim P. Fernandes & others, r/o. H.No.478, Khalchawada, Arambol	179/0	Area not mentioned	Shashikant S. Kerkar (LR's) Shyamal @ Shamal V. Kerkar & others, r/o. F-1, 1 st floor, Radha Building Fatorda, Margao	2	Matter fixed to bring LR's of deceased on record
	JM-II/MND/06/2024	Remy Fernandes & others, r/o. H.No.467, Khalchawada, Arambol	179/0	Area not mentioned	Shashikant S. Kerkar (LR's) Shyamal @ Shamal V. Kerkar & others, r/o. F-1, 1 st floor, Radha Building Fatorda, Margao	2	Matter fixed to bring LR's of deceased on record
	JM-II/MND/PUR/02/2023	Michael Mascarenhas & others, r/o. H.No.216, (old) & H.No.9/2 (new), ChamarBhatlem, Surbanwada, (Kotkarwada), Pernem	407/4 407/2	Area not mentioned	Devendra Deshpabhu & others, r/o. Nanerwada, Pernem	4	Matter fixed for steps / appearance
	JM-II/MND/PUR/02/2024	Gajanan Harishchandra Mandrekar, r/o. Deulwada, Mandrem	2/2	300	President of Dev Devasthan Sapteshwar, Mandrem, Deulwada	4	Matter fixed for steps / appearance
	JM-II/MND/PUR/03/2024	Durgadas Naik & others, r/o. H.No.276/1,	95/6	300	Devendra Deshpabhu & others, r/o. Nanerwada, Pernem	4	Matter fixed for steps / appearance

		Madhalawad a, Arambol					
	JM- II/MND/PUR/04/2024	Rafael Agustine Fernandes & others, r/o. H.No.466(i), Khalchawad a, Arambol	179/0	300	Shashikant S. Kerkar & others, r/o. Pernem, Goa	3	Applicant to take steps
	JM- II/MND/PUR/05/2024	Chandrakan t Atmaram Naik (Lr's) Chandrakala C. Naik & others, r/o. H.No.69, Parabwada, Torxem	30/3	300	Vishnu Ganesh Deshprabhu (Lr's) Ganesh V. Deshpabhu & others, r/o. Nanerwada, Pernem	2	Matter fixed for steps / appearance
	JM- II/MND/PUR/06/2024	Laxmi Mukund Shirodkar & others, r/o. H.No.405, near Rastroli Temple, Oxelbag, Dhargal	307/0	300	Shivaji Jaswantrao Desai & others, r/o. Arabo, Dhargal	2	Matter fixed for steps / appearance
	JM- II/MND/PUR/07/2024	Sbestaiao Fernandes, r/o. H.No.591, Ashvewada, Mandrem	226/0	300	Laxman Shet Khalap (LR's) Mr. Anand Laxmidas Khalp, r/o. 257/7, Shantadurga Niwas, above Cenara Bank Mapusa.	2	Matter fixed for steps / appearance
	Joint Mamlatdar-III of Pernem						
	2021-22						
1	JM-	Savlo	58/6	300	Raghuraj Vasudev	23	Matter is fixed

	III/MND/Decl/Parcem/05/21	Keshav Kanolkar, r/o 401, Vaidonger, percem, Pernem - Goa			Deshprabhu (dec) Devendra Raghuraj Deshprabhu r/o Nanerwada, Pernem - Goa		for arguments on amendment application
2	JM-III/MND/DECL/Mandrem/09/2021	Delfina Rodrigues @ Fernandes r/o H. No. 103, Junaswada, Mandrem	272/9	750	Vijay Anant Govekar r/o Junaswada, Mandrem	16	Matter is fixed for arguments on preliminary objection
3	JM-III/MND/DECL/Dhargal/01/22	Pandurang Vasu Pednekar, r/o H. No. 317, Mahakhazan , Dhargal	28/1	300	Dayanand Ganesh Narvekar r/o Mapusa, Bardez – Goa.	12	Matter is fixed for evidence/appearance
4	JM-III/MND/DECL/Morgim/2/2022	Geronimo D'Souza @ Calisto, r/o Kattewada, Morjim	81/17	300	Rajendra Deshprabhu(dec) Vasudev Deshprabhu r/o Nanerwada, Pernem	13	Matter is fixed for steps
	2022-2023						
5	JM-III/MND/DECL/4/2022	Rupawati S,Naik & others r/o H. No. 48, Khalchawada, Virnoda	24/6	300	Shivram Sinai Desai r/o Mauswada, pernem	17	Matter is fixed for steps
6	JM-	Constance	163/10	300	Manisha Narayan Nayak	15	Matter is fixed

	III/MND/DECL/5/2022	Fernandes r/o H. No. 189, Khalchawad a, Arambol - Goa			Burye r/o H. No. 87, Souza wada, Quitla, Aldona		for arguments on preliminary objections.
7	JM- III/MND/DEC/Corgao/1/ 2023	Viven Shreepad Korgaonkar r/o H. No. 615, Deulwada, Corgao, Pernem – Goa.	256/1	300	Vishnu Ganesh Deshprabhu (Dec) 1.a) Ganesh Vishnu Deshprabhu r/o Flat GF-2, A Wing, Naland Vihar, Dattwadi, Mapusa – Goa.	14	Matter is fixed for evidence
	2023-2024						
8	JM- III/MND/DEC/Tuem/3/2 023	Cipriano Franco & others r/o H. No. 55(old), 61(new) Paliem, Tuem, Pernem – Goa.	141/0	300	Shashikant Ganpat Amonkar & others r/o 2/21, Khanbai Mansion, Agarkar Road, Dombivali (E) Thane	15	Matter is fixed for reply
9	JM- III/MND/DECL/Pernem/0 4/2023	Candido Fernandes r/o H. No. 324, Surbanwada , Kotkarwada, Pernem – Goa.	496/2	75	Mahadev Sakharam Naik Desai r/o Bhirondwada, Pernem – Goa.	4	Matter is fixed for steps
10	JM- III/MND/DEC/Mandrem/	Mr. Daniel Britto &	226/0	Area not mention	Mr. Jagganath Shet & others All r/o Ashvem, Mandrem,	14	Matter is fixed for steps

	05/2023	others r/o 103(B) (new) F/94A(old) Ashvem, Mandrem, Pernem - Goa		ed	Pernem - Goa		
11	JM- III/MND/DEC/Agarvado/ 06/2023	Mr. Agnelio R. Fernandes & others All r/o H. No. 45, Bethkhol, Agarwado, Pernem – Goa.	46/0	Not mention ed	Hartalika Mahadev Shenvi Desai All r/o Brahman Vaddo, Parse, Pernem – Goa.	15	Matter is fixed for steps
12	JM- III/MND/DEC/Agarvado/ 07/2023	Mr. Joanita Fernandes @ Jonit Camilo Fernandes & others All r/o H. No. 48 (old) & 48/1 (new) Bethkhol wada, Agarwado, Pernem – Goa.	46/0	Not mention ed	Hartalika Mahadev Shenvi Desai All r/o Brahman Vaddo, Parse, Pernem – Goa.	15	Matter is fixed for evidence
13	JM- III/MND/DECL/Mandrem /08/2023	Mr. John Rosario D'souza r/o H. No. 162,	328/9	Not mention ed	Mr. Krishna Pandurang Kolvalkar r/o Naika Wado, Calangute, Bardez – Goa.	13	Matter is fixed for steps

		Madhalamaj, Mandrem, Pernem – Goa.					
14	JM- III/MND/DECL/Parcem/0 1/2024	Shekhar Dattaram Budji r/o Parcem, Pernem – Goa.	78/41	773	Shankar Ramkrishna Naik Desai r/o Parcem, Pernem - Goa	4	Matter is fixed for appearance
15	JM- III/MND/Decl/Casarvarne m/02/24	Nausa alias Nauso Ana Sawant & others r/o H. No. 94(old), 53(new), Deulvaddo, Casarvarne m, Pernem – Goa.	294/17	Area not mention ed	Rama V. Kubal & others r/o H. No.92, Deulvaddo, Casarvarnem, Pernem – Goa.	4	Matter is fixed for appearance
16	JM- III/MND/Decl/Mandrem/ 03/24	Amita Anant Konadkar r/o H. No. 36, Junas Wada, Mandrem, Pernem – Goa.	286/1	Not mention ed	Martin Xavier D'souza r/o Socorro, Porvorim, Bardez – Goa.	2	Matter is fixed for appearance
17	JM- III/MND/Decl/Mandrem/ 04/24	Prakash Vithal Kinlekar r/o H. No. 71, Askawada, Mandrem,	129/1	Not mention ed	Raghunath Ghanasham Mandrekar r/o Junaswada, Mandrem, Pernem – Goa.	2	Matter is fixed for appearance

		Pernem – Goa.					
18	JM-III/MND/Decl/Agarvado/05/24	Bhinga Gundu Hadki r/o H. No. 82/1, Bagwada, Agarwada, Pernem – Goa.	39/5	Area not mentioned	Ravji Babli Raut r/o H. No. 116, Warchawada, Rautwada, Agarvado, Pernem – Goa.	1	Matter is fixed for appearance
	2024 to till date						
19	JM-III/MND/Decl/Arambol/07/24	Anton Xavier Fernandes @ Antonia Sayaj Fernandes @ Anton Fernandes @ Antonio Michael Fernandes @ Antonio Fernandes @ Xavier Anton Fernandes (Since deceased through his legal heirs) 1. Concecao Anton Fernandes @ Concesao A. Fernandes @ Concecao Fernandes	179/0	Not mentioned	Shashikant Shivram Kerkar (Since deceased through his legal heirs) Shamal Narayan Kerkar r/o 1 st Floor, Radha Building, Ambajiwada, Fatorda, Salcete – Goa.	1	Matter is fixed for appearance

		r/o H. No. 457old and new 457(1), (2) and (3), Khalchawada, Arambol, Pernem – Goa.					
	2021-2022						
	2022-2023						
	2023-2024						
20	JM-III/MND/PUR/02/23	Subhadra S. Shirodkar & others r/o H. No. 406, Oxelbag, Dhargalim, Pernem – Goa.	307/0	300	Shankarji J. Desai & others(dec) 1.Mr. Shivaji Vamanji Desai r/o Aroba, Dhargal, Pernem – Goa.	12	Matter is fixed for steps
21	JM-III/MND/PUR/04/23	Prabhakar V. Kambli r/o Bandekarwada, Morjim, Pernem – Goa.	65/3	123	Sharad Sadu Shetgaonkar r/o Kattewada, Morjim	8	Matter is fixed for revised demarcation plan
23	JM-III/MND/PUR/Morjim/01/24	Prakash Raghunath Kharbe & others r/o H. No. 420-A, Varchawada, Morjim, Pernem – Goa.	28/11	300	Sadashiv Laxman Lad & others r/o Dr. Lad Bungalow, Khorlim, Mapusa, Bardez – Goa.	1	Matter is fixed for steps

24	JM-III/MND/PUR/Corgao/02/24	Gurudas Chandru Kerkar r/o 709, Pethecha wada, Corgao, Pernem – Goa.	389/2	300	Yeshwant Sadashiv Nighale r/o Pethecha wada, Corgao, Pernem – Goa.	1	Matter is fixed for steps
	2024 to till date						
25	JM-III/MND/PUR/Morjim/03/24	Virgina Fernandes r/o H. No. 1356, Tembwada, Morjim, Pernem – Goa.	119/5	300	Amar V. Naik r/o F-1, Zenith Classic Building, Behind State Bank of India, Reis Magos, Verem, Bardez – Goa.	1	Matter is fixed for appearance

TALUKA : BARDEZ

MUNDKARS CASES

Sr. No.	Case No.	Name of the tenant/applicant	Survey No.	Area of land in sq. mts.	Name of the owner of the land	Number of hearings held	Current status

		and address					
	2021-2022						
1.	MND/SR/8A/SIO /1/2021	Surekha Palyekar r/o. Siolim,	188/29	850	Jose Souza r/o. Siolim	26	Matter fixed for cross
2.	MND/SR/8A/AS S/2/2021	Ujwala Salgaonkar r/o. Assonora	9/20	300	Fermino Rocha r/o. Aldona	28	Matter fixed for reply
3.	MND/SR/8A/PD F/5/2021	Supriya Lolienkar r/o. PDF	67/3	5875	Shridhar S. S. Bhandye r/o. Ponda	25	Fixed for evidence
4.	MND/SR/8A/C- I/SAL/7/2021	Santosh Varang r/o. Saligao	146/24	291	Confraria da Capela de Santa Anna r/o. Saligao	20	Fixed for settlement
	2022-2023						
5.	MND/SR/8A/Cal/ 4/2022	William Joseph Rodrigues r/o Calangute Bardez- Goa	197/27	850	Edilda Proenca @ Egilda and others r/o Calangute	15	Matter fixed for evidence
6.	MND/SR/8A/Gui /6/2022	Martha Fernandes and others r/o Gurim	50/6	300	Vishnu Kamat and others r/o Sautawado Assagao	10	Fixed for reply
7.	MND/SR/A/PAL/ 2/2023	Mr.Abdul Sanguir r/o Ucassaim bardez	4/6	625	Domingos Ferrao r/o Paliem Bardez	5	Matter fixed for steps
8.	MND/SR/8A/NA CH/3/2023	Ratnakr Bordekar r/o Nachinola Bardez	11/6-A	5125	Freddy Arcanjo Alfredo r/o Vaigin Nachinola	5	Matter fixed for steps
9.	MND/SR/8A/Pile r/5/2023	Jagannath Amerkar r/o Navtim Marra	8/1	1900	Joaquim melo Furado r/o Marra Bardez-Goa	10	Matter fixed for steps
	2023-2024						
10.	MND/SR/8A/AN J/7/2023	Prabhakar Govind Govekar r/o Anjuna	576/53	3050	Tukaram Pandurang Shirdokar	10	Matter fixed for reply
11.	MND/SR/8A/AN J/8/2023	Shankar Yeshwant Parab r/o Anjuna	389/1	1202	Baba Hiru Naik and others r/o Anjuna	5	Matter fixed for steps

12.	MND/SR/8A/CAL/9/2023	Mrs. Maria Felicidade & others r/o Tiwaiwado Calangute	159/4	11324	Raghuvir Shrinivas Sinai r/o Taligao 15/6/2023	4	Matter fixed for steps
13.	MND/SR/8A/SAL/10/2023	Mr.Lubin Fernandes r/o D'mello waddo Saligao	56/4	800	Miss Carol Remedius r/o Khorlim Mapusa	5	Reply of the opponents
14.	MND/SR/8A/NER/11/2023	Lavu Bamnu Kalangutkar & other r/o Nerul Bardez	136/1	1346	Kashi Shankar Shirodkar & others r/o Nerul	4	Reply of the opponents
15.	MND/SR/8A/NER/12/2023	Nagraj Hitaji r/o Uppi lala Naik	65/6	750	Shri.Uppi Lala Naik r/o fatawada Nerul	3	Matter fixed for steps
16.	MND/SR/8A/NER/13/2023	Anita A. Kerkar r/o Sangolda	51/17	2200	Comunidade of Sangolda	4	Matter fixed for steps
17.	MND/SR/8A/Brit t/15/2023	Ratan Ranakar Chopdekar r/o Mato wado Brittona	193/2	5653	Yeshwant Mahadev Lotlikar r/o Baga Betim	4	Fixed for evidence
18.	MND/SR/8A/Verla/16/2023	Gurudas Ladu Mayekar r/o Vela Canca	22/7	4825	Rt. Rev Dr.Gilbert Blaz sr/o Chdngarh	2	Fixed for appearance
19.	MND/SR/8A/AR P/17/2023	Francis Bodin r/o Arpora	175/8	1560	Ermelinda Graca Costa and others	2	Fixed for appearance
20.	MND/SR/8A/CAL/1/2024	Maya Ramesh Kam,ble & others r/o	178/13	300	M/s Silla Goa Hotel Pvt. Ltd r/o Umtawado Calangute	3	Fixed for appearance
21.	MND/SR/8A/AR P/ 2/2024	Mr. Joseph Fernandes S/O Caitan Fernandes Resident of H.No 546Arpora, Calangute	268/3	500	Malik Hospitality Services having office at Vasundhara Housing Society	3	Fixed for appearance

22.	MND/SR/8A/AR P/ 3/2024	Mrs. Dionisia Esperanca Pereira, Alias Maria Esperance Pereira, & others r/o H.No. 1249, Bammon Vaddo, Siolim, Bardez-Goa	76/11	340	Mr. Alex Raymond Britto, Major of age r/o porto-Waddo, Siolim, Bardez-Goa.	3	Fixed for appearance
23.	MND/SR/8A/CA L/ 4/2024	Mrs. Felicidade Fernandes Alias Filsu Fernandes, Allr/o H.No. 5/248, Umta Vaddo,Calangute, Bardez, Goa	175/2	250	Keith Nazareth, Mrs. Lydia Ubaldine Nazareth, both resident of Usha Sadan , A- Block, Flat No. 34, Near Post Office, Colaba, Mumbai-400005.	3	Fixed for appearance
24.	MND/SR/8A/VE RLA/ 5/2024	Satyawati Vasant Chowgule r/o H.No.95/1-A Verla Bardez	67/11	175	Sebastian Freitas r/o Verla	3	Fixed for appearance
25.	MND/SR/8A/CA L/ 6/2024	Sita Ramdas Navelkar r/o Prabhuwada Calangute	368/21	450	Inocencia Proenca r/o Calangute	3	Fixed for appearance
26.	MND/SR/8A/AS S/ 7/2024	Radhabai K. Phadte r/o Voilo waddo Badem Kaisua	58/1	620	Smt Estalina Desa r/o near Nevigation Department Betim	3	Fixed for appearance
27.	MND/SR/8A/SA N/ 8/2024	Prakash Hoble r/o Sangolda Bardez	81/1	500	Comunidade of Sangolda	3	Fixed for appearance
	2024-till date						
28.	MND/SR/8A/Ver la/16/2024	Sita Patil r/o. Verla	97/6	575	Zacarias Pinto r/o. Verla	2	Appearance

Pending Mundkar Purchase

TALUKA : BARDEZ

MUNDKARS CASES

Sr. No.	Case No.	Name of the tenant/applicant and address	Survey No.	Area of land in sq. mts.	Name of the owner of the land	Number of hearings held	Current status
	2021-2022						
	Nil						
	2022-2023						
	Nil						
	2023-2024						
1.	MND/PUR/Reis Magos/06/2023	Devki Vasu Govekar & others r/o. Reis Magos	87/1	350	Somnath V. Pai r/o. Verem, Reis Magos	17	Reply
2.	MND/PUR/Guirim/01/2024	Shantabai Dhondu Naik & others r/o. Guirim	38/6	300	Telma Souza Gonsalves r/o. Guirim	4	Reply
3.	MND/PUR/Calangute/02/2024	Rajendra Poklo Divkar & others r/o. Calangute	209/5	300	Egilio Braganza r/o. Altinho, Panaji	4	Reply
4.	MND/PUR/Moira/03/2024	Shankar K. Gawas & others r/o. Tivim	147/17, 147/18	300	Maskin Vaz & others r/o. Moira	3	Appearance
5.	MND/PUR/Calangute/04/2024	Joao Lawrence Fernandes & others r/o. Calangute	247/31, 247/34	300	Domnic Fernandes & others r/o. Calangute	2	Appearance
	2024-till date						
	Nil						

Tenancy Declaration

MAMLATDAR OF BARDEZ

Sr. No.	Case No.	Name of the tenant/applicant and address	Survey No.	Area of land in sq. mts.	Name of the owner of the land	Number of hearings held	Current status
		2021-2022					
1.	TNC/SR-7/Nerul/6/2021	Jose Xavier r/o. Nerul	125/26	1975	Custodio D Souza, r/o. Reis Magos	16	Matter fixed for substitute service
2.	TNC/SR-7/ALdona/7/2021	Monisha Macedo r/o. New Delhi	67/2	4125	Marcelino Coelho r/o. Aldona	19	Matter fixed for evidence
3.	TNC/SR-7/ALD/8/2021	Sitabai Vaigankar r/o. Aldona	229/1	2575	LuiesCarvalho r/o. Aldona	18	Matter fixed for reply
4.	TNC/SR-7/MAP/9/2021	Gajanan Harmalkar r/o. Mapusa	Chalta No. 5/2 P T S No. 27	1731	Maria D Souza r/o. Mapusa	16	Matter fixed for reply
5.	TNC/SR-7/PAR/10/2021	Santan Lobo r/o. Parra	80/22	1275	Adm. Of Comunidade	14	Matter fixed for bringing legal heirs on record
6.	TNC/SR-7/ALD/2/2022	Conceicao Dias r/o. Aldona	14/5	150	Damian Lobo r/o. Aldona	23	Matter fixed for reply
	April-2022 to March-2023						
7.	TNC/SR-7/ANJ/6/2022	Urmila Betkar r/o. Chapora, anjuna	449/3, 5, 6, 9, 12,13,15, 19, 22, 25, 27, 29, 31, 34	275,400,300, 400, 450, 400,125, 400, 400, 400, 50 &50	Emerico G. Pinto r/o. Saligao	17	Matter fixed for written arguments
8.	TNC/SR-7/ANJ/7/2022	Urmila Betkar r/o. Chapora, anjuna	600/7	2175	Comunidade of Anjuna	9	Matter fixed for steps
9.	TNC/SR-7/Oxel/9/2022	Gurudas Malwankar r/o. Oxel	56/19, 82/2, 82/5, 82/9, 84/2, 50/7 &82/6	625, 375, 400, 475, 500, 200, 500	Lorenio Lobo & others r/o GublawaddoOxelBardez -Goa	9	Matter fixed for steps

10.	TNC/SR-7/Guirim/10/2022	Shri. Pedro Simon Zuzarte r/o Agniwado GuirimBardez	147/11	6500	Comunidade of Guirim	11	Matter fixed for appearance of opponents
11.	TNC/SR-7/Ass/11/2022	Prakash Sawant (expired) SavitaPrakash Sawant & others r/o MunangwadaAssagao	10/12	700	NiclaoShet r/oSocolwadoAssagao	8	Matter fixed for steps
12.	TNC/SR-7/Ass/12/2022	Prakash Sawant (expired) SavitaPrakash Sawant &others r/o MunangwadaAssagao	253/1	3600	Awaru Gama r/o SokalwadoAssagao	8	Matter fixed for steps
13.	TNC/SR-7/TIV/12/2022	Mr. Gabriel D'souza r/o Lima WaddoTivim, Bardez-Goa	496/5	2275	Comunidade of Tivim	4	Matter fixed for steps
14.	TNC/SR-7/BAS/01/2023	Laximan Yeshwant Arolkar r/o XellwaddoBastoraNard ez-Goa	125/1 &125/3	1350 &275	Comunidade of Bastora	3	Matter fixed for appearance
15.	TNC/SR-7/ANJ/4/2023	Francisco Jose Rose Fernandes r/o Anjuna	564/8	500	Comunidade of Anjuna	3	Matter fixed for appearance
	April-2023 to March-2024						
16.	TNC/SR-7/TIV/5/2023	Shri. Ajit Narvekar &otjesTivim Bazar Nardez-Goa	1/1 &	240	Pedro Gomes Viegas(expired) Mrs. NaralinaFernande	9	Matter fixed for appearance
17.	TNC/SR-7/TIV/7/2023	Mrs.Veronica Fernandes r/o Socorro , Porvorim	310/1-B	788	Mrs.Matilda Fernandes r/o Socorro Porvorim	8	Matter fixed for appearance
18.	MAM/TNC/PILE RNE/ 8/2023	Mr. Edgar Melo Furtado alias Mr.Edgar Joao Jose	80/4	5525	Mr. Madhu Bhagwan Govekar (since deceased through	7	Matter fixed for settlement

		Gomes Melo Furtador r/o of “LAR”, behind Libdoran Hotel Miramar-Panaji			his Lrs) a. Mr. Devanand Madhu Govekar r/o H.No.487, Alto Porvorim Bardez-Goa.		
19.	MAM/TNC/ANJ/ 9/2023	Prashant Hanumant Bhovi r/o H.No.802, Soranto vaddo Anjuna Bardez-Goa	198/1	2250	Mrs Filomena Fernandes alias Philomena A.D. Fernandes 2. George Simon Jerome Fernandes r/o H.No.46, Dabol Vaddo Chapora, Anjuna Bardez-Goa	6	Matter fixed for reply of the opponents
20.	MAM/TNC/OXE L/11/2023	Nikhil Cunha r/o near Chimbal Police Station Chimbal	46/2	2400 sq.mts	Deelip Narsiv Agarwadekar r/o Siolim Bardez	6	Matter fixed for steps
21.	MAM/TNC/COL /12/2023	Satish Goltekar r/o Sodiem	128/8	400	Comunidade of Colvale	5	Matter fixed for reply
22.	MAM/TNC/ANJ/ 13/2023	Udesh Madhu Palyekar & others r/o CHapora njuna	379/6-C	418	Sitabai Ramrao Salgaonkar r/o Chapora Anjuna	7	Matter fixed for order
23.	MAM/TNC/ASS/ 15/2023	Sagun Banaulikar r/o Madhalawado Asonora	19/2	520	Comunidade of Assonora	3	Matter fixed for reply of the opponents
24.	MAM/TNC/16/2 023	Shambhu Bhau Bandodkar r/o H.No.4/6-A, Tabrawado Saligao	246/1	4500	Comunidade of Saligao	3	Matter fixed for reply of the opponents
25.	MAM/TNC/SR /Parra/17/2023	Luciana Sebestiao Antones alias Luciano Sebestiao	157/26	3025	Comunidade of Parra	1	Matter fixed for appearance

		Antunes (Since deceased through his Lrs) Mr.Domingos Faustino Antunes r/o H.No.400, Almeida Vaddo Parra, Bardez-Goa					
26.	MAM/TNC/SR /CAN/18/2023	Smt. Shobha Parab w/o Shri.Rama Bhagvant parab r/o H.No.1381, Canfraria Vaddo Candolim, bardez-Goa	15/2	4600	Comunidade of Candolim Opp.to Candolim Church, Bardez-Goa	1	Matter fixed for steps
27.	MAM/TNC/NEG - DEC/ALD/20/20 23	Comunidade Fraternal De Haldone Also known as Comunidade of Aldona	135/5	4175	Lily Fernandes r/o Aldona –Goa	1	Matter fixed for steps
28	MAM/TNC/SR/ ARPORA/22 /2023	Mrs. Nirmala Ramakant Nagvekar & others All r/o H.No.350/1, Tambudki Wado Arpora, Bardez-Goa.	107/1	5075	The President Comunidade of Arpora Fuldem vaddo, Nagoa Arpora, Bardez-Goa	1	Matter fixed for appearance
29	MAM/TNC/NEG - DEC/ARP/23/20 23	1.Mrs. Sabina Dsouza alias SabinaGonsalves alias Sabina Felicio Dsouza, r/oArpora	109/14	1300	Mr. Domingos Conceicao Fernandes alias Gustavo Fernandes alias Domingos concessao Ferandes alias Domingos Conceiao Fernandes	2	Matter fixed for appearance

					Resident of H.NO.126, Trinidad Waddo, Arpora		
30	MAM/TNC/NEG - DEC/ANJ/24/2023	Rajaul Tahasan Haque r/o Zorwado Anjuna	483/1-C	650	Gopinath Tukaram Dhargalkar r/o Anjuna	2	Matter fixed for appearance
31	MAM/TNC/Neg Dec/Parra/1/2024	Mailarappa Lamani r/o H.No.1411/110 Old Aradi, Candolim, Bardez-Goa	157/27		Pedro Caetano Fernandes r/o Salis Wado Parra Bardez-Goa	5	Matter fixed for steps
32	MAM/TNC/DEC L/SR/3/2024	Raghuvir Anant Gawande Mrs.Jostna Raghuvir Gawande Both r/o H.No.69-2-A Thorli, Chandai, Pirna Bardez-Goa	36/12	1150	Mr.Sebastiao Fernandes Mrs.Sebastiao Fernandes r/o H.No. Not Known, Gawan Nadora, Bardez-Goa	4	Matter fixed for steps
33	MAM/TNC/DEC L/SR/4/2024	Shri. Navnath Mandrekar And Anuradaha Mandrekar both r/o H.No182/2, Kundi Revora	159/12	3150 sq.mts	Vitorino Vaz R/O Revora	4	Matter fixed for steps
34	MAM/TNC/Neg Dec/Revora/5/2024	Sharmila Velosa alias Sharmila Francisca and others r/o H.No.205, Baddem salvador-do- Mundo	171/3	7800	Parvati Pandurang Sawant & others r/o Revora Bardez	9	Matter fixed for reply of the opponents
	2024- to till date						
35	MAM/TNC/DEC L/SR/8/2024	Diana Basilia Rodrigues & others r/o H.No.241 Gavaim Thivim Bardez-Goa	P.T.Sheet No.107 Chalata No.2/3	903	Babaji Parab & others r/o Gaunsawaddo maousa-Bardez	6	Matter fixed for appearance of the opponents

36	MAM/TNC/DEC L/Parra/9/2024	Mr.Joawuim Alex Fernandes and others r/o Saunta Waddo, Calangute Bardez	49/8, 49/10 and 49/11	900 sq.mts, 175 and 425 sq.mts	Comunidade of Parra	2	Fixed for steps
37	MAM/TNC/DEC L/SR/11/2024	Savita Motiram Chodankar r/o Anjuna Bardez	P.T. Sheet 107 chalta No.2/7	1456 sq.mts	Comunidade of Mapusa	6	Opponent seeks time to file reply on main application
38	MAM/TNC/DEC L/SR/NER/10/20 24	Mr.Alex Menezes (since deceased through his Lrs) Mr.Monico Menezes r/o H.No.6/17/C, Sonarbhat Saligao bardez-Goa	140/4-A	3196	Barina Resort Pvt. Ltd through attorney Susanta Panda r/o Kamat Towers EDc Complex Patto Panaji	3	Matter fixed for steps
39	MAM/TNC/DEC L/NEG- DEC/SDM/12/20 24	Kishor Venctexa Nagvenkar Mrs.Padmavati Kishor Nagvenkar Both r/o H.No.128/1- A, Curca Behind Bambolim, cross, Tiswadi-Goa	270/4	6050	Mr.Esvonta Ganesh Shet Shirodkar (since deceased Through his legal heirs Amit Esvonta Shet Shirodkar r/o Halarn waddo , Salvador-do-Mundo	3	Matter fixed for steps
40	MAM/TNC/ NEG- DEC/CAND/13/2 024	Ms.Sheraton Township LLP Through its Partner Ms. Simram Suresh Tekchandani Having office at 1002, Palo Palms Pali Village, Near Mini Punjab Hotel Bandra (W) Mumbai- 400050	28/18	1350	Ms. Ane Fernandes 28/1/r/o Survey No.28/18, Candolim Bamanwaddo, Bardez- Goa	3	Matter fixed for steps

Tenancy Purchase

Sr. No.	Case No.	Name of the tenant/applicant and address	Survey No.	Area of land in sq. mts.	Name of the owner of the land	Number of hearings held	Current status
	2021-2022						
	Nil						
	April-2022 to March-2023						
	Nil						
	April-2023 to March-2024						
1.	TNC/PUR/Parra/04/2023	Pedro Fernandes & others r/o. Parra	67/6	300	Comunidade of Parra & another	2	Appearance
2.	TNC/PUR/Guirim/05/2023	Anthony Jacob Lorenzo & others r/o. Guirim	140/9	300	Mr.Colin Lisboa r/o H.No.400, Arrarim Porvorim Bardez-Goa.	2	Appearance
	2024- to till date						
	Nil						

d) Pending Mundkar/Tenancy cases for the year:
TALUKA :Bardez

Joint Mamlatdar-I of Bardez Taluka

Mundkar Declaration

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
2021-2022							
1	JM-I/MND/SR/8A/Can/7/21	Dayanand Naik r/o Candolim	129/9	300	M/s Modelama Hotels Pvt. Ltd. New Delhi	10	Arguments on contempt application
2	JM-I/MND/SR/8A/Anj/10/21	Dattaraj Dabholkar r/o Anjuna	381/1	300	Vishnu Bandodkar Anjuna	9	Reply and appearance
3	JM-I/MND/SR/8A/Map/12/21	Arvind Assolkar r/o Mapusa	48/168	300	L.M. Pinto Mapusa	9	Service of notice
4	JM-I/MND/SR/8A/Gui/14/21/2021	Fondu Naik R/o Guirim	108/9	300	Bento Almeida R/o Parra	9	Service report
2022-2023							
5	JM-I/MND/SR/8A/Cal/01/22	Ligorio Fernandes Calangute	206/8	300	Prima D’Souza Bancto Calangute	8	Service of notice
6	JM-I/MND/SR/8A/Cam/02/22	Kashibai Vaigankar Camurlim	160/1	300	Bhagychandra Sukhtankar Ponda	8	Service of notice
7	JM-I/MND/SR/8A/Sio/05/2022	Vilas Sawant r/o. Siolim	47/15	300	Shrinivas Thally r/o. Siolim	7	Matter fixed for reply of the opponents
8	JM-I/MND/SR/8A/Map/06/2022	Mahananda Chodankar r/o. Mapusa	Chalta No. 1, P.T. Sheet no. 112	300	Comunidade of Mapusa	6	Matter fixed for appearance
9	JM-I/MND/SR/8A/Cal/09/2022	Laximan Shirodkar r/o. Calangute	367/1	300	Jose Proenca r/o. Calangute	6	Matter fixed for public notice

10	JM-I/MND/SR/8A/Cal/12/2022	Albino Fernandes r/o. Calangute	118/1	300	Shantadurga Kalangutkar r/o. Bicholim	6	Matter fixed for appearance
11	JM-I/MND/DEC/8A/Siolim/01/2023	Sadanand V. Vaigankar & others r/o. Siolim	165/113	300	Rui Braganza Cunha r/o. Siolim	4	Appearance
12	JM-I/MND/DEC/8A/Marna/02/2023	Maria Margarita De Souza r/o. Marna, Siolim	104/5	300	Vassudev Narayan Kamat Dalal & another r/o. Mapusa	4	Appearance
13	JM-I/MND/DEC/8A/Socorro/03/2023	Vinayak Anant Salgaonkar & others r/o. Socorro	260/1	300	Gil Oswald Rebeiro r/o. Mapusa	3	Appearance
14	JM-I/MND/DEC/8A/Calangute/04/2023	Gokuldas N. Chopdekar & another r/o. Calangute	479/7	300	Keith Lewis Faria & others r/o. calangute	3	Appearance
2023-2024							
15	JM-I/MND/DEC/8A/Tivim/05/2023	Hipolito Benedito D'Souza r/o. Tivim	411/7	300	Faustina D'Souza others r/o. calangute	3	Appearance
16	JM-I/MND/DEC/8A/Mapusa/06/2023	Rajendra Shetye & others r/o. Mapusa	Chalta No. 4, P.T. Sheet No. 61	300	John Carrasco & others r/o. Mapusa	3	Appearance
17	JM-I/MND/DEC/8A/Nagoa/07/2023	Pundalik Atmaram Salgaonkar & others r/o. Nagoa	50/18A	300	Jose Rebeiro & others r/o. Nagoa	2	Appearance
18	JM-I/MND/DEC/8A/Mapusa/09/2023	Ahilya Vithal Pilankar & others r/o. Mapusa	Chalta No	300	Dattaram Divkar & others r/o. Mapusa	2	Appearance
19	JM-I/MND/DEC/8A/Arpora/10/2023	Shobhavati Mandrekar & others r/o. Arpora	10/4	300	Comunidade of Arpora & another	2	Appearance
20	JM-I/MND/DEC/8A/Oxel/11/2023	Vidhyadhar Sonu Govekar r/o. Oxel	65/8, 65/4	300	Marcus Fernandes r/o. Oxel	2	Appearance
21	JM-I/MND/DEC/8A/Bastora/01/2024	Francisca Fernandes r/o. Bastora	112/12	300	Doretia D'Souza r/o. Mapusa	1	Appearance
22	JM-I/MND/DEC/8A/Siolim/02/2024	Nakul Toraskar r/o. Siolim	242/1	300	Prabhavati Nagvekar r/o. Siolim	1	Appearance
23	JM-I/MND/DEC/8A/Corjuem/03/2024	Rosa Fernandes r/o. Corjuem	171/15	300	Alfred Alvares r/o. Aldona	1	Appearance
24	JM-I/MND/DEC/8A/Aldona/04/2024	Caetano Fernandes r/o. Bastora	178/7	300	Comunidade of Fraternal Aldona & another	1	Appearance
2024-till date							
25	JM-I/MND/DEC/8A/SDM/05/2024	Subhash Gaunekar r/o.	322/1		Nina Miranda	1	Appearance

26	JM-I/MND/NEG-DEC/Paliem/06/2024	Messrs. Bricon Developers	11/7		Jose Martins & others	1	Appearance
27	JM-I/MND/DEC/8A/Siolim/07/2024	Eknath Kalangutkar r/o. Siolim	313/1		Venkatesh Naik & others	1	Appearance
28	JM-I/MND/DEC/8A/Camurlim/08/2024	Babli Vishnu Volvoikar r/o. Camurlim	16/13		Orlando Cardoso Henriques & others r/o. Mumbai	1	Appearance
29	JM-I/MND/DEC/8A/Socorro/09/2024	Nilu Wadkar r/o. Socorro	307/3		Gajanan Sawant & others r/o. Socorro	1	Appearance
30	JM-I/MND/DEC/8A/Anjuna/10/2024	Francis Carvalho r/o. Anjuna	59/17		Manuel Mendoca & others r/o. Anjuna	1	Appearance

Mundkar Purchase

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
2021-2022							
1	JM-I/MND/PUR/16(1)/Moi/01/2021	Marina Dias R/o Moira	47/4	300	Thomas Mendonca R/o Calangute	9	Appearance
2022-2023							
2	JM-I/MND/PUR/16(1)/Calangute/06/2022	Maria Delcina Rodrigues r/o Calangute	208/1-	300	Zilda Braz D'Sa r/o Calangute	9	Reply
3	JM-I/MND/PUR/16(1)/Mapusa/07/2022	Shripad Shetye & others r/o Mapusa	Chalta No.4 P.T. Sheet No.61	300	John Carrasco & others r/o Mapusa	9	Appearance
4	JM-I/MND/PUR/16(1)/Nagoa/02/2023	Lazarina Fidelis Romana Mendes alias Lazarina Fernandes r/o. Nagoa- Arpora V/s.	34/29, 34/31	300	Peter Mendes r/o. Nagoa & others	8	Fixed for Steps
2023-2024							
5	JM-I/MND/PUR/16(1)/Socorro/04/2023	Rekha Arlekar r/o. Socorro V/s.	311/3	300	Antonio Assuncao Alvito Cruz De	5	Fixed for Steps

					Athaide Lobo r/o. Panaji & another		
6	JM-I/MND/PUR/16(1)/Siolim/05/2023	Vithal Gopi Pednekar r/o. Siolim V/s.	191/12	1975	Joseph A. Aranjo alias Joseph Antonio Arauj & others r/o. Mumbai	5	Fixed for Reply
7	JM-I/MND/PUR/16(1)/Siolim/06/2023	Vijaya Ramdas Vaigankar r/o. Siolim	72/12	300	Bruno D'Souza & others r/o. Siolim	5	Fixed for Reply
8	JM-I/MND/PUR/16(1)/Guirim/07/2023	Rohidas K. Tari @ Arondekar r/o. Guirim V/s.	38/1	300	Pedro Inacio Souza Gonsalves & others r/o. Guirim	3	Fixed for Reply
9	JM-I/MND/PUR/16(1)/Calangute/08/2023	Jose Antonio Braganza r/o. Calangute V/s.	479/11	700	Fabrica De Santo Alex Church, Calangute	3	Fixed for Reply
10	JM-I/MND/PUR/16(1)/Anjuna/09/2023	Vinod Ratan Salkar r/o. Anjuna V/S.	383/8, 383/6	300 & 150	Armando Mascarenhas r/o. Anjuna	2	Fixed for Steps
11	JM-I/MND/PUR/16(1)/Verla/10/2023	Somnath Manohar Deuskar r/o. Verla V/s.	74/37	300	Comunidade of Verla & another	2	Fixed for Appearance
12	JM-I/MND/PUR/16(1)/PDF/11/2023	Sudesh Vithu Naik alias Priolkar & others r/o. Porvorim V/s.	42/2	300	Rohidas Porob r/o. Pilerne & others	2	Appearance
13	JM-I/MND/PUR/16(1)/Siolim/12/2023	Augustin Fernandes & others r/o. Siolim V/s.	19/18, 19/17	150 & 200	John Fernandes r/o. Vasco-da-Gama & others	2	Appearance
14	JM-I/MND/PUR/16(1)/Tivim/13/2023	Suresh Uttam Arolkar & others r/o. Tivim	402/0	300	Angeline Lobo & others r/o. Tivim	2	Appearance
15	JM-I/MND/PUR/16(1)/Calangute/01/2024	Avelina Fernandes alias Irene Fernandes & others r/o. Calangute	238/18		Abelina D'Souza r/o. Verla	2	Appearance
16	JM-I/MND/PUR/16(1)/Assagao/02/2024	Gautam Sarang & others r/o. Anjuna	402/0	194	Jaidev Gaonkar r/o.	2	Appearance
2024-till date							
17	JM-I/MND/PUR/16(1)/Calangute/03/2024	Shambhu Vengurlekar r/o. Calangute	365/8		Asrubal D'Souza & others r/o. Calangute	2	Appearance
18	JM-I/MND/PUR/16(1)/Calangute/04/2024	Sagita Nagvekar & others r/o. Calangute	248/20		Joao Souza Gaonkar r/o.	2	Appearance
19	JM-I/MND/PUR/16(1)/Mapusa/05/2024	Ulhas Dhargalkar & others	Chalta No.		Sebastian Martins &	2	Appearance

		r/o. Mapusa	68 & 71 of P.T. Sheet no. 139		others r/o. Mapusa		

Tenancy Declaration

Sr. No.	Case No.	Name of the tenant/applicant and address	Survey No.	Area of land in sq. mts.	Name of the owner of the land	Number of hearings held	Current status
2021-2022							
1	TNC/SR/Anj/01/2021	Gopal Sawant R/o Anjuna	458/24	1250	Joao Dsouza	14	Appearance
2	TNC/Civil Issue/01/2021	Shamsundar Bandodkar r/o. Aldona	4/33	2500	Pradeep Shirodkar, r/o. Siolim	14	Evidence
3	TNC/SR/Gui/02/2021	Christaline DSouza R/o Guirim	210/17 & b212/17	3750	Comunidade of Serula	14	Appearance
4	TNC/Civil-Issue/02/2021	Shrimati Parwar R/o Corjuem	102/7	1750	Filomena Rangel R/o Bastora	14	Reply
5	TNC/Civil Issue/03/2021	V. A. Salgaonkar		2200	MYNCO DEVELOPERS LLP	14	Evidence
6	TNC/SR/Can/04/2021	Pandurang Lawande R/o Candolim	191/15	3520	Julio DSouza	14	to bring LR's on record
7	TNC/SR7/Anj/06/2021	Baskar Poll R/o Arpora	546/3	1500	Comunidade of Arpora		Evidence
8	TNC/SR-8A/Anj/07/2021	Anthony Pinto R/o Verla	36/9	1250	Comunidade of Verla	14	Evidence
9	TNC/SR-7&14/Sal/08/21	Tulsidas Kudnekar R/o Saligao v/s	202/12	2500	Comunidade of Saligao	14	Reply & Appearance
10	TNC/SR-7/Assagao/10/2021	Laxman Dharma Salgaonkar & others r/o. Assagao	30/1	3750	Comunidade of Assagao & others	14	Steps
11	TNC/SR/Cal/17/21	Chandrashekhar Kudnekar r/o Calangute	87/13	1750	Patricia Dsouza r/o Calangute	14	Steps
12	TNC/Sr-7/Anj/19/21	Purushottam govekar r/o Anjuna	213/19 & 213/18	2200	Wenceslaw Rodrigues r/o Anjuna	13	Evidence
13	TNC/SR/SAL/21/21	Suryakant Vadkar r/o	217/3	3520	Escolartica Remedios	14	Appearance

		Saligao					
14	TNC/SR/Ver/22/21	Santosh Korgaokar r/o Canca	101/13	1500	Comunidade of Verla	15	Appearance
15	TNC/SR/Can/23/21	Santosh Korgaokar r/o Canca v/s	19/2	1250	Comunidade of Canca	13	Appearance
16	TNC/SR-7/Sal/01/22	Celina D'Souza R/o Saligao v/s	288/15, 290/5	2500	Comunidade of Saligao	14	Reply of opponents
17	TNC/SR-7/Sal/01/22	Celina D'Souza R/o Saligao v/s	288/15, 290/5	2500	Comunidade of Saligao	14	Reply of opponents
18	TNC/SR/SAN/04/22	Sanjeev Bali r/o Sangolda v/s	28/1	1750	Comunidade of Sangolda	14	Steps
19	TNC/SR/Anj/05/22	Rohidas Banaulikar r/o Anjuna v/s	428/4	2200	John Fernandes r/o Mumbai	12	Reply
20	TNC/SR/Sal/06/22	Inacio Dsouza r/o Saligao v/s	259/27	3520	Comunidade of Saligao	12	Steps
2022-2023							
21	TNC/SR/Ald/07/2022	Conceicao Dias r/o Aldona v/s	14/4	1500	Neena Alfonso r/o Salcete	12	Appearance
22	TNC/SR-7/Nag/08/22	Babuso Dhuri r/o Nagoa v/s	74/21	1250	Comunidade of Nagoa	12	Appearance
23	TNC/SR-7/Anj/09/22	Balbina de Souza r/o Anjuna v/s	446/8	2500	Gregorio Coutinho r/o Mapusa	12	Appearance
24	TNC/SR/7/Soc/11/22	Francis Sequeira r/o Socorro v/s	197/1, 197/3, 197/5, 197/9, 122/7	3750	Comunidade of Serula	12	Reply
25	TNC/SR/7/Par/13/22	Babuso Hadfadkar r/o Verla v/s	56/28	1750	Anthony DSouza	12	Steps
26	TNC/SR-7/Ver/14/22	Chandan Mandrekar r/s Assagao v/s	50/23	2200	Saluzin Dias	12	Appearance
27	TNC/SR-7/Can/15/22	Manuel Correa r/o Candolim v/s	180/1	3520	Comunidade of Candolim	12	Reply
28	TNC/SR-7/Col/16/22	Anthony John Fernandes r/o Colvale v/s	135/19	1500	Commundade of Colvale	12	Appearance
29	TNC/SR-7& 7A/Cuc/17/22	Shevanti Goltekar r/o Sodiem	4/6, 16, 19	1250	Comunidade of Cunchelim	12	Substitute Service

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46	TNC/Dec/u/s7/Marra/08/2023	Joe Jacob Fernandes & others r/o. Calangute V/s.	41/7	1750	Lorenco Venceslau Soares & others r/o. Pilerne	12	Appearance
47	TNC/Dec/u/s7/Anjuna/09/2023	Prabhakar Gurudas Shiroadkar r/o. Anjuna V/s.	471/1	2200	Comunidade of Anjuna & another	12	Reply
48	TNC/Dec/u/s7/Calangute/11/2023	Agnelo Feleciano Das Dore E Souza & another r/o. Calangute V/s.	384/2,3,4 & 5	3520	Comunidade of Calangute & others	12	Steps
49	TNC/Dec/u/s7/Verla/12/2023	Dattaram K. Bicholkar & others r/o. Socorro V/s.	70/2	1500	Comunidade of Canca-Verla & another	12	Reply
50	TNC/Dec/u/s7/Candolim/13/2023	Pornima Sadananda Candolcar & others r/o. Guirim V/s.	50/1	1250	Maria Denise Andrade Pinto r/o. Candolim	11	Steps
51	TNC/Dec/u/s7/Candolim/14/2023	Pornima Sadananda Candolcar & others r/o. Guirim V/s.	66/1	2500	Comunidade of Candolim & another	11	Steps
52	TNC/Dec/u/s7/Candolim/15/2023	Pornima Sadananda Candolcar & others r/o. Guirim V/s.	50/4	3750	Titur Piter Paul Pinto r/o. Candolim	11	Steps
53	TNC/Dec/u/s7/Calangute/16/2023	Pratibha Pratap Rane & another r/o. Calangute V/s.	432/4	1750	Comunidade of Calangute	11	Reply
54	TNC/Dec/u/s7/Siolim/17/2023	Shobhavati Moraskar & others r/o. Siolim V/s.	191/2	2200	Ana Teresa Tilia Terreiro & others r/o. Siolim	11	Reply
55	TNC/Dec/u/s7/Pomburpa/19/2023	Pramavati Kalshaunkar & others r/o. Olaulim V/s.	45/13	3520	Ana Francisca Pinto r/o. Olaulim	11	Steps
56	TNC/Dec/u/s7/Pomburpa/20/2023	Pramavati Kalshaunkar & others r/o. Olaulim V/s.	20/24	1500	Comunidade of Olaulim & another	11	Steps
57	TNC/Dec/u/s7/Calangute/21/2023	Ganga Deu Simepurushkar & others V/s.	383/2	1250	Comunidade of Calangute & others	11	Appearance
58	TNC/Dec/u/s7/Assagao/22/2023	Joao Santan D'Souza	16/9	2500	Comunidade of	10	Appearance

		& others V/s.			Assagao & others		
59	TNC/Dec/u/s7/Siolim/23/2023	Gopal Kalagutkar & others r/o. Siolim	103/2, 103/3	3750	The Custodian St. Inez, Panaji & another	10	Appearance
60	TNC/Dec/u/s7/Anjuna/24/2023	Nutan Shirodkar r/o. Anjuna & other	466/43	1750	Gregorio Home Coutinho r/o. Anjuna	10	Reply
61	TNC/Dec/u/s7/Parra/25/2023	Maria Mina D'Souza r/o. Parra	77/22, 77/26 & 104/10	2200	Lodvico Alwares r/o. Parra	10	Reply
62	TNC/Dec/u/s7/Calvim/26/2023	Mathias Rodrigues r/o. Calvim	16/4	3520	Comunidade of Boa Esperanca de Aldona	10	Appearance
63	TNC/Dec/u/s7/Calvim/27/2023	Mathias Rodrigues r/o. Calvim	12/6	1500	Comunidade of Boa Esperanca de Aldona	10	Steps
64	TNC/Dec/u/s7/Calangute/28/2023	Mahesh Kudnekar r/o. Calangute	87/13, 14	1250	Henry Peter D'Souza r/o. Calangute	10	Appearance
65	TNC/Dec/u/s7/Calangute/28/2023	Mahesh Kudnekar r/o. Calangute	96/12, 13	2500	Henry Peter D'Souza r/o. Calangute	10	Appearance
66	TNC/Dec/u/s7/Assagao/32/2023	Meghashyam Patre alias Govekar r/o. Assagao	238/3	3750	Chali Sanchis r/o. Assagao	9	Appearance
67	TNC/Dec/u/s7/Nachinola/01/2024	Vilasini Indrakant Vaigankar r/o. Nachinola	40/9	1750	Comunidade of Nachinola & others	1	Appearance
68	TNC/Dec/u/s7/Socorro/02/2024	Suresh Shetgaonkar r/o. Socorro	163/23	2200	Comunidade of Nachinola & others	1	Appearance
69	TNC/Dec/u/s7/Parra/03/2024	Francisco Gabriel Lobo r/o. Parra	11/22	360	Comunidade of Parra & others	1	Appearance
70	TNC/Dec/u/s7/Parra/03/2024	Francisco Gabriel Lobo r/o. Parra	11/22	780	Comunidade of Parra & others	1	Appearance
71	TNC/Dec/u/s7/Parra/04/2024	Francisco Gabriel Lobo r/o. Parra	74/5		Comunidade of Parra & others	1	Appearance
72	TNC/Dec/u/s7/Anjuna/05/2024	Pundalik Datta Agarwadekar r/o. Anjuna	379/4		Dr. Armando B. Mascarenhas & others	1	Appearance
73	TNC/Dec/u/s7/Siolim/06/2024	Chandrawati Chandrakant Shirodkar r/o. Siolim	117/1, 117/2, 117/4		Vinayak Teli r/o. Mapusa	1	Appearance
74	TNC/Dec/u/s7/Anjuna/07/2024	Vasanti Agardwadekar	587/38		Comunidade of	1	Appearance

		& others r/o.			Anjuna & another		
75	TNC/Dec/u/s7/Calangute/08/2024	Nandakumar Lavu Goltekar r/o. Calangute	587/38		Ganpat Ramrao Desai r/o. Calangute	1	Appearance
76	TNC/Dec/u/s7/Parra/09/2024	Salage Mayekar & others r/o.	65/15, 45/25		Comunidade of Parra & another	1	Appearance
77	TNC/Dec/u/s7/Verla/10/2024	Sitaram Deuskar & others r/o.	11/14		Comunidade of Verla & another	1	Appearance
2024-till date							
78	TNC/Dec/u/s7/Nagoa/11/2024	Madhuri Dessai & others r/o. Calangute	61/1		Comunidade of Magoa & others r/o.	1	Appearance
79	TNC/Dec/u/s7/Guirim/12/2024	Ramnath Naik & others r/o. Guirim	98/1, 100/4		Basil D’Cunha & others r/o. Panaji	1	Appearance
80	TNC/Dec/u/s7/Anjuna/13/2024	Subhash Agarwadekar r/o. Anjuna	392/1		Vaikunth Verlekar & others r/o. Mapusa	1	Appearance
81	TNC/Dec/u/s7/Bastora/14/2024	Manjusha Kambli r/o. Birmottem	161/2		Comunidade of Bastora & others	1	Appearance

Tenancy Purchase

Sr. No.	Case No.	Name of the tenant/applicant and address	Survey No.	Area of land in sq. mts.	Name of the owner of the land	Number of hearings held	Current status
2021-2022							
	NIL						
2022-2023							
1	JM-I/TNC/PUR/18-C/Punola/06/2022	Laximan Ramakant Raul r/o Ucassaim	6/9	1250	Sebastiao Jose Conceisao D'Souza & others r/o Mapusa	22	Appearance
2	JM-I/TNC/PUR/18-C/Colvale/02/2023	Rama Tanaji Revodkar & ors r/o Chicalim	177/33	2500	Comunidade of Colvale & ors	16	Appearance
3	JM-I/TNC/PUR/18-C/Calangute/04/2023	Thomas Fernandes r/o Calangute	226/10, 225/10, 224/1,	3750	Niclau Egid Mascarenhas & ors r/o Calangute	15	Steps

Mundkar Declaration April 2021 to March 2022							
1	JM-II/MND/SR/31/08/2020	Ravi K. Arlekar, r/o.Verla,Bardez-Goa	64/4	1050 sq.mts	Pedro Dias, r/o.Salvador do Mundo,Bardez-Goa	35	Reply
2	JM-II/MND/SR/ Saligao/9/2017	Vishnu Bandekar, r/o.Saligao	329/1	360 Sq.mts	Mathil Mendes, r/o.Saligao	40	Appearance
3	JM-II/MND/SR/ Reis Magos/5/2017	Neelkamal Taulikar,r/o.Calangu te	62/5	300 Sq.mts	Angelo De Souza,r/o.Betim	30	Appearance
4	JM-II/MND/SR/ Civil-issue/4/2018	Selvin Barreto & others, r/o.Mapusa	160/5 to 160/1	414 sq.mts	Shansundar Naik & others, r/o.Porvorim	30	To take steps
5	JM-II/MND/SR/ 6/2018	Krishna Redkar, r/o.Siolim	64/26	320 Sq.mts	Baise Lino Fernandes, r/o.Aldona	32	Cross
6	JM-II/MND/SR/15/2011	Ramesh Vaigankar, Siolim	58/3	540 Sq.mts	Joseph Rangel	34	Reply of opponent
7	JM-II/MND/SR/02/2009	Silvester Alelua Salvador do Mundo	43/8	360 Sq.mts	Mario Attadi Salvador do Mundo	36	Appearance
8	JM-II/MND/SR/10/2005	Maria Fernandes e Lobo, Calangute	176/3	314 sq.mts	Carlos Tavora	40	Cross
9	JM-II/MND/SR/ Parra/12/2010	Madhu Mayekar, Siolim , bardez Goa	120/13	1500 sq.mts	Christalina S .E. Cordeiro	30	Reply
10	JM-II/MND/SR/11/2018	Pedrinha Ferrao, r/o.Nachinola	64/11	544 sq.mts	Manuelk Cruz & others, r/o.Dona Paula, Tiswadi-Goa	20	Reply of opponent
11	JM-II/MND/SR/ PDF/13/2018	Amar V. Naique, Verem, Bardez Goa	82/1	358 sq.mts	Prabha Anil Naik and others	19	
12	JM-II/MND/SR/ Calangute/15/2018	Raghunath D. Shirodkar and others	184/5	588 sq.mts	Neville Souza and others	21	Appearance
13	JM-II/MND/SR/ Parra/12/2018	Santosh S. Chari	177/3	275 Sq.mts	Maria D'souza	15	Argument
14	JM-II/MND/SR/ Reis Magos/2/2018	Joao Reimundo Mendes, r/o/Reis Magos	101/6	750Sq.mt s	Comunidade of Nerul	18	Steps

15	JM-II/MND/ INJ/7/2019	Vincent Lawrence D'Souza, r/o.Anjuna, Badez-Goa	350/1	900 Sq.mts	Stephen Noronha & others, r/o.Mumbai	20	Steps
16	JM-II/MND/SR/ Aldona/10/2020	Sebastian Antonio Cardoz & others, r/o.Aldona, Bardez-Goa	298/17	175 Sq.mts	Ivo Gomes, r/o.Aldona, Bardez-Goa	15	Notice issued to party
17	JM-II/MND/SR/Reis Magos/01/2021	Sharada G.Fadte & other, r/o.Betim, Bardez-Goa	61/1	300 Sq.mts	Gisela Marchon & others, r/o.Betim, Badez-Goa	20	Appearance
18	JM-II/MND/SR/02/2021	Prasad Kerkar, Mapusa	Chalta no.2, P.T.Sheet no .133	468 sq.mts	Andre Francisco Souza, Mapusa	12	To take steps
19	JM-II/MND/SR/ Candolim/12/2021	Sunita E. Naik & others r/o. Candolim-Goa	129/9	150 Sq.mts	M/s Modelema Hotels Pvt. Ltd,New Delhi	22	Reply of opponent
20	JM-II/MND/SR/ Colvale/16/2021	Suresh P. Naik, r/o.Colvale	408/1	725Sq.mts	Maria Arcanjo Fernandes & others, r/o.Colvale, Bardez-Goa	19	To take steps Reply of applicant
Mundkar Declaration April 2022 to March 2023							
NIL							
Mundkar Declaration April 2023 to March 2024							
21	JM-II/MND/SR/ Nerul/05/2023	Venkatesh Vishwanath Lotlikar & others, r/o.Nerul, Bardez-Goa	49/4 & 49/5	600 sq.Mts	`Terza Cordo, & others, r/o.Nerul,Bardez-Goa	14	Appearance of opponent
22	JM-II/MND/SR/ Socoro/07/2023	Atmaram M.Kudav & others,	126/2 & 126/25	375, 525 Sq. mts	Rois D'Souza & others, r/o.Bombay	12	Appearance of opponents

		r/o.Socorro,Bardz-Goa					
23	JM-II/MND/SR/ Calangute/08/2023	Alebina Fernandes & others, r/o.Calangute, Bardez-Goa	247/4	7225 Sq. mts	Carol Ejipsy & others, r/o.Calangute,Bardez-Goa	15	To take steps
24	JM-II/MND/SR/Saligao/10/2023	Premanand Kudnekar,r/o.Saligao, Bardez-Goa	193/5	475 sq.mts	Cecilia D’Souza & others, r/o.Saligao, Bardez-Goa	12	Appearance of applicant & opponent
25	JM-II/MND/SR/ Sirsaim/12/2023	Maya Chari & others, r/o.Sirsaim, Bardez-Goa	116/2	300 sq.mts	Maya Chari & others, r/o.Sirsaim, Bardez-Goa	6	Appearance of opponent
26	JM-II/MND/Neg-Decl/Reis Magos/15/2023	TGB Projects Pvt.Ltd	81/1	26925 Sq. mts	Manhta R. Madkalkar	10	Appearance of applicant & opponent
27	JM-II/MND/SR/ Moira/16/2023	Pandurang Chari & others r/o.Moira, Bardez-Goa	160/21	450 Sq. mts	Comunidade of Moira	11	reply of opponent
28	JM-II/MND/SR/Siolim/01/2024	Shri.Prasad Govind Simepurushkar H.No.385/3A,Guddem , Siolim, Bardez-Goa.	165/73 & 81	175 Sq.mts	Mr.Rui Braganza Cunho, Guddem Vaddo, Siolim,Bardez-Goa.	3	Appearance
29	JM-II/MND/Neg-Decl/Saligao/02/2024	Cottage Industries Exposition Ltd,	9/23	135 Sq.mts	Mrs.Estefania D’Costa, r/o.H.No.2/115,Cotta Morod, Saligao,Bardez-Goa.	3	Appearance
Mundkar Declaration April 2024 to June 2024							
30	JM-II/MND/SR/Anjuna/03/2024	Tucaram Shabi Corgaonkar Huddo Waddo, Shapora, Anjuna, Bardez- Goa.	380/3	198 Sq.mts	Kenneth Philip Valles St. Cyril Road, Bandra, Bombay-50.	2	Appearance

31	JM-II/MND/SR/Assagao/04/2024	Smt.Suhasini Dashrath Naik H.No.692,Shapora, Badem, Assagao, Bardez-Goa.	58/1	225 Sq.mts	Telma Margelina de Sa Pinto, r/o.508/A,Betim,Bard ez-Goa.	2	Appearance
32	JM-II/MND/SR/Anjuna/05/2024	Shri.Tukaram Ramnath Parsekar, H.No.1075(New),1/4(Old), Kulchem Bhat,Anjuna, Bardez-Goa	7/20	150 Sq.mts	Paulo David D'Souza, Dangui Colony, Mapusa, Bardez-Goa.	2	Appearance
33	JM-II/MND/SR/Anjuna/06/2024	Smt.Chanda Chandrakant Chodankar, Dabol Wada, Near Chapel, Anjuna, Bardez-Goa.	602/4	275 Sq.mts	Keshaw Krisnaji Laad, Dabol Wada, Near Chapel, Anjuna, Bardez- Goa.	2	Appearance
34	JM-II/MND/SR/Canca/07/2024	Smt.Laxmi Narayan Vengurlekar, H.No.436/A, Canca Bandh, Bardez- Goa.	38/6 & 38/3	150 Sq.mts & 200 Sq.mts	Mr.Jeronimo Caitano Braganza, H.No. 1305/1, Chich Bhatwadi, Mayem, Bicholim, Goa.	2	Appearance
35	JM-II/MND/SR/Saligao/08/2024	Mr.Lucas Dos Remedious, H.No.4/45, Tabra Vaddo, Saligao, Bardez-Goa	213/84	250 Sq.mts	Anthonio V. M. D'Souza Tabra Waddo, Saligao, Bardez-Goa	1	Appearance

Mundkar Purchase(Pending)

Sr.No .	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearing	Current status
Mundkar Purchase April 2021 to March 2022							
NIL							
Mundkar Purchase April 2022 to March 2023							
NIL							
Mundkar Purchase April 2023 to March 2024							
1	JM-II/MND/PUR/Mapusa/04/2023	Kashinath Parsekar,r/o. Mapusa,Bardez-Goa	P.T.Sheet No.78 of Chalta No.10	1034 sq.mts	George Vitoria Pinto,r/o.Nagoa, Bardez-Goa	6	Appearance of opponent
2	JM-II/MND/PUR/Guirim/06/2023	Raida Maria Campos,r/o. Guirim,Bardez-Goa	81/2	150 sq.mts.	Maria Sebastiao Pinto,r/o. Divar,Ilhas-Goa	4	Appearance of opponent
3	JM-II/MND/PUR/Parra/01/2024	Urmila Mandrekar & others,r/o.Parra, Bardez-Goa	98/1	300 sq.mts	Joe Alvares, r/o.Parra, Bardez-Goa	2	Appearance of opponent
4	JM-II/MND/PUR/Mapusa/02/2024	Shripad Arsekar,r/o.Mapusa, Bardez-Goa	P.T.Sheet No.137 of Chalta No.190	200 sq.mts	Bicu Joshi & others,r/o.Mapusa, Bardez-Goa	2	Appearance of opponent

Mundkar Declaration April 2024 to June 2024							
5	JM-II/MND/PUR/Parra/03/2024	Bernard Fernandes, r/o. Parra, Bardez-Goa	124/17	300 Sq.mts	Jose Saldhana & others,r/o.Parra, Bardez-Goa	3	Appearance of opponent
6	JM-II/MND/PUR/Siolim/04/2024	Shamba Dattaram Toraskar H.No.350/5, Sodiem, Siolim, Bardez-Goa.	271/1	200 sq.mts	Shri.Sadanand Suraiji Mahatme, Rajwado, Mapusa, Bardez-Goa	-	Notice issued to party

Tenancy Declaration(Pending)

Sr.No .	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearing	Current status
Tenancy Declaration April 2021 to March 2022							
1	JM-II/TNC/SR/04/2012	Bhimarati Chari, r/o.Siolim	1/214	250 sq.mts	Lowerence D;Souza, r/o.Siolim	30	Reply
2	JM-II/TNC/SR/8/12	Arun Gavdankar Mapusa	Chalta no.40 & P.T.Sheet no. 3	520 sq.mts	Comunidade of Mapusa	25	Cross
3	JM-II/TNC/SR/1/2012	Isabel Lucia Vales, Saligao	293/4	2100 Sq. mts	Comunidade of Saligao, and others	21	Evidence
4	JM-II/TNC/SR/11/2011	Vinayak Govekar	60/2	544	Calesto Alvares	39	Steps

				Sq.mts			
5	JM-II/TNC/SR/ Issue/ 06/10	Rajaram Salgaonkar,r/o.Tivim	128/12	560 Sq.mts	Peter P. C. Almeida	30	Further cross
6	JM-II/TNC/SR/09/2008	Kamal Kudnekar , r/o.Calangute	43/0	300 Sq.mts	Lourdes Bothas & others	39	Cross
7	JM-II/TNC/SR/09/2007	Sena Chandaikar, r/o.Pirna,	4/0	250 Sq.mts	Comunidade of Nadora	25	Reply
8	JM-II/TNC/SR/12/2006	Keshav Parsekar Bastora,	2/9	558 Sq.mts	Mario Dmello Mapusa	34	Steps
9	JM-II/TNC/SR/07/2006	Sena Chandaikar, r/o. Pirna	85/0	360 Sq.mts	Comunidade of Nadora	29	Reply
10	JM-II/TNC/SR/Guirim/04/2013	Sadanand Palyekar, Guirim	32/1	600 Sq.mts	Administrator of Comunidade	38	Arguments
11	JM-II/TNC/SR/Nerul/8/2013	Vithal J. Naik Agarvadekar r/o.Nerul	111/3	900 Sq.mts	Comunidade of Nerul & oths	36	Reply
12	JM-II/TNC/SR/Canca/06/2013	Krishna P. Parsekar, r/o.Canca	42/4	2500 Sq.mts	Caetano Antnonio Desilveira & oths, r/o.Canca	30	Arguments
13	JM-II/TNC/SR/Canca/07/2013	Krishna Parsekar, r/o.Canca	45/1	500 Sq.mts	Comunidade of Canca & oths.	25	Arguments
14	JM-II/TNC/SR/ Nerul/08/2013	Vithal J. Naik Agarvadekar r/o.Nerul	111/3	900 Sq.mts	Comunidade of Nerul & oths	36	Reply
15	JM-II/TNC/SR/ Mapusa/16/2013	Suresh Korgaonkar , r/o.Mapusa	34/103	800 Sq.mts	Domingos J. D Mello & oths.r/o.Mapusa	25	Cross
16	JM-II/TNC/SR/ SR/19/13	Santosh Revodkar, r/o.Anjuna	466/2	6500 Sq.mts	Comunidade of Anjuna	30	Cross
17	JM-II/TNC/SR/ SR/21/13	Prakash S. Revodkar, r/o.Anjuna	453/4	3600 Sq.mts	Anton Vaz, r/o.Anjuna	24	Reply
18	JM-II/TNC/SR/Civil issue/08/2014	Angela pinto E D'Cruz, Aldona	177/2	258 Sq.mts	Cliffe D Cruz Aldona	20	Reply
19	JM-II/TNC/SR/Civil issue/09/2014	Laxman kerkar, Verla, And others	88/8	950 Sq. mts	Delfina Noronha Verla,	18	Reply
20	JM-II/TNC/SR/Parra/13/2014	Sharmila Jadhav, Parra	12/5	800 Sq.mts	Alan Soares,Parra	34	Reply

21	JM-II/TNC/SR/Aldona/27/2021	Devidas Raut, r/o.Aldona	80/8	560 Sq.mts	Salvador Jose Soares & others	20	Reply
Tenancy Declaration April 2022 to March 2023							
22	JM-II/TNC/SR/Socorro/29/2022	Vinayak A. Salgaonkar, Porvorim, Bardez Goa, And another	147/7	1150 sq. mts	Comunidade of Serula and another	18	Evidence
23	JM-II/TNC/SR/Colvale/28/2022	Geeta S. Gadekar, Panaji, Tiswadi, Goa, And another	48/0	6650 Sq.mts	Comunidade of Colvale, and another	19	Cross
24	JM-II/TNC/SR/Colvale/27/2022	Geeta S. Gadekar, Panaji, Tiswadi, Goa, And another	275/1	83,200 Sq. mts	Comunidade of Colvale, and another	19	Cross
25	JM-II/TNC/SR/Mapusa/23/2022	Ursula Maria Goretti Sabina De Souza ,Tivim, Bardez Goa	1/15 of P.T.Sheet no. 107	1172 Sq. mts	Comunidade of Mapusa and another	15	Cross
26	JM-II/TNC/Neg-Decl/Colvale/03/2023	Shital Shivam Naik Chikhalikar' Mumbai	431/1, 431/2 & 431/3	550, 225 & 400 Sq. mts	Hanumant Jairam Naik	12	Steps
27	JM-II/TNC/SR/Siolim/05/2023	Catrina Fernandes , Siolim, Bardez Goa	302/13	3475 Sq. mts	Telma Margalina de sa Pinto And Others	12	Arguments
28	JM-II/TNC/SR/Siolim/06/2023	Milagrina Fernandes , Siolim, Bardez Goa and others	54/48	700 Sq. mts	Serafina Rita D'costa and others	15	Argument
29	JM-II/TNC/SR/Verla/08/2022	Dnyaneshwar R.Kerkar,r/o.Verla,Can ca	24/15	560 Sq.mts	Catherin D'Souza,	20	Appearance
30	JM-II/TNC/SR/Guirim/04/2023	Rama N. Gawas, Guirim, Bardez, Goa,	65/20, 65/21 & 65/22	500, 25 & 200 sq.mts	The Comunidade of Guirim and another	12	Final Order

Tenancy Declaration April 2023 to March 2024							
31	JM-II/TNC/SR/Socorro/32/2023	Irena Pereira, Socorro, Bardez Goa And another	116/17 & 124/20	1675 Sq. mts	Comminidade of Serula and another	6	For appearance
32	JM-II/TNC/SR/Nerul/31/2023	John Mascarenhas, Tinto wada, Nerul, Bardez Goa	120/1 & 110/9	15,894 Sq. mts &757Sq. mts	Comunidade of Nerul	9	Steps
33	JM-II/TNC/SR/Mapusa/30/2023	Srimati Canolcar, Duler, Mapusa, Bardez, Goa And others	Chalta no.67/6 of P.T.Sheet no. 63	316 Sq. mts	Comunidade of Mapusa and another	8	Reply
34	JM-II/TNC/Neg-Decl/Aldona/29/2023	Vincy S. Alfonso, Carona, Bardez Goa, And another	259/13	13,625 Sq. mts	Antonio M. Rebelo	8	Steps
35	JM-II/TNC/Neg-Decl/Camurlim/28/2023	Azara Spaces L.L.P, Panaji, Goa	240/2	4875 Sq. mts	Maria F. D'souza, And another	7	Appearance
36	JM-II/TNC/SR/Neg Decl/Ponolem/21/2023	Eremita Manuel Joaquim Gracis, Aldona, Bardez-Goa.	1/2	225 Sq.mts	Alcantra Damaciana e Gracias Guirim, Bardez-Goa	8	Steps
37	JM-II/TNC/SR/Arpora/20/2023	Weera R. Ferraz, Divan Bhatti, Arpora, Bardez Goa	118/37	150 Sq. mts	Regina A. Homes	10	Appearance
38	JM-II/TNC/SR/Arpora/19/2023	Vincy S. Alfonso, Carona, Bardez Goa, And another	259/13	13,625 Sq. mts	Antonio M. Rebelo	12	Appearance
39	JM-II/TNC/SR/Pirna/18/2023	Savita S. Nagade, and others Pirana , Bardez Goa	42/0	10950 Sq. mts	Damodar Ganesh Shet Mishal and others	10	Reply
40	JM-II/TNC/Neg-Decl/Guirim/17/2023	Comunidade of Guirim, Guirim, Bardez Goa	78/3-A	1000 Sq. mts	Luis Noronha and others	10	Evidence
41	JM-II/TNC/SR/Siolim/15/2023	Datta L. Goltekar and another, Siolim,	210/1	84402 Sq. mts	Comunidade of Siolim	12	Evidence

		Bardez Goa					
42	JM-II/TNC/SR/Bastora/14/2023	Ramesh N. Kambli, Bastora , Bardez Goa and others	138/2	3825 Sq. mts	Comunidade of Bastora and another	10	Steps
43	JM-II/TNC/SR/Arpora/13/2023	Maureen Oliveira, Arpora, Bardez Goa, And others	105/3,105 /4,105/5,1 05/6,105/ 8 and 105/13	725, 750,125 and 725 Sq. mts	Priti C. Satelkar And others	10	Reply
44	JM-II/TNC/SR/Arpora/12/2023	Maureen Oliveira, Arpora, Bardez Goa, And others	105/3, 105/4, 105/7, 105/9, 105/1, 105/1, 105/1, 105/1, 105/15 & 105/16	725, 750, 75,250,1 25,1100, 825,250, 150 and 400 Sq. mts	Pundalik G. Satelkar and others	10	Reply
45	JM-II/TNC/Neg-Decl/Corjuem/07/2023	Abhay R. Panjekar, And another, Aldona, Bardez Goa	49/10	725 Sq.mts	Ramesh Y. Panjekar, And others	12	Settlement
46	JM-II/TNC/SR/Calangute/01/2024	Mahesh Laxman Kudnekar Calangute, Bardez-Goa, 403516	87/20, & 87/21	2650 3150	Mr.Henry Peter D'Souza Calangute, Bardez- Goa.403516	7	Reply/ Steps
47	JM-II/TNC/SR/Socorro/02/2024	Namdeo Vithal Shirodkar Socorro, Bardez-Goa	227/12 & 228/21	316 Sq.mts	Mr.Julio D'Silva Socorro, Bardez-Goa	5	Steps
48	JM-II/TNC/SR/Anjuna/03/2024	Sovitri Datta Satardekar Anjuna, Bardez-Goa	464/3	155 Sq.mts	Minguel Gusumad De Silva Montero Parra, Bardez-Goa	4	Appearance
49	JM-II/TNC/SR/Anjuna/04/2024	Sovitri Datta	465/13	250	Comunidade of	4	Steps

		Satardekar Anjuna, Bardez-Goa		Sq.mts	Anjuna, Anjuna, Bardez-Goa		
50	JM-II/TNC/SR/Socorro/05/2024	Namdeo Vithal Shirodkar Socorro, Bardez-Goa	228/7, 228/23, 258/5, 258/10, 258/13, 258/15 & 258/27	75 Sq.mts, 425 Sq.mts, 325 Sq.mts, 50 Sq.mts, 150 Sq.mts, 125 Sq.mts &75 Sq.mts	Jose Francisco Henrique Socorro, Bardez-Goa.	3	Steps
51	JM-II/TNC/SR/Colvale/06/2024	Ashwini Amar Haldankar Colvale, Bardez-Goa	274/2	170 Sq.mts	Comunidade de Colvale	6	Steps
52	JM-II/TNC/SR/Salgao/07/2024	Vilasini Chandrakant Govekar Saligao, Bardez-Goa	19/15 & 19/10	575 Sq.mts& 425 Sq.mts	Virgina Fernandes Saligao, Bardez-Goa	3	Appearance
53	JM-II/TNC/SR/Parra/08/2024	Mariyanin D'Souza Parra, Bardez-Goa	105/18	252 Sq.mts	Diogo Pereira Parra, Bardez-Goa	4	Steps
54	JM-II/TNC/SR/Parra/09/2024	Mariyan D'Souza Parra, Bardez-Goa	15/2 & 68/9	170 Sq.mts	The Administrator of Comunidade	2	Appearance
55	JM-II/TNC/SR/Anjuna/10/2024	Laxmikant Rohidas Bhosle Anjuna, Bardez-Goa	516/6	120 Sq.mts	Nossa Senhora Saude Anjuna, Bardez-Goa	3	Appearance

NIL

Tenancy Purchase April 2022 to March 2023

1	JM-II/TNC/PUR/Pirna/01/2023	Satyawati Vassudev Naik Pirna, Bardez-Goa	79/0	450 Sq.mts	Comunidade of Pirna Pirna, Bardez-Goa,	8	Appearance

Tenancy Purchase April 2023 to March 2024

2	JM-II/TNC/PUR/Arpora/07/2023	Sunanda N.Sakhalkar,r/o. Siolim, Bardez-Goa	22/1	4700 sq.mts	Vithal R.Kenkre & others, r/o.Arpora, Bardez-Goa	4	Steps
3	JM-II/TNC/PUR/Nagoa/06/2023	Arjun Ganesh Palyekar Nagoa, Bardez-Goa	4/11	2025 Sq.mts	Mr.Jose D'Souza Nagoa, Bardez-Goa	3	Appearance
4	JM-II/TNC/PUR/Siolim/01/2024	Shiru Demu Vernekar & others, r/o. Siolim, Bardez-Goa	98/15 169/18	200 Sq.mts	The Comunidade of Siolim & others	2	appearance
5	JM-II/TNC/PUR/Parra/02/2024	Chandrakant Mangesh Kandolkar & others, r/o. Parra, Bardez-Goa	158/10	200 Sq.mts	Nakul K. Sawal, r/o. Parra, Bardez-Goa	2	appearance
6	JM-II/TNC/PUR/Corjuem/03/2024	Vijaya Gaurinath Phadte & others, r/o. Corjuem, Aldona, Bardez-Goa.	179/6 179/7	1,900 Sq.mts 3,600 Sq.mts	Niclau Correia & others, r/o. Carona, Aldona, Bardez-Goa.	2	appearance
7	JM-II/TNC/PUR/Assagao/04/2024	Sandeep Prabhakar Naik,r/o. Assagao, Bardez-Goa	239/19	200 sq.mts	Mr.Victor Patrick Sequeira & others, r/o. Assagao, Bardez-Goa	2	appearance
8	JM-II/TNC/PUR/Sangolda/05/2024	Shri.Kashinath Shamba Sangodkar & others,r/o. Sangolda, Bardez-Goa	98/22	200 sq.mts	Comunidade of Sangolda & others	2	appearance

Tenancy Purchase April 2024 to June 2024

NIL

JOINT MAMLATDAR BARDEZ-III

d) Pending Mundkar/ Tenancy cases for the year

TALUKA : BARDEZ

Mundkar Declaration

2021 -2022 = 11 cases

Sr. No.	Case No.	Name of the tenant/ applicant and address	Survey No.	Area of land in Sq. mtrs.	Name of the owner of the land	Number of hearings held	Current status
1	JM-III/MND/DECL/Nerul/01/2021	Sertorio Pereira	105/1	1100	Domingos Simoes	38	Steps
2	JM-III/MND/DECL/Candolim/03/2021	Josephina Fernandes	159/1	1254	Laus Cardoso	21	Arguments
3	JM-III/MND/DECL/Saligao/12/2021	Gurudas Kerkar	137/50	1200	Porfalia Remedios	27	Apperance

4	JM-III/MND/DECL/Calangute/01/2022	Sachin Diukar	213/1	1150	Aninha Lourdes	24	Steps
5	JM-III/MND/DECL/Tivim/03/2022	Agostine Fernandes	563/3	550	Pedro Viegas	26	Apperance
6	JM-III/MND/INJ/Calangute/04/22	Jose Fernandes, Calangute Bardez	248/13	670	Manuel Fernandes	28	Appearance
7	JM-III/MND/DECL/Assagao/06/2022	Pradeep Chandrakant Narverkar	59/4, 59/1	620	Francisco Xavier	28	Steps
8	JM-III/MND/DECL/Canca/05/2022	Anand Shivram Salgaonkar	17/11	780	Octaniano Adriaio Pires	25	Steps
9	JM-III/MND/DECL/Mapusa/07/22	Babu Narayan Naik, Mapusa Bardez Goa.	PT Sheet No. 38 Ch No. 7-A	515	Veronica Carrasco, Mapusa Bardez Goa. Dhanashri Nagzarkar, Mapusa Bardez Goa.	24	Steps
10	JM-III/MND/DECL/calangute/08/22	Jose Fernades, Sauntawado Calangute Bardez	248/13	350	Manuel John Fernandes, Sautawado Calangute	21	Steps
11	JM-III/MND/DECL/Mapusa/09/22	Vishwanath Bhalchandra Talavdekar, Mapusa Bardez	Ch. No. 16 PT Sheet No. 36	415	Gabriel Romao D Souza	20	Steps

2022- 2023 = 16 cases

1	JM-III/MND/DECL/Pomburpa/10/22	Vijayanti Shivaji Desai, Pomburpa Bardez.	Sy. No. 30/2	415	Comunidade of Pomburpa	19	Steps
2	JM-III/MND/DECL/Colvale/13/2022	Vitorino Fernandes R/o. Colvale Bardez		315	Distiana Fernandes R/o. MorjimPernem.	22	Steps
3	JM-III/MND/DECL/Reis Magos/01/2023	Shriram Datta Naik alias Sriram Naique R/o. Reis Magos Bardez	85/12	300	Gauri Gurudutt Kirtani R/o. Gogol Margao.	20	Steps
4	JM-III/MND/DECL/Guirim/02/2023	Sita Rama Kolgaonkar, R/o. Guirim Bardez Goa.	100/36 & 100/12	298	Vishnu Kamat and Others R/o. Guirim Bardez		Steps
5	JM-III/MND/DECL/Siolim/04/2023	Laxman Ghatwal, R/o. Siolim Bardez Goa.	165/1 and 165/27	415	Rui Cunha alias Rui Braganza Cunha, R/o. West Mumbai.	23	Steps
6	JM-III/MND/DECL/Anjuna/05/2023	Inacio Martinho D Souza alias Inacio M. D Souza, R/o. Anjuna Bardez Goa.	24/1.	760	Annabella Livita Rodrigues R/o. Mumbai 400011.	18	Steps
7	JM-III/MND/DECL/Pomburpa/06/2023	Gopal BhikajiHarmalkar, R/o. Pomburpa Bardez.	82/3	598	Krishna Parab Dharwadkar	19	Steps
8	JM-III/MND/DECL/Nerul/07/2023	Magdaline Luis R/o. Nerul Bardez	98/1	650	Mario Roy do Rosario De SouzaR/o. Nerul	19	Steps

					Bardez.		
9	JM-III/MND/DECL/Calangute/08/2023	Jayeshwar Ganesh Simepuruskar, R/o. Calangute Bardez	196/35	712	Isabella D,Souza R/o. Khobrawado Calangute Bardez	18	Steps
10	JM-III/MND/DECL/Camurlim/09/2023	Chandranath Sitaram Raul R/o. Camurlim Bardez	76/18	986	Maria Aquina Martins R/o. SDM, Bardez	16	Steps
11	JM-III/MND/DECL/Socorro/10/2023	Trevor Rolt R/o. Socorro Bardez Goa.	41/2-E	367	Silveiro D Souza, Socorro Alto Porvorim Bardez	15	Steps
12	JM-III/MND/DECL/Bastora/11/2023	Ranjita Ramesh Kambli Ramesh Namdev Kambli R/o. BirmottemBastora Bardez Goa.	138/2	315	Comunidade of Bastora	15	Steps
13	JM-III/MND/DECL/Saligao/12/2023	Devidas Mandrekar Diksha Mandrekar R/o. SalmonaSaligao	119/18	300	Leonardo Daniel Oliver Da Gama	12	Steps
14	JM-III/MND/DECL/Camurlim/13/2023	Devakibai Gopinath Naik Vithal Gopinath Naik	3/9	298	Vinayak Damodar Kadkade Manohar Kadkade	19	Steps
15	JM-III/MND/DECL/Oxel/14/2023	Agnelo Thomas Fernandes alias Thomas Fernandes R/o. 435, Second waddo, ChopdemOxelSiolim Bardez	111/49	415	Tividade Fernandes & Others	13	Steps

16	JM-III/MND/DECL/Guirim/15/2023	Krishna Prabhakar Malpekar Age 56 years R/o. H. No. 47/3, Perxetwaddo, Guirim Bardez	2/12	760	1) Leopoldio Zuzarte 2) Rajan Prabhakar Malpekar R/o. H. No. 47/3, PerxettvaddoGuirim Bardez.	14	Steps

2023- 2024 = 3 cases

1	JM-III/MND/DECL/Moira/16/23	Krishna Paras Morajkar R/o. H. No. 739, satta Poria Moira Bardez	147/16	598	Antonio Noronha R/o. Moira Bardez	13	Steps
2	JM-III/MND/DECL/Aldona/17/2023	1. Natividade Cyril Bocarro 2. Lawrence Joseph Menezes & Others R/o. Mumbai	324/0	650	Luis Maria Ferrao R/o. Carona Aldona Bardez Goa.	7	Steps
3	JM-III/MND/NEG-DECL/Assagao/19/2023	Sebastiao Santana De Souza R/o. Assagao Bardez	220/5	712	Flaviana Sebastana de Souza, R/o. SocolvaddoAssagao Bardez	2	Steps

2024-till date 2 cases

1	JM-III/MND/DECL/Socorro/01/2024	Laxmi Mayenkar Shantaram Vishnu Mayekar	260/1	300	Gil Oswald Reibeiro Matilda Lobo Ribeiro		Steps

		Snehal Vishnu Mayekar R/o. Socorro Bardez			R/o. Feira Alto Mapusa Bardez		
2	JM-III/MND/DECL/Candolim/02/2024	Mary Fernandes Anthony L. Fernandes R/o. Pintowado Candolim Bardez	220/9	700	John Januario Pereira Andrew Braganza R/o. Mapusa Bardez		Steps

Mundkar Purchase

2021-2022 = 4 cases

1	JM-III/MND/PUR/Arpora/4/2020	Vilas Corgaonkar	191/6	986	Prakash Korgaonkar	32	Arguments
2	JM-III/MND/PUR/Calangute/04/21	YeshashriHadfadkar	316/14	367	Merwin D Souza	22	Steps
3	JM-III/MND/PUR/Guirim/06/2021	Krishna Salgaonkar	86/16	315	RaghuvirKamat	28	Steps
4	JM-III/MND/PUR/Bastora/01/23	PandurangDasharathNa ik, BastoraBardez	139/13	300	Luis Felicio D Souza Estelina D Souza BastoraBardez Goa.	14	Steps

2022- 23 = 2 cases

1	JM-III/MND/PUR/Sangolda/04/2023	AnandiBhagwantGaonk ar R/o. H. No. 60, BarroswadaSangoldaBa rdez	20/43	298	Maria Estimiziacarmkina Nazareth	7	Steps
2	JM-	PremnathParulekar alias Premnath G.	16/1	415	BaburaiRamnathBh obe R/o.	5	Steps

	III/MND/PUR/Sangolda/05/2023	NaikParulekar, R/o. MarraPilerne			OrdaCandolimBard ez		

2023 - 2024 = 6 cases

1	JM-III/MND/PUR/Moira/06/2023	Dina raujiMavalankar R/o. H. No. 157 (old), 157 B (New), R/o. Pirazona Moira Bardez	97/7	760	Lues Coelho, R/o. H. No. 70, Pirazona Moira Bardez Goa.	4	Steps
2	JM-III/MND/PUR/Moira/07/2023	Caridade Albuquerque Vancy Albuquerque Reina Albuquerque R/o. GavonimTivimBardez	12/7	598	ArcanjFernandes& Others R/o. DharerSirsaimBarde z Goa.	3	Steps
3	JM-III/MND/PUR/Calangute/01/2024	Manohar J. Shirodkar R/o. H. No.E-4/198A, Porbawada Calangute	367/4	300	Thereza Goes Proenca R/o. H. No. 288/A, Calangute Bardez	5	Steps
4	JM-III/MND/PUR/Nagoa/02/2024	Sadanand Divkar alias Rajan Divkar, R Rautwaddo, Nagoa Bardez	50/15	700	Florinda Fernandes Paul Fernandes R/o. Porbawaddo Calangute	4	Steps
5	JM-III/MND/PUR/Colvale/10/2024	Prashant HarichandraBhosleR/o. H. No. 10A/6, Tarwaddo, Colvale Bardez	413/1	986	Alfred D Mello, R/o. Acoi Mapusa	3	Steps
6	JM-III/MND/PUR/Anjuna/11/2024	Sandeep GokuldasMandrekar, R/o. Anjuna Bardez Goa.	89/3	367	Josephine Antoneitte& Others	5	Steps

2024- till date = 5 cases

1	JM-III/MND/PUR/Assagao/12/2024	Pradeep Chandrakant Narvekar R/o. Badem Assagao Bardez Goa.	59/1 & 4	315	Francisco Xavier Gregirio Pereira Silveira R/o. Saligao Bardez	4	Steps
2	JM-III/MND/PUR/PDF/13/2024	Dharmaraj Jagannath Bhonsle Meghraj Jagannath Bhonsle & Others R/o. H. No. 11(old) 12 (new) Britona PDF Bardez	193/1	300	Amita Kerkar Shripad Ramchandra Sinai Rataboli& Others		Steps
3	JM-III/MND/PUR/Calangute/14/2024	Gabriel Leo Fernandes alias Ghabriel Leao Fernandes R/o. H. No. E-6/147, Khobrawado Calangute Bardez	238/15	700	Joseph Anthony D Souza & Others	5	Steps
4	JM-III/MND/PUR/Calangute/15/2024	Late Raghunath D Shirodkar 1. Gajanan Shirodkar 2. Rupa Shirodkar & Others R/o. Naikawado Calangute Bardez.	184/5	986	Neville Jacob De Souza Proenca.	4	Steps
5	JM-III/MND/PUR/Canca/16/2024	Damodar Ganpat Harmalkar R/o. Freitas waddo, Verla Bardez	51/1	367	Diogo Francis Freitas R/o. Verla Canca Bardez.	3	Steps

Tenancy Declaration

2021 – 2022 = 15 cases

Sr. No.	Case No.	Name of the tenant/ applicant and address	Survey No.	Area of land in Sq. mtrs.	Name of the owner of the land	Number of hearings held	Current status
1	JM-III/TNC/DECL/Calangute/04/2021	Joao Lourenco D Souza	345/7	632	Comunidade of	21	Evidence

					Calangute		
2	JM-III/TNC/DECL/Assagao/08/21	Sitaram Sawant	148/1	2227	Plegstina Mathias	27	Evidence
3	JM-III/TNC/DECL/Anjuna/15/21	Amita Vishnu Haldankar	103/1	650	Doreen Ramos alias Gawandalkar	24	Orders
4	JM-III/TNC/DECL/Sirsaim/20/21	Shamrao Shiroadkar.	66/12	525	Comunidade of Sirsaim.	26	Reply
5	JM-III/TNC/DECL/Aldona/22/2021	Diogo Fernandes	262/7	920	Comunidade of Aldona	28	Steps
6	JM-III/TNC/DECL/Anjuna/23/2021	Amita Haldankar, Anjuna	103/9, 7	650	Ruveet Pereira	27	Arguments
7	JM-III/TNC/DECL/Socorro/24/2021	Urmila Volvoikar	59/3	1324	Comunidade of Serula	19	Appearance
8	JM-III/TNC/DECL/Moira/02/22	Milind Naik	142/13	2500	Maria Pais	21	Steps
9	JM-III/TNC/DECL/Socorro/01/2022	Rajanikant Ambre	63/26	110	Comunidade of Serula	20	Steps
10	JM-III/TNC/DECL/Uccasaim/07/2022	Filomena Fernandes	14/11	8214	Comunidade of Uccassaim	19	Steps
11	JM-III/TNC/DECL/Assagao/08/2021	Laxmi Mandrekar	243/9	3250	Comunidade of Assagao	18	Steps
12	JM-III/TNC/DECL/Parra/10/2022	Eleuterio Rosario D' Cunha, Parra Bardez Goa.	78/1	1687	Comunidade of Parra	19	Apperance
13	JM-III/TNC/Decl/Uccassaim/11/2022	Sindhu Api Mavlakar, Nachinola Bardez	53/2, 54/2, 65/3	3542	Comunidade of Ucassaim	20	Apperance
14	JM-III/TNC/DECL/Guirim/14/2022	Ashok Bapu Palyekar, Guirim Mapusa		1530	Comunidade of Guirim	18	Steps

15	JM-III/TNC/DECL/Anjuna/15/2022	Leonar Sequeira alias Leonar R. Naik, Anjuna Bardez Goa.	500/1	1478	Francis Xavier Gomes R/o. Uccassaim Bardez Goa.	18	Steps

2022- 2023= 29 cases

1	JM-III/TNC/DECL/Assagao/16/2022	Carmina Pinto, R/o. Assagao Bardez	235/17	1263	Sebastiao Saver Peri R/o. Assagao Bardez	16	Steps
2	JM-III/TNC/DECL/Anjuna/18/2022	Mariano Fernandes, R/o. 1179, Gavimwadi, Anjuna Bardez.	215/1		Melba Gama Pinto, R/o. Anjuna Bardez Goa.	15	Apperance
3	JM-III/TNC/DECL/Parra/19/2022	Etelin Lobo alias Etelvina Lobo alias Etelvena Lobo alias Leopoldina Lbo	182/10	1500	Comunidade of Parra	15	Apperance
4	JM-III/TNC/DECL/Uccasaim/20/2022	Devu DhaktoSavaiverekar R/o. Uccasaim Bardez	103/1	1100	Marlene Affonso	18	Steps
5	JM-III/TNC/DECL/Uccasaim/21/2022	Devu DhaktoSavaiverekar R/o. Uccasaim Bardez	66/12	975	Antonio Jose Cordeiro	16	Steps
6	JM-III/TNC/DECL/Assagao/23/2022	Babu Anand Sirsat, R/o. Assagao Bardez	262/7	1200	Octaviano Do Rosario, R/o. Aldona Bardez.	14	Steps
7	JM-III/TNC/DECL/Arpora/24/2022	Santano Jacinto Fialho R/o. Arpora Bardez	103/9, 7	1225	Comunidade of Arpora	18	Apperance
8	JM-III/TNC/DECL/Canca/25/2022	Surya Yeshwant Naik Rajwati Surya Naik R/o. KhalapwadaCancabardez	59/3	1900	Comunidade of Canca	18	Apperance

		Goa.					
9	JM-III/TNC/DECL/Aldona/26/2022	Abdon Socorro De Lima alias Abdon Socorro D Lima R/o. Muddawado Carona Aldona Bardez	142/13	1730	Comunidade of Aldona.	20	Steps
10	JM-III/TNC/DECL/Tivim/27/2022	Vasant RaujiSalgaonkar Aarti Vasant Salgaonkar R/o. Madel Tivim bardez Goa.	103/1	1000	Comunidade of Tivim	19	Steps
11	JM-III/TNC/DECL/Nagoa/28/2022	Chandrawati Diukar R/o. Nagoa Bardez	66/12	7890	Narayan Purushottam Shinai	18	Steps
12	JM-III/TNC/DECL/Calangute/01/2023	Manuel Caitano Gonsalves, R/o. Calangute Bardez	95/4	1978	Comunidade of Calangute	9	Steps
13	JM-III/TNC/DECL/Colvale/02/23	Narayan Kashinath Kalangutkar R/o.Siolim Bardez	164/2	1170	Comunidade of Colvale Bardez	10	Steps
14	JM-III/TNC/Neg- Decl/Calangute/04/2023	Joao Baptista Fernandes R/o. Gauravada Calangute Bardez.	116/11	3400	Bagu Sakharam Karapurkar, R/o. Calangute Bardez	9	Steps
15	JM-III/TNC/Decl/Parra/05/2023	Rama LaximanSalgaonkar R/o. Tivim Bardez Goa.	80/9	2419	Comunidade of Parra.	9	Steps
16	JM-III/TNC/DECL/calangute/08/2023	Maria Carvalho E Gomes R/o. Calangute	340/10	1060	Albino Fernandes R/o. Porbawado Calangute Bardez.	8	Steps
17	JM-III/TNC/DECL/Mapusa/11/2023	Xavier Antonio Jude De Santana Fernandes R/o.	Ch. No. 3/3 Pt	8021	Anil Apulo Gadekar	8	Steps

		Pedem Mapusa Goa.	Sheet No. 83		R/o. Revora Bardez		
18	JM-III/TNC/DECL/Parra/12/2023	Rajaram Shankar Harmalkar R/o. Bhati Vaddo Parra Bardez Goa.	106/0	6714	Maria A. Fernandes R/o. Britto Vaddo, Parra Bardez	8	Steps
19	JM-III/TNC-DECL/SDM/15/2023	Vinayak Narvekar Vinita Narvekar R/o. Ravalnath Temple SDm Bardez	251/1, 249/12	1249	Fernando maurilio Pinto Devendra Prabhudessai	7	Steps
20	JM-III/TNC-DECL/Aldona/16/2023	Narahari Krishna Shet Prema Narhari Xete R/o. Curti Ponda	80/2	1412	Comunidade of Boa Esperanca	7	Steps
21	JM-III/TNC-DECL/Paliem/17/2023	Jagruti Sanga Potdar Sanga Rahu Potdar R/o. PaliemUccasaim Bardez.	21/5	1371	Comunidade of Paliem.	6	Steps
22	JM-III/TNC/Neg- Decl/Calangute/18/2023	Dr. Joseph Ian Alban D Souza alias Ian D Souza R/o. 2104, Odyssey 2, Hiranandani Gardens, Powai Mumbai 400076.	34/4	8135	Surya Mahadev Vengurlekar, R/o. Calangute Bardez.	6	Steps
23	JM-III/TNC/Neg- Decl/sangolda/19/2023	Sandeep Vithoba Naik R/o. H. No. 403/N, sangolda Bardez Goa.	67/4	525	Srihari Anant Morajkar Shrimati S. Morajkar R/o. H. No. 438, Monte Villa Sangolda Bardez	7	Steps
24	JM-III/TNC/DECL/Colvale/20/2023	Gurudas Nani Naik R/o. H. No. 759,	88/11	920	Comunidade of Colvale	6	Steps

		ShantinagarPorvorim Bardez					
25	JM-III/TNC/DECL/Nachinola/21/2023	Devanand Shridhar Kavlekar, R/o. H. No. 21/1 Nachinola Bardez	37/3	650	Comunidade of Nachinola.	5	Steps
26	JM-III/TNC/DECL/Bastora/22/2023	Romaldo Antonio Menezes alias Romaldo Menezes R/o. H. No. 15/C XellBastora Bardez.	141/27	1324	1)Merwyn Coutinho 2) Leticia Coutinho R/o. Mumbai.	5	Steps
27	JM-III/TNC/NEG- DECL/Olaulim/23/2023	Mrs. Malini Hareish Bandodkar alias Malini Salgaonkar R/o. KharbhatChoraoTiswadi	7/5	2500	Pandurang Chodankar R/o. OlaulimPomburpa.	6	Steps
28	JM-III/TNC/NEG- DECL/Oxel/25/2023	Domingo Santan Mendes R/o. BamonwadaSiolim Bardez.	81/19, 81/35, 81/24	110	Latika Ramchandra Varang	5	Steps.
29	JM-III/TNC/NEG- DECL/Aldona/26/2023	Comunidade of Fraternel De Haldone	137/19	8214	Candita Pereira	5	Steps

2023- 2024 = 23 cases

1	JM-III/TNC/NEG- DECL/Aldona/27/2023	Comunidade of Fraternel De Haldone	114/2	3250	Adelina Silveira R/o. Aldona Bardez	6	Steps
2	JM-III/TNC/NEG- DECL/Aldona/28/2023	Comunidade of Fraternel De Haldone	137/15	1687	Maria Josefa Fernandes	5	Steps

					R/o. Aldona Bardez		
3	JM-III/TNC/NEG- DECL/Aldona/29/2023	Comunidade of Fraternel De Haldone	137/18	3542	Josefina Fernandes R/o. Aldona Bardez	4	Steps
4	JM-III/TNC/NEG- DECL/Olaulim/32/2023	Premavati G. Kalshaunkar & Others R/o. Olaulim Bardez		1100	Daril Rodrigues R/o. Olaulim Bardez	4	Steps
5	JM-III/TNC/NEG- DECL/Olaulim/33/2023	Premavati G. Kalshaunkar & Others R/o. Olaulim Bardez	19/56	975	Distina Rodrigues R/ o. Olaulim Bardez	4	Steps
6	JM-III/TNC/DECL/Nachinola/34/2023	Shashikant Ramnath Bandodkar R/o. H. No. 114/1 Nachinola Bardez	53/5	1200	Comunidade of Nachinola Administrator of Comunidade	3	Steps
7	JM-III/TNC/DECL/Nachinola/35/2023	Gunavanti Vithal Shirodkar R/o. H. No. 57/1, Socorro Bardez	98/3	1225	Comunidade of Serula Administrator of Comunidade	3	Steps
8	JM-III/TNC/DECL/Saligao/36/2023	1) Lucas Dos Remedios 2) Flory Sequeira dos Remedios R/o. Tabravaddo, Saligao Bardez	234/15	1900	Comunidade of Saligao. Administrator of Comunidade North Zone Mapusa Bardez & Others	3	Steps
9	JM-III/TNC/DECL/Tivim/37/2023	Radha Rajaram Rao alias Chandra Shivram Pedenkar R/o. Cansawada Tivim Bardez	47/3	1730	Luis Pereira (Since deceased) 1a. Desmond Pereira 2a. Anthony reira	2	Steps
10	JM-III/TNC/NEG- DECL/Siolim/01/2024	Mrs. Dorothea Pereira alias Dorothea Pereira, R/o. Comba Margao	193/4, 193/7, 193/8		Pandurang Pandhari Nagvekar	3	Steps

11	JM-III/TNC/NEG-DECL/Siolim/02/2024	Mrs. Dorothia Pereira alias Dorothia Pereira, R/o. Comba Margao	193/1		Pandurang Pandhari Nagvekar	3	Steps
12	JM-III/TNC/DECL/Revora/03/2024	Eknath Pundalik Phadte Rekha Eknath Phadte R/o. Revora Bardez	56/11		Vitorin Baptista R/o. Revora Bardez	2	Steps
13	JM-III/TNC/DECL/Nerul/04/2024	Rayu Vishwanath Pednekar, R/o. Titivado Nerul Bardez	111/56		Comunidade of Nerul	3	Steps
14	JM-III/TNC/DECL/Anjuna/05/2024	Pranita Parsekar R/o. Malbar Anjuna Bardez	474/20	750	Nora D Souza R/o. Anjuna Bardez	3	Steps
15	JM-III/TNC/DECL/Anjuna/06/2024	Sadanand Vasudev Parsekar R/o. Anjuna bardez	545/16	2050	Comunidade of Anjuna	2	Steps
16	JM-III/TNC/NEG-DECL/Calangute/07/2024	Raimunda alias Julie Fernandes	279/33	825	BabusoSubraiKu ndaikar	3	Steps
17	JM-III/TNC/DECL/Sirsaim/08/2024	Atchut alias Achut Kaka Kambli R/o. Bella Vista waddo, Sirsaim Bardez	68/10	6500	Jose Ronaldo D Souza R/o. CopelwadoSirsai m Bardez	4	Steps
18	JM-III/TNC/DECL/Mapusa/09/2024	Paulina Gomes R/o. Peddem Mapusa Bardez	PT Sheet 150 Chalta No. 2/6	1519	Comunidade of Mapusa Administrator of Comunidade of Bardez€z	3	Steps
19	JM-	Paulina Gomes	PT Sheet No.	2513	Comunidade of	4	Steps

	III/TNC/DECL/Mapusa/10/2024	R/o. Mapusa Bardez	131 Chalta No. 1/9		Mapusa Administrator of Comunidade of Bardez€		
20	JM-III/TNC/NEG- DECL/Corjuem/11/2024	Siddharth Rameshwar Shet R/o. CuxemCorjuem Bardez	20/5	2300	Balchandra Shet Shoba Rameshwar Shet R/o. Corjuem Goa.	3	Steps
21	JM-III/TNC/DECL/Tivim/12/2024	Thomas Sequeira , R/o. Auchitwado Tivim Bardez Goa.	552/34	525	Jose Lourenco Coutinho R/o. Tivim Bardez	4	Steps
22	JM- III/TNC/DECL/Calangute/13/202 4	Manohar Vithu Vaigankar R/o. Cobrawado, Calangute Bardez	217/19	350	Comunidade Of Calangute Administrator Of Comunidade of North Zone Mapusa	3	Steps
23	JM- III/TNC/DECL/Calangute/14/202 4	Manohar Vithu Vaigankar R/o. Cobrawado, Calangute Bardez	216/2	625	Comunidade Of Calangute Administrator Of Comunidade of North Zone Mapusa	4	Steps

2024- till date = 4 cases

1	JM-III/TNC/NEG-DECL/Corjuem`/15/2024	Patricio Ludonico Mendes Julia Aninha De Souza E mendes alias Julia Aninha Mendes	4/4	175	Cecilia Maria Comelo R/o. Corjuem Bardez	4	Steps
2	JM-III/TNC/NEG-DECL/Corjuem`/16/2024	Patricio Ludonico Mendes Julia Aninha De Souza E mendes alias Julia Aninha Mendes	4/4	1000	Carlota Mascarenhas R/o. Corjuem Bardez Goa.	3	Steps
3	JM-III/TNC/NEG-DECL/Corjuem`/17/2024	Patricio Ludonico Mendes Julia Aninha De Souza E mendes alias Julia Aninha Mendes	4/3	750	Cosma Mascarenhas R/o. Corjuem Bardez Goa.	4	Steps
4	JM-III/TNC/DECL/Corjuem`/18/2024	Vaman Kauthankar Mahesh Kauthankar Heema kauthankar R/o. Auchitwado Tivim Bardez	551/3	675	Comunidade of Tivim Administrator of Comunidade North Zone Mapusa Bardez.	4	Steps

2021- 22 = 03 cases

1	JM-III/TNC/PUR/Uccassaim/12/18	SurangaDabhale	109/3	1000	Sofia Pulquerio	3	Order on application.

2	JM-III/TNC/PUR/Colvale/02/2023	Krishna EshwantMandrekar, R/o. RevoraBardez	159/18	7890	LuanaVaz, R/o. RevoraBardez	4	Steps
3	JM-III/TNC/PUR/Nadora/04/2023	PremavatiGawas R/o. Alto PorvorimBardez Goa.	50/18	1978	Comunidade of Nadora	11	Steps

2022- 2023 = 4 cases

1	JM-III/TNC/PUR/Calangute/07/2023	Anselmo Jose Maria Fernandes, R/o. H. No. 2/54, NaikawadoCalangute, Bardez	8/11	3400	1) Comunidade e of calangute. 2) Administrato r of Comunidade e of North Zone Mapusa.	8	Steps
2	JM-III/TNC/PUR/Anjuna/09/2023	AnastazioAlexandreFernand es & Others R/o. H. No. 1715, Near Holy Cross chapel, AnjunaBardez	187/9	2419	Anna Maria Rosa Abrew R/o. H. No. 877/1, Sorrantowad doAnjunaBar dez	4	Steps
3	JM-III/TNC/PUR/Anjuna/10/2023	Minguel D Souza Prisca D Souza & Others R/o. ChutchemBhatAnjuna	5/19	1060	Mrs. Yvonne D Souza David Pattison R/o. Bhobe Residency Porvorim .	11	Steps

4	JM-III/TNC/PUR/Anjuna/11/2023	George Milagres Dos Remedios& Others	258/18	912	Cune of Saligao Administrator of Comunidade Noh Zone Mapusa.	11	Steps

2023- 2024 = 03 cases.

1	JM-III/TNC/PUR/Colvale/01/2024	Puno Krishna Dabolkar R/o. Mushir Vaddo, Colvale Bardez	113/5	600	Paulo Mariano D Silva R/o. Cunchelim Mapusa	4	Steps
2	JM-III/TNC/PUR/Saligao/02/2024	Majorie Doreen Figueredo alias Marjorie Doreen D Sa R/o. Donvaddosaligao Bardez	201/12	520	Comunidade of Saligao	3	Steps
3	JM-III/TNC/PUR/Parra/03/2024	Maria Piedade Cunha alias Maria Piedade De Cunha R/o. H. No. 221, FondacVaddo, Parra Bardez	58/8	675	Sebastiao F D Souza R/o. NaikawadoVerala Post Parra Bardez	4	Steps

2024- till date = 3 cases

1	JM-III/TNC/PUR/Aldona/04/2024	Maria Irene Rita Lobo Saliswada Parra Bardez	259/1	420	Comunidade of Parra	4	Steps
2	JM-III/TNC/PUR/Assagao/05/2024	Nagesh SavloHarmalkar Rashmi Venkatesh Nagvekar	100/1	1200	Comunidade of Assagao	3	Steps

		R/o. H. No. 31A/1 AframantSiolim Bardez					
3	JM-III/TNC/PUR/Pirna/06/2024	Premanand Vithobakambli Pratima Prakash Kambli & Others R/o. H. No. 94/C TalapwadaPirna Bardez	46/1	700	Elyash D Souza R/o. TulapwadaPir na Bardez	4	Steps

JOINT MAMLATDAR BARDEZ-IV

➤ _TALUKA: MAPUSA- BARDEZ

2021-22

Sr. No.	Case No.	Name of tenant/applicant & address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	MND/DECL/Mapusa/04/2021	Ashok Talwar, R/o Dattawadi, Mapusa Goa	Chalta no. 14, PT sheet no. 123	300 sq. mts.	Soteira Paulo Aguiar	26	Reply of applicant on intervention application
2	MND/SR/Nerul/13/2021	Joana Coutinho, r/o Nerul Bardez Goa	113/6	300 sq. mts.	Vasudev Govind Kamat	25	Further Evidance
3	MND/SR/Sang/10/2021	Gajanan V. Palyekar r/o Sangolda Bardez Goa.	27/47	100	Licilia Menezes	29	Clarification on order
4	MND/SR/Siolim/8/2021	Sarvesh Bhosle r/o Siolim, Bardez Goa	165/1	300	Rui Baraganza Cunha	29	For Reply
5.	MND/DECL/Cal/16/2021	Sebastian	231/18	500	T.D	24	Affidavit in Evidence

		D'Souza, r/o Calangute Bardez Goa			Fernandes & Ors.		
6	MND/DECL/8A/Oxel/6/2021	Satchit Vaingankar, r/o Oxel, Bardez Goa	1/1	13325	Ratan Naik	30	To file site plan
7	MND/DECL/8A/Oxel/5/2021	Nirupa Ghadi, R/o Oxel, Siolim Bardez Goa	1/1	13325	Ratan Naik	30	To file site plan
8	MND/DECL/8A/Reis Magos/2/2021	Peter Rebello, R/o Reis Magos Bardez Goa	62/5		Bernadino D' Souza	34	Affidavit in Evidence
9	MND/DECL/Verla/14/2021	Rati Kudalkar, R/o Parra Bardez Goa	54/30		Maria Lemos	25	Order/Clarification
10	MND/DECL/8A/Nerul/12/2021	Santosh Pednekar, r/o Nerul Bardez Goa	87/6	475	Luciana Lopes	27	Arguments
11	MND/DECL/Colvale/3/2021	Laxmi Satoskar, r/o Colvale Bardez Goa	63/6	200	Damian D'Souza	33	Reply/Arguments
12	MND/DECL/Marra/9/2021	Kishor Mansukhani r/o Marra, Bardez Goa.	70/10	270	Shantabai R. Shirodkar	34	For steps

i. 2022-23

Sr. No.	Case No.	Name of tenant/applicant & address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	MND/DECL/Parra/08/2022	Pandurang Rajaram Korgaonkar, r/o Parra, Bardez	50/23	300	Carlotta maria Louisa Alvares	19	For Evidence

		Goa.					
2	MND/DECL/Bas/10/2022	Floria Lucy Coutinho, r/o Xell, Bastora, Bardez Goa.	132/11	300	Simon Monteiro	24	For Argument.
3	MND/DECL/Nagoa/5/2022	Irene Mendes, r/o Nagoa, Bardez Goa.	34/7	300	Caitan S. Mendes	22	For Evidence
4	MND/DECL/SDM/02/2023	Nazario Fernandes, r/o Salvador do mundo	222/11	275	Julieta Lisboa	14	Affidavit in Evidence
5	MND/DECL/Colvale/3/2022	Sitabai Rama Revodkar, r/o Chicalim, Bardez Goa.	285/2	4050	Praksh Gaonkar	21	Reply of opponent
6	MND/DECL/Assagao/12/2022	Prakash Sawant, r/oAssagao Bardez Goa	1/18		Vishnu Sawant	17	Settlement
7	MND/DECL/Camurlim/9/2022	Kishor Halarnkar, r/o Camurlim Bardez Goa	28/7	1325	Vithal Moye	22	Clarification/ Order
8	MND/DECL/Nachinola/1/2022	Ramesh Bapu Naik, r/o Nachinola Bardez Goa	23/3	375	Anastacio Souza	22	Appearance
9	MND/DECL/Siolim/06/2022	Yaduvir Simepurushkar, r/o Siolim Bardez Goa	165/67, 165/74, 765/75	65	Govind Simepurushkar	22	Clarification/ Order
10	MND/DECL/Calangute/2/2022	Sagar Divkar, r/o Calangute Bardez Goa	213/1	5518	Aninha Lourdes de Souza	22	Order
11	MND/DECL/Ucassaim/07/2022	Suhasini Naik, r/o Ucassaim Bardez Goa	101/9		Antonio Cordeiro	17	Reply

12	MND/DECL/REvora/04/2022	Gokuldas Fadte, r/o Revora Bardez Goa	56/7	175	Comunidade of Revora	20	Evidence

ii.

Sr. No.	Case No.	Name of tenant/applicant & address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	MND/DECL/Anjuna/9/2023	Bharati Chodankar, r/o Anjuna Bardez Goa	390/2	150	Jose Ferrao	11	Chief
2	MND/DECL/Guirim/14/2023	Shravan Haldankar, r/o Guirim Bardez Goa	102/18	75	Adriano Pinto	7	To take steps
3	MND/DECL/Sal/13/2023	Gurudas Sawant, r/o Saligao Bardez Goa	119/62		Bebiana Saldanha	8	Appearance
4	MND/DECL/Nerul/5/2023	Subhash Kalangutkar, r/o Nerul, Bardez Goa	15/6	6425	Damodar Bhobe	13	To take steps
5	MND/DECL/Reis Magos/12/2023	Nayana Parulekar, r/o Reis Magos Bardez Goa	5/5	2800	Seven C & Ors.	10	Evidence of Opponent
6	MND/DECL/Socorro/7/2023	Sitaram Talgaonkar, r/o	19/1	5375	Comunidade of Serula	12	Steps/ Appearance/ reply
7	MND/DECL/Calangute/6/2023	Joaquim Baretto, r/o Calangute Bardez Goa	218/1		Darryl Pinto	14	Appearance/ Steps
8	MND/DECL/TI/Calangute/4/2023	Laxman Nanoskar, r/o Calangute Bardez Goa	370/2		Vinayak Nanoskar	13	Written Argument

9	MND/ND/Anjuna/16/2023	Deepak Naik, r/o Karnataka	382/14	75	Taramati Dabholkar	5	Appearance
10	MND/DECL/Tivim/18/2023	Nisha Satardekar, r/o Tivim Bardez Goa	555/1	13950	Vithal Porob	6	To Take Steps
11	MND/SR/8A/PDF/17/2023	Vasundhara Kubal, r/o PDF Bardez Goa	193/2	7200	Prakash Lotlikar	6	Step/Appearance
12	MND/ND/Corjuem/8/2023	Filipino Morace, r/o Corjuem, Aldona Bardez Goa	171/1	775	Julie Martha Fernandes	11	Clarification/ Order
13	MND/ND/Siolim/11/2023	Kiran Naik, r/o Siolim Bardez Goa	104/1	12725	Custodian of Evacuee Property	12	Step/ clarification
14	MND/DECL/Siolim/10/2023	Sangita Salgaonkar, r/o Siolim Bardez Goa	314/1	375	Estalin Desa	10	Step/ Appearance
15	MND/SR/8A/Guirim/19/23	Sitabai Salgaonkar, r/o Guirim Bardez Goa	11/4	4400	Rajesh Vernekar	4	Appearance

iii. **2024- till date**

Sr. No.	Case No.	Name of tenant/applicant & address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	MND/DECL/Parra/06/2024	Marina D'Cunha, r/o Parra Bardez Goa	209/20	825	Antonio Francisco	3	Appearance
2	MND/DECL/Mapusa/05/2024	Bella Mendes, r/o Rajwaddo, Mapusa Bardez	Chalta no. 38, p.t. sheet no. 147		Ulrich noel Gomes	2	Appearance

		Goa					
3	MND/DECL/Parra/03/2024	Vaishali Mayekar, r/o Parra Bardez Goa	156/19	1475	Comunidade of Parra	4	Appearance
4	MND/DECL/Anjuna/04/2024	Angelo De Souza, r/o Anjuna Bardez Goa	46/13	7500	Cezar Pinto	3	Reply

➤ **Pending Mundkar Purchase Cases for the year:**

TALUKA: MAPUSA- BARDEZ

2021-22

Sr. No.	Case No.	Name of tenant/applicant & address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	MND/PUR/16(1)/Calangute/04/2021	Maria Augusta Fernandes, r/o Calangute Bardez Goa	174/4	506	Aristride D'Silva	36	Production of survey report

iv. 2022-23

Sr. No.	Case No.	Name of tenant/applicant & address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status

v. 2023-24

Sr. No.	Case No.	Name of tenant/applicant & address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	MND/PUR/16(1)/Mapusa/04/2023	Manuel Fernandes, r/o Karaswada Mapusa bardez Goa	Chalta no. 18 of P.T. Sheet no. 38	200	Rita Carassco	15	Evidence
2	MND/PUR/16(1)/Anjuna/06/2023	Sulochana Narvekar, r/o Anjuna Bardez Goa	319/90 & 319/24	300	Ermigin Volrag	8	Publication Notice
3	MND/PUR/16(1)/Assagao/05/2023	Manohar Ranu Naik, r/o Assagao Bardez	173/26	150	Ivo Pais	9	Affidavit in Evidence

		Goa					
4	MND/PUR/16(1)/Camurlim/07/2023	Tukaram Gaonkar, r/o Camurlim Bardez Goa	138/0	44025	Comunidade of CAMurlim	8	Report/ Appearance

vi. 2024- till date

Sr. No.	Case No.	Name of tenant/applicant & address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	MND/PUR/16(1)/Mapusa/02/2024	Mangala Keni, r/o Mapusa Bardez Goa	Chalta No. 6, 6A,6B & 6C		Shashikant Chari	2	Appearance
2	MND/PUR/16(1)/Mapusa/04/2024	Chandrakala Amonkar, r/o Duler, Bardez Goa	58/34-A, 34 & 32 of P. T. Sheet No. 13		Fatima Braganza	2	Appearance
3	MND/PUR/16(1)/Calangute/05/2024	Salvador Fernandes, r/o Calangute Bardez Goa	238/18	1000	Abelina D'Souza	2	Steps/ Appearance
4	MND/PUR/16(1)/Bastora/03/2024	Gurudas Mayekar, r/o BAstora BARdez Goa	109/01	250	Faustina Costa	3	Affidavit in evidence
5	MND/PUR/16(1)/Arpora/01/2024	Joaquim Caldeira, r/o Arpora Bardez Goa	125/1, 125/3	350	Vincent Braganza	4	Steps

➤ **Pending Tenancy Declaration Cases for the year:**

TALUKA: _BARDEZ

vii. 2021-22

Sr. No.	Case No.	Name of tenant/applicant & address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	TNC/SR/U/S7/Saligao/8/2021	Sadanand Pednekar, r/o Nagoa Bardez Goa	280/1, 280/3	2400	Prakash Chodankar	26	Written Argument
2	TNC/DECL/Verla/16/2021	Krishna Manjrekar, r/o Verla Parra Bardez Goa	31/2, 31/4, 31/6, 31/8	1525	Comunidade of Verla	25	Issuance of Corrigendum
3	TNC/SR/U/S7/Nerul/7/2021	Ashok Vernekar, r/o Pilerne Porvorim BARdez Goa	117/8	1550	Comunidade of Nerul	2	Appearance
4	TNC/SR/U/S7/Calangute/9/2021	Lourdin D Costa, r/o Calangute Bardez Goa	38/6, 97/2 & 97/4	14,000	Comunidade of Calangute	28	Chief of Applicant
5	TNC/DECL/Candolim/20/2021	Pepet Dias, r/oCandolim Bardez Goa	250/20	225	Ana Maria De Souza	25	Clarification
6	TNC/DECL/Candolim/21/2021	Pepet Dias, r/oCandolim Bardez Goa	250/24	150	Comunidade of Candolim & Ors.	25	Clarification
7	TNC/ND/Corjuem/05/2021	Anthony D Souza, r/o Andheri Mumbai	13/14	700	Deodita travasso	29	Order
8	TNC/DECL/Arpora/1/2021	Angela Fernandes, r/o Arpora Bardez Gopa	139/8	2075	Ina Cunha	28	Affidavit in Evidence
9	TNC/DECL/Mapusa/14/2021	Prabhavati Harmalkar, r/o Mapusa Bardez Goa	¾ of P.T. Sheet No. 169	2675	Comunidade of Mapusa	26	Affidavit in Evidence
10	TNC/DECL/Bastora/4/2021	Collin Monteiro,	31/11	1000	Comunidade	28	Orders/ Arguments

		r/o Telliawaddo, Bastora, Bardez Goa			of Bastora		
11	TNC/DECL/Calvim/17/2021	Melita Fernandes, r/oCarona, Calvim, Bardez Goa	36/1	3900	Comunidade of Boa Esperanca	23	Order
12	TNC/DECL/Calvim/19/2021	Maximiano Pereira, r/o Calvim Bardez Goa	51/2 & 48/10		Comunidade of Aldona	24	Clarification
13	TNC/DECL/Paliem/22/2021	Anil Rohidas Dhargalkar, r/o Ucassaim Bardez Goa	8/12	975	Cristalina Braganza & Ors.	20	Reply

viii. **2022-23**

Sr. No.	Case No.	Name of tenant/applicant & address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	TNC/DECL/Anjuna/10/2022	Vijay Parsekar, r/o Anjuna Bardez Goa	545/20	3300	Comunidade of Anjuna & Ors.	15	Clarification/ Order
2	TNC/DECL/Socorro/3/2022	Anita Anand Satelkar, r/o Socorro, Bardez Gao	254/1	19,075	Antonio Menezes	20	Appearance
3	TNC/DECL/Nagoa/7/2022	Saraswati Gurudas Shirodkar, r/o Nagoa Bardez Goa	31/2	2665	Comunidade of Nagoa & Ors.	21	Affidavit in Evidence
4	TNC/DECL/Socorro/13/2022	Dnyaneshwar	57/12	1350	Comunidade	18	Evidence

		Volvoikar, r/o Socorro, Bardez Goa			of Serula		
5	TNC/DECL/Sirsaim/5/2022	Sunita Salgaonkar, r/o Sirsaim, Tivim Bardez Goa	116/2		Jethalal Ahir & Ors.	35	Arguments
6	TNC/DECL/Anjuna/15/2022	Eknath Morajkar, r/o Anjuna BARdez Goa	247/13	2750	Comunidade of Anjuna	16	Reply
7	TNC/DECL/Mapusa/14/2022	Shawn D'Souza, r/o Mapusa Bardez Goa	170	4450	Comunidade of Mapusa	15	To file settlement terms
8	TNC/DECL/Assagao/04/2022	Rama Ganesh Matondkar, r/o Khorlim Mapusa Goa	37/4	2250	Jose Mari D'Souza	21	Steps/ Appearance
9	TNC/DECL/Calangute/8/2022	Suraj Chopdekar, r/o Calangute Bardez Goa	116/4 116/10	600	Rosalina Lobo	23	Steps
10	TNC/DECL/Oxel/16/2022	Prasadika Mapari, r/o Oxel, Siolim Bardez Goa	75/3	1325	Anaceleta Carmelina	16	Appearance
11	TNC/SR/Aldona/11/2022	Kishor Bhagat, r/o Aldona Bardez Goa	69/15	1850	Horteneia Mendes	17	Evidence
12	TNC/DECL/P.I/Reis Magos/06/2022	Raghunath Govekar, r/o Verem Reis Magos, Bardez Goa	87/1	1725	Anandi Dhungat	32	Arguments
13	TNC/DECL/Calangute/19/2022	Laxmi Gosavi Aikar, r/o Calangute Bardez Goa	428/9	3275	Comunidade of Calangute	14	Appearance

14	TNC/DECL/Nerul/01/2022	Lester John Almeida, r/o Nerul Bardez Goa	64/8	1550	Saudino Almeida	23	Issue Fresh Notices
15	TNC/DECL/Nerul/02/2022	Almeida, r/o Nerul Bardez Goa	65/14	1075	Saudino Almeida	23	Issue Fresh Notices
16	TNC/SR/Nadora/18/2022	Navso Vithal Gawas, r/o Nadora Bardez Goa	4/0	33,810	Comunidade of Nadora	17	Appearance
17	TNC/SR/Nagoa/17/2022	Saraswati Shirodkar, r/o Assanora Bardez Goa	62/32	2005	Comunidade of Nagoa	13	REply

ix. 2023-24

Sr. No.	Case No.	Name of tenant/applicant & address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	TNC/DECL/Moira/16/2023	Saularam Kerkar, r/o Moira Bardez Goa	111/20	1250	Comunidade of Moira	9	Service Report
2	TNC/DECL/Ucassaim/21/2023	Prabhakar Revodka, r/o Moira Bardez Goa	55/17	2550	Comunidade of Ucassaim	6	Reply
3	TNC/ND/Nagoa/22/2023	Manik Bepari, r/o Calangute Bardez Goa	13/15	800	Candida Fernandes	7	Appearance
4	TNC/SR/ND/Anjuna/13/2023	Chandrika Malvankar, r/o Anjuna Bardez Goa	197/9	400	Bhagwant Naroji	11	Appearance
5	TNC/SR/ND/Anjuna/12/2023	Chandrakant	197/2	275	Julia A. Pinto	11	Appearance

		Malvankar, r/o Anjuna Bardez Goa					
6	TNC/DECL/Arpora/15/2023	Agustinho D'Souza, r/o Agarwado, Calangute, Bardez Goa.	131/0	15525	Dinanath Bastodekar	10	For filing of affidavit
7	TNC/DECL/Aldona /24/2023	Felicidade Catarina Lobo, r/o Carona, Bardez Goa.	137/17	1900	Comunidade of Fraternal, Aldona, Bardez Goa.	5	For steps
8	TNC/DECL/Aldona /24/2023	Felicidade Catarina Lobo, r/o Carona, Bardez Goa.	137/17	1900	Comunidade of Fraternal, Aldona, Bardez Goa.	5	For steps
9	TNC/DECL/Canca/26/2023	Digamber Gadekar, Canca Bardez Goa.	2/17	2075	Comunidade of Parra, Parra, Bardez Goa.	5	For steps
10	TNC/DECL/Moira/29/2023	Sudesh Maulankar, r/o Mapusa, Bardez Goa.	62/9	3200	Comunidade of Moira, Moira, Bardez Goa.	7	For steps
11	TNC/DECL/Pom/11/2023	Siddhi S. Hadfadkar, r/o Carona, Pomburpa, Bardez Goa.	37/7-A	500	Shankar Lavu Shirodkar Pomburpa Bardez Goa.	14	Written Arguments
12	TNC/DECL/Arpora/9/2023	Sheela Patrik Holmes, r/o Mapusa, Bardez Goa.	62/9	3200	Comunidade of Moira, Moira, Bardez Goa.	7	For steps
13	TNC/DECL/Pirna/20/2023	Datta Amonkar, r/o Pirna Bardez Goa	87/12	1025	Luis Mariano Noronha	7	Affidavit in evidence
14	TNC/DECL/Cunchelim/8/2023	Minguel	52/17	600	Comunidade	13	Step/ Appearance

		Mendes, r/o Mudda, Mapusa Goa			of Cunchelim		
15	TNC/DECL/Mapusa/23/2023	Harichandra Arolkar, r/o Morod Mapusa Bardez Goa	3/2	331	Comunidade of Mapusa	6	Appearance/ Reply
16	TNC/DECL/Olaulim/27/2023	Premavati Kalshaunkar, r/o Olaulim Bardez Goa	15/1	1475	Mildred Maria Lobo	5	To Take steps
17	TNC/DECL/Saligao/14/2023	Jose Antonio Travasso, r/o Saligao Bardez Goa	288/5	1250	Brazinho Lobo	10	Appearance
18	TNC/DECL/Sangolda/2/2023	Helen D'Costa, R/O Aradi Guirim Bardez Goa	37/9	4375	Comunidade of Sangolda	16	Appearance/ Reply
19	TNC/DECL/Tivim/6/2023	Premnath Maulingkar, R/o Tivim Bardez Goa	265/17, 265/7	3500	Comunidade of Tivim	14	Reply
20	TNC/DECL/Nachinola/4/2023	Pradeep Kavlekar, r/o Zaidor Waddo, Nachinola Bardez Goa	37/7	1775	Comunidade of Nachinola	15	Written Argments
21	TNC/ND/Aldona/18/2023	Joao Vaso Arlindo De Souza, r/o Bastora Bardez Goa	82/3	2075	Goku Palkar	12	Steps
21	TNC/DECL/Nagoa/01/2023	Rita Filomena Rodrigues, r/o Nagoa Bardez	35/14	11.25	Marequinhas d'souza	14	Arguments

		Goa					
22	TNC/DECL/Olaulim/28/2023	Premavati Kalshaunkar, r/o Olaulim Bardez Goa	16/11	150	Adelina Fernandes	5	To take steps
23	TNC/DECL/Sangolda/20/2023	Uttam Bhaidkar, r/o Sangolda BARdez Goa	106/2	4150	Comunidade of Sangolda	7	Reply/ Steps
24	TNC/DECL/Guirim/5/2023	Jerry D'Souza, r/o Guirim Bardez Goa	65/8	2375	Comunidade of Guirim	13	Evidence
25	TNC/DECL/Sangolda/10/2023	Presentation Barreto, r/o Sangolda Bardez Goa	67/4	616	Anat Mahadev Morajkar	12	Appearance
26	TNC/DECL/Colvale/19/2023	Rohidas Kerkar, r/o Koniwada, Colvale BardeZ Goa	92/2, 88/13, 91/5,	1725	Comunidade of Colvale	7	Reply
27	TNC/DECL/Sangolda/17/2023	Dnyaneshwar Amonkar, r/o Sangolda BARdez Goa	19/12	1475	Comunidade of Sangolda	9	Evidence
28	TNC/DECL/Aldona /24/2023	Felicidade Catarina Lobo, r/o Carona, Bardez Goa.	137/18 & 139/6	1900 1700	Comunidade of Fraternal, Aldona, Bardez Goa.	5	For steps
29	TNC/DECL/Peddem/5/2024	Mahadevi Badiger, r/o Peddem Mapusa BARdez Goa	P.T. Sheet No. 84 Chalta No. 1/12, 1/9, 1/6, P.T. Sheet No. 74 Chalta No.	2863	Comunidade of Mapusa	5	Reply

			4/4, 4/2				
30	TNC/DECL/Parra/4/2024	Francisco Lobo, r/o Parra, Bardez Goa	9/26	450	Comunidade of Parra	4	Notices to the parties
31	TNC/DECL/Parra/3/2024	Francisco Lobo, r/o Parra, Bardez Goa	73/42	1500	Comunidade of Parra	4	Notices to the parties

x. 2024- till date

Sr. No.	Case No.	Name of tenant/applicant & address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	TNC/DECL/Oxel/9/2024	Sonu Vishnu Harmalkar, r/o Oxel Siolim Bardez Goa	82/1	1000	Lauara Aida Marcus	2	Hearing
2	TNC/DECL/Tivim/8/2024	Govind Ganesh Dhargalkar, r/o Madel Tivim Goa	496/3	2675	Comunidade of tivim	3	Appearance/ Steps
3	TNC/DECL/Tivim/7/2024	Govind Ganesh Dhargalkar, r/o Madel Tivim Goa	499/21	425	Luciana Menezies	3	Appearance/ Steps
4	TNC/DECL/Tivim/10/2024	Atchut Kaka Kambli, r/o Sirsaim Tivim Bardez Goa	115/10	975	Administrator of Comunidade Tivim	2	Hearing
5	TNC/DECL/Calangute/16/2024	Shambhu Vengurlekar, r/o Calangute Bardez Goa	439/9, 440/3, 468/16, 470/2 & 471/8	2601	Walter Emmanuel	2	Reply
6	TNC/DECL/Nagoa/13/2024	Odette Mendes, r/o Mapusa Bardez Goa	2/2	1475	Comunidade of Nagoa	2	Appearance/ Steps

7	TNC/DECL/Revora/11/2024	Mahadeo Fadte, r/o Revora Bardez Goa	176	275125	Comunidade of Revora	2	Hearing
8	TNC/DECL/Pobmurpa/06/2024	Shamsundar Hadfadkar, r/o Pomburpa Bardez Goa	37/7	1000	Shankar Shirodkar	3	Hearing
9	TNC/DECL/Siolim/12/2024	Prasad Shirodkar, r/o Sodiem Siolim Bardez Goa	207/0	56,400	Comunidade of Siolim & Ors.	2	Steps/ Reply
10	TNC/DECL/Bastora/14/2024	Romeo Pereira, R/o Bastora Bardez Goa	16/7, 43/10 & 15/7		Comunidade of Bastora	2	Appearance/ Steps
11	TNC/ND/Aldona/02/2024	Comunidade Fraternal De Haldone, Aldona Bardez Goa	137/17	1900	Conceisao Coelho	4	Steps
12	TNC/DECL/Siolim/15/2024	Sushma Kalangutkar, r/o Siolim Bardez Goa	258/1	32,325	Tejaswini Mahatme & Ors.	4	Appearance/ Steps/Reply

xi. 2021-22

Sr. No.	Case No.	Name of tenant/applicant & address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status

xii. 2022-23

Sr. No.	Case No.	Name of tenant/applicant & address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	TNC/Pur/Sangolda/3/2022	Uttam Bhaidkar, r/o Sangolda, Bardez Goa.	106/2	4150	Comunidade of Sangolda	33	For Argumnants

xiii. 2023-24

Sr. No.	Case No.	Name of tenant/applicant & address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	TNC/Pur/Tivim/14/2023	Premnath A. Maulingkar, r/o Tivim, Bardez Goa.	271/20	2125	Agnes Ferros	6	Appearance
2	TNC/Pur/Tivim/15/2023	Premnath A. Maulingkar, r/o Tivim, Bardez Goa.	271/21	1950	Manuel Fernandes	6	Appearance
3	TNC/Pur/Cal/9/2023	Pedrinha D Souza, r/o Calangute, Bardez Goa.	424/14	850	Domingos Andrade	10	Steps
4	TNC/Pur/Camurlim/12/2023	Janardhan Khorjuvekar, r/o Camurlim, Bardez Goa.	16/16	2100	Comunidade of Camurlim	10	Reply

5	TNC/Pur/Bastora/10/2023	Francis C. Menezes, r/o Bastora, Bardez Goa.	2/14	2250	Comunidade of Punola	9	Evidence
6	TNC/Pur/Sirsaim/13/2023	Prabhavati N Naik, r/o Sirsaim, Bardez Goa.	31/0	750	Ambrosa D Souza	6	For steps
7	TNC/Pur/Pirna/16/2023	Shrikant Morajkar, r/o Pirna, Bardez Goa.	175/0	20.2	Comunidade of Pirna	4	Appearance
8	TNC/Pur/Paliem/07/2023	Vishwanath Haldankar, r/o Paliem, Bardez Goa.	40/11	8300	Comunidade of Paliem	14	Reply on Intervension application.

xiv. 2024- till date

Sr. No.	Case No.	Name of tenant/applicant & address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	TNC/Pur/Guirim/3/2024	Agnelo Anju Lourenco, r/o Guirim, Bardez Goa.	140/8, 140/12	2275	Colin Lisboa, Porvorim	3	Appearance
2	TNC/Pur/Pirna/5/2024	Ganesh P. Naik, r/o Vasco da gama.	128/2	130900	Comunidade of Pirna	3	Appearance
3	TNC/Pur/Parra/9/2024	Vasanti Sirsat, r/o Parra, Bardez Goa.	156/18	2950	Comunidade of Parra	2	Appearance
4	TNC/Pur/Arpora/8/2024	Pushpa Vencu Malvankar, r/o Arpora, Bardez Goa.	34/9	4700	Comunidade of Arpora	2	Appearance
5	TNC/Pur/Moira/2/2024	Donato H Lobo,	102/9 &102/12		Comunidade	4	Appearance

		r/o Moira, Bardez Goa			of Moira		
6	TNC/Pur/Sangolda/1/2024	Anand Kambli, r/o Sangolda, Bardez Goa.	51/2	5175	Comunidade of Sangolda	4	Appearance
7	TNC/Pur/Sangolda/7/2024	Datta Kambli, r/o Parra, Bardez Goa.	52/14	2250	Comunidade of Sangolda	3	Appearance
8	TNC/Pur/Nerul/10/2024	Eknath Shirodkar, r/o Nerul, Bardez Goa	57/7	2425	Comunidade of Nerul	2	Appearance
9	TNC/Pur/Socorro/4/2024	Shital Arolkar , r/o Socorro	84/2	875	Comunidade of Serula	4	Appearance

JOINT MAMLATDAR BARDEZ-V

MUNDKAR DECLARATION

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	2	3	4	5	6	7	8
2019 - 2022							
1	JTMV/MND/DECL/Aldona/1/2017	Ellapa Gadaraj H.No. 251, Rarai Village Aldona Bardez-Goa	179/11	300	Saliro Ferino Fermiano H.No. 258/17, Gunavi, Aldona Bardez-Goa	16	Steps
2	JTMV/MND/DECL/Reis – Magos/5/2017	Gulabi Naik Near Babatiles Factory Betim Bardez-Goa	39/1	280	Alvica Benalto Rodrigues and others Nera Dempo Collage Tonca, Miramar Panaji-Goa	14	Settlemen t
3	MND/DECL/Candolim/18/2017	Vishwas Nagasab Tuvekar R/o H.No. 14A Candolim Bardez-Goa	125/1	434	Nalanda Experts Pvt. Ltd. And others R/Oh.No. F-1, Buildmare Chambers Khorlim Bardez-Goa	14	reply
4	MND/DECL/Reis –Magos/19/2017	Harish Somnath Naik Babatiles Factory Betim Goa	39/1	270	Alerisa Basetto Rodrigues	14	Settlemen t
5	MND/DECL/Guirim/23/2017 (clubbed file MND/SR/12/2002) –Rosa Franko)	Virgina Frenco R/o h.No, 616, St. Anthony Waddo, Guirim, Bardez-Goa	89/1	300	Ramchandra Joshi	14	Settlemen t
6	MND/DECL/Anjuna/27/2017	Vithu Kolvalkar R/o H.No. 328, Dabolwaddo ANJUNA Bardez-Goa	359/23	100	Meena Anant Laad R/o H.No. 19, Patanjali, Bandiswaddo, Ponda Goa	13	steps

7	MND/DECL/Calangute/03/2018	Rama Naik R/o H.No. 108,Calangute Bardez Goa	178/6	300	Subrai Umabai Vaingankar Umtawaddo Calangute Bardez- Goa	12	Objection
8	MND/DECL/Socorro/07/2018	Nandnii Bhosle Socorro Badez-Goa	47/33, 34	300	Dolmesa Fernandes Vikroli Mumbai Mharasjhtra	12	Objection
9	Mnd/DECL/Verem/12/2018	Prakash Dabolkar Verem Goa		155	Lakshada Panjekar & Others Reis Magos Bardez- Goa.	14	Steps
10	MND/DECL/Guirim/13/2018	Laxmi Kaskar Guirim Bardez-Goa.	28/7	280	Pauli Zuzarette Guirim Bardez-Goa.	14	Argumemt
11	MND/DECL/Sioilm/16/2018	Sahadev M. Dhargalkar Siolim Bardez-Goa.		300	Alba Sequira & others Siolim Bardez-Goa.	14	Steps
12	MND/DECL/U/s8(a)/19/2018	Keshav Parav,Mapusa Goa	63/68		Marian Knatheline Silveria	13	
13	MND/DECL/U/s8(a)/Mapusa/3/2019	Sunayna s. Parsekar Peddem Bardez-Goa	PT Shhet No. 102 Cahlta no. 22	200	Silvia Dmello Mapus Goa	13	Chief
14	MND/DECL/04/2019 (clubbed fileMND/REG/ 03/2017)	Ashok Palyekar R/o H.No. 87/A-1 Vonuiswaddo Guirim Brdez-Goa	63/3	300	Smt. Almia Antao /o H.No. 45/2,Saimanwaddo, Guirim, Bardez-Goa	13	Settlemen t
15	JTMV/MND/DECL/Reis Magos/8/2019	Kishori Sangelkar R/o Uccasaim Bardez-Goa	78/1	400	Abdul S. Hindustan Builder R/o Miramar	14	Appearan ce
16	MND/DEC/u/s 8/Anjuna/09/2019	Mirjam D'Souza R/o Anjuna, Bardez Goa	358/31 & 358/32	100	Sadashiv L. Lad R/o Mumbai	12	steps
17	JTMV/MND/DECL/Mapusa/10/2019	Pramila Naik R/o Mapusa Bardez-Goa	PT Sheet no. 196,92	300	Irene D;souza R/o Mombai	14	Reply
18	MND/DEC/03/2020	Vilasini Madkaiar R/o Reis Magos	78/4	375	Santa Madkaikar R/o Bardez, Mapusa Goa	12	AIE
19	Jtmv/mnbd/decl/Mapusa/09/2020	Vassudev Parsekar R/o Mapusa Bardez-Goa	PT S.N.4/114	125	Cosme d'souza R/o Sioilm Bardez-Goa	12	steps
20	JTMV/MND/DECL/12/2020	Sadanand Parsekar R/o	12/47	100	Fransis Gomes R/o	13	steps

		Anjuna Bardez-Goa			Anjuna Bardez-Goa		
21	JTMV/MND/DECL/Marra/02/2021	Angela Fernandes R/o Sioilm Bradez-Goa.	19/5,19/6	300	Mr. Aberto Fernandesn R/o Marra Bradez-Goa	12	Appearan ce
22	JTMV/MND/DECL/04/2021	Narayan Mopkar R/o Guirim Brdez-Goa	178/49	4025	Marcus Nuvemis R/o Guirim Bardez-Goa	11	Appearan ce
23	JMTV/MND/DECL/Saligao/07/2021	Celin Mortin, r/o Saligao bardez-Goa	180/5	125	Mr. Cuyril Joseph Fernandes, r/o Saligao Bardez-Goa	12	AIE
24	JTMV/MND/DECL/26/2021	Rufina Fernandes R/o VAGATOR Bardez-Goa	334/2	2106	Fatima D'souza R/o Vagator baerdez-Goa	13	AIE
25	JTMV/MND/DECL/Tivim/01/2022	Alulia Santana Gomes R/o Walcolem Tivim Bardez-Goa	334/2	825	Maria Periera R/o Baenglore Karnataka	13	Service
26	JTMV/MND/DECL/u/S8a/Mapusa/02/2022	Suresh Redkar & Others R/o Mapusa Bradez-Goa	PT S.N.4/114	200	Srikant Naik R/o Mpausa Bradea-Goa	11	Publicatio n allowed
27	JTMV/MND/DECL/Assagao/03/2022	Inacio Xavier Rodrigues, R/o Assagao Bardez-Goa	174/16	196	Edward France & Others R/o Assagao bardez-Goa	11	steps
28	JTMV/MND/DECL/u/S8a/04/2022	Sumati Naik R/o Candolim Bardez-Goa	37/1	300	Comunidade of Saligao Bardez-Goa	14	Interventi on
29	JTMV/MND/DECL/05/2022	Jayant R. Potekar R/o Betim Bardez-Goa	58/1	300	Mrs. Telma Pinton R/io Betim Bardez-Goa	12	reply
2022 - 2023							
1	MND/DEC/Socorro/06/2022	Durbabai Pai R/o Socorro Bardez Goa	244/4	400	Yuvraj Halarncar R/o Camurlim Goa	12	reply
2	NM-V/MND/DEC/U/s8/Marra/08/2022	Ms. Natalina Domincia Fernandes R/o Marra, Bardez Goa	14/8	375	Mr. Antonio D'Souza and othrs.R/o Mumbai, Maharashtra	12	APPEARA NCE
3	JM-V/MND/ DEC/Guirim /09/2022	Mr. Shankar B. Desai R/o Guirim, Mapusa, Bardez – Goa	93/9 & 91/1	100	Mr. Derick D'Mello, R/o Bandra, West Bombay and othrs. R/o Guirim, Bardez,Mapusa –	13	AIE

					Goa.		
4	JM-V/MND/DEC/Reis Magos/11/2022	Smt. Rukmini Atmaram Vast & othrs R/o Ambekthane, Reis Magos, Bardez, Goa.	3/14	400	Shri Shanta Durga Devasthan Reis Magos, Bardez, Goa	13	cross
5	JM-V/MND/DEC/Siolim/12/2022	Mrs. Regina Gomes and othrs. R/o Holy Cross, High School, Siolim, Bardez, Goa	1/4	1275	Mr. Mickey Costa and othrs. R/o 35, Sunbeam, Peddar Road, Mumbai	11	Appearance
6	JM-V/MND/DEC/Moira/13/2022	Anastisia Salvacao Maria Piedade Fernandes alias Maria Caridade Fernandes R/o Moira, Bardez, Goa	Moira	375	The Attorney Comunidade of Moira, Bardez, Goa	11	Clarification
7	JM-V/MND/DEC/Siolim/14/2022	Shri Hanumant Parulekar R/o Guddem, Siolim, Bardez Goa	160/34	250	Mr. Vithu Raghunath Naik R/o Bamanwado, Siolim, Bardez, Goa.	09	steps
8	JM-V/MND/DEC/Siolim/15/2022	Shri Nayani 50 Digamber Pednekar R/o H. No. 334/5-A, Tropa Waddo, Sodiem, Siolim, Bardez – Goa.	219/36 & 219/34	210	Mr. Vinayak Atmaram Lad Alias Laud R/o 104, Average Chamber, Maunt Pleasant Road, Malabar Hill, Mumbai & others.	09	Steps
9	JM-V/MND/DEC/Ucassaim/01/2023	Shri Anand Dabal (since deceased) through LRs. Smt. Suranga Dabhale & othrs. R/o Ucassaim, Bardez Goa	12/31 & 12/3	175	Sofia D'Sa R/o Uccassaim, Bardez Goa	09	Steps
10	JM-V/MND/DEC/PDF/02/2023	Shri Ashok Babu Chari R/o H. No. 634/1, Walkeshwarwada, Betim, Bardez Goa	83/0 (old) & 83/1 (new)	300	Sant Monica Convent & Shoba Chandrasen Parab R/o Betim, Bardez Goa	13	Evidence
2023 - 2024							
1	JM-V/MND/DEC/Socorro/06/2023	Mrs. Bina Leeladhar Redkar and othrs. R/o	351/1	375	Mr. Vithal Mhalu Pai and othrs. R/o Maina	11	Appearance

		Porvorim, Bardez – Goa			Socorro, Porvorim, Bardez- Goa.		
2	JM-V/MND/DEC/Pomburpa/07/2023	Mrs. Neeta M. Mandrekar R/o Pomburpa Bardez Goa	82/3	300	Mr. Krishna P. Dharwadkar through LRs Girish K. Parab Dharwadkar & othrs	09	stepws
3	JM-V/MND/DEC/Assagao/08/2023	Shri Janaki S. Gaonkar R/o Assagao Bardez Goa	28/7 & 28/1	100	Mr. Venkatesh Y. Gaonkar R/o Assagao, Bardez – Goa	09	argument
4	JM-V/MND/DEC/Siolim/9/2023	Mr. Shiva Kalangutkar R/o Siolim, Bardez Goa	188/45, 188/46 & 188/47	150	Mrs. Candita C. D'Souza & othrs. R/o Siolim, Bardez – Goa.	08	steps
5	JM-V/MND/DEC/Siolim/10/2023	Shri Datta S. Banulikar R/o Siolim, Bardez Goa	161/5, 161/50 & 161/50-A	300	Morto L. Redkar (since deceased) through Lrs. Vijay L. Lotlikar and othrs. R/o Siolim, Bardez Goa	07	Argument
6	JM-V/MND/DEC/Paliem/11/2023	Mrs. Jagruti S. Potdar R/o H. no. E-13, Paliem, Bardez Goa	21/5	160	The Comunidade of Paliem, through its Attorney & the Admn. Of Comunidade, North Zone, Bardez, Mapusa – Goa	06	Service
7	JM-V/MND/DEC/Anjuna/12/2023	Shri Shankar P. Narvekar and othrs. R/o Anjuna, Bardez Goa	384/25 and partly 384/24	300	Mr. Ashok Shamba Naik and othrs. R/o Caisua Shapora, Anjuna, Bardez – Goa.	07	service
8	JM-V/MND/DEC/Anjuna/13/2023	Shri Manohar R. Khobrekar and othrs R/o Anjuna, Bardez Goa	384/2	342	Mr. Babani R. Khorjuenkar (deceased) through LRs Mrs Suvarna Khorjuenkar R./o Anjuna Bardez	06	Appearan ce
9	JM-V/MND/DEC/Anjuna/14/2023	Marie Antonia Fernandes and others Morod Agarvaddo, Calangute, Bardez Goa.	333/1	300	Debra Mascarenhas, Agarvaddo Calangute, Bardez Goa	04	Steps

10	JM-V/MND/DEC/Anjuna/15/2023	Mrs Rosa Quadros and others Gavar Danua, Tivim, Bardez Goa	283/7	300	Lourenco Rodrigues and others	05	Appearan ce
11	JM-V/MND/DEC/Anjuna/16/2023	Dilip Surya Kerkar and others , Bhutkiwado, Socorro Bardez Goa	49/15	300	Philip Da Silva	03	Service
12	JM-V/MND/DEC/SDM/01/2024	Shamba Sawant and others Alto Torda Porvorim, Brdez Goa	109/0	300	Comunidade of Serula	02	Appearan ce
13	JM-V/MND/DEC/Cal/02/2024	Uday Ganesh Kalangutkar and others, Calangute Bardez Goa	373/1	300	Prashila P. Klangutkar and others	2	Appearan ce
14	JM-V/MND/DEC/Tivim/03/2024	Graciana Fernandes, r/o. Tivim, Bardez	549/23, 4	533	Comunidade of Tivim	2	Appearan ce
15	JM-V/MND/DEC/Anjuna/04/2024	Nascimento D`Souza, r/o. Minguel Vaddo, Anjuna, Bardez	46/13	7500	Cezar Pinto	2	Appearan ce
16	JM-V/MND/DEC/Siolim/05/2024	Sudam Hari Agarvadekar, r/o, Rai Siolim, Bardez	85/1	864	Noemia Monteiro	2	Appearan ce
17	JM-V/MND/DEC/Anjuna/06/2024	Eknath S. Agarwadekar, r/o. Anjuna, Bardez	392/1 & 4	469	Shivanand Verlekar	2	Appearan ce
18	JM-V/MND/DEC/Mapl/07/2024	Tarika Tari, r/o. Karaswada, Mapusa, Bardez	P.T.S. No. 10, Chalta No. 10	852	Administrator of Comunidade, North Zone, Mapusa	2	Appearan ce
19	JM-V/MND/DEC/Anjuna/08/2024	Catherine D`Souza, r/o. Anjuna, Gaunkar Wado, barde	73/45	964	Mariano Mondonsa	2	Appearan ce
20	JM-V/MND/DEC/Siolim/02/2024	Ana Vaz, r/o. Siolim, Bardez	258/1, 12, 15, 17 & 18	994	Marrashwar H. Mahatme	1	Appearan ce
21	JM-V/MND/DEC/Guirim/10/2024	Vishranti T. Satardekar, r/o. Guirim, Bardez	91/1 3, 4	883	Rozendo Mendonsa	1	Appearan ce

2024 – till date							
1	JM-V/MND/DEC/Marra/11/2024	Domingos Soares, r/o. Marra, Pilerne, Bardez	35/11	766	Lyzette Soares	1	Appearance
2	JM-V/MND/DEC/Arpora/12/2024	Jeremias D`Souza, r/o. Defense Colony, Porvorim, Bardez	168/2	944	Antonio Viegas	1	Appearance
3	JM-V/MND/DEC/Pirna/13/2024	Durgesh Naik, r/o. Pirna, Tupal Wada, Bardez	90/17	976	Atmaram Naik	1	Appearance

MUNDKAR PURCHASE

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	2	3	4	5	6	7	8
2019 - 2022							
1	MND/PUIR/u/S16(1)/Candolim/02/2021	Eremita D;souza Bamanwado, Candolim Bardez-Goa.	117/4	300	Tertelino Fdernandes CaNDEL Road, Room No. 72, Mahim Mumbai	16	For Clarification and order
2022 - 2023							
NIL							
2023 - 2024							
1	JM-V/MND/PUR/Calangute/03/2023	Mr. Prabhakar R. Divkar and othrs. R/o Cobra Vaddo, Calangute, bardez - Goa	213/1	282	Mr. Bento D’Souza Eramita (deceased) through LRs. Mrs. Aninha Felicia Loudes Rocha and othrs R/o Bambolim Complex, Tiswadi, North Goa	11	For appearance of the opponents
2	JM-V/MND/PUR/Bastora/04/2023	Mrs. Rukmini N. Pednekar and othrs R/o Milagres Colony, Bastora, Bardez – Goa	139/13	300	Mr. Luis Felicio D’Souza and othrs. R/o Milagres Colony, Bastora, Bardez – Goa	14	Appeal pending before dy. Collector
3	JM-V/MND/PUR/Saligao/06/2023	Inacio D’souza and others Muddawado Saligao,	197/5	500	Lubino Sequeira and others	06	For service

		Bardez Goa					
4	JM-V/MND/PUR/Cal/07/2023	Shamu Balke Patil, Porbawado Calangute, Bardez Goa	198/10	300	Ciro Joao Francis Fernandes and others	02	Appearan ce
5	JM-V/MND/PUR/Siolim/08/2023	Laxman Arjun Ghatwal, Siolim Bardez Goa	165/1 and 165/27	300	Rui D’cunha	08	ZAO report
6	JM-V/MND/PUR/Cal/09/2023	Maria Rosa Piedade Fernandes and others, Calangute Bardez Goa.	201/25	300	Felicidade Maria Brigida D’souza and others	02	Appearan ce
7	JM-V/MND/PUR/Can/01/2024	Shekhar Nanu Naik and others Candolim Bardez Goa	73/16	300	Late Jose Anton Menezes and others	01	Appearan ce
2024 – till date							
1	JM-V/MND/PUR/Pom/02/2024	Mainavati Coulekar, r/o. Golna Vado, Pomburpa, Bardez	35/2	912	Bikaji Kamat	1	Appearan ce
2	JM-V/MND/PUR/Oxil/03/2024	Janardhan Simepurushkar, r/o. Oxel, Bhati, Siolim	113/2	569	Shashikant Karekar	1	Appearan ce

TENANCY DECLARATION

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	2	3	4	5	6	7	8
2018 - 2022							
1	JMV/TNC/DECL/04/2018	Prakash Arondekar, R/o Calangute, Bardez-Goa.	15/6	946	Ramabai Ladu Diukar, R/o Nagoa, Bardez-Goa.	19	Argument
2	JMV/TNC/DECL/07/2018	Vidyadhar Babani Gad & Others R/o Camurlim, Bardez-Goa	191/7	786	Comunidade of Camurlim, Camurlim Bardez-Goa.	16	Clarificati on
3	JMV/TNCL/09/2018	Dipeksha Madgaonkar, R/o Guirim, Bazrdez-Goa.	Pt sheet no. 28/15	563	Mary D’souzas, R/o Mapusa Bardez-Goa.	20	AIE
4	JMV/TNC/DECL/11/2018	Cristina Dias R/o Sangolda Goa	20/43	581	Cermao Caitano R/o Mumbai	22	Evidence
5	JMV/TNC/DECL/16/2018	Dipeksha Madgaonkar,	Pt sheet	861	Mr. Avelin Nicolao	23	AIE

		R/o Guirim, Bardez-Goa.	no. 16/4		Greperio& Others, D'souza, R/o Mapusa, Bardez-Goa.		
6	JMV/TNC/DEC/u/s7/Calangute/28/2018	Shridhar Kerkar RT/o H.No. 2/89, Naikawaddo, Calangute Bardez-Goa	380/1, 380/3	732	Smt. Blanche E.B. Olivera & Others R/o Calangute Bardez- Goa	22	Evidence
7	JMV/TNC/DEC/u/s7/Camurlim/41/2018	Glenda Coutinho and others Verna Salcete Goa	81/8, 82/1	589	Jairam Atmaram Patekar	21	Steps
8	JMV/TNC/DEC/u/s7/Assagaoe/44/2018	Shama D. Kanolkar and others Munagwado Assagao Bardez Goa	14/6	316	Diyog Anton D'souza	16	Reply
9	JMV/TNC/DECL/U/s7/Corjuem/45/2018	Jagannath Laxman Parsekar, R/o Aldona, Bardez-Goa.	135/8	964	Maria Amelia Moncaes, R/o Corjuem, Bardez-Goa.	19	Steps
10	JMV/TNC/DECL/U/s7/Anjuna/46/2018	Joseph Fransisco Xavier D'Souza, R/o Anjuna, Bardez-Goa	190/21	824	Cmmunidade of Anjuna, Bardez-Goa	18	Clarificati on
11	TNC/DECL/U/s7&14/Calangute/01/2019	Pundalik Clangutkar R/o Calangute	182/9	575, 250, 550, 200, 575	Comunidade of Calangute	13	clarificatio n
12	JMV/TNC/DECL/U/s7/Socorro/06/2019	Arvind Natekar & Others R/o Thane Maharashtra	267/5	2300	Comunidade oof Serula R/o Soccoro Bardez-Goa	13	Written argument s
13	JMV/TNC/SR-8A/Anj/08/2019	Laximan Dabolkar R/o Anjuna Bardez-Goa	356/9	13750	Comunidade of Anjuna	13	Reply
14	TNC/DECL/u/S-7/Colvale/24/2019	Poko Shetkar R/o Khuchelim, Bardez-Goa	66/10	700	Comunidade of Colvale	13	argument
15	JMV/TNC/SR-7/Soc/30/2019	Poornima Pednekar R/o Peddem mapusa Bardez- Goa	372/8	1350	Comunidade of Serula Guirim Bardez-Goa	14	AIE
16	JMV/TNC/DECL/u/S7/Siolim/32/2019	Derrick D'Souza R/o Sioilm, Bardez-Goa.	204/3	700	Mrs.Teodoline Candida Santamaria & Others R/o Canada	17	appearanc e
17	JMV/TNC/DECL/U/s7&14/Pilerne/47/2019	Ranjitsingh Rane R/o Pilerne Bardez-Goa	86/4	11125	Comunidade of Pilerne	14	argument
18	JMV/TNCD/DECL/Guirim/U/s7&14/Guirim/49/2019	Mr. Domingos Gracious R/o Gurim Bardez-Goa	382/38	3200	Comunidade of Guiim, R/o Mapusa Bardez-Goa	13	cross

19	JMV/TNC/DECL/U/s7&14/Guirim/50/2019	Chandrakant Kaskar R/oGuirim, Bradez-Goa	58/6	1225	Antonio Jose Cardeiro R/o Saligao Bardez-Goa	13	Reply
20	Jmv/tnc/decl/u/S7/Bastora/52/2019	Krishna Kahinath Amonkar R/o Bastora BRADEZ-gOA	86/12	525	Comunidade of Bastora	12	Evidence
21	JJMV/TNV/DECL/Parra/54/2019	Cosme Lobo R/o Parra, bardez-Goa	48/3	2600	Comunidade of Parra ,Parra Baredz-Goa.	13	Evidence
22	JMV/TNC/DECL/U/s7/Verla/57/2019	Namdev Parsekar R/o Parra Bardez-Goa	32/46	100,100,1625	Mrs. Virgin Alphanso R/o Parra Bardez-Goa	12	AIE
23	Tnc/decl/Anjuna/62/2019	Jose Mariano Cardeiro R/o Assagao, Bardez-Goa	480/2	7775.	Vassudev Tilu Naik R/o Anjuna. Bardez-Goa	13	Reply
24	Tnc/decl/Anjuna/63/2019	Ranjit Sales Pointy Gold Link, Mumbai	105/14, 16, 22, 6	5225	Vishnu Kashiram Haldankar	13	steps
25	JMV/TNC/SR-7/Soc/01/2020	Babli Tari R/o Socorro Bardez-Goa	32/8	578	Comunidade of Surla	11	reply
26	JMV/TNC/DEFCL/Guirim/03/2020	Derrick D'Souza R/o Guirim Bardez-	191/11	473	The Coomunidade of Guirim Mapusa	13	appearanc e
27	JMV/TNC/DECL/U/s7/S.D.M./04/2020	Anthony Rebello R/o S.D.M. Bardez-Goa	187/1	5650	Comminidade of Serula mapusa Bardez-Goa	14	clarificatio n
28	JMV/TNC/DECL/U/s7/S.D.M./06/2020	Pratap Nagvekar and others SDM, Bardez-Goa	187/1	16175	Comminidade of Serula mapusa Bardez-Goa	13	Evidence
29	JMV/TNC/DECL/Aldona/12/2020	Filomena Pereira R/o Corjuem Aldona Bardez-Goa	109/27, 28/PT-18	755	Vasant Pednekar R/o Pilerma Bardez-Goa	13	Appearan ce
30	JMV/TNC/DECL/U/s7/Parra/14/2020	Dashrath Korgaonkar R/o Parra Badrez-Goa	148/13	3050	Comunidade of Parra R/o Mapusa Goa	13	appearanc e
31	JMV/TNC/DEC/u/S7/Aldona/15/2020	Ivor Pereira R/o Aldona Bardez-Goa	116/4, 119/6	3625	Administrator of Comunidade Mapusa Goa	15	reply
32	JMV/TNC/DECL/U/s7/Saligao/17/2020	Indira MAPARI r/O Assanora Bardez-Goa	219/27	1300	Attorney Comunidade of Saligao	12	Appearan ce
33	JMV/TNC/DECL/U/s7/Assanora/18/2020	Premnath Choidankar R/o Assanora Bardez-Goa	78/18	225	St. Monica Old Goa	13	argument s
34	JMV/TNC/DECL/U/s7/Socorro/19/2	Ravindra Navelkar R/o	401/2	16704	Joao Pinto R/o	14	Steps

	020	Baiguinim Tiswadi Goa			Mumbai		
35	TNC/SR-7/Guirim/28/2020	Lalita Kaskar R/o Guirim Bradez-Goa	141/6, 146/4	3325	Comunidade of Guirim Bradez-Goa	14	AIE
36	JMV/TNC/DECL/U/s7/Thivim/29/2020	Sagun Bugde R/o Thivim Bardez-Goa	493/2	150	Maria Fansica R/o Thivim Bardez-Goa	13	Steps
37	JMV/TNC/DECL/U/s7/Camurlim .30/2020	Satish Sawant R/o Camurlim Bardez-Goa	124/19	126025	Comunidade of camurlim Badrez-Goa	13	Clarification
38	JMV/TNC/DECL/U/s7/Candolijm/32/2020	Maria Lemous R/o Sikerim bardez-Goa	105/7	345	Pedro perira R/o Candolim	12	steps
39	JMV/TNC/NEG.DECL/Colvale/03/2021	Kundar Natekar, Mapusa Goa	147/6	900	Comunidade of Colvale	15	reply
40	JMV/TNC/DECL/Calangute/04/2021	Namdev D. Salgaonkar R/o Calangute Bardez-Goa	388/32, 29, 14, 17, 28, 24, 18, 29	525	Mr. Justin Souza E Souza R/o Mapusa Bardez-Goa	14	Evidence
41	JMV/TNC/DECL/u/S7/Calangute/05/2021	Namdev Salgaonkar R/o Calangute Bardez-Goa	358/1, 357/1, 357/5, 357/8, 357/16, 357/11, 19	975.	Comunidade of Calangute	13	appearance
42	JMV/TNC/DECL/u/S7/Nerul/14/2021	Sadashiv Kalangutkar R/o Nerul Bardez-gOA	133/16, 4	1550, 1050	Mrs. Texoia Maria De souza R/o Nerul Badrez=Goa	13	AW2
43	JMV/TNC/DECL/Candolim/16/2021	Joseph Fernandes R/o Candolim Bardez-Goa	64/0	1492 1705	Inacio Fernandes R/o Candolim Bardez-Goa	14	steps
44	JMV/TNC/DECL/U/s7&7A/Arpora/17/2021	Dayanand Harmalkar R/o Arpora Bardez-Goa	34/4,5,14 ,18	625	Comunidade of ASrpora R/o Mapusa Bardez-Goa	13	appearance
45	JTMV/TNC/DECL/u/s7&14/18/2021	Umesh Naik, R/O Aldona Goa	166/6	2800.	Comunidade of Aldona R/o Aldona Goa	12	appearance
46	Jhtm/tnc/decl/22/2021	Vassudev Raul R/o Britowaddo, Parra Bardez-Goa	119/6	375.	Administrator of Comunidade Mapusa Bardez-Goa	13	appearance
47	JTMV/TNC/DECL/Anjuna/25/2021	Prabhakar Naik R/o Anjuna, BARDEZ-Goa	122/24, 122/25	425	Comunidade of Anjuna Bardez-Goa	15	publication
48	JTMV/TNC/DECL/Canagute/27/2021	Chandravati Redkar R/o Sautawaddo, Calangute Mapusa Goa	247/26	700	Joseph D;Souza, R/O Calangute bardez-Goa	14	Order

49	JTMV/TNC/DECL/29/2021	Laxmi BHADKAR r/O Saligao Bardez-Goa	36/19	2225	Jirolsina Mendenso, Saligao Bardez-Goa	12	reply
50	JTMV/TNC/DECL/Thivim/32/2021	Mrs. Marry alias Marri D;Souyza R/o Thivim, Bardez-Goa	576/6	675	Pedro Goms Veligos Tivim Bardez-Goa	15	reply
51	JTMV/TNC/DECL/u/s7&14/Anjuna/01/2022	Mr. Pandharinath S. Govekar R/o Anjuna Bardez-Goa	589/9	8878	The Comunidade of ASnjuna Bardez-Goa	14	steps
52	JTMV/TNC/DECL/U/S7/Aldona/02/2022	Jose Maria Colaco, Aldona Bardez-Goa	50/28	354	Comunidade of BOA, Aldina Bardez-Goa	13	appearanc e
53	JTMV/TNC/DECL/u/s7/Siolim/03/2022	Vishwanathb Agarwadekar R/o Siiolim Bardez-Goa	100/25	2125	Administrator of Comunidade Siolim Bardez-Goa	12	appearanc e
54	JTMV/TNC/DECL/Colvale/04/2022	Rohidas Kerkar R/o Colvale Bzrdez-Goa	55/2	3325,	Comunidade of Colvakle Bardez-Goa	13	AIE
55	JTM/TNC/Neg.DECLU/s7/Asaagao/05/2022	Luis Anthor Baptista & Others, R/o Thane Maharadstra Bardez-Goa	229/6, 229/7, 229/8, 231/13, 239/99	200, 1000,325, 75	Arjun N. Sawant R/o Assagao, Bardez-Goa	15	Clarificati on
56	JTMV/TNC/DECL/U/s14/Assanora/06/2022	Subhash Jagannath naik R/o Assanora, bardez-Goa	6/1	1850	Amar H. Naik, R/o Assanora Bardez-Goa	14	Evidence
57	JTMV/TNC/DECL/U/s7&14/Pillerna/07/2022	Ganesh Kamat, R/o Pillerna, Bardez-Goa	41/6	1650	Late Raymond Braganza, R/o Pillerna, Bradez-Goa	13	appearanc e
2022 - 2023							
1	Jtm./tnc/decl/Sangolda/09/2022	Pandurangb Tendulkar, R/o Sangolda, Bardez-Goa.	99/4	1425	Shri Devi Shantadurga Sangolda Bardez-Goa	12	appearanc e
2	JTM/TNC/DECL/Tivim/10/2022	Maria Anelina D'Souza R/o Anjuna, Bardez, Goa	124/51, 124/52, 118/5	2400, 875, 925	The Comunidade of Anjuna and The Administrator of Comunidade of NZ, Mapusa, Bardez – Goa	13	AIE
3	JTM/TNC/DECL/Tivim/11/2022	Dnyaneshwar Parsekar and othersAnjuna Bardez Goa	547/28	2825	Comunidade of Anjuna	15	appearanc e
4	JTMV/TNC/DECL/u/s7/Moira/11/20	Manohar Naik R/o Moira	140/10	375	Administrator of	14	reply

	22	Bardez-Goa			Commidade MoIRA		
5	JM-V/TNC/DEC/Sangolda/12/2022	Chandrakant Kambli R/o H.No.340/2, Morod, Sangolda, Bardez, Goa	103/16, 104/4 & 104/5	1100	The Administrator of Assets of Convent of Santa Monica, Marod, Sangolda, Bardez Goa	13	AIE
6	JM-V/TNC/DEC/Arpora/13/2022	Shri Rajashree Shripad Shirodkar alias Sunanda Narayan Sankhalkar R/o Danda, Siolim, Bardez Goa	190/31	1100	Shri Affy D'souza R/o Arpora Bardez Goa	12	AIE
7	JM-V/TNC/DEC/Arpora/14/2022	Shri Rajashree Shripad Shirodkar alias Sunanda Narayan Sankhalkar R/o Danda, Siolim, Bardez Goa	190/18 and 190/19	1050	Shri Jose D'Souza R/o Arpora, Bardez Goa	13	appearanc e
8	JM-V/TNC/DEC/Tivim/15/2022	Smt. Leelavati V. Gadekar R/o Tivim, Bardez Goa	487/1	1450	Mary Menezes	15	Appearan ce
9	JM-V/TNC/DEC/Parra/18/2022	Mr. Sham N. Shirodkar & othrs R/o Parra, Bardez, Goa	37/7	633	Shri Felix Pereira & othrs R/o Siolim, Bardez, Goa	14	appearanc e
10	JM-V/TNC/DEC/Tivim/22/2022	Mrs. Prashanti J. Kerkar R/o H. No. 94/1, Pequem, Ponxem, Tivim, Bardez, Goa	357/3 & 357/5	1125	The Comunidade of Tivim The Admn. Of Comunidade of North Zone, Mapusa, Goa	13	appearanc e
11	JM-V/TNC/DEC/Anjuna/23/2022	Mrs. Bernadette D'Souza through POA Mr. Michael D. Fernandes R/o Penha De Franca, Britona, Bardez, Goa.	467/3	2950	The Comunidade of Anjuna The Admn. Of Comunidade of North Zone, Mapusa Goa	12	Evidence
12	JM-V/TNC/DEC/Pilerne/24/2022	Shri Deepak Ramkrishna Lotlikar R/o H. No. 484, Marra, Pilerne, Bardez, Goa	115/1, 115/4, 115/3, 115/4 & 115/2	2025	The Comunidade of Pilerne The Admn.of Comunidade of North Zone, Mapusa, Goa Mr. Purshuram G. Lotlikar R/o Pilerne, Bardez, Goa.	13	Appearan ce
13	JM-V/TNC/DEC/Pilerne/25/2022	Shri Deepak Ramkrishna	115/3	1025	The Comunidade of	15	Appearan

		Lotlikar R/o H. No. 484, Marra, Pilerne, Bardez, Goa			Pilerne The Admn.of Comunidade of North Zone, Mapusa, Goa Mr. Purshuram G. Lotlikar R/o Pilerne, Bardez, Goa.		ce
14	JM-V/TNC/Neg. Dec/27/2022	Mr. Rosario Agnelo Mendes & othrs R/o Cunchelim, Bardez, Goa	199/32	525	Mr. Kulu Narayan Kerkar and othrs. R/o Cuxem, Aldona, Bardez, Goa	14	evidence
15	JM-V/TNC/DEC/Arpora/28/2022	Mr. Prakash T.Malvankar R/o Ximer, Arpora, Bardez, Goa.	52/8	599	Mr. Pedro D'Souza & Mrs. Pedro D'Souza R/o Mandrem, Pernem Goa and othrs.	13	reply
16	JM- V/TNC/Tem.Inj/Sangolda/29/2022	Mrs. Cristina Dias @ Cristalina Dias R/o Sangolda, Bardez Goa	20/43	1252	Mr. Hashsamarth Developers Pvt. Ltd. & othrs. R/o Socorro, Bardez Goa	12	reply
17	JM-V/TNC/DEC/Anjuna/01/2023	Shri Dilip Parsekar & othrs. R/o Zor Wado, Bardez, Mapusa Goa	473/10	3400	Shri Crisanto Afonso (since deceased) through LRs. Edger Crisanto Afonso R/o Tivai Wada, Calangute, Bardez Goa	13	Order
18	JM-V/TNC/DEC/Calangute/02/2023	Mr. Savio Joseph Maria Gonsalves R/o Calangute, Bardez – Goa	37/2	4750	The Comunidade of Calangute and the Adminintrator of Comunidade, N.Z., Mapusa, Bardez Goa	15	Chief
19	JM- V/TNC/DEC/Temp.Inj./Colvale/03/20 23	Yeshwant B. Naik & othrs R/o Colvale, Bardez – Goa	277/0 & 275/0	1259	The Comunidade of Colvale and Admn. Of Comunidade of North Zone, Mapusa	14	steps
20	JM-V/TNC/DEC/Cam/05/2023	Late Ganagaram Goltekar	135/0	55500	The Comunidade of	11	appearanc

		through LR's. Revati Goltekar & othrs R/o Sodiem, Siolim, Goa			Camurlim and the Admn. Of Comunidade, N.Z., Mapusa Bardez – Goa.		e
21	JM-V/TNC/DEC/Cam/06/2023	Late Ganagaram Goltekar through LR's. Revati Goltekar & othrs R/o Sodiem, Siolim, Goa	136/0	101350	The Comunidade of Camurlim and the Admn. Of Comunidade, N.Z., Mapusa Bardez – Goa.	11	Apperance
22	JM-V/TNC/DEC /07/2023	Mr. Vishnu Vithal Tiroadkar & othrs R/o Tivim, Bardez – Goa	495/2	975	Mr. Francis Fonseca & othrs R/o Tivim, Bardez – Goa	12	Reply of opponents
23	JM-V/TNC/DEC/08/2023	Mr. Sanju Haldankar & othrs R/o Siolim, Bardez – Goa	169/13	1125	The Comunidade of Siolim and The Administrator of Comunidade, Mapuas, Bardez Goa	11	appearanc e
24	JM-V/TNC/DEC/09/2023	Mr. Shyam alias Sham Uttam alias Uttom Satardekar r/o Aldona, Bardez, Mapusa – Goa	342/1	2875	The Comunidade Fratarnal Aldona, Bardez, Goa & othrs	10	appearanc e
2023 - 2024							
1	JM-V/TNC/DEC/10/2023	Mr. Pedro Joao Elias Moniz R/o H. No. 1607/1, Grande Chiuvar, Anjuna, Bardez – Goa	428/12, 427/33, 427/35, 573/29 & 573/37	1200	Mr. Subray Dharma Tamonkar R/o Anjuna, Bardez Goa	12	appearanc e
2	JM-V/TNC/DEC/11/2023	Smt. Shubhangui D. Kauthankar and othrs. R/o Assonora, Bardez-Goa	13/2 & 12/2	452	Mr. Antonio F. J. Caetano Baptista and othrs. R/o Assagao, Bardez – Goa	12	Steps
3	JM-V/TNC/DEC/12/2023	Smt. Vasanti Yeshwant Agarwadekar & othrs R/o	462/55	3300	Mr. Caitana Maria Rodrigues R/o	13	AIE

		Chapora, Bardez – Goa			Peddem, Mapusa, Goa		
4	JM-V/TNC/DEC/13/2023	Mr. Babaji Babulo Parsekar alias Babani B. Parsekar R/o H. No. 181/1, Bhati Vaddo, Parra, Bardez, Mapusa – Goa.	184/20 & 185/0	1344	The Administrator of Comunidade of Bardez and The Attorney, Comunidade of Parra, Bardez Goa.	11	Reply
5	JM-V/TNC/DEC/14/2023	Mr. Aleixo Joao G. Travasso and Deodita Estefania Fernandes R/o Fuldem Vaddo, Nagao, Bardez Goa.	12/4	4950	The Comunidade of Nagao and othrs. R/o Nagao, Bardez Goa	11	appearanc e
6	JM-V/TNC/DEC/15/2023	Mr. Pramod Mayekar R/o H. No. 188/4, Koni Wado, Colvale, Bardez Goa	69/4	1000	Teofil Luis Joaquim Menezes and othrs. R/o Rock Vaddo, Colvale, Bardez Goa	12	appearanc e
7	JM-V/TNC/DEC/16/2023	Mrs. Gangabai Lingudkar alias Gangabai Lingudkar R/o H. No. 11, Agni Vaddo, Guirim, Bardez Goa	16/2	1207	The Administrator of Comunidade and Comunidade of Guirim	11	Appearan ce
8	JM-V/TNC/Neg. Dec/17/2023	Mr. Ajit Ghewade and othrs. R/o Morod, Mapusa Goa	191/0	8877.	Mr. Narendra B. Naik and othrs. R/o Mumbai, Maharashtra	10	Written argument s
9	JM-V/TNC/ Neg.Dec/18/2023	Mr. Edgar Afonso R/o Calangute, Bardez Goa	188/21 & 188/22	656	Mr. Krishna H. Mandrekar R/o Arpora, Bardez Goa	10	appearanc e
10	JM-V/TNC/Neg.Dec/20/2023	Mr. Savio Herminezildo Luis R/o Calangute, Bardez Goa	22/5-A	1564	Mr. Ponociano Luis and othrs. R/o Calangute, Bardez Goa	11	appearanc e
11	JM-V/TNC/DEC/21/2023	Mr. Digambar V. Agarwadekar R/o Siolim, Bardez Goa	27/16	775, 500	The Comunidade of Siolim and othrs. R/o Siolim, Bardez Goa	11	Last opportunit y to

							opponents
12	JM-V/TNC/DEC/22/2023	Mr. Joaquim B. Carvalho and othrs. R/o Anjuna, Bardez Goa	51/9	275.	Niclau Luis D'Souza (deceased) through LR's Arminda D;Souza and othrs R/o Pune, Maharashtra	8	appearanc e
13	JM-V/TNC/DEC/23/2023	Mathilda Castellino, Morodwado Sangolda Bardez Goa	59/10	1275	Comunidade of Sangolda Sangolda Bardez Goa	6	Steps
14	JM-V/TNC/DEC/25/2023	Laximan Narayan Falkaar and others, Cansa Waddo Socorro Porvorim, Bardez Goa	61/23	4000	Comunidade of Serula and others	6	AIE
15	JM-V/TNC/N-DEC/26/2023	Comunidade of Fraternal Aldona Aldona Bardez Goa	144/9	2250	Luis Caitan Alvares, Aldona Bardez Goa	5	appearanc e
16	JM-V/TNC/N-DEC/27/2023	Comunidade of Fraternal Aldona Aldona Bardez Goa	144/8	2025	Milagrin Fernandes, Aldona Bardez Goa	5	appearanc e
17	JM-V/TNC/DEC/28/2023	Gurudas Rajaram Kalangutkar Raint, Moira Bardez Goa	83/50 83/24 83/29	2525	Cordevilla D'souza and others	8	appearanc e
18	JM-V/TNC/DEC/29/2023	Gurudas Rajaram Kalangutkar Raint, Moira Bardez Goa	82/4	475	Comunidade of Moira	8	appearanc e
19	JM-V/TNC/DEC/30/2023	Mahesh Savlo Varang Madle Bhat, Siolim, Bardez Goa	81/10	425	Domingos Santan Mendes and others	8	appearanc e
20	JM-V/TNC/DEC/31/2023	Jofra Noronha @ Zitru Noronha, Fondac Vaddo, Parra Bardez Goa	34/7 34/8	1200	Comunidade of Verla and others	9	appearanc e
21	JM-V/TNC/DEC/32/2023	Gajanan R. Shirodkar Naikavaddo Calangute, Bardez Goa	17/4	1325	Comunidade of Calangute	8	appearanc e
22	JM-V/TNC/DEC/33/2023	Chandravati Babaji Gawas Nadora Madant Bardez Goa	71/49	1125	Comunidade of Nadora	6	chief
23	JM-V/TNC/DEC/34/2023	Shakuntala H. Chodankar And others D'Sawaddo, Aldona, Bardez Goa	135/6	5200	Comunidade of Fraternal Aldona Aldona Bardez Goa	4	appearanc e

24	JM-V/TNC/DEC/35/2023	Mrs. Nicola Marie Collaco and others, Panaji Goa	142/13	1356	Ilidio Anotinio Jose De Figueiredo Paris	6	appearanc e
25	JM-V/TNC/DEC/36/2023	Sandeep Prabhakar Naik Socal waddo Assagao Bardez Goa	239/20	750	Victor Patrick Rodrigues and others	7	appearanc e
26	JM-V/TNC/DEC/37/2023	Pandurang Vasudev Banavalikar, Zorvaddo - Anjuna Bardez Goa	403/5	2524.	Lucia Monteiro Lobo and others	4	appearanc e
27	JM-V/TNC/DEC/38/2023	Ramkrishna S. Salgaonkar and others, Munangwada Assagao, Bardez Goa	12/10	3150	Shri Gonjak Vaz Oxel Siolim, Bardez Goa	3	appearanc e
28	JM-V/TNC/DEC/39/2023	Rohidas Parshuram Mandrekar and others, Simoldawada Revora, Bardez Goa	38/1	1650	Lilia Maria Palo @ Falcao and others	2	For appearanc e
29	JM-V/TNC/DEC/40/2023	Atmaram Ganesh Pednekar, Gaunca waddo, Sodiem Siolim, Bardez Goa	193/11 193/15	625	Anna Carmen Pereira	1	For appearanc e
30	JM-V/TNC/DEC/41/2023	Sanju Yeshwant Bandekar and others, Salvador do Mundo, Bardez Goa	174/7	4050	Maureen Monteiro and others	1	For appearanc e
31	JM-V/TNC/DEC/42/2023	Domnic Ignatius Correiaa and others, Parra Bardez Goa	179/3	1400	Comunidade of Parra and others	1	For appearanc e
32	JM-V/TNC/DEC/43/2023	Rajaram Ganesh Naik and others Pellowado Uccasaim, Bardez Goa	85/4	3875	Jose Santana Francisco Pereira	1	For appearanc e
33	JM-V/TNC/DEC/01/2024	George D'souza and othets Tivim Bardez Goa	192/2, 198/1, 198/10/2 68/1	4850	Comunidade of Aldona	0	For appearanc e
34	JM-V/TNC/DEC/02/2024	Peter Henrique Pinto Souza vaddo, Uccasaim Bardez Goa	107/2	200.	Leonildes Paes. Uccasaim	0	For appearanc e
35	JM-V/TNC/DEC/03/2024	Govind Ganesh Dhargalkar and others	484/4, 485/22	700	Teressa Pinto E Lobo	0	For appearanc

		Madel Tivim Bardez Goa					e
36	JM-V/TNC/DEC/04/2024	Govind Ganesh Dhargalkar and others Madel Tivim Bardez Goa	499/22	825	Teressa Pinto E Lobo	0	For appearance
37	JM-V/TNC/DEC/05/2024	Upendra Ratwal, r/o. Khorlim, Bardez	66/0	235	Com. Of Colvale,	3	Appearance
38	JM-V/TNC/Neg. DEC/06/2024	Tulsidas Mayenkar, r/o. Kushem, Aldona, Bardez	22/6	854	Babli G. Mayenkar	2	Appearance
39	JM-V/TNC/DEC/Camurlim/07/2024	Sanjay Toraskar, r/o. Bharwan Wada, Camurlim, Bardez	76/13	621	Narcinva Quenim	2	Appearance
40	JM-V/TNC/DEC/Assagao/08/2024	Dasharath Revodkar, r/o. Grand Chivar, Anjuna	10/1	894	Com. Of Assagao	3	Appearance
41	JM-V/TNC/DEC/Assagao/09/2024	Dasharath Revodkar, r/o. Grand Chivar, Anjuna	244/15	756	Com. Of Assagao	3	Appearance
42	JM-V/TNC/DEC/Parra/10/2024	Shankar Salgaonkar, r/o. Bhatti Vaddo, Parra	80/4, 84/18	702	Administrator of Com. Of North Zone	2	Appearance
43	JM-V/TNC/DEC/Anjuna/11/2024	Nacimento D`Souza	64/6, 122/33, 122/35	944	Com. Of Anjuna	3	Appearance
44	JM-V/TNC/DEC/Moira/12/2024	Suhasini J. Jadhav, r/o. Bamborde, Moira, Bardez	1/24	624	Com. Of Moira	2	Appearance
2024 – till date							
1	JM-V/TNC/DEC/Assgao/13/2024	Joao D`Souza, r/o. Assagao, Badem, Bardez	60/1, 59/1	356	Cuslota Marques	3	Appearance
2	JM-V/TNC/DEC/Oxel/14/2024	Shewanti Manjrekar, r/o. Bhati, Oxel, Siolim, Bardez	43/3	958	Diojina Lobo	2	Appearance
3	JM-V/TNC/DEC/Cam/15/2024	Shewanti Manjrekar, r/o. Bhati, Oxel, Siolim, Bardez	208/1	768	Antonio D`Souza	2	Appearance
4	JM-V/TNC/DEC/Nagoa/16/2024	Jabahir Sheikh, r/o. Nig Waddo, Saligao, Bardez	13/25	569	Martia Fernandes	2	Appearance
5	JM-V/TNC/DEC/Calangute/17/2024	Damiao Carvalho, r/o. Saunta Vaddo, Calangute	300/4 & 6	987	Comunidade of Calangute	2	Appearance
6	JM-V/TNC/DEC/Arpora/18/2024	Deodita Fernandes, r/o. Mainath Bhaty, Arpora, Bardez	35/2	675	Com. Of Parra	2	Appearance
7	JM-V/TNC/DEC/Colvale/19/2024	Gertrudes D`Costa, r/o. Carrascowaddo Mapusa	66/0	867	Com. Of Colvale	2	Appearance
8	JM-V/TNC/DEC/Cal/20/2024	Karishma D Jamadar, r/o. Alto Porvorim, Bardez	101/1, 102/2	766	Comunidade of Calangute	1	Appearance

9	JM-V/TNC/DEC/SDM/21/2024	Sunita Shet Shirodkar, r/o. Velotim, Ecoxim, Bardez	270/4	933	Kishore Nagvenkar	1	Appearan ce

TENANCY PURCHASE

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	2	3	4	5	6	7	8
2019 - 2022							
1	TNC/PUR/u/s18c/Anjuna/01/2019	Vassudev Shiorodkar R/o Anjuna Bardez-Goa	89/8	725.	Lilina Leopabi Anjuna Bardez-Goa	14	For order on Interventi on
2022 - 2023							
1	JM-V/TNC/PUR/Siolim/05/2022	Ramesh Dipu Shirodkar R/o Dando, Guddem, Siolim, Bardez, Goa	306/27	12050	Custodian of Evacuee Property Act at Panaji – Goa.	13	Interventi on
2	JM-V/TNC/PUR/Anjuna/06/2022	Mr. Jaganath S. Sawant R/o Kumarwaddo, Anjuna, Bardez, Goa	556/16	2550	The Comunidade of Anjuna through its Attorney having its office at Comunidade Bldg., Anjuna and The Admn. Of Comunidade, North Zone, Mapusa, Goa	13	Preliminar y Objection
3	JM-V/TNC/PUR/03/2023	Mr. Pandurang V. Banavlikar R/o H. No. 206, Anjuna, Bardez Goa	403/5	5048	Mr. Antonio B. R. Asumacao de Ataide Lobo through LRs Lucia Monteiro Lobo and others.	09	Argument on interventi on
2023 - 2024							
1	JM-V/TNC/PUR/Candolim/4/2023	Mr. Thomas Aquino Pinto,	191/2 &	5700	Mr. Minguel Gomes,	3	Appearan

		r/o. Annawado, Candolim, Bardez	195/2		r/o. Candolim, Bardez		ce
2	JM-V/TNC/PUR/09/2023	Nishikant Bhikaji Salgaonkar, Porbawado Calangute Bardez Goa	376/23	35, 725, 125,50, 150.	Olga D'souza and others	08	appearanc e
3	JM-V/TNC/PUR/10/2023	Smt. Vasanti Yeshwant Agarwadekar & othrs. R/o Chapora, Bardez – Goa.	425/3	2000.	Mrs. Catherina D'Souza R/o Pilerne, Bardez – Goa.	08	AIE
4	JM –V/TNC/PUR/11/2023	Smt. Vasanti Yeshwant Agarwadekar & othrs R/o Chapora, Bardez – Goa.	284/2	950.	Franclin D'Mello R/o Peddem, Bardez Goa	08	Order
5	JM –V/TNC/PUR/12/2023	Vasant Rama Konadkar and others, D'mello wado Canca Bardez Goa	1/15 ¼, 2/3, 2/8, 2/18	950.	Mrs. Mable Sequeira and others	07	Steps
6	JM –V/TNC/PUR/13/2023	Dasharath R. Korgaonkar and others	153/14	950.	Comunidade of Parra and others	02	Appearan ce
7	JM –V/TNC/PUR/Aldona/01/2024	Sabina A. Fernandes, r/o. Panarim, Aldona, Bardez	27/1	886	Comunidade de Boa Esperanca	2	Appearan ce
8	JM –V/TNC/PUR/Parra/02/2024	Caitan D`Silva, r/o. Fuldem Vaddo, Nagoa, Bardez	158/5, 179/9	779	Administrator of Com. Of North Zone, Mapusa	2	Appearan ce
2024 – till date							
1	JM –V/TNC/PUR/Candolim/03/2024	Mukund Kambli, r/o. Pintos Waddo, Candolim, Bardez	235/3	772	Com. Of Candolim	2	Appearan ce
2	JM –V/TNC/PUR/Assgao/04/2024	Laxmi G. Redkar, r/o. Sakalwaddo, Assagao, Bardez	215/3, 4, 6, 8, 10	850	Anton Gabriel Baptista	1	Appearan ce
3	JM –V/TNC/PUR/Candolim/05/2024	Damiaio Hermenegildo Fernandes, r/o. Candolim, Bardez	214/7	667	Comunidade of Candolim	1	Appearan ce

Name of the Court: Joint Mamlatdar-VI, Bardez Goa.

TALUKA :Bardez

d) Pending Mundkar cases

Sr. No.	Case No.	Name of the tenant/ applicant and address	Survey No.	Area of	Name of the land owner	Number of hearing held	Current Status
	2021-2022						
1	JM-VI/MND/DEC/8-A/SDM/1/2017	Prabhavati Prabhakar Chodankar r/o Salvador do Mundo	366/23	9450	Rukmini Dalal & Another r/o Mapusa	65	Further evidence
2	JM-VI/MND/DEC/8-A/Siolim/2/2017	Milan Korgaonkar w/o Gajanan Korgonkar r/o Resident of house 1272 Siolim Bardez	50/21	5475	Caetano Fernandes r/o Siolim	65	steps
3	JM-VI/MND/DEC/8-A/Arpora/05/2017	Edmundo Xavier RodriguesHouse no. 540, Arpora	196/6	125	Prakash Laxman Marathe r/o Mapusa	95	evidence
4	JM-VI/MND/DEC/8-A/Mapusa/08/2017	Sangappa V. Taenginakai (Major) S/o Veerappa Tenginakai r/o Camarcazana H.No. Mapusa – Goa	PTS NO.102 Chalta no.48	2423	Olevia C. D'Mello r/o Bastora	70	Further evidence
5	JM-VI/MND/DEC/8-	Sabina	111/7	575	Mir Dias & others,	90	reply

	A/Anjuna/11/2017	Catherine De souzar/o House 918 Anjuna Bardez			r/o. Anjuna		
6	JM-VI/MND/DEC/8-A/Reis-Magos/12/2017	Domingos Sebestioa fernades Disa alias Domnigoa sebestiao Ferncisco & others	96/31	1125	Joseph Dalgado Lopes& others r/o Verem	90	Further evidence
7	JM-VI/MND/DEC/8-A/Guirim/14/2017	Savita Tupkar r/o vancio wado Guirm bardez	58/1	975	Shamsundar Palyekar	127	Steps/argument
8	JM-VI/MND/DEC/8-A/Guirim/15/2017	Mathur Tupkar Madhu Tupkar r/o vancio wado Guirm bardez	58/1	975	Martinha De Jesus D'Souza& others r/o Guirim	127	Steps/evidence
9	JM-VI/MND/DEC/8-A/Sangolda/25/2017	Carolina Fatima D,sa aged r/o House no. 348 house no. 348 (New) & 30/5 (old) Marrod sangolda , bardez – Goa	13/7	100	Joaquim Fernandes&others r/o Porvorim	125	Cross examination
10	MND/DEC/03/2019	Abrao D'Souza, H. No. 70, Vadi, Siolim, Bardez, Goa	324/7	1400	Oscar A. Rapose	53	For evidence
11	MND/SR/8-A/Nerul/4/2019	Naresh Bhiku Pednekar r/o. H. No. 371, Tito wado,	11/9	1225	Mahadev (Babu) Shantaram Rivankar	48	Step

		Nerul, Bardez, Goa					
12	MND/DEC/u/s 8-A/5/2019	Jane D'souza r/o. H. No. 1405, Bamon waddo, Anjuna, Bardez, Goa	477/13	1405	Francis Xavier Gomes	51	Filing comments
13	MND/DEC/PDF/12/2019	Laxmi V. Sawant r/o. H.No. 716, Betim, Bardez, Goa	67/3	6575	Ganesh Shridhar Soiru Sinai Bhandye	61	evidence
14	MND/DEC/U/s-8- A/Revora/14/2019	Mahadev Yeshwant Gaonkar, r/o. H. No. 344, Tarkwaddo, Revora, Bardez, Goa	10/20	344	Euginio Pereira	16	Appearance
15	MND/DEC/8- A/Socorro/16/2019	Vinayak Narayan Kandolkar, r/o. H. No. 304, Carrem Socorro, Porvorim, Bardez, Goa	135/6	385	Carciolo Pinto Do Rosario	23	Reply
16	MND/SR/8A/Siolim/05/2019	Rohidas Yeshwant	177/11 177/8	450 250	Premanand Ecanata Naique	39	Final Arguments

		Hadfadkar r/o. H. No. 1063, Madlem Bhat, New Saw Mill, Siolim, Bardez, Goa			Banderkar		
17	MND/DEC/8A/23/2019	Rukmini Shanu Shirodkar r/o. H. No. 1057, Anjuna sim vaddo, Anjuna, Bardez, Goa	11/10	675	Maria Blaudina D'Souza	48	Order on appliaction
18	MND/DEC/8A/26/2019	Tomas D'souza r/o. H. No. 164/1, Siolim, wadi, Querem, Bhailem Bhatt, Bardez, Goa	302/7	590	Matilda Souza Nobay	37	Chef
19	MND/DEC/8- A/Calangute/04/2020	Especiosa D'Costa r/o. H. No. 2/147, Pequeno Morod (Zoddem), Saligao, Bardez, Goa	410/23	2475	Alzira Camila D'Souza	43	evidence
20	MND/DEC/8-A/Canca/06/2020	Saraswati Krishna Gadekar, r/o.	24/19	675	Smt. Melanie D'cost Braganza	32	Argument

		H. No. 164/1, Kalapwado, Canca, Bardez, Goa.					
21	MND/DEC/8-A/PDF/09/2020	Anand Ramakant Shet r/o. H. No. 22, Matav wada, Britona, Bardez, Goa.	193/2	5825	Narsinha Parashura Lotlikar	41	Step
22	MND/DEC/8- A/Calangute/10/2020	Mableshwar Simeprushkar, r/o. H. No. 6/91A, Khobra vaddo, Calangute, Bardez, Goa	213/7	900	Alexander Michal Isidor Pinto	26	step
23	MND/DEC/8-A/Marna/11/2020	Alex Sebastian Paul Fernandes, r/o. H. No. 137/5, Chaudi Vaddo, Marna, Bardez, Goa	48/14	350	Santa Monica Convent	37	evidence
24	MND/DEC/8-A/Oxel/02/2020	Ramakant Yeshwant Chodankar, r/o. H. No. 537/7B, Ramwado, Oxel, Siolim,	114/2 114/4	100 50	Shashikant Mangesh Karekar	32	Final argument

		Bardez, Goa					
25	MND/DEC/8-A/Oxel/04/2021	Ajit Suryakant Agarwadekar r/o. H. No. 346/6A, Gubla waddo, Oxel Siolim, Bardez, Goa	116/1	350	Tanish Tukaram Karekar	30	Order on filing objection
26	MND/DEC/8-A/SDM/06/2021	Meera @ Mira Rama Kerkar r/o. H. No. 290, Donvaddo, SDM, Bardez	246/22	1725	Ramdas Dattaram Golatkhar	32	argument
27	MND/DEC/8- A/Assagao/09/2021	Subhash Laxman Govekar, r/o. H. No. 61, Gonguerem waddo, Assagao, Bardez, Goa	171/18	300	Brass Caitana D'costa	23	Final order
28	MND/DEC/8-A/Parra/20/2021	Zebolina Mendonsa r/o. H. No. 361, Bokeachi Aradi, Parra, Bardez, Goa	191/22	1525	Walter D'souza Coasta	18	evidence
29	MND/DEC/8- A/Calangute/01/2022	Deelip Govekar r/o	316/20	475	Vincent Pires	27	arguments

		calangute					
	April 2022 – March 2023						
30	MND/DEC/8-A/Assagao/05/2022	Sujal Sunil Tamse r/o.H. No. 386, Munang Waddo, Assagao, Bardez, Goa	1/7	1050	Paulin Lobo	19	Chief
31	MND/DEC/8-A/Bastora/06/2022	Prabhakar Mahadev Cauthankar, r/o. H. No. 406, St. Cruz, Bastora, Bardez, Goa	85/11	750	Victor Monteiro	16	Reply
32	MND/DEC/8-A/Assonora/07/2022	Premnath S. Chodankar r/o. H. No. 44/b, Moitem waddo, Assonora, Bardez, Goa	107/66	300	Sitaram Vishram Porob Nachinolkar	20	Chief
33	MND/DEC/8-A/Colvale/04/2022	Manisha M. Moraskar, r/o H. No. 28/4, Coni waddo, Colvale, Bardez, Goa	42/1	1350	Julias Menezes	41	step
34	MND/DEC/U/s 8-	Emil Pereira	58/9	150	Otelino Firmu	16	Reply

	A/Sirsaim/10/2022	r/o. H. No. 110, Sakwa waddo, Djarer, Near Sirsaim, Bardez, Goa			Rocha		
35	MND/DEC/U/s 8-A/Siolim/11/2022	Salu Fernandes, r/o. H. No. 975, Madhle Bhat, SIolim, Bardez, Goa.	175/31	300	Robert Fernandes	14	evidence
36	MND/DEC/U/s 8-A/Siolim/01/2023	Bharat Shanu Parulekar r/o. H. No. 320/3/B/1, Siolim, Guddem	160/37 160/44	25 6975	Vithu Raghunath Naik	14	argument
37	MND/DEC/U/s 8-A/Siolim/03/2023	Kamlakant Anant Mayekar r/o. H. No. 163, Bharvan waddo, Ucassaim, Bardez, Goa.	75/1	4168	Mrs. Emme Dias	12	step
38	MND/DEC/U/s 8-A/Siolim/06/2023	Smt. SIta Ramnath Mashelkar, r/o. H. No. 347/A, SIolim, Guddem,	165/1 165/97	39495 25	Dr. Nikhil Cunha	11	Final argument

		Bardez, Goa					
39	MND/DEC/U/s 8-A/Siolim/09/2023	Mrs. Shrimati Shiru Vernekar, r/o. H. No. 686, Siolim, Rai, Port wado, Bardez, Goa	85/1 85/14	13350 50	Sadrij Souza	9	step
	April 2023 – March 2024						
40	MND/DEC/U/s 8-A/Siolim/11/2023	Krishna Ramchandra Mandrekar, r/o. H. No. 11(66), D'Mello waddo, Saligao, Bardez, Goa	52/4	725	Caetano Jose Piedade Saldanha	9	Reply
41	MND/DEC/8A/Mapusa/12/2023	Pradeep Lavu Vazarkar, r/o. H. No. E54/M/145, Angod, Mapusa, Bardez, Goa	Chalta no. 186, 187 and 189 of P.T. Sheet no. 147	91	Sandra Reis Da Costa	8	Appearance
42	MND/DEC/U/s 8-A/Siolim/13/2023	Namdev Govind Halarnkar r/o. H. No. 1D/3, Palmar,	5/3	2800	Candiea Palmira Church of Pomburpa	9	evidence

		Pomburpa, Bardez, Goa.					
43	MND/DEC/U/s 8-A/Pirna/14/2023	Leelavati S. Desai r/o. H. No. 298, Dessai waddo, Pirna, Bardez, Goa	192/46	1750	Mahadeo Rajan Dessai	7	Appearance
44	MND/DEC/U/s 8-A/Calangute/15/2023	Sabina Fernandes, r/o. H. No. E4/44, Porba Waddo, Calangute, Bardez, Goa	363/10	595	Winston Souza Xavier	6	Reply
45	MND/DEC/U/s 8-A/Candolim/18/2023	Atul Purj r/o. 10, Prithviraj Rd, New Delhi	129/2	4350	Delfina J. Fernandes	2	Appearance
46	MND/DEC/U/s 8-A/Sirsaim/19/2023	Shamrao D. Shirodkar, r/o.H. No. 150, Kumanen, Sirsaim, Bardez, Goa	66/16	1050	Premavati Raghunath Shirodkar	3	Reply
47	MND/DEC/U/s 8-A/Marna/01/2024	Angelina Veronica Gonsalves D'Souza	100/5	627	Pandurang Venkatesh Kamat	1	Appearance
48	JM-VI/MND/DEC/8-A/Arpora/2/2024	Varnik Resort Pvt. Ltd.	155/1-H	1656	Vaman Narayan Tamhankar	3	Appearance
49	JM-VI/MND/DEC/8-	Bernadine	194/9	200	Vassudev G. Keni	1	Appearance

	A/PDF/3/2024	D'Silva					
50	JM-VI/MND/DEC/8-A/Anjuna/4/2024	Sushant P. Narvekar	390/27	150	Ermigin Udrag	3	Appearance
51	JM-VI/MND/DEC/8-A/Guirim/5/2024	Vatsala Mandrekar	33/2 33/5	475 100	Agostinho Fernandes	1	Appearance
52	JM-VI/MND/DEC/8-A/6 /2024	Prabhakar Govekar	576/53	305	Tucaram P. Shirodkar	1	Appearance
53	JM-VI/MND/DEC/8-A/Calangute/7/2024	Antonieta De Souza & others	365/12	550	Camilo D'Souza	1	Appearance
54	JM-VI/MND/DEC/8-A/Guirim/8/2024	Ramnath Naik	100/25 100/26 100/4	500	Basil D'Cunha	1	Appearance
	April 2024 – till date						
55	JM-VI/MND/DEC/8-A/Candolim/9/2024	Robert Dias	29/0	170	Suraj Mohan Sinai Bobo Caculo	2	Appearance

MUNDKAR PURCHASE

Sr. No.	Case No.	Name of the tenant/ applicant and address	Survey No.	Area of	Name of the land owner	Number of hearing held	Current Status
	2021-2022						
1	MND/PUR/PARRA/07/2021	Luziana Quadros (since deceased through LR)	198/14	165	John Lemos(since deceased	35	steps

		Socorro Quadros r/o Parra			through LR) Valerio Lemos		
2	MND/PUR/socorro/01/2022	Luis Pinto r/o Socorro	205/23	1525	Wallace Joseph D'Souza(since deceased through LR) Jariath Dickson	29	steps
	April 2022-March 2023						
	Nil						
	April 2023-March 2024						
3	JM- VI/MND/PUR/16(1)/calangute/0 4/2023	Shanti Lingappa Shestale r/o H.No.1/162A, Gaurawado, Calangute	145/1	525	Luis Rudolf Fialho (deceased through her LR) a)Francis Ruth Fialho & 4 other	10	steps
4	JM- VI/MND/PUR/16(1)/SDM/06/20 23	Joao Francisco Mascarenhas	283/0	346	Dr. Mr. Vassudev Narayan Kamat Dalal	12	Reply/argument
5	JM- VI/MND/PUR/16(1)/Parra/1/202 4	Reginaldo Fernandes	7/25	447	Alvaro Higino Santiago	1	Appearance
6	JM- VI/MND/PUR/16(1)/Camurlim/2 / 2024	Jose Luis Romaldo D'Souza	27/2	1625	Akshaya Arun Chiklekar	2	Steps
7	JM- VI/MND/PUR/16(1)/Siolim/3/20	Shankar Pandharinath	165/1	949	Rui Cunha @ Rui Braganza	3	Appearance

	24	Parulekar			Cunha		
8	JM-VI/MND/PUR/16(1)/Moirá/4/2024	Conceicao Lawrence Colaco & others	66/2	175	Santan P. Mendes & others	1	Appearance
9	JM-VI/MND/PUR/16(1)/Calangute/5 / 2024	Santosh Yeshwant Kandolkar	190/8	155	Anthony M. D'Cruz	1	Appearance
	April 2024 – till date						
10	JM-VI/MND/PUR/16(1)/saligao/6/2024	Gasper Vaz r/o Saligao	23/29	50	Fausti Madeira	2	Appearance
11	JM-VI/MND/PUR/16(1)/SDM/7/2024	Ramesh Arlekar r/o SDM	174/21	75	Januerio Rodrigues	1	Appearance
12	JM-VI/MND/PUR/16(1)/PDF/8/2024	Naresh Chari r/o Mumbai	70/3	241	Atchut Bhandiye	1	Appearance

Pending Tenancy cases

Sr. No	Case No.	Name of the tenant/ applicant and address	Survey No	Area	Name of the land owner	No. of Hearings held	Current Status
	2021-2022						
1.	JM-VI/TNC/DEC/u/s.7/Mapusa/22/2017	Sangappa V. Tenginakani r/o Kamarkzan Bardez – Goa bardez – Goa	Pts no.102 chalta no.22	2423	Olivia D'Mello, r/o. Mapusa	67	Evidence
2.	JM-VI/TNC/DEC/u/s.7/Mapusa/23/2017	Sangappa V. Tanginakai r/o kamarcazana Bardez – Goa	Pts no.102 chalta no.22	2423	Sameer Naik, r/o. Mapusa	67	Reply
3.	JM-VI/TNC/DEC/u/s.7/Arpora/66/2017	Pundalik Ganesh Satelkar r/o Arpora	108/10	2575	Joseph Cardozo, r/o. Tivim	69	Argument

4.	JM-VI/TNC/DEC/u/s.7/Siolim/83/2017	Krishnanath Anant Goltekar r/o Sodiem Siolim- Goa	298/0	514	Comunidade of Siolim & others	67	Order on application
5.	JM-VI/TNC/DEC/u/s.7/PDF/95/2017	Tulshidas Vitoba Naik r/o House no. Virlosa wada Brottona Bardez – Goa	33/1	37550	Alberto Fernandes r/o Britona	49	Order o application
6.	JM-VI/TNC/DEC/u/s.7/Sangolda/105/2017	Vincente J.L. Pereira r/o Sagolda Bardez – Goa	66/24, 66/29	75 450	Anant Korgaonkar R/o Sangolda	57	Continuation of chief
7.	JM-VI/TNC/DEC/U/S.7/Tivim/01/2018	Roque Antonio Fernandes r/o 974/1 cansa dhat Tivim	152/8 152/10	1475 175	Comunidade of Tivim	65	evidence
8.	JM-VI/TNC/DEC/u/s.7/Siolim/09/2018	Datta Novso Kanolkar r/o House No. 216 Fernandes waddo siolim Bardez – Goa	61/2,12	2875	Ganpat Salgaonkar r/o Siolim	71	Reply on appliaction
9.	JM-VI/TNC/DEC/U/S.7/Anjuna/15/2018	Antonio Francisco Britto alias r/o 1036 grande peddem Anjuna bardez – Goa	21/21	4150	Ermejildo Drago r/o Anjuna	75	Continuation of Chief
10.	JM-VI/TNC/DEC/U/S.7/Assagao/17/2018	Gerald John Joseph Dsouza House No. 178 bairo alto Assagao Bardez	173/15	500	Napolean Nobay r/o Assagao	64	Reply/t
11.	JM-VI/TNC/DEC/U/S-7/Anjuna/42/2018	Shamiro D souza r/o Chaproa bardez – Goa	414/3	2250	Nilu Matru Palyekar r/o Chapora	64	Cross examination
12.	JM-VI/TNC/DEC/U/S-7/Tivim/53/2018	Rajani Harichandra Harmalkar @ Rojinim Arombolkar r/o Poroscodem Pernem	10/4, 134/19, 34/3 7/2 7/4	975 2650 1375 2150 5225	Comunidade of Tivim & another	48	evidence
13.	JM-VI/TNC/DEC/U/S-	Carolina D'Souza (since	17/10	1100	Administrator of		Argument on

	7/calangute/55/2018	deceased through LR) Regina D'Souza r/o Naikawado Calangute	434/4 467/2 467/4 467/6 467/8 467/10 467/12 467/14	2925 175 325 400 450 125 300 475	Comunidade	32	application of restoration
14.	JM-VI/TNC/DEC/u/s.7&14/G uirim/61/2018	Pravin D Mandrekar r/o House No. 238/5 Sorvem waddo Guirim	30/1	5225	Comunidade of Guirim & another	62	Production of documents
15.	JM-VI-TNC/Dec/u/s.7/Socorro/62/2018	Maheshwar sonu Kalangutkar House No. 486 0 Dabholwada Chapora Bardez – Goa	80/11	6950	Comunidade of Serula & another	63	Argument
16.	JM-VI/TNC/DEC/U/S-7/Pomburpa/63/2018	Vaijayanti Shivaji Desai r/o H. No. 20 Golna Pomburpa bardez	29/2	1000	Comunidade of Pomburpa	44	Appearance
17.	JM-VI/TNC/DEC/U/S.7/Pirna/65/2018	Rajaram Anant Gawande Bhoth House No. 69/2	94/35	1375	Comunidade of Pirna & another	26	Steps/appearance
18.	JM-VI/TNC/DEC/U/S.7&14/Moira/71/2018	Shyamsundar D. Nagvekar R/o Moira	88/9	1502	Francisco A. Nazareth r/o Moira	44	Evidence
19.	JM-VI/TNC/DEC/U/S.7&14/Tivim/81/2018	Sundari vasu kerkar Lobo wado Tivim Bardez	327/17	925	Bliza D'Souza r/o Tivim	57	Examination in chief
20.	JM-VI/TNC/DEC/U/s-7/Aldona/01/2019	Mr. Francisco Pedru Antonio Santana Carvalo alias Antonio Carvalo 74 years r/o Aldona Bardez – Goa	318/8	1625	Comunidade de Fraternal Haldone & another	52	Reply
21.	JM-VI/TNC/DEC/U/s-7/Guirim/10/2019	Meghaji Yeshwant Salagoankar r/o House no. 91/1 Vancio	50/42	2125	J. A. C. Fernando De'Souza r/o	43	Appearance of newly added opponent

		wado Guirim			Guirim		
22.	JM-VI/TNC/DEC/U/s-7/Aldona /11/2019	Martha Santana Pereira r/o Corjuvem Aldona Goa	109/24	1100	Vasant V Pednekar r/o Corjuvem	39	evidence
23.	JM-VI/TNC/DEC/U/s-7/Saligao/25/2019	Ramakant R. Asvekar Resident of Sonar Bhat, Saligao Bardez – Goa	184/2	2075	Yamuna Sawant r/o. Calangute	14	Steps
24.	JM-VI/TNC/DEC/U/s.7/Pirna/28/2019	Mr. Digamber Vasu Naik, r/o. Pirna	95/6	18000	Subhash Parsekar & others r/o. Siolim	14	Steps
25.	Jt-VI/TNC/DEC/U/s-7/Calangute/32/2019	Egidio Fernades age about 52 years Marrried r/o Agarvaddo, Calangute, Bardez	220/10	3550	Comunidade of Calangute & another	25	Final Argument
26.	Jt-VI/TNC/DEC/U/s.7/Pirna/33/2019	Shri Tukaram P. Naik S/o late Pandurang Ladu Naik age 55 years, married, farmer	34/0	86725	Comunidade of Pirna	15	evidence
27.	Jt-VI/TNC/DEC/U/s-7/34/2019	Manohar Gunaji Morajkar, Vagator, Anjuna	247/9 247/15 247/11 247/13 547/20	1875 4850 1825 2750 3750	Comunidade of Anjuna & another	20	Reply
28.	Jt-VI/TNC/ DEC/ U/s.7/Aldona/36/2019	Adlear Thomas D, cruz r/o of House No. 779/2 Santerxette, Khoirut aldona , Bardez – Goa	99/17 140/5	275 2650	Comunidade of Fraternal de Aldona & another	35	evidence
29.	Jt-VI/TNC/DEC/U/s-7/Saligao/38/2019	Satu Korgaokar, r/o Saligao, Bardez	214/12	975	Comunidade of Saligao & another	34	evidence
30.	JM-VI/TNC/DEC/u/s.7/Guiri m/45/2019	Francisco D'Souza, r/o. H. No. 92/1, Vancio waddo, Guirim, Bardez, Goa	65/12	1050	Comunidade of Guirim & another	45	Cross examination
31.	JM-VI/TNC/DEC/u/s.7/Socorro/46/2019	Comunidade of Serula	70/5	6450	Mahadeo Kalangutkar r/o. porvorim	20	steps
32.	JM-VI/TNC/DEC/u/s.	Comunidade of Serula	92/5	2200	Dhaktu	20	steps

	7/Socorro/47/2019		93/9 96/8	2600 700	Mandrekar r/o. socorro		
33.	JM-VI/TNC/DEC/U/s- 7/Pilerne/51/2019	Philomena D'Souza, r/o. Pilerne	7/4, 7/6	75 80	Comunidade of Pilerne & another	14	Appearance
34.	JM- VI/TNC/DEC/U/s.7/Marra /52/2019	Philomena D'Souza, r/o. Marra	47/5, 47/10 49/6	100 475 250	Noel Mendoca r/o. Marra	14	Appearance
35.	JM-VI/TNC/DEC/U/s- 7/Candolim/06/2020	Gurudas Torsakar r/o. Candolim	19/3	3600	Dr. Wilson Marques & others r/o. Candolim	41	evidence
36.	JM-VI/TNC/DEC/U/s- 7/Guirim/03/2021	Sudan Salgaonkar & others, r/o. Guirim	36/2	2725	Pedro Inacio Gonsalves r/o. Guirim	31	evidence
37.	JM-VI/TNC/DEC/U/s- 7/Colvale/05/2021	Vassudev Salkar & others, r/o. Colvale	91/20	1025	Comunidade of Colvale & another	30	Application for amendment
38.	JM-VI/TNC/DEC/U/s- 7/Parra/06/2021	Harichandra Masurkar & others, r/o. Parra	74/5	4200	Comunidade of Parra & others	29	Reply
39.	JM-VI/TNC/DEC/U/s- 7/Bastora/12/2021	Vinayak Khanolkar & another, r/o. Bastora	31/5, 31/7	850 850	Comunidade of Bastora & others	26	evidence
40.	JM-VI/TNC/DEC/U/s- 7/Candolim/13/2021	Marcus Correia & others, r/o. Candolim	180/1	3850	Comunidade of Candolim & others	26	Steps
41.	JM-VI/TNC/DEC/U/s- 7/Calangute/15/2021	Chandrashekar Kudnekar r/o. Calangute	87/14	875	Henry Peter D'Souza r/o Calangute	28	Steps
42.	JM-VI/TNC/DEC/U/s- 7/Calangute/16/2021	Chandrashekar Kudnekar r/o. Calangute	96/12, 96/13	275 225	Henry Peter D'Souza r/o Calangute	28	Steps
43.	JM-VI/TNC/DEC/U/s- 7/Guirim/18/2021	Diogo Albino D'Souza r/o. Tivim	140/6	2075	Comunidade of Guirim & another	26	Steps

44.	JM-VI/TNC/DEC/U/s-7/Nagoa/19/2021	Shrikant Chandrashekar Kudnekar r/o. Calangute	17/10 17/11 17/21	975 525 100	Mariano D'Souza & another r/o. Saligao	29	appearance
45.	JM-VI/TNC/DEC/U/s-7/Anjuna/20/2021	Damu Narayan Sawant & others r/o. Anjuna	268/1	5100	Merwyn Mendonca & others r/o. Anjuna	29	Cross examination
46.	JM-VI/TNC/DEC/U/s-7/Candolim/22/2021	Pundalik Shiva Palienkar & others r/o. Candolim	75/1	8275	Comunidade of Candolim & another	24	Argument
47.	JM-VI/TNC/DEC/U/s.7/Sirsaim/02/2022	Arjun Naik & others, r/o. Sirsaim	118/1	59289	Comunidade of Sirsaim & others	29	Argument
48.	JM-VI/TNC/DEC/U/s.7/Nagoa/05/2022	Bixi Ladu Divkar & others r/o. Nagoa	41/5	3025	Francisco Salvador Zeferino Jose Camilo Da Gama Pinto & others r/o. Nagoa	24	Evidence
	April 2022-March 2023						
49.	JM-VI/TNC/DEC/U/s.7/Anjuna/08/2022	Sharmila Kavthankar & others r/o. Anjuna	121/65	4275	Comunidade of Anjuna & others	23	Argument
50.	JM-VI/TNC/DEC/U/s.7/Parra/09/2022	Caitan D'Silva & others r/o. Nagoa	158/5, 179/9	3125 75	Comunidade of Parra & another	20	evidence
51.	JM-VI/TNC/DEC/U/s.7/Socorro/12/2022	Dilip Krishna Maulankar r/o. Socorro	56/17 53/6	2150 550	Comunidade of Serula & another	20	Reply
52.	JM-VI/TNC/DEC/U/s.7/Sangolda/15/2022	Mahadev Morajkar r/o. Sangolda	59/6 59/7	975 900	Comunidade of Sangolda & others	20	Steps
53.	JM-VI/TNC/DEC/U/s.7/Tivim/	Savitri Kudalkar & others	365/28, 365/29,	125 225	Crecencia Izabella D'Lima@ Marian	22	appearance

	16/2022		365/34, 365/35, 365/36, 365/37, 365/50	125 125 100 125 100	L. Bepari		
54.	JM- VI/TNC/DEC/U/s.7/Guiri m/19/2022	Laxmi V. Adelar r/o Guirim	25/4	225	Comunidade of Guirim & 6 others all r/o Guirim	19	evidence
55.	JM- VI/TNC/DEC/U/s.7/Saliga o/20/2022	Mayur N. Korgaokar & 1 other both r/o Saligao	294/13	1550	Albert Milton Souza Cordeiro & 6 others All r/o Mapusa	19	evidence
56.	JM- VI/TNC/DEC/U/s.7/Calan gute/21/2022	Ramini R. Matkar & 1 other both r/o Calangute	94/10	1425	Adm. Of Comunidade & 3 others	19	Steps
57.	JM- VI/TNC/DEC/U/s.7/Assag ao/22/2022	Maria Santan Dias @ Toraskar & 1 other	40/10	1200	Lumena Dourado & 5 others r/o Portugal	20	steps
58.	JM- VI/TNC/DEC/U/s.7/Socor ro/23/2022	Anthony Vales r/o Socorro vadem	120/17	1125	Comunidade of Serula & 1 other	15	Examination on chief
59.	JM- VI/TNC/DEC/U/s.7/Socor ro/24/2022	Anthony Vales r/o Socorro vadem	127/2	725	Comunidade of Serula & 1 other	16	Examination in chief
60.	JM- VI/TNC/DEC/U/s.7/Assag ao/26/2022	Mrs. Joana Fernandes r/o Ingrez Vado, Sodiem, Siolim	105/1	4015	Gabriel Caitan Fernandes r/o Sodiem Siolim	16	Chief
61.	JM- VI/TNC/DEC/U/s.7/Socor ro/27/2022	Raghoba P. Kinlekar & 3 others all r/o Kharim vaddo Socorro	135/1	8100	Robert Dsouza & 6 others all r/o Kharim vaddo, Socorro	27	evidence
62.	JM- VI/TNC/DEC/U/s.7/Parra/	Domingos Miguel Joao rebelo & 5 others all r/o Arradi parra	18/5	1250	Maria P.F. Alwares D'Souza	15	Reply

	28/2022				& 4 others all r/o Mudda vaddo Parra		
63.	JM-VI/TNC/DEC/U/s.7/Tivim/30/2022	Gabriel D'souza r/o 302, Lima Vaddo, tivim	496/4	2675	Comunidade of Tivim & 1 other	13	Steps
64.	JM-VI/TNC/DEC/U/s.7/SDM/01/2023	Ramakant P. Arlekar & 1 otherr/o 47/2, SDM, Paithan	181/8	1500	Comunidade of Serula & 16 others	16	Chief
65.	JM-VI/TNC/DEC/U/s.7/Bastora /03/2023	Dayanand G. Kauthankar r/o Bastora	19/4	1225	Esluida Borges & 2 others r/o Diwar, I, Tiswadi	11	Chief
66.	JM-VI/TNC/DEC/U/s.7/Pilerne /04/2023	Valini Cony Fernandes & 7 others all r.o Plot No.31, Donum Doi, Happy Home CHS, Jaiwant Sawant Road, dahisar(W), Mumbai 68	26/7	500	Vishnu Babal rane(since deceased) through LR Mr. Jaiwant Vishnu Rane r/o 302/1, Navelim, Nr. Mr. Farmer Bar & Rest, Pilerne Bardez	10	Steps
67.	JM-VI/TNC/DEC/U/s.7/Moira /05/2023	Dasharat Govind Chodankar r/o Pirozona vado, Moira Bardez	101/7	2250	ZArro Savio Stephen Bocorro & 7 others all r/o Muddiwaddoo, Carro, Aldona	11	Steps/Appearance
68.	JM-VI/TNC/DEC/U/s.7/Calangute /07/2023	Mohan Satoskar r/o 521, Saliswaddo, Parra	13/1	275	Society of Sisters of Our Lady of Fatima through its Sr. Superior, Silva vaddo, Parra	10	evidence
	April2023-March2024						

69.	JM- VI/TNC/DEC/U/s.7/sango lda /09/2023	Shripad. G. Palienkar r/o Sangolda	106/1	4300	1.Communidade of Sangolda 2. Administrator of Comunidade	9	evidenc
70.	JM- VI/TNC/DEC/U/s.7/Camu rlim/10/2023	Laxmikant R. Bhonsle r/o 1170, Mazal Waddo, Anjuna	142/4	4650	Confraria Church of Colvale represented by its President, Confraria of Church Colvale, Bardez Goa	11	chief
71.	JM- VI/TNC/DEC/U/s.7/saliga o/11/2023	Pandurang M. Sawant r/o 7/121, Aradi, Cruz Vado, Saligao	184/3	2225	1.Administrator of Comunidade bldg., Mapusa COmunidade of Saligao	10	Argument
72.	JM- VI/TNC/DEC/U/s.7/Socor ro/12/2023	Bapu A. Parsekar(since deceased through LR) Amit A PArsekar r/o Shanti Nagar Socorro	69/5, 69/7, 69/10, 78/1, 79/1	1350 1000 425 300 1450	Comunidade of Serula	11	Steps
73.	JM- VI/TNC/DEC/U/s.7/Anjun a/13/2023	Vitor D'Souza r/o 1036/6, Grand Peddem, Anjuna	62/22	650	Joaquim D'Souza r/o Grand Pedden, Anjuna	9	Appearance
74.	JM- VI/TNC/DEC/U/s.7/cando lim/14/2023	Severina D'Souza r/o sequeira waddo, Candolim	235/1	4775	Edward D'Souza r/o sequeira waddo, Candolim	8	Appearance
75.	JM- VI/TNC/DEC/U/s.7/colval e/16/2023	Damodar Haldankar r/o 23/11, Tuwar Waddo, Colvale	360/11	4975	Alfred Velosa & 2 others all r/o H.No.657, Tuwar waddo, Colvale Bardez	10	Argument
76.	JM-	Rosaria Joe Pereira	17/4	2010	Maria Amela	1	Appearance

	VI/TNC/DEC/U/s.7/colval e/18/2023		17/5	3320	Baptista Lobo		
77.	JM- VI/TNC/DEC/Pirna/20/20 23	Smt. SULakshana Santosh Kambli	56/1	5550	Elyash D'Souza	5	Appearence
78.	JM- VI/TNC/DEC/Socorro/21/ 2023	Amit Devidas Asnodkar	57/7 58/7	1250 1875	Comunidade of Socorro	6	step
79.	JM- VI/TNC/DEC/Anjuna/22/2 023	Antonio Joao Carvalho	69/7	2000	Comunidade of Anjuna	6	Step/Reply
80.	JM- VI/TNC/DEC/Olaulim/23/ 2023	Premavati G. Kalashaunkar	45/8 46/9	625 525	Joaquim Francis Filomeno Rodrigues	4	step
81.	JM-VI/TNC/DEC/Olaulim /24/2023	Premavati G. Kalashaunkar	45/8 46/9	625 525	Joaquim Francis Filomeno Rodrigues	4	Step
82.	JM-VI/TNC/DEC/Assagao /25/2023	Mandhar Ramu Naik	173/28	400	Thidomira Nobai	6	Appearance
83.	JM-VI/TNC/DEC/Parra /26/2023	Prashila Pratap Sose	104/8 104/18 100/27 112/5 112/20 112/29 108/18 5/1 108/2	875 50 125 2425 175 375	Smt. Lalita Jagdish Banaulikar	4	Step
84.	JM-VI/TNC/DEC/Verla /27/2023	Mr. Cedric John D'souza	97/7	950	Mohan Sajro Mandrekar	4	Step
85.	JM-VI/TNC/DEC/Assagao /28/2023	Anil Sitaram Naik Simepuruskar	163/4	3675	Jose D'Souza	5	appearence
86.	JM-VI/TNC/DEC/Assagao	Sitaram Vithal Naik	145/1	5415	Church Property	4	step

	/29/2023				Assagao		
87.	JM-VI/TNC/DEC/Parra/30/2023	Sharoh Hazel Fernandes e D'Souza	45/30	2575	Comunidade of Parra	2	appearance
88.	JM-VI/TNC/DEC/Aldona/31/2023	Ankush Vasudev Haldankar	378/1	850	Caitan Inacio Xavier Fernandes	2	evidence
89.	JM-VI/TNC/DEC/Aldona/32/2023	Gajanan Ankush Haldankar	318/2		Ankush Vasudev Haldankar	2	evidence
90.	JM-VI/TNC/DEC/Parra/33/2023	Shrikant Gajanan Gadekar	150/4	3825	Comunidade of Parra	2	step
91.	JM-VI/TNC/DEC/Tivim/34/2023	Yogeshwar Tukaram Salgaonkar	492/4 491/3	525 825	Jijabai Tukaram Salgaonkar	2	Appearance
92.	JM-VI/TNC/DEC/Aldona/35/2023	Ravindra Sitaram Kerkar	216/7 216/16	825 425	Ignatius Jack Mascarenhas	2	Appearance
93.	JM-VI/TNC/DEC/Aldona/36/2023	Comunidade Fraternal De Haldone	135/4	4200	Maria Arcanjo Noronha	1	appearance
94.	JM-VI/TNC/DEC/Aldona/37/2023	Comunidade Fraternal De Haldone	135/6	5200	Harichandra Babu Chodankar	1	appearance
95.	TNC/DEC/Socorro/1/2024	Ermelina Valadares	59/21	2225	Comunidade of Serula	2	appearance
96.	TNC/DEC/Socorro/2/2024	Mahanand Gajanan Asnodkar	61/21 63/29	5225 200	Dadu Raghunath Ambre & Comunidade of Serula	2	Appearance

TENANCY PURCHASE

Sr. No.	Case No.	Name of the tenant/ applicant and address	Survey No.	Area of	Name of the land owner	Number of hearing held	Current Status
	2021-2022						
1	JM-VI/TNC/PUR/2/2017	Sharon Abrau r/o canca	12/6	1325	Comunidade of Verla	54	Reply
2.	JM-VI/TNC/PUR/3/2017	Sharon Abrau r/o canca	2/5	1725	Comunidade of Canca	54	Reply
3	TNC/PUR/Calangute 01/2018	Arjun Salgaonkar r/o Assonora	29/1	298425	Comunidade of Calangute	30	Argument
4	TNC/PUR/Calangute 03/2018	Reshma Chodankar r/o Siolims	29/1	298425	Comunidade of Calangute	30	Argument
5	TNC/PUR/Calangute 02/2018	Pravini Pilarnkar r/o Tiswadi	29/1	40000	Comunidade of Calangute	30	Argument
6	JM- VI/TNC/PUR/Socorro/1/2019	Mohan Naik r/o Porvorim	150/7	8800	Bernard Fernandes	60	Steps
7	JM-VI/TNC/PUR/4/2018	Matilda Remedios r/o Calangute	92/7	5000	Donalita D'Sa	63	Appeal preferred before Administrative Tribunal, however no stay granted
	April 2022-March 2023						
8	TNC/PUR/Calangute 06/2022	Nanda Harmalkar r/o Anjuna	29/1	298425	Comunidade of Calangute	30	Argument
9	TNC/PUR/Calangute	Prakash	29/1	298425	Comunidade	30	Argument

	07/2022	Simepurushkar r/o Calangute			of Calangute		
	April 2023- March 2024						
10	JM-VI/TNC/PUR/Aldona /10/2023	Caetano Nelson Carvalho r/o Mapusa	163/2	4650	Comunidade of fraternal Aldona	12	Reply
11	TNC/PUR/11/2023	Vilasini Madkaikar r/o Betim	4/3	1700	Pascoal Fernandes	11	Appearance
12	TNC/PUR/Nadora/13/2023	Manesh Gawas r/o Nadora	37/17	725	Adminitrator of Comunidade	10	Evidence
13	TNC/PUR/parra/14/2023	Ana Margarita Fernandes r/o Porvorim	150/10	3245	Comunidade of Parra	7	Steps
14	TNC/PUR/arpora/15/2023	Sunanda Sakhalkar r/o Siolim	21/21	2225	Comunidade of Arpora	5	Appearance
15	TNC/PUR/candolim/1/2024	Regina D'Souza r/o Reis Magos	180/1 180/3	4150 4925	Comunidade of Candolim	1	Appearance
16	JM-VI/TNC/PUR/2/2024	Santana D'Souza r/o Anjuna	240/4	925	Paul Albuquerque since deceased through LR Banita Albuquerque	2	Appearance
17	TNC/PUR/Nagoa/3/2024	Suresh	5/2	1300	Jose D'Souza	1	Appearance

		palienkar r/o Nagoa					
18	TNC/PUR/Parra/4/2024	Babuso Hadfadkar since deceased through LR Leela Hadfadkar	58/5	450	Rita Bastimo	2	Appearance
19	TNC/PUR/Parra/5/2024	Babuso Hadfadkar since deceased through LR Leela Hadfadkar	51/6	75	Erecuit Alvares	2	Appearance
	April 2024 – till date						
	NIL						

Annexure-D

d) Pending Mundkar/Tenancy cases for the year:

TALUKA :TISWADI

**viii) 2021-22
MUNDKAR**

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	MAMLATDAR OF TISWADI						
247.	MAM/MND/DEC/PAN/14/2010	Eurico E. Nunes R/O. H.No. C/65, Fontainhas, Mala, Panaji- Goa.	98/1	-	Shri Jose Pedro D'souza & Others R/O. H.No. 166, St. Lawrence, Dexibhat, Agassaim, Tiswadi, Goa.	71	Amendment
248.	MND/2/2003	Mr. Noel Martins @ Navin Palkar R/O. H.No. 174, Nauxi, Bambolim, Tiswadi, Goa	24/1	-	Bhagirathibai Kamat Haldankar & Ors R/O. Bardez	74	Evidence of the opponent
249.	MAM/MND/DEC/GOA VELHA/18/2009	Mr. Teotonio Carvalho & Ors R/O. H.No. 297/385, Dando, Goa Velha, Ilhas, Goa.	151/13	-	Mr. Romlo Rodrigues Vaz & Ors.R/O. Dando, Goa Velha, Ilhas, Goa.	44	reply
250.	MAM/MND/DEC/TAL/ 16/2009	Mr. Surya Anant Kunkolkar R/O. H.No C- 22/495, Odxel, Taleigao, Goa.	-	-	Ramakant Vasudev Pai & Ors.	42	Submitted To Dy. Collector
251.	MAM/MND/8A/TAL/11 /2005	Ramakant B. Parab R/O. H.No. C/16/109(New), 559/A(Old), Shakarwadi,	122/4	-	Shri Jose Virgilo Coelho Velho & Ors. R/O, P.O. Box No. 154, Velho Bldg.,	114	arguments

		Borbhat, Taleigao, Goa.			Dr. Domingos Roque De Souza Rd., Panaji – Goa		
252.	MND/14/2000	Mr. Mukund Ganpat Joshi & Ors. R/O. Taleigao, Goa.	152/1	-	Shri Shrikrishna Veluskar	59	Chief and cross
253.	MAM/MND/DEC/TALE IGAO/01/2016	Shri Rohidas H. Chari & Ors R/O. H.No. 16/215/2, Vodlem Bhat, Taleigao, Goa.	129/4	-	Shri Manuel V. Dias & Ors. R/O. Bondir, St. Cruz, Tiswadi, Goa.	55	Arguments
254.	MAM/MND/DEC/PAN/ 07/2010	Mr. Bhagwant Shirodkar R/O. H.No.11/133/2, St. Inez, Panaji, Goa	P.T.Shee t No. 77 Chalta No. 299	-	1.Mr. Mathurai Raikar 2. Arcgdiocese Of Goa And Daman	70	Chief And Cross
255.	MAM/MND/DEC/RIB/0 4/2009	Mr. Vithu G. Kankonkar R/O. H.No 42, Sao Pedro, Ribandar, Tiswadi, Goa	-	-	Vassant Anant Bhandari & Ors	53	Submitted To Dy. Collector
256.	MND/DECL/04/2006	Smt. Sharda Hari Shetye R/O. H.No. 251, C-9, Near Abdullah Manjil Buldg. Althinho Road, St. Inez, Panaji, Goa.	Chalta No. 44 P.T.Shee t No. 83	-	Fabrica/ Confraria Of St. Inez Church,	62	Evidence
257.	MAM/MND/DEC/PAN/ 13/2010	Gurudas Toru Naik R/O. H.No 283, Behind Rampurush Temple, St. Inez, Panaji, Goa	Chalta No. 76 Of P.T.Shee t No. 95	-	Shri Basilio Jerosolomit De Souza Silveira E Soares	69	Chief &Cross
258.	MAM/MND/DEC/PAN/ 05/2009	Ramakant F. Chari and Ashita R. Chari r/o. H. No. 55, Deulwada, Near Mahalaxmi Temple, Dada Vaidya Road, Panaji, Goa.	Chalta No. 121 Of P.T.Shee t No. 12260	-	Anthony Kilford Fernandes and others	84	Chief and cross

259.	MAM/MND/8A/PANAJI/08/2006&MAM/MND/INJUNCTION/TAL/01/2012	Smt. Laxmibai N. Shirodkar & Ors. All R/O. H.No. 16/97(New), 182/7, 182,E-181(Old) Ward No. 16, Luddis Chapel Wado, Shankar Wadi, Taleigao, Ilhas, Goa.	Chalta No. 23-A Of P.T.Sheet No. 122	-	Poonam Narsinha Pai & Ors. R/O. Near Shankar Temple, Taleigao, Goa	65	Chief And Cross
260.	MAM/MND/DEC/PANAJI/01/2020	Shalini M. Haldankar R/O. Ribandar Panaji	P.T.Sheet 15 Chalta No. 1	-	Mr. Francis Prudence Fernandes	33	Chief and cross
261.	MAM/MND/DEC/GOA VELHA/06/2021	Florina Crucifina Rebelo R/O. H.No. 49(Old), 79(New), Malbhat. Goa Velha, Goa.	25/2	-	Jose Augusto Mendes R/O. Malbhat, Goa. Velha, Tiswadi, Goa. 403108.	23	Reply Of Opp. No. 6
262.	MND/JM-V/DECL/PAN/1/2021	Ivo Nunes R/O. H.No.22/27, Near Dona Paula Jetty, Near Dempo Bar, Dona Paula, Tiswadi, Goa	P.T.Sheet No. 165 Chalta No. 2	150 Sq.Mtrs	Sunanda D. Bandodkar R/O. Villa Sunanda, P.O.Nio Dona Paula, Tiswadi, Goa.	27	Evidence
263.	MAM/MND/P/CAR/36/2003	Dhaku M. Gauns @ Dhaku Shirvoikar R/O. Caranzalem	-	-	Shri Raghu Chaddu Gauns Shirvoikar & Ors. R/O. Caranzamlem	109	Submitted To Dy. Collector
264.	MAM/MND/P/RIB/17/2006	Kalavati Kambli R/O. Ribandar			Custodio Fernandes R/O. Panaji	126	Stay from Dy. Collector & SDO
265.	MND/PUR/TAL/02/2006	Shri Uttam Kundaikar & Ors. R/O. Taleigao			Smt. Adelina Pinto & Ors. R/O. Panaji	54	Stay

	JOINT MAMLATDAR-I						
266.	MND/3/95	Maria Aninha Dias e D'Souza R/o Santa Inez	Chalata No 9 & 10 P.T. Sheet No. 101	-	Francisco A Silveira (Since deceased) Legal heirs Allan Valles	258	Time Granted
267.	MND/JM- 1/DECL/G.V./1/04	Madhu Appa Pednekar R/o Morgarto Vaddo Goa Velha	184/2	-	Albino Messias Gomes & Others	194	Steps
268.	MND/JM- 1/DECL/Diwar/2/03	Nanu V. More R/o H.no. 9, Divar	16/1	-	Alirio Lobo & others	215	Opportunity
269.	MND/JM- 1/DECL/SIR/4/07	Pundalik Shirodkar H.no. 365, Siridao	57/1	-	Dempo properties & Investments Pvt.Ltd. & others	146	Argument
270.	MND/JM- 1/DECL/G.V./14/2011	Maria Angelica D'Souza R/o H.No.	188/1	-	Zuari Real Estate Co. Pvt. Ltd. Dempo Properties & Investments Pvt.Ltd.	125	Settlement
271.	MND/JM- 1/DECL/G.V./2/2012	Jose das Mercês Fernandes R/o 162, Goa Velha	12/3	-	Cyd Pais & Others	123	Appearance
272.	MND/JM1/DECL/MAN D/3/2012	Prashant Krishnanath Chari R/o 132, Mandur	32/1	-	Maria Helena da Rocha Rafael de Mousinho Lopes	113	Opportunity
273.	MND/JM- 1/DECL/Mand/5/12	Lilavati Gurudas Naik R/o 678, Mandur	19/23	-	Draupati Anant Dessai & Others	107	Opportunity Granted

274.	MND/JM-1/DECL/Azo/1/2013	Rita Araujo e Pires R/o H.No. 173, Azossim	56/1	-	Premchand Keni & Others	118	Evidence
275.	MND/JM-1/DECL/Mand/4/2013	Govindas Datta Zambaulikar R/o H.no 446, Mandur	22/22	-	Chandramohan Shanker Madkaikar	103	Cross
276.	MND/JM-1/DECL/MAND/5/2013	Saku @ Janaki Babaji Naik R/o 410, Mandur	22/7 22/9	-	Datta Madkaikar (Since deceased) Vinayak Datta Madkaikar & Others	120	Appointment Commissioner
277.	MND/JM-1/DECL/CUMB/10/13	Namdev Pandu Phadte alias Namdev Pandurang Phadte R/o H.no 228, Cumbarjua	58/1	-	Laximibai kashinath Naik (deceased) Bhikaro Datta Naik	199	Chief
278.	MND/JM-1/DECL/Azo/11/13	John Godfrey Gonsalves R/o H.no. 329, Mandur	9/1	-	Bernard Pereira (deceased) Betsy Pereira	110	Arguments
279.	MND/JM-1/DECL/Mandur/17/2013	Bhaskar Datta Naik R/o H.no 379, mandur	10/2,3	-	Abhay Ramchandra Naik Ganthe	104	Reply
280.	MND/JM-1/Decl/Mand/3/2014	Bharti S. Naik R/o H.no. 592, mandur	15/20	-	Raju Naik & Others	103	Time Granted
281.	MND/JM-1/Decl/G.V./9/2014	Rosaria Fernandes @ Rosaria Eliza Crasto	230/1	-	Director, Directorate of Health Service Panaji	92	Cross

					Goa		
282.	MND/JM1/Decl/MAND/12/2014	Prabhavati Babal Naik R/o Hno 372, Dhaktem Bhatt Mandur	10/1	-	Rukmini Raya Chodankar(deceases)Sud esh Raya Chodankar	85	Settlement
283.	MND/JM-1/Decl/SIR/1/2015	Shamba Gauns alias Xamba Gaunco R R/o Hno 372,, Old Paliem, Siridao	59/1	-	M/s Siridao Estate Pvt. Ltd. & Dempo Properties & Invesments Pvt.Ltd, Panaji	91	Steps
284.	MND/JM-1/Decl/G.V./5/2015	Manuel Francisco Gracias r/o Goa Velha	104/4	-	Jesus Fernandes (deceased) Alexandre Fernandes & Others	94	Evidence
285.	MND/JM-1/Decl/SIR/14/15	Pundalik Parshuram Kunkalika R/o Hno 952, paliem, Siridao	64/2	-	M/s Siridao Estate Pvt. Ltd. & Dempo Properties & Invesments Pvt.Ltd, Panaji	80	Time Granted
286.	MND/JM-1/Decl/Man/1/16	Somnath Rama Naik R/o Hno 369, Dongrim, Mandur	12/5	-	Crisologo Silveira & Others	80	Arguments
287.	MND/JM-1/Decl/G.V./5/2017	Ana Paulina Fernandes R/o Hno 920, agassaim	71/2	-	Sidonio Gonsalves (deceased) Sandra Gonsalves e Rodrigues	64	Appearance
288.	MND/JM-1/Decl/G.V./7/2017	Jeronimo Paulo Afonso r/o goa Velha R/o Hno 387, Goa velha	150/4	-	Gurunath Sinari (deceased) Mahesh Sinari	57	Final opportunity
289.	MUND/DECL/10/24/Jm-I/Murda	Dashrath Ganesh Naik Bandodkar, Moloca	64/2	-	Ramkrishna B Bandodkar	02	Steps

		Merces					
290.	MND/JM-I/DECL/G.V/15/03	M/s Dempo Properties &Invest. Pvt.Ltd. M.G.Road , Panaji	117/1	-	Joaquim Fernandes	198	Opportunity
291.	MND/JM-1/Decl/Cumb/10/18	Rosy Dias r/o. Cumbharjua	68/1	-	Mangesh Devasthan, Through its managing Committee Cumbarjua & Others	59	appearance
292.	MND/Decl/Azossim/12/18	Liberta Barreto r/o azossim	60/6	-	Deepak Bhaskar Bhandari @ Deep Bhandari	51	order
293.	MND/JM/CHO/33/86	Atchut Carbotkar r/o. Charao	425/1	-	Janardhan Walke (deceased) Vishnu Janardan Valke	106	Opportunity granted
294.	MND/JM-1/Decl/G.V./1/2019	Antonio Maximiano Barreto	153/3	-	Maria Aurelia Lourdes ferdinando	41	Evi
295.	MND/JM-1/Decl/G.V./2/2019 (New) MND/JM-1/Decl/G.V./3/2015 (old)	Especiosa D'Silva e Vas r/o. H.no 509, Dado Goa Velha	153/3	-	Maria Aurelia Lourdes F Vaz	53	Opportunity granted
296.	MND/JM-1/Decl/G.V./9/2019	Marta Crescencia Do Rego	170/3	-	Peter Mendes & others	60	Appearance
297.	MND/JM-I/Decl/Cumb/10/14	Pandurang G. Korgaonkar R/o, H.No 967, Cumbarjua	54/1	-	Mangesh Devasthan mangeshi Ponda	58	Arguments On Preliminary objection
298.	MND/JM-1/Decl/Pan/13/99	Inacio Rodrigues & Ors r/o. Panaji	67/14	-	Sandip Naik	153	reply
299.	MND/JM-1/Decl/G.V./02/2020	Socorrina Nazareth r/o. H.No.	198/1	-	Elba De Sequeira Nazareth & Others	37	reply
300.	MND/JM-	Mrs. Carmelina	72/1	-	Sudha Shridar Gharse	37	reply

	I/Decl/G.V./4/2020	Gonsalves r/o. H.no 842 , Agassaim			(deceased) Dilip Loundo		
301.	MND/JM- I/Decl/Siridao/05/ 2020	Shri. Dharma Deu Shirodkar r/o. H.No H.No 946, Palem, Siridao	64/2	-	Siridao Estae Pvt. Ltd	32	appearance
302.	MAM/MND/MISC/01/2 009	Amrao Fernades	94/2	-	Jose s Viegs	125	Time granted
303.	MND/JM- I/REG/DONG/16/98	Satish K. Naik r/o. H.No. 426, Odlem Bhat, Dongrim	16/7	-	Vithal Kamat	303	reply
304.	MND/JM- /DECL/G.V./1/2018	Antonio M Rodrigues R/o Goa Velha	139/4	-	Manuel Fernandes	58	AIE & chief
305.	MND/DECL/Palem- Siridao/6/2019	Narayan B Kankonkar R/o Palem-Siridao	56/0	-	Dempo Properties & Invest. Pvt Ltd	50	Evidence
306.	MND/JM- I/DECL/AZO/3/2016	Caetano Pereira R/o Azossim	57/2	-	Yvonne Alfred Soares	81	Evidence
307.	MND/JM- I/Decl/chimbel/03/2021 (old) Mund/Decl/Resto/18/202 4/JM-I(new)	Asha Shirodkar, Sanguem-Goa	55/0	-	Ramchandra Pai	33	Restoration
308.	MND/JM- I/Decl/Mandur/04/2021	Joanita Fernandes alias Joana Barretto	25/2	-	Clarrisa Dsouza	32	Opportunity granted
309.	MND/JM- I/Decl/Mercurim/01/202 1	Mrs. Helena Carmina Fernandes R/o Margao GoA	92/1	-	Vithalrao S. Dempo St. Cruz	42	Evidence

310.	MND/Decl/JM-I/taligao /05/22	Limo kankonkar r/o. Taleigao	279/1	-	Luciana jovita pinto	21	Evidence
311.	MND/JM-I/Decl/ Talaulim/03/22	Umesh K. Shirodkar r/o H.no 100/1, Curca	1/6	-	Commundide of Santan, Panaji	26	Opportunity granted
312.	MND/JM-I/Decl/Panaji/02/22	Nicolau john cruz Po	P T S 163 OF Chalta No.9,57	-	Archdiocese of Goa	38	W.A
313.	MND/Decl/JM-I/CAR/09/22	Prema Shirodkar, r/o. Carabmolim , Tiswadi	634-A	-	Shedekar lUssa r/o Ribandar Tiswadi Goa	26	Steps
314.	MND/DECL/JM-I/NOG/7/22	Bharat R Naik r/o. Neura Tiswadi	247/1	-	Alvaro Alvares	26	Final opportunity
315.	MND/JM-I/ Decl/Pan/06/22	Maria V Dias r/o Caranzalem , Panaji	P.t. Sheet No 77 Chalta 8	-	Agrawal Pvt Ltd Margao	28	Opportunity granted
	JOINT MAMLATDAR-II						
316.	MND/JM II/1/93	Vithal Poi Vernekar, r/o Gaunchem Bhat, Mercés, Ilhas Goa	19/1	7441	Carmelina Araujo & ors	96	Appearance of LRs
317.	MUND/JM II/DECL/CAL/8-A/2/97	Ranganath Naik (since deceased) LRs. A) kamal R. Naik and others All r/o H. No.572/4, Corte De Real, Santa Cruz, Tiswadi-Goa	79/2	2275	Dulcee Fernandes& ors	85	Written Argument
318.	MUND/JM-II/DECL/15/2002	Gurudas Kundaikar, r/o Govlembhat, Chimbél-Goa	55/0	10500	Ramchandra Pai & ors	69	Cross
319.	MND/JM-I/DECL/ST.CRUIZ/4/07	Sandeep Prabhakar Pai R/o 686, St. Agostinho Vaddo, St. Cruz, Goa	3/5	8961	/s Zuari Real Estate Co. Pvt. Ltd.	90	Chief

320.	MUND/JM II/DECL/CHIM/4/09	Sundorem Mardolkar, r/o 141, Goulembhat, Chimbel, Tiswadi-Goa	55/0	26175	Vasudev Pai & ors	6	Argument
321.	MND/DECL/MOG/02/2 012/JM III	Dashrath Naikand others, r/o Waddi Mercedes, Tiswadi-Goa	13/3	1469	Bosco Hilario Da Conceisao & ors	90	Chief
322.	MND/JM II/DECL/CAL/9/2013	Severina Ermelinda Dias, r/o Santa cruz, Tiswadi	46/3	--	Dr. Antonio Filipe C. Pinto	65	Evidence
323.	MND/JM II/DECL/ CHI/14/2013	Pandhari Chopdekar (deceased) Lrs1. Shivanand Chopdekar and others, r/o H. No. 60 (new, Chimbel. Tiswadi- Goa	12/2	24227	Shantaram P. Naik & ors	50	Argument
324.	MND/JM II/DECL/CHI/2/2014	Prabhavati A. Pisurlekar &Ors , r/o St. Pedro, Ribandar, Goa	31/2-A	810	Ramesh Kamat Vagh & ors	54	arguments
325.	MND/JM II/DECL/CAL/7/2014	Yeswant Alias Vasant Mulgaokar (Dec) Lrs. Devu Y. Mulgaonkar alias Gauns and others, r/o H. no. 251/C, Deulwada, Vodelm Bhat, Calapur, St. Cruz, Ilhas Goa	81/1	27678	M/s Dempo Properties & Investment Pvt. Ltd.,	54	Reply/Argument
326.	MND/JM II/DECL/CAL/8/2014	Alfredo M.C. Correira, r/o H. no. 1399, Near	576/1	7062	Francisco Thomas Braganza	57	Evidence

		Football Ground , Bondir, Santa Cruz, Ilhas Goa					
327.	MND/JM II/DECL/ CAL/10/2014	Babita Adkonkar & others, r/o H. No. 273, Vodlem Bhat, Santa Cruz, Calapur, Tiswadi- Goa	81/1	27881	M/s Dempo Properties	62	Chief
328.	MND/JM II/DECL/CAL/26/2014	Vithu Topyo Gauns, r/o r/o H. No. 264, Vodlem Bhat, Calapur, Tiswadi- Goa	81/1	27678	Zuari Real Estate Co. Pvt. Lt.	72	Fixed for reply and arguments
329.	MND/JM II/DECL/CAL/1/2015	Francisco Pereira (d) Shivangi Fernandes & ors, r/o H. no. 163/1, Cacra, Calapur, St. Cruz, Tiswadi-Goa	210/1	12325	Vithal M. S. Talaulikar & ors	62	Matter adj for argument on intervention application (appearance)
330.	MND/JM II/DECL/CAL/3/2015	Gurudas Rosario & ors H. No. 147/D/1, Bandh, Calapur, Tiswadi-Goa	244/2	3644	Elvira Loura do Rego e Gonsalves & ors	45	Matter adj for argument
331.	MND/JM II/DECL/CAL/4/2015	Ramchandra Manuel Pereira & ors r/o H. No. 146/B, Aradi Banda, St. Cruz, Tiswadi-	244/2	3206	Elvira Loura do Rego e Gonsalves & ors	47	Matter adj for argument
332.	MND/JM II/DECL/CAL/1/2017	Miguel Gomes & Orsa, r/o Calapur, Tiswadi-Goa	29/1	300	Antonio F. C. Pinto, r/o St	59	Matter Fixed for chief
333.	MND/JM II/DECL/ CHIM/8/2017	Naru Anant Shirodka, r/o Goulembhat, Chimbhel Tiswadi	47/7	1225	Jaganath Kunkolkar & ors	45	Written Argument

334.	MND/JM II/DECL/CHI/10/2017	Maheshwar V. Kundaikar, r/o Govlembhat, Chimbhel, Tiswadi	55/0	26175	Ramchandra Vasudev Pai & ors	32	Re-Examination
335.	MND/JM II/DECL/CAL/6/2018	Cruz Coelho& others r/o Calapur, Sts. Cruz	586/1	300	P. Kenkre & Ors,	37	Appearance of LRs
336.	MND/JM II/DECL/CHIM/2/2019	Vassundra Bakal & Others, R/o Gavlem Bhat, Chimbhel	26/7	4675	Anant D’Souza & ors	23	Fixed for reply & evidence
337.	MND/JM II/DECL/CHIM/4/2020	Surekha Naik Govekar &Others, r/o Chimbhel Goa	53/2	300	Joao Francis Conception & ors	31	Steps
338.	MND/JM II/DECL/CAL/6/2020	Ramchandra Sawal Sawant, r/o 292/A, Odlem Bhat, near Durga Temple, Santa Cruz, Tiswadi	153/1	2696	Zuari Real Estate Co. Pvt. Ltd	18	Matter adjourned for evidence
339.	MUND/JM II/DECL/ CHIM/8/2020	Manuel Dsouza & others, r/o Chimbhel, Tiswadi Goa	14/2	742	Shantaram P. Naik & Ors	30	Chief
340.	MND/JM II/DECL/Cal/12/2020	Cruz Santana Miranda, r/o Zorichem Bhat, Carambolim & ors	272/1	6795	Visrama Sitarama Porobo Nachinolkar & ors	33	Evidence
341.	MND/JM II/DECL/NOP/1/2021	Late Kolo Babo Naik (deceased) through Lrs Rukmini Babo Nai & ors, r/o Neura,-O-Peueno, Neura, Tiswai	2/1	3675	Vithoba V.N. Panvelkar & ors	29	Written Statement
342.	MND/JM-II/ DECL/ AIVAO/5/2021	Tulsidas Gopal Shirodkar, &other r/o H. No. 295(old) and 363(new), Aivao, Dona Paula, Caranzalem,	Chalta No. 95 of P. T. Sheet No. 184	84	Ms. Nayantara Agrawal & 1 ors	28	Matter adjourned for evidence

		Tiswadi-Goa	(184/95)				
343.	MND/JM-II/DECL/PANAJI/9/2021	Joao Mariano Fernandes r/o Caranzalem, Tiswadi-Goa	Chalta No, 33-A of P.T. Sheet NBo.146	--	Mr. Eustaquia Cotta	21	Evidence
344.	MUND/JM II/PUR/MER/6/2010	Martha Brigida Fernandes (Dec) Ltd 1. Mstis Joanu Araujo and others, r/o Santa Cruz, Tiswadi-Goa	10/13	300.	Antonio F. C. Pinto	17	report
345.	MUND/JM II/PUR/CAL/7/2012	Gonsalo Bocarro (dec) Lrs 1) Maria Joana Araujo, r/o Santa Cruz, Tiswadi-Goa	46/3	105.	Antonio F. C. Pinto	64	Argument
346.	MND/JM II/PUR/CHI/5/2016	Harendra V. Bodke, r/o Chimbél, Ilhas Goa	55/0	360.	Ramchandra V. Pai	42	Settlement
347.	MND/JM II/PUR/MOP/1/2020	Bhikaro L. Naik, r/o Mesta Bhat, Mercés-Goa	7/3	-	Caitano D’Mello	33	Amend Cause Title
	JOINT MAMLATDAR-III						
348.	MND/4/1979	KeshavBhagat Mala Panaji Tiswadi Goa.	Chalta No.201, 202 P.T. sheet No.74 Chalta No.66, P.T. sheet No.74	-	Rajaram Neugui	289	Fixed for steps to bring legal heirs on record
349.	MND/DECL/4/98	Feleciana Pereira	Chalta	-	Adm Mitra	160	Fixed for

		H.No.428,St.Inez Panaji Goa.	No.79 P.T. sheet No.77				further chief
350.	MND/JM-I/DECL/RIB/3/99	Natalia Rodrigues R/o Riabandar Panaji Tiswadi Goa.	Chalta No.85 P.T. sheet No.4 Chalta No.86 P.T. sheet No.4	-	Maria Rodrigues	122	Fixed for chief
351.	MND/DECL/TAL/10/99	SomatiMadkaikar R/o 148,TaliegaoTiswadi Goa.	122/4	-	Antonio Velho	131	Fixed for reply
352.	MND/12/2001	Maria Angelica Gomes R/o MarodTaliegaoTiswadi Goa.	73/2	-	Sharad G. Naik	92	Fixed for filing reply
353.	MND/DECL/TAL/5/200 3	Jayant Shankwalkar H.No.297/1,Ravalnath CorlimMangadoTiswadi Goa	56/2	-	Tereza Dias	72	Fixed for filing AIE
354.	MND/DECL/JM-III/Ella/80/2003	NicolauFernandes H.No. 328/2 Ella Old Goa.	7/7	-	Arnold nazareth	77	Fixed for further chief
355.	MND/DECL/JM-II/TAL/4/2009	VishwanathPalekar R/o DurgawadiTaliegaoTisw adi Goa.	1/1	-	Maria F. Lobo	82	Fixed for appearance of respondent
356.	MND/DECL/TAL/01/20 12/JM-III	Adelina Lopes H.No.1170 Cardozo TaliegaoTiswadi Goa.	56/1	-	Umelina Martins	53	Fixed for reply

357.	MND/DECL/TAL/10/2012/JM-III	Anand B. Naik r/O Panaji Goa	109/1	-	Shivram Borkar R/o Panaji Goa	50	Fixed for reply
358.	MND/DECL/PAN/12/2012/JM-III	Shantu V. Naik H.No. 282,Kamat Plaza St.InezPanaji Goa.	Chalta No.51-B, 58 P.T. sheet No.95	-	Jacinto Godinho	50	Fixed for cross
359.	MND/DECL/Ribandar/12/2012/JM-III	SitabaiHaldankar H.No. 142, RiabandarTiswadi Goa.	Chalta No.8-A P.T. sheet No.12	-	Vishwanath Agshikar	52	Fixed for cross examination
360.	MND/DECL/TAL/14/2012/JM-III	LaximanShirodkar H.No. 17/379 OitalemTaliegaoTiswadi Goa.	214/6	-	Xavier Afonso	48	Fixed for steps
361.	MND/DECL/TAL/10/2013/JM-III	Nutan D. Naik H.No.8/175/A,Altinho Panaji Goa.	Chalta No.1 P.T. sheet No.127	-	Joe Velho	56	Fixed for appearance of respondent
362.	MND/DECL/PAN/14/2013/JM-III	Vincent Estrocio CasaAntu, KerantCaranzalemTiswadi di Goa	Chalta No.75 P.T. sheet No.149	-	Maria E. Viegas	58	Fixed for cross
363.	MND/DECL/PAN/33/2013/JM-III	Simplicio de Lopes H.No. 16/453/1,Donapaula Panaji Goa.	Chalta No.1 P.T. sheet No.177	-	Agarwal Minerals	52	Fixed for Chief and cross examination
364.	MND/DECL/TAL/15/2014/JM-III	Eastaq G. Abreu H.No.18/177,Vodlem	82/1	-	Raul G. Fernandes	51	Fixed for arguments

		bhatTaliegao Goa.					
365.	MND/DECL/TAL/16/2014/JM-III	AnselmoEstrocio H.No.C-385 MarodTaliegaoTiswadi Goa.	17/1	-	Rodolfo Viegs	48	Fixed for reply
366.	MND/DECL/TAL/18/2014/JM-III	Satish Khandeparkar H.No. 16/72/5,Near T.B Hospital Taliegao	122/4	-	Antonio Velho	55	Fixed for appearance
367.	MND/DECL/PAN/20/2014/JM-III	Shri. Ramakant Vithal Naik H. No. 330, Opp. Greenland Colony,Campal, Panaji, Goa	Chalta No.4 of P.T.Shee t No.82	-	Dr. Alvaro Jose Teofilo Pinto(since deceased) & others a)Mrs. Moren Pinto & others	60	Fixed for reply
368.	MND/DECL/Ribandar/03/2015/JM-III	Manuel Andrade H.No.6 Near GMC Hospital RibandarTiswadi Goa.	Chalta No.54 P.T. sheet No.19	-	Nirmalabai Bhandari R/o Ribandar Tiswadi Goa	58	Fixed for further cross examination
369.	MND/DECL/PAN/04/2015/JM-III	Manuel J. Almeida H.No.16 Behind post Office Panaji Goa.	Chalta No.11 P.T. sheet No.45	-	Maxie Gomes R/o Panaji Goa	55	Fixed for orders
370.	MND/DECL/TAL/10/2015/JM-III	Aleixo Dias H.No. 19/7(new) 247(old) KerantCaranzalemTiswadi di Goa.	65/1	-	Maria C. Machado R/o Taleigao, Tiswadi Goa	55	Fixed for filing additional documents
371.	MND/DECL/PAN/12/2015/JM-III	Sita Rama Martins H.No.366/15, Aivao Dona paula Panaji Goa.	Chalta No.97,98 & 99 P.T.	-	Agarwal Minerals Anand Bhavan, margao Goa	53	Fixed for chief

			sheet No.184				
372.	MND/DECL/TAL/22/2015/JM-III	RaghunathKundaikar H.No.C- 20/17,Nagali TaliegaoTiswadi Goa	279/1	-	Luciana Pinto R/o Calangute Bardez Goa	46	Fixed for hearing
373.	MND/DECL/PAN/06/2016/JM-III	Nalini K. Madkaikar H.No.E-82,Near Sati BhavaniTemple,Bhatlem Panaji Goa.	Chalta No.2-H P.T. sheet No.125	-	Nalini K. Madkaikar V/s Ramesh Kamat	52	Fixed for hearing
374.	MND/DECL/PAN/09/2016/JM-III	Joaquim Rebelo R/o Panaji , Tiswadi Goa	Chalta No.16-B P.T. sheet No.122	Panaji City	Confraria Lourdes	55	Fixed for Cross
375.	MND/DECL/PAN/16/2016/JM-III	Rukmini Porob H.No. 3,Fontainhas,Panaji Goa.	Chalta No.179 P.T. sheet No.91	-	Natalia Fernandes R/o St. Esrevam, Tiswadi Goa	53	Fixed for arguments
376.	MND/DECL/TAL/17/2016/JM-III	ShitalDivkar H.No. C-17/346, Oitiyat,TaliegaoTiswadi Goa.	211/4	-	Minguel Dias Oitant, Taleigao, Tiswadi Goa	50	Fixed for steps
377.	MND/DECL/PAN/03/2017/JM-III	Madhavi C. Naik R/o 355 Campal Panaji Goa.	Chalta No.3 P.T. sheet No.81	-	Marieta Pinto R/o Landscape Pinto Park, Campal, Panaji Goa	48	Fixed for orders
378.	MND/DECL/TAL/08/2017/JM-III	Atul V. Sawant H.No. 42,OitalemTaliegaoTisw adi Goa.	210/14	-	Anant S. Cunkolkar Oitant, Taleigao, Tiswadi Goa	51	Fixed for filing reply
379.	MND/DECL/PAN/09/2017/JM-III	Pradip M. Amonkar R/o PanajiTiswadi Goa.	Chalta No.159	-	Prakash Bhosle Opp. Mala, Panaji Goa	45	Transferred to Dy. Collector &

			P.T. sheet No.86				SDO Tiswadi
380.	MND/DECL/TAL/04/20 18/JM-III	RohidasShetkar H.No. 16/54 CaranzalemTaliegaoTisw adi Goa	122/4	-	Odette Da Silva R/o Panaji Goa	47	Fixed for filing AIE
381.	MND/DECL/PAN/05/20 18/JM-III	Chandrakant K. Bhagat H.no.131. Mala Panaji Tiswadi Goa.	Chalta No.201,2 02 & 66 P.T. sheet No.74	-	Jairam Neugui Mapusa Municipal Market, Bardez Goa	42	Fixed for appearance of LR's
382.	MND/DECL/TAL/10/20 18/JM-III	Francisco X. Alves H.No. C- 16/737,Amaralwado TaliegaoTiswadi Goa	152/1	-	Mukund G. Joshi Durgawadi, Taleigao Goa	40	Fixed for arguments
383.	MND/DECL/TAL/20/20 18/JM-III	MukundKankonkar H.No. 276 Kevnem Taliegao Tiswadi Goa.	279/1	-	Luciano Pinto Agassaim, Tiswadi Goa	42	Fixed for arguments
384.	MND/DECL/TAL/24/20 18/JM-III	Felicio de Almeida H.No 18/165 Vhodle Bhat , Taleigao	79/1	-	Visrama Parab Behind Priority Honda Showroom Vhodle Bhat, Taleigao	41	Fixed for cross examination
385.	MND/DECL/TAL/06/20 19/JM-III	DevidasPalyekar Taleigao, Tiswadi Goa	279/1	-	Luciano Pinto R/o Naikawaddo, Calangute, Bardez Goa	41	Fixed for chief
386.	MND/DECL/PAN/11/20 19/JM-III	Diago J. Barbosa R/o Caranzalem, Tiswadi Goa	Chalta No.56 & 31-A P.T. sheet No.156	-	Paixao Dias Caranzalem, Tiswadi Goa	40	Fixed for steps
387.	MND/DECL/PAN/17/20	Ravindra S. Dongrekar	Chalta	-	Zuari Real Estate	40	Fixed for filing

	19/JM-III	H.No.81/14 Dempo Bhat Tonca, Caranzalem	No.1 P.T. sheet No.130		Dempo Properties and Investments Pvt. Ltd O/at Casa Dempo , M.G. Road Panaji Goa		POA
388.	MND/DECL/PAN/18/20 19/JM-III	Suresh R Mangeshkar r/o Toncacaranzalem, Panaji Goa	Chalta No.1 P.T. sheet No.130	-	Suresh R Mangeshkar V/s Zuari Real Estat	42	Fixed for filing AIE
389.	MND/DECL/PAN/19/20 19/JM-III	Kanchan. Bandodkar R/o Panaji Goa	Chalta No.47 P.T. sheet No.19		Krishnaraj Sukerkar	40	Fixed for reply
390.	MND/DECL/TAL/22/20 19/JM-III	ShabinKunkolkar R/o Oitiyant Taleigao Goa	211/4	-	Minguel Dias R/o Oitiyant Taleigao Goa	42	Fixed for Cross examination
391.	MND/DECL/PAN/02/20 20/JM-III	Pillu Kusta Gauns Opp. Dempe College, Miramar Panaji Goa	Chalta No.2 P.T. sheet No.119	-	Aleixo Martins Opp. Miramar Residency ,Nr. Damodar Magalji Miramar, Panaji Goa	29	Fixed for cross examiantion
392.	MND/DECL/TAL/09/20 20/JM-III	Kusum Lotlikar Nagali Talegiao Tiswadi Goa V/s R/o Nagali, Taleigao Tiswadi Goa Luciano Pinto	279/1	-	Luciana Pinto R/o Nagali, Taleigao Tiswadi Goa Luciano Pinto	26	Fixed for arguments
393.	MND/DECL/TAL/08/20 21/JM-III	MagdalenaFernandes R/o Taleigoa	Chalta No.5 P.T. sheet No.165	-	Agnelo b. Dias Donapaula , Tiswadi Goa	28	Fixed for appearance

394.	MND/DECL/PAN/05/2021/JM-III	Sahinath R. Sawant R/o Nr. Four Pillars, Mansher, Panaji Goa	Chalta No.3 P.T. sheet No.107	-	Comm. Of Calapor Nr. Calapur Main Church St. Cruz, Ilhas Goa	26	Fixed for steps
395.	MND/DECL/MOP/09/2021/JM-III	Suryakant N. Amonkar R/o Mesta Bhat Tiswadi Merces Goa	9/3	-	Alice Do Rego R/o Mesta Bhat , Merces Goa	22	Fixed for reply
396.	MND/DECL/PAN/11/2021/JM-III	Lila C Khandeparkar R/o Near Sateri Temple Aivao, Dona paula, Panaji Goa	Chalta No.31 P.T. sheet No.184	-	Agarwal Mineral Anand Bhavan , Station Road, Margao Goa	25	Fixed for reply
397.	MND/DECL/PAN/12/2021/JM-III	Sebastiao Vaz V/s Agarwal Minerals	Chalta No.2 P.T. sheet NO.177	-	Sebastiao Vaz V/s Agarwal Minerals	29	Fixed for filing written arguments
398.	MND/DECL/PAN/13/2021/JM-III	Vassanti Satoskar R/o Fondvem, Ribandar Goa	Chalta No.43 P.T. sheet NO.4	-	Anant Aldonkar R/o Kamat Ghar, Fondvem, Ribandar Tiswadi Goa	25	Fixed for reply
399.	MND/DECL/Kumbhar/01/2022/JM-III	Manojkumar C. Parab Kumbharjua Tiswadi Goa	1/1	-	Manguesh Devastan O/at Mangueshi Ponda Goa	28	Fixed for steps
400.	MND/DECL/Tal/02/2022/JM-III	Bernardo Bruno Nairalem Morod, Taleigao Tiswadi Goa	20/4	Taleigao	Artur Amaral Nagali Hill Colony Taleigao, Caranzalem Tiswadi Goa	29	Fixed for reply
401.	MND/PUR/TAL/21/2015/JM-III	Parvati Kankonkar R/o nagali, Nr. Nagesh Temple	279/1		Lucian Pinto R/o Calangute , Bardez Goa	46	Fixed for evidence

		V/s Lucian Pinto					
402.	MND/PUR/PAN/01/2017/JM-III	Perpetua Correia H.No.14/36, St. Inez, Nr. P.W.D Garage, Panaji Goa	Chalta NO.7 of P.T.Sheet No.113		Mohan Caculo Nr. Urban Health Centre Panaji Goa	35	Fixed for steps
403.	MND/PUR/PAN/05/2019/JM-III	Francisco A. Correia H.No.14/36, St. Inez, Nr. P.W.D Garage, Panaji Goa V/s Mohan Caculo Nr. Urban Health Centre Panaji Goa	Chalta No.7 of P.T.Sheet No.113		Mohan Caculo Nr. Urban Health Centre Panaji Goa	24	Fixed for steps
404.	MND/PUR/PAN/03/2020/JM-III	Babaji A. Naik H.No.2/219, fondvem Ribandar V/s Ravindra Kenkre R/O Manashebbhat , birttona Bardez Goa	Chalta No.8 of P.T.Sheet No.14		Ravindra Kenkre R/O Manashebbhat , birttona Bardez Goa	20	Fixed for arguments
405.	MND/PUR/Mercurim/03/2021/JM-III	Jagdish C. Naik Market Area Baixo De Igreja , mercurim Tiswadi V/s Confraria St. Lourence o/at St. laurance Church Agassiam Goa	82/1		Confraria St. Lourence o/at St. laurance Church Agassiam Goa	16	Fixed for reply
	JOINT MAMLATDAR-IV						

406.	MND/JM-I/Decl/Bamb/11/2005	Tulsi R. Mangueshkar&ors R/o. H. No 80, Bambolim v/s BudduVituGauns&ors H. No 52, Bambolim	11/4	300 sqmts	BudduVituGauns&ors H. No 52, Bambolim	57	Evidence
407.	MND/JM-I/Decl/Bamb/6/2008	Govind Pereira &ors	24/1	300 sqmts	BhagirathibaikamatHalda nkar&ors	95	Argument
408.	MND/JMII/Decl/Car/6/2013	Mr. Babuli Naik r/o carmbolim	39/2	300 sqmts	Dempo Properties & Investment Pvt. Ltd. Panaji Dempo Properties & Investment Pvt. Ltd. Panaji	53	Cross
409.	MND/JMII/Decl/COR/15/2014	Shri Gabriel Fernandes r/o Corlm	140/15	300 sqmts	Shri Cristano Dsouza through legal heirs Dr. Simon Dsouza	42	Steps
410.	MND/JMII/Decl/CAR/24/2014	Shri RamraiVishwanathHalda nkar through legal heirs Shri Narayan VishwanathNaik and another r/o. Caramblim	56/9	300 sqmts	Shri MogaRayuGawde (deceased) 24through legal heirs ThanuMogaGawde and others	20	argument
411.	MND/JMII/Decl/CAR/25/2014	Shri TukaramBhikaroNaik (deceased) through legal heirs MhaduTukaramNaik v	56/9	300 sqmts	Shri MogaRayuGawde (deceased) through legal heirs ThanuMogaGawde and 3 others Shri MogaRayuGawde (deceased) through legal heirs ThanuMogaGawdeand 3 others	20	Order
412.		Mr. Pascoal Da Cunha and others	38/2	300 sqmts appx.	v/s Smt Regina Cecelia Sara Gracias and others,	48	Chief/cross
413.	MND/JM-I/Decl/Bamb/8/2015	Shantu Pereira&ors.	71/2	300 sqmts appx.	Lakeview marchantile Company Pvt. Ltd. Panaji	43	Evidence

414.	MND/JMII/Decl/COR/2/2016	Jose Alexandre Sequeira through legal heirs Ritasequeira and others r/o. Corlim	157/2	300 sqmts appx.	Ritasequeira	40	Evidence
415.	MND/JMII/Decl/COR/2/2016	AncetoiApolinaColaco	52/3	300 sqmts appx.	Jose AlexandorSequeira	35	Reply
416.	MND/JMII/Decl/CAR/7/2016	Smt. Ana Maria Fialho r/o. Carambolim	52/10	300 sq mts	Mr. Johan Roque RamosPereira and others r/o, Borivali West	38	steps
417.	MND/Decl/Cujira/07/2017/JM-III	Mrs Maria PiedadeCorreia e Gonsalves and 4 others r/o. Bambolim	21/2	300 sqmts appx.	Smt. Suzana de melo e Botelho	31	Steps
418.	MND/JMI/Decl/Curca/7/2018	Mr. Antonio Rosario and 3 others r/o. Mapusa	53/5	300 sqmts appx.	v/s Mr. Antonio Fernandes and 3 others, r/o. Merces	30	Evidence
419.	MND/DECL/MERCURI M/05/2016/JM-III	Ana Cleta Lopes , r/o. Mercurim	67/2	300 sqmts appx.	Jose Avito Menezes, r/o. Mercurim	37	Argument
420.	MND/N.DECL/NAVELI M/25/2014/JM-III	Austin BasimAnes, r/o.GoaVelha	16/8	300 sqmts appx.	Baskar A Kunkaikar, r/o Diwar	58	Evidence
421.	MND/DECL/AGASSAI M/01/2009/JM-III	Valente Fernandes r/o. Agassaim	54/1	300 sqmts appx.	Maria Alda H Nunes, r/o Panaji	73	Steps
422.	MND/JMIV/Decl/Cujira/01/2018	Mr Alexandre Araujo (deseased) legal heirs Piedade de Araujo and another r/o. Bambolim through legal heirs SmtDurga U. Kenkre and 6 others r/o.	30/1	300 sqmts appx.	Shri UmakantBalchandraKenkre (deceased)	39	Evidence
423.	MND/JMIV/Decl/Cujira/01/2019	Ana Maria Fernandes r/o. H. No 629, Santa ,Crua	6/1	300 sqmts appx.	SmtKamalabaiShashikan tRivonkar r/o. H. NO 238, Merce	29	Steps
424.	MND/JMIV/Decl/Cujira/09/2019	Francisco Araujo and others r/o. Santa Cruz	30/6	300 sqmts appx.	Henriqueta Maria Juleta Leonor Pereirade Sa e Desouza and others r/o.	26	Order

					Bambolim		
425.	MND/JMIV/Decl/Batim/12/2019	ConcecaoD'cunha	22/3	300 sqmts appx.	RaujiRevonkar r/o Batim v/s RaujiRevonkar r/o. Mercedes	30	Steps
426.	MND/JM-IV/DECL/MERCURIM/13/2019	Jose Caetano D'souza (since deceased) through legal heirs Jose Pedro D'souza and 5 others, r/o. Aggassim	17/10	300 sqmts appx.	Mr. EuricoErasmoSunesand 8 others r/o. Panaji	29	Applicant sought time to file evidence
427.	MND/JM-IV/DECL/CAR/14/2019	SmtShevanti Manohar Naik and 3 others, r/o. Carambolim	53/1	300 sqmts appx.	Joseph A Bosco SavioBoadila and another r/o. Aggasaim	32	Steps
428.	MND/ECL/MERCURIM/15/2019	Menino Eduardo Daniel Rodrigues r/o. Aggasim	19/11	300 sqmts appx.	Joseph Antony Bosco	29	Argument
429.	MND/JM-IV/DEC/CURCA/03/2020	Anthony alias Antonio Fernandes, r/o. Curca r/o. Panaji	15/1	300 sqmts appx.	Vivek Vishnu NaikPanvelkar r/o. Panaji	28	Steps
430.	MND/JM-IV/DECL/MERCURIM/CIVIL-ISSUE/04/2020	Joaquim Joao Palha r/o. MercureimTiswadi v/s	37/9	300 sqmts appx.	SavioNorvin Menezes and another r/o. Panaji	29	Applicant Sought time
431.	MND/JM-IV/DECL/MERCURIM/CIVIL-ISSUE/05/2020	SavioNorvin Menezes and another, r/o. Mercurim	30/12	300 sqmts appx.	Mr. Pedro L G Fernandes r/o.	26	Applicant Sought time
432.	MND/JM-IV/DECL/BAMBOLIM/06/2020	Mrs. NomuDattaramViegas and others r/o. Bambolim	99/3	300 sqmts appx.	Shri SavioNunes, r/o. Santa Cruz Panaji	29	Sought time
433.	MND/JM-IV/DECL/BAMBOLIM/07/2020	MrsPunem Pereira and others, , r/o. Bambolim	58/0	300 sqmts appx.	Shri SavioNunes, Bambolim	29	Evidence
434.	MND/JM-IV/DECL/CORLIM/08/2020	Shri ThanuRupoDhulapkar and 4 others r/o. Corlim	9/3	300 sqmts appx.	Patriach of Smt. Monica r/	27	Steps

435.	MND/JM-IV/DECL/CUJIRA/09/2020	ChampaNaik (deceased) legal Heirs 1) Smt. Hira Harichandra alias RamraiNaik alias Baby HarichandraNaik and others r/o. Mercedes	23/3	300 sqm ts	Mr. Lawrence Agnelo Jesus Manuel alias Lawren Co Anes r/o. Santa Cruz	28	Cross
436.	MND/JM-IV/DECL/MERCURIM/11/2020	PiedadeBarretto and 2 others r/o Aggasaim	91/1	300 sqmts appx.	Vithalrao Sinai Dempo, Panaji	29	Steps
437.	MND/JM-IV/DECL/Bambolim/12/2020	Santan Fernandes r/o. Bambolim	1/1	300 sqmts appx.	Domingos Dias andother r/o. Santa Cruz	28	Steps
438.	MND/JM-IV/DECL/Cumb/1/2021	Janaki PandurangShirodkar and others r/o. Cumbharjua	1/1	300 sqmts appx.	MangueshDevasthan r/o. Ponda	28	Evidence
439.	MND/JM-IV/DECL/M-O-P/4/2021	Vasudev M. Amonkar, R/o H.No.473/A, Mesta Bhat, Tiswadi-Goa	9/3	300 sqmts appx.	Smt. Alice Rego&Ors., R/o	25	Applicant told that he had made application fro transfer the file
440.	MND/JM-IV/DECL/Tal/10/2021	Rukmini P. Diukar (SD) Shri ShrikantDiukar, r/o H.NO.200/2, CardozWaddo, Taleigao	140/15	300 sqmts appx.	Maria Martins, r/o CardozWaddo, Taleigao	26	Argument
	JOINT MAMLATDAR-V						
441.	MND/JM-I/REG/JUA/7/99	Tulshidas S. Parab R/o. Estevam	111/1	1037 sq. mtr.	Luis B.A.de Fonseca r/o St Estevam Goa	118	Surveyor report
442.	MND/JM-I/DECL/St.EST/1/99	Parvati @ LinguTari R/o H.No.966,Tonca St. Estevam	119/2	484 sq. Mtrs.	LuisBonaparte Fonseca Prakash R. Gad r/o Marcella	115	Reply/argument
443.	MND/JM-I/DECL/ST.EST/2/08	Yeshwanti B. Madkaikar R/o St. Estevam	236/1	4579 sqmtrs.	Atchut Gopal PaiRaitukar r/o AbadeFaria Road, Margao	96	Evidence

444.	MUND/JM-II/DECL/MURDA/01/09	Devki Verenkar R/o H.No.183, Mercedes	83/1	623 sq. Mtrs.	Malini B. Sinari r/o Panaji	59	Evidence
445.	MND/DECL/CHO/12/20 10/JM-III	Purshottam P. Kinalkar R/o Chorao	54/14	1825 sq. Mtrs.	Matias Silveira r/o Diwar	56	order
446.	MND/DECL/MALAR/0 3/2011/JM-III	L.M. Inocencio Fernandes (Since deceased through his legal heirs R/0 Donapaul	18/12	2900 sq. Mtrs.	Laxman K. Mayenkar(since deceased throu his legal heirs & others r/o Divar	97	Surveyor report
447.	MND/DECL/CHORAO/ 13/2012/JM-III	Rajai Mandrekar R/o Chorao Tiswadi	91/9	875 sq. Mtrs.	Lilavati Naik chorao	57	Evidence
448.	MND/JM-II/DECL/MER/10/13	Manuel F. D' Souza R/o H.No.524, Mercedes	14/2	6574 sq. mtrs.	Theodosio Cardozo Theodosio Cardozo r/o Panaji	59	Arguments
449.	MND/JM-II/DECL/24/13	Vinayak Uskaikar R/o Merces	139/3	23362 sq. mtr	Sebestina Baretto	12	restoration
450.	MND/DECL/MALAR/3 1/2013/JM-III	LaxmiMayekar R/o H.No.183, Malar Divar	118/12	2775 sq. Mtrs.	Inocencio Fernandes r/o Dona-Paula	56	reply
451.	MND/JM-I/DECL/JUA/3/2015	Shamba R. Madkaikar R/o Akhada	206/4	5525 sq. Mtrs.	Shekhar Atchut Pai Raitukar	59	Evidence
452.	MND/JM-I/DECL/MALAR/6/2015	Sadanand Kundaikar R/o Malar	236/1	4164 sq. Mtrs.	Alexio A Da Costa	54	opportunity
453.	MND/JM-II/DECL/MUR/13/15	Vinanti Vithal Kuttikar R/o H.No.445-C, Mercedes	21/2	7850 sq. Mtrs.	HonortoFernandes r/o calaporst.cruz	51	reply
454.	MND/JM-II/DECL/MALAR/15/15	Dayanand Kundaiakr R/o Malar	206/4	5700 sq. mtrs.	Alexio A Da Costa	54	opportunity
455.	MND/DECL/CHO/24/20 15/JM-III	Luis S. Fernandes R/o H.No. 115, Chorao	149/4	200 sq. Mtrs.	Luis Sales de Andrade r/o H.no 6/33 SaligaoBardez	59	Sought time
456.	MND/DECL/CHO/08/20 16/JM-III	Rohidas Balchandra Chopdekar R/o Chorao	301/10	2100 sq. Mtrs.	Purshottam P.S. Salgaonkar R/o Ribandar	49	Appearance
457.	MND/DECL/JMV/MAL	Premanand Kerkar R/o	86/1	15000 sq.	Pascoal Trinidad and	50	Reply/Argument

	AR/02/2018	Malar		mtr	others R/o Donapaula		
458.	MND/JM-V/DECL/MALAR/1/2019	Datta G. Satordekar @ Satardekar R/o No.338 Malar Divar.	3/6	5200 sq. Mtrs.	Surya Mayenkar r/o St. Inez Panaji	47	Opportunity
459.	MND/JM-V/DECL/MURDA /4/ 2019	Krishna M. Shirodkar R/o H.No.433, Mercedes	50/2	588 sq. Mtrs.	RamdasKerkar r/o Mercedes	47	steps
460.	MND/JM-V/DECL/JUA/5/ 2019	Chandraprabha C. Bhosle R/o1313, Jua	236/1	3025 sq. Mtrs.	ShekarPai A. Raitukar r/o Margao	45	opportunity
461.	MND/JM-V/DECL/NAROA/ 7/19	Kalawati @ Shali N. Rawal R/o Diwar	41/2	1025 sq. Mtrs.	Sacrafamalia Rodrigues r/o Diwar	36	Sought time for cross
462.	MND/JM-V/DECL/CHORAO/5/2020	Rohini Rohidas Naik R/o Chorao	146/3	2070 sq. Mtrs.	Purshottam P.S. Salgaonkar r/o Ribandar	25	Reply/arguments
463.	MND/JM-V/DECL/ST.ESTEW/02/ 2020	Shantaram Chodankar R/o St. Estew	109/3	775 sq. mtr.	Cimplicia Rodrigues R/o Tonca Jua	25	Reply/Argument
464.	MND/JM-V/ Decl/Calapor/3 /2021	Piedade C. Fernandes R/o St.cruz	55/1	1070 SQ. MTRS.	Zuari Real Estate Pvt. Ltd. R/o Panaji	27	reply
465.	MND/JM-V/ Decl /Murda/4/2021	Megavati R. Govekar r/o St.cruz	13/2	2564 SQ. MTRS.	Maria A. Fernandes R/o Mercedes	54	evidence
466.	MND/JM-V/DECL/Murda/4/2021	Smt. Bharati B. Marecelkar R/o Ella	107/4	1250 SQ. MTRS.	Comm.of Ella Tiswadi-Goa	22	Opportunity
467.	MND/JM-V/DECL/CHORAO/5/2021	Santosh Vithal Haldankar r/o Chorao	39/3	3800 sq. mtrs.	Antonio claudio Jose do Rosario & 4 others r/o Chorao	23	Steps
468.	MND/JMV/DECL/CHORAO/1/2022	Neeta Kambli R/o Chorao Tiswadi Goa	146/3	2620 sq. mtrs.	Audut R/o h. no. 269, PurushottamShirodkar	16	opportunity
469.	MND/JMV/DECL /N.O.P./3/2022	Bhagwant Naik R/o Aggasaim Tiswadi Goa	11/1	6850 SQ. MTRS.	Late LoancastaPalha	208	Order on PO
470.	MND/PUR/JMV/St	Rajendra Sawant R/o Jua	111/1	336 sq.	Luis Albaim Da Franca	59	Last and final

	Estew/6/2019			mtr.	R/o Tonca		opportunity
471.	MND/PUR/JMV/St Estew/6/2019	Rajendra Sawant R/o Jua V/s Luis Albaim Da Franca R/o Tonca	111/1	336 sq. mtr.	Luis Albaim Da Franca R/o Tonca	59	Last and final opportunity

TENANCY

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	MAMLATDAR OF TISWADI						
214.	TNC/JM-I/DECL/MANDUR/3/2014	Ravlu M. Vottakar Shirodkar & Ors R/O. Neura, Goa.	57/2	131375 Sq.Mtrs.	Vivian Luis Chico R/O. Mumbai	43	Arguments
215.	TNC/DECL/ELLA/21/2006/JM-III	Nicolau Xavier Fernandes Since Deceased Through Lrs R/O. H.No. 416 Pelorim, Ella, Old Goa, Goa.	7/7	22000sq.Mtrs	Arnorld Nazareth And Other Both R/O. B-5, Nalanda Apartments,1, St. Mary’s Colony, Miramar, Panaji, Goa.	111	Reply
216.	MAM/TNC/CIVIL-ISSUE/TAL/08/2009	Pitu Cabral Since Deceased Through Lrs R/O. Oitalem, Taleigao, Goa.	273/2	8713 Sq.Mtrs	Maria Fernandes R/O. Taleigao	71	arguments
217.	TNC/8/2001	Jose Maria Fernandes R/O. Azossim, Goa.	66/0	28089sq.Mtrs	M/S Organ Realty Pvt. Ltd. And Other Through Their Lawful Attorney Shri. Parag Jhaveri Shri. Telecom Anan Omkar Complex, Navrangpura Ahmedabad.	188	Evidence
218.	MAM/TNC/DEC/DON A PAULA /04/2018	Mr. Dioguinho @ Diogo Rodrigues, R/O.La Marvel Colony, F.No.	P.T.Sheet 189 Chalta No. 1	15749 Sq. Mtrs	Robert Dionisio Aureliano Mendonca & Ors. All R/O. O Villa, Mendonca,	39	Arguments

		483, Donapaula, Goa.			Opposite Of Community Hall, Taleigao, Tiswadi, North-Goa.		
219.	MAM/TNC/DEC/TAL/ 05/2009	Eleuterio Fernandes(Deceased) Through Lrs R/O. Amaral Bandh, Taleigao, Ilhas, Goa.	160/5	638 Sq.Mtrs	Sanjiv N. Dhuri R/O. Flat No. G-3, Ynastic Complex, Vodlem Bhat, Taleigao, Ilhas, Goa.	52	Chief And Cross
220.	TNC/9/2001	Smt. Lourenco Fernandes R/O. Azossim, Goa.	66/1 And 66/2	42340sq.Mtr rs	M/S Organ Realty Pvt. Ltd. And Other Through Their Lawful Attorney Shri. Parag Jhaveri Shri. Telecom Anan Omkar Complex, Navrangpura Ahmedabad.	67	Evidence
221.	TNC/DECL/13/2005	Mr. Minguel Almeida & Other R/O. Chinchom, Caranzalem, Goa.	31/143, 21/1 And 21/2 Of 146 P.Tsheet, 8/140, 20 And 34 Of 143 P.T.Sheet	888, 288, 44, 923, 1611 Sq. Mtrs	Mr. Anthony D'costa & Ors. All R/O. H.No. 1293, Auchitwado, Tivim, Bardez- Goa.	40	Appearance
222.	TNC/13/2003	Yeshwant Satiago Viegas R/O, Rautalem, Gin, Bambolim, Tiswadi Goa	42/1, 42/2, 43/1, 43/2	10175, 47075, 6500, 6525sq.Mtr s	Maria Luiza Veronica Fernandes R/O, H. No. 816, No Bairro St. Agostinho,St. Cruz Tiswadi Goa	183	Stay
223.	MAM/TNC/DEC/ST. CRUZ/06/2021	Arvind Dias R/O. Dias Villa,	42/4	3319 Sq.Mtrs	Jeromeno Dias R/O. H.No. 837, Guem	25	Argument

		Opposite Tulip Building, Rego Bagh, Atlo Santa Cruz, Tiswadi, Goa			Bhatt, Lane No. 2, St. Agostinho Marrod, Santa Cruz, Tiswadi, Goa.		
224.	MAM/TNC/MISC/GO ALIM MOULA/07/2021	Mr. Shyamsundar Babuso Naik, R/O, H.No. 910, Miryabhat, Mandur, Tiswadi Goa	31,32,33,3 4	16900, 6750, 25517 Sq.Mtrs	Dattaram Puro Naik R/O. H.No. 26, Maula, Tiswadi, Goa.	30	Arguments
225.	MAM/TNC/DEC/CAR ANZALEM/02/2022	Egidio Florencio Dias And Other, R/O. H.No. 258, Behind Aadarsh Colony, Caranzalem, Kerant, Goa.	Chalta No. 2 /1 And 3/1 Of P.T.Sheet 143	-	Comunidade Of Taleigao, Having Its Office At Central Zone, Near Panaji Church, Panaji, Goa And 20 Others	21	Evidence
226.	MAM/TNC/DEC/BATI M/4/2020	Mr. Simon Vas,Represented By His Wife Mrs. Fatima Vales Through Power Of Attorney.Mr. Jose Vicente Vas,Both R/O. H.No. 221/A, Sovoskai Waddo, Batim, Tiswadi, Goa.	66/1	4400 Sq.Mtrs	Joaquim Cunha R/O. Batim, Tiswadi, Goa.	19	Steps To Serve Opponent
	JOINT MAMLATDAR-I						
227.	TNC/JM- I/DECL/NAV/02/2022	Inacinha Rordrogies r/o Diwar	24/4 24/5	3225 3950	Comunidade of Navelim	23	Appearance /restoration
228.	TNC/JM- I/Decl/Ella/04/2020	Master Sousa Leonardo Caetano St Bras Gandualim, r/o. Cumbarjua	40/4	575	Confraria De Chapel of St Sebastino of Fontainhas	45	Preliminary Objection

229.	TNC/JM-I/Decl/G.V/08/2019	Bhoothnath Shirdokar, r/o. Palem Siridao	196/01	5325	Martinho Vaz (deceased) Elifemie Pinto Vaz & ors.	48	Reply
230.	TNC/JM-I/Decl/G.V/07/2019	Laxmi Narvekar, Palem Siridao r/o. Palem Siridao	196/01	55325	Martinho Vaz (deceased) Elifemie Pinto Vaz & ors.	48	Reply
231.	TNC/JM-I/Decl/09/2019	Master Sousa Leonardo Caetano, St Bras Gandualim, r/o. Cumbarjua	32/01	1575	Sao Bras	47	Appearance
232.	TNC/JM-I/Decl/Murda/7/2020	Mira Pandurahng Naik Uskaikar, R/o Carmibhat Mercedes	93/03	1994	Comunidade of Murda	40	AIE & Clarification
233.	TNC/JM-I/Decl/Mercurim/03/20	Rosalina Rodrigues, r/o. Mercurim Agassaim	38/1	4525	Maria Filomena D M Joao	37	Opportunity granted
234.	TNC/JM-I/Decl/MOG/1/2018	Mohandas Vadyekar, Sirsat r/o. Chodan	219/01	122475	Sara Braganza	64	Reply
235.	TNC/JM-I/Decl/NOG/5/2018	Antonio R. R. Gonsalves, r/o. Dugrem Agassiam	214/9	3175	Comunidade of Neura O grande	62	Appearance
236.	TNC/JM-I/Decl/Mercurim/03/2018	Salvador Dias, Alto r/o. Morgim Agassaim	28/04	3125	Comunidade of Mercurim	63	AIE
237.	TNC/30/17/ATNC/JM-I Decl/mond/03/2012	Manguesh Kankonkar alias Gauns r/o. Bambolim	50/2	12100	Frieda Maria Barreto	61	Re- arguments
238.	TNC/100/2015/A TNC/JM-1/BAMB/11/99	Pandurang Pereira r/o. bambolim	24/1	2625	Bhaguiratibai haldankar	57	Reply & statement
239.	TNC/30/16/B TNC/3/95	Bernardo Dias r/o. Batim	37/1, 37/2	24725	Alvaro Menezes	56	steps
240.	TNC/G.V/31/99	Ana Maria Fernandes r/o. Batim	160/1	11950	Irene alvares and others	102	steps

241.	TNC/184/16/B TNC/JM- I/ST.Cruz/32/92	Monica Xavier Fernandes r/o. Mercedes	42/2	44400	Comunidade of Cujira	59	arguments
242.	Tnc/JM1/DECL/JUA/0 3/05	Namdev Babuso Zolmi	203/2, 204/7	1000	Comunidade of Jua	55	reply
243.	TNC/105/2015/D	Rodolfo Antionio Francisco De Souza r/o. H.No. 330, Chorao	425/1-A	1270	Krishna Bandodkar	113	For order
244.	TNC/55/15/D TNC/Decl/Gaundalim/0 8/2013/JM-III	Eufregina Ferrao e Souza r/o. Cumbharjua	32/14	3000	Communida24/-1Dde of Gaundalim	52	Appearance e
245.	TNC/57/17/C TNC/JM- II/Decl/Cujira/07/08	Tipu Govind Kholkar r/o Cujira	220/1, 213/1	22250	Maria Filomena	54	Report of service
246.	TNC/185/16/B TNC/JM- II/Decl/Cujira/12/04	Monica x. Fernandes r/o. Cujira	38/1	32325	Commindade of kujira	58	Argument
247.	TNC/JM- 1/Decl/Calapor/6/2017	Antonio Simao Vicente Dias Comunidade of r/o. Calapor	451/6	1169	Comm. of calapur	73	For Amendment
248.	TNC/JM- 1/Decl/tal/8/2017	Joao Antonio Gonsalves r/o. H.No. 308, Talegao	68/4	1300	Comm. of taleigao	61	Evidence
249.	TNC/JM- 1/Decl/tal/9/2017	Joao A dias Gonslaves r/o. 308, Talegao	157/2	4031	Comm. of taleigao	61	evidence
250.	TNC/JM- 1/Decl/PAN/10/2017	Mohini Adkonkar & anr	17/4	-	Durgabai Bhandare	79	argument
251.	TNC/JM- 1/Decl/Tal/2/2018	Rukmini Canconkar alias Rukmini Rama Kankonkar r/o. H.No. 17/A, Taleigao	176/8	2866	Comunidade of Taleigao	59	reply

252.	TNC/JM-1/Temp-Injection/M-O-G/7/2018	Yeshwant Rohidas Cuncolkar r/o. Chimbél	225/4	4850	Amalia Caleiro	64	Argument
253.	TNC/JM-1/Decl/Azo/15/2018	Ana Xeverina Ribeiro r/o. H.No. 169, Ottawado, Azossim	59/2	1950	Ajit Bhandare	57	appearance
254.	TNC/JM-1/Decl/Pan/16/2018	Egidio Dias r/o. Caranzalem	33/143	4414	Confraria do ssm sacramento	60	Evidence
255.	TNC/JM-1/Decl/San-Tal/23/2018	Deepak Kushta Gauns & Ors	98/0	235375	Comunidade of Santana Taulim	51	Appearance
256.	TNC/JM-1/Decl/Gandaulim/25/ 2018	Leonardo Caetano Sousa r/o. Cumbharjua	32/15	976	Comunidade of Gaundalim	57	Argument
257.	TNC/JM-1/Decl/Gandaulim/26/ 2018	Leonardo Caetano Sousa r/o. Cumbharjua	33/1	501	Sao Brar	52	order
258.	TNC/JM-1/Decl/Ella /27/ 2018	Leonardo Caetano Sousa r/o. Cumbharjua	37/1	3002	Sao Brar and others	53	Argument/clarifi cation
259.	TNC/JM-1/Decl/Chimbél/ 01/ 2019	Nilesh Vasant Gaonkar	30/1	1264	Sitabai Sukerkar	50	settlement
260.	TNC/JM-1/Decl/N-O-G/01/2020	Francisco Jose Donato Gonsalves	5/3	5650	Ramendra Khandeparkar	41	Reply
261.	TNC/17/15/B TNC/JM-I/DECL/Curca/7/2013	Dulguem Narvekar	42/2	2550	Pandurang V. kamat	59	Written arguments
262.	TNC/JM-I/DECL/MAND/03/12 TNC/JM-I/30/17-A	Manguesh B Kankonkar r/o H.No 29, Bambolim	50/2	12100	Frieda M Barreto	61	Written argument

263.	TNC/Jm-i/MER/VA/399/94 TNC/JM-i/MER/VA/400/94	Fatima F. Nazare r/o. Caranzalem	148/3,148/4	1132	Joao Nazare	50	Opportunity granted
264.	Tnc/Decl/Tale/02/14 (JM-III)	Yeswant J Sawant r/o. H.No. 338, Tonca	274/1	10300	Martinho Martins	58	Opportunity granted
265.	TNC/JM-I/DECL/Curca /12/14	Pondari Cortez r/o. Curca	50/1	3600	Commundiade of Curca	53	Reply of opponent
266.	TNC/1/17/A TNC/DECL/JM-I/CAL/1/17	Vincente B Dias R/o H.No.92A Bairro Bando St.Cruz	273/4	525	Commuindade of Calapor	54	Appearance
267.	TNC/JM-I/DEcl/28/17 TNC/28/17/C	Temi Gauns r/o. Shiridao	86/2	40500	Gurudas V Dempo	61	reply
268.	TNC/JM-I/DEcl/G.v/1/17 TNC/31/17B	Andre J Francisco r/o. Zuari Goa velha	183/1	2350	Maria G N. B C. Nazareth r/o. Goa Velha	56	steps
269.	TNC/42/2017/B TNC/JM-II(I)/CHIM/12/98	Laxmi Pondori Naik R/o Gaulim Bhat Chimbel	39/0	56479	Shripad Bhonsle	218	Opportunity Granted
270.	TNC/4/16/B TNC/JM-I/DECL/04/16	Eufregina ferrao e souza R/o Gandaulim Cumbarjua	31/27	1050	Confraria de Igreja	51	Reply
271.	TNC/JM-I/DECL/GLIM/7/2021	Vishnu Pandari naik raikar	20/1	11875	President of Confreria of St Braz	32	Argument
272.	TNC/JM-I/Decl/Chimbel/5/2021	Mr. Edwin Valmik Assumpcao Braganca	5/4, 5/6 24/1 25/1	1745 2235 1535 17406	Ex Santa Casa De Misericorda	39	Objection of respondents
273.	TNC/JM-I/Decl/charo/06/2021	Taramati Shirodkar, r/o. Ribandar Goa	242//06	3275	Attorney of the Comunidade of Chorao	33	Opportunity granted

					& Administrator of comunidade		
274.	TNC/JM-I/Decl/Cujira/3/21	Antonio Gonsalo Lourenco	33/4	850	Comminidade of Cujira	27	evidence
275.	TNC/JM-I/Decl/Corlim/4/2021	Mahadev Lavu Gawde	99/8, 115/5	4875 5250	Comunidade of corlim	33	Seek time AIE
276.	TNC/DECL/CALA/9/21/JM-I	Vincente Araujo Santa cruz A	378/1	1751	Comunidade of calapur	37	Opportunity granted
277.	TNC/JM-I/Decl NOG/03/2022	Suresh R. Naik r/o. Neura -O -Grande, Tiswadi	66/4	4850	Comunidade of Neura-O-G	27	Appearance
278.	TNC/JM-I/Decl/NOG/04/2022	Suresh R. Naik r/o Neura - O -grande Tiswadi	36/3	4275	Comunidade of Neura-O-Garande	27	Amendmend
	JOINT MAMLATDAR-II						
279.	TNC/JM II/1/91	Ramchandra Adkonkar r/o Chimbhel, Tiswadi-Goa	139/3 139/1 188/1 188/3 182/1 193/1 186/1 194/1	1044 2556 2490 2950 2706 1075 1381 1119	Filomena Hipolito Pegado,	37	Filing Say
280.	TNC/JM II/240/93	Sindu Zilu Shirvoikar r/o Chimbhel, Keliwaddo, Tiswadi & others	224/1	78038	Rosurdo do R. F. Furtado	73	Reply
281.	TNC/JM -II /TRANS/CAL/13/05	Christovam Agnelo Pires, r/o St. Cruz, Tiswadi-Goa	423/21 40/1	1169 938	Confraria de Nasaa Senhora e Igreja F de St. Cruz	71	Reply
282.	TNC/JM II/DECL/MURDA/1/20	Laxmi Surya Faterpekar& 3 others ,	24/1, 26/1,	13110 20824	Comunidade of Murda	44	chief

	07	r/o Mercedes, Tiswadi-Goa	26/2, 34/1 & 35/1	1500 24828 & 3051			
283.	TNC/JM II/DECL/Chimbel/ 18K/2007	Agnelo sylano A. A. E. Fernandes r/o H. No.47, Ward No.7, Chimbel, Tiswadi	26/3	1590	--	31	Report
284.	TNC/DECL/CHORAO/ 18/2009/JM III	Laximan Bhiku Fondekar & ors r/o Chorao Tiswadi	349/1	27865	Antonio D. Souza &Ors	36	Argument
285.	TNC/JM II/DECL/ CAL/20/2010	Miguel De Araujo & Ors r/o St. Cruz, Tiswadi	69/1	1938.	Comunidade of Calapur,	35	Evidence
286.	TNC/JM II/DECL/ 8/2012	Laximan Morajkar @ Laximon Morajkar , r/o St. Cruz, Tiswadi-Goa	145/1, 145/2	344 9478	Comunidade of Calapur,	29	Chief
287.	TNC/JM II/DECL/CAL/15/2013	Piedade Fernandes Golias and 10 others r/o Taleigao, Ilhas Goa	505/1, 366/2	6106. 9007.	Comunidade of Calapor	38	Evidence
288.	TNC/JM II/DECL/ CAL/16/2013	Sonu Andrade alias Hadkonkar, Vodlem Bhat, Duel Wada, St. Cruz, Tiswadi	255/13 355/1	1769 1419	Comunidade of Calapor	34	Reply
289.	TNC/JM II/DECL/ MUR/37/2014	Cruz Pereira & others r/o H. No. 1112, Segundo Bairro, St. Cruz, Tiswadi	87/3	1080	Comunidade of Murda	38	Chief
290.	TNC/JM II/DECL/ CAR/5/2018	Palmira Valares (dec) LRs 1a. Wilson Valadares & ors r/o Carambolim, Tiswadi	280/1, 288/1	145550. 145375	Comunidade of Carambolim, Carambolim	25	Reply
291.	TNC/JM II/DECL/Goa- Velha/8/2019	Dhananjay Kanakonkar, r/o Siridao, Tiswadi-Goa	196/1	53000.	Martinho Vaz	31	Steps
292.	TNC/JM II/DECL/GOA VELHA/7/2019	Lilavati Kankonkar, r/o Siridao, Tiswadi	196/1	53000.	Martinho Vaz	31	Steps

293.	TNC/JM II/DECL/MOP/1/ 2019	Filipina Tomazia Lourenco, and 1 ors r/o Calapor, Tiswadi	46/13	1194	Comunidade of Morombi- O-Pequeno	36	Argument
294.	TNC/JM II/DECL/Siriadao/10/20 19	Janardhan S. Palkar amd 1 ors r/o Siridao, Tiswadi-Goa	3/10 3/7	1475 13725	M/s Dempo Properties	33	Chief
295.	TNC/JM- II/DECL/MOG/8/2018	Antonio Rosario Jacinto Monteiro r/o Mercês, Tiswadi-Goa	79/2	3850	Comunidade of Morombi-O-Grande	36	Evidence
296.	TNC/JM-II/Decl /Murda 1/2020	Maria Lucia Antonette Dias, r/o H.No.266, Mollica, Murda Mercês,Tiswadi Goa	72/5	2293	Comunidade of Murda , t	24	Chief/ cross
297.	TNC/JM II/DECL/Ella/2/2020	Master Souza Leonardo Caetano, r/o Cumbharjua, Ilhas –Goa	37/3, 32/1	5100 1575	Confraria of the Chapel & S. Sebastiao of Dalgim	21	Reply
298.	TNC/JM II/DECL/Siridao/ 4 /2020	Gopal Ondu Gauns alias Gopal Ondu Gaunso, r/o Siridao, Tiswadi-Goa	58/10 58/8	400 625	Siridao Estates Pvt. Ltd.	29	Cross
299.	TNC/JM II/DECL/mercurim/ 8 /2020	Fatima Emelia Rodrigues , r/o Agassiam, Ilhas Goa	20/11	1625	Maria Corolinade Fatima Godinho	33	Argument
300.	TNC/JM II/ DECL/Gandaulim/5/20 21	Master Souza Leonardo Caetano, r/o Cumbharjua, Ilhas- Goa	32/15	3875	Sao Bras	16	Reply
301.	TNC/JM II/ DECL/Goa Velha/8/2021	Emita Aguiar alias Emilio Aguirar @ Joao Paul (ded) Lrs Mrs. Fransquinha D'souza, r/o Agassaim, Tiswadi	80/8	625.	Leonarab Isabel Geraldina Rodrigues	28	Evidence
302.	TNC/JM-II/DECL/ Batim/12/2021	Shantaram Gauns alias Gaunco, r/o Pilar, Goa Velha	150/6	3800	Lebania Figueiredo	22	evidence
303.	TNC/JM II/DECL /Batim/3/2022	Josefa Fernandes, r/o Batim Tiswadi-Goa	30/4	1700.	Comunidade of Batim	28	Order

304.	TNC/JM-II/DECL/Navelim/5/2022	Vishwas Pandurang Gaude, r/o Goltim, navelim, Divar, Tiswadi-Goa	14/3 166/9	1000 450	Comunidade of Navelim	23	Reply/Argument on the Preliminary objection
	JOINT MAMLATDAR-III						
305.	TNC/JM-II/235/93	Dadi Jalmi R/o Corlim Tiswadi Goa	27/2	74500	Administrator Monsterio de St. Monica	148	Fixed for Evidence
306.	TNC/DECL/36/94/JM-III	Carlos Ronaldo Fernandes R/o Mercedes Tiswadi Goa	88/2	19489	Trust Nicolau Subrino Archdiocese of Goa, Altinho Panaji Goa	162	Fixed for appearance
307.	TNC/JM-II/Corlim/05/97	Shantu Khandeparkar r/o Chorlim, Tiswadi Goa	9/5	1100	Manuel Pinto R/o Tiswadi Goa	75	Fixed for evidence
308.	TNC/10/JM/MOG/10/99	Gopiki Folkar Gawant, Chimbél Tiswadi	199/1	--	Comunidade of Morombi	80	Fixed for reply on amendment application
309.	TNC/JM-II/Cal/02/2000	Manuel Caetano Gonsalves Patricio, R/o Calapor, Tiwsadi Goa	112/1	11780	Antonio Braganza R/o Calapor, Tiwsadi Goa	210	File is forwarded to Administrative Tribunal
310.	TNC/DECL/02/2001/JM-III	Shantabai Yeshwant Mapari & Others R/o Choraó Ilhas Goa	443/2	Not available	Veena Mohan Kamat & Others R/o Bicholim Goa	110	Fixed for arguments
311.	TNC/DECL/16/2002/JM-III	Piedade Gonsalves R/o Agassaim Ilhas goa	115/1	47150	Aurora Miranda & others R/o Dandi Agassaim Ilhas Goa	168	Fixed for Steps
312.	TNC/DECL/52/2002/JM-III	Babajin Parab, R/o Cumbajua Tiswadi	53/4	8400	Premanand Dhume	105	Fixed for appearance

		Goa			R/o Marlem, Margo Goa		
313.	TNC/DECL/03/2004/C HO/JM-III	Bhaves H. Shirodkar R/o Chora Tiswadi Goa	191/1 191/2 191/7 191/8	Not available	Smt. Monica Joy Gonsalves R/o Ratnam Apartments, Bombay 400 006	55	Fixed for reply
314.	JM- III/TNC/DECL/16/2005	Mogrem Chaves R/o Mollar Ella Tiswadi Goa	80/0	50775	St. Monica Church R/o Altinho Panaji Goa	125	Evidence
315.	TNC/DECL/CARM/11/ 2009/JM-III	Antonio Francisco R/o Carambolim Goa	277/1	23175	Verodiana Colaco R/o tiswadi Goa	128	Fixed for evidence
316.	TNC/DECL/CUrca/1/2 008/JM-III/96	Anant Rama Kankonkar R/o Goa Velha Tiswadi Goa	76/3	875	Fabrica de church Curca R/o Curca Tiswadi Goa	70	Fixed for claim settlement
317.	TNC/JM- I/DECL/NOG/14/2009	Shashikala Naik R/o Panaji Tiswadi Goa	101/3	-	Comunidade of Neura – O-Grande	65	Fixed for hearing (restoration)
318.	TNC/Decl/Chora/17/0 9/Jm-III	Vishwanath Prabhakar Kavthankar R/o Mayem Bicholim Goa	46/3	4400	Joao Colaco R/o Mayem Bicholim Goa	92	Fixed for Chief
319.	TNC/Decl/Malar/5/201 0/JM-III	Laxmi Vishnu Parsekar, R/o Diwar Tiswadi Goa	105/3 & 105/6	600 2550	Maria Felician Da Costa Carvalho R/o Malar, Diwar Tiswadi Goa	60	Fixed for Inquiry
320.	TNC/Decl/Batim/06/10/ Jm_III	Shantaram Gauns, R/o Goa Velha Pilar, Tiswadi Goa	154/4	2075	Camilo Ferrao R/o Porvorim, Bardez Goa	54	Fixed for evidence
321.	TNC/Decl/Batim/21/20 10/Jm-III	Simon Fernandes, r/o Batim Tiswadi Goa	14/3	3200	Sara Braganza& anr R/o Agassaim Tiswadi Goa	56	Fixed Clarification
322.	TNC/DECL/Chora/04/ 2011/Jm-II	Pandurang Khauthankar,	46/3	4400	Joao Colaco	91	Fixed for Cross

323.	TNC/DECL/Chorao/02/2012/Jm-III	Babuli Chodankar R/o Chorao, Tiswadi Goa	191/1 & 191/2	4400 1175	Monica Joy Gonsalves R/o Bandra (west) Mumbai 400050	88	Fixed for reply
324.	TNC/DECL/Chorao/7/2012/JM-III	Krishnanath V.Gaonkar, R/o Chorao, Tiswadi Goa	114/2	74	Oswaldo de Menezes R/o Chorao Tiswadi Goa	43	Arguments
325.	TNC/DECL/Chorao/8/2012/JM-III	Krishnanath V.Gaonkar, R/o Chorao, Tiswadi Goa	118/5	7125	Lira Abreu R/o Chorao Tiswadi Goa	45	Fixed for evidence
326.	TNC/Jm-II/Decl/23/2012	Domigos Caetano Fernandes R/o Panaji Tiswadi Goa	Chalta No. 3/3 P.T. Sheet No. 27	Not available	Comunidade of Morambi of Pequeno	38	Fixed for steps
327.	TNC/Decl/Ella/05/2013/Jm-III	Uttam Rama Kavlekar R/o Corlim Tiswadi Goa	22/1	3875	Savio D'Sa R/o Fonduem, Ribandar Tiswadi Goa	31	Fixed for evidence
328.	TNC/DECl/Navelim/12/2013/Jm-III	Namdev Natekar R/o Divar Tiswadi Goa	177/8	4025	Comunidade of Navelim& anr R/o Central zone Panaji Goa	54	Fixed for reply
329.	TNC/DECL/MALAR/29/2013/JM-III	Avilash Rawal R/o Sao Matias Piedade Ilhas Goa	204/3	2950	Francis Silveira R/o Malar Diwar Tiswadi goa	338	Fixed for evidence
330.	TNC/JM_III/DECL/Chorao/34/2013	Lilavati Vadiakar R/o Chorao Tiswadi Goa	191/5	3050	Monica Ivy Gonsalves R/o Penha de Franca Bardez Taluka	70	Fixed for reply/ steps
331.	TNC/JM-I/DECL/CuRCA/10/2014	Anant Kankonkar R/o Curca Tiswadi Goa	1/1	8550	Fabrica the Church Curca	36	Fixed for evidence/cross
332.	TNC/JM-I/DECL/CuRCA/11/2014 TNC/JM-	Anant Kankonkar R/o Curca Tiswadi Goa	27/2	6525	Fabrica the Church Curca	30	Fixed for reply on amendment application

	V/DECL/CURCA/57/2018						
333.	TNC/DECl/Ribandier/03/2014/JM-III	Manoj Kankonkar, R/o Panelim Ribandar	16/3 17/2	--	Kashinath Kamat Tarkar R/o Panelim Ribandar	35	Fixed for steps
334.	TNC/JM-III/DECL/MOG/48/2014	Mario Francisco Fernandes R/o Morambi O Grandi Tiswadi Goa	92/13	6700	Joaquim Monteiro R/o Morambi O Grandi Tiswadi Goa	49	Fixed for evidence
335.	TNC/DECL/CAR/01/2019/JM-III	Fulu Sada Palekar R/o Caranzalem Tiswadi Goa	293/1, 294/0, 292/1,	2225	Gladstone Rebeirosa R/o Caranzalem Tiswadi Goa	34	Fixed for evidence
336.	TNC/DECL/Calapur/3/2019	Irineu S. Fernandes R/o Premeiro Bairro, Santa Cruz	404/1, 486/2	1563	Comunidade of Calapur& Anr	27	Last opportunity given to LR's of applicant
337.	TNC/DECL/G.V./03/2019/JM-III	Pushpawati Gawas R/o Goa velha Tiswadi Goa	196/1	53000	Martinha Vaz R/o Goa Velha Tiswadi goa	28	Fixed for steps
338.	TNC/DECL/Goltim/03/2019/JM-III	Prakash Pilarnekar R/o Goltim Goa	126/15 126/3, 52/7,	-	Luis Cabral R/o Goltim Goa	30	Fixed for reply
339.	TNC/DECL/Ella/03/2020	Leonardo Caetano de Souza H.No.370, Gaundlim, Cumbarjua , Ilhas Goa	31/1	--	Comunidade of Ella	20	Fixed for reply
340.	TNC/DECL/Ella/04/2021	Ramchandra Gopi Morio R/o Ella, Old Goa .	33/6	-	Comunidade of Ella	18	Fixed for steps
341.	TNC/DECL/CAL/07/2021/JM-III	Vincent de Araujo R/o Sant Cruz Tiswadi goa	468/3 & 59/1-A	1037	Comunidade of Calapor& Anr R/o Central Zone Panaji Goa	19	Fixed for Evidence

342.	TNC/DECL/Gaundalim /11/2021/JMIII	Leonado de Souza Gaundlim, Cumbarjua , Ilhas Goa	31/26 & 12	--	Confraria de Igeja of St. Braz of Gaundalim	23	Fixed for steps
343.	TNC/DECL/NAV/04/2022/JM-III	Narayan Shiroadkar R/o Divar Tiswadi Goa	39/5	6400	Comunidade of Navelim& anr R/o Central Zone Panaji Goa	12	Fixed for Evidence
344.	TNC/PUR/ELLA/02/2012/JM-III	Bhikaro Vithal Raikar, R/o Gawandal, Cumbarjua, Tiswadi Goa	57//1, 57/2, 57/3, 57/4, 57/5 & 57/0	825 875 4175 27300 125 74800	Shivram S. Kenkre Ilhas Goa	58	Fixed for reply
	JOINT MAMLATDAR-IV						
345.	TNC/JM-IV/N-DECL/Capao/01/2018	Shri Mahendra P. Gaunekar	12/14	1575	Shri GurudasTari and others	25	appearance of LRs
346.	TNC/JM-IV/DECL/Murda/02/2018(New)	Cleta Conceicao De Souza and others	76/5	968	Comunidade of Murda and others	27	Order
347.	TNC/JM-IV/DECL/Murda/03/2018	Mr. Cruz Pereira	76/13	994	Comunidade of Murda and others	24	Chief/cross
348.	TNC/JM-IV/DECL/Murda/5/18	Mr.Antonio Joao Braganca and others	88/3	1138	Comunidade of Murda and others	26	Steps
349.	TNC/JM-IV/DECL/COR/06/2018	Ganga KashinathDhulapkar	66/14	2650	Comunidade of Corlim and others	21	Steps
350.	TNC/JM-IV/DECL/Murda/07/2018	Smt. Prathiksha P Kalangutkar and others	89/4, 124/4 Village Murda	2650 and 1093	Comunidade of Murda and others	29	steps
351.	TNC/JM-II/DECL/Murda/08/18(	Mr Caetano Fernandes	76/11	3031	Comunidade of Murda	29	fixed for evidence

	New)				and others		
352.	TNC/JM-IV/DECL/Murda/12/2018(New)	Mr Lourenco Tito Fernandes	114/18	2524	Comunidade of Murda and others	24	fixed for evidence
353.	TNC/JM-IV/DECL/CAR/13/2018(New)	Mrs Luisa Joao and another	87/6	1067	Comunidade of Murda and others	28	evidence
354.	TNC/JM-IV/Cal/DECL/14/18(New)	Mr. Gabriel Fernandes	108/11	2550	Comunidade of Corlim and others	24	Order on amendment
355.	TNC/JM-IV/Cal/DECL/15/18(New)	Mrs Maria Filomena Fernandes	156/3, 91/9, 209/1, Village Taliegao	1306, 1638, 2215	Administrator of Comunidade and another	19	evidence
356.	TNC/ JM.-IV/Decl/Ella/4/22	Vinayak Morye	70/1	5865	Jairakash Elekar	09	Steps
357.	TNC/JM-IV/DECL/mandur/19/2018(New)	Peter Fatima F Fernandes and others	49/2, 50/1, 55/4	105575, 9250, 7000, 475	Malini V Shinai Naik Bakal and others	37	steps
358.	TNC/JM-IV/DECL/Cujira/20/2018(New)	Mrs Maria Santana Esteves and others	77/15 77/25 77/36	300 350 725	Comunidade of Goa Velha and another	19	disposed on 10.07.2023
359.	TNC/JM-IV/DECL/Cumb/21/2018(New)	Balchandra Molu Kholkar	8/1	47775	Mangesh V. Senai Dhume	21	Evidence
360.	TNC/JM-IV/Decl/PAN/27/2018(New)	Rita Carrol Pereira and another	P.T. sheet n. 140 chalta no. 11 sub division nol. 2	850	Comunidade of Taleigao	28	reply of opponent
361.	TNC/JM-IV/DECL/Cumb/28/201	Maria Dias and others	133/4	4690	Comunidade of Goa Velha and another	21	appearance

	8(New)						
362.	TNC/JM-IV/Decl/PAN/37/2018	Francisco S.X.C. de Oliveira	chalta no.5, PT sheet no. 56	745	Comunidade of Morombi-o-Pequeno	24	evidence
363.	TNC/JM-IV/Decl/Cal/39/2018	Vincente Baptis Dias &ors	359/8	1469	Comunidade of Calapor	18	chief/cross
364.	TNC/JM-IV/Decl/Cal/40/2018	Vincente Baptis Dias &ors	353/2	1469	Comunidade of Calapor	17	chief/cross
365.	TNC/JM-IV/DECL/Panelim/43/2018(New)	SmtAshwiniKavlekar& others	11/7 11/5		Vaniza Maria Azavedo& others	23	Steps
366.	TNC/JM-IV/DECL/St. Cruz/46/2018(New)	Pondori Souza Kuttikar	48/1	5975	Ushadevi A Virginkar	29	steps
367.	TNC/JM-IV/DECL/Bamb/49/2018(New)	Shri BabusoPundalikNaik	33/1	450	Carmin Lobo Lopes and others	44	argument
368.	TNC/JM-IV/Decl/GM/05/2022	RashmiNaik	35/0	34625	Abilio Noronha	05	step
369.	TNC/JM-IV/DECL/batim/53/2018(New)	Nelson Vales and another	56/10	4075	Comunidade of Batim	18	amendment
370.	TNC/JM-IV/DECL/Talaulim/56/2018(New)	Shri Molu Pereira and others	109/1, 109/2 & 70/1	3775, 3025, 1600	Mr. Leslie Braganza and others	26	tracking report
371.	TNC/JM-IV/DECL/Curca/57/2018(New)	BabusoPundalikNaik (dec)	43/1	222500	Carmin Lobo Lopes and others	44	argument
372.	TNC/JM-I/DECL/Mandur/58/18(New)	Mr. Bruno Jose Dias	3/3	400	Confrarias De Fundo Reunido De Igreja De S Pedro	18	service report
373.	TNC/JM-IV/DECL/Batim/60/2018(New)	Mrs Ana Domingos Dsouza e Rodrigues	99/1	910	Elvina Sousa Belem	17	evidence

374.	TNC/JM-IV/DECL/BAMB/61/2018(New)	SonuMahadevKarmalkar &ors	7/8	2475	Alvaro Pereira &ors	15	<i>amendment</i>
375.	TNC/JM-IV/Decl/Curca/64/2018	Maria Helena Da Rocha de Mousinho Lopes &ors	33/1 43/1 44/1	9750 222500 7600	PundalikBabusoNaikparva tkar&ors	10	chief/cross
376.	TNC/JM-IV/Decl/Mandur/65/2018	Shri Premanand P. Bhomkar and others	205/7	3359	Philomena De Sa and others	14	evidence
377.	TNC/JM-IV/Decl/Murda/01/2019	Shri DananjayNageshUskaikar @ DananjaiaNagnexaNaique	105/4	919	Comunidade of Murda and The Administrator of Comunidade	19	Evidence
378.	TNC/JM-IV/Decl/Murda/02/2019	MrsConceicaoPereirqa 2. Mrs Maria Dias Sapeco	93/2	4412	Comunidade of Murda and The Administrator of Comunidade	17	Av. For applicant sought time to file application on LRs
379.	TNC/JM-IV/Decl/Murda/06/2019	1 Mrs Maria TerezaViegas 2. Mrs Estella Braganca @ Braganza 3. Mrs. Veronica Braganca @ Braganza and 4. Mrs Maria PiadadeBraganca @ Braganza	92/5	2943	1. Comunidade of Murda and The Administrator of Comunidade Central Zone Panaji	17	Argument
380.	TNC/JM-IV/Decl/Taleigai/08/2019	Shri Ravindra N Gawas and Shri Suhas N Gaunco	28/4	5357	Comunidade of Taleigao and Administrator of Comunidade	14	clarification on the application
381.	TNC/JM-IV/N-Decl/G.V/16/2019	Mr. AgneloCaiado	106/3	850	Comunidade of Goa Velha	19	filling of LRs application
382.	TNC/JM-IV/N-Decl/Chorao/18/2019	Mr. Minguel Jose Lazaro Pereira @ Minguel Jose	156/1	8825	Tulshidas D Vaigankar and another	15	evidence

		L.Pereira @ Miguel Jose Pereira @ Minguel J. Pereira @ Minguel Jose Lozaro Pereira					
383.	TNC/JM-IV/N-Decl/Neura-O-rand/01/2020	Jayant V. Shirodkar and another	45/1	1725	Comunidade of Neura-O-Grande	18	production of documents
384.	TNC/JM-IV/N-Decl/SIRIDAO/03/2020	Smt. ParvatiShirodkar	59/7, 59/25, 59/16	300, 300 250	Dempo Properties & Investment Pvt. Ltd.	11	evidence
385.	TNC/JM-IV/Decl/Batim/01/2021	Antonio Pereira	111/9	350	President of Fabrica Church of Batim, Goa Velha	09	chief/cross
386.	TNC/JM-IV/Decl/Siridao/02/2021	Shantaram Y. Mangueshkar	52/2	4325	v/s. Shridao Estate Pvt. Ltd. Panaji-Goa,	10	evidence
387.	TNC/JM-IV/Decl/Siridao/03/2021	Shantaram Y. Mangueshkar ,	63/13	1025	Shridao Estate Pvt. Ltd, Panaji-Goa	10	evidence
388.	TNC/JM-IV/Decl/Gaundalim/05/2021	Fransquina D' Souza Goa Velha	93/10	3625	Comunidade of Goa Velha, Tiswadi-Goa	11	appearance
389.	TNC/JM-IV/Decl/Cujira/06/2021	Antonio Gonsalo Lourenco Cujira	34/27	1275	Comunidade of Cujira, Panaji-Goa	08	steps
390.	TNC/Jm-IV/DECL/PAN/10/2021	Shri. Gokuldas J. Velingkar	chalta no. 27/4 PT sheet no. 125	2850	Comunidade of Calapur, Tiswadi-Ga	10	chief/cross
391.	TNC/JM-IV/Decl/Cumb/11/2021	Shri. Suresh ChandrakantGaude	26/2	7913	Nikhil P. Dukle and others R/o. H. No 154, Panaji	12	Steps
392.	TNC/Jm-IV/Decl/N-O-G/13/2021	MahamayaBuilders D. V. housing Sty.,	5/3	6000	Maria Rita Borgas and others	13	appearance
393.	TNC/Jm-	Domingoes J De Souza,	31/2	850	Administrator of	10	evidence

	IV/Decl/Bamb/01/2022				Comunidade		
394.	TNC/JM-IV/Decl/Chorao/03/2022	narsinaNarvekar	342/2	625	Jose matias Pereira	10	appearance
395.	TNC/Jm-IV/Decl/GV/15/2021	Paul A. Fernandes	166/2	2875	Camilo Da Silva	12	evidence
	JOINT MAMLATDAR-V						
396.	TNC/JM-V/DECL/Tal/14/2018	Placeta Ana Socorro De Souza r/o Taleigao	251/23	2856 SQ. MTRS	Dr. Alvaro R. Pinto r/o. AgassiamTiswadi Goa &Others	37	Opportunity
397.	TNC/JM-V/DECL/Talaulim/17/2018	Luis Antonio Dias r/o15-A Santa Cruz (W)Mumbai	414/6	1680 sq. mtrs.	Vasanti V. Bomkar & others r/o. Chorao Tiswadi Goa &others	47	Arguments
398.	TNC/JM-V/DECL/47/2018	Rosita Fernandes R/o Carambolim	3/2, 1/7	2846 q. mtrs.	comunidade of Taleigao	36	Order
399.	TNC/JM-V/DECL/54/2018	Ponchu Saldanha R/o Curca	77/5 95/9	9450 sq. mtrs.	Our lady of Rosary Church of Curca	2	Restoration
400.	TNC/JM-V/DECL/71/2018	Diago Palha R/o mercurim Aggasaim	26/1	3450 sq. mtr	Jose Avoto Menezes & others/o Mercurim Agassaim	39	Argument
401.	TNC/JM-V/DECL/Talaulim/75/2018	Gopal Vernekar r/o Curca Gopal Vernekar (since deceased) through lrs.r/o. CurcaIlhas 7Goa	4/2	1783 sq. mtrs.	JairamVernekar (since deceased) through legal representative RamakantJ,Vernekar	49	Cross
402.	TNC/JMV/DECL/CHO RAO/22/2018	Purshottam P. Kinalkar r/o Chorao	54/14	2125 sq. mrs.	Matias Silveira	54	Opportunity
403.	TNC/JMV/DECL/TAL /21/2018	BabazinoTeadorioPeixat a R/o Taleigao Goa	91/14	2681 sq. mrs.	Comunidade of Taleigao	48	Arguments

404.	TNC/JMV/DECL/NAV /24/2018	Govind A. Naik r/o Ribandar	101/4	2800 sq. mrs.	Comunidade of Navelim	49	Cross
405.	TNC/JMV/DECL/CAL APOR /27/2018	Minguel Fernandes R/o Calapor	227/6	2859 sq. mrs.	Comunidade of Calapor	50	Opportunity
406.	TNC/JMV/DECL/BAM B/37/2018	Luis Monteiro R/o Bambolim	107/11	5480 sq. mtrs.	Comunidade of Bambolim	54	Evidence
407.	TNC/JMV/DECL/ /65/2018	Ishwar Barreto r/o Taleigao	224/1, 2 and 3	8701, 11250sq. mrs. 39500 sq. mrs. 8875 sq. mrs.	Maria Ida Lopes	57	Arguments
408.	TNC/JMV/DECL/NAV /42/2018	Ulo A. Mangueshkar r/9. H.No.16 Gavant Chimbél	200/20	1279 sq. mrs.	DhamuKhandeparkar	41	Arguments
409.	TNC/JMV/DECL/COR /45/2018	Honu Dhulapar r/o DulapiCorlim	69/6	2675 sq. mrs.	Attorney of Comunidade of Corlim	51	Opportunity
410.	TNC/JMV/DECL/Tal/4 7/2018	Rosita Fernandes R/o Caranzalim	3/2, 1, 7	2745 sq. mtr	Comunidade of Taleigao	54	Opportunity
411.	TNC/JMV/DECL/Murda a/71/2018	Joaquim Pires R/o Murda	93/7	1862 sq. mrs.	Comunidade of Murda	57	Reply
412.	TNC/JMV/DECL/COR /72/2018	Diago C. Palha r/o AgassaimDiagoC.Palha& 1 othr	26/1	4900 sq. mrs.	Aviato Menezes	68	Furnish documents
413.	TNC/JM-V/DECL/MURDA/1/20 19	Vasudev K.Vengurlekar r/o St.Cruz V/s Comunidade of Murda, Through the Administrator of Comunidade, Central Zone, Panaji-Goa.	90/8	2187 sq. mtrs.	Comunidade of Murda, Through the Administrator of Comunidade, Central Zone, Panaji-Goa.	54	Arguments
414.	TNC/JMV/DECL/MUR DA/15/2019	Francisco S.X. Oliveira r/o 210/B , Vasudha	125/2	430 Sq. Mrs.	Comminidade of Murda	52	Evidence

		Colony, Bambolim					
415.	TNC/JMV/DECL/CUR CA/13/2019	Vimal Gomes r/o H.no. 283 Curca	63/9, 63/21	200 sq. mrs. 1375 sq. mrs.	Comminidade of Curca	51	Furnish documents
416.	TNC/JMV/DECL/CUR CA/1/2019	Vimal Gomes r/o H.no. 283 Curca	61/2	3050 sq. mrs.	Comminidade of Curca	51	Furnish documents
417.	TNC/JMV/DECL/M.O. G./3/2020	Joaquim Paulo Dsouza r/o St. Inez	105/3	8425 sq. mrs.	Comminidade of M.O.G.	47	reply
418.	TNC/JM- V/DECL/SIR/9/2020	Shantaram Mangueshkar r/o Curca	60/7 60/4	7850 sq. mtrs.	Siridao Estate Pvt. Ltd. Panaji	48	Statement
419.	TNC/JMV/DECL/Cala por/12/2021	Vincent Araujo R/o Calapor	377/1	1894 sq. mrs.	Comminidade of Calapor	34	Order
420.	TNC/JMV/DECL/CAL/ 13/2021	Sebastiao AgapitoRaposo R/o Calapor	540/4	3868 sq. nrs.	Comminidade of Calapor	37	Evidence
421.	TNC/JMV/DECL/N.O. P./11/2021	Bhagwant Naik R/o N.O.P	11/1	16850 sq. mrs.	Loancastra Palha	28	Arguments
422.	TNC/JMV/DECL/CHO /03/2022	Rajendra C. Vadyekar	209/9, 209/27, 209/66. 209/85, 209/13,82 10/26,212/ 23, 212/36, 214/6, 214/11, 214/22, 214/47,	250 sq, mrs, 375 sq. mrs, 275 sq. mrs.,100 sq. mrs, 250 sq. mrs, 575 sq. mrs, 100 sq. mrs, 350 sq. mrs, 75 sq. mrs, 75 sq. mrs, 50 sq. mrs, 800 sq.	LusiaNunes de Mello Fernandes	19	chief

			214/58, 214/76, 214/98	mrs, 1000 sq. mrs, 250 sq. mrs, 100 sq. mrs			
423.	TNC/JMII/PUR/CHOR AO/3/2019	Lalita Khandeparkar R/o Chorao	158/1 159/1	4325 sq mtrs 6100 sq. mtr.	Sandra Maria Fernandes R/o Santacruz Goa	50	Cross
424.	TNC/JMV/PUR/TAL/1 /2022	Fransisco Fernandes R/o Taleigao	119/7	1498 sq. mtr.	Lucia Antonette D Souza R/o Calangute Bardez	27	Opportunity
425.	TNC/JMII/PUR/CHOR AO/3/2019	Lalita Khandeparkar R/o Chorao V/s Sandra Maria Fernandes R/o Santacruz Goa	158/1 159/1	4325 sq mtrs 6100 sq. mtr.	Sandra Maria Fernandes R/o Santacruz Goa	50	Cross
426.	TNC/JMV/PUR/TAL/1 /2022	Fransisco Fernandes R/o Taleigao V/s Lucia Antonette D Souza R/o Calangute Bardez	119/7	1498 sq. mtr.	Lucia Antonette D Souza R/o Calangute Bardez	27	Opportunity

**ix) 2022-23
MUNDKAR**

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	MAMLATDAR OF TISWADI						
56.	MAM/MND/DEC/MA NDUR/03/2022	Smt. Pingal Prakash Marshelkar @ Anjani Narvekar, R/O. H.No. 865, Churchwaddo, Mandur, Dongrim, P.O. Neura, Tiswadi-Goa.	42/3	-	Shri Kusta Dulo Gawde, R/O. H.No. 867, Churchwaddo, Mandur, Dongrim, P.O. Neura, Tiswadi, Goa.	24	evidence
57.	MAM/MND/DEC/M-	Shri BhikaroDhaku Naik	24/2	-	Shri Jose Floriano Caiado	19	Evidence

	O-P/04/2022	R/O H. No. 16, Salem Bhat, Merces Tiswadi Goa			C/O Casttilho Antonio Caldeira Flat No. Gf-2, Opp. Rioman Beach Resort Colony Beach, Nest – 5 Miramar – Goa.		
58.	MAM/MND/DEC/CAL APOR/05/2022	Shri Sonu P. Andrade Alias Sonu Hadkonkar	81/1	-	Dempo Properties & Investments Pvt. Ltd.	18	Chief And Cross
59.	MAM/MND/DEC/TAL /07/2022	Srimati Kashinath Diukar R/O. Odxel, Taleigao	235/1	-	Shri Antonio Xavier Martins R/O. Odxel, Taleigao	19	Arguments on invention application
60.	MAM/MUND/DECL/2 6/2023	Narayan Dhaku Palkar r/o. H.No. 191, Nauxim, Bambolim, Goa.	24/1		Bhagirathibai Kamat Haldankar	13	Reply and arguments
	JOINT MAMLATDAR-I						
61.	MND/JM- I/DECL/TAL./14/2022	Kanchini Ezzo Vaigankar, R/o Taleigao	153/1		Anthony Viegas	21	Evidence
62.	MND/JM- i/Decl/Charao/01/22 (old) JM- I/MUND/RESTO/41/20 23 (new)	Anjani Madkaikar r/o. H.No 1273, Charao	118/3		Deepak Kesarkar	25	Opportunity granted
63.	MND/Decl/JM-I/ Car /12/22	Anant Kundaikar r/o. carambolim	65/23		Shedekar Lussa	21	steps
64.	MND/Decl/JM- I/Taleigao/13/22	Rajaram Kuttikar, r/o. Taligaon , Tiswadi	279/1		Luciana Jovita Francisco Pinto and others	23	Amendment
65.	MND/Decl/JM- I/Chi/15/22	Prasad Dattaram Chari r/o Gaulebhat Chimbhel Tiswadi Goa	55/0		Dr. Vasudev Ramchnadra Pai	16	Appearance
66.	MND/JM- I/DECL/Carambolim/1 0/2022	Domingos Joaquim De melo. R/o Carambolim	65/03/		Comunidade of Corlim	22	AIE

67.	MND/Decl/JM-I/Navelim /11/22	Ashley Gomes, 284 M.G Road Panjim	26/6		Yeswant P. Kunkalkar	21	Appearance
68.	MND/JM-I/PUR/G.V./7/2022	Valentino Dias r/o Goa Velha	143/21		Jose D souza	31	appeal before Dy. Collector
69.	MND/MUND/Decl/04/23/Tal	Tulshidas Murgaonkar H.No 20/256, Kerem Talegao	285/1		Cesar A A Das Pinto	18	Chief
	JOINT MAMLATDAR-II						
70.	MND/JM-II/DECL/Chimbel/7/2022	Satu Pandurang Narvekar, R/o Govlembhat, Chimbel, Tiswadi	55/0	26175	Vasudev Ramchandra Pai	17	Chief
71.	MND/JM-II/DECL/Talaulim/10/2022	Anant Kuttikar, R/o Santan Talaulim, Tiswadi & others	4/2	21075	Pandurang Vernekar	16	Cross
72.	MND/JM-II/DECL/Aivao/11/2022	Hanumant Narayan Kunkolkar, r/o Dona Paula, Tiswadi	Chalta No. 27 of P. T. Sheet No, 184	74	Agarwal Minerals		Matter fixed for appearance
73.	MND/JM-II/DECL/MOG/12/2022	Maria De Fatima Fernandes	27/14	90	Jeronimo Mnauel Blasio Dos Remedio Furtado	16	Written Argument
74.	MND/JM-II/DECL/MOG/13/2022	Ramchandra Keshav Naik (Dec) LRs' 1. Keshav R. Naik and others, r/o Vaddy Mercedes, Tiswadi Goa	13/4	1026	Late Adeilade Manuel De Conceicao	16	Clarification
75.	JM-II/MUND/DECL/10/2023	Damiao Fernandes (dec) Lrs Margarida Almeida, r/o Dona Paula , Panaji	Chalta 1 of P. T. Sheet No. 165	--	Christopher Mascarenhas,	08	Reply
76.	MND/JM-II/PUR/Bambolim/07/2022	Shri Sagun Shamba Canconcar, r/o Bambolim, Tiswadi-Goa	22/1	146.	Nicholas Fernandes,	16	Report
77.	MND/JM-II/PUR/TAL/5/2022	Camilo Santana Vaz, r/o Bodiem Bhat, Taleigao	172/7	300	Mario Mendonca	25	Re-demarcation

		Tiswadi					
	JOINT MAMLATDAR-III						
78.	MND/DECL/BATIM/04/2022/JM-III	Francisco Fernandes R/o Batim Ilhas Goa	35/2	-	Constancio Jose Fernandes	26	Fixed for appearance of LRs
79.	MND/DECL/PAN/05/2022/JM-III	Padmavati Kavnekar R/o Chincholem, OPP. Madkaiker Nagar Panaji Goa	Chalta No.21 P.T. sheet No.127	-	Antonio Velho & Others R/o Portais Panaji Goa	24	Fixed for steps to serve respondents
80.	MND/DECL/Murda/07/2022/JM-III	Datta B. Kerkar Don Joao, merces, Tiswadi Goa	7/4	-	Balaji Panvelkar Odlem Bhat Taleigao Ilhas Goa	25	Fixed for reply
81.	MND/DECL/Chimbel/08/2022/JM-III	Kushali B. Kunkalkar R/o Gaulembhat, Chimbel Goa	58/0	-	Mukund k. Tarkar R/o Prasad Bulding, Opp. Hotel Palacia de Goa, St. Inez	13	Fixed for appearance of LR
82.	MND/DECL/PAN/11/2022/JM-III	Rama K. Sutar R/o Fontainhas, mala Panaji Goa	Chalta No.160 P.T. sheet No.86	-	Jairam Neugi Annapurna, Dattawadi, Mapusa Goa	14	Fixed for status report
83.	JM-III/MUND/DECL/06/2023	Mahesh Divkar r/o Cardoz Waddo, Taleigao Goa	147/1		Jose M. Martins r/o Cardoz Waddo, Taleigao Goa	15	Fixed for aie
84.	JM-III/MUND/DECL/22/2023	Jaganath L. Naik	123/5		Clemento Correia	16	Fixed for reply
85.	JM-III/MUND/DECL/11/2023	Martin Lopes H. No. 218, vaddy Mercedes Goa	20/2	-	Lourenco Rodrigues R/o Zari Bhat Carambolim Tiswadi Goa	15	Fixed for cross
86.	JM-III/MUND/DECL/34/2	1.Shri Nandakumar Dyaneshwar Pilgaonkar	198/1	-	Ms. Conceicao Fernandes	15	Fixed for filing AIE

	023	2.Smt. Kanti Nandakumar Pilgaonkar both r/o H.No.293, Nr. Marathi Primary School Malar, St. Mathias Diwar,Tiswadi Goa 403 403			Ms. Cleta Fernandes, both R/o Belsurwado, Malar Divar, P.O. Piedade , Goa 403 403		
	JOINT MAMLATDAR-IV						
87.	MND/JM-IV/DECL/Mandur/1/2022	Shri PopatNamdevNaik, r/o H.No.657, Thorlem Bhat, Nr. Ram Temple, Dongrim, Tiswadi	18/6	300 sqmts appx.	Shri DattaJagannathPanvelkar(SD) Shri RekhaJyotiPanvelkar, r/o H.No.ThorlemBht, Nr. Ram Temple, Dongrim, Tiswadi	18	Steps
88.	MND/JM-IV/DECL/PAN/2/2022	Manuel Almeida (SD) Joao Almeida, r/o H.NO.408, Nr. BandodkarBunglow, Opp. NIO, Dona Paula	91/1	300 sqmts appx.	Sunanda D. Bandodkar (SD) Mrs. Kranti V. Rao, r/o Villa Sunanda, P.O., NIO, Dona Paula	16	Steps
89.	MND/JM-IV/DECL/Goltim/4/2022	Felucidde Fernandes r/o merces	139/3	300 sqmts appx.	Shri DattaJagannathPanvelkar	18	Argument
90.	MND/JM-IV/DECL/Panaji/6/2022	Narayan Vaigankar	26/8	300 sqmts appx.	Odette Da Silva	15	Appearance
91.	MND/JM-IV/DECL/Mercurim/7/2022	Luizina Fernandes	160/1	300 sqmts appx.	Conrfraia de fundo	15	Steps
92.	MND/JM-IV/decl/Chi/08/2022	Rama Priolkar v/s Ramchandra Poi	55/0	300 sqmts appx.	UpendraNaik	14	Steps

93.	No.MND/JM-IV/Decl/G.V./03/2022	Jayshri Naik	143/3	300 sqmts appx. 300 sqmts appx.	Dempo property	13	Evidence
94.	No.JM-IV/MUND/Decl/57/23	BHaskarKundaikar	16/8	300 sqmts appx.	AustnAnes	12	Steps
95.	No.MND/JM-IV/Decl/12/ 2023	Vitoria Gonsalves&ors	58/0	300 sqmts appx.	AustnAnes	11	Steps
96.	No.JM-IV/MUND/Decl/30/23	TulshiVir	210/1	300 sqmts appx.	Pradeep M.S. Talulicar	11	Clarification
97.	No.JM-IV/MUND/Decl/73/2023	Shri Luis De Braganca	422/4	300 sqmts appx.	Brazil Braganca	12	Steps
98.	No.MUND/Decl98/2023/JM-IV	Pandurang Shaba Mayenkar,	146/1	300 sqmts appx.	Martinho Lourdes Campos Martins,	08	Appearance
	JOINT MAMLATDAR-V						
99.	MND/JMV/DECL/ELLA/5/2022	Alex Teles R/o Mercedes goa	13/2	5434 sq. mtrs.	Mrs. Adelina Cardoso	18	Fresh notice
100.	MND/JMV/DECL/CALAPOR/07/2022	Srikant Salkar R/o Calapor Panaji goa	48/1	2640 SQ. MTRS.	Shri Antimendo Fernandes R/o st. Inez Panaji goa	14	Sought time 2309 sq. mtrs.
101.	MND/JMV/DECL/CHIMBEL/08/2022	Kunda Narvekar R/o Chimbhel goa	55/0	8175 sq. mtrs.	Vasudev Pai Inez Panaji goa	10	steps
102.	MND/JMV/DECL/PANAJI/09/2022	Sundari Naik R/o near Hotel delmon	C. No. 253 P.T. No.42	1250 sq. mtr	Vissu Virginkar margao goa	15	Evidence
103.	MND/JMV/DECL/M.O.P./10/2022	Adalidade Diniz R/o merces goa	13/1	9031 sq. mtrs. neeta	Provadoria assistance	15	Evidence

104.	MND/JMV/DECL/CA LAPOR/13/2022	Prashila Nasnodkar R/o Ribandar Panaji Goa	C. No. 10 P. T. 13	42294 sq. mtrs.	Milroc Development Company	11	Chief
105.	MND/JMV/DECL/13/2023	Agnes Monteiro R/o DivarTiswadiGoa	36/13	725 Sq. mtrs.	St. Alloysius High School	1	New file
106.	MND/JMV/DECL/36/2023	Francisco Oleivera GaunchembhatMerces Goa	17/7-A	725 sq. mtrs.	Jayant Vernekar	10	order
107.	MND/JMV/PUR/13/2022	Domingos Fernandes R/o Merces	83/1A	300 Sq. mtr.	Purushottam Porob R/o Panaji	7	Tracking report
108.	MND/JMV/PUR/Calapor/14/2022	Paulo Dias R/o Santa Cruz	603/1		Confraria de Santa Santacruz		
109.	MND/JMV/PUR/Ella/15/2022	Jose Dias R/o Ella	145/12	300 sq. mtr.	Tellu Colaco R/o Ribandar Goa	22	Argument od Prilimnary Objection
110.	MND/JMV/PUR/08/2023	Shivling Borkar R/o Santa Cruz	17/1	260 sq. mtr.	Santosh Raikar R/o Merces Goa	19	Evidence

TENANCY

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	MAMLATDAR OF TISWADI						
43.	MAM/TNC/DEC/BATIM/04/2022	Vimal Dantye alias Mohini Dantye r/o. H.No. 70, Curca Cantulim, Near Curca Bridge, Tiswadi, Goa.	69/29	350sq.mtrs	Comunidade of Batim and other	14	Evidence
44.	MAM/TNC/DEC/AZOS SIM/07/2022	Luis Xavier De Mateus Jose Vas Horta Ribeiro H.No.172, Azossim, Tiswadi Goa	6/07/0	61250sq. Mtrs, 4375sq. Mtrs,	Comunidade Of AzossimDuly Represented By Its Attorney,Duly Served Through The Administrator,	10	Evidence

					Comunidade Of Tiswadi(North Goa) With Its Office At Opp. Panaji Church, Panaji, Goa.		
45.	MAM/TNC/N.DEC/04/2023	Mohan R. Naik, R/O. H.No. 3, Goalim- Moula, Tiswadi, Goa.	5/3	6475sq. Mtrs	Shrikant S. Naik Volvoikar, R/O. H.No. 4, Goalim- Moula, Tiswadi, Goa.	10	Amend Causetitle
	JOINT MAMLATDAR-I						
46.	TNC/JM-I/DECL/G.V./14/22	Luciano A L Gonsalves, r/o. Agassaim	123/8 126/17	2950 700	Comunidade of Goa Velha & Administrator of comunidade	20	Evidence
47.	TNC/JM-I/Decl/Bamb/02/2022	Domingos J De Souza, R/o. Margao South Goa	4/5	350	Confraria De Igreja De Bambolim	30	Reply
48.	TNC/JM-I/Decl/MORG/05/22	Benjamita Monterio, r/o. Vaddy Merces	103/4	2526	Comunidade of M.O.G	26	Chief
49.	TNC/JM-I/Decl/Calapur/07/2022	Salvador Fernandes	493/1	2072	Comunidade of Calapur	22	Chief
50.	TNC/JM-I/Decl/Calapur/11/2022	Carmina Mendes	26/12, 28/39, 28/49, 28/50, 29/27, 32/27, 32/25, 32/27,, 32/28, ,33/25, 128/49, 128/20,3 1/12, 231/14	3225,,25 0,300,12 25, 925, 875,350, 525, 350, 425,75,5 00,500	Comunidade of Azzosim	20	Opportunity granted
51.		Joao John Fernandes	19/12	100	Comunidade of	20	Opportunity

	TNC/JM-I/Decl/Calapur/12/2022				Azzosim		granted
52.	TNC/JM-I/DECL/NAV/02/2022	Inacinha Rordrogies r/o Diwar	24/4 24/5	3225 3950	Comunidade of Navelim	23	Appearance /restoration
53.	TNC/JM-I/Decl/Madur/10/2023	Anthony J Fernandes	30/9, 30/12	725	Comunidade of Mandur	13	steps
54.	TNC/JM-I/Decl/Cujira/21/2023	Sebastiao A.W. Lourence	40/1	64325	Comunidade of Cujira	14	reply
55.	TNC/Decl/JM-i/Azo/01/2023	Luis Xacier Ribeiro r/o. H.No. 172, Azossim, tiswadi	64/0	500	Commundade of Azossim Duly represented by its attorney	16	Reply
	JOINT MAMLATDAR-II						
56.	TNC/JM-II/Decl/ kujira /7/2022	Cantuário A.R. Viegas, r/o M.G. Road, Panaji-Goa	202/1	54833	Comunidade of Taleigao,	18	Steps
57.	TNC/JM-II/Decl/ cal /8/2022	Late Mrs. Aspulqueta das Oliveria (through Lrs) Lali Julio Berado de Oliveira	491/4 493/2	1832. 1894	Comunidade of Calapur & other	16	Chief
58.	TNC/JM-II/Decl/ Chorao/9/2022	Krishna Deu Salgaonkar, Chorao, Tiswadi-Goa	275/4	4350	Comunidade of Chorao	16	Steps
59.	TNC/JM-II/Decl/ Goa Velha /12/2022	Conceicao da Cunha, r/o Forgottem waddo, Goa-Velha	146/1	825	Maria Da Cunha alias Maria Lopes	12	Evidence
60.	JM-II/TNC/ Decl/17/2023	GangaramVamanNaikSaperkar (D..through LR's)Ashok Gangaram Naik Saperkar & others r/o Cumbharjua, Tiswadi-Goa	33/3	9825	Inacio De Sa and others, r/o Ribandar	13	Reply
61.	TNC/JM-II/PUR/Malar/14/2022	Madhukar Tukaram Kundaikar(dec) LRsa) Laxmi M. Kundaikar , R/o Corlim , Tiswadi & others	200/2	3325	Sarita Campos	16	Steps
	JOINT MAMLATDAR-III						

62.	TNC/DECL/Batim/07/2022/JM-III	Roger Pereira R/o Aggassiam Tiswadi Goa	8/2	5250	Communiddade of Batim& anr R/o Central Zone Panaji Goa	12	Fixed for clarification
63.	TNC/DECL/Caraim/09/2022/JM-III	Sulekha D. Kalangutkar R/o Chorao Tiswadi Goa	15/8	500	Comunidade of Caraim& anr R/o Central Zone Panaji Goa	5	Fixed for reply/steps
64.	TNC/DECL/Talaulim/10/2022/JM-III	Agostinho Fernandes r/o Santana Talaulim Tiswadi Goa	11/10	300	Comunidade of Talaulim& anr R/o Central Zone Panaji Goa	8	Clarification
65.	TNC/DECL/TAL/11/2022/JM-III	Barbina Pereira R/o Caranzalem Tiswadi Goa	Chalta No.7/3 of P.T. sheet No.140	775	Comunidade of Taleigao& anr R/o Central Zone Panaji Goa	12	Fixed for reply
66.	TNC/DECL/MOP/12/2022/JM-III	Aspulqueta Dias R/o Mercas, Tiswadi Goa	100/1, 120/4, 121/3, 144/2	3194	Communidade if Morombi& anr R/o Central Zone Panaji Goa	13	Fixed for Evidence
67.	TNC/DECL/Azossim/13/2022/JM-III	Joao John Fernandes R/o Azossim Tiswadi Goa	26/10	1625	Comunidade of Azossim& anr R/o Central Zone Panaji Goa	11	Fixed for steps
68.	TNC/DECL/Murda/19/2022/JM-III	Vincent T. Diniz R/o Dona Paula Ilhas Goa	104/2	2269	Comunidade of Murda& anr R/o Central Zone Panaji Goa	11	Fixed for clarification
69.	TNC/DECL/TAL/20/2022/JM-III	Marcos G. Peixoto R/o Taleigao Tiswadi Goa	177/3	4601	Comunidade of Taleigao& anr R/o Central Zone Panaji Goa	11	Fixed for reply
70.	JM-	Shantaram H. Naik	226/1	4350	Communidade of	6	Fixed for orders

	III/TNC/DECL/12/2023	R/o Dongrim Tiswadi Goa			Carambolim&anr R/o Central Zone Panaji Goa		
71.	JM- III/TNC/DECL/23/2023	Shri. Domingos Joao Pereira & Others R/o Fursa Vaddo, Goa Velha	201/4	2450	Dr. Augusto De Sequeira Nazareth R/o Fontainhas, Panaji Goa	3	Fixed for reply
72.	JM- III/TNC/PUR/01/2023	Ancesio Gonsalves Sonar Vaddo, Piedade Divar,Ilhas Goa	7/17 188/24	4875 550	Comunidade of Navelim O/at Toleband Navelim, Piedade Tiswadi Goa		Fixed for reply
73.	JM- III/TNC/PUR/30/2023	Shri Bhiku Dharma Jalmi &Others R/o Corlim, Goa	27/2	-	Mosteriro De Santa Monica		Fixed for reply
74.	TNC/PUR/6/2024	Mateus Damasceno Silveiraa R/o Corlim Tiswadi Goa	117/1	-	Comunidade of Corlim & Anr. R/o Central Zone Panaji Goa		Fixed for apperance
	JOINT MAMLATDAR-IV						
	NIL						
	JOINT MAMLATDAR-V						
75.	TNC/JMV/DECL/N.O.G ./07/2022	Anant Naik R/o N.O.G.	2/4	1900 sq. mrs.	Comunidade of Neura O Grande	8	Chief
76.	TNC/JMV/DECL/N.O.G /05/2022	Jose Lourenco R/o Neura	75/1	4000 sq. mrs.	Maria FilomenaJoaquima D Sa R/o Neura	14	Opportunity
77.	TNC/JMV/DECL/N.O.G	Josefhina Fernandes & Others	170/10	2170 sq.	Commindade of Calapor	12	Reply

	/08/2022			mtr			
78.	TNC/JMV/DECL/CAL/09/2022	Devqui Pereira R/o Calapor	324/1 & 349/17	1225 sq. mrs& 2550 sq. mrs.	Comunidade of Calapor	19	Order
79.	TNC/JMV/DECL/Azossim/10/2022	Luis Reberto R/o Azossim	41/7	8300 sq. mrs.	Comunidade of Azossim	9	Reply
80.	TNC/JMV/DECL/20/2023	Sada Kandolkar R/o Chodan	277/3	2175 sq. mrs.	Rubetto Almeida chora	5	arguments
81.	TNC/JMV/DECL/33/2023	Genarosa Fernandes R/o Calapor	523/2	269 sq. mrs.	Comunidade of Calapor	5	Opportunity
82.	TNC/JMV/DECL/38/2023	Berta omu Gauns R/o Bambolim	57/8	1300 sq. mrs.	Antonio JeronimoFilomena Xavier	8	AIE
83.	TNC/JMV/DECL45//2023	Sada Kandolkar R/o Chodan	5/25	500 sq. mrs.	Helena Rodrigues	11	Arguments
84.	TNC/JMV/PUR/25/2023	Piedade Fernandes others	470/2	4045 sq. mtr.	Comunidade of Calapor Panaji Office	17	Evidence

x) 2023-24
MUNDKAR

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	MAMLATDAR OF TISWADI						
111.	MAM/MUND/DEC/75/2023	Crispino Dias Sapeco R/O. H.No. 1180, Segund Bairro, St. Cruz, Tiswadi, Goa	412/1	-	Xavier Machado R/O. Sai Bhavan Co-Op. Housing Society Ltd., Bldg No. 93, Room No. 2795, Pantnagar, Ghatkopar, Mumbai.	6	Steps And Reply Of Opp 13
112.	MUND/DECL/113/2023/MAM	Mrs. Muktabai Dhananjay Surlikar Alias Mohini Nanda Zo	Chalta No. 214 Of P.T.Shee tno. 77		Datta Vasu Naik r/o. St. Inez, Panaji, Goa	2	Steps
113.	MUND/DECL/100/2023/MAM	Smt. Mogrem Rama Pereira R/O. Modolo Waddo, Siridao, Goa	132/2	-	Siridao Estate Pvt. Ltd.	5	Evidence
114.	MND/DEC/4/2024/MAM	Shri Narhari Rama Naik,	7/4	--	Mrs. Savitribai S.N. Kalangutkar R/O. Mesta Bhat, Mercas, Tiswadi, Goa.	1	steps
115.	MAM/MUND/DECL/64/2023	Agostinho Feleciano Da Costa r/o. H.No. 294, Molaca, Mercas, P.O. St.Cruz, Goa.	62/3	-	Joaquim Pascual Furtado and others	5	Service report
116.	MND/DECL/15/2024/MAM	Domnic Anthony Dias r/o. h.No. 235/B, Kumbharwaddo, Vaddy, Mercas, Ilhas, Goa.	19/1	-	Vitola Raghuvir Pai Vernekar and others		
117.	MUND/DECL/22/2024/MAM	Tulsidas Ramnath Sawant r/o.	225/2	-	Martinho Lourdes Campos Martins		

		H.No. 510, Odxel near the spring Goa University, North, Goa					
118.	MUND/PUR/13/2023/MAM	Shri Joaquim L. Pereira(since deceased through LR's) Augusto Rodolfo Pereira and others all r/o. H.No. 608, Cujira, St. Cruz, Tiswadi, Goa.	45/0	-	Henriqueta Maria Julieta Leonor Pereira de Souza and others		
119.	MAM/MUND/PUR/86/2023	Esperanca Milagrina Marta Da Costa r/o. H.No. 1316, Bondir Santa Cruz, Tiswadi, Goa.	586/1	-	Chitaranjan J, Kenkre and others	6	Appearence
120.	MUND/PUR/06/2024/MAM	Gonsalo Dias (since deceased through LR's) Natelia Braganza,r/o. 487, Mestabhat, Mercés	234/7	-	Edita Natalia Rego Boadita, Through her son Wilfredo Boadita and other	2	steps
121.	MND/PUR/6/2024/MAM	Mr. Lourenco Figueredo(since deceased duly represented by his Legal Heirs) Smt. Maria Conceicao Figueiredo,And other r/o. H.No. 93, Bambolim, Tiswadi, Goa.	99/3	-	Mr. Savio Nunes	1	Appearance
	JOINT MAMLATDAR-I						
122.	MND/Decl/JM/G.V /59/2023	Irinia d Nascimento Dsilva r/o Agassim Tiswadi	72/2	-	Narayan Garco	15	W.A.
123.	MND/MUND/Decl/sir/09/23	Isabel Menezes r/o.Figguem Bhat, Siridao	5/0	-	Dempo Properties & Investment Pvt Ltd	15	reply
124.	MND/Decl/108/23/JM-	Joao De D'souza r/o. goa	188/1	-	Lourencinho Gonsalves	4	Appearance

	I/GV	velha					
125.	Jmi-/MunD/N-dec/76/23/G.V/	Antoneta M e Fernandes r/o. H.no 192, Firgem Bhat, Goa Velha	11/6	-	Sharad B Rangnekar	13	appearance
126.	Jm-I /MUND/DECL/27/23/ Pan	Prashant V Naik Karmalkar r/o. H.no 2/72 Ribandor	pT S 5 C No 116	-	Custodio F. X Rodrigues	12	AIE
127.	MUND/DECI/114/23/ Jm-I/ Murda	Filipe Fernandes r/o. H.no 384, Bamonbhat Mercés	58/1	-	Krishna Pai Vernekar	6	Appearance
128.	Mund/Decl/95/23/ Aivao	Leela Carbral alias Shirodkar H.No. 397, Dona Paula	PT 184/ C No. 53	-	Nayan Tara Agrawal	7	reply
129.	Jm- I/MUND/DECL/81/23/ Murda	Gunawanti R Shirodkar r/o. H.No 167, Carmichem Bhat , Merce	2/1	-	Malini Baskar P Sinari	11	Clarification
130.	MUND/DECL/23/24/JM -I/Chimbel	Laxman Shirodkar r/o. H.No 541, Chimbel	54/1	-	Vassant S L. Tarkar	0	New case
131.	MND/JM- 1/PUR/Mandur/1/12	Joao Santan Fernandes r/o.776, Mandur, tiswadi	24/9	-	Vishnu Raghunath Kamat r/o. Dongri, tiswadi	108	Appeal before Dy. Collector
132.	MND/JM- 1/PUR/G.V./7/12	Shantaram Chari r/o. Aggasaim Tiswdi	36/2	-	Vishnu Sinai Gharse Aggasaim Tiswdi	110	Injection application of applicant
133.	MND/JM- 1/PUR/G.V./3/2014	Satu B. Halarncar r/o Goa Velha	162/1	-	Romla Vaz r/o Goa Velha	95	Argument
134.	MND/JM-	Domingo D'souza	188/1	-	M/s Dempo Properties and	57	determination of

	I/PUR/02/G.V/2020	Khursh Vaddo, Goa r/o. Velha Goa			Investment Private Ltd, Panaji		purchase price
135.	MND/PUR/01/23/Jm-I/Aivio	Maria Fernandes r/o Dona Paula	13 PTC 177	-	Mrs. Agarwal Minerals Pvt. Ltd Margao	11	Appearance
136.	MUND/JM-I/PUR/25/2023	Chandrakant a shirodkar r/o Cumbarjua	58/1	-	Laxmibai Naik Bardez	05	Steps/reply
137.	JM-I/Mund/Decl/Pan/20/23	Sandeep Prabhu r/o. H.No. 162/2, Dr. Dada Vaidya Road, panaji	Chalta No 26 part, 32, 33,& 34 Pt. s No 67	-	Prashant V Keni	15	Apperance
138.	MND/JM-I/PUR/Pan/01/2023	Vithal M Ambekar St.inez panaji	C No 6 of P.T 82	-	Shri Alvaro Pinto Campal	31	Appeal before Dy. Collector
139.	JM-I/MUND/PUR/70/23	Rosario Dias Maria Dias Santa cruz	235/2	-	Bismar Taleigao	13	Appearance
140.	JM-I/MUND/PUR/87/2023 MUND/PUR/RESTo/20/24 JM-I	Pandurang Gawas alias Gauns	279/1	-	Adelina pinto Bardez Goa	09	Restoration
141.	MUND/PUR/14/2023/JM-I	Surendra vaigankar Santa cruz	410/1	-	Tolentino joao pinto Santa cruz	06	Appearance
142.	MUND/PUR/19/2023/Jm-I	Maria C Fernadnes E Dias	6/2	-	Balaji Panvelakr	07	Appearance
	JOINT MAMLATDAR-II						
143.	MAM/MUND/DECL/20/	Nathaline Marcelline Bibiano	67/10	1875	Gilbert Pereira	07	Opportunity

	2023/ JM-II	Marshall, r/o Carambolim, Tiswadi					given to Opponent
144.	JM-II/ MUND/DECL/28/2023	Maria Pasquina Sequeira, r/o Caranzalem, Tiswadi	Chalta No.1-K P. T. Sheet No. 130	---	/s Zuari Estate Pvt. Ltd.,	11	Evidence
145.	JM-II/MUND/DECL/55/2023	Vimal Noru Shirvoikar, r/o Nagali, Taleigao	279/1	261371	Lucina Jovita Francisco Pinto	11	Argument/Clarification
146.	JM-II/MUND/DECL/77/2023	Narayan Gauns, r/o Taleigao	P.T S No. 184 C No. 34	--	M/s Agarwal Minerals Pvt. Ltd.,	11	Chief
147.	JM-II/MND/DECL/82/2023	Bevinda Monteiro, Taleigao , Tiswadi Goa & other	172/8	300	Beatriz Mendonca	09	Reply
148.	MUND/DECL/JM-II/88/2023	Shali Vernekar, r/o Taleigao, Tiswadi	279/1	261371	Luciana Jovita F. Pinto	10	Opportunity given to Respondent for appearing
149.	MND/DEC/91/2023/JM-II	Shobha Murgaonkar and others r/o H. No. 20/245, Kevem, Taleigao, Tiswadi	279/1	269565	Luciana Jovita Pinto	02	Steps
150.	MND/DEC/96/2023/JM-II	Martinha Isabel Palha, r/o Cujira, Santa Cruz, Ilhas	45/0	58925	Henquita Maria lenor Pereira	01	Applicant to specify the name of mother in law & other legal heirs
151.	MUND/DECL/102/2023/JM-II	Hirawati V. Moraskar & other, r/o St. Matias Malar Piedade,	198/9	3150	Ladu Dattaram Rawal	08	Evidence

		Tiswadi					
152.	MND/DECL/109/2023/J M-II	Krishna B. Naik & others r/o Miramar, Tiswadi	109/3	7453	Astilisna Fernandes and	06	Chief
153.	MND/DECL/115/2023/J M-II	Cosmes Pires, r/o Siridao, Tiswadi-Goa & other	29/0	21258		03	Appearance
154.	MUND/DECL/02/2024/J M-II	Nagesh Vithal Bodke alias Nagesh Vithal S. Bodke Alias Naguexa Vitola Sinai Bodco, R/o Gaulebhat , Chimbel, Tiswadi& others	55/0	--	Vassudev R. Poi	04	Reply
155.	MUND/DECL/6/2024/J M-II	Late Narayan Mangueshkar (dec) LRs 1. Sugandha R. Mangueshcar & others, r/o Siridao, Goa Velha , North	64/2	270	Lourencinho Gonsalves	05	Reply
156.	MUND/DECL/11/2024/J M-II	Ajit Shirodkar alias Egidio Cabral Dona Paula, Tiswadi	Clata No.59 of P. T. Sheet No. 184	120	M/s Nayantara Agarwal	New	Appearance
157.	MUND/DECL/17/2024/J M-II	Santosh Paddenkar and 1 other r/oH. No. 20-240 new, Aivao, Dona Paula, Tiswadi-Goa	Chalta No.1 of P.T. Sheet No,181	70	M/s Agarwal Minerals Pvt. Ltd.	01	Appearance
158.	MUND/PUR/09/2023	Annie Fernandes alias Ana Xeverina Ribeiro, r/o Azossim, Tiswadi-Goa	58/2	300	Ajit M. Bhandare	5	reply
159.	MUND/PUR/02/2024/J M-II	Bendita Fernandes and other , r/o Segundo Bairo, Santa Cruz.	422/11	300	Rogunata Visrama Porobo Nachinolcar	03	Report

160.	MUND/PUR/08/2024/J M-II	Rukhmini G. Phadte r/o Carambolim Goa	91/4	--	Comunidade of Carambolim	02	Appearance of Opp,
161.	MUND/PUR/14/2024/J M-II	Vimal Mohan Dantye, r/o Curca, Goa Velha, Tiswadi- Goa	52/1	300	Naqrchinha V. N. Panvelkar	01	Appearance of Opp.
	JOINT MAMLATDAR-III						
162.	JM- III/MUND/DECL/42/202 3	Smt. Rosa F. Fernandes & anrR/o Fontainhas Mala, Panaji Goa	Chalta No.160 P.T. Sheet No 86	-	Shri Jairam S. Neogi & Others	15	Fixed for filing AIE
163.	JM- III/MUND/DECL/61/202 3	1.Mr.Epifanio Rodrigues H.No-172 Santana De Taulim Corperwado,Tiswadi Goa.	58/7 58/8	-	1. Antonio Nunes H.No. 220 Senaulim Verna Goa 2.Mr.Ehrlick Ataide H.No. Margao Salcete Taluka Goa.	12	Fixed for chief
164.	JM- III/MUND/DECL/56/202 3	Shri . Pundalik Shiva Khandeparkar R/o Durgawadi Taleigao	1/1	-	1.Antonio joao Bosco Lobo 2. Luis Francisco de Piedade Lobo 3. Mario Francisco Lobo 4. Rui Manuel Lobo	10	Fixed for appearance
165.	JM- III/MUND/DECL/67/202 3	Shri Carlos Afonso & 3 Others R/o Siridao Palem, Tiswadi	5/0	-	Shri Carlos Afonso & 3 Others R/o Siridao Palem, Tiswadi	8	Fixed for filing reply
166.	JM- III/MUND/DECL/78/202 3	Shri Shankar Q. Martins R/o H.No. 15/355-A, Aivao, Dona Paula, Tiswadi Goa	Chalta 1 P.T. Sheet 184	-	M/s Agarwal Minerals Pvt. Ltd. Having registered office at Anand Bhavan Station Road,	6	Fixed for further chief

					Margao Goa		
167.	JM- III/MUND/DECL/83/202 3	Paika Paru Gawas & Paica Gawas@Paika Paru Gaunse & ORS All R/o H.No.430, voilem Bhar Mercedes	49/1	-	Pandurang Laxman Morajkar (Since deceased) Laximan Morajkar R/o H.No.286, Deul Wada, St. Cruz Tiswadi Goa	8	Fixed for arguments
168.	JM- III/MUND/DECL/89/202 3	Daudas Yeshwant Murgaonkar & anr R/o H. No. 20/247, Kevnem Taleigoa	279/1	-	Ms. Cesar Augusto Agnelo Dos Remedios Pinto & Ors. R/o calangute , Bardez Goa.	6	Fixed for reply
169.	JM- III/MUND/DECL/92/202 3	Sumati Pednekar R/o Cardozo, Taleigao	146/1	-	Martinho Lourdes R/o Porobavaddo Calangute, Bardez Goa	7	Fixed for apperance
170.	MUND/DECL//97/2023/ JM-III	Prakash Purso Santodkar R/o H.No. 177, Nauxim, , Tiswadi Goa	24/1	-	Smt. Bhagirathibai Kamat Haldankar(deceased) 1.Priagabai Kamat Haldankar (Deceased) (A)Prakash G. Kamat Haldankar & Others All R/o Britona, Penha de France Lakeview Marchantile Co. Ltd.	6	Fixed for filing AIE
171.	MND/JM- IV/DECL/PAN/08/2021	Mary Rodrigues Vaz & anr R/o Aivao Dona Paula Panaji Goa	Chalta No.2 P.T. Sheet No.177	-	M/s Agrawal Minerals (Goa) Pvt. Ltd	5	(Received from JM-IV) Fixed for steps
172.	JM-	Datatraia Naik @ Datatraia Naique & anr.	8/1	-	1.Siridao Estates Pvt. Ltd. 2. Dempo Properties &	5	Fixed for reply

	III/MUND/DECL/103/2023				Investments		
173.	MUND/DECL/110/2023/JM-III	Nazareth D. Pereira R/o Modolo Waddo, Siridao, Tiswadi Goa	32/2	-	Siridao Estate Pvt. Ltd. R/o at Rua Afonso De Albuquerque Panaji Goa	4	Fixed for appearance
174.	MUND/DECL/43/2023	Shri Upi Ganpat Joshi R/o Durgawadi Taleigao Goa	152/1	-	Shri FransiscoXavier Alves Amaralwado, Taleigao Tiswadi Goa	5	Fixed for hearing
175.	MUND/DECL/116/2023/JM-III	Shri. Domingos Laurenc Paulo Fernandes Son of late Minguel Fernandes Aged about 55 years, service R/o. H. No.562, Neura-O- Pequeno Taluka Tiswadi Goa	10/1	-	Shri Vivek Govinda Naique Panvelcar Son of late Govinda Visnum Naique Panvelcar Aged 50 years Occupation Business, Indian National, R/o “Savitri “ Bungalow Nr. Nirmala Institute of Education, Altinho, Panaji Goa	3	Fixed for hearing
176.	MND/DECL/7/2024/JM-III	Shri. Baburao K. Chopdekar Swarupa B. Chopdekar R/o 444, Oile Bhat , Merces	13/1	-	Shrikrishan S. Naik	3	Fixed for reply
177.	MND/DECL/12/2024/JM-III	Shri Krishna Vassu shirodkar R/o Bondir, St. Cruz, Ilhas Goa	21/2	-	Olavio Mariano Fernandes	3	Fixed for appearance
178.	MND/DECL/19/2024/JM-III	Shri Tilu Vasu Gawas & anr Both R/o H.No. 20/230(New) Keunem Taleigao, Tiswadi Goa	279/1	-	Ninettee Proenca R/o Calangute Bardez Goa	3	Fixed for reply

179.	MND/JM-IV/DECL/MOP/4/2021	Shri. Vassudev M. Amonkar R/o Mesta Bhat, Tiswadi Merces Goa	9/3	-	Smt. Alice do Rego R/o H. No.214, Barmibhat Merces Ilhas Goa	14	Transferred from Jm-IV 6/3/2024
180.	JM-III/MUND/PUR/03/2023	Usha Kuttikar R/o Taleigao Goa	206/10	-	Xavier Afonso R/o Taleigao Goa	7	Fixed for evidence
181.	MUND/PUR/10/2023/J M-III	Shri Andrew Gracies	6/0	-	Dempoproperties Pvt. Ltd. Dempo house Tiswadi Goa	6	Fixed for steps
182.	MUND/PUR/16/2023	Marta Santana Afonso R/o H. No. 560 Taleigao Goa	56/1	-	1. Smt. Umeliana Martins 2. Mr. Minguel Joao Martins 3. Mrs. Goretti Martins 4. Mr. Fernando Martins 5. Mrs. Rufina Martins 6. Mrs. Antonio Martins 7. Mrs. Savia Martins 8. Mr. Francisco Xavier Martins All r/o H.No.80, Martins Morod, Ward No. 3, Taleigao Goa.	5	Fixed for chief
183.	MUND/PUR/21/2023	Smt. Bebinca Bento D’Souza & Others R/o Gaunchem Bhatt, Merces Tiswadi Goa	19/1	-	Vithal Raghuvir PaiVernekar R/o Gaunchem Bhatt, Merces Tiswadi Goa	12	Fixed for reply
184.	JM-III/ MUND/PUR/50/2023	Fatima Fernandes R/o Baman Bhat Merces Tiswadi Goa.	58/1	-	2. Shri Krishna Pai Vernekar & His wife Smt.	10	Fixed for reply

					Rumkinibai Pai Vernecar Represented through their legal heirs 1(a)Shri Bogvonto Crisna Poi Vernecar 1(b)Smt. Loximibai Pai Vernecar, Both R/o village Murda, Tiswadi Goa		
185.	MND/PUR/03/2024/JM-III	Shri Sushant Tukaram Virnodkar & anr. R/o Voilem Bhat Mercedes, Tiswadi Goa	50/3	-	Shri Manohar Ladko Salgaonakar R/o Voilembhat, Mercedes Tiswadi Goa	2	Appearance
186.	MND/PUR/09/2024/JM-III	Shantaram Shirodkar R/o Palem, Siridao, Goa	56/0	-	Dempo Properties and Investment Pvt.	2	Fixed for apperance
187.	MUND/PUR/15/2024/J M-III	Shantu Fottu Kunkolkar & Others R/o Nagali, Taleigao, Ilhas Goa	279/1		Ninettee Proenca & Others	1	Fixed for appearance
	JOINT MAMLATDAR-IV						
188.	MND/Decl/93/2023/IV	Mr. Benedito C. De Sa ors and	52/2	300 sqmts appx.	Mr. Rui De Menezes &ors	07	Appearance
189.	MND/Decl//106/2023/J M-IV	Mohammad Jaffer Kalveyallapur	19/2	300 sqmts appx.	Maria Zita de Jesus Pinto and others	06	Appearance
190.	MND/Decl/111/2023/JM -IV	Smt. Maria CarminaIsabe Lobo	3/2	300 sqmts appx.	GovindPanvelkar	06	Appearance
191.	MUND/Decl/3/2024/JM-	Rajani Mahadev Volvoikar r/o Caribhat , Choaro Tiswadi	208/2	300 sqmts	Tonay Heredia	02	Appearance

	IV			appx.			
192.	MUND/Decl/08/2024/J M-IV	Rohidas Mukun Kunkalkar	58/0		Rajesh R. Kamat Tarkar	05	Appearance
193.	MUND/Decl/32/2024/J M-IV	Hamunat Divkar r/o Tleigao Tiswadi Goa	235/1	300 sqmts appx.	Shadiq Shaik	02	Appearance
194.	MND/PUR/11/2023	Edwin Matias SilveriaVaz r/o Malar	95/6 Malar	300 sqmts	Francisco Menezes	03	demarcation
195.	MND/PUR/84/2023/JM- IV	MohiniSurlikarr/o Panaji	P.T. sheet no. 106, chalta no. 42	74 sqmts	DayanandNeogi	05	publication
196.	JM- IV/MND/PUR/68/2023	AjtShirodkar r/o Panaji	P.T. sheet no. 184, chalta no. 59	79 sqmts	NayantaraAgwarwal	04	steps
197.	MND/PUR/06/2023	SubhashBorkar v/s Cumbarjua	16/1 Cumbarj uva	150 sqmts	BalkrishnaKundaikar	05	steps
	JOINT MAMLATDAR-V						
198.	MND/JMV/DECL/44/20 23	Mahadev Talankar R/o St., Cruz Panaji Goa	6/1	2645 SQ. MTRS.	Umakant Bhalchandr akenkre	9	Opportunity
199.	MND/JMV/DECL/58/20 23	Jeronimo Pereira R/o Curca Santa Cruz	209/1	5544 sq. mtrs.	Vothal Mahadev Taulikar	9	steps
200.	MND/JMV/DECL/69/20 22	Lingnath Naik R/o Panavlim Panaji	C. No. 3 P.T.Shee t No. 29	128 sq. mtrs.	Krishnaraj Sukerkar	6	AIE
201.	MND/JMV/DECL/80/20	Ramchandra Damu Divekar	35/1	5330 sq.	Sadiq Sheikh	1	New file

	23	R/o Odxel, Taleigao Goa		mtrs.			
202.	MND/JMV/DECL/65/2023	Santu Gawas R/o Aivao, Dona Paula	C. No. 184 P.T. Sheet No. 7	6500 sq. mtrs.	Mr. Nayantara Agarwal Margao Goa	5	evidence
203.	MND/JMV/DECL/94/2023	MR. Jorge Pinto R/o Finguem Bhat, Shiridao Goa	35/0	11918 sq. mtrs.	Dempo Propertied Dempo House Panaji Goa	4	reply
204.	MND/JMV/DECL/99/2023	Anita Durlekar R/o Finguem Bhat, Goa Velha, Panaji Goa	153/1	2051 sq. mtrs.	Dempo Properties Dempo House Panaji Goa	4	Opportunity
205.	MND/JMV/DECL/107/2023	Sneha Shinde R/o Finguem Bhat, Goa Velha Goa	10/7	7750 sq. mtrs.	Joao Francisco Baratto R/o Santa cruz Panaji-Goa	4	Opportunity
206.	MND/JMV/DECL/112/2023	Luisa Maria Serrao R/o Murda Santa Cruz	58/1	5944 sq. mtr.	Krishna Vernekar & others R/o Mercedes	2	steps
207.	MND/JMV/DECL/9/2024	Minanath Bhosle R/o St. Estew	236/1	71916 sq. mtrs.	Sanjay Poy Raiturkar R/o Margao Salcete	2	Appearance
208.	MND/JMV/DECL/3/2024	Jau De Sausa R/o Santa Cruz	259/9	2150 sq. mtr	Bismark Dias & others R/o SanataCruz	3	steps
209.	MND/JMV/DECL/14/2024	Natalina Afonso R/o Santa Cruz	422/11	7303 sq. mtrs.	Raghunath Nachinodkar R/o Santacruz	1	New file
210.	MND/JMV/DECL/21/2024	Mahadev Baretto R/o Odxel Taleigao	225/1	6906 sq. mtr.	Martinho Lourdes R/o Calangute	1	Tracking report
211.	JMV/MND/PUR/12/2023	Nityanand Gawas & Others R/o Agassaim	42/1	300 sq. mtrs	Confraria De Agassaim & Others R/o Agassaim	10	Sought Time
212.	JMV/MND/PUR/107/20	Felcia M. Pinto R/o Chimbél	56/2	364 sq.	Archdiocedes Of Goa	2	Opportunity

	23			mtrs.			
213.	JMV/MND/PUR/23/2023	Concecao Martins e Pereira R/o Santa Cruz	45/0	716 sq. mtr	Heniqueta Pereira De Souza R/o Kenya East Africa	2	Final Opportunity
214.	JMV/MND/PUR/12/204	Anant Salkgaokar R/o St. Estew	111/1	3674 sq. mtr	Luis De Fonseca R/o St. Estew	5	Issued public notice
215.	JMV/MND/PUR/12/204	Mohan Kankonkar R/o Bambolim	22/1	4330 sq. mtr.	Mr. Nocholas Fernandes R/o Taleigao	4	Demarcation
216.	JMV/MND/PUR/17/2024	Jose Manuel Fernandes R/o Neura Goa	24/12	187 sq. mtr	Mrs. Maria Cumbha & Others	2	Reply
217.	JMV/MND/PUR/21/2024	Peter Xavier Carvelho R/o Neura Goa	24/12	150 sq. mtrs	Mrs. Maria Cunha & Others R/o Neura	2	Reply
218.	JMV/MND/PUR/17/2024	Jose Manuel Fernandes R/o Neura Goa V/s Mrs. Maria Cumbha & Others R/o Neura	24/12	187 sq. mtr	Mrs. Maria Cumbha & Others	2	Reply
219.	JMV/MND/PUR/21/2024	Peter Xavier Carvelho R/o Neura Goa V/s Mrs. Maria Cunha & Others R/o Neura	24/12	150 sq. mtrs	Mrs. Maria Cunha & Others R/o Neura	2	Reply
220.	JMV/MND/PUR/27/2024	Sonu Mahadev Chodankar & others R/o Smt, Monica Ivy Gonsalves R/o Mumbai	190/1	28675 sq. mtr.	Smt, Monica Ivy Gonsalves R/o Mumbai	0	New File

TENANCY

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	MAMLATDAR OF TISWADI						
65.	MAM/TNC/N-DEC/51/2023	Sanjay A. Raiturcar r/o. H.No. 15/3541, Jeevottem, Monte Hill, Margao, Salcete, Goa.	236/1	-	Jatu Rama Gaudo	7	Rpoduction of documents
66.	TNC/DEC/74/2023/MAM	Late Shri Yeshwant Vadiekar Since Deceased Through Lr’s1. Yogita EsvontVadiekarAnd Others R/O. H.No. 897, Karabhat, Chorao, Tiswadi	207/1	17500 Sq.Mtrs	Shri Jose Ivo Ferreira Gonsalves	6	Arguments On Application For Amendment/ Correction
67.	TNC/DECL/62/2023/MAM	Shri Francisco Nicolau Fernandes, R/O. H.No. Db-4, Jose Pires Cardoz Complex, Dovornem, Mercês, Goa.	144/5	2100sq.Mt rs.	Comunidade Of Morombi-O-Piqueno, Through The Administrator OfComunidade, Central Zone, Panaji, Goa.	4	Filing Affidavit In Evidence
68.	TNC/PUR/12/2023/MAM	Lawrence D’souza R/O. H.No. 48, Batim, Goa	68/1, 68/3	600 Sq. Mtrs, 2700 Sq. Mtrs	Comunidade Of Batim	1	Appearance
69.	TNC/PUR/3/2024/MAM	Vishant M. Bhomkar r/o. H.N. 630, Saude, Chorao, Tiswadi, Goa	16/1	1000 sq.mtrs	Agnelo Antonio Vaz and others	1	Appearance
	JOINT MAMLATDAR-I						
70.	TNC/65/17/C TNC/JM-I/7/94 JM-I/TNC/REST/31/2023	Jose Maria Chaves r/o Carambolim	27/13, 28/14, 84/4, 255/1,	1725, 8900, 10325	St Monica Church Carmabolim	61	Restoration

71.	TNC/JM-I/Decl/Azzo/01/2023	Luis Xavier Ribeiro	64/0	50,000	Comunidade of Azzosim	15	reply
72.	TNC/JM-I/Decl/Navelim /34/2023	Tato Mardolkar	114/3	6850 700. 1450	Communidae of Navelim	14	AIE
73.	TNC/JM-I/Decl/Calapur/46/2023	Sada Kandolkar	242/12,2 42/16, 242/24	1650	Communidae of Goa Velha	14	Chief
74.	TNC/Decl/75/23 Jm-I /Tale	Santan viegas r/o. Taleigao	98/4	1013	Comunidade of Taleigao	5	Appearance
75.	TNc/Dec/63/23/Jm-I/Murda	Francisco Nocolao Fernandes r/o. Mercês	124/1	1799	Comunidade of Murda	8	Appearance
76.	JM-I/Tnc/Decl/57/23/ Nav	Norberto T anes r/o. Navelim	19/2	2150	Comunidade of Navelim	10	appearance
77.	TNC/Pur/06/23/JM-I/Murda	Alvaro H. Botelho r/o. H.No 683, Cujira, St. Cruz Tiswadi	72/3	5736	Comunidade of Murda	7	steps
78.	TNC/PUR/Batim/11/23/JM-I/ Batim	Sebastiao Regis Da Silver/o. H.no. 376, Batim, Tiswadi	26/9 26/19	3675 & 475	Communidde of Calapur Santa cruz Through admn of Commundiade central zone panaji-Goa	5	Application for amendment
79.	JM-I/TNC/Pur/Cala/01/23	Simao Dias His legal heris William V Dias	426/10 427/7 383/9	1331 1318 413	Communidde of Calapor	12	Appearance
80.	TNC/PUR/13/23 JM-I/Cal	Dacu Souza alias Kavlekar (since his legal heirs Jawarharlal D Kavlekar	249/8 289/7	1974 and 2453	Communidde of Snta Cruz	5	Appearance
81.	JM-I/TNC/PUR/16/23 /Corlim	Gabriel Fernades R/o. Corlim	115/9	2475	Commundiade of Corlim	17	reply
	JOINT						

	MAMLATDAR-II						
82.	JM- II/TNC/DECL/TAL/4 7/2023	Leo Robert Adolfo Lobo, r/o H. No. 676Nagali Hills Colony, Dona Paula, Ilhas Goa & others	28/2, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62,63, 64, 65, 66,67, 68, 69, 70, 71,	250, 625, 25, 75, 75, 100,75, 100, 1475, 225 1475, 125 ,200, 225 ,425, 1275, 125, 100, 425, 425, 150, 100,150, 200, 175, 250, 375, 350, 325, 325, 150, 150, 275, 125, 125, 225, 200, 225, 100, 100, 75, 75, 125, 125, 100, 125, 75, 50, 1200, 150, 125, 50, 150, 75, 575, 475, 1050, 50, 75, 50, 75, 125,150,	Late Kelu Anta Kerkar @ Kelu Anta Gaude @ Kelu Anant Kerkar & Ors	16	argument

			72, 73, 74, 75, 76, 77, 78, 79, 80,81, 82,83, 84, 85, 86, 87, 88, 89, 90,91, 92,93, 94, ,95, 96, 97, 98, 99, 100, 101, 102, 103, 104, 105, 106, 107, 108, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 123, 124, 125, 126, & others	225, 1500, 1250,600, 600,1050, 625, 475, 1225, 1175, 1200, 650, 650, 600, 550, 1150, 1100, 1425, 375, 75, 75,100, 1225, 6785, 650, 1125, 1150,600, 650, 1275, 250, 300, 325, 125, 175, 325, 150, 150, 300, 300, 300, 150, 175, 175, 175, 350, 400, 375, 150, 125, 150, 125, 125, 125, 125, 100, 125, 125, 125, 125, 125, & others			

83.	TNC/JM-II/DECL/64/2023/	Domingos Joas Botelho alias Domingo John Botelho (dec) Lrs 1a) Mrs. Ida Montinha Monteiro, r/o Cujira, St. Cruz, Tiswadi & others	12/2	525 sq. mtr.	Comunidade of Cujira	08	evidence
84.	TNC/DECL/1/2024/J M-II	Sujata Jaganath Chopedkar , r/o Kumbharwado, Mercas, Tiswadi & 1 other	276/1	17/01/2024	Gulabi Narayan Chopedkar ,	03	Steps
85.	TNC/DECL/6/2024/J M-II	Maria Joanita Clementina r/o Portelbhat Batim, Tiswadi Goa. & others	29/5 29/7 29/9 69/3 69/30 149/2 149/4 163/2 165/1	550 675 725 375 3900 175 2550 925 3175	The Comunidade of Batim	01	Appearance
86.	TNC/JM-II/PUR/07/2023	Assencao lemos (dec) 1) Bernardo Lemos, r/o St. Kerant Caranzale, Tiswadei-Goa & Others.	38/3 Chalta No. 29(part) P. T. Sheet No. 150	83 737	The President Confraria De Ssmo Sacrament E. N. Sra Do Rosario da Ingria de Talegiao	08	Report
87.	TNC/JM-II/PUR/5/2024	Ancessaun Rego @ Assulina Regto r/o Calapur, Tiswadi-Goa	329/1	134	Comunidade of Calapur	01	Appearance of Opp.

88.	TNC/JM-II/PUR/10/2024	Miguelinho Matias de Menazes, Calapur, Santa Cruz, Tiswadi	80/8	2105	Comunidade of Malar	02	Appearance
	JOINT MAMLATDAR-III						
89.	JM-III/TNC/DECL/36/2023	Ganesh Vithu Gauns R/o Bambolim Tiswadi Goa	39/7	1500	Comunidade of Bambolim Bambolim, Tiswadi – Goa, through The Administrator of Comunidade Central Zone, Church Square, Panaji Goa,	7	Fixed for reply
90.	TNC/Decl/7/2002/Jm-III	Ana Maria Pigado Fernandes, R/o Bondir, St. Cruz	Chalta No.2 P.T.S No.27	4278	Administrator of Commudidade Nr. Immaculate Conception Church Panaji Goa 2.Comunidade of Morombi –o-Pequeno	9	Fixed for appearance
91.	JM-III/TNC/DECL/48/2023	Leo Robert Adolfo Lobo @ Leo Adolph Lobo & Ors. R/o Dona Paula Tiswadi Goa	26/12 26/13 26/14 26/15 26/49 26/50 26/12 26/13 26/14 26/15 26/49 26/50 26/8 26/33 26/34 26/62 26/63	125 225 125 100 100 300 125 225 125 100 100 300 2000 250 475 150 50	Kelu Anta Kerkar @ Kelu Anta Gaude @ Kelu Anant Kerkar @ Kellu Anata Kerkar & others R/o Betki Candola Goa	11	Fixed for reply on intervention application

			26/65	25		
			26/84	350		
			8/33	2000		
			26/33	250		
			26/34	475		
			26/62	150		
			26/63	50		
			26/65	25		
			26/84	350		
			26/7	1925		
			26/35	250		
			26/36	475		
			26/66	300		
			26/67	100		
			26/68	50		
			26/83	375		
			26/7	1925		
			26/35	250		
			26/36	475		
			26/66	300		
			26/67	100		
			26/68	68		
			26/83	83		
			26/6	1975		
			26/37	225		
			26/38	525		
			26/69	200		
			26/70	100		
			26/71	25		
			26/82	325		
			26/6	1975		
			26/37	225		
			26/38	525		
			26/69	200		
			26/70	100		

			26/71	25		
			26/82	325		
			26/16	225		
			26/17	300		
			26/26	1550		
			26/51	175		
			26/53	175		
			26/90	325		
			26/19	100		
			26/20	375		
			26/25	1475		
			26/54	100		
			26/55	200		
			26/89	325		
			26/18	100		
			26/20	375		
			26/25	1475		
			26/54	100		
			26/55	200		
			26/89	325		
			26/22	750		
			26/29	125		
			26/31	225		
			26/57	200		
			26/86	150		
			26/21	750		
			26/30	125		
			26/32	200		
			26/59	125		
			26/61	50		
			26/85	125		
			26/5	1050		
			26/39	100		
			26/40	300		
			26/72	150		

			26/73	25		
			26/81	200		
			26/100	275		
			26/4	975		
			26/41	100		
			26/42	300		
			26/74	150		
			26/75	25		
			26/80	175		
			26/99	225		
			26/3	1925		
			26/43	200		
			26/44	500		
			26/79	375		
			26/91	325		
			26/98	225		
			26/9	1000		
			26/45	175		
			26/46	575		
			26/78	200		
			26/92	125		
			26/97	350		
			26/11	1900		
			26/47	175		
			26/48	575		
			26/76	400		
			26/94	350		
			26/3	1925		
			26/43	200		
			26/44	500		
			26/79	375		
			26/91	225		
			26/98	450		
			26/11	1900		
			26/47	175		

			26/48 26/76 26/94 26/10 26/45 26/46 26/77 26/93 26/96 26/23 26/24 26/27 26/28 26/56 26/87 26/88	575 400 350 975 175 575 200 75 500 700 750 225 425 375 175 175			
92.	TNC/6/DECL/JM-III/CHO/2000	Kalavati Suryakant Vadyekar R/o Chorao, Tiswadi Goa	461/4 59/4	35600 192300	Comunidade of Chorao Administrator of Comunidade Central Zone, Church Square,	5	Applicant is directed to produce order of Administrative Tribunal
93.	TNC/8/DECL/JM-III CHO/2000	Adish Rama Korgaonkar & Others R/o Sodem Chorao	59/1 59/3	272000	Comunidade of Chorao Administrator of Comunidade	10	Applicant is directed to produce order of Administrative Tribunal
94.	TNC/5-A/DECL/JT-III/CHO/2000	Smt. Devkibai Vassudev Chodankar	387/1	17825	Comunidade of Chorao Administrator of Comunidade	10	Applicant is directed to produce order of Administrative Tribunal
95.	TNC/7/Decl/Jt-III/Cho/2000	Shri Kashinath B. Surlikar R/o Karabhat Chorao	461/3, 437/1 461/1	109000 8025 427200	Comunidade of Chorao Administrator of Comunidade	3	Applicant is directed to produce order of

							Administrative Tribunal
96.	TNC/DECL/11/2005/J M-III	Razai Vaman Mandrekar	91/9	925	Smt. Lilawati Surya Naik & Others	3	Matter is pending before Supreme Court
97.	TNC/DECL/65/2023/J M-III	Shankar Kuttikar & Others	43/2	6925	Govinda Vishnu Naique panvelkar & Others	5	Fixed for appearance
98.	TNC/N-DECL/71/2023/JM-III	Maria Vianet Lisarda Gonsalves @ Maria Vianeí Lisarda Gonsalves & Ors R/o Goa Velha, Ilhas Goa	201/5	2285	Theodora Gonsalves Age unknown, with unknown address	8	Fixed for hearing
99.	TNC/DECL/2/2024/J M-III	Late Domingos Jose Lopes (since deceased) Through proposed LR's 1. Shri Bernardo Sebastiao Lopes & Others Son of Late Domingos Jose Lopes Age 64 years, Married, Indian National R/o H. No. 19/267, Nairalem Morod Taleigao, Caranzalem, North Goa 403002	Chalta No.6/1 P.T. Sheet No. 157	3593	Comunidade of Taleigao Through its Attorney Having its Office at Taleigao Casa de parl, Posre Bhat, Taleigao, Goa Administration of Comunidade Having their O/at Comunidade Building Near Panjim Church Church Square, Panjim, Goa	1	Fixed for appearance
100.	TNC/DECL/07/2024/J M-III	1.Mr.Keshav Kunkalkar S/o Late Luis Pereira Age 58 yrs,agriculture, Indian National and his wife 2 Mrs. Rekha Keshav Kunkalkar W/o Keshav Kunkalkar, Age 56 yrs,House wife.	322/1 349/16	637 Sq.mts 2820 Sq.mt	1.Comunidade of Calapor, TiswadiGoa. 2.Administrador of Comunidade Central – Zone,Panaji Goa.	1	Fixed for appearance

		Indian National,Both R/o H.No.259, Odlem Bhat,St.Cruz (calapor)Ilhas Goa.					
101.	JM- III/TNC/PUR/54/2023	Devanand Raghu Kaulekar @ Devnand Ragu Naik & Ors	490/6	3820	1. Comunidade of Calapor Administrator of Comunidade	5	Fixed for reply
102.	JM- III/TNC/PUR/59/2023	Vishnu R. Karbotkar	75/1	3725	Luiza Guilhermina Rocha	6	Fixed for Chief
103.	TNC/PUR/03/2023/J M-III	Smt. Natalina Adrina Fatima Vales @ Natalia Moreira	48/3 48/5 97/3	1200 1325 4588	Smt. Natalina Adrina Fatima Vales @ Natalia Moreira	7	Fixed for reply
104.	TNC/PUR/8/2023/JM -III	Shri Nandkishor Anant Naik	117/10	5350	Comunidade of Navelim	6	Fixed for reply
105.	TNC/PUR/15/2023/J M-III	Minguel Dias	89/7	594	Comunidade of Murda	7	Fixed for reply
	JOINT MAMLATDAR-IV						
106.	TNC/JM- IV/Batim/Decl/03/24	Anant Jaganath MOrajkar	80/4	1850	Comunidade of Mollar	01	Appearance
107.	TNC/JM- IV/Batim/Decl/14/24	Romana Breganca	318/5	238	Vishnu N.Kholapurkar	New file	appearance
108.	TNC/JM- IV/Batim/Decl/08/24	Kashinath Goind Naik	18/2	4075	Esvio Alctantra Beganza		appearance
109.	TNC/JM- IV/PUR/Cal/03/2022	Kalidas Palekar	489/3	3636	Francisco Vaz	12	Applicant sought time for w. Argument
110.	TNC/PUR/12/2024/iv	Josephina Fernandes	170/10	1069	Comunidade of Calapor	04	Appearance
	JOINT MAMLATDAR-V						
111.	TNC/JMV/DECL/50/ 2023	Somnath Naik R/o Dongri	156/4	4450 sq. mtrs.	Comunidade of Carambolimn	8	AIE

112.	TNC/JMV/DECL/56/2023	Noberto Rebeiro R/o Navelim Goa	15/1	5150 sq. mtrs	Comunidade of Navelim& others	6	Reply
113.	TNC/JMV/DECL/67/2023	Dhaklo Hanumant Gawade R/o Cumbharjua	25/1	4525 sq. mtrs.	SushantTari R/o Cumbharjua	5	Opportunity
114.	TNC/JMV/DECL/73/2023	Jayu Rama Andrade R/o Bambolim	15/2 37/2	3125 sq. mtrs. 2975 sq. mtrs.	Confraria De KundoMerces Goa	4	reply
115.	TNC/JMV/DECL/4/2024	(Manohar) Anant Morajkar R/o Diwar	80/6	2000 sq. mtr	The Comunidade of Calapor	2	Appearance
116.	TNC/JMV/DECL/9/2024	Suryakant Naik R/o Kubharjua	39/2	8425 sq. mtrs.	Kanchan naik R/o Shiroda	0	New File
117.	TNC/JMV/PUR/10/2023	Liberta Sequiera R/o Miramar	125/2	1350 SQ. MTRS.	Comunidade of M.O.G.	0	New file
118.	TNC/JMV/PUR/05/2023	Rosario Fernandes R/o Agassaim	45/26	1525 sq. mtr	Comunidade of Mercurim		
119.	TNC/JMV/PUR/10/2023	Liberata Sequiera R/o Miramar	125/2	1350 sq. mtrs	Comunidade of Morambi O Grande	5	settlment
120.	TNC/JMV/PUR/2/2024	Zefrino Araujo R/o Santa Cruz	308/6	701 sq. mtr	Comunidade of Calapor	4	Evidence
121.	TNC/JMV/PUR/8/2024	Marcelina Fernandes R/o Taleigao	121/7	4575 sq. mtr	Comunidade of Goltim	3	Tracking Report
122.	TNC/JMV/PUR/13/2024	Keshav Mardolkar R/o Carambolim	114/5	4750 sq. mtr.	Comunidade of Corlim	0	New file
123.	TNC/JMV/PUR/10/2023	Liberata Sequiera R/o Miramar V/s Comunidade of Morambi O Grande	125/2	1350 sq. mtrs	Comunidade of Morambi O Grande	5	settlment
124.	TNC/JMV/PUR/2/2024	Zefrino Araujo R/o Santa Cruz V/s Comunidade of Calapor	308/6	701 sq. mtr	Comunidade of Calapor	4	Evidence
125.	TNC/JMV/PUR/8/2024	Marcelina Fernandes R/o Taleigao V/s Comunidade of Goltim	121/7	4575 sq. mtr	Comunidade of Goltim	3	Tracking Report
126.	TNC/JMV/PUR/13/20	Keshav Mardolkar R/o	114/5	4750 sq.	Comunidade of Corlim	0	New file

	24	Carambolim V/s Comunidade of Corlim		mtr.			
127.	TNC/JMV/PUR/19/20 24	Sainath Shoridkar R/o Mercedes V/s Comunidade of Murda	103/04	3069 sq. mtr	Comunidade of Murda	0	New file
128.	TNC/JMV/PUR/25/20 24	Ek Nath Parvatkar R/o Curca V/s Comunidade of Batim	63/6	2000 sq. mtr.	Comunidade of Batim	0	New file

xi) 2024-till date
MUNDKAR

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	MAMLATDARM OF TISWADI						
19.	MUND/DECL/28/2024/MAM	Late Joao Gonsalves alias Jose Agostinho Gonsalves alias Juse Gonsalves (since deceased through LR’s) Luisa Coutinho and others r/o. H.No. 820, Copela wado, Zuari, Tiswadi, Goa.	189/1	-	Lourencinho Gonsalves and others	1	Reply of the opponent
20.	MUND/PUR/22/2024/MAM	Late Paulo Fernandes, (deceased through his legal heirs) Mrs. Maria Nifa Fernandes and others All r/o. V.P. H.No. 57/7, Near St. Francis Cross, Chinchwada, Chimbhel, Goa.	21/6	-	Late Capistrano Francisco Xavier Soares (deceased through his legal heirs), Mrs. Sira Filomena Sybil de Melo Soares and others	1	Appearance
	JOINT MAMLATDAR-I						
21.	MUND/DECL/23/2024/JM-I/Chimbhel	Rekha Shirodkar r/o. H.No. 541, Gaulem, Bhat Chimbhel	54/1		Vasant S. L. Tarkar r/o. Ribandar	01	Appearance
22.	MUND/DECL/16/24/JM-I/PAN	Deodita P.F.e Cabral Moloca Mercedes	P.T Sheet No.162 Chalta		The Bishop Also know as Archdiocese of Goa & Daman	01	Appearance

			No.2		Altinho		
23.	MUND/DECL/34/24/Jm-I/Cal	Julio Fernandes r/o. H.No 1216/B, St-Cruz	422/11		Dr. Rogunata vp Nachinodcar alias Dr. Raghunath V P Nachinodkar	0	New case
24.	MUND/DECL/10/24/Jm-I/Murda	Dashrath Ganesh Naik Bandodkar, Moloca Mercedes	64/2		Ramkrishna B Bandodkar	02	Steps
25.	MND/PUR/11/24/JM-I/cal	Raju Kankonakr alias Raposo	234/1		Rev Fr. Leonardo D Souza (sd)	02	appearance
26.	MUND/PUR/13/2024/Jm-I	Joao Z Anes alias John Anes	Chalta No 7 P.T. S. No. 13		Libana S Serrao	02	appearance
27.	MUND/PUR/23/2024/Jm-I/Mandur	Krishna T Naik r/o. H.No 693, Mandur	19/21		Eulor Noronha	0	New case
	JOINT MAMLATDAR-II						
28.	MUND/PUR/24/2024/JM-II	Sonu K. Gauns (dec) Lrs. 1a) Sudha Sonu Gauns & other , r/o Dona Paula, North Goa	Chalta No, 1 P.T, Sheet No. 184	98.00	/s AgarwaL Mineral Goa Pvt. Ltd	01	Appearance of Opp.
29.	MUND/PUR/29/2024/JM-II	Joaquim Antonio Hilario Ribeiro (dec) LRs. Maria Ditoz Reibeiro, r/o Santan, Talaulim, Tiswadi-Goa	55/0	473	Framcisco Contancio De Ataido	0	Appearance of Opponent
	JOINT MAMLATDAR-III						
30.	MUND/DECL/25/2024/JM-III	Albino Francisco Vales R/o Agassaim Goa	80/1	-	Dempo Properties and Investments Private Limited R/p Mahatma Ghandi Road Panaji 403001		
31.	MUND/DECL/31/2024/Jm-III	Queeny Sandra Rosy	586/1	-	Pundolica		

		Cabral R/o Bondir, Santa Cruz, Tiswadi Goa			Purshottoma Sinai Kenkre &)thers		
32.	MUND/PUR/25/2024/JM-III	Mrs. Maria Concesao Fernandes Since deceased Santan Feranandes & anr R/o H.No.849, Mandour, Tiswadi North Goa	41/4	-	Purshottam Manguesh Mayekar		
33.	MUND/PUR/30/2024/JM-III	Shrikant L. Narvenkar & Others R/o H. No.423(old) Karikariwada, Naroa, Tiswadi	46/3	-	Shri Franscisco Marques Pereira Silvera		
	JOINT MAMLATDAR-IV						
34.	MUND/PUR/04/2024/JM-IV	Nanu Daumaso r/o Donapula Tiswadi Goa	Chalta no.1 of PT sheet no. 184	200 sqmts	Naiyanatai G. Agarwal	02	Appearance
	JOINT MAMLATDAR-V						
35.	MND/JMV/DECL/27/2024	Antonio Fernandes R/o Taleigao	17/4	5078 sq. mtr.	Vmeliana Fenandes R/o Ribandar	1	Appearance
36.	JMV/MND/PUR/27/2024	Sonu Mahadev Chodankar & others R/o Chora	190/1	28675 sq. mtr.	Smt, Monica Ivy Gonsalves R/o Mumbai	0	New File

TENANCY

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	MAMLATDAR OF TISWADI						
21.	TNC/DECL/10/2024/MAM	JOAQUIM Roumaldo Bocarro and other r/o. St. Cruz	521/4	957sq.mtrs	Comunidade of Calapur and others	1	Appearance
22.	TNC/PUR/14/2024/MAM	Subhash Shantaram Xet Kesarkar and other r/o. H.No.372, Fetorim, Goltim, Piedade Goa.	123/3	3525sq.mtrs	Comunidade of Goltim and others	1	Appearance
23.	TNC/PUR/26/2024/MAM	Gabriel Constancio Agnelo De Silva r/o. H.No. 922, Saleria, Goa Velha, Tiswadi, Goa,	210/4	550sq.mtrs	Comunidade of Goa Velha and others	0	Notice issued fixed on 25/07/2024
	JOINT MAMLATDAR-I						
24.	TNC/DECL/16/2024/JM-I/G.V	Omu Dugu Kundaikar & Omu Dugu Gauns	45/2	5375	Anu Kunkolkar & sebastiao Rosario	1	Appearance
25.	TNC/N-DECL/11/2024/Jm-I/Charao	Ramona Braganca r/o. Gaunsavaddo Wadd0, Mapusa, Bardez Gpa	413/5	4725	Shantabai Y. Mapari r/o. Charoa	1	Appearance
26.	TNC/PUR/09/24/Jm-I(Tal)	Shantu F Kunkolkar	293/2 293/8 293/9 293/13	3032 600 269 113	Ninette Procenca	3	Appearance
27.	TnC/PUR/JM-15/ 2024/JM-I	Krishnanath V Gaonkar	116/2	4450	Comunidade of Chorao	2	1 Appearance
28.	TNC/JM-I/CHORAO/33/95 (old)	Mukund Chimno Khandeparkar	89/1	452825	Comunidade of	42	Appearance

	TNC/Pur/21/2024/Restoration/JM-I (New)	Running case			Chorao		Restoration
29.	TNC/PUR/20/24/JM-I/CAL	Manuel D. Juliao R/o 1223/B, Segundo Bairro, St. Cruz Tiswadi Goa	561/7	382	Comunidade of Calapor	0	New case
	JOINT MAMLATDAR-II						
30.	TNC/JM-II/PUR/22/2024	Jesus Inacio Da Silva, r/o Goa Velha, Tiswadi	164/3	975	Comunidade of Goa Velha	0	Appearance
	JOINT MAMLATDAR-III						
31.	TNC/N-DECI/18/2024/JM-III	Shri Madam Govind Mayenkar & Shri Sajjan Govind Mayenkar R/o h. No.1110, Madel, Chorao Tiswadi Goa	138/1	--	Shri. Ubaldo Francisco Caitano Da Cunha R/o Candolim, batdez Goa	2	Fixed for appearance
32.	TNC/N-DECI/13/2024/JM-III	Mrs. Ramona Braganca R/o H. NO. 129 Gaunsavaddo, Mapusa Bardez Goa	318/2 318/3	150 2625	Bhalchandra Krishna Sawant R/o H. No. 42, Khadap Waddo Chorao, Tiswadi Goa		Fixed for appearance
33.	TNC/PUR/11/2024/JM-III	Lucia Cruz Barreto R/o Zorichembhat,Pilar Tiswadi Goa	19/1	4125	Comunidade of Batim, Through the administrator of Comunidade having office at above symbol book store opp. Panaji Immaculate	1	Fixed for appearance

					Church Panaji Goa 2.The administrator		
34.	TNC/PUR/17/2024/JM-III	Shri Mahadev Laximan Naik & others R/o H. No. 213, carmi bhat Merces, p.O. Santa Cruz Goa.	125/5 124/4	2319 1039	1.Communidade of Murda, Through the administrator of Comunidade Central Zone Panaji Goa 2.The administrator Comunidade, Central zone,Panaji Goa.	2	Fixed for appearance
35.	TNC/PUR/23/2024/JM-III	Caxinath Naraina Salgaonkar @ Kashinath Salgaonkar R/o H. No. 37, Panvel, raibandar, Tiswadi Goa	74/1	7450	Padre Bartolomeu F. de Noronha At post Chorao, Taluka Tiswadi, North Goa	2	Fixed for apperance
	JOINT MAMLATDAR-IV						
36.	TNC/PUR/01/24/JM-IV	Kamla Borges alas Kankonkar	173/1	5200	Comunidade of Mourmbio O- Grande	02	Appearance
37.	TNC/PUR/18/24/JM-IV	Rita Pereira	13/19	2513	Comunidade of Mourmbio O- GrandeTaleigao	Ew file	
	JOINT MAMLATDAR-V						
38.	TNC/JMV/DECL/15/2024	Romana Braganza R/o Mapusa	317/4, 317/7, 317/11, 317/14, 317/17, 317/21, 317/24, 317/26,	375 sq. mtr 125 sq. mtr. 75 sq. mtr 350 sq. mtr 675 sq. mtr. 250 sq. mtr 2175 sq. mtr	Balchandra Sawant R/o Chorao	0	New file

			317/28	225 sq. mtr 525 sq. mtr			
39.	TNC/JMV/PUR/19/2024	Sainath Shoridkar R/o Mercedes	103/04	3069 sq. mtr	Comunidade of Murda	0	New file
40.	TNC/JMV/PUR/25/2024	Eknath Parvatkar R/o Curca	63/6	2000 sq. mtr.	Comunidade of Batim	0	New file

Sr. No.	Case No.	Name of tenant/ applicant and address	Survey No.	Area	Name of the land	No. of hearings	Current status	Remark
Year- 2021								
1	MAM/BICH/TNC/5 /2021	Shri. Vasudev Jaidev Matonkar alias Matondkar R/o Vathadev , Sarvan Bicholim Goa & Others	199/10, 14,22, 27, 32, 37, & 42 of Piligao Village	1. 199/10- 200 sq. mtrs 2. 199/14- 150 Sq. mtrs 3. 199/22- 100 Sq. mtrs 4. 199/27- 450 sq. mts 5. 199/32-450 sq. mtrs 6. 199/37- 500 Sq. mtrs 7. 199/42- 700 sq.mtrs	Shri. Devi Shantadurga Devasthan Piligao Bicholim	64	For reply	
Year- 2022								
1	MAM/BICH/6/2022	Smt. Anusaya Narayan alias Babuso Malji alias Anusaya Shrikant Agarwadekar r/o Naroa Bicholim Goa & Others	63/11 Naroa	18150 Sq. mtrs	Shri. Keshav Bhagavant Pai Vernekar(deceased) through his legal heirs & Other	50	For Steps	
2	MAM/BICH/TNC/0 8/2022	Shri Mohan Shankar Naik H. No. 22, Amthane Manure , Bicholim Goa & Other	27/1 & 29/1 , Dumance m Village	27/1 – 17850 Sq. mtrs 29/1- 53400 Sq. mtrs	Shri Jose Philip Menezes (deceased) through his legal heirs Smt. Dorothy Jose Izabel Menezes r/o Talapwada , Pirna Bardez Goa	40	For reply	
3	MAM/BICH/TNC/0	Bhairu Shinde (Since	88/0	-	Shri. Dev Mahadev	8	Matter kept	The case is

	7/2022	deceased through legal heirs Shri. Rama B hairu Shinde r/o Salem Village Bicholim Goa	Salem		Bhumika Devasthan		in abeyance	remanded back from the Deputy Collector & SDO Bicholim dated 08/12/2023 for fresh hearing
4	TNC/SR-9/1998 (Old MAM/BICH/TNC/9 /2022 (New)	Pramod Ladu Gad r/o Kalangutkar wada, Nanora , Latamabrcem	505/1,50 5/5 Village Latambar cem	-	Shri. Mangaldas Pandurang Sawant The Attorney of Shri Shantadurga Devasthan of Kalangutkarin r/o Munang Wada, Assagao Bardez Goa	5	For reply	Mamlatdar Court of Bicholim vide order dated 16/06/2023 has recalled its order dated 02/06/2023 and has restored the matter back to decide the case on its merits on 29/01/2024 for fresh hearing
Year- 2023								
1	MAM/BICH/TNC/D EC/08/2023	Smt. Reshma T. Falkar alias Gawade r/o H. No. 108, Cudnem, Sanquelim Goa	132/7 (Part) Cudnem Village	1200 Sq. Mtrs	Mast. Saidatta Subhashchandra Borkar r/o H. No. 816, Varchihalli, Sanquelim , Goa & Others	19	For argument	
2	MAM/BICH/TNC/D EC/09/2023	Shri Krishna Mahadev Gawade r/o H. No. 111, Falwada, Cudnem Bicholim Goa & Others	133/2 Cudnem Village	18000 Sq. Mtrs	Mast. Saidatta Subhashchandra Borkar r/o H. No. 816, Varchihalli, Sanquelim , Goa & Others	19	For argument	
3	MAM/BICH/TNC/D	Shri Shamsundar	132/7	1200 Sq. mtrs	Mast. Saidatta	19	For	

	EC/07/2023	Savlo Gawade V/s Mast. Saidatta Subhashchandra Borkar & Others	(Part) Cudnem Village		Subhashchandra Borkar r/o H. No. 816, Varchihalli, Sanquelim , Goa & Others		argument	
4	MAM/BICH/TNC/D EC/11/2023	Shri Gopal Shree Gaude & Other V/s Mast. Saidatta Subhashchandra Borkar & Others	132/8 Cudnem Village	1550 Sq. Mtrs	Mast. Saidatta Subhashchandra Borkar r/o H. No. 816, Varchihalli, Sanquelim , Goa & Others	19	For argument	
5	MAM/BICH/TNC/D EC/06/2023	Smt. Prabhavati Prabhakar Gaude r/o H. No. 1152, Vaili Phal, Cudnem Bicholim Goa & Other	133/2 Village Cudnem	14000 Sq. Mtrs	Mast. Saidatta Subhashchandra Borkar r/o H. No. 816, Varchihalli, Sanquelim , Goa & Others	19	For argument	
6	MAM/BICH/TNC/D EC/10/2023	Smt. Kusum Gajanan Gawade r/o Vaili Phal, Cudnem Bicholim Goa	132/4, 132/7 (part) Cudnem Village	120 Sq. Mtrs	Mast. Saidatta Subhashchandra Borkar r/o H. No. 816, Varchihalli, Sanquelim , Goa & Others	19	For argument	
7	MAM/BICH/TNC/D EC/05/2023	Smt. Vinanti Vinayak Falkar alias Gaude r/o / H. No. 104, Paltawada, Cudnem ., Bicholim Goa	134/5 Village Cudnem	7250 Sq. mtrs	Mast. Saidatta Subhashchandra Borkar r/o H. No. 816, Varchihalli, Sanquelim , Goa & Others	19	For argument	
8	MAM/BICH/TNC/0 3/2023	Shri Prabhakar Padelkar r/o H. No. 95/3 Bhatwadi Ussap	547/10 & 547/17 Latambar	1900 Sq. Mtrs	Shri Prasad Vasudev Kamat r/o Salkar Colony Sakti Nagar	36	For reply	

		Nanoda , Bicholim Goa & Other	cem		Mulgao Bicholim Goa & Other			
9	MAM/BICH/ TNC/02/2023	Smt. Parvati Prabhakar Gauns R/o H. No. 68, Bharoniwada, Navelim , Bicholim Goa & Others	46/1 Navelim	362347 Sq. Mtrs	Comunidade of Navelim	30	For argument	
Year- 2024								
1	MAM/BICH/TNC/0 1/2024	Madhu Jairam Malwankar & Other r/o H.No. 65/1, Talewada, Naroa , Bicholim Goa	30/1 & 30/3 Village Naroa	30/1- 7675 Sq. Mts 30/3- 526 Sq. Mts	Mrs. Ida Heredia (since deceased through legal heirs) Fr. Agnelo Jose De Heredia & Others all r/o Diwar, Piedade, Tiswadi Goa	6	For steps	
2	MAM/TNC/Jr. div/issue/1/2009 (Old) MAM/TNC/Jr/Div/i ssue/2/2024(New)	Atmaram Mahadev Ghadi alias Babuso Mahadev Ghadi (Since deceased through his legal heirs) Smt. Chandraprabha Chandrakant Bandodkar & other r/o Panvel Ribandar	392/19 Surla Village	20950 Sq. Mtrs	Ashok Babuso Surlakar r/o H. No. Ghotkatod, Surla, Bicholim Goa & Others	5	For reply	

Tenancy Purchase

Sr. No.	Case No.	Name of tenant/ applicant and address	Survey No.	Area	Name of the land	No. of hearings	Current status	Remark
1	MAM/BICH/TNC/PUR/05/2023	Nagesh Gopi Malik r/o Gaonkarwada Cudnem Bicholim Goa	78/3 Cudnem Village	3350 sq. mtrs Cudnem Village	Comunidade of Cudnem	10	For steps	
2	MAM/BICH/TNC/PUR/01/2024	Bhingo Sadu Gawas & Vasant Bhingo Gawas (Since deceased through their legal heirs)	138/1 Pale Village	6710 Sq. Mtrs	Shri. Ganoba Fondba Dalvi (Since deceased through his legal heirs)	3	For Steps	

Mundkar Declaration

Sr. No.	Case No.	Name of tenant/ applicant and address	Survey No.	Area	Name of the land	No. of hearings	Current status	Remark
2021								
1	MAM/BICH/MUND/D EL/09/2021	Shri. Narayan Gawas H. No. 24, near Betal Temple, Durigwada Navelim Goa & Others	4/0 Navelim Village	170 Sq. mtrs	Comunidade of Navelim & Others	32	For reply	Restored on 12/05/2023
2	MAM/BICH/MUND/D EL/01/2020	Smt. Pramila Pradip Bhandari alias Pramila Pradip Jogi Bhandari & Others	37/8 of Bicholim Village	-	Shri. Subhash Kalnath Bhandari r/o H. No. 5/1021, Jogi wada , Vasudevnagar, Muslimwada, Bicholim Goa & Others	67	For Opponent evidence	Restored on 03/09/2021
2022								
1	MAM/BICH/MUND/D EL/03/2022	Shri. Bahairu Dhaku Shinde (Since deceased	179/0 of Salem Village	-	Shri. Dev Mahadev Bhumika Devasthan	57	Matter kept in abeyance	

		through legal Heirs) & Others			Salem			
2	MAM/BICH/MUND/D EC/01/2022	Annupama Shivram Pethkar r/o Cudnem Bicholim Goa	77/19, Cudnem Village	300 Sq. Mtrs	Tulsidas Malik alias Tulsidas Luti Malico	18	For steps	Restored on 16/11/2023
2023								
1	MAM/BICH/MUND/D EL/01/2023	Shri. Chandrakant Nilgo Navelkar alias Chandrakant Nilgo Gawade r/o h. No. 274 , Bhandhanwada, Navelim , Sanquelim goa & Other	88/1 of Navelim Village	23125 Sq. mtrs	Smt. Disha Deepak Gaonkar alias Chandrakala N. Desai r/o Post wada, Honda, Sattari Goa & Others	32	For Clarification	
2	MAM/BICH/MUND/D EC/04/2023	Smt Vanita Vishnu Ghadi R/o H. No. 198, Gaonkar Wada Velguem Bicholim Goa	71/1 & 2 Partly Velguem	-	Shri. Shankar Prabhakar Dalvi r/o 4/148/82, Shree Mangurish Prasad, P.M.C Ward, Durgabhat, Ponda & Others	8	For Argument	
2024- till date								
1	MAM/BICH/MUN/DE C/01/2024	Shri. Gurudas Vassant Halankar alias Gurudas Halonkar r/o 4/874 (New) 67 (Old, Behind Church, Bicholim Goa	9/4 & 9/8 Bicholim Village	875 Sq. Mtrs 25 Sq. Mtrs	Shri. Fedric Liao Devdita alias Deudita Naronha r/o Behind Shilpa Bicholim Goa	3	For steps	

Mundkar Purchase

Sr. No.	Cases No.	Name of the tenant/ Applicant and address	Survey No.	Area of land In Sq. mtrs	Name of the Owner of the land	No. of hearings	Current status	Remark
2024								

1.	MAM/BICH/ MUND/PUR/ 1/2024	Tara Savlo Menkurkar alias Marathe & Other r/o House No. 50, Kudap Wada, Karapur, Bicholim Goa	28/2 & 28/1 of Carapur Village	-	Dattaji Amrutrao Rane r/o Rane Wada, Keri, Sattari Goa	3	For Steps	

MUNDKAR

2021-2022

Sr. No.	Case No.	Name of Mundkar/applicant and address	Survey No.	Area	Name of the land owner	No. of hearing	Current status
1	JM/MUN/04/2020	Umesh Mayekar r/o. H.No. 131(old), 10/1920(new), Calangute, Bardez Goa.	9/6	175	Anantrao Rawaloba Vishwasra o Desai	20	Fixed for settlement
2	JM/MUN/5/2021	Babu Raghu Tate r/o. H.No. 5/1083(new) 44 (old), Muslimwada, Bicholim Goa.	62/9	200	Ramchand ra Parab	64	Matter fixed for Cross
3	JM/MUN/3/2022	Pandurang Navso Govekar r/o. H.No. 2615, Deulwada, Lamgao, Bicholi-Goa.	1/27,1/55, 1/32	575	Rakhamab ai Madhrav V. Desai	34	Matter fixed for Cross

2022-2023

Sr. No.	Case No.	Name of Mundkar/applicant and address	Survey No.	Area	Name of the land owner	No. of hearing	Current status
1	JM/MUN/4/2022	Anand Pandurang Shirodkar	17/16,17/ 1	280	Shamrao G.V. Dessai	12	Matter fixed for Reply
2	JM/MUN/DEC/02/20 23	Mandiri N. Naik	46/2	625	Communid ade of Navelim	20	Matter fixed for Reply
3	JM/MUN/4/2023	Nagesh Krishna Govekar	114/6	670	Amrutrao	10	Matter fixed for

					M. Prabhu Desai		reply
4	JM/MUN/DEC/5/2023	Subhash Sadashiv Parab	93/17,93/18	175, 225	Manikrao Prabhu	3	Matter fixed for settlement/Evidence
5	JM/MUN/DEC/06/2023	Satish Vinayak Sawant	75/26	135	Communiade of Sarvan	6	Matter fixed for Judgments & Order
6	JM/MUN/DEC/07/2023	Prabhakar Vasu Vasudev Sherlekar	143/2	700	Umabai Prabhu Mahambre	3	Matter fixed for settlement

2023-2024 till date

Sr. No.	Case No.	Name of Mundkar/applicant and address	Survey No.	Area	Name of the land owner	No. of hearing	Current status
1	JM-III/MUN/DEC/01/2018 (Old) JM-I/MUN/DEC/01/2024	Chandravati Chandrakant Naik	45/0	4300 Sq. Mtrs.	Comunidade Navelim	45	Matter fixed for Judgments & Order
2	JM/MUN/DEC/02/2024	Pandurang Shankar Gad	28/1	275 Sq. Mtrs.	Preeti Subhash Pangam	6	Matter fixed for Reply
3	JM/MUN/DEC/03/2024	Shrihari Pandurang Parab	34/4, 34/5	100 Sq. Mtrs.	Jaywant Jaga Shenai Borkar	5	Matter fixed for steps
4	JM/MUN/DEC/04/2024	Durgadas Vishnu Palkar	21/2	350 Sq. mtrs.	Smruti Rajesh Dessai	-	New File
5	JM/MUN/DEC/05/2024	Krishna Anant Vargaonkar	27/1	500 Sq. mtrs.	Smruti Rajesh Dessai	-	New File
6	JM/MUN/PUR/03/2023	Jaimini Gajanand	203/11, 203/6	1200	Mahadev L.	7	Matter

		Kerkar			Malik		fixed for steps
7	JM-I/ MUN P/UR/01/2024	Kedar Gopi Ghadi	51/15	175 Sq. mtrs.	Comunidade of Velguem	5	Matter fixed for reply
8	JM-I/ MUN /PUR/02/2024	Vasant Mukund Sawant	93/3 & 93/1-A	37,925 Sq. mtrs.	Narayan Vinayak Joshi	4	Matter fixed for steps

TENANCY

2021-2022

Sr. No.	Case No.	Name of Mundkar/applicant and address	Survey No.	Area	Name of the land owner	No. of hearing	Current status
1	JM-I/TNC/03/2021	Rukmini P. Tari & 5 others r/o Vazari Sankhali Goa	24/49 & 24/50	9300	Ravi Mohan Savant others all r/o Sankhali Goa	46	Matter fixed for interim order
2	JM-I/TNC/05/2021	Mr. Damodar M. Mashelkar r/o. H.No. 153, Deulwada Narve Bicholim Goa	155/1 & 155/2	7575	Smt. Nilima Y. Mahajan r/o Naroa Bicholim Goa	47	Matter fixed for further Cross
2022-2023							
1	JM-I/TNC/03/2023	Anand Venkatesh alias Eknath Gawande.	127/2 & 23/13	1440 0	Gurudas Raghuvir Sinai Narvekar	22	Matter fixed for

		r/o. H.no. 192/A, Gaonkar wada Narva, Bicholim Goa.					steps
2	JM-I/TNC/04/2023	Yateen S. Gauns r/o. H.No. 111, Sankhali Bicholim Goa	52/1 & 52/2	1380 0 Sq. mtrs. &384 00 Sq.mt rs.	Comuninade of Navelim	23	Matter fixed for Reply
3	JM-I/TNC/08/2023	Gajanan Mukund Gaonkar r/o. 78, Wadcha wada, Sirigao, Bicholim Goa.	13/20.29/11,65/ 26	4250. 00 Sq.mt rs.	Comunidade of Sirigao	7	Matter fixed for W/S.
4	JM-I/TNC/09/2023	Ramnath Shanu Mandrekar r/o. H.No. 2/458, Vadacho Wada, Bordem, Bicholim Goa.	135/2, 102 & 103	1000. Sq.mt rs.	Sheela S. Kolwalkar	4	Matter fixed for arguments
5	JM-I/TNC/10/2023	Govind Krishna Chinarkar r/o. H.No. 33, Khalchawada, Sal, Bicholim Goa.	50/9	2325 Sq.mt rs.	Vasant Ramchandra Ganpat Kantak & others	2	Matter fixed for arguments
6	JM-I/TNC/11/2023	Govind Krishna Chinarkar H.No. 33, Khalchawada, Sal, Bicholim Goa.	56/15	1275 Sq.mt rs.	Ramchandra Ramchandra Ganpat Kantak	2	Matter fixed for arguments
	2023-2024 till date						
1	JM-I/TNC/PUR/06/2023	Rajendra Sinari r/o. H.no. 473, Kalam Wada, Amona, Bicholim Goa.	117/6	1350 Sq.mt rs	Bone Parth	3	Matter fixed for arguments
2	JM-I/TNC/PUR/07/2023	Sadashiv Sitaram Haldankar	345/1	5625 Sq.mt	Lili Pereira	6	Matter fixed for

		r/o. H.no. 333, Shirodwadi, Mulgao, Bicholim Goa.		rs.			steps
3	JM-I/TNC/PUR/08/2023	Ramchandra Laxman Gaonkar r/o. H.no. 26, Gaonkarwada, Advalpal, Bicholim Goa.	17/10 & 17/11	238 Sq. mtrs	Communidades of Advalpal	3	New file Notice issued
4	JM-I/TNC-NEG-DEC-12- 2024	Arti Ashok Gaonkar r/o. H.no. 2717, Katarwada, Bicholim industrial estate, Bicholim Goa.	63/4	850 Sq.mt rs.	Sainath Bhivaji Gaonkar	8	Matter fixed for reply
5	JM-I/TNC/13/2024	Jose Francisco D'Souza r/o. H.no. 85, Piste wada, Nanoda, Latambarcem Bicholim Goa.	488/1	37,25 0 Sq.mt rs.	Indrajit Krishnarao Kalangutkar	6	Matter fixed for Chief
6	JM-I/TNC/14/2024	Premnath Shiva Chodankar r/o. H.no. 217, Mulgao, Bicholim Goa.	204/0	4920 0 Sq. mtrs.	Sadanand Gajanan Sinai Mulgaonkar	5	Matter fixed for steps
7	JM-I/TNC/NEG/15/2024	Eulalia Pinto r/o. H.no. 346/3 Walkeshwada, Sirsaim Bardez Goa.	212/0	1870 0 Sq. mtrs.	Bhagirti Sajo Gaus	4	Matter fixed for steps
8	JM-I/TNC/PUR/1/2024	Anand Pednekar r/o. H.no. 89/1, Bhatwadi, Ussap Nanoda, Bicholim Goa.	547/11 & 18	2,300 Sq.mt rs.	Damodar Vaman Kamat	5	Matter fixed for steps
9	JM-I/TNC/PUR/2/2024	Yashodi Yesso Gauns r/o. Perwada, Navelim, Bicholim Goa.	52/2	7500 Sq.mt rs.	Comunidade of Navelim	-	New file Notice issued
10	JM-I/TNC/PUR/3/2024	Vishram Shiva Oal	128/4	3300	Pandurang	2	Matter

		r/o. H.no.1/8, Bordem, Bicholim Goa.		Sq.mt rs.	Manguesh Karapurkart		fixed for steps

JOINT MAMLATDAR- II

Sr. no.	Case no.	Name of the Mundkar/Applicant and address	Survey no.	Area	Name of the land Owner	Numb er of heari ngs	Current status	Remark / Date of filing the case
	<u>MUNDKAR CASES</u> i) <u>2021-22</u>							
1.	JM-II/MUN/6/2021	Rama Raghu Tate r/o H.No.2591, Muslimwada, Bicholim.	62/9 of village Bicholim	300 sq.mts.	RamchandraPandu Parab (SD) through LRs r/o Gaonkarwada, Bicholim.	64	To file appropriat e applicatio n	22/07/2021
2.	JM-II/MUN/11/2021	MadhukarVithalKauthanka r r/o H.No.356, Shirodwadi, Mulgao.	270/4 of village Mulgao	300 sq.mts.	Sri DevRavalnathMah alaxmiDevasthan through its Committee having office at Mulgao.	51	Further Chief of AW-1	21/10/2021
	<u>ii) 2022-23</u>							
1.	JM-II/MUN/2/2022	Shri VassudevNaik aliasVasudeo Ganesh Naik alias Babali Ganesh Naik	90/4 of village Cudnem	300 sq.mts.	Shri Raghuvir R. Painguinkar (since deceased	22	Chief of AW-1	25/07/2022

		and his wife, Smt. DevakiVasudevNaik, (since both deceased through their legal heirs), Shri PremanataVassudevaNaiq ue alias Premanath @ TulshidasVasudevNaik&ot h. All r/o House No.540, Karmalem, Kudne, Sanquelim.			through his legal heirs) 1(a). Shri RohitRaghuvirPain guinkar, son of late Raghuvir R. Painguinkar R/o. House No.442, Aquem, Near Cine Vishant, Margao- Goa.			
2.	JM-II/MUND/3/2022 (new)	Narayan Vaigankar&oth. R/o FunasKungo, Sarmanas, Piligao, Bicholim	Survey Nos.101/ 1 and 98/3 Village Piligao	300 sq.mts.	GanpatraoShamrao Vishwasrao Desai @ Dessai (since deceased through his legal heirs), Shri RajivVishwasrao Desai @ Dessai&oths. H.No.1855, Madhalawada, Lamgao, Bicholim.	08	For arguments	13/07/2022
	iii) <u>2023-24</u>							
1.	JM-II/MUND/3/2023	AratiAnandKalangutkar&o th, r/o Tambdarasta, Shivokarwada, Mulgao, Bicholim	145/4 of village Mulgao	80 sq.mts.	PrakashPundalikPe dnekar&oth. r/o Askanwada, Mandrem,	23	For arguments	19/06/2023

					Bicholim			
2.	JM-II/MUND/5/2023	Late Shri. FatiBudhoParwar (SD) hthrough LRs, Mr. PrakashVishwanathParwar &oth, r/o Ambedkarwada Wada, Amona, Bicholim-Goa	117/2 village Amona	300 sq.mts.	Comunidade of Amona, Near Vetat Temple, Amona. And oth	08	Filing affidavit in evidence.	09/11/2023
3.	JM-II/MUND/6/2023	Smt. PremawatiPremanandPatr e, r/o house no.619/17, Tikhazan, Mayem, Bicholim-Goa.	238/5 of village Maem	300 sq.mts.	YeshwantDattaram Ghatkar (SD) through LRs, Smt. NutanYeshwantGh atkar R/o Nhavelkar Hill City, Sao Pedro, Ribandar, Tiswadi. And oths.	06	To issue fresh notice to the unserved one.	08/11/2023
4.	JM-II/MUND/1/2024	Jagannath Narayan Gauns alias Jaganath N. Gawas alias Jagannath Narayan Mayenkar R/o House no.139, Deulwada, Naroa, Bicholim-Goa.	2/7 village Naroa	300 sq.mts.	Administrator/Pres ident of SaptakoteswarDevasthan, Deulwada, Naroa, Bicholim-Goa. And oths.	09	Further appearance after allowing written statement.	27/12/2023
5.	JM-II/MUN/PUR/2/2024	Shri Sadanand Narayan Parab, Son of Narayan Parab, R/o House No.90,	93/22 of village Amona		AmrutraoManikra oPrabhu Desai [SD] through LRs,	New case	Awaiting for AD cards	07/03/2024

		Ambeshiwada, Amona, Bicholim-Goa			Shri ManikraoAmrutra oPrabhu Desai &oths., H.No.457, Varchawada, Gauthan, Sanquelim			
	iv) 2024 – till date							
1.	JM- II/MUND/DEC/3/202 4	Shri SatyawaNagueshParab @ Gaonkar, Son of NagueshMassoParabGaon kar R/o House no.7/1580 (new), 124 (old) Gaonkarwada, Bicholim- Goa.	25/2 of village Bicholim	300 sq.mts	Mr. Sheikh IsmielMuzawar alias Mr. Ismail YakubMuzawar r/o. near Cine Vishant, Aquem, Margao, Salcette, Goa. And oths.	02	To take steps to serve unserved one	16/04/2024
2.	JM- II/MUN/PUR/1/2024	Shri Kamlakant Ganesh Mainekar alias Mainikar alias Mainkar, Son of late Krishna Gawde, R/o HouseNo.13, Wadachawada, Sirigao, Bicholim-Goa	89/13 of village Sirigao	300 sq.mts	Shri Shiva BhaskarGaonkar (SD) through LRs, Smt. SatyabhamaBhask arGaonkar&oths, r/o house no.56, Deulwada, Sirigao,	02	To take steps to serve unserved one.	01/04/2024

					Bicholim-Goa.			
3.	JM-II/MUND/DEC/4/2024	Shri DasharathKalu Thakur, Son of late KalgoFati Thakur alias Kalu Thakur, R/o House No.118, Madhalawada, Sal, Bicholim-Goa.	33/28 of village Salem	300 sq.mts	Shri LaduApa Raut [SD] through LRs, Shri EknathLadu Raut&oths, r/o Madhalawada, Sal, Bicholim-Goa	New case	Awaiting for AD cards.	11/06/2024

Sr. no.	Case no.	Name of the Tenant/Applicant and address	Survey no.	Area.	Name of the land Owner	Number of hearing held	Current status	Remark / Date of filing the case
	<u>TENANCY CASES</u> i) 2021-22							
1.	JM-II/TNC/1/2022	Vasanti Rama Salelkar, r/o Kothiwada, Karapur, Bicholim.	173/45 Carapur	49800 sq.mts	Vinayak Shankar Dubhashi (SD) through LRs, r/o Kothiwada, Karapur, Bicholim	54	For arguments	15/11/2021
	ii) 2022-23							
1.	JM-II/TNC/4/2022	VithobaKeshav Gawas (SD) through LRs, KishoriKeshav Gawas @	259/2-A, 258/18 Latambarc	9506, Sq.mts.	Roque Jose Antonio Rodrigues (SD) through LRs,	24	For arguments on restoration application	19/05/2022

		GaunsOths, r/o Panaswadi, Kharpal, Latambarcem, Bicholim.	em		Nifa Veronica Mendonca, r/o KhoryVaddo, Assonora, Bardez. And oths.			
2.	JM- II/TNC/Issue/6/2022	Yeshwant S. Padloskar&oths. R/o Kholpewadi, Sal, Bicholim.	136/0 Salem	176950 sq.mts.	Sitaram Narayan Raut &oths R/o Varchawada, Sal, Bicholim	57	To bring on legal heirs of deceased one.	10/06/2022
3.	JM-II/TNC/NEG- DEC/1/2023	AnupamaAnkush Gad &oths. R/o Gaonkarwada, Mulgao, Bicholim-Goa.	237/0 Mulgao	12000 sq.mts	GurudasKirVaigank ar&oths. R/o Bhandarwaddo, Near DattaMandir, Assonora, Bardez,.	35	For amicably settlement.	20/2/2023
4.	Case No. JM- II/TNC/3/2023	RajaramSakharam Raut r/o H.No.150/2, PrabhavatiNiwas, Madhlawada, Sal, Bicholim	60/4 Salem	3000 sq.mts.	Ramesh L. Pangam(SD) through LRs, Sushant Ramesh Pangam&others r/o MoryeWadi, Banda, Sindhudurga, Maharashtra.	22	Fixed for arguments.	30/01/2023
5.	JM-II/TNC/5/2023	Shri Suresh DamodarChodankar&ot h. R/o H. No.2, Bhagwada, Piligao, Bicholim-Goa.	53/2 Piligao	9100 sq.mts.	Shri NileshNilkanthPed nekar&oths. R/o Bordem, near Vadakade, Bicholim.	23	For settling amicably.	14/03/2023

	i) <u>2023-24</u>							
1.	JM-II/TNC/ISSUE/6/2023	Shri AtmaSoiruKavlekar, R/o Piligao, Bicholim-Goa.	71/1 Piligao	64200 sq.mts	Shri GangadharNarsing dasAgarwal, R/o Station Road, Margao, Goa.	20	Arguments on application filed.	26/04/2023
2.	JM-II/TNC/9/2023	SambhajiSakharamPednekar&oths. R/o H.No.88, Bhatwadi, Ussap, Nanoda, Bicholim-Goa.	547/4, 547/5 Layambarcem	250 sq.mts. 825 sq.mts	Prasad VasudevKamat&ot h. R/o Salkar Colony, Shakti Nagar, Mulgao, Bicholim.	21	Final opportunity givent to file reply	26/04/2023
3.	JM-II/TNC/10/2023	Shri SogunPundalikGaonkar alias SogunPundlikGaonkar alias SagunPundalikGaonkar, &oth, r/o house no.113, SawriBhat, Velguem, Bicholim	67/3 of Village Velguem	3575 Sq.mts	Smt. Sunita Rama Gobre&oths., r/o Bhatwadi, near Rumad-wada, Velguem, Bicholim	15	For Cross of AW-1	21/07/2023
4.	JM-II/TNC/11/2023	Shri PandurangXencora @ Shankar Gad, r/o house No.350,	25/1, 25/2, 25/3,	3750, 6875, 175,	Shri DattaJagdevPangam r/o house no.3-	09	Awaiting for AD cards after issuing fresh	26/07/20023

		Bhindwada, Cudnem, Sanquelim, Bicholim. And oths,	26/1, 26/2, 27/1, 27/2, 27/4, 27/5, 27/6, 27/7, 27/8, 27/11, 28/1, 28/2, 28/3 of Village Cudnem	1425, 2975, 2700, 925, 1250, 5125, 475, 1650, 200, 33200 sq.mts.	46, opposite Thivim, Industrial Estate, Karaswada, Goa		notice to the unserved one	
5.	JM-II/TNC/14/2023	Shri Naguesh alias NageshSaluDevidas alias Devali (since deceased) through his legal heir,Shri SatyapaInageshShirgao nkar, R/o House no.95/1, Deulwada, Sirigao,Bicholim-Goa	42/46 of Village Sirigao	375 sq.mts.	Smt. Violenta Rosario Ferrao(SD) through legal heirs,Mr. Louis Gonzag Lazarus Coelho&oth, r/o near St. Clara High School,Assonora-Goa.	07	To take steps to serve fresh notice to unserved one	21/11/2023
6.	JM-II/TNC/NEG-DEC/15/2023	SaidattSubhashchandra Sinai Borker alias SaidattSubhashchandra Sinai Borcar, R/o House No.816, VarchiHali,	71/2 of Village Bicholim	43575 Sq.mts	Shri VasudevYeshwant Mandrekar, r/o House No.2525/6, KanterWado,	03	To serve fresh notice to unserved one.	24/11/2023

		Sanquelim, North-Goa			Dhabdhabo, Bicholim. And oths.			
7.	JM-II/TNC/DEC/2/2024	Smt. Vanita Vishnu Ghadi&oths, r/o house no.198, Gaonkarwada, NearMahadev Temple, Velguem-Pale,Bicholim.	71/1 of Village Velguem	6500 sq.mts.	Shri Shankar PrabhakarDalvi&ot hs, r/o House No.4/148/82, Shree Manguirish Prasad, P.M.C. ward, Durgabhat, Ponda, Goa.	03	To take steps to serve unserved one.	03/01/2024
8.	JM-II/TNC/DEC/3/2024	Shri DilipRagloMalvankar&oth, r/o house no.365/1, Talewada,Naroa, Bicholim-Goa	30/1 and 30/3 of Village Naroa	7675, 525 Sq.mts.	Smt. Ida Heredia (SD) through LRs, Fr. Agnel Jose Heredia&oths, r/o Diwar, Piedade, Tiswadi-Goa	03	For withdrawing the application for tenancy declaration.	08/01/2024
9.	JM-II/TNC/PUR/2/2023	Shri AnandTatuJalmi alias Gaude (SD) through Lrs, Shri Ajay AnandJalmi alias Gaude, R/o House No.40, Talewada, Pale, Bicholim. And oths.	198/4 of Village Pale	2075 Sq.mts	Shri Ramesh MortobaDalvi, r/o Olga Mansion, Bethora Road, Ponda-Goa. And oths.	12	Filing AIE of AW-1.	12/06/2023
10.	JM-II/TNC/PUR/6/2023	Shri SavloSitaramKarbotkar	354/1 of Village	5550 Sq.mts	Smt. LiberataSinhorina	11	To take steps to serve unserved	12/10/2023

		alias Shri SavloSitaramHaldankar (SD) through LRs, Smt. NirmalaArjunShirgaonkar R/o house no.333, Shirodwadi, Mulgao, Bicholim	Maem		Maximiano Mendes, r/o Bhoroniwada, Nachinola, Bardez-Goa.		one.	
11.	JM-II/TNC/PUR/7/2023	Smt. Vilasini alias LalitaVithalChodankar, r/o house no.97, Deulwada, Narve, Bicholim. And oths.	23/11, 24/3, 24/5, 24/18, 113/8 of Village Naroa	10800, 5600, 950, 2750, 3250, Sq.mts	Luis Joao Dias (SD) through LRs, Shri Eufemiano C. Dias (expired)leaving behind legal heirs, Smt. Philomena Dias&oths, r/o Altinho, Panaji-Goa	12	For publication on newspaper	17/10/2023
12.	JM-II/TNC/PUR/1/2024	Shri Suresh Laxman Raut alias Suresh LaximonaRauto&oth, r/o H.No.181, Madhalawada, Sal, Bicholim	20/1 of Village Salem	2875 Sq.mts	Shri MandarMadhawra oSardesai alias Desai, R/o Dr. Malbarao Building, 1 st floor,Near NavhindBhavan, Municipal market, Panaji. And oths.	06	To take steps to serve unserved one	08/01/2024
13.	JM-	Smt. RadhaUmesh	42/15,	1725	The Comunidade	04	For Chief of	12/01/2024

	II/TNC/PUR/1/2024	Gawas & oths, r/o H.No.49, Bharoniwada, Navelim, Bicholim-Goa.	124/2, 125/1, 125/22 of Village Navelim	sq.mts. 4350 sq.mts. 1666 sq.mts. 1050 sq.mts	of Navelim, represented by its Attorney, Navelim, Bicholim-Goa. And oth.		AW-1	
	i) <u>2024 – till date</u>							
1.	JM- II/TNC/DEC/5/2024	Late Shri Harichandra alias HarischandraSagunGos avi, was married to Late Smt. TaramatiHarichandra alias HarischandraGosavi [both since deceased)] through LRs, Shri. RohidasHarichandra alias HarischandraGosavi&ot h., r/o r/o house no.72, Madhalawada, Bordem, Bicholim.	127/15 and 128/15 Bordem	1975 sq.mts 2625 sq.mts	Shri PandurangManges hKarapurkar R/o house no.151, near Bordem, Bicholim-Goa.	02	For publication	02/05/2024
2.	JM-	Smt.	129/1	3425	Shri	02	For publication	29/04/2024

	II/TNC/PUR/3/2024	ChandrawatiChandrakantMandrekar aliasChandrawatiChandrakantManjrekar aliasChandrawati C. Mandrekar [SD] through LRs, Shri ChandrakantJaganathMandrekar&oths., r/o house no.4/914, Lakherem,Bordem, Bicholim-Goa.	Bordem	sq.mts.	PandurangManges hKarapurkar R/o house no.151, Bordem, Bicholim-Goa			
3.	JM-II/TNC/PUR/4/2024	Shri PandurangAtmaMandrekar alias PandurangaAtmaManjrekar alias Mandrencar alias PandurangAtmaManjrekar, and Smt. Satyawati alias CalianaPandurangMandrekar alias Manjrekar alias Mandrencar [both SD] through LRs Shri Mohan PandurangMandrekar	128/18 Bordem	3200 sq.mts.	Shri PandurangManges hKarapurkar R/o house no.151, Bordem, Bicholim-Goa.	02	For publication	29/04/2024

		alias Manjrekar alias Mandrenkar						

MUNDKAR CASES

2021-22

Sr. No.	Case No.	Name of the Mundkar/Applicant and address	Survey No.	Area of land in sq.mts.	Name of the land Owner	Number of hearings held	Current status
1	JM-III/ MUND/1/2021	Suryakant L Halornekar r/o Behind church, Bicholim Goa	9/4; 9/11	--	Fedric D Noronha , Bicholim Bazar Bicholim Goa	39	W.A.
2	JM-III/ BICH/MND/ 9/2021	Gokuldas Rama Petkar &ors. Kudne, Bicholim-Goa	77/1 8	8750	TulshidasPuti Malik alias TulxidasPutiMolico, &ors. Carona, Aldona, Bardez, Goa	20	Amendment
3	JM-III/ MUND/7/2021	Babalo Govind Gaonkar, r/o Latambarcem Bicholim	701/ 7; 701/ 9	75; 5450	Ramchandra Lakho Gaonkar (dec) Balkrishna R. Gaonkar&ors. r/o LatambarcemBicholim	32	Further cross
4	JM-III/ BICH/MND/ DEC/8/2021	Babi Raghu Tate, r/o Muslimwada , Bicholim	62/9	900	RamchandraPanduPara b(dec) thr LR's Sheetal R. Parab&ors r/o	35	Settlement

					Gaonkarwada, Bicholim		
5	JM-III/ BICH/MND/DEC/ 10/2021	Madan Kauthankar, r/o MulgaoBicholim	270/ 4,6	13100; 525	Sri DevRavalnathMahalax mi Trust, having office MulgaoBicholim	34	Settlement/W.A
6	JM-III/MND/3/2021	NagavaTalkeri, r/o Bicholim Goa	31/1	--	KamluddingKazi&ors	76	Postal report

2022-23

1	JM-III/ BICH/MND/3/2022	Mr. Narayan Dulba Gurav r/o Karapur, Sankhalim – Goa.	157/1	32636	Mr. Pratapsingh Ravaji Rane & ors r/o Karapur, Bicholim - Goa	23	Steps for intervention
2	JM-III/BICH/ MND/ Dec/2/2023	Shri SantoshMurariGaonkar&ors . r/o Shirgao, Bicholim -Goa	59/3 & 59/4	--	RajaramBandekar Mines Pvt. Ltd. Murmugao, Vasco Da Gama &ors	10	Clarification/order
3	JM- III/BICH/MND/DEC/5/2 023	Narayan Sham Navelkar alias Narayan ShanuNavelkar (dec) 1.Suhas N. Navelkar&ors, r/o PoiraAssonoragoa.	59/2	225	M/S Chowgule& Co. Ltd.	5	Arguments
4	JM- III/BICH/MND/DEC/6/2 023	Shashikant Krishna Marathe&ors r/o Salem Bicholim Goa	192/1	675	Soma D Raut & ors R/o Salem Bicholim	6	Publication/steps
5	JM-III/BICH /MND/ DEC /4/2023	Kashinath M Naik r/o Pajwada, Bicholim	95/0	--	Yogesh K Lawande, r/o Banglore	9	Further evidence

2023-24

1	JM-III/ MND/DEC/1/2024	Gokuldas N Ghatwal, r/o Sirigao	46/6	--	Narayan Prabhu Mhambre r/o Panaji	2	steps
2	JM-III/ MND/DEC/2/2024	Kalindi Ghatwal r/o Sirigao Goa	3/0	--	Narayan Prabhu Mhambre r/o Panaji	2	Steps

2024-till date

1	JM-III/	Namdev V. Volvoikar @	146/0	--	M/s Muktar Logistics (India)	2	Steps

	BICH/MND/DEC/3/2024	Naik (thr.LR's) Nilima N. Volvoikar @ Naik r/o Navelim Goa			Private Ltd.		
Sr. No.	Case No.	Name of the mundkar/Applicant and address	Survey No.	Area of land in sq.mts.	Name of the Owner of the land	Number of hearings held	Current status
1	JM-III/BICH/MND/PUR/2/2023	Tulshidas A. Gawade&anr. r/o BordemBicholim	58/6	--	Comunidade of Bordem	5	Amendment
2	JM-III/BICH/MND/PUR/1/2023	Sharad K Navelkar&anr. r/o NavelimBicholim	208/0	--	Comunidade of Navelim	15	Clarification/Order

2024-till date

1	JM-III/BICH/MND/PUR/1/2024	Deepak Ghadi, r/o Navelim Bicholim Goa	71/0	--	Comunidade of Navelim	10	Steps
2	JM-III/MND/PUR/3/2024	Ashok L. Halarakar (dec) Smt. Kalpana Ashok Halarakar, r/o Behind church, Bicholim-Goa	9/4	--	Fedric Liao Deodita Noronha(dec)LRs Dorothy rita Lobata Rodregues	2	steps
3	JM-III/MND/PUR/2/2024	Chandrakant Deu Naik & Anr. (dec) Suraj Gajanan Naik, R/ o Sirigao Goa	96/6	--	Akrol Raya Gaonkar alias Akrur Raya Gaonkar	2	reply

PENDING TENANCY CASES

2021-22

Sr. No.	Case No.	Name of Tenant/Applicant and address	Sy. No.	Area in Sq.mts.	Name of the land owner	No. of hearings	Current Status
1	JM-III/TNC 18 &	Raghlo Sada Sawant & ors. r/o Sarvan	10/6	--	Krishna V Dhavaskar & anr. r	85	chief

	20/2001						
2	JM-III/TNC 9 & 10/2003	Tulsidas B Kalangutkar & ors., Mulgao	197/1	--	Fredrick M Luis Oscar &ors	59	Settlement/order
3	JM-III/TNC 3/2004	Datta Soma Parsekar & ors. r/o Naroa	24/2; 113/7	9750; 8075	Sheela L Kamat Satoskar&ors.	96	Further cross
4	JM-III/TNC 4/2004	Rama Mainkar (dec) Harichandra R Mainkar & ors. r/o Maem	370/5	7550	Keshav Jaidev Shet Haldonkar & ors	84	Further arguments
5	JM-III/TNC/ 6/2004	Laxman Malik, r/o Latambarcem	296/2	--	Damodar Mashelkar	78	Consent terms/settlement
6	JM-III/TNC 39/2004	Vasanti R Salelkar, r/o Carapur	4/3, 4	--	Vithal A Shenvi Karapurkar	68	Further evidence
7	JM-III/TNC 2/2005	Deu N Sawant, r/o Sarvan	138/5	--	Krishna Karapurkar & anr.	69	steps
8	JM-III/TNC 15/2007	Harichandra Malik, r/o Latambarcem	159/1	8500	Comunidade of Latambarcem,	80	Further cross
9	JM- III/TNC/issu e/ 4/2008	Vasu Vithu Naik (dec) Laximan L Naik & ors., r/o Pirna Bardez-Goa	23/0	--	Bostiao Conceicao F Vereira & ors.	64	steps
10	JM-III/TNC 9/2011	Tulshidas B Gawas & ors., r/o Navelim ,	107/3- 11; 106/2- 11; 108/2- 11	--	Comunidade of Navelim &anr.	55	Order/clarification
11	JM-III/TNC/ 3/2012	Rama VithuVarak	42/1	32550	Abdul Gani Suleman Baig & ors	84	Reply/order
12	JM- III/TNC/Neg -Dec/ 9/2018	Shri Devi Kelbai Devasthan, Mulgao Goa	167/1, 2, 3; 168/0	--	Babu Dadu Mulgaonkars	57	W.A./Order
13	JM-III/TNC 5/2018	Jaiwant B Dabolkar , r/o Naroa	30/4, 32/0, 21/1	148000	Luis Ian Dias,	74	Reply/argument

14	JM-III/TNC 5/2019	Vithu B Kanolkar (dec) Rukmini V Kanolkar & ors. Bicholim-Goa	53/5, 52/8	3050	Keshav V Lawanis & ors.	79	evidence
15	JM-III/TNC/ DEC/2/2019	Babgo Gawade & ors r/o Pale	71/1	4400	Ramesh M Dalvi & ors., r/o Pale	46	steps
16	JM-III/TNC/ NEG-DEC/4/ 2019	Lairai Saunsthan @ Sri Devi Lairai & anr. at Sirigao Goa.	50/2, 3	225; 1600	Deu Babani Gaonkar r/o Sirigao	64	Evidence
17	JM-III/TNC/ DEC/2/2020	Arjun Budhu Naik, r/o Latambarcem Goa	659/0	5310	Prataprao V. Rane Sardesai & anr	42	Argument on interv ention appln.
18	JM-III/TNC/ 9/2021	Rajaram Dattulo Zolmi alias Rajaram Datta Jalmi & orsr/o Piligao	57/1	55665	Ramchandra Narayan Sinai Amonkar & ors,	68	Bringing LR's of Opponent No.1
19	JM-III/TNC /DEC/2/2021	Dasharath Ganu Gawde & anr. r/o Cudnem	180/20, 24	38259	Gauri Subhashchandra Sinai Borkar & ors.	64	Evidence

2022-23

1	JM-III/ MAEM/ TNC/1/2022	Shri. Lochan Venkatesh Nagvekar & anr. r/o Mayem, Bicholim	304/8	2825	Mr. Caitano Manuel Xavier Fernandes,	36	Reply of intervention application
2	JM-III/BICH /TNC/DEC/3/2023	Tukaram Pednekar &ors r/o Ussap Nanoda,	547/6, 8, 15	5050	Prasad V Kamat & ors,	27	orders
3	JM- III/BICH/TNC/DE C/ 6/2023	Smt. Sushila Sagun Naik & ors. r/o Virdi	23/20	9650	Mandar M Sardessai,	16	Further evidence

2023-24

1	JM-III/BICH/ TNC/DEC/8/2023	Pandurang G. Mayekar & anr. r/o Maulinguem	109/1	24875	Babaji Rauji Rane Sardessai (dec) Rajashree B Rane,	9	Reply
2	JM-III/TNC/ Neg- Dec/11/2023	Dattaram Tulaskar, r/o Carapur	88/2	4650	Jaysingrao V Rane & ors.	4	Steps/publication

2024 till date

1	JM-III/ BICH /TNC/4/2024	Shri Kiru Narayan Vaigankar alias Kir Narayan Vaigankar (dec)1.Shri Ramrai Kir Vaigankar, r/o Mulgao	226/0(part)	20000	Mrs. Chandrabhaga Babi @ Babli Parab,	3	Consent terms/settlement
2	JM-III/TNC/ 5/2024	Mahadev V. Kerkar, r/o maem	178/3, 177/3	--	Ramnath V. Naik & ors	2	reply
3	JM-III/TNC/ DEC/1/2024	Gajanan V. Naik, r/o Arvalem	54/0, 57/0, 60/4	176100;15 3848	Subhashchandra Shenai	4	Steps
4	JM-III/TNC/ DEC/2/2024	Parvati Gawas, r/o Navelim	208/0	122400	Comunidade Navelim	3	Reply of intervention application
5	JM-III/TNC /DEC/3/2024	Suhas N. Navelkar, & ors. r/o Head Land Sada Mormugao South Goa	59/1	9000	M/s Chowgule & Co. Ltd. Sirigao Mines	3	Arguments
6	JM-III/TNC/ 6/2024	Vassant Soma Naik & ors. r/o Bordem	127/13, 128/14	1200; 2750	Pandurang M Karapurkar	1	Steps

TENANCY

2021-22

Sr. No .	Case No.	Name of Tenant/ Applicant and address	Sy. No.	Area in Sq.mts.	Name of Land owner	No. of hearin gs	Current status
1	JM-III/TNC PUR/4/2021	Subrai Kusta Malik, r/o Varche Harvale, Kelbaiwada, Sanquelim	74/0	15000 sq.mts.	Comunidade of Harvalem, &Anr. Harvalem,	55	W.A.

2022-23

1	JM-III/ TNC/PUR /3/2023	Rajeshree R Bhamaikar & ors r/o Surla	210/12, 13, 8, 4	2900	Comunidade of Surla	12	Steps/talathi report

2023-24

1	JM-III/ TNC/PUR/ 6/2023	Chandrakala C Pal, r/o Bordem,	30/13, 17	--	Narayan A. Shet Vernekar, r/o Bordem	4	Publication/steps

2024 till date

1	JM-III/ TNC/PUR /2/2024	Sitaram V. Pal r/o Bordem	19/9	1275	Gajanan Karapurkar	5	Steps/appearance
2	JM-III/ TNC/PUR /3/2024	Pandurang Parbat Gosavi (dec) Prabha Pandurang Gosavi r/o Bordem	127/14; 128/2	1925; 2200	Pandurang Mangesh Karapurkar,	4	Steps/talathi report
3	JM-III/ TNC/PUR/4/2024	Namdev Arjun Gosavi, r/o Bordem, Bicholim & Anr.	128/13	1825	Pandurang Mangesh Karapurkar,	4	Steps/talathi report

Mundkar cases

2021-22

Sr. No .	Case No.	Name of the tenant/Applicant and address	Survey No.	Area of land in sq.mts.	Name of the Owner of the land	Numb er of hearin gs held	Current status
1	JM-IV/ BICH/ MND/ DEC/3/ 2021	Mukund Pundalik Kavthankar alias Mucunda Pundolica Coutoncar, r/o Mulgao	270/4	13100	Sri DevRavalnathMahalaxmi Trust, MulgaoBicholim Goa	35	Argument
2	JM- IV/BICH/MND/ 6/2021	TruptiTulshidasFalkar&ors. Kudne, Bicholim-Goa	77/18	8750	TulshidasPuti Malik alias TulxidasPutiMolico r/o Carona, Aldona, Bardez, Goa	21	Appearance/restorati on

2022-23

1	JM- IV/BICH /MND/3/ 2022	Gurudas Dicholkar, r/o Mulgao, Bicholim	1/31	3125	RadhabaiBalkrishna Joshi (since dec.)&ors.	16	Appearance/reply

2023-24

1	JM-IV/BICH/MUND/ DEC/ 1/2023	Smt. UtkarshaUlhasGawande , r/o Velguem, Pale, Bicholim-Goa.	26/3	1225	Comunidade of Velguem, Rep. by its Attorney &anr.	18	Appearance/reply

2	JM-IV/BICH/MUND/DEC/3/2023	Pramod U Ghatwal, r/o MayemBicholim Goa	48/2	1275	PundalikVenkateshDhond, r/o AldonaBardez	9	steps
3	JM-IV/BICH/MUND/DEC/4/2023	Kalidas H. Ghatwal, r/o MayemBicholim Goa	48/2	1275	Pundalik V Dhond, r/o AldonaBardez	9	Publication/ steps

2024-till date

1	JM-IV/BICH/MND/DEC/6/2023	Krishna J. Vengurlekar&ors. r/o Narva, Bicholim	3/6, 3/9	8450; 25	Ramchandra V Petkar, r/o NarvaBicholim	4	Steps

2024-till date

Sr. No.	Case No.	Name of the tenant/Applicant and address	Survey No.	Area of land in sq.mts.	Name of the Owner of the land	Numb er of hearin gs held	Current status
1	JM-IV/BICH/MND/PUR/1/2023	Suresh S Ghatwar, r/o Sirigao	3/0	--	Narayan PrabhuMhambre, r/o Panaji	12	Demarcation/argume nt

PENDING TENANCY CASES

2021-22

Sr. No.	Case No.	Name of tenant/ Applicant and address	Sy. No.	Area in Sq.mts.	Name of the land owner	No. of hearin gs	Current Status
1	JM-IV/TNC/ Dec/7/ 2021	Datta P Satodkar & anr. r/o Surla, Bicholim Goa	63/0	21000	Surya Shivram Marathe, r/o Surla, Bicholim Goa	35	Further evidence
2	JM-IV/TNC/ DEC/3/ 2021	Rama Deu Kavlekar & ors. R/o Pilgao, Bicholim	69/11	59900	Hindumati Narsinha Naik & ors., r/o Virdi, Sanquelim	47	Further cross

		Goa			Goa		
3	JM-IV/ BICH/TNC/ DEC/5/2022	Sukhada V Naik & 2 ors. r/o Shirodwadi, Mulgao Goa	236/1, 233/0	67700; 23300	Luis Gonzaga Lazarus & Anr. r/o near St. Clara High School, Assonora, Goa.	28	Amend cause title/order

2022-23

1	JM-IV/ BICH/ TNC/ Dec/3/2023	Sitaram Vishram Pal & Anr. Bordem, Bicholim -Goa.	30/18, 30/20, 26/1	325; 1025; 225	Comunidade of Bordem, Bordem, Bicholim-Goa &Anr.	12	Argument/order
2	JM-IV/ BICH/ TNC/ Neg-Dec/8/ 2023	Chandrabhaga B Parab ,&ors r/o Mulgao Bicholim	226/0	136000	Kiru N Vaigankar (dec) RamraiKirVaigankar&ors r/o MulgaoBicholim Goa	10	Settlement report
3	JM-IV/ BICH/ TNC/ Dec/12/2023	Bhairo N Zore r/o Mulgao Bicholim	187/10	1925	Narayan Premanand Sawant, r/o Ansabhat Mapusa	3	Further evidence

2023-24

1	JM-IV/ BICH/ TNC/ Dec/1/2024	Gajanan Naik, r/o Arvalem, Bicholim	59/1	18354	M/s Bhumi Developers	8	Appearance
2	JM-IV/ BICH/ TNC/ Dec/2/2024	Nagesh Devidas, r/o Sirigao	65/22	1175	Attorney Comunidade Shirigao	6	Further evidence

2024-till date

1	JM-IV/TNC/ NEG- DEC/3/2024	Dhiraj Vithal Prabhu Mahambre Ribandar, Panjim Goa & anr.	205/2	2900	Shitaram Vishram Vaiganker, anr r/o Mulgao	2	Steps

TENANCY PURCHASE CASES

2021-22

--NIL--

2022-23

--NIL--

2023-24

Sr. No	Case No.	Name of Tenant/Applicant and	Sy. No.	Area in Sq.mts.	Name of land owner	No of hearin	Current Status

.		address				gs	
1	JM-IV/ TNC/ PUR/ 5/2023	Kashibai Pal, (dec) Darshan U Pal &ors. r/o Bordem Bicholim Goa	18/3	1100	Comunidade of Bordem & anr.	10	evidence
2	JM-IV/ TNC/PUR/ 7/2023	Radha G Pal, r/o Valshi Bicholim Goa	56/9	3850	Comunidade of Bordem	6	Appearance/ reply
3	JM-IV/ TNC/PUR/ 8/2023	Janardhan P Kalangutkar (dec) Jayanti Kalangutkar & anr. r/o Sirigao Bicholim Goa	45/27	950	Tukaram P Homkhandi & ors. r/o Choraogoa	7	Reply
<u>2024-till date</u>							
1	JM-IV/ TNC/PUR/ 1/2024	Sambhaji Pednekar r/o	547/9	1450	Damodar V. Kamat	4	Steps/

ANNEXURE B

UNSTARRED LAQ 146 (Dy. Collector & SDO's South Goa)

d) Pending Tenancy appeal cases for the year:

TALUKA : Office of the Dy. Collector & SDO-I, Salcete

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
2021-22							
Nil							
2022-2023							
1	SDO/SAL/TNC/APPL/01/2022	Eusebio Procopio Dulces de Braganza S/o. late Lia Pereira e Braganza R/o. H. No. 583, Mazillvaddo, Raia, Goa	13/5 of village Raia	--	Comunidade of Raia Having office at Raia, Goa & Mr. Sunnykrishna Maina Borkar, R/o. H. No. 577, Nr. the Church, Raia, Goa	28 hearings	Appellant has to file Written argument on appeal application
2	SDO/SAL/TNC/APPL/02/2022	Luis Ambrosio Dias alias Ambrosio Dias (deceased) Through his L.R.'s; Mrs. Maria Fernandes & others All resident of House No. 790, Betora, Curtorim, Salcete, Goa	258/2, 260/1 village Curtorim	--	Elena Moniz (since deceased) through her L.R.'s Mrs. Maria Do Ceo Moniz, Resident of 7 Liberty Shopping Centre, 98/B, Bandra, Mumbai, Maharashtra-400 050	20 hearings	Service of the notice to the LR's of deceased respondent No. 3
3	SDO/SAL/TNC/APPL/03/2022	Esperanca Fernandes, wife of late Joao Camilo Fernandes, R/o. House No. 524, Curilo, Majorda, Salcete Goa.	Chalta No. 2/1, 3/1, 5 , 9 of PT sheet No.	--	Sebastiao Braganza, Represented Through its Legal Representatives Alica Braganza & others	20 hearing	Respondent has to file Written argument on condonation of

			100		R/o. Bellapand , Fatorda, Salcete Goa		delay in filing appeal
4	SDO/SAL/TNC/APPL/04/2022	Mrs. Felicidade Fernandes, Widow of Joao Chagas De Cristo Fernandes,, R/o. H. No. 252, Arossim Bandar, Cansaulim, Goa. 403712	136/9 of village Utorda	6075 sq. mtrs.	Comunidade of Utorda, Having Office at Utorda/Majorda, Salcete Goa through its' attorney & Fr. Joaquim Fernandes,C/o. Mrs. Felicidade Fernandes, R/o. H. No. 252, Arossim, Bandar, Cansaulim, Goa others	17 hearings	Fixed for clarification
5	SDO/SAL/TNC/APPL/01/2023	Mr. Romao Rosario Fernandes S/o. late Custodio Fernandes R/o. H. No. 522, Dialgona Telaulim, Navelim Salcete	150/5, 150/6, 3/2 of Cavelossim Village	350 sq. mtrs, 1900 sq. mtrs, 7725 sq. mtrs	Mrs. Sevana Zemira Jacques, D/o. Antonio Jose Jacques, R/o. H. No. 320-A, Tibet, Cavelossim, Salcete Goa	11 hearings	Appellant has to file Written argument on condonation of delay in filing appeal
6	SDO/SAL/TNC/APPL/02/2023	Mrs. Inacia Dias e Gonsalves, W/o. late Mr. Joao Jose Gonsalves,& others All r/o H.No. 86, Arlem, Bareabhat, Raia, Salcete, Goa	262/1, 263/1 of village Raia	--	Mr. Caetano Antonio Filipe de Brito Colaco, S/o late Mr. Albino de Nascimento Colaco, & others R/o. H.No. E-13, La Marvel Colony, Dona Paulo, Tiswadi,	12 hearings	Respondent has to file Written argument in filing appeal
2023-2024							
7	SDO/SAL/TNC/APPL/04/2023	Mrs. Rosita Antonieta Regina Fernandes, d/o late Marco Rosario Tito Fernandes and late Pedrinha Rosarinha Eulalia Furtado, w/o Mr. Jose Fernandes, Resident of H.No.743/2, 2 nd Fatrade, Varca, Salcete, Goa-403 721.	166/23 of village Varca	4325 sq. mtrs.	late Dumentina Fernandes & late Joao Silvester Fernandes both expired leaving behind her legal heirs:- Mrs. Alexindrinha Delfina Fernandes & others All r/o H. No.745/B. 2 nd Fatrade, Varca, Salcete,	12 hearings	Fixed for oral Arguments on application to leave to file appeal
8	SDO/SAL/TNC/APPL/05/2023	Shri. Agostinho D'Costa Son of late Jose D'Costa Resident of H.No.32/1, Bamborda, Verna, Salcete, Goa	28/31 at village Verna	--	Maria Artimizia Gomes e Moniz (Since deceased) Through legal heirs Mrs. Maria S. Pinto e Gomes & other All residents of H.No.35,	9 hearings	Appellant has to file Written argument on condonation of

					Bamborda, Verna, Salcete, Goa		delay in filing appeal
9	SDO/SAL/TNC/APPL/06/2023	Shri Suresh Sawant, S/o Mahabaleshwar Sawant, R/o H. No. 185, Near PHC Centre, Pato, Balli, Quepem, Through his authorized Power of Attorney Mr Sairu S Rane, r/o H. No. 5/3193, Toleband, Aquem, Margao, Goa.	62/5 of village Benaullim	--	Late Jeronio Fernandes and his wife Late Filomena V. M. Fernandes (both deceased through their LR's) Mr. Filipe Fernandes & others , All r/o Monte Pol Building, 2nd Floor, Comba, Margao, Goa	8 hearings	Appellant has to file Written argument on restoration application
10	SDO/SAL/TNC/REV /07/2023	Mr. Thomas Santana Pereira & Others Both r/o H. No. 102/1, 2nd ward, Colva, Salcete, Goa	89/4 of village Colva	2500 sq. mtrs.	Maria Divina D'Mello & other Both r/o H. No. 51,, Mungul Pequeno, Margao Salcete, Goa	6 hearings	Appellant has to take Steps to serve the other respondents
11	SDO/SAL/TNC/APPL/08/2023	Mr. Joao Francisco Milagres Rodrigues alias John Rodrigues, All residents of H.No.452, Marfondo, Loutolim, Salcete, Goa	132/1 village LOutolim	---	Mrs. Maria Doroteia Leopoldina da Piedade Noronha, & others All residents of Flat No.16, Building B2, St.Joaquim Road, Borda,Margao, Goa	6 hearings	Appellant has to file Written argument in filing appeal
12	SDO/SAL/TNC/APPL/09/2023	Mr. Joao Fernandes Son of Mr. Jose Fernandes & others r/o H. No. 985/1, Novo Palmar Cortalim, Goa	318/ 2 to 15 of village Verna	---	The Congregation of The Sisters of The St. Joseph Of Cluny, a Society duly registered under the Societies Registration Act, 1860 having its registered office at Cluny Convent, Vaddem, Vasco da Gama, represented by its Provincial Sister, Roman Catholic Nun, major in age, Indian National, St. Anthony's Home, Senaulim, Verna, Salcete, Goa.	5 hearings	Service of notice
13	SDO/SAL/TNC/REV/01/2024	Mr. Jose Abranches & Mrs. Rosy Afonso Both R/o. H. No. 137, Ambular Verna Salcete Goa	103/3 of village verna	6900 sq. mtrs.	Mr. Gasper D'Souza S/o. late Joaquim D'Souza R/o. H. No. 131/A, Umborem, Verna Salcete Goa	4 hearings	Fixed for Oral arguments on leave to file appeal and condonation of delay
14	SDO/SAL/TNC/APPL/02/2024	Claudina Freitas e Rodrigues Wife of Caetano Rodrigues,	62/6, 7, 8 of village	2550 sq. mtrs.	Vanita Suryakant Katkar Widow of Suryakant Katkar,&	4 hearings	Appellant to take steps to serve the

		& others All residents of H.No. 792/B, Mugali, Sao Jose de Areal, Salcete - Goa	Betalbatim		others Both residents of H.No.202, Guru Ashish Bldg., Near Gandhi Market, Margao, Salcete – Goa		other respondents
15	SDO/SAL/TNC/APPL/03/2024	Mr. Pedro Joaquim Vaz Son of Late Francisco Vaz (since deceased through LR'S Remetina Vaz & others resident of H. No 62, Ilha De Rachol, Salcete, Goa	16/11 of village Rachol	3600 sq. mtrs.	Felicidade Rodrigues (since deceased through LR'S) Mrs. Rosada Luis Wife of Late Mr. Caetano Jose Mendes r/o H. No 27, Ilha de Rachol, Salcete, Goa	5 hearings	Appellant to take steps to serve other respondents
16	SDO/SAL/TNC/APPL/04/2024	Shri Joaquim Vas alias Joaquim Vaz alias Joaquim Santan Amaro Vas alias Joaquim Santana Vaz (Since Deceased) Through legal heirs Mr. Stanly Ignatius Vas All Resident of H.No-257, Porebhat, Verna, Salcete Goa.	328/9 , 75/16, 76/22 of village Verna	1850, 4575, 1125 sq. mtrs.	Comunidade of Verna 2. Administrator of Comunidade Margao, Salcete -Goa. 3. Government of Goa National Highway, PWD	3 hearings	Appellant to take steps to serve other respondents
17	SDO/SAL/TNC/APPL/05/2024	Smt. Aluina Santimano Alias Maria Esperanca Santimano Widow of Joaquim Cipriano de Almeida (Since deceased) through LRs. Shri. Fidalgo Lourence Xavier de Almeida and others R/o. H. No. 470, Vodlem bhatt, Taleigao, Ilhas Goa.	58/9 of village Colva	3500 sq. mtrs.	Mrs. Especiosa Piedade Fernandes Widow of late Joaquim Remedio Fernandes (Since deceased) through LRs. (a) Mr. Mariano Jose Fernandes & others All residents of H.No. 342, 4th ward, Colva, Salcete Goa.	2 hearings	Appellant to take steps to serve other respondents
18	SDO/SAL/TNC/APPL/06/2024	Renee Baylon Carvalho & others R/o Flat. No. B 4, Second floor, Gul Bahar, Behind metro cinema, Dhobitalao, Mumbai, Marine lines, Maharashtra, 400020. (Through Her Power of Attorney) Mr. Antonio Oswald Euclides Cotta, R/o. H. No.380, Near St Mary's School, Chinchinim Salcete Goa	24/2 of village Betalbatim	4050 sq. mtrs.	Smt Maria Josefa Rodrigues Alias Maria Joseph Rodrigues Daughter of late Pedru Antonio d Sa R/o House No 18/2, Chawl Betalbatim, Salcete, Goa	2 hearings	Service of Notice to other respondents

19	SDO/SAL/TNC/REV/07/2024	Mrs. Pedrinha E. Azavedo W/o. late Benedicto Azavedo H. No. 1517, Near St. Anthony Ward, Sanvoxem Curtorim, Salcete Goa	143/9 of Village Curtorim	2725 sq. mtrs.	The Comunidade of Curtorim Rep. through its attorney Having its office at Curtorim, Salcete Goa	2 hearings	Respondent has to file reply on condonation of delay in filing appeal
2024- till date							
20	SDO/SAL/TNC/APPL/08/2024	Mr. Simon Francis Peixoto, H. No. 915, Vauxem Loutolim, Salcete, Goa Represented by Attorney/Agent Shri. Basilio Santana Castelino alias Shri. B. S. Castelino H. No. 313/2, St. Matias, Malar, Divar, Tiswadi, Goa	550/1 of loutolim Village	---	Mrs. Lina D'souza R/o. Vauxem, Loutolim, Salcete Goa	1 hearing	Service of notice

Taluka:- DY. COLLECTOR & SDO-II, Salcete

Sr No	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of Land owner	No. of hearings	Current status
Pending Tenancy cases for the year 2022							
1	SDO-II SAL/TNC-APPL/01/2022	Ms.MelbaDionisia De Mello, r/o House No. 445, Orel Assolna Taluka Salcete-Goa	70/1	2875 sq.mts	JoanitaBenedicta Almeida & others r/o Assolna Salcete Goa	36	For clarification

Office of the Dy. Collector/SDO Mormugao

Sr. No .	Case No.	Name of the tenant/applicant and address	Survey No.	Area	Name of the Land owner	Number of hearings	Current status
1	2	3	4	5	6	7	8
	2021-2022						
1	SDO/MOR/TNC/APPL/01 /2022	Rosaria Dourada & Ors. w/o late Camilo Dourado, R/o H. No. 295, Jinna, Sancoale, Goa.	19/1	9875 Sq. mtrs	Chandrakant S. Naik	12	Matter fixed for written arguments of the appellant

	2022-2023						
1	SDO/MOR/TNC/APPL/REST/01 /2023	Mr. Anthonio Souza Alias Anthony D’ Souza alias Antonio Souza Mrs.AliasAshonShobur Souza All r/o of H NO. 3, Curpawado,Quelossim, Mormugao-Goa	196/3	4897 Sq. mtrs	Mr. Roque Anthony Pereira Alias Roque Antonio Pereira	02	Reply of the respondent on restoration application

	2023-2024 till date						
1	SDO/MOR/TNC/APPL 01/2024	Ms. Naina Narayan Naik R/o H. No. 321, Shindolim, Sancoale, Mormugao-Goa.	88/1	2400 Sq. mtrs	Comunidade of Sancoale	-	Fresh notice

2	SDO/MOR/TNC/APPL 02/2024	Ms. Naina Narayan Naik R/o H. No. 321, Shindolim, Sancoale, Mormugao-Goa.	88/1	2400 Sq. mtrs	Comunidade of Sancoale	-	Fresh notice
3	SDO/MOR/TNC/APPL 02/2024	Shri. Caitan Sequeira (since deceased) Through his LRs Mrs. Joyce Miranda, H. No.324, UddoQuelossim, Cortalim, Mormugao Taluka, Goa.	12/9	700 Sq. mtrs	Mrs. Esperanca Siqueira	-	Fresh notice

	Dy. Collector & SDO, Quepem						
	QUEPEM YEAR 2021-22						
Sr No	Case No	Name of teanat/applicant and address	Survey No	Area	Name Of the land Owner	No.Of Hearing	Current Status
1	SDO/QPM/TNC/APPL/2/2021	Comunidade of Balli Attorney Holding Shri. Rajesh Krishna Faldessai R/o. Chani, Deulwada Balli Quepem Goa.	100/0	3300 Sq.mtrs.	Comunidade of Bali	35	Opportunity granted to opponent
2	SDO/QPM/TNC/APPL/05/2022	Smt. Eudociana Sobrinho R/o. H.No. 913, Karmaliwasa Quepem Goa.	276/3	1100 Sq.mtrs.	Paulo Furtado	25	Second opportunity granted to respondent
3	SDO/QPM/TNC/APPL/10/22	Mr. Mohamad Yassin Khan R/o. H.No. 281, Malbhat, Margao Salcete Goa.	17/5	3625 Sq. Mtrs.	Navalavati Nilu Gaonkar & othrs.	23	Clerification /Order
4	SDO/QPM/TNC/APPL/04/22	Shri. Satu Bombo Gaonkar (deceased) Through its legal heirs 1.Bombo Satu Gaonkar R/o. Canibag, Morpirla, Quepem Goa.	41/7	2508 Sq.mtrs.	Comunidade of Fatorpa	25	Written Arguments

5	SDO/QPM/TNC/APPL/6/2022	Comunidade of Quitol Attorney holder Shri. Jayesh Naik Dessai R/o. H.No. 15,Quitol, Fatorpa Goa	103/1	134850 sq.mtrs.	Comunidade of Quitol	25	Opportunity granted to opponent

Year: 2022-23

Sr No	Case No	Name of teanat/applicant and address	Survey No	Area	Name Of the land Owner	No.Of Hearing	Current Status
1	SDO/QPM/TNC/APPL/3/23	Mr Mark Joseph De Loyala Furtado r/o c/o Dr. Max De Loyala Furtado Chinchinim salcete Goa	138/1	4990 Sq mtrs	Dr.Alvaro Loyola De Furtado	18	Sought time
2	SDO/QPM/TNC/APPL/4/23	Shri Hari Keshave Alve r/o near Pandova Chapel Aquem Margao Goa	40/2	7075 sq mtrs	Hari Keshave Alve	23	Reply on stay application

Year: 2023-24

1	SDO/QPM/TNC/APPL/01/2024	Smt. Tuljabai Raghu Gaonkar & others Antarem Deo Quepem Goa v/s Shri. Amarnata Crishna Quenim @ Amarnata Krishna Keny & others	104/2, 105/3, 106/1	34.25 Sq mtrs 59.75 Sq mtrs 30.25 Sq mtrs	Kashinath Krishna Naik	3	Appearance
2	SDO/QPM/TNC/APPL/05/23	Mr. Suraj Dessai r/o H.No 115/C1 voddy Cuncolim salcete Goa	42/7	487 sq mtrs	Suraj Dessai	17	Oral Arguments
3	SDO/QPM/TNC/REV/8/23	Comunidade of the Provinvia De Balli through its president Shri prakash Vazir Phal Dessai r/o ontem Fatorpa Quepem goa	7/1	N.A	Smt Sumitra Shrikant Devidas	8	Appliant to furnish copy of respondant

Year : 2024 to Till Date

Sr No	Case No	Name of teanat/applicant and address	Survey No	Area	Name Of the land Owner	No.Of Hearing	Current Status
NIL							

TALUKA :DY. COLLECTOR & SUB DVISIONAL OFFICER SANGUEM

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner
1	TNC/APPL/02/2019	Isabella Dsouza&ors R/o H.No 12 Ponsollwadda curpemsanguem Goa	5/8 of Village Curpem in SanguemTaluka	3300 sq.mtr	ShriVithalPurshottamNadkarni&ors r/o curpemSanguem Goa
2	TNC/REV/30/2018	ShriShrikantTukaramNaik&ors All r/o BandwadaCapxem SanvordemSanguemGoa	6/14 of Sanvordem village in sanguemtaluka	375 sq.mtr	ShriJaivantFotuSanvordekar&orsDattawadi Sanvordem Sanguem Goa
3	TNC/REV/20/2018	ShriShrikantTukaramNaik&ors All r/o BandwadaCapxem SanvordemSanguem Goa	1/1 of Village Sanvordem in SanguemTaluka	575 sq.mtr	ShriNarhariBalkrishna Sinai Sanvordekar&ors r/o Gogol Margao Goa
4	TNC/REV/12/2018	ShriShrikantTukaramNaik&ors All r/o BandwadaCapxem SanvordemSanguem Goa	5/8 of Sanvordem Village in Sanguem taluka	1525 sq.mtr	ShriDurganandRamanath Sinai Sanvordencar r/o DurgananadnagarMorailem Curchorem Goa
5.	TNC/APPL/09/2018	ShriMhabluShanuNaik&ors r/o ConproiMirabag Sanvordem Goa	22/1 and 2/1 of VilalgeComproi of Sanvordem in SanguemTaluka	4800 sq.mtr& 3900 sq.mtr respectively	Smt Tara JagannathNadkarni r/o Sanvordem Goa
6.	TNC/APPL/02/2018	ShriLaxman Vishnu Raut r/o H.No.641/1, Dhadem Sanvordem Goa	71/1, 71/2 and 71/3 of sanvordem Village in SanguemTaluka	-----	ShriSheshgiriPurushottam Sinai Sanvorderker(since deceased) through his legal heir ShriPurushottamSheshgiri Sinai Sanvorderker&ors r/o H.No.578.1 DattawadiSanvordem Goa
7	TNC/REV/14/2018	VinayVasantDessai&ors r/o of H.No. 24, MugoliSanguem Goa	4/0 of Village Mugoli in SanguemTaluka	247575 sq.mtr	SmtKundaUmakantSalelkar&ors r/o Shiv Sahi near TirodkarBldg vasco da Gama.

8.	LRC/TAN/SAN/APPL/1/2021	Mr Chandrakant Rama Gaonkar&ors r/oH.No.147, Colomb, Sanguem Goa	64/1 of Village Colomb in SanguemTaluka	341950sq.mtr	The Comunidade of Colomb Address the Administrator of Comunidades office of Collector (old Bldg) near Municipal garden Margao Goa
9.	TNC/APPL/02/2023	Mr Chandrakant Rama Gaonkar&ors r/oH.No.147, Colomb, Sanguem Goa	64/1 of Village Colomb in SanguemTaluka	341950 sq.mtr	The Comunidade of Colomb Address the Administrator of Comunidades office of Collector (old Bldg) near Municipal garden Margao Goa
10	TNC/APPL/08/2018	ShriAnkushNaik (since deceased) through his legal heirs Mrs SukantiKamlakarNaik r/o DhademSanvordenSanguem Goa	78/6 and 78/8 of Village Sanvordem in SanguemTaluka	1000 sq.mtr and 2425 sq.mtr	Mr SurendranathRamracoNadkarni(since deceased) through his legal heirs Mrs DurgabaiSurendranathNadkarni r/o Sanvordem

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
YEAR 2022-2023							
1.	TNC/APPL/01/2023	ShriMukundNageshBhandari (since deceased) through his legal heirs SmtMohiniMukundBhandari&Ors r/oH.No. 53, Gawaliwadda, NetravalimSanguem Goa	143/1 of Village Neturlim in SanguemTaluka	25780 sq.mtr	ShriKrishnanathAtchutPrabhuDessai (since deceased) through his Legal heirs SmtSanjivaniKrishnanathPrabhuDessai&Ors r/oSwatantrya Plot No. 3 Aquem Alto Margao Goa.	12	Oral arguments of the Respondents
2023-2024							
1.	TNC/APPL/04/2023	Smt. Radha Krishna Naik (Deceased) 2. ShriSadanand Krishna Naik&Ors r/oH.No.531, Madel, SanvordemSanguem Goa	4/1 of Comproi Village of SanguemTaluka	4150 sq.mtr	ShriMukundSavloDalvi (since deceased) 2.Smt. SunitaMukundDalvi&ors r/o Upper Bazar behind market Ponda Goa	6	Arguments (as per the directions of high court of Bombay at Goa vide Writ Petition No.425 of 2024 Deputy collector & SDO Sanguem is directed to defer

							the proceedings)
2.	TNC/APPL/03/2023	Bhamto R. Shirodkar (since deceased) through his legal heirs SmtMayuri Ram Shirodkar&Ors All r/o H.No.574, Rivona Keri Sanguem Goa	179/1 of village Rivonain SanguemTaluka	141850 sq.mtr	ShriMahendraDevidasDessai, s/o late DevidasSadashivDessai,r/o. H.No.7-B, SundarSadan, Proctor road,Opp. Robert Money High School,Girgaum, Mumbai, 400004Through his legal constituted Power of Attorney Smt. Priya Mahesh Kenyw/o Shri Mahesh Keny, 48 years, r/o. H.No. S-2 Saroj Apartments, VidyaNagar,Margao Goa 403601 &ors	6	Reply of the Respondent
3.	TNC/APPL/1/2024	LakmuNaruGaonkar r/o H.No.86 BhatiSanguem Goa	70/1 of Village Bhati in Sanguemtaluka	6390sq.mtr	ShriShekar alias DattaVasudevMorajkar&ors r/o H.No 1089, Vijaynagar, PorvorimBardez Goa	1	For steps
4.	TNC/APPL/2/2024	Vithoba Shankar Gaonkar r/o H.No.60 BhatiSanguem Goa	66/0 of Village Bhati in SanguemTaluka	900sq.mtr	ShriShekar alias DattaVasudevMorajkar&ors r/o H.No 1089, Vijaynagar, PorvorimBardez Goa	1	For steps
2024 till date							
1.	TNC/APPL/03/2024	Mr Shankar GopalBhandari (since deceased) through his legal representatives MrsParvati S. Bhandari, major age, residing at Dhadem, Sanvordem, Goa &ors	18/1 of village Corranguinim in SanguemTaluka	451775 sq.mtr	MrPundalikGangadhar Sinai Sanvordekar (since deceased) through his legal representativesShriChandrakantPundalik Sinai Sanvordekar&ors r/o H.No.420(2), KhamamolCurchorem Goa	----	Service of Notices

Dy. Collector & SDO, Canacona- Goa.

- I. **2021-22**
II. **2022-23**
III. **2023-24**
IV. **2024- till date**

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	TNC/PPL/04/2008	AnandSadaKomarpant alias AnandVishramKomarpant and others all R/o Kindlem, Mangan, Canacona – Goa.	321/5	2875	Shri. Narayan S. Vernekar& Others all R/o Chaudi, Canacona – Goa.	44	For Steps
2	B1/TNC/APPL/01/2020	Shri Sham Poingunkar R/o WelwadaPoinguinim Canacona – Goa.	106/12	--	VithalBhikuShenvi R/o, Roll villa 5 sapna hill crest behind sushella sea wends Alto vadem Vasco- Da- Gama.	25	For steps
3	B1/TNC/Apl/CAN/01/2022	White Raj Resorts LTD, herein by its StepanVorkonow R/o, Tubki house Nagarcem, Canacona – Goa.	80/1	12,200	Shri. PutuRaghobaPagi& others All R/o, Patnem, Colomb, Canacona- Goa.	12	For Reply
4	B1/Ten/Rev/01/2023	Moya alias RatnakarBalsuMetri. R/o, H.No. 505, Talpona, Ghanebaga, Poinguinim, Canacona – Goa.	189/1, 188/1	72,000	Smt. PadmavatiRaje and others, all R/o. Shivthirth Palace, Nageshi, Ponda, Goa.	04	For steps
5	B1/Ten/Apl/02/2024	InacioBarreto, and others, R/o. H.No.416/A, Tamsodem, Muthal,	131/1	2039325	1) Administrator of Comunidade Building opposite MMC Garden,	05/07/2024	For Appearance

		Canacona Goa.			Margao- Goa. 2) Comunidade of Poinguinim Having its Office at Chaudi, Canacona Goa.		
6.	B1/TNC/Apl/CAN/01/2024	Smt. Aisha Bi Sayed, and others, all R/o. H.No.305, Patnem, Colomb, Canacona Goa.	80/1	3095	Miss GrorginaNatalioFlomena De Figueredo and Others, R/o. H.No. 377, Loutulim, Salcete Goa	01	For steps

DY. COLLECTOR & SDO, DHARBANDORA

Sr. No	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No.of hearing	Current status
TENANCY CASES							
2021-22							
1	TNC/REV/02/2021	GopikaVithalChunekar, r/o DeulwadaMarcel,Ponda Goa	3/2	2700Sq. Mts	Dharma Gopal Naik		
2	TNC/REV/03/2021	Babusso M. Naik, r/oCormonem, KirlpalDabal Dharbandora Goa	6/1	59500 Sq. Mts	DevendraTiluParker& Others		
			2022-23				
			NIL				
			2023-24				
			NIL				
3	TNC/REV/01/2023	Sushant S. Velip R/o Velipwada, Collem, Shigao	99/1,99/2,99/3,99/4,99/5 &97/2	121200Sq.Mts.	KhushaliDattaMamlekar		
			2024 to till Date				
			NIL				

Name of the Court:- Dy. Collector & SDO, Ponda

Sr. No.	Case No.	Name of the tenant / applicant and address	Survey No.	Area	Name of the land owner	Date of filing the case	Number of hearings	Current Status
Year 2021-2022								
1	PON/TNC/APL/13/2021	Mrs. JanaquibaiShanuPaiRaikar, R/o Bandora, Ponda	82 and 58/1	56,150 and 11,950 Sq. mtrs.	DamodarRaghunathGaude	15/09/2021	8	Fixed for steps
2	PON/TNC/APL/15/2021	Comunidade of Curti, R/o Mestwada, Curti, Ponda- Goa.	82/0	-	PandurangRaghunathGaonkar	27/10/2021	15	Fixed for order
3	PON/TNC/APL/03/2022	ShriPundalikKhaunte, r/o. Caranzalem, Panaji	140/4	6250 sq.mtr.	Smt. Jaya Gaude	29/11/2021	10	Wr. Arguments of Appellant & Resp.1
4	PON/TNC/APL/01/2022	ShriPundalikKhaunte, r/o. Caranzalem, Panaji	140/4	6250 sq.mtr.	Smt. Jaya Gaude	13/12/2021	9	Wr. Arguments of Appellant & Resp.1
5	PON/TNC/APL/02/2022	DamodarGovindNaik R/o DhavaliPonda-Goa	-	-	Vinayak P. Shinkre	15/02/2022	8	Fixed for steps
Year 2022-2023								
6	PON/TNC/MISC-REST/19/2023	ShriKashinath K. Dhond, R/o. Bindem, Ponda- Goa.	-	-	ShriShambu D. Salelkar	05/08/2022	3	Fixed for steps.
7	PON/TNC/APL/05/2022	Comunidade of Curti, R/o Mestwada, Curti, Ponda- Goa.	82/0	-	PandurangRaghunathGaonkar	3/10/2022	10	Fixed for Oral arguments.
8	PON/TNC/APL/01/2023	Dinesh GanpatKorde, R/o. Talulem, Bandora, Ponda – Goa.	73/0	1,00,000sq.mtrs.	LaximanDurgaGaude	26/12/2022	1	Appellant to take steps.
9	PON/TNC/APL/02/2023	Manjita Mohandas Naik, r/o. Bhoma, Ponda	52-6	-	RamdasVamanNaik	23/01/2023	8	Wr. Arguments of Appellant
10	PON/TNC/APL/05/2023	UdayAnandSambhari, R/o. H.No.42, Duriwada, Cuncoliem, Ponda – Goa.	26/0 and 14/2	39,550 and 91,050	ShriJanardhan V. Naik	01/03/2023	7	Fixed for reply/arguments
11	PON/TNC/APL/03/2023	Shri. SudinMangeshBhat, R/o. Mangeshi, Ponda – Goa.	14/2 and 26/0	91,050 sq.mtrs& 39,3510 sq.mtrs	Shri. JanardhanVasantNaik	13/03/2023	6	Fixed for arguments.
12	PON/TNC/APL/04/2023	ShreyaSaveshKamat, R/o. Bagayatdar Bazar, Kudchadkar Complex, Sadar, Ponda	488/8 and 486/18	-	ChandrikaUshnoNaik	24/03/2023	6	Fixed for arguments.

Year 2023-2024								
13	PON/TNC/APL/07/2023	Ashok SadanandNaik, r/o Gatwat, Vazem, Shiroda, Ponda	452/1	32600 Sq. mtrs.	Shiva GunbaPrabhu	03/04/2023	6	Fixed for steps.
14	PON/TNC/APL/08/2023	ShriVassudev Krishna Naik R/o Talasal, TalaulimPonda.	33/1	45,310 SqMtrs	Mahadev Krishna Naik	17/04/2023	6	For reply of Respondent
15	PON/TNC/APL/09/2023	Smt. AshwiniAnandGaude, R/o. H.No. 168/1, Nagzarwada, Bhoma, Ponda	222/1	375 Sq. mtrs.	DamodarPandharinath KamatDhakankar	24/04/2023	11	Fixed for orders
16	PON/TNC/APL/10/2023	SatyawatiKashinathNaik, R/o. Adanwada, Madkaim, Ponda	95/0	-	Shri. Prasad alias MahendraRamchandra, Kamat.	28/04/2023	5	For arguments
17	PON/TNC/MISC-REST/16/2023	Comunidade of Curti, R/o Mestwada, Curti, Ponda- Goa.	-	-	Kamlabai M. Prabhu	02/05/2023	4	Fixed for steps
18	PON/TNC/MISC-REST/11/2023	Comunidade of Curti, R/o Mestwada, Curti, Ponda- Goa.	-	-	Smt. Saraswati S. Prabhu	02/05/2023	4	Filed Vakalatnama.
19	PON/TNC/MISC-REST/14/2023	Comunidade of Curti, R/o Mestwada, Curti, Ponda- Goa.	-	-	Smt. RajeshriHarichandraPrabhu	02/05/2023	4	Fixed for steps.
20	PON/TNC/MISC-REST/12/2023	Comunidade of Curti, R/o Mestwada, Curti, Ponda- Goa.	-	-	ShriSubhash M. Naik	02/05/2023	4	Fixed for steps
21	PON/TNC/MISC-REST/15/2023	Comunidade of Curti, R/o Mestwada, Curti, Ponda- Goa.	-	-	Maruti R. Sulebhavikar	02/05/2023	4	Fixed for steps
22	PON/TNC/MISC-REST/13/2023	Comunidade of Curti, R/o Mestwada, Curti, Ponda- Goa.	-	-	Shri. Dattaram A. Prabhu	02/05/2023	4	Fixed for steps
23	PON/TNC/MISC-REST/17/2023	PadmanathVithalKamat, r/o Malwada, Madkai, Ponda –Goa.	-	-	ShriBholuVithuNaik,	07/07/2023	4	Fixed for steps
24	PON/TNC/MISC-REST/18/2023	MahendraPurushottamNaikGaunekar, r/o. Bandora, Ponda	21/2	853 sq.mtr.	DevidasBabalNaik	05/07/2023	4	Fixed for steps
25	PON/TNC/APL/20/2023	Mrs. Clarina P. Fernandes, R/o Khandepar, Ponda – Goa.	107/6	16,300 sqmtrs	Prafulla Chandra Sinai Khandeparkar	06/09/2023	3	Reply of Respondent
26	PON/TNC/APL/21/2023	VasantiRohidasGaude, R/o. H.No.444, Kassalem, Tisk, Usgao.	223/1	6,37,000sqmtrs.	Comunidade of Usgao	13/09/2023	4	For appearance
27	PON/TNC/APL/22/2023	Smt. Janaki Rama Naik, r/o. Shiroda, Ponda	105/5	-	ShriDilipSadashivNaik Gaunekar	15/09/2023	2	Fixed for steps.
28	PON/TNC/APL/23/2023	Smt. Janaki Rama Naik, r/o. Shiroda, Ponda	105/5	-	ShriDilipSadashivNaik Gaunekar	15/09/2023	2	Fixed for steps.

29	PON/TNC/APL/24/2023	Dilip Krishna Alias RamkrishnaSahakari, R/o Vasudha Housing Colony Bambolim, Goa	809/10	-	Mr. Rohidas Krishna Naik	18/10/2023	1	Fixed For Steps
30	PON/TNC/APL/28/2023	Smt. IndumatiVithalNaik, r/o. Marcaim, Ponda Goa	502/8	-	Mrs. Maria Amelia Da Piedade Miranda Pinto	10/11/2023	2	Appearance
31	PON/TNC/APL/01/2024	Smt. TaramatiHarishchandraGawde, R/o. Sainagar, Dhaushirem, TiskUsgao.	-	-	Comunidade of Usgao.	23/11/2023	0	Appearance
32	PON/TNC/APL/02/2024	Smt. ShrimatiShrikantNaik, R/o Tankwada, Usgao, Ponda – Goa.	-	-	Mr. Domnic Xavier Fernandes	28/12/2023	1	For steps
33	PON/TNC/REV/03/2024	Vishwanath P. Gaunkar& others r/o. VelingMardol	-	-	Comunidade of Veling	01/02/2024	1	Appearance
34	PON/TNC/APL/04/2024	Mr. RaghuvirNaik, r/o. Kerwada, Usgao	-	-	Comunidade of Usgao	23/01/2024	4	Appearance
35	PON/TNC/APL/05/2024	BhagiratiBabuliGaude, r/o. Murdi, Khandepar	56/20	1106 sq.mtr.	ShriKashinath Vishnu Sinai Khandeparkar	23/02/2024	02	For arguments
36	PON/TNC/APL/06/2024	RameshchandraShripadKalsekar , r/o. Shiroda, Ponda	649/3	875 sq.mtr.	Ujawala S. Mamlekar	07/02/2024	-	For appearance
37	PON/TNC/APL/07/2024	RameshchandraShripadKalsekar , r/o. Shiroda, Ponda	649/4	2775 sq.mtr.	Ujawala S. Mamlekar,	07/02/2024	-	For appearance
38	PON/TNC/APL/08/2024	RameshchandraShripadKalsekar , r/o. Shiroda, Ponda	649/2	21,000 sq.mtr.	Ujawala S. Mamlekar,	07/02/2024	-	For appearance
39	PON/TNC/APL/09/2024	MeeraGunaUsgaonkar, Tisk, Usgao	241/1	50350 sq.mtr.	ShriSatchitShamba Chari	7/03/2024	-	For appearance
40	PON/TNC/APL/10/2024	MeeraGunaUsgaonkar, Tisk, Usgao	241/1	50350 sq.mtr.	ShriSatchitShamba Chari	7/03/2024	-	For appearance
Year 2024 till date								
41	PON/TNC/APL/11/2024	ShilpaKerkar, r/o. Keri, Ponda	-	-	Smt. SavitriVarik @ Naik	26/04/2024	1	For appearance

ANNEXURE III

UNSTARRED LAQ 146 ((Dy. Collector & SDO's South Goa)

d) Pending Mundkar Appeal cases for the year:

TALUKA : Office of the Dy. Collector & SDO, Salcete

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
2021-22							
Nil							
2022-23							
1	SDO/SAL/MUND/APPL/08/2022	Mathew Miranda S/o. Jeronimo Miranda R/o. H. No. 73, Rassaim, Loutolim, Salcete Goa	322/1 of village Loutolim	---	Mr. Jaipracasha Vamona Naique alias Jaiprakash Vaman Naik Rasaikar alias Jaipracasha Naique, & others R/o. H. No. 84, Rassaim, Loutulim, Salcete- Goa.	23 hearings	Respondent has to file Written argument on condonation of delay in filing appeal
2	SDO/SAL/MUND/APPL/10/2022	Mr. Antonio Rodrigues & others R/o. H. No. 1, Novowaddo, Sernabatim Salcete, Goa	46/2 of village Sernabatim	---	Mr. Nevil Basilio Furtado S/o. Lindo Furtado R/o. H. No. 51, Copelwaddo, Sernabatim, Salcete Goa	20 hearings	Fixed for clarification/ Order
3	SDO/SAL/MUND/APPL/14/2022	Joaquina N. Pereira & others r/o H.No. 90 Battywado Cavelossim	125/1 of village Cavelossim	---	Laura Fernandes & Other, R/o. Battevaddo Cavelossim, Salcete	24 hearings	Respondent has to file Written argument on appeal application
4	SDO/SAL/MUND/APPL/15/2022	Shri Minguel Santana	57/4 of	---	Salvador Misquita (deceased)	22 hearings	Fixed for Oral

		Fernandes (deceased) through LRs Tolentina Fernandes & Others Francisco Joao Fernandes (deceased) through LRs Carmelina Clemente and others all R/o. Benaulim Salcete-Goa	Benaulim village		through LR Eugenio Misquita 64R/o H. No. 446, Grande Pulvado, Benaulim		arguments
5	SDO/SAL/MUND/APPL/16/2022	Mr. Santan Mascarenhas, S/o. late Shri Mariano Mascarenhas, R/o. H. No.1295/A, Chirdolem, Curtorim, Salcete, Goa	196/0 of village Curtorim	---	Mrs. Augusta Costa, & others, R/o. Curtorim, Salcete. Goa.	18 hearings	Respondent has to file reply to application on leave to file appeal
2023-24							
6	SDO/SAL/MUND/APPL/05/2023	John D'Silva & Others , R/o. Sernabatim Salcete Goa	65/5 of village Sernabatim	---	Felix Piedade Pereira & others R/o. H. No. 440/1, Grande , Pulvaddo, Benaulim	14 hearings	Respondent has to file Written argument on appeal application
7	SDO/SAL/MUND/APPL/06/2023	Shri. Paulo Fernandes, (Since deceased),(since deceased through legal heirs)Miss Alisha Fernandes, daughter of late Mr. Paulo Fernandes & others r/o H.No. 527, Ward No.2, Uyan Moll, Fatorda, Salcete, Goa.	Chalta No. 22 of PT sheet No. 30 of city Margao	---	Shri Manuel Maria do Rosario Almeida, R/o F1 "B" Block, Chapel View Apartments, Borda, Margao, Goa.	17 hearings	Appellant has to file Written argument on condonation of delay in filing appeal
8	SDO/SAL/MUND/APPL/07/2023	Mr. Rosario Dias & Maria Catarina Rego e Dias (since deceased).Through legal heirs Josephina Dias D/o. Rosario Dias Both R/o. House no.39, Poxibhat, Verna, Salcete,	290/2 of village Nuvem	---	Mr. Jose Salvador Fernandes. S/o Late Manuel Fernandes, Both R/o. House No.35, Suresh View Villa, Nuvem, Margao, Goa	14 hearings	Appellant to take steps to serve other respondents
9	SDO/SAL/MUND/APPL/08/2023	Mr. Minguel Martinho	158/4 of	---	Mr. Eugenio Misquita,	9 hearings	Appellant has to

		Barreto, expired, herein represented by his legal representative, Mr. Martin George Barreto, Both R/o. House No. 715/2, Acsona, Benaulim, Salcete,	village Benaulim		and Others All R/o. House No. 715/1, Pendolpe, Ascona, Benaulim, Salcete, Goa.		file Written argument on condonation of delay in filing appeal
10	SDO/SAL/MUND/APPL/09/2023	Mr. Custodio Santan Thomas Carvalho All R/o. H. No. 81, Acsona Benaulim Salcete Goa	219/2 of village Benaulim	---	Smt. Kamalini Ramakant Poinginkar & others All R/o. Damodar Co-op Housing Society, Aquem Alto, Margao Goa	10 hearings	Respondent has to file Written argument on appeal
11	SDO/SAL/MUND/APPL/10/2023	Mr. Bernardo Vaz S/o. late Jose Vaz R/o. H. No. 2/F Castelwaddo, Nagoa Salcete Goa	35/1 of village Nagoa	---	Mrs. Bertha Pereira & others Duly represented by their POA Dr. Armando Da Silva. R/o. H. No. 501, Nagoa, Verna Salcete	7 hearings	Appellant to take steps to bring LR's on records of the deceased appellant
12	SDO/SAL/MUND/APPL/11/2023	Mrs. Magdalina Colaco W/o. late Jose Caetano Fernandes R/o. H. No. 20 Castelwaddo, Nagoa Salcete Goa	35/1 of village Nagoa	---	Mrs. Bertha Pereira & others Duly represented by their POA Dr. Armando Da Silva. R/o. H. No. 501, Nagoa, Verna Salcete	7 hearings	Appellant to take steps to bring LR's on records of the deceased appellant
13	SDO/SAL/MUND/REV/12/2023	Smt. Rosalina Baptista & others W/o. Late Pedro Baptista All R/o. H. No. 56/2, Pedda Benaulim, Salcete Goa	56/2 of village Benaulim	---	Smt. Carmina Ferrao Shri. Ancil Ferrao & others All R/o. H. No. 53, Pedda, Benaulim, Salcete Goa	7 hearings	Fixed for Oral arguments
14	SDO/SAL/MUND/REV/01/2024	Smt. Geraldina Fernandes & others Widow of Late Jose Francisco Fernandes, both residents of House No. 14/A, Golvloi, Nuvem, Salcete, Goa.	230/7 of village Nuvem	---	Shri Perry C. Goes, son of George Goes, Resident of House No.101, Dugem, Nuvem, Salcete, Goa.	4 hearing	Appellant to take steps to serve the other respondents
15	SDO/SAL/MUND/APPL/02/2024	Mr. Sebastiao Lucas S/o. late Mariano Lucas	17/8 of village	---	Rachel Shania Fernandez, D/o. Late Mr. Paulino	4 hearings	Oral Arguments on Condonation of

		R/o. H. No. 196/1, Sernabatim, Colva Salcete Goa	Vanelim		Fernandes alias Mr. Paul Fernandes Presently r/o. H. No. 86, 1 st Ward, Colva, Salcete, Goa. Through her Attorney Mr. John Rodrigues R/o. H. No. 86, 1 st Ward, Colva, Salcete, Goa.		Delay in filing appeal
16	SDO/SAL/MUND/APPL/03/2024	Mr. Sebastiao Lucas S/o. late Mariano Lucas R/o. H. No. 196/1, Sernabatim, Colva Salcete Goa	17/8 of village Vanelim	---	Mr. Antonio Fernandes S/o. Late Gregorio Fernandes R/o. H. No. 59/2, Villa Nova, Colva Salcete Goa.	4 hearings	Appellant has to file Written argument on appeal application
17	SDO/SAL/MUND/APPL/04/2024	Mr. Alberto Quintino Vaz, r/o. H.No. 592, Pedda do Meio, Varca, Salcete, Goa.	193/5 of village Varca	483sq. mtrs.	Mr. Stephen Daniel Lourds Vaz & others Son of Mr. Custodio Vaz Both R/o. Francis Gomes Plot, Room No. 34, Naupada, Behind Niranjana Hotel, L.B.S. Marg, Kurla, Mumbai	3 hearings	Service of notice
18	SDO/SAL/MUND/APPL/05/2024	Mrs. Vishranti Tari W/o late Mr. Vishwanath Tari R/o. H. No. 1452, Sonvonxam, Ullando, Curtorim, Salcete Goa	123/3 of village curtorim	287 sq. mtrs.	Dr. James Almeida (SD) through his Legal Heirs Mrs. Cidalaia Almeida R/o. Mangor-hill Vasco Da Gama	3 hearings	Service of notice
19	SDO/SAL/MUND/APPL/06/2024	Shri. Francisco Xavier Ferrao (Since deceased) through legal heirs (a) Mrs. Joaquina Francisco Ferrao & others Both Residents of House No. 106, Madel-Mungul Grande, Margao-Goa.	Chalta no.1 P.T. S No.149 & Chalta no.7 P.T. S No.148 of City Margao	---	Prof. Filomena Bonifacio de Viera Menezes (Since deceased) through legal heirs (a) Mr. Jose de Viera Menezes & others All the above residents of Veira Niketan Aquem Alto Margao-Goa,	2 hearings	Service of notice
20	SDO/SAL/MUND/APPL/07/2024	Smt. Adelina Gonsalves, Widow of John Succour	51/3 of Village	473 sq. mtrs.	Smt. Rosa Benedita Fernandes E Costa (Since Deceased)	2 hearings	Service of notice

		Gonsalves, Resident of House No. 195/1, Madel, Sernabatim, Colva, Salcete-Goa represented by her attorney holder daughter Smt. Natasha Jane Gonsalves, Resident of House No. 195/1, Madel, Sernabatim, Colva, Salcete-Goa.	Sernabatim		through LRs Shri Agnelo Antonio Jose Costa, Both resident of House No. 8, Madel, Sernabatim, Colva, Salcete Goa.		
2024-till date							
21	SDO/SAL/MUND/APPL/08/2024	Shri. Antonio Santan Braganza @ Antonio Braganza & other s Both R/o. H. No. 204, Behind Our lady of Rosary Church, Fatorda Salcete Goa	Chalta no.74 P.T. S No.62 of Fatorda	200 sq. mtrs.	Mrs. Ligia Colaco Lobo, and her husband Mr. Antonio Orlando Lobo, Both R/o. Fr. Agnelo Road, Panaji-Goa .	1 hearing	Service of notice
22	SDO/SAL/MUND/APPL/09/2024	Smt. Rita Gomes D/o. late Camilo Gomes R/o. H. No. 3/79, Gogol Margao, Goa.	Chalta no.1 P.T. S No.118 of Margao	247 sq. mtrs.	Mr. Fenelon Rebello (Since Deceased) Through his legal heirs Mr. Roy Rebello & others All R/o. Opp. Presentation Convent, Old market, Margao	1 hearing	Service of notice

23	SDO/SAL/MUND/APPL/10/2024	Mr. Simon Francis Peixoto, H. No. 915, Vauxem Loutolim, Salcete, Goa Represented by Attorney/Agent Shri. Basilio Santana Castelino alias Shri. B. S. Castelino H. No. 313/2, St. Matias, Malar, Divar, Tiswadi, Goa .	Sy No.549/3 & 549/8 of Village Loutolim	---	Mr. Joaquim Jose Francisco Platinho da Piedade Monteiro & other All R/o. Vauxem, Loutolim, Salcete Goa .	1 hearing	Service of notice

Taluka:- DY. COLLECTOR & SDO-II, Salcete

Sr. No	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of Land owner	No. of hearings	Current status
Pending Mundkar cases for the year 2021							
1	SDO-II/SAL/Mund-Appl/01/2021	Shri Rajesh D. Colvenkar Son of Dattaram K. Colvenkar aged 51 years, Sailor r/o H.No. 321 Copelwado, Velim, Salcete-Goa.	110/2023		1. ShriDattaram K. Colvenkar Son of late Krishna Colvenkar aged 81 years, retired r/o H.No. 321, Copelwado	60	Notices to LR's of respondent
Pending Mundkar cases for the year 2022							
1	SDO-II/SAL/Mund-Appl/03/2022	Smt. Paulina Cardozo (Since deceased),	250/74		ShriDilipKurtarkar,r/o H.NO. 332, Malbhat,Maatgao	57	For Reply of the Respondent and clarification
2	SDO-II/SAL/Mund-Appl/04/2022	Shri Tony D'Silva, Son of late Mr. Antonio Salvador D'Silva,Major in age, 2. Smt. Silvia Fernandes &ors All r/o 33, Mungul, Pequeno,Margao, Salcet-Goa.	183/66 & 15		Shri Thomas Custodio Silva, Major in age,r/o H.No. 42 (old) 453 (New)MinguelPequeno , Margao-Goa &ors	50	For reply of the respondents
3	SDO-II/SAL/Mund-Appl/06/2022	Carlos Coracao de Jesus do Rosario Andrade (since deceased) Represented through its legal representatives a. Mrs. Rita Maria de O Loicla Pereira Andrade, &ors	237/180		1. Mr. GurudasPandurangTuenkar, Son of PandurangTuenkar,Resident of Flat No. 6 Sirvodem, Khareband, Margao-Goa. 2. Mr. Jose Largo de Graca Do Rosario Andrade,	49	for serve of notice

4	SDO-II/SAL/Mund- Appl/07/2022	Carlos Coracao de Jesus do Rosario Andrade (since deceased) Represented through its legal representatives a. Mrs. Rita Maria de O Loicla Pereira Andrade, &ors	237/180		1. Mr. GurudasPandurangTuenkar, Son of PandurangTuenkar,Resident of Flat No. 6 Sirvodem, Khareband, Margao-Goa. 2. Mr. Jose Largo de Graca Do Rosario Andrade,	51	for serive of notice
5	SDO-II/SAL/Mund- Appl/10/2022 reopened 04/2024	Shri. PurxotomaMadevaDabolcar Age about 70 years, married widower &ors.	206/2		Shri. JoaquimPiedadeMenezes, Age about 64 years s/o late DesiderioMenezes, married and ors.	54	Notice
Pending Mundkar cases for the year 2023							
1	.SDO-II/SAL/MUND- APPL/02/2023	Smt. Mariam Bi Shah r/o Margao Salcete Goa	252/183		Smt. AlbertinaBaretto e Rebello (deceased) Through Legal Heirs r/o Margao Salcete Goa	40	For arguments
2	.SDO-II/SAL/MUND- APPL/09/2022	Mr. Johny Furtado r/o Margao Salcete Goa	214/135		Mr. Minguel Furtado r/o Margao Salcete Goa	36	For Clarification
3	.SDO-II/SAL/MUND- APPL/05/2023	Shri. Charles Carvalho r/o Margao Salcete Goa	233/78		Shri. RaghunathYeshwant Naik Since (deceased) through LR's r/o Margao Salcete Goa	31	For service of notice
4	.SDO-II/SAL/MUND- APPL/06/2023	Miss. Piedade Noronha & another. r/o Margao Salcete Goa	155/25		Mr. Conceicao Noronha & 11 Ors. r/o Margao Salcete Goa	27	For arguments
5	.SDO-II/SAL/MUND- Misc/590/2023	Franklin Fernandes & other r/o Velim, Salcete Goa	280/1			17	For maintianablilty
6	.SDO-II/SAL/MUND- APPL/07/2023	Camilo Lourenco Rebello & Others all r/o Dongrim, Navelim, Salcete Goa	24/6		Maria Joaquina Dias & Village Panchayat of Navelim	21	For Steps
Pending Mundkar cases for the year 2024							

1	SDO-II/SAL/MUND-APPL/02/2024	1. Terezinha Martins r/o H.No. 180, Mestabhat, Margao Goa	239/10		1. ConstancioCruz (deceased) Through legal heirs a. Mariam Cruz b. Luis Cruz c. Sarah D'Cruz 2. Mario Cruz All r/o Cruz Mansion, Margao, Salcete Goa 3. Akar Creations Pvt. Ltd. Office at Akar Building, Malbhat, Margao Salcete Goa	2	For service of Notice
2	SDO-II/SAL/MUND-APPL/03/2024	1. Mrs. Delma Dias r/o Chinchinim, salcete Goa	19/26		1. Mr. BasilioInacioAfonso r/o H.No. 326, Dandora, Cuncolim, Salcete Goa 2. Mr. Santana Txiera e Afonsa 3. Antonia IreneuAfonso & others	2	For service of Notice
3	SDO-II/SAL/MUND-APPL/01/2024	1. Shri. Ashok BalaramAssolkar r/o H.No. 72, Khareband, Pedda, Margao Goa	255/301 & 303		1. Mr. Placido (deceased) Through legal heirs a. Leandrinha Pinto (deceased) b. Lucas Pinto c. J. C. Pinto d. Elias Pinto & others r/o H.No. 469, Pedda, Margao Goa	3	For service of Notice
4	SDO-II/SAL/MUND-APPL/06/2024	1. BlascoBarretto r/o Gaonkar-Moddi, Mandopa, Dramapur, Salcete Goa	185/1		1. Conceicao Fernandes r/o H.No. 965, Mandopa, Dramapur Salcete Goa	1	For service of Notice
5	SDO-II/SAL/MUND-APPL/07/2024	1. BlascoBarretto r/o Gaonkar-Moddi, Mandopa, Dramapur, Salcete Goa	185/1		1. Domingos Francisco Fernandes r/o H.No. 968, Mandopa, Dramapur, Salcete Goa	1	For service of Notice
6	SDO-II/SAL/MUND-APPL/08/2024	1. BlascoBarretto r/o Gaonkar-Moddi, Mandopa, Dramapur, Salcete Goa	185/1		1. Pedrina Gomes r/o H.No. 967, Mandopa, Dramapur, Salcete Goa	1	For service of Notice

7	SDO-II/SAL/MUND-APPL/09/2024	1. BlascoBarretto r/o Gaonkar-Moddi, Mandopa, Dramapur, Salcete Goa	185/1		1. JosefaNiasso r/o H.No. 969, Mandopa, Dramapur, Salcete Goa	1	For service of Notice
8	SDO-II/SAL/MUND-APPL/10/2024	1. BlascoBarretto r/o Gaonkar-Moddi, Mandopa, Dramapur, Salcete Goa	185/1		1. Cristalina Mascarenhas alias Crispina Mascarenhas r/o H.No. 951, Mandopa, Dramapur, Salcete Goa	1	For service of Notice
9	SDO-II/SAL/MUND-APPL/11/2024	1. BlascoBarretto r/o Gaonkar-Moddi, Mandopa, Dramapur, Salcete Goa	185/1		1. Alex Gomes r/o H.No. 955, Mandopa, Dramapur, Salcete Goa	1	For service of Notice
10	SDO-II/SAL/MUND-APPL/12/2024	1. Thomas Monteiro r/o Sirvodem, Navelim, Salcete Goa	275/14		1. Mahendra B Naik Wadikar r/o H.No. 60, Sirvodem, Navelim, Salcete Goa	1	For service of Notice
11	SDO-II/SAL/MUND-APPL/13/2024	1. Smt. Shrimati Naik 2. Shri. Abhijit Naik Both r/o H.No. 1018, Demani- Cuncolim, Opp. Police Station Cuncolim, Salcete Goa	467/2		1. Shri. Madhukar Naik 2. Mrs. RajshreeMadhukar Naik 3. Mrs. Kamal Kamlakar Naik 4. Mr. Rahul Kamlakar Naik All r/o H.No. 1018, Demani- Cuncolim, & others	0	For service of Notice

the Dy. Collector/SDO Mormugao

Sr. No	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the Land Owner	Number of hearings	Current status
1	2	3	4	5	6	7	8
	2021-2022						
1	SDO/MOR/MUND/REV/01/2021	Saldanha Developers Pvt. Ltd., having office at 302, Mathias Plaza, Panaji	47/1	490	Santana Moraes	11	Fixed for written arguments of respondent
2	SDO/MOR/MUND/APPL/(R EST)/ 02/2021	Antonietta Saldanha both r/o H. No. 23/A Chadwaddo, Davorlim Rawnfond P. O. Navelim Salcete-Goa.	98/1	423	Pedro Menino Pereira	06	Fixed for clarification
3	SDO/MOR/MUND/APPL/ 01/2022	1. Vilacini Babal Naik (Deceased), Through legal Heirs 1(a) Dayanand Babal Naik 1(b) Deepa D. Naik 1(c) Mahendra Babal Naik 1(d) Lata M. Naik 1(e) Jayendra Babal Naik 1(f) Vanita J. Naik All major in age, All R/o H. No. 232, Vollant, Vasco-da-Gama, Goa	Ch. No. 29 of P.T. sheet no. 71 city survey vasco	210	M/s Dempo Properties Investment Pvt. Ltd.	10	Seek time to file reply on condonation of delay
4	SDO/MOR/MUND/APPL/ 02/2022	Mr. Rama Mallinath Kamat Mrs. Sitabai Rama Kamat All r/o H. No. 533, Pazent, Cortalim, Mormugao-Goa.	65/20	--	John Santano Pereira	7	Fixed for written arguments of respondent
	2022-2023						
1	SDO/MOR/MUND/APPL/ 01/2023	1. Jose Maria Lobo alias Jose Maria Eduardo Lobo, S/o late Antonio Lobo 2. Conceicao Catarina Carvalho Both r/o H. No. 38, Behind Central Bakery Katem, Baina. Vasco-da- Gama, Goa.	Ch. No. 11 & 10 of P.T. sheet no. 154 city survey vasco	110	Confre de Confraria de Santissimo Sacramento e de Nossa Senhora de Guia	7	Fixed for written argument of the applicant

2	SDO/MOR/MUND/ APPL/ 02/2023	Pandurang Narvekar alias Pandurang Bablo Naik alias Pandurang Naik R/o H.No. 3/184/2(old no. 184), Near Narvekar Flour Mills Maimollem, Vasco-da-Gama,Goa.	Ch. No. 58of P.T. sheet no. 121 city survey vasco	--	Eugenio Rodrigues	2	Fixed to take steps of the applicant
3	SDO/MOR/MUND/APPL/ 03/2023	Neil C. Dias 135, Charles Manor, Velsao, Cansaulim Goa.	23	316	Estella Fernandes	1	Fixed for reply of the respondent
4	SDO/MOR/MUND/APPL/ 04/2023	Marcus Dias S/o late Vicentinho Luis Dias R/o 3 rd floor, Melissa Green Valley Near R.K Marbel Yard, Churchstreet, Chauder, Cortalim-Goa	43/5	3950	Joao Fernandes,	2	Fixed for written argument of the applicant
5	SDO/MOR/MUND/APPL/ 05/2023	Sofia Fernandes, W/o Antonio Francisco Parado alias Anthony Francisco Parado, r/o H.No. 191/C152, Lat Bus Stop, New Vaddem, Vasco-da-Gama.	Ch. No. 28(part) of P.T. sheet no. 145 city survey vasco	--	Francisco Xavier de Silva Moniz	3	Fixed for reply of the respondent
6	SDO/MOR/MUND/ REV/06/2023	Caetano Da Silva S/o Late Eufemiano Da Silva, Age 63 yrs., R/o House No. 133, Quelossim-Goa.	215/1	300	Ana Maria Miranda	2	Fixed for fresh notice for respondent
	2023-2024 till date						
1	SDO/MOR/MUND/APPL/ 01/2024	Joaquina Fernandes alias Aguiar alias Mrs. Jasmina Aguiar H.No. 23,Matvem, Dabolim, Sancoale,Goa.	201/1	--	Shirish Anant Pai Raiturkar	--	Fresh notice
2	SDO/MOR/MUND/APPL/ 02/2024	Dayanand Narvekar S/o Late Uttam @ Tato Y. Narvekar R/o H.No. 24, Opposite Ragvendra Apartment Kiratalem, Baina, Vasco-da-Gama,Goa.	Ch No.41, P.T. Sheet No. 151	--	Radha Panjekar	--	Fresh notice
3	SDO/MOR/MUND/APPL/	Suresh Saji Naik	Ch.no. 50,P.T. Sheet No.	--	Atanacio Alberto	--	Fresh notice

Sr No	Case No	Name of teanat/applicant and address	Survey No	Area	Name Of the land Owner	No.Of Hearing	Current Status
	YEAR 2022-23						
1.	SDO/MUND/APPL/01/2022	Shri. Ganpat Rama Dessai also known as Ganapota Rama Dessai, s/o late Shri. Rama Custa Dessai & others R/o Fatorpa Quepem Goa.	61/5	1845 50 sq mtrs	Shri Sao Tome Nicolau Richado Severina Culaco	33	Respondent not persuing the case, seeking time to file reply on condonation
2	SDO/MUND/APPL/06/2022	Smt. Moga Chandrakant Naik r/o H. No. 36, Cotto, Balli, Tiloi, Quepem Goa	3/1	63.25	Chapheur sakhu Ballikar	24	Settlements and arguments on condonation
3	SDO/MUND/APPL/03/2022	Smt. Linda Fernandes, r/o H. No. 374/1, Avedem, Paroda Moll Quepem Goa	47/19	14.50	Smt Linda Fernandes	32	Clerification/order
4	SDO/MUND/APPL/06/2023	Smt. Sarojini S. Fal Dessai & others R/o. H.No. 28, Maitem, Adnem Quepem Goa	117/7	11.50	Soiru Shankar Fal Dessai	14	Clerification/order

Year :2023-24

Sr No	Case No	Name of teanat/applicant and address	Survey No	Area	Name Of the land Owner	No.Of Hearing	Current Status
NIL							

Year :2024-Till Date

Sr No	Case No	Name of teanat/applicant and address	Survey No	Area	Name Of the land Owner	No.Of Hearing	Current Status
NIL							

	CURCHOREM 2021-2022						
Sr N o	Case No	Name of teanat/applicant and address	Survey No	Area	Name Of the land Owner	No.Of Hearin g	Current Status
1	SDO/QPM/MUND/APPL/04/2021	Mrs. Amelia Rodrigues @ Amelia Dias and others. R/o. H.No. 591, Near the dock Khamamol, Curchorem Goa.	340/2	87	Fabrica De Tilamol	34	For written arguments.
2	SDO/QPM/MUND/APPL/05/2022	Shri. Antonio Travasso s/o Xavier Travasso & others r/o H. No. 168, Chandegal Xeldem Goa	90/95-D	52.19	Vaman Xeldekar1/4	34	Written Argument of Respondent
3	SDO/QPM/MUND/APPL/04/2022	Jose Salvador Fernandes @ Saluzinho Fernandes R/o. H.No. 591, Near the dock Khamamol, Curchorem Goa.	54/2	67.91	Balwant Raghoba Sinai Sanvordencar	29	Opportunity Granted to Appliant

Year :2022-23

Sr No	Case No	Name of teanat/applicant and address	Survey No	Area	Name Of the land Owner	No.Of Hearin g	Current Status
NIL							

YEAR : 2023-24

Sr N	Case No	Name of teanat/applicant and address	Survey No	Area	Name Of the land Owner	No.Of Hearin g	Current Status
1	SDO/QPM/MUND/APPL/2/24	Mr Sebastiao Fernandes r/o H.No 199,Machimord Asolda Curchorem Goa	78/4	197.03sq meter	Anant Subraia Sinai Assoldekar	2	Appearance
2	SDO/QPM/MUND/APPL/1/24	Devalaya Shri santhadurga Devasthan Represented by its attorney Mr Monoj Hed r/o Kavlem Phonda Goa	218/5	35.31	Devalaya Shri anthadurga Kavlem Goa	3	Appearance

YEAR : 2024-Till Date

Sr No	Case No	Name of teanat/applicant and address	Survey No	Area	Name Of the land Owner	No.Of Hearin g	Current Status
NIL							

DEPUTY COLLECTOR & SUB DVISIONAL OFFICER SANGUEM

2021-22, 2022-23, -NIL

Year 2024

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1.	MUND/APPL/01/2024	Mrs. SaluzinhaFernandes r/o of H.No VPS/22/A, CapxemSanvordemSanguem Goa	7/1 of Sanvordem Village in SanguemTaluka	-----	SmtVasantiManjunathSanvoedekar&ors r/o second floor purshottam building tribhuvanbldg Bombay 4004	3	For appearance of the Respondent

TALUKA: Name of court: Dy. Collector & SDO, Canacona- Goa.

- I. 2021-22**
II. 2022-23
III. 2023-24
IV. 2024- till date.

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	MUND/REVISION/04/2012	Shri. Girish alias Anant L Rajadhyaksha and other R/o. H.No. 218, Palolem, Canacona – Goa.	--	300	Mariani Pereira and others all R/o, NearMarutiMandir Temple, Davorlim, Navelim, Salcete Goa	46	For steps
2	Mund/Appl/2/2011	Shri. Ganesh GunoPagi and others R/o. NagarcemPalolem Canacona Goa	120/10	300	Isabella Coutinho and others R/o. H.No. 341 Palolem, Canacona Goa.	53	For Steps
3	C1/MUND/Appl.03/2020	Shri. Omkar Narayan Komarpant R/o, 165/F/A, OmkarBldg, Second floor, Nr. KTC Bus Stand Nagarcem Canacona- Goa.	120/25	300	Ramesh BabusoPagi and Others all R/o Palolem, Canacona Goa.	19	For steps
4	C1/Mund/Appl/01/2023	Smt. HevonaFernandes and Others R/o. H.No. 371/A, IgerziwadaAgonda Canacona Goa.	118/28	300	Smt. SundarabaiVithalAgondekar and others R/o. Dubhas lane, V.P Road Mumbai 400004, Mharastra State.	14	For Reply
5	C1/Mund/appl/02/2021	Shri. Nagesh Ganapati Pai R/o, Tamnem, Loliem Canacona – Goa.	--	300	Shri. AnandDhonduDai and others R/o, H.No. 131,	24	For Reply

					Loliem, Canacona – Goa.		
6	C1/Mund/Appl/01/2022	MadhaoGopalkrishnaVenkatraoPrabhuGaonkar, and others Both R/o H.No. 659, Magdal, Poinguinim, Canacona	164/6	300	Smt. TerezinhaRebeloD’Silva and others all are R/oMashem, Canacona Goa.	21	For Reply
7	C1/Mund/Appl/02/2020	Shri. Ramkrishna V. PrabhuGaonkar alias RamkrishnaRamdasKamat, R/o Agas, Loliem Canacona Goa.	100/12	300	Smt. GulabiKudtarkar R/o Agas, Loliem Canacona– Goa.	22	For Steps
8	C1/Mund/Rev/01/2018	Mr. UmeshDigambar Sinai Nagarsenkar and others R/o, H.No. 224, Near old Gomantak Press ChincolemP.O.Coranzalem, Ilhas, Panaji, Tiswadi- Goa.	23/9	300	MahadeoKankonkar R/o, H.no. 5/129, Kindlem,Canacona-Goa.	17	For steps
9	C1/Mund/Appl/01/2024	Shri. Prabhakar Sidhu Vaiz, S/o. Shri. Sidhu Vaiz, R/o. 871/A, Goval Cola, Canacona -Goa.	318/0	300	1) Shri. KantuShanuNaik, R/o. Goval Cola, Canacona Goa. 2) Comunidade of Cola Represented by its Constituted Attorney Shri. ShirishShrirangPrabhudessai, R/o.H.No.583, Molorem, Cola, Via Cuncoim Post Canaguinim, Canacona Goa. 3) The Administrative office of the Administrative of comunidade Building Margao Goa. Mundkar Appeal Received from shri. Prabhakar Sidhu	02	For Reply

					Vaiz, R/o. H.no. 871/A, Goval Cola, Canacona Goa.		
10	C1/Mund/App1/02/2024	RashikaDukloKomarpant and others R/o, H.No. 298, Colomb, Patnem, Canacona – Goa.	--	300	Shri. MinipaulCaitanoFernandes and others R/o, H.No. 62, Ward No.IXOurem, Palolem , Canacona Goa.	04	For Reply
11	C1/Mund/App1/03/2024	Smt. SwetaChandruPagi, and others, R/o H.No. 626/H, Karashimol, Agonda, Canacona Goa.	121/2	300	Smt. SukantiGaduPagi, wife of late Shri. GaduPagi, and others all R/o. DhavalKhajan, Agonda, Canacona.	02	For Reply

DY. COLLECTOR & SDO, DHARBANDORA

Sr. No	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No.of hearing	Current status
MUNDKAR CASES							
			2021-22				
			NIL				
			2022-23				
			NIL				
			2023-24				
			NIL				
			2024 to till date				
			NIL				

Dy. Collector & SDO, Ponda

Sr. No.	Case No.	Name of the Mundkar / applicant and address	Survey No.	Area of land in sq. mtrs	Name of the owner of the land	Date of filing the case	Number of hearings held	Current Status
2	Pon/Mund/APL/4/2021	Smt. Kamlavati Narayan Naik, Gaunem, Ponda	182/11	300 sq.mtr.	Shri Anil ShripadPai	6/03/2021	18	For orders/ clarification
3	Pon/Mund/REV/14/2021	Smt. MangalaLaduNaik, r/o. Durbhat, Ponda	7/1	-	ShriRaghuvirSajiNaik	8/09/2021	6	For steps
4	Pon/Mund/APL/15/2021	Smt. Chandrabagi V. Naik, r/o. Marcaim, Ponda	486/1 & 486/5	-	ShriShivkantNaik	14/10/2021	9	For arguments
5	Pon/Mund/REV/2/2022	Smt. Jayashri P. Naik, Madkai, Ponda	486/5	300 sq.mtr.	Smt. ShantabaiVallabhKamat	28/02/2022	11	For steps
6	Pon/Mund/APL/3/2022	Madhukar V.S. Khandeparkar, r/o. Khandepar, Ponda	166/2	-	Mr. Sydney RemedioFernandes	2/05/2022	14	For Arguments
7	Pon/Mund/APL/4/2022	ChandrakantPandurangNaik, Shiroda, Ponda	-	-	Yeshwant @ ShishirMeghashyamKuv elkar	4/07/2022	14	For written arguments
8	Pon/Mund/Rev/5/2022	ShriAtmaramAnantVarik, Kerim, Ponda	95/6	-	Shri Ashok JagaNaik	6/10/2022	12	For orders
9	Pon/Mund/APL/6/2022	Shri Krishna DaduNaik, Borim, Ponda	322/0	300 sq.mtr.	Smt. KumudShripadNaik	27/10/2022	12	For arguments
10	Pon/Mund/APL/1/2023	BhikaroDattuNaik, Marcaim, Ponda	300/1	300 sq.mtr.	RaghuvirGunuNaik	5/04/2023	12	For orders
11	Pon/Mund/APL/2/2023	ShriMadan alias ManjinathPadmanabhBhat, Mardol	1/1	-	Mazania of Devalaya of Mahalasa	17/04/2023	9	For arguments
12	Pon/Mund/APL/3/2023	Ganesh ChandrakantKhandeparkar	61/1	-	VasudevKeshavGaude	9/05/2023	6	Appearance/ arguments
13	Pon/Mund/APL/4/2023	ShriManojGajananNaik, Shantinagar, Ponda Goa	172/6	-	Smt. Sugandha Surya Naik	23/03/2023	6	For arguments
14	Pon/Mund/APL/6/2023	ShriChuduMahadevGaude, Marcaim, Ponda	347/1	300 sq.mtr.	Smt. SushmaTulshidasParab	30/06/2023	9	For arguments
15	Pon/Mund/REV/7/2023	BhanudasD.Naik, r/o.	81/1	- Bhanudas	Shree	12/07/2023	8	For written arguments

		Queula, Ponda		D. Naik	ShantadurgaDevasthan, Kavalem			
16	Pon/Mund/Apl/8/2023	ShriDuloHarichandraGaude, Mardol, Ponda	69/0	-	MangueshDevalaya	3/08/2023	5	For arguments
17	Pon/Mund/APL/12/2023	SatwashilaPhadte, Marcaim, Ponda	-	-	ShriDhananjayTariVolv oikar	7/08/2023	5	Publication of notice
18	Pon/Mund/APL/13/2023	Mr. Avelino F. Gomes, Khandepar, Ponda	265/0	-	Mrs. Maria Piedade Gomes	12/10/2023	4	For reply
19	Pon/Mund/APL/14/2023	Smt. LinaDamodarKamat, Shantinagar, Ponda	314/1	-	Smt. Baby SitaramNaik	10/11/2023	5	For steps
20	Pon/Mund/APL/15/2023	Saranga Suresh Talwadkar, Marcela, Ponda	38/2	-	ShriMadhukarNaikGaon kar	11/12/2023	3	Publication of notice
	Pon/Mund/Misc- Rest/05/2024	Mrs. Fatima D'Costa	-	-	Mr. ShrihariKapdi @ UdayRAngaji	21/03/2024	0	Appearance
21	Pon/Mund/APL/02/2024	Saranga Suresh Talwadkar, Marcela, Ponda	38/2	-	ShriMadhukarNaikGaon kar	14/12/2023	3	Publication of notice
	Pon/Mund/APL/04/2024	ShriMangeshDattaShenviKa kodkar	121/2	-	ShriBalkrishna S. Phadte	27/02/2024	2	For arguments
	Pon/Mund/Misc- Rest/05/2024	Mrs. Fatima D'Costa	-	-	Mr. ShrihariKapdi @ UdayRAngaji	21/03/2024	0	Appearance

ANNEXURE III

UNSTARRED LAQ NO. 146 (Mamlatdar/ Jt. Mamlatdar’s South Goa)

d) Pending MUNDKAR cases for the year: SALCETE TALUKA

TALUKA : SALCETE

- i) 2021-22**
- ii) 2022-23**
- iii) 2023-24**
- iv) 2024-till date**

MAMLATDAR COURT SALCETE

Sr. No	Case No.	Name of Tenant/Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	Mund/decl/3/2021	Joao Mario welingtond’mello r/o benaulim	158/4	-	Eugenio mesquite r/o grandepulwada	67	Fixed for evidence
2	Mund/decl/01 /2022	Shri Avelino Pedro Fernandes,	4/6	-	Fabrica of Majorda church	34	Fixed for cross of applicant
3	MAM/Mund/pur/4/2021	Luis costa, r/o Davorlim	84/3	-	Sadanandmarathe,	39	Fixed for clarification
4	MAM/Mund/pur/5/2021	Lourenco travasso	124/8	-	Elineta U.A AfonsoAdelinaNooraniChotuNoor ani represented through legal heirs	34	Fixed for arguments
5	MAM/Mund/pur/2 /2022	Hussain Khan	31/1	-	Fausto do PatrocinoMascarenhas Araujo,	18	Fixed for demarcation
6	Mund/decl/3/2022	Caetana Tavares	40/4	-	Devin Russel Martins	33	Fixed for reply
7	Mund/decl/4/2022	Antonio Janeiro Pereira	5/1	-	Church of Benaulim	16	Fixed for reply/consent terms

8	Mund/decl/2/2023	Antonio Vas	196/1	-	Mrs LonaA Remita Roncon Pereira ,mr. Deke Pereira	20	Fixed for evidence
9	Mund/decl/3/2023	Antoneta Fernandes	p.t.sheet no. 299 chalta 5,6,12	300	Smt Sushilabai Panandikar & others	20	Fixed for interim order
10	Mund/Decl/6/2023	Salvador luis	103/1	-	Bernardette M. A. Rodrigues e Rebello & other	13	Fixed for reply
11	Mund/Decl/8/2023	Joanna mariavaz (transfer file)	553/5	-	Raul Abel T. Monteiro and other	18	Fixed for reply on ammendment appln.
12	Mund/Decl/2/2024	Joaquim Duminhos Fernandes	290/11	8600	Maria Yvonne Rodrigues, R/o Mainacurto rim	2	Fixed for reply
13	MAM/MUND/DECL/3/2024	Berta Remediana D'costa R/o Copelavaddo, Sernabatim	55/2 & 55/5	1308	Joao Victor Rodrigues	4	
14	MAM/MUND/DECL/4/2024	ROSA martins R/o Dongowado, Fatorda	Chalta No. 28 , pt sheet no. 43	2225	Oliveira Arauzo	2	Fixed for reply
15	MAM/Mund/pur/3/2023	Navidade Fernandes	232/2		Mrs vina Pereira Furtado and other	17	Fixed for demarcation
16	MAM/Mund/pur/1/2024	Eknath Morajkar R/o Navelim Salcete	P.T. SHEET 282 CH-1	200	Mahadev Kunkolienkar	3	
17	MAM/MUND/DECL/5/2024	Remetina Raikar, R/o cotta Davorlim	101/1	405.50	Godinho Fernandes	1	
18	MAM/MUND/DECL/6/2024	Augusto Santana fernandes R/o vaswaddo Benaulim	377/1	500	Maria Rebello	3	
19	MAM/MUND/DECL/7/2024	Mathew lourenco Carvalho	98/35	14.62	Godinho Fernandes	2	
20	MAM/MUND/DECL/8/2024	REmediania Falcao , R/o Nuvem Salcete	131/3	543	Maria Piedade Barreto e Melo	2	
21	Mam/mund/pur/2/2024	Jose Arthur Rodrigues R/o Curtorim	398/6	86	Joaquim Rodrigues	2	
22	Mam/mund/pur/3/2024	Zuelema Miranda R/o Davorlim	100/1	100	Domingos Francisco E.L. Masarenhas	2	

Jt. MAMLATDAR-I COURT**i) April 2021- March 2022**

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	JM-I/MUND/Decl/10/2021	1. Mrs. Rosada Pereira Colaco w/o late Mr.Francisco Colaco, widow, housewife, resident of H.No.185/2, Copel Bhatt ,Arlem,Raia, Salcete, Goa. 2.Mr. Franco Colaco, s/o late Mr. Francisco Colaco, and others resident of H.No. 185/2, Copel Bhatt, Arlem, Raia, Salcete, Goa.	256/2	24.50	1.Mr. Geraldo Baracho, Alias Gerald Caitano Baracho, s/o late Joao Pedro Xavier Luciano Baracho,and others r/o H.No. 125, Gaunswado, Siolim, Bardez, Goa.	29	Chief and Cross
	JM-I/MUND/Decl/13/2021	1. Mrs. Joana Borges, Age 72 years, housewife, Senior Citizen, W/o Late Daniel Ladislau Fernandes and Daughter-in-law of Late Ana Filipa Fernandes alias Ana Felipa Fernandes and late Antonio Jose Manuel Fernandes, And her daughter-in-law and others. All r/o H.No 51, Poriebhat, Verna, Salcete Goa	81/2		1.Mrs. Bela De Melo, Major in age, married, housewife, W/o Late Roque D'Melo and her sons 2.Mr. Antonio De Melo, Major in age, Un married, Service, S/o Late Caetano Melo & others All r/o H.No 51/1, Poriebhat, Verna, Salcete Goa & others	19	Cross examination
	JM-I/MUND/Decl/14/2021	1.Smt Maria Conceicao Agnela Menina Gomes alias Maria Conceicao Angela Menina Gomes	91/4	129	Late Mariano Quadros through his heirs; 1.Mrs. Ena Gracinda Quadros e Noronha, Major of age, housewife,	26	Cross examination

		e Fernanades alias Maria Conceicao Angela Menina Fernandes alias Maria Conceicao G. Fernandes, aged 57 years, service, And her son & others Both resident of H.No.761, Maddant, Vanxem, Loutulim, Salcete Goa			Daughter of late Mariano Quadros, And her husband; and others Both resident of H.No.365, Opposite Shravan Apartments, Modsai(Part), Borda , Margao Goa. & others		
	JM-I/MUND/Decl/raia/16/2021	1. Piedade Barbosa, s/o late Joaquim Barbosa major in age, business, married and his wife 2.Conceicao Barbosa. Both resident of H.No. 435/1 Monora Raia Salcete Goa.	316/4,	2050	1.Anna Herminia Quadros Pereira @ Anna Quadros Pereira 2.Francisco M.R.J Fernandes Both R/O S5, Darius Paradise near Datta Mandir Ambirna, Alto Porvorim, Bardez Goa.	23	Reply on counter claim
	JM-I/MUND/Decl/18/2008 (old) JM-I/MUND/Decl/3/2022	1.Francisco Joaquim Vaz 2. Mrs. Maria Vaz Both R/o. H.No. 15, Benaulim, Salcete Goa.	70/1,2	13050	The Fabrica de Igreja of Benaulim, Represented by its Administrative Committee, Fr. Francisco Xavier Pereira	77	Arguments/order
	JM-I/MUND/Decl/12/2021	1.Aires Fernandes, 2.Marileyan Fernandes Both r/o H.no.1094, Toliecanto, Velim Salcete Goa	19/2	975	Bruno D'Costa & others r/o Toliecanto, Velim Salcete Goa	30	Chief and cross
	JM-I/MUND/Decl/14/2021	1.Smt Maria Conceicao Agnela Menina Gomes alias Maria Conceicao Angela Menina Gomes e Fernanades alias Maria Conceicao Angela Menina	91/4	129	Late Mariano Quadros through his heirs; 1.Mrs. Ena Gracinda Quadros e Noronha, Major of age, housewife, Daughter of late Mariano Quadros, And her husband;	25	Cross examination

		Fernandes alias Maria Conceicao G. Fernandes, aged 57 years, service, Widow of Martinho Fernandes alias Martin Fernandes, & others Both resident of H.No.761, Maddant, Vanxem, Loutulim, Salcete Goa			1.Mr. Olavo Noronha, Major of age, retired, Son of Agostinho Noronha, Both resident of H.No.365, Opposite Shravan Apartments, Modsai(Part), Borda , Margao Goa. & others		

ii) purchase

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	NIL						

ii) 2022-23

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	JM-I/Mund/Dec/24/2001(old) JM-I/MUND/Decl/8/2022	Amalkant Shridhar Kanekar, r/o. H. No.160, Nr. Cine Metropole, Margao, Salcete Goa.	Chalta No.8,9,167 & 168 P.T.Sheet. 207	750	Prazeres Pinto (deceased) through LRs and 18 ors, r/o. h. No.92, A.V. Lourenco Rd., Margao Goa	210	Steps
	JM-I/MUND/Decl/5/2023	Smt. Mohini Mahadev Chari w/o. Late Mahadev	86/5	146	1.Shri Francis Paul Reberio L'R of late Smt.	14	Steps of applicant

		Chari, Raia Salcete Goa			Lilia Reberio s/o. Late Deonizo Rebeiro 2.Jaoa Baptista Reberio s/o. Dionisio Reberio 3.Smt. Anna Rocha e Reberio w/o. Joao B. Rebeiro & others		
	JM-I/MUND/Decl/7/2022	1.Mrs. Joquina Simoes E Fernandes, w/ late Francisco Fernandes, aged 71 years, widower, house wife, and her son 2.Mr. Gabriel Fernandes son of alte Francisco Fernandes, aged 38years, married, seaman, and his wife. others	317/1	16.3525	1.Mrs. Maria Severina Victoria Andrade 2.Mr. Minguel Socrates Falcao 3.Mr. Jose Antonio Andrade 4.Mrs. Maria do Ceu Angelina Henriquets & others	18	Arguments
	JM-I/MUND/DEC/1/2023	1. Shri Babaji Rama Gawas s/o.Late Rama	23/3	825	1. Manuel Caitano Jose Fernandes s/o. Luisitan	5	Appearance

		Gawas aged 64yrs,Indian National 2. Smt. Anusaya Babaji Gawas w/o.Shri babaji Rama Gawas aged 62yrs d/o.Shri Narayan Vishnu Gawas r/o. H.No. 375/B,at Xetmallem,Carmona,South Goa			Fernandes		
	JM-I/MUND/DEC/2/2023	1. Mrs. Inacinha Fernandes w/o.Late Benjamin Fernandes 2. Ms.Velancia Meena Fernandes d/o.Late Mr.Benjamin Fernandes	42/3	2496	1. Mr. Chico Fernandes s/o.Late Mrs.Sara Fernandes and his wife 2. Mrs. Vienna Fernandes w/o.Mr.Chico Fernandes	4	Appearance of opponent
	JM-I/MUND/DEC/3/2023	1.Mr. Bhagwanth Putu Poi Vaidya alias Bogvonta Putu Poi Oido alias Bhagwanth Putu Pai Vaidya aged 66 years s/o Late Putu Poi Vaidya and his wife	Sy. no. 270/5	1250	1. Fabrica de Igreja de Carmona, Church of Carmona, represented by its Authorized Representative The Parish Priest	6	Evidence

		2. Mrs. Vijayalaximi Bhagwanth Poi Vaidya alias Vijayalaxmi Bhagwanth Poi Vaidya alias Mrs. Vijayalaximi Bhagwanth Pai Vaidya aged 58 years,married d/o.					

Purchase

2022-2023

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	JM-I/MUND/PUR/3/2023	1. Shri. Vinod Dhamakle S/O Baburao Dhamakle, aged 45 years, Married, Business and his wife. 2. Smt. Veena Vinod Dhamakle W/O Vinod Dhamakale, aged 42 years, housewife.	Cht. No. 180 P.T sht. 260	1342	1. Jose Vaz Gonsalves s/o. Late Jose Vaz Gonsalves and his wife 2. Mrs. Antonio Gonsalves w/o. Jose Vaz Gonsalves	10	For appearance
2	JM-I/Mund/Pur/04/2022	Shri. Joao Camilo da Costa alias Jose or John Camilo da Costa, 2.Shri. Avelino da Costa and his Wife Smt.Teodina alias Natalina da Costa (Both Deceased) through their legal heirsW/o Jose D’Costa& others All R/o.H.No.288 (New), 92 (Old) Calata	41/1 Calata	30.0 sq mtr	Maria Francisca Lorena D’ Costa alias Smt. Lawrence D’Costa Since Deceased (through Legal Heirs) & others All R/o. H.No.11, Nagvaddo, Betalbatim, Salcete Goa.	8	For reply

		Majorda, Salcete Goa.					
9							

i) 2023-24

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	JM-I/MUND/Decl/6/2023	Joao Martinha Fernandes R/O H.No. 801, acsona Beanulim.	05/06/2023	5429	Francisco Coutinho, R/O H.No. 801, acsona Beanulim.	05	for first hearing
	JM-I/MUND/Decl/18/2023	John Baptista Rodrigues, r/o,H.NO.269(old) gabrial wado, Utorda.	93/3	12.75	Joao Pereira, r/o, H.NO.456 gabrial wado, Utorda.	02	Appearance of Opponent
	JM-I/Mund/Decl/23/2023	Shambu Pagi Kankonkar, H.NO. 144/1, Patnem, Canacona Goa.	144/1	67.00	Shri. Apaji Talwadkar, others, H.No.235, Palolem Cancona Goa.	04	Evidence
	JM-I/MUND/Decl/7/2023	Thomas Azaredo, Utorda, Salcete Goa	17/4	345	Jose Paulo Costa. Utorda, Salcete Goa	04	Evidence
	JM-I/MUND/Decl/22/2023	Vithal Govekar, R/O, H.no. Raviraj Hotel, Salcete Goa	PT. 259, Ch. 100	22117	Jose figeriredo, r/o Joaquim road borda Margoa	01	Tracking report

	JM-I/MUND/Decl/16/2023	Quiteria Dsilva Varca Salcete Goa.	Sy. no. 40/4	2125	Devin Martina Orlim Salcete Goa	03	Furnish Documents
	JM-I/MUND/Decl/13/2023	Sebastiana Noronha Margao Salcete Goa.	P.T Sheet 155/ Chalta no. 25	19363	Caetano Nornonha, Borda Salcete Goa.	04	Appearance of opponent

**Pending mundkar Purchase
2023-24**

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	JM-I/MUND/PUR/9/2023	Marcel Rodrigues r/o, h.no. 88(new) (1/531) old, Mungul grande, Margao Goa	Ch. No. 30,36,37,41 P.T sht. 146 Margao	359 sq mtr	Pascoal costa r/o, h.no. 88(new) (1/531) old, Mungul grande, Margao Goa	6	Final opportunity for Appearance of Respondent
	JM-I/Mund/Pur/4/2024	Rosada Costa e Menezes R/o. H.No. 133/1,Ambulor	113/2	284	Arvind Jose Menezes R/o./ H.No. 845,Goddar.Vanxem Salcete Goa	3	For demarcation
	JM-I/Mund/Pur/12/2023 (Restoration)	Rosario Roque Jose Rodrigues	45/1/ Seraulim	1.42.50 sq mtr	Sulaksha Gajanan Raikar	3	For publication
	JM- I/Mund/pur/Colva/11/2023	Jose Menino Diniz R/o H.No. 7, 1 st ward Colva Salcete Goa	3/2 Colva	175.94 sq mtr	Mr. Mariano Joseph Fernandes & others All R/o 1 st ward, Colva Salcete	9	For demarcation report

					Goa		
	JM-I/Mund/Pur/10/2023	Domingos Araujo R/o H.No. 256 Dongorwado Fatorda Salcet Goa	Margao city	-	Maria Quiteria Alina Araujo Vaz R/o C/o Pio Pereira Sirvodem Navelim Salcet Goa	4	Appearance
	JM-I/Mund/Pur/1/2024	Shri. Jose Almeida and ors R/o. H.No. 526, Uyanmoll Fatorda Margao Goa	P.T sheet 30 Chalta No.55	218	Mr. Jose Almeida R/o. H.No. 669 Familia Almeida, Behind Durga Petrol Pump Fatorda Margao Goa.	1	For Demarcation
	JM-I/Mund/Pur/2/2024	Pascola Borges R/o. H.No. 88 Kibat,Nuvem Salcete Goa	42/11	74.6	Jacob Mascarenhas r/o. H.No. 84 Sirvodem,Navelim	0	appearance
	JM-I/Mund/Pur/3/2024	Maria Josefina Severina Fernandes R/o. H.No. 393, Costa Vaddo,Majorda Goa	94/3	1.97	Confre de Nossa Senhora de Boa Marte O/o. Confre de Nossa Senhora de Boa Marte & others Majorda goa	10	For appearance of opponent

i) 2024-till date

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	NIL						

Purchase

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	JM-I/Mund/Pur/5/2024	Camilo Afanso e Ligorio R/o H.No. 61, Dignem Verna Salcete Goa	9/3	6.75	Custodio Filipe Fernandes R/o H.No. 61, Dignem Verna Salcete Goa	1	For appearance

Jt. MAMLATDAR-II COURT

i) 1/4/2020 to 31/03/2021

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1.	Jm-II/Mund/Dec/3/2020	Sebastiao Da Costa H.No. 22, Bamborda, Verna, Salcete Goa	141/3	00.23.63 sqmtr	Maria Amelia Da Costa alias Maria Amalia Da Cunha Costa Kirn r/o Filecinta Complex, Flat No. 1, Block A, Gogal, Margao Goa	49	Fixed for argument
2.	Jm-II/Mund/Dec/2/2021	Exaltacao Rato r/o H.no. 250(new), 2(old), carbota, calata, majorda	44/3	00.66.00 sqmtr	Antonio Alvito Agnelo Mascarenhas r/o H.no. 249, carbota, calata, majorda	28	Fixed for reply
3.	Jm-II/Mund/Dec/3 /2021	Vithoba Shirodkar r/o H.No. 316, Grande Madel, Margao, Salcete Goa	Chalta No. 10 to 13, Pt Sheet No. 141	6251 sqmtr 50 sqmtr	Annie Pinto all r/o H.No. N-186, Grande Madel, Margao, Salcete Goa	36	Fixed for clarification
4.	Jm-II/Mund/Dec/5/2021	Francisco Fernandes r/o H.no.12(A) Murida Pequeno,Nuvem Salcete Goa	116/9	5955 sqmtr	Vishudas Cuncolienkar R/o Guirim Nuvem,Salcete Goa	35	Fixed for argument
5.	Jm-II/Mund/Dec/6/2021	Ramesh Bhandodkar	323/0	08.98.79	Prashant Madhukar Naik	36	Fixed for steps

		H.No. 88, Rassaim Loutolim		sqmtr	H.No. 104 Rassaim Loutolim		
6.	Jm-II/MUND/pur/5/2021	Pedro Dias r/o H, No. 1, Nuvem	122/2	252 sqmtr	Alexandre Morais r/o Garden Cottage, Rua Bernado da Costa, Margao Goa	44	Fixed for argument

ii) 01/04/2022 TO 31/03/2023

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1.	Jm-II/MUND/dec/05/2022	Hortencia Fernandes r/o H.No. 187 Sernanbatim	65/14	00.58.25 sqmtr	Laxmi ravindra, r/o sernanbatim	29	Fixed for Reply
2.	Jm-II/MUND/dec/07/2022	Alex Andrade alias Aleixo Andrade(late) Mr.Antonio Degraca H.No 671, Navelim	69/1-D	00.73.67 sqmtr	Ramanand Bandomkar r/o 673/9, Navelim	20	Fixed forclarification/ord ers
3.	Jm-II/MUND/dec/08/2022	Jose Raimund Themudo r/o H.No. 56, 2nd Dandoo, Talaulim, Navelim	46/I-C	00.03.54 sqmtr	Luis FF A Da C Pereira r/o near church, molcornem, quepem	18	Fixed for deciding the said application
4.	Jm-II/MUND/dec/09/2022	Severina vaz H.No. 19, Nuvem	270/1	00.72.75 sqmtr	Anant bandekar Vasco da gama	18	Fixed For ARGUMENTS
5.	Jm-II/MUND/dec/10/2022	Henrique carvalho H.,No 108 & 5, Dongrim, Salcete	66/3	00.72.00 sqmtr	Pedro Pereira R/O Dongrim, Salcete	20	Fixed for Evidence
6.	Jm-II/MUND/pur/04/2022	Joana dcosta h.no. 79, zoriwaddo, davorlim	20/2	300 sqmtr	Joao Antonio fernandes(through legal heirs) Andre Fernandes	22	Fixed for surveyor report
7.	Jm-II/MUND/pur/09/2022	Sumati borkar H.No.1070, margao goa	Chalta No. 251, Pt Sheet No. 231	2248 sqmtr	Marry ann d souza r/o margao goa	21	Fixed for surveyor report
8.	Jm-II/MUND/dec/1/2023	Inacinha Rebello	20/2	300 sqmtr	Joao Antonio Fernandes	3	Fixed for steps

		r/o H.No. 84 A, Zoriwado, Dav					
9.	Jm-II/MUND/dec/2/2023	Remediana Quadros r/o h.No.60/1, Pateapur, Nuvem	251/1	36.49.49 sqmtr	Joaquim Monteiro r/o H.No. 114 Vanxem, loutolim, salcete	16	Fixed for argument
10.	Jm-II/MUND/dec/3/2023	Vicente Menezes R/o Mazilwaddo, Nagoa, Verna, Salcete, Goa.	5/10	01.01.75 sqmtr	Francisco Da Gama Francisco Xavier Noronha D’Gama, H.No. 560, Mazilvaddo, Nagoa, Verna, Salcete, Goa	15	Fixed for steps
11.	Jm-II/MUND/dec/4/2023	Mr. Aleriano Andrade H.no. 613/A, Igorjewaddo, Sao Jose de Areal, Salcete Goa	63/28	00.34.50 sqmtr	Maria Gracias e Menezes, H.no. 406, Suklem, Maina Curtorim , Salcete Goa	16	Fixed for Evidence
12.	Jm-II/MUND/dec/6/2023	Remetina Pereira h.No. 78 Zoriwado, Davorlim	20/2	01.06.89 sqmtr	Joao Antonio Fernandes Since Deceased Represented by his legal heirs 1. Mr. Andre Francisco Fernandes So late Joao Antonio Fernandes r/o H.No. 50, Velsao, Cansaulim, Marmugao	15	Fixed for applicant evidence
13.	Jm-II/MUND/pur/03/2023	Mariano Fernandes alias Inacio Mariano Fernandes, r/o H.No.293/3, Colva	51/2	00.94.54 sqmtr	Bernardina Olinda Gomes Da Silva Pereira r/o Colva	17	Fixed for clarification
14.	Jm-II/MUND/pur/04/2023	Bras Fernandes, r/o H No. 7, Guirim, Nuvem, Salcete Goa.	159/3	00.73.75 sqmtr	Violet D’Costa r/o H.No. 101, Near the Chruch, Nuvem, Salcete, Goa	8	Fixed for steps
15.	Jm-II/MUND/pur/05/2023	Filomena Menina Fernandes H.no. 3, Olvaddo, Carmona, Salcete-Goa-403717	227/1	00.70.00 sqmtr	Marcus Fernandes (deceased) Through his legal heirs 1. Oswald Fernandes Son of late MarcusFernandes H.No.49, 2nd Fatrade Ward,	10	Fixed for surveyor report

					Varca, Salcete – Goa.		

iii) 01/04/2023 TO 31/03/2024

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1.	Jm-II/MUND/dec/4/2023	Mr. Aleriano Andrade H.no. 613/A, Igorjewaddo, Sao Jose de Areal, Salcete Goa	63/28	00.34.50 sqmtr	Maria Gracias e Menezes, H.no. 406, Suklem, Maina Curtorim , Salcete Goa	16	Fixed for Evidence
2.	Jm-II/MUND/dec/6/2023	Remetina Pereira h.No. 78 Zoriwado, Davorlim	20/2	01.06.89 sqmtr	Joao Antonio Fernandes Since Deceased Represented by his legal heirs 1. Mr. Andre Francisco Fernandes So late Joao Antonio Fernandes r/o H.No. 50, Velsao, Cansaulim, Marmugao	15	Fixed for applicant evidence
3.	Jm-II/MUND/dec/7/2023	Maria Piedade Fernande	227/1	00.04.67 sqmtr	Necessidade Fernandes, h.no. 34, matol, matol , verna	24	Fixed for chief and cross
4.	Jm-II/MUND/dec/8/2023	Agnelo Fernandes H.No. 44, murda, nuvem	118/1	00.59.52 sqmtr	Ana maria purificacao Albertina Barreto e rebello r/o H.No. 31, Nuvem	16	Fixed for chief
5.	Jm-II/MUND/dec/9/2023	Socorro Fernandes H. No 716, Acsona, Benaulim, Salcete-Goa	158/4	01.38.05 sqmtr	Eugenio Mesquita H.No. 446, Pulvaddo, Salcete- Goa.	14	Fixed for applicant evidence
6.	Jm-II/MUND/dec/10/2023	Antonio Pedro Afonso (since deceased) Herein represented by his legal heirs Smt. Cruzinha Afonso	80/2	300 sqmtr	Glen Agnelo Costa, Son of Filipe Costa, Umtawado,	16	Fixed for applicant evidence

		H. No. 5, Per Seraulim, Colva, Salcete Goa			Calangute Bardez, Goa		
7.	Jm-II/MUND/dec/17/2023	Bolu Bandomkar resident of H.No.21/A, Raigiani, Bandora, Ponda, Goa.	64/9	00.60.50 sqmtr	Diana Zita Agneta De Souza e Martyres, r/o No.87/3, 2nd Ward, Colva, Salcete, Goa	10	Fixed for Clarification
8.	Jm-II/MUND/dec/18/2023	ALEXANDRE BAPTISTA resident of House No. 45, Salcovaddo, Cavelossim, Salcete Goa	156/1	00.22.75 sqmtr	AGNELO FRANCISCO ANTONIO SANTANA REBELLO Cavelossim, Salcete Goa	10	Fixed for applicant steps
9.	Jm-II/MUND/dec/19/2023	Santan Pires alias Santana Pires (since deceased Through his legal heirs); 1.a) Mr. Antonio Rosario Pires, Alias Anthony Pires, H.No. 478/A, Dialgona, Mott, Telaulim, Navelim, Salcete, Goa.	117/2	00.14.75 sqmtr	Mr. Pedro Rosario Pires (since deceased Through his legal heirs) a) Mrs. Ana Maria Pires, H. No.479, Dialgona Mott, Telaulim, Navelim, Salcete Goa.	7	Fixed for reply9/201
10.	Jm-II/MUND/pur/03/2023	Mariano Fernandes alias Inacio Mariano Fernandes, r/o H.No.293/3, Colva	51/2	00.94.54 sqmtr	Bernardina Olinda Gomes Da Silva Pereira r/o Colva	16	Fixed for clarification
11.	Jm-II/MUND/pur/04/2023	Bras Fernandes, r/o H No. 7, Guirim, Nuvem, Salcete Goa.	159/3	00.73.75 sqmtr	Violet D'Costa r/o H.No. 101, Near the Chruch, Nuvem, Salcete, Goa	8	Fixed for steps
12.	Jm-II/MUND/pur/05/2023	Filomena Menina Fernandes H.no. 3, Olvaddo, Carmona, Salcete-Goa-403717	227/1	00.70.00 sqmtr	Marcus Fernandes (deceased) Through his legal heirs 1. Oswald Fernandes Son of late Marcus Fernandes H.No.49, 2nd Fatrade Ward, Varca, Salcete – Goa.	10	Fixed for surveyor report

13.	JM-II/Mund/Issue/1/2023	Mr. Joaquim Peixoto at zamgali, Curtorim, Salcete, Goa	247/1	1,05,300 sqmtr	Mrs. Vicente do Piedade Gracias Alias Vicente C. Gracias, Aged about 71 years Son of late Pedro Vicente Emidio Da Piedade Gracias Retired, married, and his wife; 2. Mrs. Meridell J. Gracias Aged about 58 years, Both residing at 3979, Reeds Lake Boulevard, Grand Rapids, Michigan 49506, USA; Through their constituted attorney Mr. ARUP MERWIN CLEMENTE Aged 39 years, service Son of Mr. L.C. Assis Clemente Residing at H. no. 336, Borda, GanganelliRebello Road, Margao, Goa,	4	Fixed for sought time to file application
14.	JM-II/Mund/Issue/2/2023	Mr. Minguel Peixoto at zamgali, Curtorim, Salcete, Goa	247/1	1,05,300 sqmtr	-do-	4	Fixed for sought time to file application
15.	JM-II/Mund/Issue/3/2023	Mr. Ivo Dias at zamgali, Curtorim, Salcete, Goa	247/1	1,05,300 sqmtr	-do-	4	Fixed for sought time to file application
16.	JM-II/Mund/Issue/4/2023	Mr. CAITANO Peixoto at zamgali, Curtorim, Salcete, Goa	247/1	1,05,300 sqmtr	-do-	4	Fixed for sought time to file application
17.	JM-II/Mund/Issue/5/2023	Mr. MinguelDias at zamgali, Curtorim, Salcete, Goa	247/1	1,05,300 sqmtr	-do-	4	Fixed for sought time to file application
18.	JM-II/Mund/Issue/6/2023	Mr. pedrina Peixoto	247/1	1,05,300 sqmtr	-do-	4	Fixed for steps

		at zamgali, Curtorim, Salcete, Goa					
19.	JM-II/Mund/Issue/7/2023	Mr. Salvador Peixoto at zamgali, Curtorim, Salcete, Goa	247/1	1,05,300 sqmtr	-do-	4	Fixed for sought time to file application
20.	Jm-II/MUND/dec/01/2024	Sebastiao Moraes r/o h.no. 123, grande vanelim, colva	26/0	02.86.97 4	Nirmalabai naik r/o F-1, laximi narcinva apts, comba, margao	4	Fixed for Argument
21.	Jm-II/MUND/dec/02/2024 (restore)	Vicente Menezes both r/o Mazilwaddo, Nagoa, Verna, Salcete, Goa	5/10	01.01.75 sqmtr	Francisco Xavier Noronha D’Gama residents of H.No. 560, Mazilvaddo, Nagoa, Verna, Salcete, Goa	2	Fixed for Steps
22.	Jm-II/MUND/dec/03/2024	Menino Francisco Dias R/o; H.No. 31, Pateapur, Nuvem, Salcete, Goa- 403604	247/7	00.98.00 sqmtr	reezy Neelam Barreto	1	Fixed for appearance
23.	Jm-II/MUND/dec/04/2024	Auerila Sacramento Fernandes both residents of House No. 15, Cana Benaulim, Salcete, Goa	14/4	60 sqmtr	Antonio Joao Vales, both c / O Jose S. Pereira, Rua de Natal, S417 (E417), Fontainhas, Panaji Goa	4	Fixed for appearance
24.	Jm-II/MUND/pur/01/2024	SHRI MANUEL JOAO FERNANDES(expire) on his legal heirs 1. Mr. Lucio Sadrick Fernandes	Chalta No. , Pt Sheet No. 137	2228 sqmtr	Mr. Antonio Piedade Afonso Alias Alberto Afonso r/o H.No. 103, Nagmodem, Sinquetim, Navelim Salcete Goa.	4	Fixed for publication notice
25.	Jm-II/MUND/pur/02/2024	Assuncao Do Perpetuo Soccoro Cardozo	Chalta No. 45, Pt Sheet No. 172	120 sqmtr	Shri Acacio Camara R/o Shar n Sarai Building, V.V. Road, Near Gaylin Hotel, Margao Salcete Goa.	3	Fixed for appearance

26.	Jm-II/MUND/pur/03/2024	Inacio Rosario Fernandes resident of H.No. 223/1, Pulwaddo, Benaulim, Salcete, Goa.	133/6	00.71.67 sqmtr	1. Mr. Darrel Francisco Gerard De Mello,	3	Fixed for appearance

iv) 01/04/2024 TO TILL DATE

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1.	Jm-II/MUND/dec/05/2024	Maria Tanya Marchon resident of H.No.169. Marchon House, opp. Lohia Maidan, Margao, Salcete, South, Goa	223/S-R	00.29.69 sqmtr	Jose Mendes resident of Matol, Verna, Salcete, Goa	2	Fixed for Steps
2.	Jm-II/MUND/dec/06/2024	Aurora Carvalho all of them residents of H.No.120, Zoriwaddo, Davorlim, Salcete – Goa	29/1F	00.13.25 sqmtr	Vrushal Enterprises through its partner, Mrs. Savitri Chandrakant Kavlekar S/C, 1-44, Verna Electronic City, Verna, Salcete - Goa.	2	Fixed for appearance
3.	Jm-II/MUND/dec/07/2024	Camilo Santana Pereira residing at House No. 7/A Dongorim Nuvem Salcete Goa	198/1	00.82.45 sqmtr	Graca Maria De Faria Figueiredo All residents of H. No 63, Abade Faria Road, Next to old Civil and Criminal Court, Old Market, Margao, Salcete Goa	0	Fixed for appearance
4.	Jm-II/MUND/dec/08/2024	Antonieta Dias	159/1	07.69.66	Sebastiao Gabriel I. Endro	0	Fixed for appearance

		Both resident of H. No.196/A(1), Padribhat, Sao Jose De Areal, Salcete Goa		sqmtr	Both resident of H. No.225, Sao Jose De Areal, Salcete, Goa		
5.	Jm-II/MUND/dec/09/2024	Filomena Miranda resident at House No. 104, Kirbhat, Nuvem, Salcete, Goa	12/2	00.81.00 sqmtr	M/s Fravin Developers, A Partnership Firm, duly registered under the Indian Partnership Act having its Office at Nuvem, Salcete, Goa	0	Fixed for appearance
6.	Jm-II/MUND/dec/10/2024	Maria de Fatima Natalina, Fernandes, H.no.884, Vanxem, Loutulim Salcete-Goa.	558/1	00.21.75 sqmtr	Estrelina Conceicao Betis Rodrigues e Dias. H.no.884, Vanxem, Loutulim Salcete-Goa.	0	Fixed for appearance
7.	Jm-II/MUND/dec/11/2024	Inacio Carvalho Resident of H.No. 196/C, Padribhat, Sao Jose De Areal, Salcete Goa	159/1	07.62.22 sqmtr	Mr. Sebastiao Gabriel I. Endro Both resident of H.No. 225, Sao Jose De Areal, Salcete,Goa	0	Fixed for appearance
8.	Jm-II/MUND/dec/12/2024	Mr. Joao Felipe Oliveira R/O of H.No. 181/I, Padribhat, Sao Jose De Areal, Salcete Goa	159/1	07.69.66 sqmtr	Mr. Sebastiao Gabriel I. Endro Both resident of H.No. 225, Sao Jose De Areal, Salcete,Goa	0	Fixed for appearance
9.	Jm-II/MUND/dec/13/2024	Querobino Pires r/o. 2nd Daddio, Talaulim, Navelim, Salcete, Goa	122/10	2425 sqmtr	Bridgette Francis Both residing at 29, Fatima Building, Mari Nagar, Off Mia Mohamad Chotani Road, Mahim, Mumbai - 400 016	0	Fixed for appearance

10.	Jm-II/MUND/reg/dec/14/2024	Caetano G. Fernandes (expired) 1)Jennifer Fernandes Through his legal heirs	253/6	-----	Shri. Bernardo Semelhago r/o 2631, Kenedy Road, Agin Court, Ontario Canada, NIT 345	0	Fixed for appearance
11.	Jm-II/MUND/pur/04/2024	Dioginho Ines Fernandes R/O H.No. 108/4, Batty Ward, Cavellossim, Salcete	126/1	80 sqmtr	Comunidade of Cavellossim	0	Fixed for Steps
12.	Jm-II/MUND/pur/05/2024	Rosa Pudenciana Assencao Rodrigues Alias Pudencia A Rodrigues	14/4	98.50 sqmtr	Maria De Jesus Telma De Silva (since deceased) Through legal heirs, R/O. F-3. Models Enclave, Kerant, Caranzalem-Goa.	0	Fixed for Steps
13.	Jm-II/MUND/pur/06/2024	Mrs. Josefa Niasso Resident of H.no. 969, Mandopa, Dramapur, Salcete Goa	85/1	300 sqmtr	Blasco Barretto Aged 75 years, Gaonkar - Moddi, Mandopa Dramapur, Salcete Goa	0	Fixed for appearance

Jt. MAMLATDAR-III COURT

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
Mundkar Pending							
2020-2021							
1	JM-III/C1/1/2021	Maria Esperanca Pereira W/o. Eusebio Rebello R/o. H. No. 92, Sodvim, Verna Salcete	189/5 Verna	57.98 sq.	Rajesh U. Kharangate & 2 ors., Davorlim, Salcete Goa	39	AIE
2	JM-III/Mund/Dec &	Smt. Mary D'Silva & 6 ors.,	30/2	48.22	Judith M. Barreto (dec) Through	36	Reply

	Reg/3/2021 In Case No. JM-III/Mund/Dec & Reg/12/2011	R/o. H. No. 406, 4th Ward, Colva Salcete	Colva	sq.	LRs a) Abel Rodrigues & another, Fatorda, Margao		
3	JM-III/C2/1/2021	Agnelo Fernandes H. No. 558(old), 3/351(new), Agali, Margao Goa	Chalta No. 3 & 81 P.T. Sheet No. 80 Margao	2105 sq.	Smt. Silvestina Dias Vaz & 8 ors., R/o. Margao	35	Appearance
2021-2022							
1	JM-III/Mund/Reg/7/2021	Lawrie H. Pereira R/o. H. No. 135, Gomeswaddo, Cavelossim, Salcete	Cavelossim Sy. No. 40/6	18.50 sq.	Cajetan Dias Mandoly & ors. All R/o. Calvado, Caelossim, Salcete Goa.	34	Arguments
2	JM-III/C1/10/2021	Jeronimo Coutinho H. No. 301, Baichowado, telaulim Navelim salcete	Sy. no. 291/6, telaulim	02.00 sq.	Gegorio Vales & ors. H. No. 288, Palmar Mandur Salcete	32	Settlement/Chief
3	JM-III/C1/11/2021	Joao Caetano Fernandes H. No. 303, Pulwado, Benaulim, Salcete Goa	Sy. No. 130/1, Village Benaulim	34.07 sq.	Arnaldo Reiz Cruz Barreto, Near Padre Jose Vaz, Benaulim, Salcete	32	Order/Clarification
4	JM-III/C1/14/2021 IN Case No. JM- III/C1/14/2019 (Restoration case)	Pascoal Fernandes S/o. Sebastiao Fernandes & 5 ors., All R/o. H. No. 559, Virabhat, Curtorim, Salcete	Curtorim Sy. No. 341/1 & 341-C	03.41 sq.	Mrs. Roquesinha Fernandes & 3 ors., Maina Consai, Curtorim, Salcete Goa	27	Appearance
5	JM-III/C1/15/2021	Visitacao P. Rodrigues & 5 ors. All R/. H. No. 498, Mungul, Grande, Margao	Margao Chalta No. 105	261 Sq.	M/s. Kurtarkar Real Estates Pvt. Ltd., Office at 322, Kurtarkar Towers, Malbhat Margao	30	Evidence

			P.T. Sheet No. 146				
6	JM-III/Mund/Surrd/16/2021	Costao Frank Fernandes R/o. H. No. 117, Grande Vanelim, Colva Salcete	Vanelim Sy. No. 53/9	35.75 Sq.	1) Jovito Fernandes 2) Rinku Singh Both R/o. H. No. 1, Per Seraulim Salcete	28	Order
7	JM-III/C1/1/2022	Mrs. Maria Fernandes @ Mrs. Maria S. Fernandes, Mr. Dhondi Baien, H. No. 99/1, Grande Vanelim, Colva Salcete	Sy. No. 55/0, Village - Vanelim	01.02.43 sq.	Confre de Monte Piedade de Ifreja	26	Arguments
8	JM-III/C2/2/2021	Anil Shivram Shinde & 5 ors. All R/o. H. No. A-1, Tacaband Cuncolim Salcete	Sy. No. 355/3 Cuncolim	02.53.50 sq.	Shripad Mukund Kamat & another R/o. Sanguem Bazar, Near Bus stand, Sanguem Goa	58	Statement of Applicant
9	JM-III/C2/7/2021	Smt. Lourence Pereira @ Lourenca Gomes & 2 ors. All R/o. H. No. 72/2, Ward No. 3, Gogol, Margao	Chalta No. 28, PT sheet No. 131 Margao	-	1. Smt. Maria Thereza Zulian & ors. R/o. H. No. 72, Ward No. 3, Gogol, Margao	25	Step
10	JM-III/C2/1/2022	Luis Rebello H.No. 101, Zoriwado Davorlim	Sy. No.20/2 Davorlim	01.40.09 sq.	Joao A. Fernandes & 16 ors Cansaulim Mormugao	25	Clarification
11	JM-III/C2/2/2022	Manuel Rebello R/o. H. No. 103/A1, Zoriwado Davorlim	Davorlim 20/2	-	Joao A. Fernandes & 16 ors H. No. 50, Velsao, Cansaulim, Marmogao Goa	23	Reply
2022-2023							
1	JM-III/C1/4/2022	Joao Fernandes S/o. Late Rosario Fernandes H. No. 24, Kirbhat Nuvem Salcete Goa	20/10 Nuvem	-	Domingos Pereira & 8 ors. Kirbhat Nuvem Salcete Goa	23	Appearance
2	JM-III/C1/5/2022	Joaquim Sebastiao Barreto H.No. 575/2, Poriebhat, Verna Salcete	Verna 59/7	49.75 sq.	Mr. Francis Barretto R/o Near Holy Spirit church	11	Clarification/Order

					margao		
3	JM-III/Mund/Dec/Reg/6/2022	Baptista Fernandes H.No. 34/A, Dignem, Verna, Salcete,	Sy. No.6/16 verna	04.00 sq.	John Pereira R/o Nagoa, Verna, Salcete	20	Arguments
4	JM-III/C1/1/2023	Antonio Rodrigues R/o 34A/1, Novo vaddo, sernabatim, Salcete	colva 47/1	01.23.07 sq.	Henique Fernandes R/o Sea Breeze Cottages, 3 rd ward, Colva	18	Steps
5	JM-III/Mund/Dec/Cuncolim/4/2023	Rusario Micky Fernandes R/o H.No 2511,Cottamoll Cuncolim Salcete Goa.	Cuncolim 430/4	45.25 sq.	Olvin Alvaro dos Santos Colaco All R/o Madicotto, Cuncolim Salcete Goa.	17	Reply
6	JM-III/Mund/Dec/5/2023	Joao Braganca alias John Braganza H.No. 85, Conbatt, Paroda, Salcete	Paroda 51/1	-	Inacio Paulo Bento Fernandes Opp. Railway Station, Guirdolim, Chandor, Salcete	16	Steps
7	JM-III/Mund/Dec/6/2023	Smt. Margaida Da Costa H.No. 414(4), 4 th ward Colva, Salcete Goa	Colva 30/1	39.26 sq.	Mrs. Mercy Quiteria Fernandes e Dcosta H.No. 414,, 4th ward, Colva, Salcete, South Goa	16	Evidence
8	JM-III/Mund/Pur/3/2022	Assuncao Jovita Fonseca H.No. 117, Ambeaxir, Colva, Salcete Goa	75/1 Sernabatim	-	Mr Crisanto Fernandes H.No. 53, Sernabatim, Colva, Salcete	23	Purchase price & Order
9	JM-III/Mund/pur/5/2022	Innocente Cardozo H.No. 1010(1), Acsona, Benaulim, Salcete Goa	Benaulim 228/11	01.59.01 sq.	Narcisco Antomio Mesquita R/O Colony near State Bank QTRS, Alto santa cruz, Bambolim complex, Tiswadi Goa	20	Arguments
10	JM-III/MUND/PUR/1/2023	Constancio Fernandes All R/o H.No 1413/2,Rangalli,Poclivol,Velim Salcete Goa.	Velim 331/1	01.02 sq	Benedicta Fernandes, Resident of Opp Prabakar Garage,Near Water Supply Office,Murida Fatorda Salcete Goa	16	Clarification
11	JM-III/MUND/PUR/3/2023	Rekel Fernandes Resident of H.nO 196/1-A 3rd	Colva 113/8	47.50 sq.	Mr Baltazar Santa Clara Neves Fernandes	19	Steps

		Ward,Colva,Salcete Goa			Resident of H.No 196/1,3rd Ward Colva ,Salcete Goa.		
12	JM-III/MUND/PUR/2/2023	Shri Remediana Moraes All R/o H.No 1402,Rangalli,Poclivol,Velim Salcete Goa	Velim 331/1	01.02 sq.	Benedicta FGernandes R/o Opposite Prabhakar Garage,Near Water Supply Office Murida Fatorda Salcete Goa	16	Statement
2023-2024							
1	JM-III/Mund/Dec/Verna/9/2023	Mrs. Aurora Piedade Calado R/o H.No. 132/B, Poriebhat, Verna, Salcete	Verna 77/9	14.25 sq.	Mrs. Especioso Fernandes e Barretto R/o Poriebhat, Verna, Salcete Goa	12	Order/Clarification
2	JM-III/Mund/Dec/10/2023	Pascoal Fernandes H.No. 135, Ambeaxir, Sernabatim, Colva, Salcete Goa	Sernabatim 73/5	43.50 sq.	Mr. Crisanto De Menino Jesus Fernandes R/o H.No. 53/A, Copelwado, Sernabatim, Colva, Salcete	17	Order
3	JM-III/MUND/DEC& Reg/11/2023	Camilo Remedios Pais H.No. 639(old) 4969(New)A Pedda Uttordoxi, Varca, Salcete Goa	Benaulim 325/1	01.69.50 sq.	Satish Pondorinath Verlekar Flat No. 104, 1 st floor, Colmorod, Navelim, Salcete Goa	14	Evidence
4	JM-III/MUND/DEC& Reg/12/2023	Felipe Andrade H.No. 66, Behind Dr carmo Gracias home, Borda, Margao Goa	Margao Chalta No. 11 and 13 of P.T. Sheet No. 155	-	Ana Domingo Andrade Near Carmel Seva Mandir, Borda, Margao Goa	14	Written Arguments
5	JM-III/MUND/DEC& Reg/13/2023	Ana Piedade Fernandes R/O H.NO.394, Prime Vaxim, Pulvaddo, Benaulim, Salcete GOA	Benaulim 33/3	42.75 sq.	Artemio Salvador Fernandes H.No. 648, Pulvaddo Grande, Benaulim, Salcete	17	Appearance
6	JM-III/MUND/DEC& Reg/14/2023	Monica Oliveira H.No. 194, Padribhat, Sao Jose De Areal, Salcete	Sao Jose De Areal 159/1	07.69.66 sq.	Sebastiao Gabriel Endro H.No. 225, Sao Jose De Areal, Salcete Goa	17	Evidence
7	JM-III/MUND/DEC& Reg/17/2023	Santana Oliveira H.No. 203, Padribhat, Sao Jose de Areal, Salcete Goa	Sao Jose de Areal 159/1	07.69.66 sq.	Sebastiao Gabriel Endro H.No.225, Sao Jose de Areal, Salcete	14	Evidence

8	JM-III/MUND/DEC&Reg/15/2023	Jacob Santana Fernandes H.No. 202, Padribhat, Sao Jose de Areal, Salcete Goa	Sao Jose de Areal 159/1	07.69.66 sq.	Sebastiao Gabriel Endro H.No.225, Sao Jose de Areal, Salcete	15	Evidence
9	JM-III/MUND/DEC&Reg/16/2023	Josefa Endro H.No. 206, Padribhat, Sao Jose de Areal, Salcete Goa	Sao Jose de Areal 159/1	07.69.66 sq.	Sebastiao Gabriel Endro H.No.225, Sao Jose de Areal, Salcete	15	Written Arguments
10	JM-III/MUND/DEC&Reg/18/2023	Rosa Noronha H.No. 205, Padribhat, Sao Jose de Areal, Salcete Goa	Sao Jose de Areal 159/1	07.69.66 sq.	Sebastiao Gabriel Endro H.No.225, Sao Jose de Areal, Salcete	14	Evidence
11	JM-III/C1/19/2023	Joe Ignatius Dias H.No. 477, SANTBOLEM, Nagoa, Salcete Goa	Nagao 51/5	03.25 sq.	Mr. Eulario Dias H.No. 477, SANTBOLEM, Nagoa, Salcete Goa	20	Appearance
12	JM-III/MUND/DEC&Reg/21/2023	Inacia Pereira H.No. 3/75, Behind Nehru Garden, Gogol, Margao, Goa	Margao P.T Sheet No. 118/Chalta No. 1 (PART)	52511 sq.	Fenalon Rebello Opp. Presentation Convent, Olde Market, Salcete Goa	12	Arguments
13	JM-III/C1/22/2023	Antonio Dias R/o. H. No. 849, Batorda Curtorim Salcete Goa	238/2 Curtorim	09.75 sq.	Sangeeta Menezes & ors R/o. H. no. 240/G-1 Green Field Apts Borda Margao Salcete Goa	11	Evidence
14	JM-III/MUND/DEC/23/2023	Joaquim Fernandes H.No. 615, Igorewado, Sao Jose de Areal, Salcete Goa	Sao Jose de Areal 63/28	34.50 sq.	Maria Gracias e Menezes H. No. 406, Sukdem, Curtorim, Salcete Goa	08	Appearance
15	JM-III/MUND/DEC/24/2023	Maria Fernandes H.No. 616, Igorewado, Sao Jose de Areal, Salcete Goa	Sao Jose de Areal 63/28	34.50 sq.	Maria Gracias e Menezes H. No. 406, Sukdem, Curtorim, Salcete Goa	08	Appearance
16	JM-III/MUND/DEC&Reg/1/2024	Mrs. Conceicao Franscisa Dias R/O H. No. 196/B, Padribhat, Sao Jose de Areal, Salcete	SJA 159/1	07.69.66 sq.	Mr Sebastiao Gabriel Endro R/O H.No. 225, Sao Jose de Areal, Salcete Goa	06	Appearance
17	JM-III/MUND/DEC DEC/2/2024	Mr. Xavier Oliveira R/O H.No. 205(1), Padribhat, Sao Jose de Areal, Salcete Goa	SJA 159/1	07.69.66 sq.	Mr Sebastiao Gabriel Endro R/O H.No. 225, Sao Jose de Areal, Salcete Goa	05	Notice Issued

18	JM-III/MUND/PUR/4/2023	Mr. Saby Fernandes H.No. 51, Gaundaulim, Colva, Salcete	Colva 51/2	-	Bernadina Olinda Gomes R/o 3rd ward, Colva, Salcete	15	Clarification
19	JM-III/MUND/PUR/5/2023	Mr. Francis Menezes H.No. 1202, Ungirim, Curtorim, Salcete GOA	Curtorim 14/14	06.47 sq.	Mr. Protino Costa Curtorim, Salcete GOA	14	Demarcation Plan
20	JM-III/Mund/Pur/6/2023	Natalina Gonsalves House No. 19 Sonfator Camurlim Salcete Goa	Camurlim 34/4	-	Mrs. Emelda Barreto Ganapoga, Raia, Salcete, Goa	13	Say on Demarcation Plan
21	JM-III/Mund/Pur/7/2023	Mr. Krishna Rama Keluskar H.No. 1272, Velim,Salcet Goa	Velim 343/15	07.50 sq.	Lourdes Caeiro R/o Velim, Salcete Goa	07	Steps
22	JM-III/Mund/Pur/1/2024	Mrs. Mariquinha Baptista R/O H.No. 20(new) Malbhat, Margao Goa	Margao Chalta No.183 of PT Sheet No. 252	113.06 sq	Mr. Francisco Bareto R/o Near Holy Sprirt Church, Margao Goa	06	Reply
23	JM-III/Mund/Pur/2/2024	Francisco Noronha H.No. 76(old) 402(new) Borda, Margao Goa	Margao P.T Sheet No. 155, Chalta No. 24	-	Mr Antonio Minguel Noronha H.No. 70, Borda Margao Goa	06	Appearance
23	JM-III/Mund/Dec/Reg/3/2024	Mrs. Maria Francisca Tavares H.No. 50, Voilowaddo, Rachol, Salcete Goa	Rachol 37/23	17.75sq	Adv. Cantalico Colaco R/o Borda, Margao Goa	05	Evidence
24	JM-III/Mund/Dec/4/2024	Mrs. Severina Colaco H.No. 183, Boneam Palondy, Fatorda, Margao Goa	Fatorda Chalta No.P.T Sheet No. 42	1793.00 sq	Mr. Steve Miranda H.No. 183, Virabhat, Ambajim, Fatorda Margao Goa	02	Appearance
25	JM-III/Mund/Neg- Dec/5/2024	Jaldhara Co-operative Housing Society Ltd Grande Madel, Margao Goa	Margao PTS/Chalta No.109/42	137sq	Mrs. Anarita Faleiro Jaldhara Complex, Grande Madel, Margao Goa	02	Appearance
26	JM-III/Mund/Neg- Dec/6/2024	Jaldhara Co-operative Housing Society Ltd Grande Madel, Margao Goa	Margao PTS/Chalta No.109/44	62sq	Mr. Camilo Vaz Jaldhara Complex, Grande Madel, Margao Goa	02	Appearance
27	JM-III/Mund/Pur/3/2024	Camilo Noronha H.No. 12(76), Borda, Margao Goa	Margao P.T. Sheet No.	75 sq	Antonio Minguel Noronha H. No. 70 Borda Margao Goa	05	Issue Notice

			155/Chalta No. 24 & 133				
28	JM-III/Mund/Pur/4/2024	Shri Mariano Monteiro H.No. 474, Pocklemol Guirdolim, Chandor, Salcete Goa	Guirdolim P.T. Sheet No. 47/Chalta No. 1	07.88.25 sq	Shri. Vincy Antao H.No. 471, Near Laxmi Temple, Guirdolim, Chandor Salcete Goa.	04	Steps
2024- TILL DATE							
1	JM-III/Mund/Dec/8/2024	Carmina Pereira H.No. 1393, Sinaibhag, Curtorim Salcete Goa	Curtorim 116/6	25.50sq	Julia Costa H.No. 1258, Golden Showers Estate, Fatorda Gogol Salcete Goa	01	Order
2	JM-III/Mund/Dec/7/2024	Priya Krishna Talekar H.No. 7/C, Dongorim, Nuvem, Salcete	Nuvem 198/1	82.45sq	Graca Maria De Faria Figueiredo H. No. 63, Next to old Civil and Criminal Court, Old Market, Margao, Salcete	00	Notice Issued
3	JM-III/C2/5/2024	Mr. Cajeton Fernandes H.No. 33, Zuzegalle, Pairaband, Cuncolim, Salcete Goa	Cuncolim 521/6	300sq	Mrs Maria Antonia Fernandes Zuzegalle, Pairaband, Ccuncolim, Salcete Goa	01	Clarification
4	JM-III/Mund/Pur/7/2024	Piedade Almeida H.No. 415, Marlem, Borda, Margao Goa	Margao P.T. sheey No. 193 Chalta no. 24	10440sq	Joaquim Santana Almeida H.No. 669, Behind Durga Petrol Pump, Fatorda, Margao Goa	00	Notice Issued
5	JM-III/Mund/Pur/6/2024	Pedro Barreto alias pedro BarretoH.No. 102(new) and 12/445(old) Bora, Margao Goa	Margao Chalta no. 126 of P.T Sheet no. 155 Chalta no. 127 of P.T Sheet no. 155	8sq 40sq	Custodio Filomeno Barreto Xavier Opposite Holy Spirit High School, Borda Margao	00	Notice Issued

Jt. MAMLATDAR-IV COURT

Sr. No.	Case No.	Name and address of the Applicant	Sy. No.	Area of land in sqmtrs.	Name and address of the Respondents	No.of hearings	Current status
	1st April 2021 – 31st March 2022						
1.	JM-IV/Mund/Decl & Reg/Davorlim/5/2021	1. Menino Gomes R/o H.No. 28/A/2 Near Davorlim Panchayat Tolleaband Dovorlim	3/1	-	Francisco R. Fernandes R/o H.No. 73/A, Cotta, Davorlim, Salcete	17	Fixed for steps
2.	JM-IV/Mund/Decl/Seraulim/7/2021	Francisco Fernandes R/o H.No. 10, Near Church Bottem Waddo Seraulim Salcete Gao	25/17	86.50sq mts	Pradip Naik R/o Next to Damodar Temple Abade Faria Road, Margao Goa	17	Fixed for steps/reply
3.	JM-IV/Mund/Decl/ 10/2021	Pravin Damordar Naik	Chalta 1	1235sq	Manuel Francisco a.	14	Fixed for steps

		R/o J.No. 95/A, Zariwaddo Near B.P.S. Club, Margao Goa	P.T.sheet No. 206	mts	Do C. Fernadnes R/o Near BPS Sport Club, Margao Salcete Goa		
4.	JM-IV/Mund/Dec / Navelim/14/2021	1. Shri. Jose Manuel Fernandes 2. Mrs. Bijitacao Both r/H.No. 41, Ratwaddo, Navelim	90/3	0.90.60sq mts	1. James Merwyn Rebello 2. Piety Alexandrina Da Silva R/o 1 st Daddio Navelim Salcete 3. Sebastina Paulina Pires R/o H.No. 41, Ratwaddo, Navelim Salcete Goa.	12	A.I.E & Cross
5	JM-IV/Mund/Decl & Reg/ Margao/ 1 /2022	1.Mr. Francisco Casmiro Fernandes 2. Janifer Fernandes H.No.13/44, Malbhat,Margao,Goa.	Chalta No.125 P.T.Sheet No.241	-	Leoncio Colaco r/o. H.o.223,Borda,Marga o, Goa.	11	Amendant
6	JM-IV/Mund/Decl & Reg/ Navelim/ 2 /2022	1.Narayan Shamrao Madkaikar 2. Rajani Narayan Madkaikar H.no.342, Navelim.	86/13	0139.75sq mts	Dream House Builders, r/o. H.no.not known Sinquetim,Navelim,Sa lcete-Goa.	08	Appearance & reply
7	JM-IV/Mund/Decl& Reg/ Nuvem/ 3/2022	Xavier Mascarenhas , r/o. H.no.86,Nuvem.	42/11		Mafaldo Mascarenhas,Nuvem.		appearance
	1st April 2022 – 31st March 2023						
1	JM-IV/Mund/Decl& Reg/ Nuvem/ 4/2022	Lourdina Fernandes,r/o. H.No.50, Nuvem.	176/2	0.39.50sq mts	Jose Agostinho Gomes,r/o. h.no.60/1,	07	Reply

					Nuvem,Goa.		
2	JM-IV/Mund/Decl& Reg/ Margao/ 5/2022	Domingos Fernandes, r/o.H.No.237, Fatorda,Margao,Goa.	Chalta No.1, of P.T.Sheet No.63	1135sq mts	Aetano Rosario Rebello, r/o. H.No.237 Fatorda, Margao.	05	Chief
3	JM-IV/Mund/Decl& Reg/ Velim/ 6/2022	Reema Afonso r/o. H.No.272,Velim,Salcete,Goa.	188/3	0.13.92sq mts	Damiao Elezeu Caiero alias Dameao Caiero		Steps
4	JM-IV/Mund/Decl& Reg/ Guirdolim/ 7/2022	Angelina Cardozo, r/o.H.No.48/2, Chandor	171/1	01.36.48	Jose Gomes(deceased) (rep thru his legal heirs)	6	Evidence
5	JM-IV/Mund/Decl& Reg/ Carmona/ 2/2022	Joaquim V. Luis, r/o.H.NNo.24/D,Carmona,Salce te,Goa.	259/7	402sq mts	Shri.Gilberto Goes alias Gilberta Goes, Carmona,Salcete,Goa.	8	Evidence
6	JM-IV/Mund/Decl& Reg/ Nuvem/ 3/2023	(Late) Roque Carvalho Rep.thru legal heirs(a) Luizinha Carvalho, r/o. H.No.5, Nuvem,Salcete,Goa.	149/3	18/10sq mts	Mr. Joao Andrade de Costa r/o. Novadulli,Varca,Goa.	4	arguments
7	JM-IV/Mund/Inj/4/2023(New) JM-IV/Mund/Inj/5/2018(Old)	Jose Piedade D'Cruz alias Jose Roque de Cruz	Chalta No.61, P.T.Sheet No.209	-	Dr.Damodar D.Alve(deceased through LRs)	36	Applicant Steps
	1st April 2023 – 31st March 2024						
1	JM-IV/Mund/Decl/Betalbatim/ 5/2023	Maria Patsy Fernandes e Miranda	80/11	3675 sq.mtrs.	Mr. Wilson Marcos Antonio Pereira Carvalho alias Wilson Pereira Carvalho, r/o. H.No.3, Betalbatim,Salcete, Goa.	4	Fixed For Chief
2	JM-IV/Mund/Decl&Reg/Mar/ 6/2023(New)	Shailesh Bhanudas Mandrekar, r/o. H.No.223,Margao,Goa.	Chalta No.19 &	-	Maria Eugenia Marques Colaco,	61	Steps

	JM-IV/Mund/Decl&Reg/Mar/4/2006(Old)		P.T.Sheet No.109.		Margao,Goa.		
3	JM-IV/Mund/Decl&Reg/Nuvem/7/2023	Antonio Roberto Crasto, r/o. H.No.95, Nuvem,Salcete,Goa.	186/1	242.96sq mts	Mr. Luis dos Santos Alvares, r/o. Nuvem,Salcete, Goa.	5	Steps
4	JM-IV/Mund/Decl & Reg/Ambelim/9/2023	Severino Cardoso alias severino Cardozo, H.No.20/3, Ambelim,Salcete,Goa.	149/4	120sq mts	Efficio Rose Colaco Agalli,Fatorda,Salcete ,Goa.	5	Arguments
5	JM-IV/Mund/Decl&Reg/SJA/10/2023	Mrs. Inacinha Valadares, r/o. H.No.207(3) Sao Jose De Areal, Salcete,Goa.	159/1	7.31.25sq mts	Sebastiao Gabriel I. Endro, H.No.225,Sao Jose de Areal,Salcete,Goa.	1	Appearance
6	JM-IV/Mund/Decl&Reg/SJA/11/2023	Mr. Valentininho Valadares r/o. H.No.209(1), Sao Jose De Areal, Salcete,Goa.	159/1	-	Sebastiao Gabriel I. Endro, H.No.225, Sao Jose de Areal,Salcete,Goa.	1	Appearance
7	JM-IV/Mund/Decl&Reg/SJA/12/2023	Mrs. Piedade Gomes r/o. H.No.203(A), Sao Jose De Areal, Salcete,Goa.	159/1	-	Sebastiao Gabriel I. Endro, H.No.225, Sao Jose de Areal,Salcete,Goa.	1	Appearance
8	JM-IV/Mund/Decl&Reg/SJA/13/2023	Mr. Joao Antonio Valadres r/o. H.No.209, Sao Jose De Areal, Salcete,Goa.	159/1	0007.31.25sq mts	Sebastiao Gabriel I. Endro, H.No.225, Sao Jose de Areal,Salcete,Goa.	1	First Appearance
9	JM-IV/Mund/Decl&Reg/SJA/14/2023	Mr. Custodio Endro r/o. H.No.184(A), Sao Jose De Areal, Salcete,Goa.	159/1	0007.69.66	Sebastiao Gabriel I. Endro, H.No.225, Sao Jose de Areal,Salcete,Goa.	1	First Appearance
10	JM-IV/Mund/Decl&Reg/SJA/15/2023	Smt. Conceicao Vas r/o. H.No.174, Sao Jose De Areal,	159/1	0007.69.66	Sebastiao Gabriel I. Endro, H.No.225, Sao Jose de	1	Appearance

		Salcete,Goa.			Areal,Salcete,Goa.		
12	JM-IV/Mund/Decl&Reg/Cavelossim/1/2024	Maria Miranda alias Marelina Fernandes, Cavelossim,Goa.	123/1	115.62sq mts	Comunidade of Cavelossim.	1	First Appearance
13	JM-IV/Mund/Neg-Decl/3/2024	Jaldhara Cooperate Housing Society Office at Grande Madel Margao	Chalta no.41 of P.T.Shet No.109 Margao	44.00 sq.mtrs.	1. Late Mrs.felicidae Da Costa Felicidade alias Joanita Felicidade Da Costa also known as Philista Da Costa. a) Conceicao Pereira b) Xavier D'Costa.	1	Appearance
14	JM-IV/Mund/Neg-Decl/4/2024	Jaldhara Cooperate Housing Society Office at Grande Madel Margao	Chalta no.45 & 46 of P.T.Shet No.109 Margao	125.00 sq.mtrs.	Maria Esperance Dias	1	Appearance
	2024 – till date						
15	JM-IV/Mund/Reg&DeclCurtorim/5/2024	Innacia Maria e Talgaonkar Amresh Dharnaji Talgaonkar, Both r/o. h.no.1220/II, Curtorim,Goa.	205/9 Curtorim	6.50 sq.mtrs.	1.Maria Loreta Da Rosario Da Costa,d/o late Caetano. 2. Mr. Jawarharlal Edwin Do Carmo Moniz 3. r/o.H.No.1282, Guirdolim,Curtorim,Salcete, Goa.	1	Steps/appearance
16	JM-IV/Mund/Reg&Decl/Varca/7/2024	Agnelo John Coutinho h.no.201/A,Calvaddo,Varca,Salc	6/21 Varca	-	Confre de San Minguel e Santas		appearance

		eteGoa.			Almas alias Confraria de San Minguel e Santas Almas, Varca, Goa.		
17	JM-IV/Mund/Reg&Decl/Verna/8/2024	Pedrina Miranda, Max Cardozo & his wife Maria Percy Beulan Ferreira(and Power of attorney of two) All r/o h.no.69/1,Verna,Salcete. Goa.	250/10 Verna	300 sq.mtrs.	Jerome da Gma, r/o. H.No.5, Coyaji road,Pune.	1	First appearance

		MUNDKAR PURCHASE						
1	Mund/Pur/21/97	Conceicao Vaz r/o H.No. 209, Behind Cine Vishnat, Aquem Alto Margao Goa. `	Sarto Souza Behind Cine Vishnat, Aquem Alto Margao Goa.	04.04.1997	185/1	300 sq.mtrs.	6	Fixed for Arguments
2	Jm-IV/Mund/Pur/Mar/5/2021	Nicolau Miranda Fatorda,margao,Goa.	Jose Bento Rosario Cardozo	-	7/PT.42	18.20 sq.mtrs.	23	Arguments
3	JM-IV/Mund/Pur/SJA/5/2019	Camilo Fernandes r/o H.No. 627(New)Igrejwado, Sao Jose de Areal, Salcete Goa	Dr. Simon Menezes r/o. Suknebhatt,Curtorim, Salcete, Goa.					demarcation
4	JM-IV/Mund/Pur/Mar/1-A/2020	Raghvir L. Ganekar alies Gavnekar r/o H.No. 169, Behind Cine Vishant, Aqem Alto,	Sadasive Kantak r/o 12, Vithal Co- operative Housing Society Ltd.	12/12/2019	Chalta No. 75 & P.T.sheet No. 242		18	Appearance

		Margao Salcete Goa.	Vile Parle (East) Mumbai -400067					
8	JM-IV/Mund/Pur/Velim/2/2021	Pundalik Zatekar R/o Bapsora Velim, Salcete Goa	Bernababe Jorge Through Legal heirs 1. Bermabet Gerorg 2. Bevonta George	12.06.2020	343/13	300sq mts	16	Appearance
11	JM-IV/Mund/Pur/6//2021	Mariano Fernandes (deceased) Through LRs 1. Minguel Fernandes 2. Smt. Paulina Fernandes	Inacio Piedade Fernandes (deceased) Through LRs 1. Mothin Fernadnes 2. Mr. Eddis Fernandes	08.10.2021	161/4 & 161/5	300sq mts	13	Demarcation
12	JM-IV/Mund/Pur/1/2022	Avelino Sucor Caitano Arouzo r/o. .No.256/a Fatorda,Goa.	Arlina Q.A. Vaz Navelim,Salcete,oa.	22.03.2022	27 Of PT Sheet 23	2340sq mts	12	Appearance
14.	JM-IV/Mund/Pur/3/2022	Mrs. Josefa Figueiredo r/o. H.no.262, Davorlim,Salcete-Goa.	Joao Antonio Fernandes(since deceased)thru LRs r/o. H.No.201/A, Benaullim,Salcete,Goa.	05.03.2022	20/2	300 sq.mtrs.	13	Demarcation report
15.	JM-IV/Mund/Pur/Ilha de Rachol/5/2022	Jose James Alemao , r/o. H.No.294, Paraca de Rachol,Salcete,Goa.	Mrs. Maria Conceicao D'Silva r/o. H.No.1332, Fatorda,Salcete, Goa.	11.08.2022	68/7	300 sq.mtrs	6	Fixed for reply
16.	JM/IV/Mund/Pur/Varca/6/2022	Smt. Rosy Noronha alias Rosy Dias Noronha, r/o. H.No.232/A, Varca,Salcete, Goa	Smt. Rita Noronha, H.o.173, achinola,Bardez, Goa.	28.06.2022	55/3	0.07.00 sq mts	2	Reply
17.	JM-IV/Mund/Pur/SJA/2/2023	Smt. Josphine Fernandes r/o. H.o.376/A, Sao Jose De Areal,Salcete, Goa.	Comunidade of Curtorim, Salcete, Goa.	16.07.2022	376/A	-	-	-

18.	JM-I/Mund/Pur/Raia/25/2009	Shri. Joao Fernandes r/o. H.No.498(2) Dagualim,Raia,Salcete,Goa.	Shri. Laurdino Sebastiao Barreto, r/o. Raia,Salcete, Goa.	16.12.2022	248/2	400sq mts	5	Appearance
19.	JM-IV/Mund/Pur/Navelim/3/2022	Mr. osco Bernardo fernandes r/o. H.No.302,Sinquetim Navelim,Salcete, Goa.	Romalino Mergulhav Carvalho	01.12.2022	108/1	13.00sq mts	5	Appearance
20.	JM-IV/Mund/Pur/Ben/4/2023	Mr. Francisco D'Silva (since deceased thru LR's) All r/o. .No.163(old) 487(1) new, Benaulim,Salcete, Goa.	Irwin Mesquita All r/o. H.No.486, Benaulim, Salcete, Goa.	24.04.202.	49/2	-	-	-
21.	JM-IV/Mund/Pur/arca/5/2021	Mrs. Rosada Rebello r/o. H.No.295(new), 38(old), Varca,Salcete, Goa.	Salvador Cipriano Pereira (since deceased) thru LRs All r/o. H.No.55, Varca, Salcete,Goa.	18.11.2021	46/13	300sq mts	13	Appearance
22.	JM-IV/Mund/Pur/Dramapur/6/2023	Mrs. Conceicao Fernanded r/o. H.No.965, Dramapur, Salcete,Goa.	Mr. Blasco Barretto Dramapur Salcete, Goa.	16.08.2023	185/1	4.96.25sq mts	0	First Appearance
23.	JM-IV/Mund/Pur/Cuncolim/1/2024	1. Madhukar Manguesh Naik 2. Rajshree Madhukar Naik 3. Kamal Kamalkar Naik 4. Rahul Kamlakar Naik. H.no.1018,Cuncolim,Salcete, Goa.	Maria Jose Fernandes Mrs. Jeena P. Fernandes Both r/o. Cuncolim,Salcete,Goa.	08.02.2024	467/2	-	-	-
24.	JM-IV/Mund/Pur/Nav/2/2024	Quintano Fernandes alias Tintiano Fernandes alias Quintiano	1. Luis Rodrigues 2. Smt. Ilda Rodrigues 3. Both r/o. flat	5/12/2023	165/3			

		Fernandes(since deceased throu legal heir) a) Roque Fernades b) B)Caitana Francis D'Souza, c) Both r/o. 200/1 Navelim,Goa.	no.A-1,Skylark Appartment, 4. Margao, Salcete, Goa.					
25	JM-IV/Mund/Pur/Mar/3/2024	Mrs Fatima Serefina Rego And ors All are r/o of H.No.,311,Madel Grande, Margao, Salcete Goa.	Mrs. Sunita Masquita And ors R/o H.No. 1397/B, Dangovaddo, Benaulim,Salcete Goa.	21/02/2024	Chalta No. 58,59,60 of pt.sheet No.140	158.87 sq.mtrs.	1	appearance

Jt. MAMLATDAR-V COURT

Sr. No.	Case No.	Name of the Mundkar/Applicant and address	Survey No.	Area of land in Sq. mtrs	Name of the owner of the land	Number of hearings held	Current Status
1st April 2020 to 31st March 2021							
1	JMV/MUND/DEC/Amb/6/2020	Ancesao Fernandes	Sy.No.75/4 of village Ambelim	300 Sq. mtrs	Dr. Bernardo Camilo Martins (deceased) & others	12	For steps
2	JMV/MUND/DECL/MARGA O/08/2020	Shankar Bidkar r/o. H. No. 164, Colva Road, Old Market,	Ch. No.14 of P. T. Sheet No. 149 of Margao city	300 Sq. mtrs	Anna Mendes r/o. Nr. Civil and Criminal Court, Margao-Goa	17	For clarification

		Margao, Salcete					
3	JMV/Mund/Decl/Raia/6/2021	Francisco Dias r/o. H.No. 182, Arlem, Raia, Salcete-Goa	Sy. No. 256/3 of village Raia	300 Sq. mtrs	Pedro Gaunkar alias Victor Gaunkar and others All r/o. H.No. 182, Arlem, Raia, Salcete-Goa	15	For steps
4	JMV/MUND/DECL/Utorda/5/ 2022	1.Mrs. Nirmala Lopes 2.Miss Elvyn Lopes, 3.Miss Cynthia Lopes All r/o. H.No. 188/6, Francisc Pereira Waddo, Utorda,Salcete-Goa.	Sy.No. 34/1 of village Utorda	300 Sq. mtrs	1.Maria Celeste Pereira e Barbosa, 2.Anthony Barbosa r/o. H. No. 411, Near City Café, Fatorda, Margao, Salcete- Goa.	08	For arguments
1st April 2021 to 31st March 2022							
1	JMI/Mund/Pur/1/2014(old) JMV/Mund/Pur/7/2021	Joaquim Domingos Rodrigues and others Both r/o. H.No. 993(2), Near Janta Radio House, Acsona, Benaulim, Salcete-Goa	Sy. No. 230/1 of village Benaulim	300 Sq.mtrs	Joaquim Floriano Rodrigues and others All r/o. H. No. 994, Acsona, Benaulim, Salcete-Goa	40	For order
2	JMV/Mund/Pur/Cavelossim/1/ 2022	1)Aurelio Santan Passanha and 2) Ramira Passanha r/o. H.No. 327/A, Passos, Cavelossim	Sy. No. 78/4 of village Cavelossim	300 Sq.mtrs	Ema Belinda Santos Fernandes e Mergulhao 2) Olavo Mergulhao r/o. H.No. 265(2), Opp. Bandorim, Dramapur, Salcete	15	For F.S. report
3	JMV/Mund/Pur/Margao/2/202 2	Minguel Rosario D Costa (S.D) LR's and Ors r/o. H.No. 209, Madel,	Chalta No. 2 of P.T. Sheet no. 109 Margao City	200 Sq.mtrs	Micaela Da Costa (SD) Lr's All r/o. Kurtakar Apts. Nr. Maruti Car Chowgule	10	For appearance

		Margao-Goa			Showroom, Fatorda, Margao-Goa.		
4	JMV/MUND/PUR/BEN/3/2022	Maria Francisca Pinto r/o. H.No. 1306, Mazilwaddo, Benaulim, Salcete	Sy. No. 412/3 of village Benaulim	152 Sq.mtrs	Maria Luiza Misquita r/o. Grand Pulwado, Nr. Primary School, Benaulim, Salcete-Goa.	11	For appearance
5	JMV/MUND/PUR/Colva/4/2022	Perpetua Fernandes and ors. All r/o. H.No. 293/2(1), Colva, Salcete-Goa	Sy.No. 51/2 of village Colva	233 Sq.mtrs	Mrs. Bernardina Olinda Gomes Da Silva Pereira and Others All r/o. 3 rd ward, Colva Salcete-Goa.	12	For Publication
6	JMV/Mund/Decl/Davorlim/8/2021	Joao Miranda and Santana S. Simoes e Miranda and Others Both r/o. H.No. 31, Nr. Davorlim Panchayat, Davorlim, Salcete-Goa	Sy. No. 3/1 of village Davorlim	300 Sq. mtrs	Francisco Rasoiker Fernandes and other All r/o. H.No. 73/A, Cotta, Davorlim, Salcete-Goa	13	For arguments
7	JMV/Mund/Decl/Davorlim/9/2021	Carlos Miranda and Rosalina Barreto Both r/o. H.No. 30/A, Tolleaband, Davorlim, Salcete	Sy. No. 3/1 of village Davorlim	300 Sq. mtrs	Francisco Rasoiker Fernandes and Others All r/o. H.No. 73/A, Cotta, Davorlim, Salcete-Goa.	13	For arguments
8	JMV/Mund/Decl/Cavelossim/11/2021	Nazario Victor Fernandes and others All r/o. H.No. 6, Tamborim, Cavelossim, Salcete-Goa	Sy. No. 140/1 of village Cavelossim	300 Sq. mtrs	Antonette Rodrigues and others All r/o. H.No. 08, Rua Bela Vista, Sirlim, Dramapur, Salcete-Goa	16	For Order

9	JMV/Mund/Decl/Calata/12/2021 (JM-I/Mund/Decl/12/2012)(JMV) (Remanded back)	Jose Rodrigues r/o.H.No.38 (new)	Sy. No. 9/2-B of village Calata	300 Sq. mtrs	Marianinha Vas and others r/o. Calata, Salcete-Goa.	18	For Order
10	JMV/MUND/DECL/RACHOL /13/2021	Milagrina Tavares r/o. H.No. 66, Ilha de Rachol, Salcete-Goa	Sy. No. 37/29 of village Rachol	300 Sq. mtrs	Vithal Kamat r/o. 3 rd floor, Kamat Commercial Opp, Hari Mandir, Margao- Goa	09	For Evidence
11	JMV/MUND/DECL/Cavelossi m/14/2021	Ubalдина Fernandes and Perry Fernandes Both r/o. H.No. 448, Mobor, Cavelossim, Salcete-Goa	Sy. No. 97/1 and 97/2 of village Cavelossim	300 Sq. mtrs	M/s. First on line Technologies Pvt. Ltd. r/o. Mobor, Cavelossim, Salcete-Goa	11	For reply
12	JMV/MUND/DECL/Seraulim/ 15/2021(remanded Back)	Pedro Joao Antonio Cardozo r/o. H.No. 46/A, Pre- Seraulim, Salcete	Sy. No. 44/1 of village Seraulim	300 Sq. mtrs	Mr. John Barreto r/o. H.No. 322, Pequeno, Pulwado, Benaulim, Salcete	82	For arguments
13	JMV/MUND/DECL/BEN/2/20 22	1) Alvima Pearl Rodrigues 2) Adlynn F. Rodrigues Both r/o. H.No. 1100/C, Pitalim, Mazilwaddo, Benaulim, Salcete-Goa	Sy. No. 257/20 of village Benaulim	300 Sq. mtrs	Agostinho Pantalean Rodrigues Nr. Chapel of St. Sebastian, Benaulim, Salcete-Goa.	08	For appearance
14	JMV/MUND/DECL/BEN/3/20 22	Ramnath Datta Ekawade and others All r/o. H. No. 636,	Sy. No. 152/2 of village Benaulim	300 Sq. mtrs	Robert Francisco Fernandes and others r/o. H. No. 333,	09	For reply

		Pulwaddo, Benaullim,Salcete-Goa			Mundawaddo, Benaullim, Salcete-Goa.		
1st April 2022 to 31st March 2023							
1	JMV/MUND/PUR/Velim/6/20 22	Smt. Emilia Mendonca Through his husband i.e., Power of attorney Marcus D Costa R/o. H.No. 988, Telmorod, Velim, Salcete-Goa	Sy.No.398/1 of village Velim	90 Sq.mtrs	1. Smt. Laura D’ Sa e Costa 2. Smt. Agnes Fernandes W/o. Pracob Fernandes 3. Mr. Luis Fernandes 4. Mr. Raju Fernandes All r/o. Telmorod, Velim, Salcete-Goa	10	For F.S. report
2	JMV/MUND/PUR/Davorlim/1/ 2023	Mr. Conceicao Colaco S/o. Late Francisco Colaco r/o.H.No. 77, Zoriwado, Davorlim, Salcete-Goa. Both r/o. H. No. 201/A, Pulwado, River Sal Estate, Benaullim, Salcete 7. Smt. Maria Aninha Canuta Fernandes e Rodrigues W/o. late Manuel Francisco Rodrigues, aged 69 years 8. Mr. Marcus Rodrigues S/o. late Manuel Francisco Rodrigues, aged 69 years 9. Natty Rodrigues	Sy. No. 20/2 of village Davorlim	100 Sq.mtrs	Joao Antonio Fernandes (Since deceased) Through legal heirs 1. Mr. Andre Francisco Fernandes S/o. late Joao Antonio Fernandes Aged 65 years and his wife 2. Mrs. Vicentina Fernandes Wife of Andre Fernandes, aged 51 Both r/o. H. No. 50, Velsao, Cansaulim, Marmagao- Goa. 3. Mr. Emiliano Fernandes S/o. Late Joao Antonio Fernandes Aged 60 years and his wife 4. Mrs. Saturina Jasmine	08	For publication

		D/o. Joaquim Rodrigues, aged 48years 10. Mr. Maximiano Rodrigues S/o. late Manuel Francisco Rodrigues Aged 53 years and his wife 11. Mrs. Lina Felicia Carvalho Wife of Maximiano Rodrigues, aged 53 years 12. Mr. Joaquim Rodrigues S/o. late Manuel Francisco Rodrigues, aged 56 years 13. Mr. Teofilo Rodrigues S/o. late Manuel Francisco Rodrigues, aged 43 years 14. Mr. Clay Rodrigues S/o. late Manuel Francisco Rodrigues, aged 36 years 15. Mrs. Silvia Fernandes Aged 37 years All r/o. H.No. 1105, Mazilwaddo, Benaulim, Salcete- Goa. 16. Smt. Joaquina Piedade Diad			Fernandes Wife of Emiliano Fernandes, aged 53 Both r/o. H.No. 1187/A, Rose Marie, Opp. Ladni Khuris, Mazilwaddo, Benaulim, Salcete-Goa. 5. Smt. Paulina Mendes Fernandes, Wife of Late Jose Ludgero Fernandes Aged 69 years and her son 6. Mr. Joel Melvin Fernandes S/o. Late Jose Ludgero Fernandes, aged 45 years,		

		Wife of Rosario Dias, aged 67 years r/o. H.No. 183, Pale, Velsao, Marmagao-Goa. 17. Mr. Rosario Dias S/o. Late Pedro Dias, aged 76 years, r/o. H.No. 183, Pale, Velsao, Marmagao-Goa.					
3	JMV/MUND/PUR/Ben/2/2023	Shri Joao Sebastiao Fernandes S/o. late Rosalina Fernandes and Joaquim Conceicao Fernandes, r/o. H.No. 78/2, Pedda, Benaulim, Salcete-Goa	Sy.No. 94/3 of Benaulim	165 Sq.mtrs	Mrs. Marta Estibeirol Mesquita W/o. Late Mario Roberto Mesquita, R/o. H.No. 822, St. Mary's Colony, Miramar, Panaji-Goa	09	For steps
4	JMV/MUND/PUR/Marg/3/2023	Mrs. Trinitade Ferrao e Mendonsa alias Trinitade Mendonsa alias Trinitade Ferrao alias Martinha Trindade Ferrao, Daughter of late Jose Santana Ferrao, Widow of late Luis Francisco de Fatima de Menino Jesus Mendonca, Age 76 years, housewife,	Ch. No. 5 of P.T. Sheet No. 101 of Margao City	112 Sq.mtrs	1. Mrs. Bevinda D'Costa 2. Mrs. Angela Menezes 3. Mr. Alvaro Menezes 4. Mrs. Bertha D'Souza 5. Mr. Elvis D'Souza 6. Mr. Joaquim Castello All R/o 64/F, Arlem- Bara Bhate, Raia, Salcete-Goa	08	For steps

		r/o. No. 244A, Madel Pequena, Margao-Goa					
5	JMV/MUND/PUR/CHIN/07/2023	Smt. Alira Norberta Perteira W/O. Late jose paul Pereira r/o. H.NO.99, Palmar Grande, Chinchinim , Salcete-Goa	Sy. No. 161/51 of village Chinchinim	150 Sq.mtrs	Shri Nelson Branganza r/o. Near the chinchinim market, chinchinim, Salcete-Goa	02	For Reply
6	JMV/Mund/Decl/Maj/ Rest. No. 1/2022 JMV/MUND/REG/DEC/13/2015	Milagres Rodrigues r/o. H.No.548, Dongrim waddo, Majorda, Salcete-Goa	Sy. No. 187/3 of Majorda	300 Sq. mtrs	Joao Nolasco Dias alias Felix Dias and ors. r/o. H.No. Fatorda, Margao-Goa	07	For reply
7	JMV/Mund/Decl/ Rest. No. 2/2022 Mund/JMV/Reg/Verna/5/2000	Thomas Joaquim Vaz(Deceased) Through LR,s r/o. H.No.288, Manzo, Verna, Salcete-Goa.	Sy. No. 335/11 of village Verna	300 Sq. mtrs	Mrs. Zelia Costa e Abranches and others All r/o.Opp. the Church,Povasao,Verna, Salcete-Goa.	12	For publication
8	JMV/MUND/DECL/Verna/6/2022	Mr. Joao Antonio Alvares S/o. late Caetano Manuel pAlvares, r/o. H.No. 92, Poribhat,Verna, Salcete-Goa.	Sy.No. 61/6 of village Verna	300 Sq. mtrs	Mr. Ernesto Agnelo D' Souza And his wife Mrs. Maria Silvia Phino (both deceased) Through his legal heirs,	08	For Evidence
9	JM-V/Mund/Decl/Benaulim/7/2022	Smt. Terezinha Josefa Da Silva w/o. Late Thomas Leitao	Sy.No. 158/6 of Benaulim Village	300 Sq. mtrs	1.Smt. Suzette Savia Armandinha Pereira and others	10	For appearance

		r/o. H.No. 712, Acsona, Pendolpem, Benaulim, Salcete-Goa.			All r/o. H.No. 714, Ascona, Benaulim, Salcete-Goa.		
10	JM-V/Mund/Decl/Benaulim/8/2022	1. Mr. Miguel Caetano Rodrigues Son of Inacio Santan Rodrigues Married and his wife, 2. Mrs. Filomena Timoteo Both r/o. H.No. 1162, Near Ladhni Khuris, Mazilwaddo, Benaulim, Salcete-Goa.	Sy.No. 264/1 of Benaulim Village	300 Sq. mtrs	1. Suvarna Poi Cacodo alias Suvarna Mohan Pai Kakode, Wife of late Manmohan Pai Kakode 2. Ramdas Mohan Pai Kakode Son of late Manmohan Pai Kakode 3. Varsha Ramdas Pai Kakode Wife of Ramdas Pai Kakode 4. Dr. Naguesh Mohan Pai Kakode Son of Late Manmohan Pai Kakode 5. Dr. Greeta Naguesh Pai Kakode Wife of Dr. Naguesh Mohan Pai Kakode 6. Mr. Sushant Mohan Pai Kakode Son of late Manmohan Pai Kakode 7. Mrs. Anuradha Sushant Pai Kakode Wife of late Sushant Mohan Pai Kakode 8. Mrs. Gauri Makarand	08	For appearance

					Bhandari Daughter of late Manmohan Pai Kakode 9. Mr. Makarand Rajendra Bandari All r/o. Om Datt Gandh, Behind Durga Petrol Pump, Fatorda, Margao-Goa. 10. Ravindra Vitola Poi Cacodo alias Ravindranath Vithal Pai Kakode alias Ravindra Kakode Son of late Shri Vitola Ramadas Poi Cacodo 11. Priti Ravindranath Pai Kakode Wife of Ravindra Kakode Both r/o. H.No. 459, Shanti Nagar Nr. Shanta Durga Temple, Mandopa, Navelim, Salcete-Goa.		
11	JM-V/Mund/Decl/Ben/2/2023	1.Mr. Sebastiao Rodrigues Son of Inacio Santan Rodrigues Aged 55 years, Married and his wife, 2. Mrs. Xaverina Dias Aged 43 years, Both r/o. H.No. 1162/A,	Sy.No. 264/1 of village Benaulim	300 Sq. mtrs	1. Suvarna Poi Cacodo alias Suvarna Mohan Pai Kakode, Wife of late Manmohan Pai Kakode Aged 84 years 2. Ramdas Mohan Pai Kakode All r/o. Om Datt Gandh,	01	For appearance

		Near Ladhni Khuris, Mazilwaddo, Benaulim, Salcete-Goa.			Behind Durga Petrol Pump, Fatorda, Margao-Goa. 403602.		
12	JM- V/Mund/Decl/Varca/3/2023	Shri Olimpio Antonio D'Cruz Alias Alipo D'Cruz Son of late Camilo D'Cruz, r/o. H.No. 495 (New) Pedda Uttordoxi, Varca, Salcete-Goa.	Sy. No. 325/1 of village Benaulim	300 Sq. mtrs	1. Shri Satish Pondorinath Verlekar Son of Pondarinath Verlekar of major in age, landlord Residing at Blue Sapire Building, Flat No. 104, 1 st floor, Colmorod, Navelim, Salcete-Goa.	03	For reply
13	JMV/Mund/Decl/Dramapur/14 /2023	1.Mrs. Dominga Filomena Noronha Daughter of late Camilo Santana Noronha,Aged 61 years, housewife and her husband 2. Mr. Michael Noronha Son of Oswald Noronha Aged 62 years, in service Both r/o. H.No. 117, Udega Vaddo, Dramapur, Salcete-Goa.	Sy.No. 5/0 of village Dramapur	300 Sq. mtrs	1. Justice Eurico Das Dorés Santana Da Silva Alias Dr. Eurico Das Dorés Santana, Da Silva alias Eurico Silva, Son of Late Emilio da Silva, Aged 88 years, retired High Court Judge,Widower, r/o. H.No. 684, St. Joaquim Road,Margao-Goa.	05	For Evidence
1st April 2023 to 31st March 2024							
1	JMV/MUND/PUR/Cavorim/5/ 2023	1) Mr. Jose Manuel Rodrigues (Since deceased) Through his legal heir 1a) Mr. Remmy Simon Rodrigues	Sy. No.50/1 of village Cavorim	70 Sq.mtrs	Mr. Galdinho Christovao Piedade da Santa Rita e Silva (Since deceased through his L/R's) 1. Mrs. Maria Vitoria Eulalia Nina De Silva	06	For steps

		Son of late Mr. Jose Manuel Rodrigues, major, 2. Mrs. Isabella Fernandes e Rodrigues alias Isabel Fernandes Both r/o. H.No. 117, Mena-Covatem, Cavorim, Chandor, Salcete-Goa.			Alias Nina D'Silva Albuquerque, (Since deceased, through her L/R's) a) Mr. Orlando D'Silva, b) Mr. Roy D'Silva c) Ms. Maria Evette D'Silva 2. Miss Idinha Adelaide Gracilda De Jesus Silva alias Idinha D'Silva 3. Miss Maria Hilda Guiomar Cleta Da Silva alias Hilda D'Silva 4. Miss Vita Luiza Da Imaculada Conceicao Da Silva alias Vita D'Silva All r/o. Mena-Cavorim, Chandor, Salcete-Goa.		
2	JMV/MUND/PUR/DEAMA/06/2023	Mrs Pedrina Gomes wife of late Gregorio Fernandes R/o H.No. 967, Mandopa , Dramapur, Salcete – Goa	Sy. No. 185/1 of village Dramapur	50 sq.mtrs	Mr. Blasco Barretto. S/O. Late Conceicao Barretto Gaonkar –Moddi, Mandopa Dramapur, Salcete-Goa	03	For Appearance
3	JMV/MUND/PUR/CAVELOS SIM/01/2024	1. Shri. Olavo Fernandes S/O Alex Fernandes major, married retired and his wife 2. Maria Carvalho major married , housewife, both r/o. H.NO. 108/3, Batty	Sy. No. 123/1 of village Cavolossim	5 .mtrs	1. Comunidade of cavelossim Through its attorney, having office at cavelossim, salcete-go 2. Executive Engineer,	03	For appearance

		Waddo, Cavelossim, Salcete-Goa			Government of goa, PWD- WD-VI (R AND B) fatorda , margao, salcete-go		
4	JMV/MUND/PUR/RAIA/02/2024	1. Smt.Joanita D'souza w/o. Caetano D' souza, Arlem, Raia, Salcete-Goa 2. Mr. Francisco D'souza Son of late caetano D'souza 3. Miss Rosamaria D'souza Daughter of late Caetano D'souza 4. Miss nicolina D'souza Daughter of late caetano D'souza Mand, Arlem, Raia, Salcete-Goa	Sy. No. 253/1 of village Raia	300 sq.mtrs	1. Mr. Luis Arnaldo Menezes (since deceased) Represented by his legal heirs, a) Mr. Jose Filipe Menezes Son of luis arnaldo menezes and his wife b) Mrs. Aldrin Menezes c) Mr. Aldrin Menezes son of luis arnaldo menezes and his wife d) Mrs. Karmen Menezes All residents of near raia church, raia salcete-go 2. Dr. Hugo Menezes 3. Mrs. Fernandes Avila Menezes 4. Mr. Carlos Menezes s/o.Dr.Hugo Menezes 5. Mr. George Menezes s/o Dr. Hugo Menezes All r/o H.No. 596, Mazilwaddo, Raia salcete-go	04	For appearance
5	JMV/MUND/Pur/Mar/03/2024	Smt. Angelina Fernandes and others r/o. H.No. 52(old) 97(New), Near Sundew	Sy. No. 242/143 of Margao city	4964 sqmtrs	Shri Marcus Caesur Augusto F.X. Coelho Alias Caesar A. Coelho r/o Aquem, Margao-Goa	02	For appearance

		Building, Malbhat, Margao, Salcete-Goa.					
6	JMV/MUND/Pur/Calata/04/2024	Manuel N.J Rodrigues and others r/o H.No 23, Godinho waddo,calata, majorda,Salcete-go	Sy.No. 69/0 of Calata	612.35 Sqmtrs	Mr Baltazar Henry M Fernandes r/o H.No. 333,mando, benaulim,Salcete-go	01	For appearance
7	JMV/MUND/Pur/Mar/05/2024	Mr.Domingos Ferreira and others r/o H.No.437, Borda Salcete South-Goa	P.T. Sheet No. 133 Chalta No. 72 of Margao city		Maria Elvira Ferreira trindade and others r/o Borda Margao	01	For appearance
8	JM-V/Mund/Decl/SJDA/6/2023	Mr. Filipe Oliveira, Son of late Agostinho Oliveira Aged 59years, service, r/o. H.No. 218, Padribhat, Sao Jose de Areal, Salcete-Goa	Sy.No. 159/1 of village Sao Jose De Areal	300 Sq. mtrs	1. Mr. Sebastiao Gabriel I. Endro, Son of Aleixo Endro Major in age, Landlord and his wife. 2. Mrs. Joanita Rebello Wife of Sebastiao Gabriel I. Endro Major in age, housewife,9 Both r/o. H.No. 225, Sao Jose de Areal, Salcete-Goa	05	For order
9	JM-V/Mund/Decl/SJDA/7/2023	1) Mrs. Saude Fernandes Wife of late Manuel Sam Francisco Carvalho Aged 62 years,	Sy.No. 159/1 of village Sao Jose De Areal	300 Sq. mtrs	1. Mr. Sebastiao Gabriel I. Endro, Son of Aleixo Endro Major in age, Landlord and	05	For arguments

		household, 2) Mr. Clifford Carvalho Son of late Manuel Sam Francisco Carvalho Aged 34 years, Service r/o. H.No. 192, Padribhat, Sao Jose de Areal, Salcete-Goa			his wife. 2. Mrs. Joanita Rebello Wife of Sebastiao Gabriel I. Endro Major in age, housewife, Both r/o. H.No. 225, Sao Jose de Areal, Salcete- Goa.		
10	JM- V/Mund/Decl/SJDA/8/2023	Mr. Agnelo Diniz Antao, Son of late Domingos Antao Aged 50years, service, r/o. H.No. 180, Padribhat, Sao Jose de Areal, Salcete-Goa	Sy.No. 159/1 of village Sao Jose De Areal	300 Sq. mtrs	1. Mr. Sebastiao Gabriel I. Endro, Son of Aleixo Endro Major in age, Landlord and his wife. 2. Mrs. Joanita Rebello Wife of Sebastiao Gabriel I. Endro Major in age, housewife, Both r/o. H.No. 225, Sao Jose de Areal, Salcete- Goa	04	For order
11	JM- V/Mund/Decl/SJDA/9/2023	Mrs. Piedade Oliveira Wife of late Mateus Oliveira Aged 49 years, household, r/o. H.No. 181/III, Padribhat, Sao Jose de Areal, Salcete-Goa.	Sy.No. 159/1 of village Sao Jose De Areal	300 Sq. mtrs	1. Mr. Sebastiao Gabriel I. Endro, Son of Aleixo Endro Major in age, Landlord and his wife. 2. Mrs. Joanita Rebello Wife of Sebastiao Gabriel I. Endro	04	For order

					Major in age, housewife, Both r/o. H.No. 225, Sao Jose de Areal, Salcete-Goa.		
12	JM-V/Mund/Decl/Calata/10/2023	Mrs. Albertina Carvalho, Aged 71years, widow of Mr. Camilo Carvalho, housewife, r/o. H.No. 109, Dongorim waddo, Calata, Majorda, Salcete-Goa	Sy.No. 66/3 of village Calata	300 Sq. mtrs	1. Jose Pedro Inacio Da Fatima Pereira Son of late Pedro Jose Pereira R/o. H.No. 627, Dongorim, Calata, Majorda, Salcete-Goa. 2. Mrs. Maria Jeannette Carvalho, Daughter of late Camilo Carvalho, r/o. H.No. 109, Dongorim, Calata, Majorda, Salcete-Goa	04	For reply
13	JMV/Mund/Decl/Macazana/11/2023	Mrs. Natalina Rodrigues alias Natalina Dias Wife of Mr. Menini Rodrigues, 61years of age, housewife, r/o. H.No. 249/D, Borla, Macazana, Salcete-Goa	Sy. No. 15/6 of village Macazana	300 Sq. mtrsp	Mr. Nigel Savio Fernandes Son of Mr. Raymond Fernandes r/o. H.No.78, Guirdolim, Revorda, Salcete-Goa	07	For order
14	JMV/Mund/Decl/Cavorim/12/2023	1) Mr. Eric Vaz Son of late Camilo Vaz, Age 72 years, married, farmer and his wife 2. Mrs. Terezinha Francisco do Perpetua	Sy. No. 47/1of village Cavorim	300 Sq. mtrs	1. Mrs. Berta Menezes Braganza (Since deceased) Through her legal heir a) Mr. Lagareso A. Jose Pereira e Costa alias Nelson Braganza	03	For Evidence

		Socorro da Costa alias Terezinha Vaz, Wife of Mr. Eric Vaz aged 62 years, housewife, R/o. H.No. 53L, Covatem, Cavorim, Chandor, Salcete-Goa			Pereira e Costa alias Nelson Costa alias Nelson B.P. Costa, Son of Mr. Paulino D' Costa, Major in age, business and his wife, b) Mrs. Maria Avelina Borges Vas Costa alias Maria Avelina Vas e Borges e Costa alias Marylena Vas e Costa alias Mrs. Marlynn Vas alias Marlian Maria Avelina Vas, wife of Mr. Nelson B.P. Costa, Major in age, Service. c) Jose Neviel Pereira e Costa alias Dr. Neville Braganza Pereira e Costa, Son of late Mr. Paulino D'Costa, Major in age, business, bachelor, All r/o. Seraulim, Salcete- Goa. 2. The Comunidade of Cavorim Having its Office at Cavorim, Chandor, Salcete-Goa		

					Represented by its Attorney. 3. The Administrator of Comunidade of South Goa, having office at Margao-Goa		
15	JM-V/Mund/Decl/Velim/13/2023	Mr. Dnyaneshwar Lone(Deceased) Through Lrs. 1. Mrs. Simla Lone w/o. late Dnyaneshwar Lone major in age 62 years 2. Mr. Rajesh Lone S/o. Late Dnyaneshwar Lone Major in age 36years 3. Miss Priya Lone D/o. Late Dnyaneshwar Lone Age 34years 4. Miss Prithi Lone D/o. Late Nagheshwar Lone Age 32years All r/o. H.No. 1303, Bapsora Betul, Velim, Salcete-Goa	Sy.No. 341/1 of village Velim	300 Sq. mtrs	1. Mrs. Julie Lira Lemos W/o. Late Joseph Vito Lemos Major in age 69years 2. Mr. Ryan Lemos Son of late Joseph Vito Lemos Age 42years 3. Mr. Wayne Jude Lemos Son of late Joseph Vito Lemos Age 40years 4. Mr. Dwayne Glen Lemos Son of late Joseph Vito Lemos Age 36years All r/o. H.No. 10, Naikwado, Velim, Salcete-Goa.	03	For appearance
16	JM-V/Mund/Decl/Deussua/15/2023	Smt. Cruzinha Ritina Correia e Leita,ao, Age 70 years W/o. late Antonio	Sy.No. 58/5 of village Deussua	300 PSq. mtrs	1.Shri R.J. P. Furtado Major in age, 2. Shri J.M. Furtado Major in age,	03	For Evidence

		Francisco Lourenco Leitao r/o. H.No. 254, Tolleband, Chinchinim, Salcete- Goa			3. Shri Antonio Furtado Major in age, 4.Shri Minguel Vincente Furtado Major in age, 5. Shri C. A. Furtado Major in age, 6. Shri Roque C. Furtado Major in age, 7. Shri Valerio Furtado Major in age, All r/o. H. No. 271, Bamado, Chinchinim, Salcete- Goa.		
17	JMV/MUND/DEC/MARGAO/ 01/2024	1. Ms. Rabaia Bi, 2. Miss Nazima Bi Mullam Both r/o H.No. 209, Grand Madel, Margao, South-Goa 403601	Sy. No. 140/2 of Margao city	300 Sq. mtrs	The coffree of the chapel of our lady of immaculate conception madel margao through the archdio case of goa and daman.	02	For appearance
18	JMV/MUND/Decl/Appl?Colva /02/2024	Monica Fernandes and othr r/o. H.No. 179, SJDA, Moll, 2 nd Ward, Colva, Salcete-Goa.	Sy. No. 99/5 of Colva	4350 Sqmtrs	The Parish Priest. Our Lady of Merces Church, Fabrica of Colva, Salcete, Margao-Goa.	02	For appearance
19	JMV/MUND/Neg- Decl/Margao/03/2024	Mariano Jose Santos Pinto alias Jose Mariano Pinto alias Babush J Pinto alias Babush Pinto r/o. H.No. 417, Nr Maruti Temple, Pedda, Margao, Salcete-Goa.	Sy. No.234/30 of Margao city	5077 Sqmtrs	Mr. Rohidas Lotlikar r/o. Behind Monto pio Police Quarters, Pedda, Margao- Goa.	01	For appearance
20	JMV/Mund/Decl/Chin/05/2024	Mr.Francisco Carvalho	Sy. No. 72/2 of		Dr. Max De Loyola	01	For appearance

		and others r/o H.No. 932, Baida, Chinchinim, Salcete-go	Navelim		Furtado,and others r/o Chinchinim, Salcete-go		
21	JMV/Mund/Decl/Navelim/04/2024	Mr.Francisco Xavier Gomes, and others r/o. H.NO. 650, Ravora,Navelim, Salcete-Goa	Sy. No. 67/8 of Navelim		Igreja De Esprito Margao r/o H.NO.650/1, Ravora, Navelim, Salcete-Goa	01	For appearance
1st April 2024 till date							
1	JMV/Mund/Decl/Chinchinim/06/2024	Mr. Anand Raganath Kalekar alais Ananda Ronganata Colecar alias Anand R. Palenkar and othr	Sy. No.105/1 of Chinchinim	100 Sqmtrs	Mr. Ashok Oscar Furtado r/o. Palmar, Grande chinchinim, Salcete-Goa. and others	New	For Appearance
2	JMV/Mund/Reg-Decl/Margao/07/2024	Mr. Menino Noronha and others r/o. H.no. 407, Agalli, Fatorda, Margao, Salcete-Goa.	P.T. Sheet No. 58 Cahalta No. 3 of Margao city		Mr. Ashok S. Dessai r/o. 475, M.G. Market, 3 rd Lane, Mumbai City, Maharashtra.	New	For Appearance
3	JMV/Mund/Reg-Decl/Davorlim/08/2024	Joao Rosario Colaco r/o. H.No. 93/1, Zorivaddo, Davorlim, Navelim, Salcete-Goa.	Sy. No. 31/3 of Davorlim	5425 Sqmtrs	Mr. Jose Agostinho Salvador Barreto r/o. 111/D, Kirbhat, Nuvem, Salcete-Goa.	New	For Appearance
4	JMV/Mund/Reg-Decl/Colva/09/2024	Mr Pedro Fernandes and others r/o. 2 nd Ward, Colva, Salcete-Goa. Church Colva, Salcete-Goa.	Sy. No. 99/2 of Colva		Fabrica de colva Through its president Mr. John furtado Our Lady of Mercés	New	For Appearance

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Sr.No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	1st April 2021 to 31st March 2022						
1	JM-VI / MUND/DECL/Varca/85/2021	Natalina Fernandes, R/o. H. No. 62, Chandvaddo, Varca, Salcete, Goa.	271/2	1375	Fabrica De Igreja De Varca and one anr. Varca, Salcete, Goa.	31	evidence
2	JM-VI / MUND /DECL/Margao/88/2021	Shaikh Suleman Adam (SD) through his wife, Mrs. Kussambi Suleman Shaikh, R/o. H. No. 39, Near Quba Masjid, Sirvodem, Margao, Salcete	Chalta No.11 of P. T. Sheet No. 276	8177	Mr. Ivo Oscar do Gouveia Pinto Soares and ors. R/o. Near Mother Care Hospital, Borda, Margao, Salcete, Goa	27	Steps to bring legal heirs on record
3	JM-VI / MUND/DECL/Raia/1/2022	Mr. Gabriel Constancio Fernandes and ors. R/o. H. No. 1297, Raia, Damon East, Opp. Power House, Salcete, Goa	222/1	5667	Fabrica De Igreja De Raia and one anr. Our lady of Snows Raia Church, Raia, Salcete, Goa.	26	Cross of AW2
	1st April 2022 to 31st March 2023						
1	JM-VI / MUND /DECL/Telaulim/5/2022	Mr. Luciano Pires, R/o. H. No. 524, Dialgona, Telaulim, Salcete, Goa	149/20	425	Mr. Alvin Gomes (SD) through his legal heir:- Armando Gomes, R/o. H. No. 933, Attafondem, Moirra, Bardez	22	Steps to bring legal heirs on record
2	JM-VI /MUND/DECL/Talaulim/5 /2023	1.Shri Santano Pires and ors. R/o. H. No. 266, Baga, Talaulim, Salcete, Goa.	276/18	1243	Smt. Sara Jose Azavedo, R/o. 2 nd Dhadio Telaulim, Navelim, Salcete, Goa.	14	Applicant evidence
3	JM-VI /MUND/DECL/Colva/6 /2023	Menino Rosario Dias, R/o. H. No. 65 (old) and 155 (new), 2 nd Ward, Colva, Salcete, Goa.	102/3	5575	1.Mr. Antonio Eden Titus Bom Parto Noronha and ors. R/o.Nagvaddo, Betalbatim, Salcete,	12	

	1st April 2023 to 31st March 2024						
1	JM-VI / MUND / DECL / Margao/15/2023	1.Shri Conceicao Gomes and ors. R/o. H. No. 550, Agalli, Fatorda, Salcete, Goa.	Chalta No. 15 of P. T. Sheet No. 58	200	Shri Augustinho Vaz, R/o. H. No. 559, Agalli, Fatorda, Salcete, Goa.	12	Respondent Reply
2	Mund/Reg-Dec/Mar/11/2007 JM-VI/Mund/Decl/Mar/34/2019 JM-VI/Mund/Decl/Mar/19/2023	Benedito Carvalho r/o H.no392, Fatorda margao	Chalta no.14 P.T sheet no.61	120	Santosh Dharmo Kurtarkar & 4 othrs r/o Malbhat , Margao	6	Respondent reply
3	JM-VI/Mund/Decl/Fatorda/20/23	1.Shri Nagraj P. Borkar & another Both r/o H.no.153,,(old), New 288, Fatorda Margao	Chalta no. 7,4,3 of P.T sheet No.44		1.Minguel Santana Inacio A. Afonso & another r/o Both r/o H.no. 53, Nr. Ravindra Bhavan Borda Margao	6	Respondent Reply
4	JM-VI/Mund/Decl/Margao/21/23	Nevidade Fernandes & 2 othrs r/o H.no.272, Fatorda	Chalta No.6 P.T sheet No.36	45	1. Smt. Ema Pereira & 2 othrs 2. r/o Fatorda	5	Respondnt Reply
5	JM-VI/Mund/Decl/Velim/22/23	Aduzinda Pinto R/o Velim Salcete	350/1	92.91	1.Mrs Maria do Carmo Rodrigues e Almeida	3	Respondent reply
6	JM-VI/Mund/decl/Margao/1/2024	1.Mr Joao Filipe Nunes & 3 othrs All r/o H.no.138, Comba, Nr. St Sebastian chapel, Margao	P.T sheet no.209 chalta no.3	300sqmts	1.Mr. Niel Pereira & 17 othrs r/o Holy spirit church, Margao	2	Respondent reply
7	JM-VI/Mund/decl/Mulem/2/2024	1.Ravidas Yeshwant Desai & another r/o Both r/o Mullem, Paroda	146/5		1.Xavier Monte de silva Miranda(SD)through lrs Maria Lidia Almeida E. Miranda & 6 othrs	1	Appearance
8	JM-VI/Mund/decl/Margao/3/2024	Mr Abdul Munaf Shaikh & another r/o 627/A, Colomord Margao	Chalta No.46 P.T sheet 293		1.Smt. Lata Dinanath Niak & 4othrs All r/o H.no.E-74,	1	Appearance

9	JM-VI/Mund/Decl/Telaui/6/2024	Sadashiv G Chari & others r/o Telaui, Navelim	72/1		1Govt. of Goa Executive Engineer WRD PWD Fatorda & 8 others	0	Appearance
	1st April 2024 till date						
1	JM-VI/Mund/Decl/Reg/04/2024	Pedro Noronha r/o H.no. 406/B (new) 511(old) Agalli Margao	Chalta No.3 of PT sheet No.58		Ashok S Dasani, Mumbai Maharashtra	0	Appearance
2	Jm-VI/Mund/Decl/Reg/05/2024	Mrs. Romana Moura Noronha & 3others	Chalta No.3 of PT sheet No.58		Ashok S Dasani, Mumbai Maharashtra	1	Service of respondent
	MUNDKAR PURCHASE PENDING						
	1ST APRIL 2021 TO 31ST March 2022						
		NIL					
	1ST APRIL 2022 TO 31ST March 2023						
		NIL					
	1ST APRIL 2023 TO 31ST March 2024						
1	JM-VI/Mund/Pur/Chinchinim/5/2023	Shri Anant V. Kamat(SD) Through legal heirs Shri Uday Kamat & anothers r/o chinchinim	279/2	394	Francisco Conceicao L Viegas (SD) Through legal heirs Jucelina Kubustiche Gomes E Viegas	17	Demarcation
2	JM-VI/Mund/Pur/Vanelim/6/2023	1.Fortunato Joaquim Fernandes 2.Mrs. Eugenia Philomena Fernandes Both r/o H.no.30(old) 35(new), Peqiemp, Vanelim Colva Salcete	1/1	84.6sq mts	Mrs Auta Mascarenhas Portugal r/o Colva Salcete	9	clarificaion

1 st April 2021 to 31 st March 2022							
1	JM-VII/MUND/REG-DECL/06/2021	Mr. Laxman Naik Resident of H No. 11, Sarvodem, Margao, Salcete Goa.	Chal.No 40 PTSheet No 259	7286.00.sq mts	Alexander Minguel Filomeno Fermino Mascarenhas Deceased through his Legal heirs Mrs. Letecia Mascarenhas alias Colin Mascarenhas,	34	arguments
2	JM-VII/MUND/DECL/MULEM/05/2022	Ratnakar Goankar (since deceased through legal representatives) Mrs. Ratnavati Goankar Swapnesh Goankar Both residents of house No. 278/2 Gudi, Paroda,Salcete- Goa	1/1	17,999 sq mts	Jose Savio da Pidade Albuquerque Pinto Maria Amelia da Piedade Albuquerque Pinto Mario Jose Araujo Alvares Aurelia Ana Piedade Miranda	19	cross
3	JM-VII/MUND/DECL/NAGOA/06/2022	Smt Aurora Fernandes R/o Hno.376, Sonarvaddo, Nagoa, Verna Salcete Goa Shri Joe Mario Fernandes, R/o H.no 376, Sonarvaddo, Nagoa, Verna Salcete Goa	89/6	12.25 sq mts	Shri Martino Fernandes Mr Cesar Cabral, Mrs Antoneta Fernandes Merwyn Masterwaddi, Erangal Madh Island, Mrs Rosy Fernandes,	21	chief
4	JM-VII/MUND/DECL/DAVORLIM/10/2022	Mr. Remedies Gomes, Resident of H.No.	101/28	7.75 sq mts	Saldanha De Sant'Ana Godinho,	10	settlement

		77/A, Cotta, Dovorlim, Salcete Goa			Marouschka Teresa De Santana Godinho Costa, Mr. Carl Joseph Cosme Costa, Mrs. Lorraine Marie De Santana Godinhpo, Mr. Rohan Coutinho, Miss. Kyra Maria De Sanatana Godinho, Mrs. Maria Das Mercês Lucia De Sant'Ana Godinho E Condillac, Mr. Vicente Clarence Antonio Condillac, Alias Vicent Francis Condillac,		
1st April 2022 to 31st March 2023							
1	JM-VII/MUND/DECL/SERAULIM/03/2023	Mr. Benedito Francisco Ric Resident of H.no. 10, Near Our Lady of Pilar Church, Seraulim, Colva Salcete Goa ard Rony Fernandes	25/17	300 sq mts	Elvis Rodrigues Muriel Daina Rodrigues, Joyden Xavier Rodrigues, Tony Rodrigues ,	17	arguments
2	JM-VII/MUND/DECL/VELIM/04/2023	Umakant Mahadev Vadekar Urvashi Umakant Vadekar	61/0	1.15.52 sq	Mr. Francisco Caeiro alias Frank Caeiro Mrs. Clara Caeiro	15	clarification

		Both residents of H No. 1535/K, Bandar, Velim, Salcete Goa					
3	JM-VII/MUND/DECL/BENAULIM/05/2023	Shri Ashish Kumar Manohar Raikar Shri Dinesh Kumar Manohar Raikar Smt. Sushma Arup Raikar Resident of H No. 1163, Mazilwaddo Benaulim, Salcete-Goa.	264/2	70 sq mts	Shri Vincent Antonio Moniz Smt. Sonia Pinto do Rosario Irmitt Vaddo Alto	10	order
4	JM-VII/MUND/DECL/VERNA/06/2023	Smt. Rita Colaco alias Rita Pereira Resident of H No. 24 old Mardol, Verna Salcete-Goa	36/1	9.38.15 sq mts	Shri Dinesh Xamba N P. Sardessai Shri Umesh Xambhaji N P Sardessai Shri Naguesh Xambhaji N P. Sardessai Smt. Nalini Narcinva Kamat Sugandha Vilas S Kudchadkar Smt. Lata Prakash Prabhu Kholkar	13	clarification
5	JM-VII/MUND/DECL& REG/RAIA/11/2023	Fatima Fernandes Resident of H No. 14, Arlem Raia Salcete-Goa.	251/9	6.25 sq mts	Comunidade of Raia Having Office at Raia Goa. Represented by its Attorney Administrator of Comunidade	13	Affidavit in evidence

6	JM-VII/MUND/DECL& REG/CURTORIM/12/2023	Smt. Vidhya Ravindra Palekar Resident of H No. 690/B, Eklat Curtoirm,Salcete-Goa	282/0	100 SQ Mts	Shri Kanililal Sharma	12	apperance
7	JM-VII/MUND/DECL& REG/SJA/13/2023	Mrs. Minguelinha Soares E Dias Resident of H No. 201/A, Near St. Francis Xavier Chapel, Padribhatt Sao Jose de Areal Curtor	159/1	7.69.66 SQ MTS	.Mr. Sebastiao Gabriel Mrs. Joanita Rebello	13	arguments
8	JM-VII/MUND/DECL& REG/SJA/14/2023	Mrs. Rosalina Endro, Daughter of late Pedro Endro Aged 62 years, household Resident of H No. 183/II, Padribhatt, Sao Jose de Areal	159/1	7.69.66 SQ MTS	Mr. Sebastiao Gabriel Mrs. Joanita Rebello	12	evidence
9	JM-VII/MUND/DECL&REG/RACHOL/17/2023	Mr.Agnelo Luis Vaz, Mrs. Cristina Gomes, both Resident of H No. 71, Ilha de Rachol, Salcete-Goa.	37/18	01.75 sq mts	.Mr. Caitano Antonio	06	Final order
10	JM-VII/MUND/DECL&REG/SJA/18/2023	Mr. Jesuino Franklin Fernandes,	299/1	5.86.78 sq	Shri Jayram Bhikaji Neogi	04	reply

		Mrs. Beryl Sussan Fernandes both residents of H No. 13 (old), 157/1(New) Camarbhat, Sao Jose de Areal Salcete-Goa.			deceased, Represented by his grandson Mr. Ritesh Rajaram Neogi Mr. Joao Laurenc Fernandes Alias John L. Fernandes Mrs. Luiza Fernandes Mr. Jose Duarte Fernandes Mrs. Conceicao Costa e Fernandes		
11	JM- VII/MUND/DECL&REG/NAVELIM/19/2023	Guilhermina Mrianda e Fernandes Mr. Francisco Xavier Fernandes Ernandes r/o, H.No. 443, Bellem, Navelim, Salcete Goa 403707.	74/3	300 sq mts	Late Mr. Menino Francisco Rosario Fernandes(Deceased), Through his legal heirs; 1(a) Mr. Sylvester Francisco Benedicto Fernandes 1(b) Mrs. Antonieta Barreto e Fernandes 2(a) Mr. Anthony Archhibald Lawrence Fernandes, Alias Anthony Lourence Fernandes	9	steps
1 st April 2023 to 31 st March 2024							
1	No.JM-VII/MUND/REG-DEC/VELIM/01/2024	Mr. Itesh Sudam Kolamkar	61/0	112.52sq	Mr. Francisco Xavier Caeiro alias Frank Caeiro	01	apperance

		Mrs. Isha alias Vaishali Kolamkar Both residents of H No. 1535/M, Zuem, Bandar, Velim, Margao Goa			Mrs. Clara Caeiro		
2	JM-VII/MUND/REG- DEC/BENAULIM/02/2024	Mrs Pedrinha Mendes Mrs. Carmila Rato Mr. Nigel Savio Pires All residents of H No. 245/2, Ward pulvado, Beanulim, Salcete- Goa	128/1	3.61.84 sq	Maria Jose Correia de Meireles E Cruz Mr. Pascoal Rato Mr. Domingos Rato Mrs. Flora Fernandes. Mrs. Margarida Rato Mrs. Patricinia Rato	01	steps
3	JM-VII/MUND/REG- DEC/TALVORDA/03/2024	Mrs. Vimalvati Devidas Mrs. Manisha Mangaldas Desai Ms. Juhi Mangaldas Dessai Ms. Mayuri Mangaldas Desai Yuvaraj Mangaldas Dessai All above resident of H No. 50 Talvorda Cuncolim Salcete-Goa. Mrs. Supriya Anand Kolvenkar Mr. Anand T Kolvnekar	92/2 & 92/1	01.50 sq	Vassudev Govind Kamat Padmanath Annat Kamat Padmanath Annat Kamat Saantu Anant Kamat Raghuvir Anant Kamat	01	steps

		Both residents of velim, Salcete-Goa. Presently residents of H No. 50 Talvorda Cuncolim, Salcete-Goa.					
4	JM-VII/MUND/REG-DECL/Loutolim/04 /2024	Shri Jose Vincente Edwin Gomes alias Jose Vincy Edwin Gomes alias Jose Anthony Gomes, Resident of H No. 385, Nacorda Carvota Loutolim Salcete-Goa	174/1	100 sq mts	Ignatius @ Inacio Savio D Cruz Shri Oscar Jose Antonio D Cruz. Smt. Sharon Andrade Shri Agostinho Joaquim da Piedade Andrade	01	Furnish documents
5	JM-VII/MUND/REG-DECL/Davorlim/ 05/2024	Mr. Joaquim Gomes, Resident of H No. 77, Cotta, Davorlim Salcete-Goa.	101/28		Mrs. Maria Helena Saldanha de Sant' Ana Godinho Mrs. Marouschka Teresa De Santana Godinho Costa Mr. Carl Joseph Cosme Costa Mrs. Lorraine Marie De Santana Godinho Mr. Rohan Coutinho Miss. Kyra Maria de Sanatana Godinho Mrs. Maria Das Mercês Lucia De Sant' Ana Godinho E Condillac Mr. Vicente Clarence Antonio Condillac.	01	Fixed for apperance

					Mr. Maria Judith Quadros de Sant Ana Godinho Mr. Fernando De Santana Godinho Miss Soraiya Maria De Santana Godinho Mrs. Maria Doreen Joana De Sant' Ana Godinho E Santa Rita Lobo Mr. Neal Carmo De Santa Rita Lobo Mrs. Roxanne Linda Maria De Santa Rita Lobo Mr. Reuel Antonio De Athayde Mrs. Maria Fernanda Teresa Matildes de Sant' Ana Godinho E Vaz alias Maria Fernandes De Sant' Ana Godinho E Vaz Mr. Orlando Bendito Vaz alias Orlando Vaz Miss Chivonne Maria De Santa Rita Lobo		
6	JM-VII/MUND/REG-DECL/VARCA/06/2024	Mrs. Piedade Pires Mr. Brian C Pires Both residents of H No. 712, 1 st Fatrade, Varca, Salcete-Goa.	120/71	63.75 sq	Smt. Lia Dias Mr. Massilon Dias Mr. Oswin Dias Mr. Nissar Dias Mr. Princy Dias Mr. Quincy Dias	01	appearance

7	JM-VII/MUND/REG-DECL/NAVELIM/07/2024	MS. Milan Parshuram Chavan Residing at House No. 521, Dongorim, Village Navelim Salcete Taluka, Goa	16/7	380 sq mts	Mrs. Iolanda Mergulhao E Telles Mr. Menino Jesus Mergulao . Smt. Sundar Parshuram Chavan Mr Mahadev	01	steps
8	JM-VII/MUND/REG-DECL/MARGAO/08/2024	Mr. Domnick Noronha Represented by Rozada Fatima Noronha Through General Power of Attorney Jancy Galdino Socorro Noronha Socorrina Peixoto Tony Baptisa Noronha All Residing at House No. 406, Agalli,Salcete Taluka, Goa	Chal. No.3 PTS No 58	6056.00 sq mts	Mr. Ashok S Dasani	01	appearance
9	JM-VII/MUND/REG-DECL/NUVEM/09/2024	Mr. Peter Felix Costa r/o H No. 91, Duguem Nuvem through Its Constituted Attorney Mr. Johnson Coelho r/o H No. 57, Gandaulim, Colva Salcete-Goa.	183/2	-	Mr. Jagnath Dattaram Narvekar	02	steps

10	JM-VII/MUND/REG-DECL/CHINCHINIM/10/2024	Shri Babal Shahu Tate r/o H No. 10, Sant Moddy, Chinchinim Salcete-Goa. Represented by Power of Attorney Shri Mangesh Tate r/o H No. 10 , Sant Moddy, Chinchinim Salcete-Goa.	96/1 Chinchinim	314 sq mts	Joquim Francis Furtado Sunaina Chanda Tari . Suvarna Chari . Govt of Goa. The Executive Engineer, Works Divion XIV, WRD, Gogol, Margao, Goa Shri Bablo Varalea Mariano Fernandes . Shri Jose Fernandes	01	steps

MUNDKAR PURCHASE JM VII

Sr. No	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No of hearing	Current status
1st April 2021 to 31st March 2021							
1	JM-VII/MUND/PUR/Sernabatim/03/2021	Shri Antonio Rodrigues Smt. Faustina Rodrigues Resident of H. No. 1, Novowaddo Sernabatim, Salcete-Goa	46/2	300 sq mts	Lindo J Furtado Nikson Furtado Nevil Furtado Sunita Furtado		Fixed for respondent reply (TRANSEFERED TO Dy Collector & SDO-I)
2	JMVII/MUND/PUR/Margao/04/2021	Conciecao Noronha, resident of	Cha. 25 PTS	-	Nazareth Noronha Since deceased though his		Fixed for argu TRANSEFERED

		H. No. 395, Borda, Margao-Goa	No.155		legal heirs Caitano P. Noronha Maria Joaquina Oliveira Noronha Francisco Noronha Rita Fernandes Noronha Florence Noronha		TO Dy Collector & SDO-II
3	JM-VII/MUND/PUR/CHIN/07/2021	Caji Caitan D Silva H No. 766, Nr. Mount Mary Chruch Dandeawaddo, Chinchinim, Salcete-Goa.	35/13	300 sq mts	Cristovam, A Furtado (Expired) Through his Legal Heirs (a) Roque Jaoa Pedro Furtado	31	steps
1st April 2022 to 31st March 2023							
1	JM-VII/MUND/PUR/ MARGAO/02/2023	Shri. Vishwanath Shirodkar and Smt. Vastsala Vishwanath Shirodkar Both since deceased through their legal heirs) Shir Pradip Shirodkar Mrs. Sushma Pradeep Shirodkar, Shri Deepak V Shirodkar Mrs. Sayilee Deepak Shirodkar Shri Sandeep Shirodkar	Cha. 251 PTS No.231	143.50 sq mts	Mr. Daniel V Philips Luis Joaquim D Cruz Sa rah Mario D Cruz Mario D Cruz alias Mario Jose Jeses de Piedade Sa D Cruz M/s Akar Creations Pvt Ltd	13	clarification

		all residents of 183, Mesta Bhat, Margao- Goa.					
2	JM-VII/MUND/PUR/VERNA/03/2023	Mrs Esmeralda Antonieta Brigida Lopes Mr. Threenecy Noronhna Mrs. Avita Lourdes Fernandes Resident of H No. 253, Senaulim Verna, Salcete-Goa.	253/3	595 sq mts	Mr Vasco Figueiredo Vasco Figueirdo	18	steps
3	.JM-VII/MUND/PUR/CHINCHINIM/04/2023	Mr Rony Fernandes Mrs. Carmelina Fernandes Both r/o H No. 924,Baida Chinchinim, Salcete, Goa	74/3	93.80 sq mts	Mr. Victor Domingos da Conceicao Mr. Jose Inacio da Conceicao, Mrs.Selma Maria Saldanha Da Conceicao , Mrs. Patsy Josephina Gomes e Conceicao Valante Jose da Conceicao Ivy Connie D Souza Mr. Luis Alvaro Bonaparte Da Conceicao Goa.ceicao	17	steps
4	No.JM-VII/MUND/PUR/BENAULIM/05/2023	Mrs. Ana conceicao Fernandes , Mrs. Emilia Fernandes Mr. Joaquim Joao Fernandes Mr. Antonio Fernandes	229/1	3.00.sq mts	Mrs. Anna Maria daPiedade Rebello Alias ana Maria da Piedade de Rebelo e Menezes, Mr.Francis Menezes, ,	08	steps

		All Resident of H No. 229/1, Rebod, Pulvadddo, Benaulim, Salcete-Goa					
5	JM-VII/MUND/PUR/NUVEM/06/2023	Mr. Antonio Philipe Borges Mr. Moises Borges Resident of H No. 48, Povoacao Nuvem Salcete-Goa	89/7	267 sq mts	Mrs. Olinda Borges @ Divina Providencia Olinda de Miranda E Borges, Mrs. Tricia Dilecta Vaz E Borges Mrs. Teudolinda Mello E Borges	10	order
6	VII/MUND/PUR/MARGAO/ 07/2023	Mrs.Arlinda Judith Fernandes r/o H No. 552, Sarvodem, Margao-Goa.	Cha. 348 of pts no 254	200 sq mts	Jacinto Caitano Barreto Miranda	04	appearance
7	VII/MUND/PUR/MARGAO/08/2023	Mr. Patricio Barreto r/o H No. 88, Ambajim, Fatorda Margao-Goa.	Cha. 16 of pts no 14	200 sq mts	Mrs. Maria Helina Sales Andrade	05	steps
1st April 2024 till date							
1	JM-VII/MUND/PUR/BENAULIM/01/2024	Smt. Aurora Fernandes alias Aurola Fernandes alias Aurora Pereira Shri Joseph Fernandes Mrs. Ciana Rosy Fernandes	257/1	300 sq mts	Shri Francisco Fernandes Mrs. Annie Fernandes Mrs. Felicia Fernandes	01	appearance

		Resident of H No. 1141(2),Pitali, Mazilwaddo, Benaulim, Salcete,Goa					
2	JM-VII/MUND/PUR/NUVEM/02/2024	Mr. Joao Menino D' Costa Resident at house No 1, Gorvotte, Nuvem, Salcete, Goa	61/1	146 sq	Late Palmira Filomena Angelina de P Alvares (Since deceased) Through legal heirs.) Mr. Fredrico Luciano de Piedade Pinto Alias Fredico Alvares Pinto (since deceased) Through legal heirs Mr. Antonio Francisco de Piedade Costa Pinto Mrs. Ninette Mariana Cacilda de Piedade Costa Pinto Mr. Jose Savio da Piedade Albuquerque Pinto Mrs. Maria Jesus da Piedade Costa Pinto Mr. Jose Prazeres da Piedade Costa Pinto Mrs. Maria do Carmo da Piedade Costa Pinto Mrs. Cacilada de Piedade Costa Pinto Souza Mr. Jorge Manuel de Piedade Costa Pinto Mrs. Maureen Pinto Mr. Oscar Pinto	12	steps

3	JM /MUND/PUR/BETALBATIM/03/2024 - VII/MUND	Mrs. Rosa Maria Carvalho Mr. Roberto Leao Carvalho Mrs. Aida Severina Andrade Mr. Cyril Carvalho Mrs. Joanita Fernandes e Carvalho All residents of H No. 30, Bimvaddo, Betalbatim, Salcete,Goa	169/9		Mr. Bernard Joseph Paes	01	Appearance

MAMLATDAR IN COLLECTORATE COURT

Mamlatdar-in-Collectorate Court

i) 2021-22: Nil

ii) 2022-2023

Sr. No.	Case No.	Name of the Mundkar/applicant and address	Sy.No	Area of land in sq.mts.,	Name of the Owner of the land	No. of hearings held	Current status of the case
1	JM-III/Mund/Decl/Reg/Rachol/1/2007 (old) MIC(S)/Mund/Decl/Reg/Rachol/1/2022 (new)	Shri Rumaldo Alemao H.No. 291, Paraca de Rachol, Salcete	67/8	98.2	Mr. Oscar Abreu & 2 others	150	Fixed for Chief & Cross of AW2
2	JM-III/Mund/06/2009(old)	Mr. Shivappa Sangrekar	103/15	300	Mr. Joe Pereira & 1 other	180	Fixed for reply on

	MIC(S)/Mund/3/2022 (new)	H.No.428, Tembim, Camborlim, Salcete –Goa.					application dated 27/2/2024
3	JM-III/Mund/Decl/Reg/9/ 2012(old) MIC(S)/Mund/Decl/Reg/6/2022(new)	Amrutrao N. Bandonkar R/o.H.No.231/1, 3 rd Ward, Colva, Salcete – Goa	138/5 & 138/1	300	Jose Antonio Longuinhas Pasteur de Jesus do Rosorio da Silva Pereira	151	Fixed for further cross of AW2
4	JM-III/Mund/Decl-Reg/2/2012(old) MIC(S)/Mund/Decl-Reg/Colva/7/2022 (new)	Inacia Maria Vas e Crasto Mr. Mateus Crasto, Mrs.Esperanca Goes e Crasto, 4.Pedro M.Crasto Mrs Albertina Fernandes e Crasto Mr. Domingos Crasto Mrs Amelia Gama e Crasto Miss Fatima Crasto Miss Filomena Crasto, All r/o.H.No.94, Sernabatim-Ambeaxir, Colva	71/19	300	Late Emerciana Dias & his wife and 7 others	158	Fixed for oral arguments on application dt. 30/10/2023 & 1/11/2023
5	JM-III/C1/22/2016(old) MIC(S)/Mund/Decl/10/ 2022(new)	Mr. Francisco Agnelo Fernandes R/o. 105(2),Davorlim, Salcete –Goa.	20/2	100	Joao Antonio Fernandes & 1 other	100	Fixed for further evidence/ cross of applicant witness
6	JM-III/C1/23/2016(old) MIC(S)/C1/11/2022 (new)	Mr. Andrew Antonio Furtado R/o. H.No.105(1) Davorlim, Salcete –Goa.	20/2	100	Joao Antonio Fernandes & 1 other	98	Fixed for further evidence of applicant witness
7	JM-III/C1/25/2016(old) MIC(S)/Mund/Decl/12/ 2022(new)	Mr. Andrew Rebello R/o. H.No102(2), Davorlim, Salcete –Goa.	20/2	100	Joao Antonio Fernandes & 1 other	101	Fixed for evidence of Opponent.
8	JM-III/C1/25-A/2016 (old)	Mrs. Valentina Rebello e	20/2	300	Joao Antonio Fernandes &	93	Fixed for cont. of

	MIC(S)/C1/13/2022 (new)	Colaco H.No.83, Davorlim, Salcete Goa.			1 other		cross of applicant AW3
9	JM-III/C1/28/2016(old) MIC(S)/C1/14/2022 (new)	Rosa Fernandes e Rebello R/o. H.NO.102(1) Davorlim, Salcete –Goa.	20/2	100	Joao Antonio Fernandes & 1 other	97	Fixed for filing of AIE of AW3
10	JM-III/C1/36/2016(old) MIC(S)/Mund/Decl/16/ 2022(new)	Mrs. Etelvina Fernandes Simon Fernandes @ Joao Simon Fernandes Rosy Fernandes Menino Fernandes R/o.H.No.111, Grand Vanelim, Salcete Goa.	39/1	300	Bombi Naik(deceased) Pundalik V. Naik & 5 others	98	Fixed for Chief & Cross of AW1
11	JM-III/C1/37/2016(old) MIC(S)/C1/17/2022 (new)	Mrs Rosa Colaco R/o. H.No.82, Davorlim, Salcete Goa.	20/2	300	Joao Antonio Fernandes & 1 other	89	Fixed for cross of witness of applicant
12	JM-III/C1/50/2016(old) MIC(S)/C1/18/2022 (new)	Gregorio Paes Soccorina A. M. Mendonca e Paes Both r/o. H.No.6/196, Cuncolim, Salcete Goa.	500/1	300	Patrina Martins & 7 Others	58	Fixed for Settlement
13	JM-III/C1/51/2016(old) MIC(S)/C1/19/2022 (new)	Nazareth Fernandes Neves R. Fernandes Both r/o. H.No.6/198/A Cuncolim, Salcete-Goa.	500/1	300	Patrina Martins & 7 Others	81	Fixed for Settlement
14	JM-III/C1/53/2016(old) MIC(S)/C1/20/2022 (new)	Prema K.Chari Damodar K. Chari H.No.6/192, Cuncolim, Salcete Goa.	500/1	300	Patrina Martins & 7 Others	83	Fixed for Settlement
15	Mund/Mar/Reg/Decl/21/2004(old) MIC(S)/Mund/Mar/Reg/Decl/24/2022 (new)	Smt. Kaustari Talwar R/o. Khareband Pedda, Near Tarzan Bar, Margao Goa.	P.T.No. 255, Chalta	300	Elias Pinto & 1 other	211	Fixed for final written argument of Respondent

			No.294				
16	Mund/Inj/Mar/1/2007 (old) MIC(S)/Mund/Inj/Mar/26/2022(new)	Kum Nita Nilkant Govekar Daughter of late Nilkant Govekar Kum Nirmala Nilkant Govekar Both r/o.H.No. 259, Sirvodem, Behind Kunde Buildg., Nr. Masjid, Margao.	Chalta No. 59 of P.T. Sheet No.274	300	Shri Mohammed Hussain & 2 others	184	Fixed for reply of Talathi report by applicant
17	JM-II/Mund/Issue/21/2010(old) MIC(S)/Mund/Issue/27/2022(new)	Piedade Rebello H.No.1360, Benaullim, Salcete –Goa.	164/4	103.54	Smt. Maria A.O.Lourdes Mesquita e Rebeiro	215	Fixed for evidence of Respondent
18	Mund/Mar/Reg & Dec/Mar/28/2010 (old) MIC(S)/Mund/Mar/Reg & Dec/Mar/28/ 2022 (new)	Filipe Vaz Mrs. Pobre Salvaco Vaz Mr. Francisco Xavier Vaz Mrs Antoneta Vaz, All r/o. H.No.3/348, Agalli, Margao Goa.	Chalta No.3 of P.T.S. No.80	300	Silvestina Dias Vaz & 8 others	155	Fixed for further evidence of applicant
19	JM-III/C1/22/2015(old) MIC(S)/Mund/Decl/9/ 2022(new)	Madhukar Manguesh Naik & 3 others R/o. Demani,	467/2	300	Maria Jose Fernanades	97	Disposed
20	Mund/Dec/Mar/1355/ 1990(old) MIC(S)/Mund/Mar/21/ 2022(new)	Ashok Balaram Assolkar, R/o. Pedda Margao – Goa.	Chalta No.301 of P.T.She et No.255	105	Placido Pinto &13 others	273	Disposed
21	JM-IV/Mund/Reg/Decl/Mar/19/ 2015(old) MIC(S)/Mund/Reg/Decl/Mar/30/	Rita Gomes R/o.Gogal, Margao Goa.	Chalta No.1 of P.T.	150	Fenelon Rebello & 1 other	104	Disposed

	2022(new)		Sheet No.118				
22	Mund/Mar/Reg/18/2002 MIC(S)/Mund/Decl/23/2022 (new)	Rosada Fernandes, R/o. H.No.272, Ambajim, Fatorda, Margao Goa.	Chalta No.272. 6, P.T. Sheet No.36	95	Alfred Pereira R/o. Frejya Appts., 1 st floor, Behind KTC Depot, Fatorda, Margao Goa.	333	Disposed
23	JM-IV/Mund/Reg-Decl/Raia/ 1/ 2015(old) MIC(S)/ Mund/Reg-Decl/ Raia/ 29/2022(new)	Joanita D’Souza R/o. H.No.27, Quellem Mand, Arlem Raia	253/1	300	Luis Arnaldo Menezes 2.Dr. Hugo Menezes, Both R/o. H.No.596, Mazilwaddo, Raia, Salcete Goa.	102	Disposed
24	Mund/Dec/Reg/4/2006	Shailesh Bhaudas Mandrekar, R/o. H.No.223, Madel, Pequeno, Margao-Goa.	-	-	Maria Eugenio Marques Colaco & 4 others	171	Transferred to JM- IV, Salcete
iii) 2023-2024							
1	JM-III/Mund/Decl/Reg/Rachol/1/2007 (old) MIC(S)/Mund/Decl/Reg/Rachol/1/2022 (new)	Shri Rumaldo Alemao H.No. 291, Paraca de Rachol, Salcete	67/8	98.2	Mr. Oscar Abreu & 2 others	145	Fixed for Chief & Cross of AW2
2	JM-III/Mund/06/2009(old) MIC(S)/Mund/3/2022 (new)	Mr. Shivappa Sangrekar H.No.428, Tembim, Camborlim, Salcete –Goa.	103/15	300	Mr. Joe Pereira & 1 other	176	Fixed for reply on application dated 27/2/2024
3	JM-III/Mund/Decl/Reg/9/ 2012(old) MIC(S)/Mund/Decl/Reg/6/2022(new)	Amrutrao N. Bandodkar R/o.H.No.231/1, 3 rd Ward, Colva, Salcete – Goa	138/5 & 138/1	300	Jose Antonio Longuinhas Pasteur de Jesus do Rosorio da Silva Pereira	147	Fixed for further cross of AW2
4	JM-III/Mund/Decl-Reg/2/2012(old) MIC(S)/Mund/Decl-Reg/Colva/7/2022 (new)	Inacia Maria Vas e Crasto Mr. Mateus Crasto, Mrs.Esperanca Goes e Crasto, 4.Pedro M.Crasto Mrs Albertina Fernandes e Crasto	71/19	300	Late Emerciana Dias & his wife and 7 others	152	Fixed for oral arguments on application dt. 30/10/2023 & 1/11/2023

		Mr. Domingos Crasto Mrs Amelia Gama e Crasto Miss Fatima Crasto Miss Filomena Crasto, All r/o.H.No.94, Sernabatim-Ambeaxir, Colva					
5	JM-III/C1/22/2016(old) MIC(S)/Mund/Decl/10/ 2022(new)	Mr. Francisco Agnelo Fernandes R/o. 105(2),Davorlim, Salcete –Goa.	20/2	100	Joao Antonio Fernandes & 1 other	96	Fixed for further evidence/ cross of applicant witness
6	JM-III/C1/23/2016(old) MIC(S)/C1/11/2022 (new)	Mr. Andrew Antonio Furtado R/o. H.No.105(1) Davorlim, Salcete –Goa.	20/2	100	Joao Antonio Fernandes & 1 other	94	Fixed for further evidence of applicant Witness
7	JM-III/C1/25/2016(old) MIC(S)/Mund/Decl/12/ 2022(new)	Mr. Andrew Rebello R/o. H.No102(2), Davorlim, Salcete –Goa.	20/2	100	Joao Antonio Fernandes & 1 other	95	Fixed for evidence of Opponent.
8	JM-III/C1/25-A/2016 (old) MIC(S)/C1/13/2022 (new)	Mrs. Valentina Rebello e Colaco H.No.83, Davorlim, Salcete Goa.	20/2	300	Joao Antonio Fernandes & 1 other	87	Fixed for cont. of cross of applicant AW3
9	JM-III/C1/28/2016(old) MIC(S)/C1/14/2022 (new)	Rosa Fernandes e Rebello R/o. H.NO.102(1) Davorlim, Salcete –Goa.	20/2	100	Joao Antonio Fernandes & 1 other	92	Fixed for filing of AIE of AW3
10	JM-III/C1/36/2016(old) MIC(S)/Mund/Decl/16/ 2022(new)	Mrs. Etelvina Fernandes Simon Fernandes @ Joao Simon Fernandes Rosy Fernandes Menino Fernandes R/o.H.No.111, Grand	39/1	300	Bombi Naik(deceased) Pundalik V. Naik & 5 others	92	Fixed for Chief & Cross of AW1

		Vanelim, Salcete Goa.					
11	JM-III/C1/37/2016(old) MIC(S)/C1/17/2022 (new)	Mrs Rosa Colaco R/o. H.No.82, Davorlim, Salcete Goa.	20/2	300	Joao Antonio Fernandes & 1 other	83	Fixed for cross of witness of applicant
12	JM-III/C1/50/2016(old) MIC(S)/C1/18/2022 (new)	Gregorio Paes Soccorina A. M. Mendonca e Paes Both r/o. H.No.6/196, Cuncolim, Salcete Goa.	500/1	300	Patrina Martins & 7 Others	53	Fixed for Settlement
13	JM-III/C1/51/2016(old) MIC(S)/C1/19/2022 (new)	Nazareth Fernandes Neves R. Fernandes Both r/o. H.No.6/198/A Cuncolim, Salcete-Goa.	500/1	300	Patrina Martins & 7 Others	77	Fixed for Settlement
14	JM-III/C1/53/2016(old) MIC(S)/C1/20/2022 (new)	Prema K.Chari Damodar K. Chari H.No.6/192, Cuncolim, Salcete Goa.	500/1	300	Patrina Martins & 7 Others	78	Fixed for Settlement
15	Mund/Mar/Reg/Decl/21/2004(old) MIC(S)/Mund/Mar/Reg/Decl/24/2022 (new)	Smt. Kaustari Talwar R/o. Khareband Pedda, Near Tarzan Bar, Margao Goa.	P.T.No. 255, Chalta No.294	300	Elias Pinto & 1 other	209	Fixed for final written argument of Respondent
16	Mund/Inj/Mar/1/2007 (old) MIC(S)/Mund/Inj/Mar/26/2022(new)	Kum Nita Nilkant Govekar Daughter of late Nilkant Govekar Kum Nirmala Nilkant Govekar Both r/o.H.No. 259, Sirvodem, Behind Kunde Buildg., Nr. Masjid, Margao.	Chalta No. 59 of P.T. Sheet No.274	300	Shri Mohammed Hussain & 2 others	180	Fixed for reply of Talathi report by applicant

17	JM-II/Mund/Issue/21/2010(old) MIC(S)/Mund/Issue/27/2022(new)	Piedade Rebello H.No.1360, Benaulim, Salcete –Goa.	164/4	103.54	Smt. Maria A.O.Lourdes Mesquita e Rebeiro	211	Fixed for evidence of Respondent
18	Mund/Mar/Reg & Dec/Mar/28/2010 (old) MIC(S)/Mund/Mar/Reg & Dec/Mar/28/ 2022 (new)	Filipe Vaz Mrs. Pobre Salvaco Vaz Mr. Francisco Xavier Vaz Mrs Antoneta Vaz, All r/o. H.No.3/348, Agalli, Margao Goa.	Chalta No.3 of P.T.S. No.80	300	Silvestina Dias Vaz & 8 others	149	Fixed for further evidence of applicant
iv) 2024- till date							
1	JM-III/Mund/Decl/Reg/Rachol/1/2007 (old) MIC(S)/Mund/Decl/Reg/Rachol/1/2022 (new)	Shri Rumaldo Alemao H.No. 291, Paraca de Rachol, Salcete	67/8	98.2	Mr. Oscar Abreu & 2 others	145	Fixed for Chief & Cross of AW2
2	JM-III/Mund/06/2009(old) MIC(S)/Mund/3/2022 (new)	Mr. Shivappa Sangrekar H.No.428, Tembim, Camborlim, Salcete –Goa.	103/15	300	Mr. Joe Pereira & 1 other	176	Fixed for reply on application dated 27/2/2024
4	JM-III/Mund/Decl-Reg/2/2012(old) MIC(S)/Mund/Decl-Reg/Colva/7/2022 (new)	Inacia Maria Vas e Crasto Mr. Mateus Crasto, Mrs.Esperanca Goes e Crasto, 4.Pedro M.Crasto Mrs Albertina Fernandes e Crasto Mr. Domingos Crasto Mrs Amelia Gama e Crasto Miss Fatima Crasto Miss Filomena Crasto, All r/o.H.No.94, Sernabatim-Ambeaxir, Colva	71/19	300	Late Emerciana Dias & his wife and 7 others	152	Fixed for oral arguments on application dt. 30/10/2023 & 1/11/2023

5	JM-III/C1/22/2016(old) MIC(S)/Mund/Decl/10/ 2022(new)	Mr. Francisco Agnelo Fernandes R/o. 105(2),Davorlim, Salcete –Goa.	20/2	100	Joao Antonio Fernandes & 1 other	96	Fixed for further evidence/ cross of applicant witness
6	JM-III/C1/23/2016(old) MIC(S)/C1/11/2022 (new)	Mr. Andrew Antonio Furtado R/o. H.No.105(1) Davorlim, Salcete –Goa.	20/2	100	Joao Antonio Fernandes & 1 other	94	Fixed for further evidence of applicant witness
7	JM-III/C1/25/2016(old) MIC(S)/Mund/Decl/12/ 2022(new)	Mr. Andrew Rebello R/o. H.No102(2), Davorlim, Salcete –Goa.	20/2	100	Joao Antonio Fernandes & 1 other	95	Fixed for evidence of Opponent.
8	JM-III/C1/25-A/2016 (old) MIC(S)/C1/13/2022 (new)	Mrs. Valentina Rebello e Colaco H.No.83, Davorlim, Salcete Goa.	20/2	300	Joao Antonio Fernandes & 1 other	87	Fixed for cont. of cross of applicant AW3
9	JM-III/C1/28/2016(old) MIC(S)/C1/14/2022 (new)	Rosa Fernandes e Rebello R/o. H.NO.102(1) Davorlim, Salcete –Goa.	20/2	100	Joao Antonio Fernandes & 1 other	92	Fixed for filing of AIE of AW3
10	JM-III/C1/36/2016(old) MIC(S)/Mund/Decl/16/ 2022(new)	Mrs. Etelvina Fernandes Simon Fernandes @ Joao Simon Fernandes Rosy Fernandes Menino Fernandes R/o.H.No.111, Grand Vanelim, Salcete Goa.	39/1	300	Bombi Naik(deceased) Pundalik V. Naik & 5 others	92	Fixed for Chief & Cross of AW1
11	JM-III/C1/37/2016(old)	Mrs Rosa Colaco	20/2	300	Joao Antonio Fernandes &	83	Fixed for cross of

	MIC(S)/C1/17/2022 (new)	R/o. H.No.82, Davorlim, Salcete Goa.			1 other		witness of applicant
12	JM-III/C1/50/2016(old) MIC(S)/C1/18/2022 (new)	Gregorio Paes Soccorina A. M. Mendonca e Paes Both r/o. H.No.6/196, Cuncolim, Salcete Goa.	500/1	300	Patrina Martins & 7 Others	53	Fixed for Settlement
13	JM-III/C1/51/2016(old) MIC(S)/C1/19/2022 (new)	Nazareth Fernandes Neves R. Fernandes Both r/o. H.No.6/198/A Cuncolim, Salcete-Goa.	500/1	300	Patrina Martins & 7 Others	77	Fixed for Settlement
14	JM-III/C1/53/2016(old) MIC(S)/C1/20/2022 (new)	Prema K.Chari Damodar K. Chari H.No.6/192, Cuncolim, Salcete Goa.	500/1	300	Patrina Martins & 7 Others	78	Fixed for Settlement
15	Mund/Mar/Reg/Decl/21/2004(old) MIC(S)/Mund/Mar/Reg/Decl/24/2022 (new)	Smt. Kaustari Talwar R/o. Khareband Pedda, Near Tarzan Bar, Margao Goa.	P.T.No. 255, Chalta No.294	300	Elias Pinto & 1 other	209	Fixed for final written argument of Respondent
16	Mund/Inj/Mar/1/2007 (old) MIC(S)/Mund/Inj/Mar/26/2022(new)	Kum Nita Nilkant Govekar Daughter of late Nilkant Govekar Kum Nirmala Nilkant Govekar Both r/o.H.No. 259, Sirvodem, Behind Kunde Buildg., Nr. Masjid, Margao.	Chalta No. 59 of P.T. Sheet No.274	300	Shri Mohammed Hussain & 2 others	180	Fixed for reply of Talathi report by applicant

17	JM-II/Mund/Issue/21/2010(old) MIC(S)/Mund/Issue/27/2022(new)	Piedade Rebello H.No.1360, Benaulim, Salcete –Goa.	164/4	103.54	Smt. Maria A.O.Lourdes Mesquita e Rebeiro	211	Fixed for evidence of Respondent
18	Mund/Mar/Reg & Dec/Mar/28/2010 (old) MIC(S)/Mund/Mar/Reg & Dec/Mar/28/ 2022 (new)	Filipe Vaz Mrs. Pobre Salvaco Vaz Mr. Francisco Xavier Vaz Mrs Antoneta Vaz, All r/o. H.No.3/348, Agalli, Margao Goa.	Chalta No.3 of P.T.S. No.80	300	Silvestina Dias Vaz & 8 others	149	Fixed for further evidence of applicant

Taluka : Mormugao

Mamlatdar Court

**i) 2021-22
Mundkar Declaration**

Sr. No .	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	MAM/MOR/Mund/8A/VAS/06/2019	Vijaynath Amerkar r/o. H.No.MHN513, Vaddem, Vasco	Chalta No.1 of PTS No.98 of Vasco city	317730	Comunidade of Mormugo	37	Fixed for order on application for production of addl. Documents & Chief
2	MAM/MOR/Mund/8A/COR/02/2016	Joao Furtado(deceased) 1. Mr. Ana J. Colaco 2. Caetano Futardo 3. Minguel Furtado r/o. HNo.59, Consua	192/1 Cortalim Village	4375	Joao Minguel Misquita (deceased) thrh L.Heirs Mr. Manuel Misquita Mr. Santana Misquita Ms Philomena Misquita Mr. Agusta Misquita	88	Final Opportunity is granted to Respondent to cross examination AW1
3	MAM/MOR/Mund/8A/VAS/04/2019	Piedade Fernandes r/o. 1 st Arvalle Cortalim	Sy.no.6/1 of Cortalim	27375	M/s Salgaonkar Ind. Gases Pvt. Ltd.	33	Fixed for recording Chief

			Village				
4	MisAppN.01/2024 in MAM/MOR/Mund/8A/Cchi/04/2020	Joana Xavier e Miranda Jacinto Miranda H.No.64, Chicolna-Goa	Sy.No.17/3 of Chicolna Village	-	1.Mrs Nifa billy Lucas 2.Mr. Patrison Claudis De Souza	4	Fixed for argument on application for restoration & Condonation of delay
5	MAM/MOR/Mund/8A/VAS/05/2019 (Resto)	Uttam Chavan(deceased) Urmila Chavan Sudesh Chavan Archana Chavan r/o. HNo.45, Opp.KTC Bus Stand, Vasco	Chalta No.80 of PTS no.92 of Vasco City	626	Dr. Joao do Britto Araujo	1	Steps of applicant
6	MAM/MOR/MUND/VAS/05/1992	Gangaram Pednekar(deceased)thro LHeirs 1.Shrimati Pednekar 2. Vinayak Pednekar & 11 others r/o.HNo.158, Udaywadi, Maimollem,Vasco	Chalta No.97 of PTS No.121 of Vasco city	154	Uday A. Mandrekar(deceased) 1. Mangala U Mandrekar & 7 others 2. Smt. Indumati Parulekar (deceased) a.Gopal J Parulekar & 5others b.Pushpa Teles	12	Reply of respondent on application
7	MAM/MOR/MUND/8A/VAS/03/201 9	Roshani Ganesh Halankar r/o. HNo.151, NonMon, Bandar, Vasco	Chalta No.135 of PTS No.72 of Vasco city	3112	Lilia Aroujo &Cosme Aroujo(both deceased) through Legal Heirs 1. Taumaturgo Arauji, 2. Jao be Brito Araujo & 3 others	26	Fixed for reply on intervener application
8	MAM/MOR/MUND/VAS/8A/07/201 3	Ramchandra Sherlekar(deceased) 1.Smt. Shashikala Sherkekar 2.Anil Sherlekar & two others r/o.Hno.48, Orulem, Vasco	Chalta No.123 of PTS No.130 & Chalta No.259 of PTS No.131 of Vasco city	44	M/s Dempo Properties & Investment Pvt Ltd	85	Fixed for argument on application for production of documents on 17/07/2024
9	MAM/MOR/Mund/8A/06/2018	1.Chandrakala Dessai 2.Sameer C. Dessai r/o. HNo.45(old)4/45 (new)	Chalta No.125 of PTS No.130	79	M/s Dempo Properties & Investment Pvt. Ltd	54	Fixed for Cross of AW1 by Resp No.1 on 09/07/2024

		Nr. Orulem Stage, Vasco	of Vasco city				
10	MAM/MOR/Mund/Pale/8A/02/2020	John D'Mello HNo.208/A, Challe Pale, Velsao	Sy.no.12/13 of Pale Village	3891	Antonio Barreto Francisco Barreto Manuel Xavier D'Mello	33	Fixed for filing Written clarification on 09/7/2024
11	MAM/MOR/MUND/8A/01/2011	Shaikh Yusuf & 4 others r/o. HNo.168, Katem Baina, Vasco	Chalta No.12 of PTS No.154 of Vasco city	80	Confre de Confraria Santissimo Sacramento de Nossa Senorra De Guia	99	Fixed for chief of opponent on 09/07/2024
12	MAM/MOR/MUND/8A/COR/07/2017	Benidito Dias(deceased) Filipe Sebastiao Dias & 9 other r/o.HNo.655, Thana Cortalim	syNo69/1 of Cortalim Village	4323	Maria Alda Fernandes & other	69	Fixed for submission of copy of newspaper on 08/08/2024
13	MAM/MOR/Mund/8A/COR/05/2014	Josefa Gama r/o.HNo.811, Zambol, Cortalim	SyNo.59/1A of Cortalim Village	18788	Sebastiao Gama	91	Fixed for reply of respondent
14	MAM/MOR/Mund/8A/06/2009	Keshab Chadra Roy r/o/ Opp Busy Bee School, Nr Khobreakar Chawl, Desterro, Vasco	Chalta No.35, & 38 of PTS No.105	1225 94	Shaikh Azim Shaikh Anwar Shaikh Iqbal	54	Fixed for continuation of Cross of AW1 on 24/07/2024
15	MAM/MOR/Mund/Purc/CAN/04/2019	Maria Piedade Fernandes r/o. HNo.42, Fulwado, Velsao	25/1 Velsao Village	4425	1.Mr. Francisco Antonio Gastao Fernandes (deceased) Throu Legal heirs Mrs. Maria Esthera Da costa 2. Richardina Braganza(deceased) 3.Martinha Braganza, (decease) throu Legal Heirs 4.Blasio Braganza(deceased) thr. LH Veronica Braganza 5.Maria Ezilda Amelia Braganza	43	Appearance of newly added party/respondent

Mundkar Purchase

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	MAM/MOR/Mund/Purc/Chi/08/1990	Andre Fernandes(deceased) Manuel Fernandes Sebasitana Fernandes & 3 othe r/o Chicolna, Bogmalo	Sy no.17/13 of Chicolna Village	300	Maria Clara Pinto e Cruz(deceased) thro Legal Heirs Francisco Jose Hilario D’Cruz & 17 others	94	Fixed for argument on demarcation report

**i) 2022-23
Mundkar Declaration**

Sr.No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	NIL						

Mundkar Purchase

Sr.No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	NIL						

**i) 2023-24
Mundkar Declaration**

Sr.No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	MAM/MOR/Mund/8A/Vas/06/2023	Pandurang Narvekar r/o.HNo.184, Nr Narvekar Flour, Maimollem, Vasco	Chalta No.58 of PTS No.121 of Vasco city	87	1.Eugenio Rodrigues, 2.Mrs Anita Maria Das	18	For reply on application to re-open chief
2	MAM/MOR/MUND/8A/05/2023	1.Mrs Fatima Andrade & 7 others HNo.50(3) VaddlemBhat,	Sy.No.38/2 of Dabolim Village	3672	Chandrakant S. Naik	13	Fixed for filing AIE & Chief

		Dabolim					
3	MisAppN.01/2024 in MAM/MOR/Mund/8A/Chi/04/2020	Joana Xavier e Miranda Jacinto Miranda H.No.64, Chicolna-Goa	Sy.No.17/3 of Chicolna Village	-	1.Mrs Nifa billy Lucas 2.Mr. Patrison Claudis De Souza	4	Fixed for argument on application for restoration & Condonation of delay

Mundkar Purchase

Sr.No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	NIL						

**i) 2024- till date
Mundkar Declaration**

Sr.No .	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	MAM/MOR/MUND/8A/Chin/03/2024	Jose Colaco r/o.HNo.12, Chicolna	Sy.No.28/17 of Chicolna Village	1025	Floriana Dourado	2	Fixed for appearance of respondent
2	MAM/MOR/MUND/8A/VAS/04/2024	Francisco D'Souza Monica D'Souza Natal Maria D'Souza r/o. HNo.206, Uddi, Belabai, Vasco	Chalta No.42 & 56/2 of PTS No.101 of Vasco City	62 2030	Vasant Subraya Joshi(deceased) Comunidade of Mormugao	2	Fixed for appearance of respondents
3	MAM/MOR/MUND/8A/VAS/05/2024	Francisco Lobo HNo.67, Nr. Fulancho Khuris, Katem Baina, Vasco	Chalta No.52 of PTS No.173	2113	Jyoti L Konkar	-	For appearance of parties on 09/07/2024
4	MisAppN.01/2024 in MAM/MOR/Mund/8A/Cchi/04/2020	Joana Xavier e Miranda Jacinto Miranda H.No.64, Chicolna-Goa	Sy.No.17/3 of Chicolna Village	-	1.Mrs Nifa billy Lucas 2.Mr. Patrison Claudis De Souza	4	Fixed for argument on application for restoration & Condonation of delay
5	MAM/MOR/Mund/8A/VAS/05/2019(R	Uttam Chavan(deceased)	Chalta	626	Dr. Joao do Britto Araujo	1	Steps of

	esto)	Urmila Chavan Sudesh Chavan Archana Chavan r/o. HNo.45, Opp.KTC Bus Stand, Vasco	No.80 of PTS no.92 of Vasco City				applicant
6	MAM/MOR/Mund/8A/09/2023(Res)	Felicidade Vaz Lavia Gama Lency Gama r/o.HNo.490(2) Cortalim	SyNo.104/3 of Cortalim Village	5347	Leena Pimenta & 7 others	1	Fixed for appearance of respondent on 09/07/2024

Mundkar Purchase

Sr.No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	MAM/MOR/Mund/Purc/VAS/01/2024	Mohan Pandurang Naik HNo.475(old) 475A(new) Nr. Maruti Temple, New vaddem,Vasco	Chalta No.1 of PTS No.98 of Vasco City	317730	Comunidade of Mormugao	1	Steps of applicant/ appearance of Respondent
2	MAM/MOR/Mund/Pur/VAS/02/2024	Shaik Kashim r/o.HNo.134,(old) 128/A(new) KatemBaina, Vasco	Chalta No.20 & 19 of PTS No.154 of Vasco City	94	Tilak Tavera Dias	-	For appearance of parties on 09/07/2024

JT. MAMLATDAR I, MORMUGAO

Mundkar Declaration

2021-22

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1		Bitoza Vaz					

Mundkar Purchase**2021-22**

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Mundkar Declaration**2023-24**

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1.	JT-I/MUND/DEC/DAB/01/2023	Remedios Francisco Fernandes and anr. R/o. H. No. 25, Vadie Bhat, Dabolim, Chicalim, Goa	Sy. No. 29/1 of Dabolim Village		Pandurang J. Sinai Katak and others R/o. 81, Primitie Hospicio Road, Behind Cine Metropole, Margao, Goa	27	Oral argument on application dated 19/10/2023
2	JT-I/MUND/DEC/VAS/03/2023	Clemente Antonio Afonso (S.D) through Ana Clemente Afonso R/o. H. No. 318/A, Near Mangor Sports Club, Mangor Hill, Vasco-Da-Gama, Goa	C. No. 22 of P.T. Sheet No. 157 of Vasco City		Comunidade of Mormugao Office at St. Andrew church, Vasco-da- gama	24	Arguments on Preliminary Objections
3	Jm-I/MUND/DEC/QUE/02/2011 (Old) Jm-I/MUND/DEC/QUE/05/2023(Old) Matter is reverted back from Dy.	Antonio Almeida and others R/o. H. No. 121, Velvaddo, Quellossim, Goa	Sy. No. 215/1 of Quellossi m Village		Mr. Damodar R. Camotim & others	16	Continuation of Cross of Applicant

	Collector with directions to rehear the parties.						
4	Jm- I/MUND/DEC/CUE/06/2023	Mr.Lourecinho Moniz S/o. Domingo Moniz And his wife Mrs. Anunciacao Fernandes Both R/o. H. No. 87, Bursulim, Cuelim, Cansaulim Mormugao, Goa	Sy. No.117/2 Cuelim Village		Dr. Nikhil Cunha S/o. Rui Braganza Cunha R/o. H. No. 64 Xendo, Cuelim, Cansaulim, Mormugao, Goa	17	Continuation of Cross of OsW1
5	Jm- I/MUND/N.DEC/COR/07/2023	Mr. Rama Mallinath Kamat R/o. H. No. 533, Pazentar, Cortalim	S. No. 64/14 of Cortalim Village		Mr. Sakaram Ganpat Danvadea R/o. H. No. 697 Chouth, Cortalim	16	Final arguments
6	JT-I/MUND/ARO/4/2002 (Old) in JT- I/MUND/DEC/ARO/08/2023 (New)	Shri. Shaikh Kasim alias Antonio Pacheco (since deceased) through Legal heirs 1) Pasquela N. Fernandes @ Mary Fernandes 2) Custodio Pacheco 3) Delphine Pacheco Custodio Pacheco 4) Delphine Pacheco 5) Edwin Pacheco 6) Elsa Pacheco R/o. H. No. 222 (A)	S. No. 125/6 of Arossim Village		Marlyn Costa Martins Assolna, Goa.	10	Reply of the Respondent

		Arossim, Goa					

Mundkar Purchase

2023 -24

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	JM-I/MUND/PURCH/CUE/02/2023	Mrs. Quiteria Maria Soares Alias Maria Monterio R/o. H. No. 113/A (Old) 136 (New), Murdi, Cuelim, Cansaulim Goa	S. no. 31/2 of Cuelim Village	-	Anita Dourado R/o. Permerio Vaddo, Velsao Goa	09	Reply of the Opponent on the main application
2	JM-I/MUND/PURCH/QUE/04/2023	Mariano Xavier (Deceased) through legal heirs R/o. 306 Uddo Quelossim, Goa	S.No. of 15/2 Quelossim Village	-	Mrs. Julius Ceaser Xavier (Deceased) through LR	10	Reply of the Opponent on the main application

Mundkar Declaration

2024 to till date

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status

1	JT-I/MUND/DEC/COR/01/2024	1. Mrs. Magdalena Noronha @ Magdalena Monteiro @ Magdalena Monteiro E Noronha Widow Luis Antonio Noronha Alias Luis A Noronha Alias Luis Minguel Noronha 2. Mr. Ludman Noronha, S/o. Luis Antonio Noronha Alias Luis A Noronha Alias Luis Minguel Noronha Both r/o H. No. 306/1, 1st Arvalle Cortalim, Mormugao, South Goa	25/1 of Cortalim Village		1. V.M. Salgaocar Brothers Pvt. Ltd. Salgaocar House Vasco Da Gama Goa Chandana Estate Development and Investment Co. Pvt. Ltd. Salgaocar bhavan Near Goa doordarshan Altinho Panaji goa.	5	Reply of the Opponent on main application
2	JT-I/MUND/DEC/VAS/02/2024	1. Mr. Joaquim Luis Avelino Raimudo Pinto, S/o. Late Jose Antonio Satiro Pinto,	C. No. 7 of P.T.Sheet No. 45 and C. No. 1(part) of		M/s Zuari Real Estate Co. Pvt. Ltd. Casa Dempo, M. G. Road, Panjim, Goa.	04	Reply of the Opponent on Main application

		2. Mrs. Angelica Brigida Fernandes W/o. Mr. Joaquim Luis Avelino Raimudo Pinto, Both R/o. H.No. 1/18, Dempo Bhatt Non-Mon, Vasco-Da-Gama, Goa	P.T.Sheet no. 62 of Vasco City				
3	JT-I/MUND/DEC/PAL/03/2024	1. Mr. Pandurang Naik (since deceased) Represented by his legal representative his son a) Mr.Laxman Pandurang Naik, s/o. Mr. Pandurang Naik 2. Mrs.Rupali Laxman Naik w/o.Late Mr. Pandurang Naik d/o. Mr. Shripad Naik, Both r/o. H.no. 66, Murdi,	55/16 of Pale Village		1. Mr. Ponciono Morais alias Ponciano Morais s/o. Late Manuel Jose Morais 2. Mrs. Severina Morais, w/o. Mr. Ponciono Morais 3. Mr. Valente Morais, s/o. Late Manuel Jose Morais 4. Mrs. Janeta Morais, w/o. Valente Morais 5. Mrs. Jovita Morais, d/o. Late Manuel Jose Morais and her husband 6. Mr. Robert Manuel Fernandes s/o. Late Mr. Fernandes 7. Mrs. Augusta Morais, d/o. Late Manuel Jose Morais 8. Ms. Ermelinda Morais, d/o. Late Manuel Jose Morais All r/o. H. No. 173, P.O. Cansaulim, Velsao, Pale	06	Settlement

		Velsao, Mormugao Taluka, Goa					
4	JT-I/MUND/DEC/DAB/04/2024	1. Mr. Gilbert F. X. Vaz Since Deceased through his legal representatives A) Mrs. Rosalina Vaz alias Rosalina Costa W/o. late Gilbert F. X. Vaz B) Mr. Sunny Mario Vaz Both R/o. H.No. 121, near Chicalim Post office, Naquelim, Chicalim, Goa	14/1 of Dabolim Village		1. Jose Furtado R/o. Borda Margao 2. R. P. Fernandes R/o. Borda Margao 3. Belarmino Pereira R/o. Borda Margao 4. Aurellier Furtado R/o. Borda Margao 5. Ligorio Furtado R/o. Borda Margao 6. Antonio Furtado R/o. Borda Margao 7. Livinho Furtado R/o. Borda Margao 8. Francisco Sequeira R/o. Borda Margao 9. Government of India Through Ministry of surface transport Transport Bhawan, Gokul Nagar, Sansad Marg Area, New Delhi Ministry of Surface Transport Through its principal Secretary,Transport Bhawan, Gokul Nagar, Sansad Marg Area, New Delhi	03	Appearance of the Opponent

5	JT-I/MUND/DEC/CANS/05/2024	1. Mrs.Filomena Rodrigues, Widow of Luis N. Rodrigues, And her children; 2. Mr. Clifford Rodrigues, s/o. Late Luis N Rodrigues, 3. Ms. Saviona Rodrigues, d/o. Late Luis N Rodrigues, All above r/o. 31, Costa Waddo, Cuelim, Cansaulim, Mormugao Taluka, Goa.	15/8 of Cuelim Village		Mrs. Maria Saldanha Cunha, (since deceased through her legal heirs) 1. Mr. Jose Comenio Luis alias Josce Luis, R/o. H. No. 363, Anchor Ward, Carmona, Salcete-Goa. 2. Victor Luis Monteiro, r/o. H.no. 70/C, Cuelim, Cansaulim, Mormugao Taluka, Goa	01	Appearance of Opponent
6	JT-I/MUND/DEC/VAS/07/2024	1. Severina Gomes w/o. Late Salvador Gomes 2. Mr. Roland Andrew Gomes s/o. Late Salvador Gomes Both r/o. H. No. 2/595, Opp. Goa Shipyard Ltd, Vaddem, Vasco-	C. No. 43 of P.T. Sheet No. 69 of Vasco City		1. Mr. Subhas Terezinho D'Aquino Henriques s/o. Late Marcos Tolentino Eustaquio D'Aquino Henriques c/o. Maria Lucia Caldeira E Henriques, R/o. H. No. 81, Casa Basilio Caldeira, Camilo Waddo, MercersVaddy, Tiswadi, Santa Cruz, North Goa. 2. Mr. Jose Pedro Frank Rajendra	01	Appearance of the Opponent

		Da-Gama, Goa. 3. Mrs. Catarina Carvalho w/o. Late Antonio Pereira Gomes, 4. Mr. Andrew Santana Gomes s/o. Late Antonio Pereira Gomes Both r/o. H.No. 76/C, Police Housing Colony, Castlewaddo, Nagoa, South- Goa. 5. Mr. Casmiro Pereira Gomes s/o. Late Andre S P Gomes 6. Mrs. Antona Lucy Coutinho, w/o. Casmiro Pereira Gomes 7. Mr. Jose Andrew Gomes s/o. Late Andre S P Gomes 8. Mrs. Terry Gomes w/o. Jose Andrew Gomes			D'Aquino Henriques s/o. Late Marcos Tolentino Eustaquio D'Aquino Henriques, R/o. H.No. 130, Mangor, Vasco-Da-Gama, Mormugao, South Goa.		

		Opponent no 5 to 6 r/o. H.No. 595/1, Opp. Goa Shipyard Ltd, Vaddem, Vasco-Da-Gama, Goa.					
7	JM-I/MUND/VEL/08/2008 IN JM-I/MUND/VEL/06/2024	Smt. Catharina Fernandes (Sd) Through her heir 1. Smt Paulina Fernandes and others	11/1 of Velsao Village		Smt Carolina D’Souza and others	01	Appearance of Opponent
8	JT-I/MUND/DEC/CUE/08/2024	1. Mr. Abdul Gaffar Shaikh 2. Mrs. Aishabi Shaikh `	31/3 of Cuelim Village		Nikhil Cunha	02	Appearance of Opponent

Mundkar Purchase

2024 to till date

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status

1	JT-I/MUND/PUR /ISSOR/01/2024	1. Shri. Ladu Datta Naik, s/o. Late Datta Naik, r/o. Issorcim, Velsao, Pale, Goa. 2. Shri. Ramesh Babani Naik Alias Ghanesham Babani Naik r/o. Issorcim, Velsao, Pale, Goa	11/49 of Village Issorcim		1. M/s Tantra Designs Pvt. Ltd. By its duly authorized representative Mr. Victor Alvares, r/o. H. no. 188, Bailichal Ward, Bogmalo, Goa. & others	06	To take steps
2	JT-I/MUND/PUR/COR/02/2024	1. Mrs. Joana Pereira e Costa w/o. Late Antonio Costa R/o. H. No. 192(2), Church Street, Cortalim-Goa. 2. Mr. Christopher Da Costa s/o. Late Antonio Costa 3. Mrs. Diana Olivera w/o. Mr.	267/1 of Village Cortalim		1. Jacinta D'costa (since deceased) Through Legal Heir Rami Albuquerque, R/o. Near Holy Spirit Church, Margao-Goa.	03	To take steps

		Christopher Da Costa, All R/o. H. No. 192(2), Church Street, Cortalim-Goa.					
3	JT-I/MUND/PUR/COR/03/2024	1. Mr. Antonio Monterio s/o. Late Jose Manuel Monterio, r/o. H. no. 282, 1 st Arvallem, Cortalim, Goa.	Sy No. 6/1 of Cortalim Village		1. Salgaocar Industrial Gases Pvt. Ltd. Salgaocar House, Vasco-Da-Gama, Goa	02	Appearance of the Opponent
4	JT-I/MUND/PURCH/CANS/04/2024	1. Mr. Agnelo Gregorio Rodrigues, s/o. Domingo Santana Rodrigues and his wife 2. Mrs. Gennieve Rodrigues, Both r/o. 31/A, Cansaulim, Mormugao Taluka, Goa.	15/8 of Cuelim Village		1. Mr. Josce Comenio Luis, Alias Josce Luis, R/o. H. No. 363, Anchor ward, Carmona, Salcete-Goa. 2. Victor Luis Monteiro, R/o. H. No. 70/C, Cuelim, Cansaulim, Mormugao Taluka, Goa	01	Appearance of the Opponent

5	Jt-I/MUND/PUR/COR/05/2024	Mr. Mateus Fernandes s/o. Late Thomas Fernandes and another Both r/o. 508/1, Vollant, Cortalim-Goa	Sy. No. 84/8 of Cortalim Village		Mr. Arun Shanker Nabar H. No. Not known, Vollant, Cortalim-Ga	01	Appearance of the Opponent
6	JT-I/ MUND/PURCH/VAS/06/2024	Mr. Sakharam Kerkar s/o. Late Yeshwant Kerkar r/o. H. No. 207(old) and 207/CL (new) Near Santshi Mata Temple, New Vaddem, Vasco-Da-Gama, Goa	Chalta no. 1 of P.T. Sheet no. 98 of Vasco City		Comunidade of Mormugao Through its Attorney Comunidade Office Municipal Building, Vasco-Da-Gama, Goa and other	01	Appearance of the Opponent
7	JT-I/ MUND/PURCH/VAS/07/2024	Mr. Sebastiao Rodrigues alias Sebastiao Francisco Rodrigues (SD) Mrs. Ana Rosa Gracias w/o. Mr. Sebastiao Rodrigues r/o. H. No. 157, Near Vasco Sports Club, Bandra, Vasco-Da-Gama, Goa	C. No. 30 and 31(part) of P.T. Sheet No. 72		Mr. Joseph Colaco s/o. Late O.R. Colaco R/o. Near Baina Curch, Vasco-Da-Gama and another	01	Appearnace of the Opponent

Mundkar Declaration**2021-22**

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	JT-I/MUND/DECL/CHI/08/2021	Miss. Patrocinia P Mascarenhas & Ors. R/o. H. No. 108 (New), Old H. No. 24, Gina, Chicalim, Mormugao, Goa.	151/5 of Village Chicalim	-	Shri. Manuel Antonio Dias & Ors. R/o. H. No. 103, Gina, Chicalim, Mormugao Goa	32	Evidence of the Opponent
2	JT-I/MUND/DECL/VAS/10/2021	Mr. Satish Devidas Tari alias Volvoikar R/o. H. No. 214, New Vaddem, Vasco, Goa	C. no. 1(part) p.t.sheet no. 98 of vasco city	-	Comunidade of Vaddem R/o. Near Chicalim Church, Vaddem	34	Arguments on application for production of additional documents
3	JT-I/MUND/DECL/COR/01/2021 (old) JT-I/MUND/DECL/COR/07/2022	Brasinho Vas R/o. h. No. 296, 1 st Arvalle, Cortalim	Sy. No. 24/3 of Cortalim Village	-	V.M. Salgaocar Bros. Pvt. Ltd. & anr. Salgoankar House, Vasco Da Gama, Goa.	32	Evidence of Applicant

Mundkar Purchase**2021-22**

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Mundkar Declaration

2022-23

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
3	JT-I/MUND/DECL/COR/01/2021 (old) JT-I/MUND/DECL/COR/07/2022 (new)	Brasinho Vas R/o. h. No. 296, 1 st Arvalle, Cortalim	Sy. No. 24/3 of Cortalim Village	-	V.M. Salgaocar Bros. Pvt. Ltd. & anr. Salgoankar House, Vasco Da Gama, Goa.	32	Evidence of Applicant

Mundkar Purchase

2022-23

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Mundkar Declaration

2023-24

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1.	JT-I/MUND/DEC/DAB/01/2023	Remedios Francisco Fernandes and anr. R/o. H. No. 25, Vadie Bhat, Dabolim,	Sy. No. 29/1 of Dabolim Village		Pandurang J. Sinai Katak and others R/o. 81, Primitie Hospicio Road, Behind Cine Metropole, Margao, Goa	27	Oral argument on application dated 19/10/2023

		Chicalim, Goa					
2	JT-I/MUND/DEC/VAS/03/2023	Clemente Antonio Afonso (S.D) through Ana Clemente Afonso R/o. H. No. 318/A, Near Mangor Sports Club, Mangor Hill, Vasco-Da-Gama, Goa	C. No. 22 of P.T. Sheet No. 157 of Vasco City		Comunidade of Mormugao Office at St. Andrew church, Vasco-da-gama	24	Arguments on Preliminary Objections
3	Jm-I/MUND/DEC/QUE/02/2011 (Old) Jm-I/MUND/DEC/QUE/05/2023(Old) Matter is reverted back from Dy. Collector with directions to rehear the parties.	Antonio Almeida and others R/o. H. No. 121, Velvaddo, Quelossim, Goa	Sy. No. 215/1 of Quelossim Village		Mr. Damodar R. Camotim & others	16	Continuation of Cross of Applicant
4	Jm-I/MUND/DEC/CUE/06/2023	Mr.Lourecinho Moniz S/o. Domingo Moniz And his wife Mrs. Anunciacao Fernandes Both R/o. H. No. 87, Bursulim, Cuelim, Cansaulim Mormugao, Goa	Sy. No.117/2 Cuelim Village		Dr. Nikhil Cunha S/o. Rui Braganza Cunha R/o. H. No. 64 Xendo, Cuelim, Cansaulim, Mormugao, Goa	17	Continuation of Cross of OsW1
5	Jm-I/MUND/N.DEC/COR/07/2023	Mr. Rama Mallinath Kamat R/o. H. No. 533, Pazentar, Cortalim	S. No. 64/14 of Cortalim Village		Mr. Sakaram Ganpat Danvadea R/o. H. No. 697 Chouth, Cortalim	16	Final arguments
6	JT-I/MUND/ARO/4/2002 (Old) in JT-I/MUND/DEC/ARO/08/2023 (New)	Shri. Shaikh Kasim alias Antonio Pacheco (since deceased)	S. No. 125/6 of Arossim		Marlyn Costa Martins Assolna, Goa.	10	Reply of the Respondent

		through Legal heirs 1) Pasquela N. Fernandes @ Mary Fernandes 2) Custodio Pacheco 3) Delphine Pacheco Custodio Pacheco 4) Delphine Pacheco 5) Edwin Pacheco 6) Elsa Pacheco R/o. H. No. 222 (A) Arossim, Goa	Village				

Mundkar Purchase

2023 -24

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	JM-I/MUND/PURCH/CUE/02/2023	Mrs. Quiteria Maria Soares Alias Maria Monterio R/o. H. No. 113/A (Old) 136 (New), Murdi, Cuelim, Cansaulim Goa	S. no. 31/2 of Cuelim Village	-	Anita Dourado R/o. Permerio Vaddo, Velsao Goa	09	Reply of the Opponent on the main application

2	JM-I/MUND/PURCH/QUE/04/2023	Mariano Xavier (Deceased) through legal heirs R/o. 306 Uddo Quelossim, Goa	S.No. of 15/2 Quelossim Village	-	Mrs. Julius Ceaser Xavier (Deceased) through LR	10	Reply of the Opponent on the main application

Mundkar Declaration

2024 to till date

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Are a	Name of the land owner	No. of hearings	Current Status
1	JT-I/MUND/DEC/COR/01/2024	1. Mrs. Magdalena Noronha @ Magdalena Monteiro @ Magdalena Monteiro E Noronha Widow Luis Antonio Noronha Alias Luis A Noronha Alias Luis Minguel Noronha 2. Mr. Ludman Noroha, S/o. Luis Antonio Noronha Alias Luis A Noronha Alias Luis Minguel	25/1 of Cortalim Village		2. V.M. Salgaocar Brothers Pvt. Ltd. Salgaocar House Vasco Da Gama Goa Chandana Estate Development and Investment Co. Pvt. Ltd. Salgaocar bhavan Near Goa doordarshan Altinho Panaji goa.	5	Reply of the Opponent on main application

		Noronha Both r/o H. No. 306/1, 1 st Arvalle Cortalim, Mormugao, South Goa					
2	JT-I/MUND/DEC/VAS/02/2024	3. Mr. Joaquim Luis Avelino Raimudo Pinto, S/o. Late Jose Antonio Satiro Pinto, 4. Mrs. Angelica Brigida Fernandes W/o. Mr. Joaquim Luis Avelino Raimudo Pinto, Both R/o. H.No. 1/18, Dempo Bhatt Non-Mon, Vasco-Da-Gama, Goa	C. No. 7 of P.T.Sheet No. 45 and C. No. 1(part) of P.T.Sheet no. 62 of Vasco City		M/s Zuari Real Estate Co. Pvt. Ltd. Casa Dempo, M. G. Road, Panjim, Goa.	04	Reply of the Opponent on Main application
3	JT-I/MUND/DEC/PAL/03/2024	3. Mr. Pandurang Naik (since deceased) Represented by his legal representative his son b)Mr.Laxman Pandurang	55/16 of Pale Village		9. Mr. Ponciono Morais alias Ponciano Morais s/o. Late Manuel Jose Morais 10. Mrs. Severina Morais, w/o. Mr. Ponciono Morais 11. Mr. Valente Morais, s/o. Late Manuel Jose Morais 12. Mrs. Janeta Morais, w/o. Valente Morais	06	Settlement

		Naik, s/o. Mr. Pandurang Naik 4. Mrs.Rupali Laxman Naik w/o.Late Mr. Pandurang Naik d/o. Mr. Shripad Naik, Both r/o. H.no. 66, Murdi, Velsao, Mormugao Taluka, Goa			13. Mrs. Jovita Morais, d/o. Late Manuel Jose Morais and her husband 14. Mr. Robert Manuel Fernandes s/o. Late Mr. Fernandes 15. Mrs. Augusta Morais, d/o. Late Manuel Jose Morais 16. Ms. Ermelinda Morais, d/o. Late Manuel Jose Morais All r/o. H. No. 173, P.O. Cansaulim, Velsao, Pale		
4	JT-I/MUND/DEC/DAB/04/2024	2. Mr. Gilbert F. X. Vaz Since Deceased through his legal representatives C) Mrs. Rosalina Vaz alias Rosalina Costa W/o. late Gilbert F. X. Vaz D) Mr. Sunny Mario Vaz Both R/o.	14/1 of Dabolim Village		10. Jose Furtado R/o. Borda Margao 11. R. P. Fernandes R/o. Borda Margao 12. Belarmino Pereira R/o. Borda Margao 13. Aurellier Furtado R/o. Borda Margao 14. Ligorio Furtado R/o. Borda Margao 15. Antonio Furtado R/o. Borda Margao 16. Livinho Furtado R/o. Borda Margao 17. Francisco Sequeira	03	Appearance of the Opponent

		H.No. 121, near Chicalim Post office, Naquelim, Chicalim, Goa			R/o. Borda Margao 18. Government of India Through Ministry of surface transport Transport Bhawan, Gokul Nagar, Sansad Marg Area, New Delhi Ministry of Surface Transport Through its principal Secretary,Transport Bhawan, Gokul Nagar, Sansad Marg Area, New Delhi		
5	JT-I/MUND/DEC/CANS/05/2024	4. Mrs.Filomena Rodrigues, Widow of Luis N. Rodrigues, And her children; 5. Mr. Clifford Rodrigues, s/o. Late Luis N Rodrigues, 6. Ms. Saviona Rodrigues, d/o. Late Luis N Rodrigues, All above r/o. 31, Costa Waddo, Cuelim, Cansaulim, Mormugao Taluka, Goa.	15/8 of Cuelim Village		Mrs. Maria Saldanha Cunha, (since deceased through her legal heirs) 3. Mr. Jose Comenio Luis alias Josce Luis, R/o. H. No. 363, Anchor Ward, Carmona, Salcete-Goa. 4. Victor Luis Monteiro, r/o. H.no. 70/C, Cuelim, Cansaulim, Mormugao Taluka, Goa	01	Appearance of Opponent

6	JT-I/MUND/DEC/VAS/07/2024	9. Severina Gomes w/o. Late Salvador Gomes 10. Mr. Roland Andrew Gomes s/o. Late Salvador Gomes Both r/o. H. No. 2/595, Opp. Goa Shipyard Ltd, Vaddem, Vasco- Da-Gama, Goa. 11. Mrs. Catarina Carvalho w/o. Late Antonio Pereira Gomes, 12. Mr. Andrew Santana Gomes s/o. Late Antonio Pereira Gomes Both r/o. H.No. 76/C, Police Housing Colony, Castlewaddo, Nagoa, South- Goa. 13. Mr. Casmiro Pereira Gomes s/o. Late Andre S P Gomes	C. No. 43 of P.T. Sheet No. 69 of Vasco City		3. Mr. Subhas Terezinho D'Aquino Henriques s/o. Late Marcos Tolentino Eustaquio D'Aquino Henriques c/o. Maria Lucia Caldeira E Henriques, R/o. H. No. 81, Casa Basilio Caldeira, Camilo Waddo, MercersVaddy, Tiswadi, Santa Cruz, North Goa. 4. Mr. Jose Pedro Frank Rajendra D'Aquino Henriques s/o. Late Marcos Tolentino Eustaquio D'Aquino Henriques, R/o. H.No. 130, Mangor, Vasco-Da-Gama, Mormugao, South Goa.	01	Appearance of the Opponent

		14. Mrs. Antona Lucy Coutinho, w/o. Casmiro Pereira Gomes 15. Mr. Jose Andrew Gomes s/o. Late Andre S P Gomes 16. Mrs. Terry Gomes w/o. Jose Andrew Gomes Opponent no 5 to 6 r/o. H.No. 595/1, Opp. Goa Shipyard Ltd, Vaddem, Vasco-Da-Gama, Goa.					
7	JM-I/MUND/VEL/08/2008 IN JM-I/MUND/VEL/06/2024	Smt. Catharina Fernandes (Sd) Through her heir 2. Smt Paulina Fernandes and others	11/1 of Velsao Village		Smt Carolina D’Souza and others	01	Appearance of Opponent
8	JT-I/MUND/DEC/CUE/08/2024	3. Mr. Abdul Gaffar Shaikh 4. Mrs. Aishabi Shaikh `	31/3 of Cuelim Village		Nikhil Cunha	02	Appearance of Opponent

Mundkar Purchase

2024 to till date

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	JT-I/MUND/PUR /ISSOR/01/2024	3. Shri. Ladu Datta Naik, s/o. Late Datta Naik, r/o. Issorcim, Velsao, Pale, Goa. 4. Shri. Ramesh Babani Naik Alias Ghanesham Babani Naik r/o. Issorcim, Velsao, Pale, Goa	11/49 of Village Issorcim		2. M/s Tantra Designs Pvt. Ltd. By its duly authorized representative Mr. Victor Alvares, r/o. H. no. 188, Bailichal Ward, Bogmalo, Goa. & others	06	To take steps

2	JT-I/MUND/PUR/COR/02/2024	4. Mrs. Joana Pereira e Costa w/o. Late Antonio Costa R/o. H. No. 192(2), Church Street, Cortalim-Goa. 5. Mr. Christopher Da Costa s/o. Late Antonio Costa 6. Mrs. Diana Olivera w/o. Mr. Christopher Da Costa, All R/o. H. No.	267/1 of Village Cortalim		2. Jacinta D'costa (since deceased) Through Legal Heir Rami Albuquerque, R/o. Near Holy Spirit Church, Margao-Goa.	03	To take steps

		192(2), Church Street, Cortalim-Goa.					
3	JT-I/MUND/PUR/COR/03/2024	2. Mr. Antonio Monterio s/o. Late Jose Manuel Monterio, r/o. H. no. 282, 1 st Arvallem, Cortalim, Goa.	Sy No. 6/1 of Cortalim Village		2. Salgaocar Industrial Gases Pvt. Ltd. Salgaocar House, Vasco-Da-Gama, Goa	02	Appearance of the Opponent
4	JT-I/MUND/PURCH/CANS/04/2024	3. Mr. Agnelo Gregorio Rodrigues, s/o. Domingo Santana Rodrigues and his wife 4. Mrs. Gennieve Rodrigues, Both r/o. 31/A, Cansaulim, Mormugao Taluka, Goa.	15/8 of Cuelim Village		3. Mr. Josce Comenio Luis, Alias Josce Luis, R/o. H. No. 363, Anchor ward, Carmona, Salcete-Goa. 4. Victor Luis Monteiro, R/o. H. No. 70/C, Cuelim, Cansaulim, Mormugao Taluka, Goa	01	Appearance of the Opponent
5	Jt-I/MUND/PUR/COR/05/2024	Mr. Mateus Fernandes s/o. Late Thomas Fernandes and another Both r/o. 508/1,	Sy. No. 84/8 of Cortalim Village		Mr. Arun Shanker Nabar H. No. Not known, Vollant, Cortalim-Ga	01	Appearance of the Opponent

		Vollant, Cortalim-Goa					
6	JT-I/ MUND/PURCH/VAS/06/2024	Mr. Sakharam Kerkar s/o. Late Yeshwant Kerkar r/o. H. No. 207(old) and 207/CL (new) Near Santshi Mata Temple, New Vaddem, Vasco-Da-Gama, Goa	Chalta no. 1 of P.T. Sheet no. 98 of Vasco City		Comunidade of Mormugao Through its Attorney Comunidade Office Municipal Building, Vasco-Da-Gama, Goa and other	01	Appearance of the Opponent
7	JT-I/ MUND/PURCH/VAS/07/2024	Mr. Sebastiao Rodrigues alias Sebastiao Francisco Rodrigues (SD) Mrs. Ana Rosa Gracias w/o. Mr. Sebastiao Rodrigues r/o. H. No. 157, Near Vasco Sports Club, Bandra, Vasco-Da-Gama, Goa	C. No. 30 and 31(part) of P.T. Sheet No. 72		Mr. Joseph Colaco s/o. Late O.R. Colaco R/o. Near Baina Curch, Vasco-Da-Gama and another	01	Appearnace of the Opponent

Joint Mamlatdar-II

MUNDKAR DECLARATION
2021-22

Sr. No .	Case No.	Name of the tenant / applicant and address	Survey No.	Area	Name of the land owner	Number of hearings	Current Status
1	JM-II/MUND/INJ/01/2021	Carmelina Colaco r/o 326 (302 old) Uddier, Codiebhat, Quelossim, Mormugao	Survey No.19/1of Quelossim Village	-	Mr. Ronaldo D’Cruz	33	Arguments
2	JM-II/MUND/NEG/DEC/05/2021	M/s. Pousada Resorts & Estates Private Limited Through Authorized Representative Mr. Erwin Mendonca R/o. Chinchinim, Salcete, South Goa,	Survey 21/3 of Pale village	-	Mr. Gopinath Lumo Naik (since deceased) Through legal heir Mr. Manjit Naik	26	Evidence

**MUNDKAR PURCHASE
2021-22**

Sr. No .	Case No.	Name of the tenant / applicant and address	Survey No.	Area	Name of the land owner	Number of hearings	Current Status
1	JM-II/MUND/PURCH/COR/C2/02/2021	Smt . Isabela Xavier and others r/o 236, Raidor, Quelossim, Cortalim, Goa	Survey No.3/2 of Cortalim Village	116	Francis Figueiredo and others	6	7

JT-II/MUND/PURCH/COR/05/2023	Julieta Gonsalves, R/o H.No 382, Thana Bhat, Cortalim-Goa	Survey No. 65/11 of Cortalim Village	300-	Maria Alda Fernandes, R/o Aquem Margao, Salcete-Goa	16	Reply
JT-II/MUND/PURCH/VAS/06/2023	Shri. Henriques Carneiro, r/o house No. 183,	Chalta no1 115 & P.T.	196	Dr. Mariano S.J. Godinho	14	Order

	Behind State Bank of India, Vasco Da Gama, Goa.	Sheet No73				

**MUNDKAR DECLARATION
2023-24**

Sr. No .	Case No.	Name of the tenant / applicant and address	Survey No.	Area	Name of the land owner	Number of hearings	Current Status
1	JM-II/MUND/DAB/8A/01/2024	Mr.Shaikh Anwar, (Deceased through his Legal heirs) 1(a) Mrs. Khajabanu Mumtaz Xec, W/o Shaikh Anwar alias Hanavar Xec,	Survey No. 31/1 of Dabolim Village	-	Comunidade of Dabolim	7	Appearance
2.	JM-II/MUND/SANC/8A/02/2024	Mrs. Maximiana Maria Luisinha Milagrina Santana Rodrigues e De Melo,r/o H.No.414,Sanctuary Vaddo,Sancoale, Goa	Survey No.30/4 of Sancoale Village	-	Ven father Joseph Vaz,r/o Sanctuary of St Joseph Vaz,Sancoale, Mormugao , Goa	5	Reply

**MUNDKAR PURCHASE
2023-24**

Sr. No .	Case No.	Name of the tenant / applicant and address	Survey No.	Area	Name of the land owner	Number of hearings	Current Status
1	JT-II/MUND/PURCH/QUE/07/2023	Shri. Francisco Xavier Silva S/o Late Jose Silva R/o H.No.74, Curpa Vaddo Quelossim, Cortalim, South Goa	Survey No.199/1 of Quelossim Village	300	Shri. Manik Keni,	10	Steps
2.	JT-II/MUND/PURCH/QUE/07/2023	Baban Damodar Verlekar, R/o H.No.208, Ward No.1,Behind St. Andrew Church,Vasco-da-Gama	Chalta no.33 & P.T. Sheet No71 of City Survey, Vasco	84	The President,St. Andrew Church, Vasco-da-Gama,Goa	3	Reply

MUNDKAR DECLARATION

2024- till date

	Case No.	Name of the tenant / applicant and address	Survey No.	Area	Name of the land owner	Number of hearings	Current Status
1	JM-II/MUND/COR/8A/03/2024	) Mrs. Mary Goes @ Maria Francisca Coelho @ Maria F. Goes @ Maria Francisca Goes, Resident of House No.306/2,1 st Arvalle, Cortalim,Mormugao, South Goa,	Survey No.25/1 of Cortalim	-	V.M. Salgaocar Brothers Pvt. Ltd., Salgaocar House,Vasco-da-Gama,Goa Chandana 3Estate Development and Investment Co. Pvt. Ltd.,Salgaocar Bhavan, Near Goa Doordashan,Altinho, Panaji-Goa-403001	3	Steps
2	JM-II/MUNDVAS/8A/04/2024	Deepak Mohan Naik, R/o H.No.93, Mangor Hill, Vasco	Chalta no1 5 & P.T. Sheet No.59 of	-	Mr. Bosco I E. Henriques, 1/21, Stone Castle Aurobindo Marg, Mandapeshwar, Borivali,	1	Appearance

			City Survey , Vasco		(W), Mumbai		

MUNDKAR PURCHASE **2023-24- till date**

	Case No.	Name of the tenant / applicant and address	Survey No.	Area	Name of the land owner	Number of hearings	Current Status
1	JM-II/MUND/PURCH/VAS/02/2024	1.Shri. Antonio Francisco Xavier Da Cunha, 2.Shri. Francisco Assis Da Cunha, 3.Smt. Rosaria Da Cunha All r/o House No.212 (1),212 (1),Chircond,Uddi, Vasco-da-Gama,Goa	Chalta no.36,37 & P.T. Sheet No101 of City Survey, Vasco	293.25	Confraria de Santissimo Sacramento E Nossa Senhora de Guia Through its AttorneyR/o N. Sra de Guia Bldg. Ground Floor, Vasco Da Gama,Goa	1	Clarification
2	JT-II/MUND/PURCH/VAS/03/2024	Mr. Joao Filipe Colaco,S/o Joaquim Colaco , Mrs. Inacina Fernandes,W/o Mr. Joao Filipe Colaco, Both resident of H.No.201/PL 3,Near Sea Shore, Vaddem,Vasco-da- Gama, Goa - 40380	Chalta no.14 & P.T. Sheet No.65 of City Survey, Vasco	150	1.Mr.Wilma Alvares,W/o late Manuel Jesus Antonio Araujo Alvares, 2 Ryan Alvares,S/o late Manuel Jesus Antonio Araujo Alvares, 1. Mr. Erryl Alvares S/o late Manuel Jesus Antonio Araujo Alvares, All resident of UG 6/7,Excel Residency, Kerant, Caranzalem, Panaji	1	Appearance

					Goa- 403 002		

TALUKA: MORMUGAO.

JOINT MAMLATDAR-III

i) 2021-22

MUNDKAR DECLARATION

Sr. No	Case No.	Name of tanant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	Jt-III/MUND/DECL/8-A/COR/01/2021	Mr. Lawrence Noronha, S/o Supriano Noronha, Through his POA holder Smt. Helena Vaz e Noronha, R/o H. No. 446/2, Vellant, Cortalim, Goa.	104/5	NIL	Bhagirath Singh Nagar	18	Fixed for joint inspection.

MUNDKAR PURCHASE

Sr. No	Case No.	Name of tanant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	NIL	NIL	NIL	NIL	NIL	NIL	NIL

i) 2022-23

MUNDKAR DECLARATION

Sr. No	Case No.	Name of tanant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current staus
1	Jt-III/MUND/DECL/8-A/VEL/02/2022	Suzan Vicente, r/o H. No. 204, Velsao, Dando, Pale, Goa.	12/14	NIL	Anthony Nelson Carvalho	24	Fixed for AIE of AW2
2	Jt-III/MUND/DECL/8-A/VAS/03/2022	Antonio Santana Fernandes, r/o H. No. 71, Nr. Uma Petrol Pump, Mundvel, Vasco da Gama, Goa.	Chalta No. 61 & 58 (part) of P. T. Sheet No.91	NIL	Pasquelita do Rosario & Ors	16	Fixed for steps of unserved.

3	Jt-III/MUND/DECL/8-A/VAS/08/2022	Janardhan Anand Redkar, S/o late AnandRedkar, R/o H. No. 200, kharewada, Vasco da Gama, Goa.	Chalta No. 142 of P. T. Sheet No.73	NIL	Anant Mahadev vengurlekar, through his LR's, Mahesh AnantVengurlekar&Ors	11	Fixed for to brings LR's of the opponent.
4	Jt-III/MUND/DECL/COR/08/2022	NavnathVithal Bhonsle, R/o H. No. 131/15(1)(2)(3)(4), Non-Mon Dempo Bhat, Vasco Da Gama, Goa.	Chalta No. 6 & 7 P. T. Sheet No. 62	NIL	Dempo Properties & Investment Pvt Ltd.,	22	Fixed for evidence of applicant

MUNDKAR PURCHASE

Sr. No	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	NIL	NIL	NIL	NIL	NIL	NIL	NIL

2023-24

MUNDKAR DECLARATION

Sr. No	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current staus
1	Jt-III/MUND/DECL/8-A/COR/06/2023	Mr. Francisco Pereira, R/o H. No. 39/1(3)(old) and 39/1(2)(3) (new), New Curpavaddo, V. P. Quelossim, Cortalim, Goa.	162/1	NIL	Mrs. Ana Maria Carvalho	16	Fixed for arguments on intervener application.
2	Jt-III/MUND/DECL/8-A/VAS/07/2023	Shri. Devidas Appa Tiloji, S/o late Shri. Appa Tiloji and his wife, R/o. H. No. 197, Chircon Uddi, Belabai, Vasco-da-Gama, Goa.	Chalta No. 14 of P. T. Sheet No. 101	NIL	Shri. Paresh Joshi & Ors	04	Fixed for amend the cost titled.
3	Jt-III/MUND/DECL/8-A/VAS/09/2023	Mr. Jose Joaquim Fernandes, R/o H. No. 166, Near Vasco Club, Handar, Vasco da Gama, goa.	Chalta No. 31 (part) and Chalta No. 32 of P. T. Sheet No.72	NIL	Mr. Fernando Gustavo Tovor Furtado,	10	Fixed for evidence of applicant.
4	Jt-III/MUND/DECL/8-A/QUE/10/2023	Mr. Jose A. Lucas, R/o H. No. 155/1B, Quelossim, Velvaddo, Cortalim, Mormugao, Goa.	136/0 Quelossim	NIL	M/S Rajaram Bandekar Discretionary Trust.	04	Adv. Seeks time to file Vakalatnama

MUNDKAR PURCHASE

Sr. No	Case No.	Name of tanant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current staus
1	Jt-III/MUND/PURCH/VEL/03/2023	Shri. Bernard Dourado & Ors, R/o H. No. 134, Pisolem, Bellem, Velsao, Mormugao, Goa.	27/3	300.00 sq mtrs	Shri. Pedro D'Silva & Ors,	09	Final opportunity given to opponents.

i) 2024-till date

MUNDKAR DECLARATION

Sr. No	Case No.	Name of tanant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current staus
1	Jt-III/MUND/DECL/8-A/VAS/01/2024	Late Mr, Benjamim Fernandes and his wife, and others, All R/o H. No. 124, Desterro vaddo,Vasco-Da-Gama, Taluka, MormugaoGoa.	Chalta No. 35,36,37and38 of P. T. Sheet No. 105	NIL	Late Mr. Shaikh Mohidin,(Since Deceased Through their Legal heirs) and others,	02	For steps
2	Jt-III/MUND/DECL/8-A/VEL/02/2024	Mr. Ligorio Antonio Inacio Fernandes and his wife & Ors, Both r/o H. No. 109 (new), Bellem Velsao Pale, Goa.	43/7	NIL	Mr. Esteuao Roque Rodrgues alias Estevao Roque Rodrgues & his wife & Ors.	01	For steps
3	Jt-III/MUND/DECL/8-A/VAS/03/2024	Mr. Francisco Brasilio Pedro Desouza & Ors, R/o H. No. 99, Opp. Fulancho Khuris, Katem Baina, Vasco, Goa.	Chalta No. 15 of P. T. Sheet No. 173	NIL	Mr. Rajendra Rebello & Ors,	01	For steps

MUNDKAR PURCHASE

Sr. No	Case No.	Name of tanant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current staus
1	Jt-III/MUND/PURCH/SAN/01/2024	Smt. Laila Suresh,Widow of Shri Suresh Babu, H. No. 792, 793 and 794, Near IDC Office, Zuarinagar,Goa-403 726 and her	136/1	300.00 sq mtrs	The Attorney Comunidade of Sancoale,	04	Fixed for demarcation.

		Son					

MAMLATDAR OF QUEPEM

Mundkar Cases

Sr. No.	Case No.	Name of mundkar/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
2021-22							
1	C1/MAM/MUND/DECL/3/2021	Mrs. Josefina Fernandes, Escolastico Pobres Da Costa, R/o H. No. 158/1, Mahadevmoddi, Tilamol, Taluka Quepem Goa.	24/1	-	Mr.Yogesh Anand Bene, & other	43	For continuation of cross of applicant
2	C1/MAM/MUND/DECL/4/2021	Mr. Victor Noronha also Known as Joel Robin Welington Victor Noronha, & Other, R/o H. No.135/1, Khamamol, Curchorem Goa	55/23	-	Shri Arun Ramchandra Sinai Kudchadkar, & 3 others,	44	For arguments
3	C2/MAM/MUND/PUR/1/2022	Smt. Vasanti Kakodkar, & 2 others, All R/o H. No. 630, Madheagal Kakoda,Curchorem, Taluka Quepem Goa	144/1	300 sq. mts	Shri Dayanand Gopi Karmali, & 2 others,	42	For steps/For appearance of other opponent
2022-23							
4	C1/MAM/MUND/DECL/2/2022	Mr. Leasly Fernandes, R/o H. No. 937/ B, Karmaliwada, Near Chapel, Cacora, Curchorem, Goa	239/11	-	Mr. Ravindra Vishnu Curchodkar, & other,	29	For appearance of legal heirs of opponent
5	C1/MAM/MUND/DECL/1/2023	Shri. Francisco Milagres Colaco & his wife, Both R/o 940, Bamanwado,Cacorda, in Quepem Taluka	239/15	-	Shri. Mohandas Damodar Dhaimode, & other	21	Further proceedings stay as per the High Court of Bombay in writ petition No. 927/2023

2023-24							
6	C1/MAM/MUND/DECL/2/2023	Mr. Antonio Fernandes alias Anton Fernandes (Deceased) Through Lrs. Mrs. Vitorina Fernandes, & 2 others, all r/o H.No. 110-I Cotto – Fatorpa, Quepem Goa	34/7	-	Mr. Krishna Vyankatesh Porob Chimulkar Alias Krishna Chimulkar & 1 others,	25	For chief and cross of Applicant
7	C1/MAM/MUND/DECL/3/2023	Mr. Jose Rebello (Deceased) Though Lrs.Mrs. Josefina Pinto, & 2 others, all r/o H.No. 102, Cotto- Fatorpa Quepem-Goa	34/7	-	Mr. Krishna Vyankatesh Porob Chimulkar Alias Krishna Chimulkar & 1 others,	25	For arguments
8	C1/MAM/MUND/DECL/13/2023	Mrs. Vida Natale Lopez E Colaco & 2 others, r/o H. No. 7/166, Flat No.4,First Floor, Cusmane, Near State Bank of India, Quepem Goa.	161/2	-	Smt. Maria Iolanda Furtado & 2 others,	13	For steps to serve the other opponents
9	C2/MAM/MUND/PUR/1/2024	Pradeep Pomu Chari, & other, both r/o Survey No. 88/1, Deao Quepem Goa	88/1	300 sq. mts	M/S Millfields Developers Pvt. Ltd . Represented by its Director, Shri. Devendra Nanalal Dave	4	For appearance of both parties
10	C2/MAM/MUND/PUR/2/2024	Shri. Bhiku Vasu Velip, & other, both r/o Survey No. 88/1, Deao Quepem Goa	88/1	300 sq. mts.	M/S Millfields Developers Pvt. Ltd . Represented by its Director	4	For appearance of both parties
11	C2/MAM/MUND/PUR/3/2024	Shri. Khushali Sukdo Gaonkar, & other, both r/o Survey No. 88/1, Deao Quepem Goa	88/1	900sq. mts.	M/S Millfields Developers Pvt. Ltd . Represented by its Director	4	For appearance of both parties
12	C2/MAM/MUND/PUR/4/2024	Shri. Shantaram Khushali Nagvekar, & other, both r/o Survey No. 88/1, Deao Quepem Goa	88/1	200 sq. mts	M/S Millfields Developers Pvt. Ltd . Represented by its	4	For appearance of both parties

2022-2023							
1	JM-I/MUND/DECL/ 03/ 2022	Mrs. Conceicao Rodrigues, R/o. H.No.435, Covatem, Avedem, Paroda, Quepem-Goa.	49/1	225	Mr. Jose Possidonio Vincente Tovar Dias, Alias Possidonio Tover Dias & Ors.	25	For argument on adding parties
2	JM-I/MUND/DECL /04/ 2022	Shri. Pandit Ramnath Vasta and Ors Smt.Vrunda Pandit Vasta Both r/o. H.No.593, Chowkwada Curchorem of Quepem Taluka	26/1	---	Shri. Nagesh Manguesh Sinai Curchorkar,and Ors.	24	For Re- argument
3	JM-I/MUND/DECL /05/2022	Smt. Francisca Gonsalves e Carvalho & Ors. r/o. H. No.86, Ward No. II, Nagvem, Molcornem, Quepem Goa	16/5	---	Shri. Mahadev alias Manoj Mohan Caculo & Ors.	24	For evidence of AW2
4	JM-I/MUND/DECL /02/2023	Mr. Menino Fernandes (deceased)Through LR's. Mr. Antonio Fernandes, Mrs. Felizaberta Noronha both r/o. H.No. 103, Cotto-Fatorpa-Quepem-Goa.	34/7	---	Mr. Krishna Vyankatesh Porob Chimulkar Alias Krishna Chimulkar & Ors.,	19	For reply
5	JM-I/MUND/DECL /03/2023	Mr. Bermi Rebelo @ Benjamin Rebelo (deceased)Through LR's. Mr. Antonio Rebelo, Mrs. Silvestrina Winiston Pereira both r/o. H.No. 92, Cotto-Fatorpa-Quepem-Goa.	34/7	---	Mr. Krishna Vyankatesh Porob Chimulkar Alias Krishna Chimulkar & Ors	19	For adding parties
6	JM-I/MUND/PUR/ 03/ 2022	Mrs. Janaki Narayan Naik & Ors. Bhindimol, Molcornem, Quepem	75/1	300	Mr. Peregrino D'Costa (expired), Thr LR's 1a. Mr. Gladstone D'Costa,	35	For demarcation report
2023-2024							
7	JM-I/MUND/DECL /04/2023	Mr. Joaquim Fernandes (deceased)Through LR's. Mrs. Pedrina Fernandes & Ors.,r/o. H.No. 93,	34/7	--	Mr. Krishna Vyankatesh Porob Chimulkar Alias Krishna Chimulkar & Ors.	19	For reply

		Cotto-Fatorpa-Quepem-Goa.					
8	JM-I/MUND/DECL /05/2023	Ashwini Anand Naik & Ors., r/o. H.No. E/80 Bairo Premeiro Ward Assolna Salcete Goa	13/4	--	Saryu Baburao Fotto Dessai & Ors.	19	For reply
9	JM-I/MUND/DECL /06/2023	Mr. Inacio Rebelo (deceased) Through LR's. Mr. Henrique I Rebelo, And his wife. both r/o. H.No. 94, Cotto-Fatorpa-Quepem-Goa.	34/7	--	Mr. Krishna Vyankatesh Porob Chimulkar Alias Krishna Chimulkar & Ors.	15	For reply
10	JM-I/MUND/DECL /07/2023	Libania Braganca & Ors. r/o. H.No.995, Nr. Primary School, Karmaliwada, Cacora.	282/2	--	Viraj Prakash Karmali & Ors.	18	For reply
11	JM-I/MUND/DECL /09/2023	Vithal Chandrakant Gaonkar, R/o H.No. 25, Amona, Quepem, South - Goa.			Krishna Gaonkar,		
12	JM-I/MUND/DECL /10/2023	Angelis Custodio Fernandes & Ors., r/o. H.No.817 Kadbag Cacora, Curchorem-	27/9	--	Dr. Prakash Prabhu Dessai & Ors.	09	For appearance
13	JM-I/MUND/DECL /11/2023	Santosh Gaonkar & Ors. r/o. H.No.233, Gaonkarwada, Molcornem, Quepem-Goa.	. 94/5	For reply	Elsa Costa & Ors.	10	For steps
14	JM-I/MUND/NEG-DECL /12/2023	Mr. Gladstone Tomas Piedade Da Costa Alias Glaston Costa, & Ors., R/o H.No. 170, Fr. Miranda Road, Opposite Kunde (HP) Petrol Pump, Margao, Goa.	117/1	--	Mr. Salvador Vaz,	04	For steps
15	JM-I/MUND/DECL /13/2023	Mr. Manoj Datta Vaidhya r/o. H.No.9/1, Bansai, Cacora, Quepem-Goa.	477/1	---	Xec, Mohammad Rashid & Ors.,	07	For steps
16	JM-I/MUND/DECL /1/2024	Smt. Parvati Mahadev Chari & Ors., r/o. H.No. 166 Near Betal temple, Cacora Curchorem -Goa	399/6	---	Shri Shashi Bhikaro Chari,	04	For appearance
17	JM-I/MUND/ DECL / 02/2024	Mr. Minguel Piedade Pereira (deceased) Through LR's. Mrs. Maria Pereira,	48/8	--	Mr. Vincent Jose Figriad(Deceased) Through LR's Mrs. Maria de Fatima Figueiredo de	03	For steps

		major in age, 62 yrs., r/o. H.No.99, Cupamoddi, Hodar-Curchorem-Goa			Albuquerque & Ors.		
18	JM-I/MUND/PUR/02/ 2023	Mr. Khushali Fondu Borkar s/o. Late Fondu Borkar, age 82 yrs. Indian National r/o. H.No. 99/1/B, Amona, Quepem-Goa	2/3	200	Shree Chandreshwar Bhutnath Devasthan,	18	For clarification
19	JM-I/MUND/PUR/03 2023	Shri.Agnelo Eusebio Diniz & Ors., R/o.Khamamol Curchorem-Goa	54/2	200	Shri.Rajendra Balwant Sinai Sanvordekar, & Ors	05	For confirmation of demarcation report
20	JM-I/MUND/PUR/01 2024	Smt. Inacinha Fernandes, r/o. H. No. 4, Copelabhat, Deao, Quepem – Goa	42/1	--	Shri. Shanu Atmaram Pai Panandiker & Ors.,,	05	For demarcation report
21	JM-I/MUND/PUR/ 02/ 2024	Domnic Fernandes & his wife r/o. H.No.161, Deulmol, Sirvoi Quepem Goa	173/3	--	Terejinha Carvalho & Ors.,	04	For appearence
2024 till date							
22	JM-I/MUND /DECL/ 03/2024	Smt. Shevanti @ Shevte Yashwant Parwar (Dec) thr I.R.'s Gulab Parwar r/o. H.No.13/137, Chichemol, Amona, Quepem Goa	48/8	182	Shri Vaman G. S. Sheldekar & Ors.,	03	For steps
23	JM-I/MUND/ DECL /04/2024	Shri Antonio Manuel Antao & Ors., r/o. nH.No.169, Mestawada, Cacora, Curchorem Goa.	6/5	--	Shri Chandrakant Gurav .	03	For reply
24	JM-I/MUND/ DECL /05/2024	Smt. Feliciana Fernandes @ Philiciana Fernandes r/o. H.No. 67, Cotto, Fatorpa, Quepem Goa.	39/12	--	Shri Antonio Francisco Xavier Fernandes & Ors.,	03	For reply
25	JM-I/MUND/DECL/ 06/ 2024	Mr Andre Custodio Pereira, Mrs Floriana Furtado, Both r/o. Sy. No. 83/0, Moraiem, Curchorem,	83/0	120	Margarida Costa Goveia Pinto and Rui Da Goveia Pinto & Ors.,,	04	For appearence

1	C1/Jm-II/Mund/Decl/2/2022	Mr. Joao Coutinho, R/o H.No. 530, Pongirvol Cacoda,Quepem-Goa.	118/1	-	Smt. Dhakibai Gokul Cacodkar, Resident of near Mahadev temple,Cacoda, Quepemm, Goa	26	For appearance
2	C1/Jm-II/Mund/Decl/5/2022	Rosa Santana Teixeira, R/o H.No. 22, maitem, Adnem Balli, Quepem	117/1	300 sq.mts	Flaviana Saldanha(Deceased) 1a) John L. Almeida, r/o H.No. 592, Nr. Post Office Assolna, Salcete, Goa.	21	For steps
3	C1/Jm-II/Mund/Decl/7/2022	Mr. Narayan Gopal Naik alias Narayan Gopal Dessai(deceased) Shri. Prabhakar Naik Dessai, R/o H.No. 13, Konkem, QUepem	. 11/14	300 sq.mts	Shantaram Shanu Gaonkar, R/o H.No. 58, Cotarli-Sanguem.	28	For appearance
4	C2/Jm-II/Mund/Pur/3/2022	Laxmi Babal Gaunkar, R/o H.No. 704, Devtewada, Curchorem-Goa.	223/0	-	Develaya of Shri. Shantadurga Rep. by its president Mr. Priloknath Pandharinath Borkar Having office at Kavlem, Ponda, Goa		For appearance
5	C1/Jm-II/Mund/Decl/1/2023	Kush Ganesh Naik, R/o H.No. 421, Devtiwada, Curchorem, Quepem	218/5	330sqmts	Shree Shantadurga Devasthan, Kavlem, Goa	18	For evidence
6	C1/Jm-II/Mund/Decl/2/2023	Jose Cardozo(Since deceased) through LR.s 1a) Shri. Francisco Cardoso, R/o H.No. 85, Condi, Quepem	121/1	--	Shri. Gopal Govind Poi Raiturkar(Since deceased) thr. 1a) Anup Govind Poi Raiturkar, R/o Nr. St. Joaquim Chapel, Borda, Margao-Goa.	18	For Arguments
7	C1/Jm-II/Mund/Decl/4/2023	Mr. Kistod Fernandes alias Custodio Fernandes(deceased) a) Mr. Caitan Fernandes alias Caitano Fernandes, All r/o H.No. 97, Cotto, Fatorpa, Quepem.	34/7	-	Mr. Krishna Vyankatesh Porob Chimulkar alais Krishna Chimulkar, r/o H.No. 88/A, Cotto, Fatorpa, Quepem	17	For Arguments

2023-24							
8	C1/Jm-II/Mund/Decl/5/2023	Mr. Custodio Fernandes alias Kistod Fernandes, R/o H.No. 104, Cotto, Fatorpa, Quepem	34/7	-	Mr. Krishna Vyankatesh Porob Chimulkar alais Krishna Chimulkar, r/o H.No. 88/A, Cotto, Fatorpa, Quepem	17	For steps
9	C1/Jm-II/Mund/Decl/6/2023	Sebastiao Fernandes (deceased) 1) Mrs. Josefin alias Josefina Fernandes, r/o H.No. 48, Cotto, fatorpa, Quepem	34/7	-	Mr. Krishna Vyankatesh Porob Chimulkar alais Krishna Chimulkar, r/o H.No. 88/A, Cotto, Fatorpa, Quepem	17	For steps
10	C1/Jm-II/Mund/Decl/7/2023	Mr. Santana P. fernandes(deceased) AThrough Lrs. 1) Mrs. Caitan Fernandes, r/o H.No. 100, Cotto, fatorpa, Quepem-Goa.	34/7	300 sq.mts	Mr. Krishna Vyankatesh Porob Chimulkar alais Krishna Chimulkar, r/o H.No. 88/A, Cotto, Fatorpa, Quepem	16	For steps
11	C1/Jm-II/Mund/Decl/8/2023	Smt. Lulizhina Rodrigues, Residents of H.No.697, Near Vita Industry, Dulkhamp, Kakoda, Churchorem, South Goa	364/3	163 sq.mts	Mr. Ramchandra Lingo Prabhu Dessai, Since deceased through his legal heirs Smt. Chintabai Ramchandra Prabhudessai, Resident of Lingwada, Kakoda Goa.	14	For steps
12	C1/Jm-II/Mund/Decl/10/2023	Gurudas Sonu Naik, r/o 742, Deutewada, Curchorem-Goa.	218/5	300 sq.mts	Devalaya of Shree Shantadurga of Kavlem, Shree Shantadurga Saunsthan Kavlem, Ponda-Goa.	14	For evidence
13	C1/Jm-II/Mund/Decl/13/2023	Shri. Tulsidas Narayan Shirodkar, Karia Muddi, Curchorem-Goa.	11/20	-	Mr. Camilo Antonio AquavivaSebastiao Aquino Jose Edeludes De Figueiredo e Melo, R/o Saligao, Bardez-Goa	12	For reply

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14	C1/Jm-II/Mund/Decl/14/2023	Mrs. Candolina Simoes, Resident of H.No. 86, Curniwado, Betul, Quepem-Goa.		-	Mrs. Kamala Tovar Dias e Vaz, Resident of H.No. 701/2, Passagn, ASSOLNA, Salcete-Goa.	9	For steps
15	C1/Jm-II/Mund/Decl/15/2023	Rohidas Jainu Gaunkar, R/o H.No. 58, Gaunkarwada, Caurem, Quepem	41/1	-	Ganesh Bhic Gaunkar, r/o Gaunkarwada, Caurem, Quepem	10	For evidence
16	C1/Jm-II/Mund/Decl/16/2023	Smt. Regina Rebelo, R/o H.No. 34, Deulmol, Sirvoi, Quepem	5/22	-	Residing at H.No. 34, Deulmol, Sirvoi, Quepem-Goa.	8	For Reply
17	C1/Jm-II/Mund/Decl/1/2024	Assis alias Assiz Gomes, R/o 238, Avedem, Oddxett, Paroda, Qupem, Goa.	26/1	442 sq.mts	Kamalabhai Naguesh S. Caro, All r/o H.No. B/149, Opp. Carmelite Church, Cine Vishant road, Malbhat, Margao- Goa.	5	For reply
18	C1/Jm-II/Mund/Neg- Decl/2/2024	Shri. Tomaz Patrocinio Furtado, resident of House No. 645, Dandeavaddo, Chinchinim, South, Goa.	22/14	--	Shri. Conceicao Inacio Fernandes, Major of age, resident of Avedem, Quepem-Goa.	3	For appearance
19	C1/Jm-II/Mund/Decl/3/2024	Shri. Gurudas Babal Naik, Son of late Shri. Babal Naik, Resident of H.No. 468/B, Khandiwada, Curchorem-Goa.	216/4	300 sq.mts	Casa Sociedade de Sanvordencar, Baagwada, Sanvordem-Goa.	4	For steps
20	C1/Jm-II/Mund/Decl/4/2024	Shri. Sebastiao Castanha, Residing at H.No. 5/2, Bhindimol,	37/2	430 sq.mts	The Cathedral Chapter of Archdiocese of	2	Fixed for reply

		Quepem, South-Goa.			Goa, Daman and Diu, A religious Institution Having Office at Basilica Church, Old Goa, Tiswadi		
21	C1/Jm-II/Mund/Decl/5/2024	Mrs. Nety Joanita Rodrigues @ Netty Morais @ Netty Moraes Resident of H. No. 137/1, Naquerim, Canaguinim, Cuncolim, South, Goa.	116/1-R	500 sq.mts	Mrs. Caetaninha Romano D'Silva, H.No. 134, Alariwaddo, Canaguinim, Cuncolim, South, Goa-403703	2	For steps
22	C1/Jm-II/Mund/Decl/6/2024	Mr. Prakash Tukaram Gurav alias Prakash Bhat, R/o H.No. 16/226, Bansai, Cacora, Quepem-Goa.	518/10	-	Lata Rjandra Kudchadkar & others, R/o Flat No. 4, UG Floor, B-Building, Sajona Gauns, Near Rosary Church, Fatorda.	6	Fixed for reply
23	C2/Jm-II/Mund/Pur/3/2023	Shri.Narayan Monohar Shetkar@ Naraina Mono Xetcar, R/o H.No. 283 Kumbharwada, Sirvoi, Quepem-Goa R/o H.No. 283, Kumbharwada, Sirvoi, Quepem-Goa	102/7		Shri Ramesh Bhutto Shetkar, Son of Late Bhutto Shetkar, Age 51 years, R/o Kumbharwada, Sirvoi, Quepem-Goa	12	For reply
24	C2/Jm-II/Mund/Pur/4/2023	Mrs. Francisca Correia, resident of H.No. 78(old) now H.No. 111, Valliar, Naqueri, Betul in Quepem Taluka, Represented herein by her Constituted	66/4	300 sq.mts	Shri. Menino Fernandes, R/o Valliar, Naqueri, Betul in Quepem, Goa	16	For appearance

		Attorney Mrs. Maria Adula, r/o H.No. 1111/A, Tolleacanto, Velim in Salcete Taluka of Goa vide Power of Attorney dated 3.3.2018					
25	C2/Jm-II/Mund/Pur/5/2023	1. Shri. Babal Yeshwant Talaulikar, Since deceased through Lrs. a) Shri. Jaiprakash Babal Naik Talaulikar, resident of H.No. 2226, Sulyabag, kakumordi, Curchorem, Goa	450/2, 450/7	300 sq.mts	Mrs. Shahirabi Babasab Shaik, R/o Pairaband, Jugegal, Cuncolim, Salcete, Goa.	9	For appearance
26	C2/Jm-II/Mund/Pur/6/2023	Mr. Jose Simoes, R/o H.No. 90, Curniwado, Betul, Quepem-Goa.	88/1	561 sq.mts	Mrs. Kamala Tovar Dias e Vaz, R/o H.No. 701/2, Salcete-Goa.	8	For report
2024							
27	C1/Jm-II/Mund/Decl/7/2024	1. Mrs. Vimal Chari, 2. Vinod Krishna Chari, 3. R/o H.No. 61(1), 4. Adamorad, Assolda, Quepem-Goa.	5/9	200 sq.mts	Mr. Kashinath Dattu Raut Dessai a) Mr. Babu Kashinath Raut Dessai, b) R/o H.No. 95(a) Near Salen Temple, Adamorod, Assolda, Quepem-Goa.	1	For appearance
28	C1/Jm-II/Mund/Decl/8/2024	Mr. Atchut Bhiku Gaonkar, R/o H.No. 419/1, Devtewada, Curchorem-Goa.	223/0	189 sq.mts	Shantadurga Kavlem Devasthan, Kavlem, Ponda, Goa	1	reply
29	C2/Jm-II/Mund/Pur/1/2024	Shri. Rajendra Shantaram Naik, R/o H.No. 863, Devtewada, Curchorem-Goa.	218/5	300 sq.mts	Shree Shantadurga Devasthan, Kavlem, Ponda-Goa.	3	For steps

MAMLATDAR COURT SANGUEM

Sr No	Case No	Name of Mundkar and address	Survey No	Area	Name of the land Owner	No of hearings	Current Status
2021- 2022							
1	MAM/Mund/Decl/1//2021	Shivdas Babuli Chari & 5 Others, All R/o H.No 603, Dhadem, Sanvordem Goa	83/2	300	Sociedade De FomentoInd Pvt Ltd	61	For Evidence
2	MAM/Mund/Decl/5/2021	Smt Yessu Hari Devali, R/o H.No 140, Thorlemol, Kalay, Sanguem Goa	153/1-A	300	Juvenal Torres (Deceased) Cleophas P Torres & 6 Others ,	51	For Reply
2023 - 24							
3	MAM/Mund/Decl/1/2023	Mr. Santolino Fernandes and Mrs Cirla Fernandes Both R/o H.no 22/B, Capxem, Sanvordem, Sanguem Goa	7/1-F	210	Mrs Saluzinha Fernandes And 2 others	19	For Arguments
2024 to till date							
4	MAM/Mund/Decl/1/2024	Inacina Gama @ Inacia Vaz R/o H.No 220, Devlamol, Uguem, Sanguem Taluka	34/1	300	Sociedade Patriotica Dos B Das Novas Conquistas	01	For Appearance

PENDING MUNDKAR PURCHASE CASES FOR THE YEAR 2021 to till date

Sr No	Case No	Name of Mundkar and address	Survey No	Area	Name of the land Owner	No of hearings	Current Status
1	MAM/Mund/Purl/1//2024	Babuso Nilu Amolkar & another	141/9	300	Venkatesh @ Dilip P.P,Gaunkar & Another	03	For Appearance

Jt. Mamlatdar-I Sanguem

Sr. No	Case No.	Name of the tenant / applicant and address	Survey No.	Area of land	Name of the owner of the land	Number of	Current Status

.				In sq. mtrs		hearing s held	
Year 2021-2022							
1	JM-I/MUND/DECL/2/2021 U/S 8-A with 29(4)	1.Milagre Mascarenhas 2.Mrs. Rosa PiedadeFernandes, Both r/o. H.No. 32, Bamonsai, Sanguem-Goa.	105/1 of village Sanguem	130 Sq. Mtrs.	1.Smt. Anusuyagajana Sinai Salekar 2.Shri MukulGajanana Sinai salekar alias MukulGajanaSalekar, 3.Smt.Ramila MukulSalelkar, 4.Shri SaishGajananSalelkar 5.Smt. Poonam SaishSalelkar 6. ShanteshGajananSalelkar 7. Smt. PritiShanteshSalelkar All r/o. H.No.27, Bamonsai, Sanguem- Goa.	58	For clarification
2	JM-I/MUND/DECL/4/2021	1.Bebi GanpatNaik, 2.Ashok NaguNaik, 3.Asha NaguNaik 4.Narendra PremanandNaik 5. AmamrjeetJawaharNaik, All r/o. H.No. 90, Bamonsai, Sanguem-Goa.	Sy.No.102/1 Of village Sanguem	360 Sq.Mtrs .	Smt. Anusuyagajana Sinai Salekar 2.Shri MukulGajanana Sinai salekar alias MukulGajanaSalekar, 3.Smt.Ramila MukulSalelkar, 4.Shri SaishGajananSalelkar 5.Smt. Poonam SaishSalelkar 6. ShanteshGajananSalelkar 7. Smt. PritiShanteshSalelkar All r/o. H.No.27, Bamonsai, Sanguem- Goa.	49	For clarification/ord er
3	Jt-I/MUND/DECL/5/2021 U/S8-A	1. Shri Chandrakant Sadashiv Naik, Son of late Sadashiv Naik, Aged 92, Years, Married and his children: 2. Shri SainathChandrakantNaik, Son of Shri ChandrakantNaik, Aged 55 years,retired, married and his wife 3. Smt. SushmaSainathNaik, Wife of Shri SainathChandrakantNaik,	20/1 of village Sanvordem	---	Shri Raya Dattu Sinai Laad and Shri Yeshwant Raya Laad (Since deceased)through his lelgal heirs 1. Shri SanteshYashwantLaad, Aged around 42 years, business and his wife 2. Smt. ApoorvaSantosh Laad, Major of age, housewife 3. Smt. Shilpa Harish Darwadkar, Major of age, housewife and her husband 4. Shri Harish Darwadkar,	39	For appearance

---- NIL -----							
Year 2022-2023							
1	Jt-I/MUND/PUR/1/2023	1. Smt.BhagiShembu Bhandari (Deceased) by her Lrs' 1a.Smt.AnitaAnand Bhandari, Widow AnandShembu Bhandari, housewife, 1b.ShriShyamAnand Bhandari, S/o.AnandShembu Bhandari, Married 1c.Smt.AnishaShyamBhandari,hous ewife 1d.ShriGaurishAnand Bhandari, Bechelor, 1e.ShriPrabhakarXembu Bhandari, married 1f.Smt.PadmaPrabhakar Bhandari, all r/o. Dhadem, Sanvordem in Sanguem taluka of	60/1 of sanvordem village	300 Sq. Mtrs.	1. Shri PurshottamSheshgiriSanwardekar, And his wife 2. Smt. MangalPurshottamSawardekar Both r/o. house No.E-63, Bagwada, Sanvordem, Post: Curchorem-Goa 3. Smt. MuktabaiMahadevSanvordekar, Widow of MahadevPurshottamSanwardekar, 4. Shri VishwanathMahadevSawardekar, Married 5. Smt. Kiran VishwanathSawardekar 6. Shri ShekharMahadevSawardekar 7. Smt. RekhaShekharSawardekar, 3 to 7 are r/o. H.No.474, Muktayee, Bagwada, Sanvordekar, P.O. Curchorem-Goa 8. Smt. SeemaPramanandKuvlkar, Daughter, married to 9. Shri Premanand @ Sadanand V.S. Kuvlkar, Both r/o.Government Colony, Patto, Panaji. 10. Smt.SwatiShivramPrabhu, Daughter, married to 11. Shri ShivramBhaskarPrabhu, Both 10 to 11 are r/o. Dhupem, Occasaim, Bardez-Goa 12. Smt. AchalaChandrasahPai Vaishya, Both 12 & 13 r/o. Carmona, Salcete-Goa 13. Shri ChandrasahPutuPaivaidya, Both 12 & 13 r/o. Carmona, salcete-Goa 14. Smt. Anuradha @ Shanta Manohar Dhond, Daughter, married to 15. Shri Manohar JitendraDhond, Both r/o. 14 & 15 are r/o. Naya Masjid, ponda-Goa	20	For F.S report received

Year 2023-2024							
2	JM-I/MUND/PUR/1/2023 U/S 16	1.Mr. Agnel Martin Fernandes Son of late Martin Fernandes,agedabout 57 years, married, agriculturist, Indian National, 2. Mrs. SilfinaAlemao, wife of AgneloFernandes, aged about 55 years, married, housewife, Indian National, Both Resident of house No. 21, MargawadaNeturlim, Taluka Sanguem	46/1 of village Neturlim	300 Sq. Mtrs.	1. Mr. Balkrishna alias RatnakarPandurangDhume, son of late PandurangBalkrishnaDhume, aged about 83 years, married, landlord and his wife, 2. Mrs. Sarala BalkrishnaDhume, daughter of late MadhavBakhle, aged about 73 years, married, housewife, both residents of Devidetul - Neturlim, Taluka Sanguem, presently residing at House No. 363/17-A, near MIBK High School Khandepar, Taluka Ponda-Goa. 3.KalidasAtchutPrabhuDessai, son of late AtchutPandurangPrabhuDessai, aged about 75 years, married,landlord, 4.Mrs. MangalaKalidasPrabhuDessai, daughter of late ShriramPendharkar, aged about 70 years, married, landlady, housewife, 5.Smt. SanjivaniKrishnanathPrabhuDessai, wife of late KrishnanathAtchutPrabhuDessai, aged 88 years, housewife and landlady, 6.Smt. MedhaBhalchandraBakhale, daughter of KrishnanathAtchutPrabhuDessai, major in age, married, landlady, 7.Shri BhalchandraBakhale, son in law of KrishnanathAtchutPrabhuDessai, major in age, married, businessman and landlord 3 to 7 are all Indian National all residents of Swatantra near	19	For clarification

					TolcaZor, Ghogal-Margao, Salcete-Goa. 8. Shri KamlakantAtchutPrabhuDessai, son of late AtchutPandurangPrabhuDessai, aged about 86 years, Doctor and Landlord, 9. Smt. SurekhaKamlakantPrabhuDessai, daughter of VishwanathBorkar, wife of Dr. KamlakantAtchutPrabhuDessai, both Indian Nationals, Both residents of Flat No. 4, Sitaram Residency, Aquem-Margao, Salcete-Goa.		
3.	Jt- I/MUND/PUR/C2/3/20 23	1. Shri TukaramDattaNaik, Aged About 45 Year married, Son of Datta Rama Naik, R/o. Dadem-Sanvordem	60/1 of Sanvordemvilag e	----	1. Shri UdayRamani Sinai Sanvordekar, Major of age, son of DinanathSanvordekar, Landlord 2. Shri ShekarRamai Sinai Sanvordekar, Major of age, Son of DinanathSanvordekar, Landlord, Both r/o. TiskSanvordem 3. Shri PurshottamSheshadariSanvordekar And his wife 4. Smt. MangalPurshottamSanvordekar, Both r/o. H.No. E-68, Baagwada,	12	For F.S report received

					Sanvordem-Goa 5. Smt.MuktabaiMahadevSanvordekar (deceased) 6. Shri VishwanathSanvordekar, 7. Smt. Kiran VishwanathSanvordekar 8. Shri ShekarMahadevSanvordekar And his wife 9. Smt. RekhaShekharSanvordekar All r/o. H.No.474, Muktayee, Baagwada, Sanvordem-Goa. 10.Smt. SeemaPremanand alias Sadanand V.S. Kavlekar And her husband: 11.Shri Premanand alias Sadanand V.S. Kavlekar Both r/o. Patto Colony, Panaji-Goa. 12.Smt. Swati ShriramPrabhu And her husband 13.Shri ShivramBhaskarPrabhu Both r/o. Dhupem, Ocassaim, Bardez-Goa. 14. Smt. AchalaChandrahasPai Vaidya and her husband 15. Shri ChandrahasPutuPai Vaidya Both r/o. Carmona,Salcete-Goa		

					16. Smt.Anuradha alias Shanta Manmohan Dhond And her husband Shri Manmohan JitendraDhond		
4.	Jt- I/MUND/PUR/C2/1/2024	1. Babi NiluAmolkar 2. Mr. Sandesh Babi Amolkar, both r/o. H.No. 215/1, Kandemol, Colomba , rivona, Sanguem-Goa	141/9 of village Colomba	300 Sq. Mtrs.	1.Shri Venkatesh @ Dilip P.P. Gaunkar&othrs 2.Mrs. Urmila @ Jay Venkatesh P. Gaonkar, both r/o. Kandemol-Colomba, Rivona, Sanguem-Goa.	03	For appearance
Year 2024-till date							
NIL							

Jt. Mamlatdar-II Sanguem

Sr. No.	Case No.	Name of the tenant / applicant and address	Survey No.	Area of land In sq. mtrs	Name of the owner of the land	Date of filing the case	Number of hearings held	Current Status
Year 2021-2022								
1.	JM-II/MUND/DECL/2/2021 U/S 8-A	Mrs. Maria Claudina Rodrigues, r/o. H.No.40BBamonsai, Sanguem-Goa.	105/1 Of village Sanguem	226 Sq. Mtrs.	Smt. Anusuyagajana Sinai Salekar 2.Shri MukulGajanana Sinai salekar alias MukulGajanaSalekar, 3.Smt.Ramila MukulSalelkar, 4.Shri SaishGajananSalelkar 5.Smt. Poonam SaishSalelkar 6. ShanteshGajananSalelkar 7. Smt. PritiShanteshSalelkar All r/o. H.No.27, Bamonsai, Sanguem-Goa.	1/04/2021	47	For evidence s
2.	JM-	1.Anthony AgnelFernandes,	105/1	176	Smt. Anusuyagajana Sinai Salekar	20/04/2021	46	Clarification/order

	II/MUND/DECL/4/2021 U/S 8-A& 29(4)	2.Mrs. Lima Perira, r/o. H.No.22/A, Bamonsai, Sanguem-Goa.	Of village Sanguem	Sq. Mtrs.	2.Shri MukulGajanana Sinai salekar alias MukulGajanaSalekar, 3.Smt.Ramila MukulSalelkar, 4.Shri SaishGajananSalelkar 5.Smt. Poonam SaishSalelkar 6. ShanteshGajananSalelkar 7. Smt. PritiShanteshSalelkar All r/o. H.No.27, Bamonsai, Sanguem-Goa.			
Year 2022-2023								
3.	Jt- II/MUND/DECL/3/2022	Shri NaguNaik (Since deceased) Through Lr's 1.Mrs. SavitriNaguNaik 2.Tanisha TushalJalmi 3.Tushal YeshwantJalmi 4.Nandini Naik 5.Mohanish MangaldasNaik, All r/o. H.No. 99, Kelkarbag, Sanguem-Goa.	136/0 of village Sanguem	87.66 Sq. Mtrs.	Shri Xec Salim alias Shaikh Salim 2. Anjum Shaikh, Both r/o. H.No. 84C, Ashyana Park, DayamatiDavorlim Road, Margao, Salcete-Goa.	23/08/2021	21	For evidence
4.	JM- II/MUND/DECL/2/2023	1. 1. Late Shri BombiyoBhikiGaonkar, 1a.Shripandurang @ Pandu Gaonkar, 1b. Smt. Priyanka Pandurang @ Pandu Gaonkar, Both R/o. H.No.132, Modlowado, Cotarli, Uguem, Sanguem-Goa.	13/1 of Cotarli village	300 Sq. Mtrs	1. Smt. Rosa Aurora Aguiar E D'Costa 2. Shri Marcus D'Costa, Both R/o. Near Police Station, Sanguem-Goa 3. Shri MinguellinoD'Costa, 4. Mrs. Escolastica Cardozo E D'Costa Both R/o. opposite Forest Colony, Chairkatem, Sanguem-Goa	21/12/2022	21	For publication
Year 2023-2024								
5.	Jt- IIMUND/DECL/C1/NEG- DECL/3/2023 U/S 8-A(Negative Declaration	1.Mr. DilipaRamarau SinaiSanvordekar @ DilipRamraoSanvordekar 2.Mrs. MeenalDilipsanvordekar Both r/o. Sanvordecarwadda ,Sanvordem -Goa	72/1 of village Sanvordem	----	BabursoMiminNaik (Expired) 1.Smt. Gomati BabusoNaik, &others.	21/4/2023	19	For settlement

		3. Mr. GanaxamaSurendraNarcornim 4. Mrs. BharatiGyanashyamnadkarni @BharatiQuenim Both r/o. Flat No.4 Precy Building Near People High School Maia, Panaji-Goa Mr. UmeshSurendraNarcornim alias VivekSurendraNadakarni 6.Mrs. VeenaUmeshNadkarni alias ShanatadurgaSatgurunathSuntankar Both r/o. H.No. 10, Pretty Homes, Agalli, fatorpa, margao-Goa						
6.	JM-II/MUND/DECL/4/2023	Smt. FransiscaRebelo, r/o. H.No. 21/B, Dando-Sanguem-Goa.	32/1 of village Sanguem	----	Shri DinanathAnant Sinai Nadakarni(Since deceased) his legal heirs, 1a. Shri DurgadasDinanathNadakarni&othrs,	15/12/2023	07	For steps
Year 2024 to till date								
7.	JM-II/MUND/NEG-DECL/1/2024	Shri YogirajDigamberKamat, r/o. H.No.401, Sanrit, Apartment, margao, salcete-Goa.	Sy.No.7/2 of village colomba	----	Shri Joao MininoFernandes (since deceased) rep. legal heirs 2. Shri DomnicFernandes, &othrs, both r/o. H.No.11/3, Cazarsal-Colomba, Sanguem-Goa.	11/03/2024	00	Fresh hearing
MUNDKAR PURCHASE								
Year 2021-2022								
-----NIL-----								
Year 2022-2023								
1.	JM-II/MUND/PUR/C2/1/2023	Smt. BenzamitaFernandes(Deceased) Shri Joao Fernandes (deceased) Smt. Roza Maria Fernandes (deceased) through their legal heirs	26/1(part) & 26/2(part)	---	1.Shri Shaikh Abdul Shakur &othrs	29/09/2023	10	For F.S. report received.

		1.Shri Lucas Fernandes 2.Mrs. Honorita Lucas Fernandes Both r/o. Sanguem-Goa						
Year 2023-2024								
-----NIL-----								
Year 2024 to till date								
-----NIL_____								

Mamlatdar of Canacona

i) 2021-22

Sr. No.	Case No.	Name of tenant/applicant and address	Survey. No.	Area	Name of the land owner	No. of hearings	Current Status
1.	C1/ MUND/ DECL/ COLA/ 04 /2021	Kushali Rama Pagi, R/o H.No. 120, Saleri, Cola	80/3	300	Ramesh Kholkar & ors,R/o Cuncolim	52	Fixed for evidence of applicant.

ii) 2022-23

Sr. No.	Case No.	Name of tenant/applicant and address	Survey. No.	Area	Name of the land owner	No. of hearings	Current Status
1.	C1/ MUND /DECL/AGONDA/ 01 /2022	Dumentina Dias & ors, R/o Dhavalkhajan, Agonda, Canacona	123/18	300	Mr. Govind Desai & ors, R/o Agonda, Canacona, Goa	33	Fixed for filing reply of opponents

iii) 2023-24

Sr. No.	Case No.	Name of tenant/applicant and address	Survey. No.	Area	Name of the land owner	No. of hearings	Current Status
1	C1/MUND/DECL /MAM /NAG-PAL/ 05 /2023	Smt. Margarita Francisca Diniz alias Margarita Diniz and ors All R/o H.No. 355(old) 39 (New),Palolem, Canacona, Goa.	124/2	300	Shri Anand Bhikan Naik Dessai, R/o Near Arya Durga Petrol Pump, Canacona-Goa. Shri Hari Bhikan Naik Dessai, R/o Bhikarwada, Char Rasta, Canacona-Goa.	13	Fixed for filing reply of added opponents.
2	C1/MUND/DECL /MAM /NAG-PAL/ 06 /2023	Mrs. Milagrina Fernandes, R/o H.No. 274, Palolem, Canacona, Goa.	120/30	300	Smt. Minaxi Suresh Sinai Kakodkar & ors,R/o Vidhyanagar, Margao, Goa.	11	Fixed for appearance/filing reply of opponents.
3	C1/ MAM/MUND/ DECL / NAG-PAL/ 07/2023	Mrs. Carmo Rosa Fernandes and ors R/o H.No.159, Palolem, Canacona, Goa.	117/1	300	Mr. Mahendra Shivram Desai, And ors, R/o H.No.349, Ward No.X, Palolem,Canacon Goa.	08	Fixed for appearance/filing reply of opponents.
4	C1/ MAM/MUND/ DECL / NAG-PAL/ 01/2024	John Bernando Carvalho, R/o Patnem, Canacona	36/7	300	Dilkush Narayan Pai And ors, R/o Tonca, Miramar, Tiswadi, Goa.	05	Fixed for steps of applicant to serve unserved opponents.
5	C1/ MAM/MUND/ DECL / COLA/ 02/2024	Anil P. Pagi, R/o Saleri, Cola, Canacona.	80/3	300	Shailesh Kholkar & ors,R/o Cuncolim	05	Fixed for appearance/filing reply of opponents.
6	C1/ MAM/MUND/ DECL / POIN/ 03/2024	Sanjeev @ Babu Phaldesai & ors, R/o Pulamol, Sao Jose de Areal, Salcete	175	300	Agostino Rodrigues, R/o Katebag, Galgiba, Canacona	03	Fixed for appearance/filing reply of opponents.

2024 to till date

Sr. No.	Case No.	Name of tenant/applicant and address	Survey. No.	Area	Name of the land owner	No. of hearings	Current Status
1.	C1/ MAM/MUND/ DECL / LOL-POL/ 04/2024	Radha K. Padwalkar & ors, R/o Loliem, Canacona	313/6	300	Vamant Kamat & ors R/o Loliem, Canacona	02	Fixed for appearance/ reply of opponent

In the Court of Joint Mamlatdar -I

Pending Mundkar Cases

i) 2021-22

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1.	C1/JT.MAM-I/NAG-PAL/05/2021	Shri Sanjay Raghunath Kamat & others R/o. R/o. H.No. 1616, Kindlebag, Canacona-Goa	16/14	300	Shri Laxman Uttam Naik Gaonkar & other	40	Fixed for filing affidavit in evidence
2.	C1/JT.MAM-I/NAG-PAL/01/2022	Shri Domingos Morais, R/o. Old H.No. 103, New H.No.223, Nagarcem, Palolem, Canacona-Goa.	118/24	300	Shri Vikas Vithal Dessai	36	Fixed for argument
3.	C1/JT.MAM-I/AGD/02/2022	Shri Rohidas B. Pagi, R/o. H.No. 83, Parvem, Agonda Canacona-Goa.	6/0	300	Comunidade of Agonda Canacona-Goa The Administrator of Comunidade, Margao-Goa.	35	Fixed for evidence of the applicant

4.	C2/JT.MAM-I/AGD/03/2022	Smt. Quessor Chandru Pagui @ Quensar Pagui @ Kesar Chandru Pagui	121/13-A	300	Smt. Nirmala Babani Sawant (Expired) Rep. through her legal heirs 1.a. Mrs. Pritam Ajay Gaonkar & others	36	Matter fixed for appearance of opponent

ii) 2022-23

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1.	C1/JT.MAM-I/AGD/04/2022	Shantaram Yesu Pagui (Deceased) Rep. through his legal heirs Shri Yesu S. Pagui, R/o. H.No. 324,Dhawalkhajan, Agonda, Canacona-Goa.	121/15	300	Shri Vasant Hari Naik Gaonkar (Deceased) Rep. through his legal heirs Shri Haresh V. Naik Gaonkar	35	Fixed for settlement
2.	C1/ JT.MAM-I/LOLIEM/06/2022	Shri Dilip Kasture Bandekar & others R/o. H.No. 992, Shelim, Loliem, Canacona-Goa.	143/7	300	Dhruvid Brahman Sausthan	24	Fixed for affidavit in evidence
3.	C1/JT.MAM-I/POIN/ /03/2023.	Shri Santosh Harichandra Thakkar & others, R/o. H.No. 465, Talpona, Canacona-Goa	190/1	300	Smt. Vassudhara Raje Wadiar & others.	25	Fixed for filing affidavit in evidence.
4.	C1/MUND/JT.MA M-I/POIN/16/2023.	Smt. Asha Babu Pagui, R/o. H.No. 1043 (Galiem) Poinguinim, Canacona-Goa.	68/5	300	Shri Vishnu Phal Desai.	09	Fixed for reply and argument of opponent

iii) 2023-24

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1.	C1/JT.MAM-I/POIN/ /04/2023.	Smt. Bhanumati Purushottam Sudir, R/o. H.No. 930, Welwada, Poinguinim, Canacona-Goa.	95/15	300	Shri Dayanand Pandhari Phaldessai	20	Fixed for appearance of the opponent
2.	C1/JT.MAM-I/NAG-PAL/06/2023.	Shri Domnic Philip Gonsalves, R/o. H.No. 109, Palolem, Canacona-Goa.	117/13	300	Mr. Nand Lal Banshidhar Sharma	20	Fixed for steps of the applicant
3.	C1/JT.MAM-I/NAG-PAL/07/2023.	Smt. Herimita Pereira, R/o. H.No. 110, Palolem, Canacona-Goa.	117/13	300	Mr. Nand Lal Banshidhar Sharma	20	Fixed for settlement
4.	C1/JT.MAM-I/NAG-PAL/09/2023	Mr. Piedade Cardozo, R/o. H.No. 176/A, Palolem, Canacona-Goa.	118/34	300	Mrs. Muktabai Xankar Naik Gaonkar (Deceased) Through her Legal heirs Shri Dayanand Xankar Naik Gaonkar,	08	Fixed for settlement
5.	C1 /JT.MAM-I/AGD/08/2023	Shri Suhas Kashinath Kshirsagar	140/7	300	Mr. Putu Nilu Dessai,	15	Fixed for appearance of the opponent
6.	C1/JT.MAM-I/MUND/DECL/NA G-PAL/10/2023	Shri Umesh K. Chandyeekar, R/o. H.No. 212, Nagarcem, Canacona-Goa.	135/17	300	Mallikarjun Devasthan @ Devalaya, Shristhal, Canacona-Goa.	15	Fixed for settlement
7.	C1/JT.MAM-I/POIN /11/2023	Shri Dayanand Pandhari Fal Desai, R/o. Clover, Building, Flat No. 004 A Bldg. Mutt Road, Gogal, Margao-Goa.	95/15	300	Smt. Tulgem Poinguinkar	10	Fixed for appearance of the opponent
8.	C1/JT.MAM-I/MUND/DECL/ COLA/12/2023	Mr. Ramakant Vithoba Pagi @ Ramakant Vithoba Dhuri, R/o. H.No. 67, Saleri, Cola, Canacona-Goa.	80/3 J	418	Mr. Ranjan Kishor Pagi	05	Fixed for appearance of the opponent

9.	C1/JT.MAM-I/MUND/DECL/NA G-PAL/13/2023	Mrs. Vicentina Cardozo, R/o. H.No. 145, Palolem, Canacona-Goa.	118/32, 34	300	Shri Ulhas Govind Naik Gaonkar	08	Fixed for reply of opponent
10.	C1/JT.MAM-I/MUND/DECL/NA G-PAL/14/2023	Smt. Sebastiana Fernandes, R/o. H.No. 179, Palolem, Canacona-Goa.	118/34	300	Shri Ulhas Govind Naik Gaonkar	08	Fixed for reply of opponent
11.	C1/JT.MAM-I/MUND/DECL/NA G-PAL/15/2023	Shri Gonzaga Escolanca Coutinho , R/o. H.No. 169, Palolem, Canacona-Goa.	118/4	300	Shri Ulhas Govind Naik Gaonkar	08	Fixed for reply of opponent
12.	MUND/JT.MAM-I/POIN/3/2021	Smt. Piedade Pereira, R/o. H.No.291, Near the Church, Igarjewado, Sadolxem, Canacona-Goa.	226/8	300	Shri Phondu Narayan Pai Kir	06	Fixed for reply of opponent
13.	C1/JT.MAM-I/MUND/DECL/POI N/01/2024	Smt. Vranda Gokuldas Pagi R/o. H.No. 435, Near BSNL Exchange Talpona, Sasolxem, Canacona-Goa.	193/1	300	Smt. Vassundhara Raje Wadiar & 4 others.	02	Fixed for appearance of the opponent
14.	C1/JT.MAM-I/MUND/NEG-DECL/NAG-PAL/02/2024	Mr. Omresh Ulhas Mokhardkar R/o. H.No. 37, Mangan, Kindlem, Canacona –Goa.	9/9	300	Mr. Ulhas Omu Mokhadkar @ Pagi R/o. H.No. 37, Mangan, Kindlem, Canacona –Goa.	04	Intervener application filed.
15.	C1/JT.MAM-I/MUND/DECL/NA G-PAL /04 /2024.	Nand Lal Sharma R/o. L-54, Income Tax Colony, Durgapura, Tonk Road, Jaipur, Rajasthan.	117/13	300	Mr. Succoro Fernandes, H.No. 9/119, Mohan Bag, Nagarcem, Palolem, Canacona-Goa.	02	Matter fixed for appearance of opponent
16.	C2/MUND-PUR/JT.MAM-I/NAG-	Shri Dattu Bhiki Pagi (Expired) Rep by his legal heirs	132/22	300	Smt. Suchana Suresh Naik Gaonkar	05	Matter fixed for appearance of opponent

	PAL/05/2023	Smt. Kalpana Uday Pagi, R/o. 100/1, Saleri, Cola, Canacona-Goa.					
17.	C2/JT.MAM- I/MUND/PUR/AGD /01/2024.	Smt. Sita Ram Pagi, Mr. Prasad Ram Pagi, R/o. H.No. 317, Davalkhajan, Agonda,Canacona-Goa	121/13	300	Smt. Nirmala Babani Sawant	06	Matter fixed for appearance of opponent

iv) 2024-till date

Sr. No	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1.	C1/MUND/JT.MAM- I/NAG-PAL/ 03 /2024	Mrs. Inacina D’Costa R/o. H.No. 44, Patnem, Nagarcem Palolem, Canacona-Goa. 403702	61/2	300	Shri Govind @ Gaurish Manguesh Bhatikar, R/o. H.No. 96, Nagarcem, Canacona-Goa.	02	Matter fixed for steps of the applicant
2.	C2/JT.MAM- I/AGD/02 /2024	Smt. Sushila Dattaram Pagi, R/o. H.No. 97/A, Parvem, Agonda,Canacona-Goa.	8/0	300	Mr. Keegan Caetano Antonio Do Rosario Gomes,	02	Matter fixed for appearance of opponent
3.	C2/JT.MAM-I/NAG- PAL/ /2024 (New) C2/JT.MAM- I/MUND/PUR- 02/NAG- PAL/2011(Old)	Shri Mariano Fernandes R/o. H.No. 1106 (Old) H.No.195 (New) Ponsulem, Canacona-Goa.	279/2	300	Late Salvador Fernandes Through his legal heirs a) Benetina Fernandes R/o.H.No. 194,Bolo, Ponsulem, Canacona-Goa.	02	Matter fixed for appearance of opponent

2021-22, 2022-23,-- NIL

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
MUNDKAR CASES							
2023-24							
1	MAM/MUND/Decl(C1)/1/2024	Jang Bahadur RatneTamato r/o Curti Ponda	52/1	1000	Jang Bahadur RatneTamato	4	For appearance

JOINT MAMLATDAR-I COURT OF DHARBANDORA TALUKA

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
MUNDKAR CASES							
NIL (from 2021 to till date)							

TALUKA :PONDA

PENDING MUNDKAR CASES OF MAMLATDAR COURT

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	YEAR 2021						

1	Mam/Mund/C1/Priol/06/2021	Mina Alias Minaxi H. Rao r/o Mardol	7/4	300	Temple Of Mahalsa Saunsthan	15	Argument
	YEAR 2022						
2	Mam/C1/Priol/5/2022	Madan @Manjinath Padmanable Bhat	1/1	300	Mazania of Devalaya of mardol	16	evidence
3	Mam/mund/c1/Khandola/3/2022	Shrikant Nagesh Naik Gaonkar & ors r/o H.No 110 Betqui Khandola Marcel Goa.	5/0	300	The Mazania Of Devi Shantadurga Devasthan Khandola Marcel Goa.	14	evidence
4	Mam/Mund/C1/Candola/1/2022	Venkatesh Harishchandra Kolshekar	95/1	300	Shree Deo Vetel Candola	16	evidence
5	Mam/Mund/C1/Keri/2/2022	Nirmala Shiva Mahale	3/1	143.52	Comunidade of Querim	15	Reply
6	Mam/Mund/C1/Priol/4/2022	Umakant Vithu Naik r/o 986 near betal Temple Gauthan Priol Ponda- Goa	233/12	1175	Vithoba Ramchandra Sinai Kelekar	13	evidence
	YEAR 2023						
7	Mam/mund/C1/keri/9/2023	Indu Gaude r/o H.No 139 Satode keri ,Ponda-Goa	3/1	6100	Comunidade of keri Ponda Goa	6	Reply
8	Mam/mund/c1/Priol/4/2023	Santosh K. Naik r/o Nagarwada Priol	19/3	129.00	Vaman Ramchandra totekar r/o nagar Priol	4	Reply
9	Mam/mund/C1/Querim/2/2023	Dilip V Ambadkar r/o H.No A 13 Amadi keri Ponda -Goa	27/1	138.30	Comunidade of keri	8	evidence
10	Mam/mund/C1/velling/6/2023	Rukmini Pandurang Naik R/o H.No 135(2) Gauthan Velling Mardol, Ponda-Goa	2/12	105.20	Madhukar Narayan Velingkar	11	Reply
	YEAR 2024						
11	Mam/Mund/decl/Priol/1/2024	Champa K .Pai & ors r/o Shimepaind Mardol Ponda goa	91/0, 92/0,93 /0	80	Misha Gautam Dalal & ors r/o Tiswadi Goa	1	Appearance
12	Mam/Mund/decl/Can/2/2024					0	New Matter

PENDING MUNDKAR PURCHASE

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	YEAR 2023						
1	Mam/mund/C2/Priol/2/2023	Devidas C Kavlekar r/o H.No 1594 Conem Priol Ponda-Goa	953/2	1125	Comunidade of priol		
2	Mam/mund/c2/priol/3/2023	Sharad D. Naik r/o 817 nagar priol Mardol Ponda Goa	303/2	300	Vaman R. Bhat Totekar r/o Nagar Priol Ponda -Goa		
3	Mam/mund/C2/Priol/4/2023	Tukaram Shamba Gaude & Ors Mangueshi Priol Ponda-Goa	19/3	300	Gopinath Gude & ors r/o Borda Margao-Goa	7	Valuation report
	YEAR 2024						
4	Mam/mund/C2/Priol/1/2024	Shrikant Laxman Gaude & ors r/o H.No 1291,Pisgal, Priol Ponda	173/0	300	Shantaram P. Sinai Kundaikar & ors r/o Taleigao Goa	0	New Matter
5	Mam/mund/C2/Priol/2/2024	Rajesh Nagesh Kolvekar & ors r/o H.No 544 Haddaimwada Mardol Ponda-Goa	7/4	300	Devasthan Of Mahalasa Mrdol Ponda	1	Appearance

JT. MAMLATDAR I PONDA

01/04/2021 TO 31/03/2021

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land Owner	No. of hearings	Current status
1	JM-I/TNC/B1/Shi/6/2021	Rayu Gaonkar & othrs r/o. Shiroda	582/18	1025	Comunidade of Shiroda 2. The Admini. Of comunidade	25	Reply

2	JM-I/TNC/B1/Shi/7/2021	Rayu Gaonkar & othrs r/o. Shiroda	582/17	5475	Comunidade of Shiroda 2. The Admini. Of comunidade	23	Reply
3	JM-I/TNC/B1/Shi/8/2021	Rayugaonkar& Othrs r/o. Shiroda	582/16	725	Comunidade of Shiroda 2. The Admini. Of comunidade	23	Reply
4	JM-I/TNC/B1/Band/12/2021	Gaurish K Naik r/o Bandora	120/3	6325	Shri ramchandra S. Naik Gaunekar	25	Reply of respondents on applicants application for bringing Lrs.
5	JM-I/TNC/B1/Cund/13/2021	Chandravati S. Gaude r/o Cundaim	189/4	1425	1.Comm. of Cundai 2. The Admini. Of comunidade 3. Premavati D. Gaude & 2 others	20	Chief
6	JM-I/TNC/B1/Shi/15/2021	Shri Venkatesh N. Naik Bhatkar & anothrs r/o Caranzalem Panaji	915/11	1425	Shri Antonio Godinho	20	Reply of respondent
7	JM-I/TNC/B1/Shi/16/2021	Shri Venkatesh N. Naik Bhatkar &anothrs r/o Caranzalem Panaji	915/3	375	Shri Antoonio Godinho	21	Reply of respondent
8	JM-I/TNC/B1/Shi/17/2021	Shri Venkatesh N. Naik Bhatkar & anothrs r/o Caranzalem Panaji	915/3	1725	Shri Antoonio Godinho	21	Reply of respondent

9	JM-I/TNC/B1/Usg/19/2021	Shri Nagesh G. Gaude @ Gauda r/o Usgao	308/1	275	1. Comm. Of Usgao 2. The Admini. Of comunidade	20	Orders
10	JM-I /TNC/B1/Queirm/21/2021	Laximan Satu Gaude & another r/o Querim	168/1	1623	Anant G Vaidhya& 8 others	18	Filing affidavit in evidence
01/04/2022 to 31/03/2023							
11	JM /TNC/B1/Borim/1/2022	Prakash P naik r/o Tishem Borim	182/5	344	Utkarsh S. Prabhuborkar& 2 others	22	Order on intervention application
12	JM/TNC/B1/Usg/5/2022	Ashok B Shetye &others r/I Tisk Ponda	223/1	9541	1. Comunidade of Usgao 2.Administrator of Comunidade 3.Shriram V. Maldar & 18 others	15	Applicant's reply on respondents application for rejection of application
13	JM/TNC/B1/Band/6/2022	1.Dahajan Samaj of Gaunem 2.Prashant U Naik & 15 others	135/2	1084.75	Shri Chudu Naik & others	20	To amend cause title
14	JM/TNC/B1/Pon/7/2022	Gajanan S. Sawant r/o Khadpabandh, Ponda	8/1,2,3,4,5,6,7,8, 9,10,11,12,13,14	450	Kanti U. Naik & 19 others	15	Steps
15	JM/TNC/B1/Usg/8/2022	Ravindra K. Gaonkar, r/o. Dhaushire, Usgao	243/0	512	1.Comunidade of Usgao 2.The Administrator of Comunidade	13	Reply
16	JM/TNC/B1/Usg/14/2022	Kapil Gajanan Kuttikar r/o Usgao	243/0	2002	1.Comunidade of Usgao 2.The Administrator of Comunidade	09	Appearance
17	JM/TNC/B1/Usg/15/2022	Rajani V. Gaude r/o Usgao	243/0	2366	1.Comunidade of Usgao 2.The Administrator of Comunidade	11	Reply
18	JM-I/TNC/B1/Band/2/2023	Disha Das Pokle&others r/o	105/1	91975	Gajanana T. Naik Gaunekar	13	Reply

		Bandora			(SD) Through lrs Kamaldas G Naik		
19	JM/TNC/B1/Curti/3/2023	Sita S Gaonkar r/o Curti	96/0	12125	Damodar P. Shenvi Khandeparkar	11	Affidavit in evidence
20	JM/TNC/B1/Curti/4/23	Smt. Droupadi H. Gaonkar & 2 othrs r/o Curti	90/1	425	Damodar P. Sinai Khandeparkar	10	Affidavit in evidence
21	JM/TNC/B1/Org/5/23	Laxmi Narayan Gaude &othrs r/o Orgao	23/1	9500	Umakant B. Kenkare& 12 othrs	11	Reply
22	JM/TNC/B1/Usg/6/23	Shri Anand @ Mahadev Gaude & 2 othrs r/o Usgao	243/0	799	1.Communidade of Usgao 2.The Administrator of Comunidade 3.Gajanan Gaude	10	Reply

01/04/2023 till 30/06/2024							
23	JM/TNC/B1/Que/8/23	Tai Naik & 5 othrs r/o Queula	94/1	16675	Vithal D Kapileshwarkar (SD) Through lrs Lalita Kapileshwarkar	7	Steps
24	Jm/TNC/B1/Shi/9/23	Phalgun R. Naik Shirodkar r/o Shiroda	451/5	1425	Shiva Ganba Prabhudessai(SD) Ramji B. Prabhu Gaonkar	7	Reply
25	Jm/TNC B1/Band/10/23	Shri Shanu Datta Gaude r/o Bandora	39/0	36675	Siddharth D. Bandodkar(SD) Through legal heris Shashikala G Kakodkar & 4 othrs	8	Order
26	Jm-I/TNC/B1/Queirm/11/23	Ramesh R Gaude & othrs	24/1	35000	Dattaram V. Shenvi Kerkar	8	Appearance

		r/o. Querim					
27	Jm-I/TNC/B1/Queirm/12/23	Mahadev @ Ramanth Gaude r/o Querim	24/1	35000	Dattaram V. Shenvi Kerkar	8	Appearance
28	Jm-I/TNC/B1/Queirm/13/23	Sajani R. Khandolkar @Gaude	24/1	30000	Dattaram V. Shenvi Kerkar	6	Appearance
29	JM-I/TNC/ B1/Candola/16/23	Harishchandra Gaunkar	107/2, 104/2	7725 6975	Comunidade of Candola	3	Affidavit in evidence / chief
30	JM-I/TNC/ B1/Codar/19/23	Bhanudas Gaonkar	63/2	2200	Comunidade of Codar	2	Reply
31	JM-I/TNC/ B1/Cundaim /20/23	Ramnath P. Naik r/o Kundaime	97/0 141/3	2000 /6000	Girish V. Kundaikar	6	Evidence
32	JM-I/TNC/BI/Marcaim/21/2023	Shri Anant Shambhu Naik	40/17 41/17	4250	Comunidade of Marcaim	1	Reply
33	JM/TNC/BI-Candepar /01/2024	Ramnath Apa Gaude	8/2	218625	Smt. Shabana Shenavi Kerkar	1	Appearance
34	JM-I/TNC/BI/Curti/02/2024	1.Mr. Pandharinath Shripad Chaphadkar, and 1 anr. Both r/o.42, F-1, Haveli, Curti, Ponda – Goa.	31/4	550	1.Mr. Gopal alias Gopal Krishna Datta Chaphadkar 2.Mrs. Usha Gopal Chaphadkar	01	Appearance
35	JM-I/TNC/BI/PRIOL/03/2024	1. Mr. Chanu Bholo Gawdo alias Suringkar (Since Deceased), Through his legal heir:- r/o. H. No. 705, Akarwada, Mardol, Ponda, Goa, 403404.	55/2	355	1. Shri Shripad Sadashiv Priolkar (Since Deceased), Through their legal heirs:-	0	Appearance
36	JM-I / TNC /BI /Shiroda/04/2024	1. Mr. Bernard Cruz, 2. Mr. Roban Cruz, Both r/o. H. No.	150/3	250	Shri Rajiv Vijayanand Sinai Hede,	0	Appearance

		817, Shenviwada, Shiroda, Ponda, Goa.					
37	JM-I / TNC / BI / Shiroda/05/2024	1. Mrs. Rekha Bhavanath Dabholker & ors. All r/o. f H.No. 898, Vadem, Satore, Shiroda, Ponda,	478/1	52000	1. Shri Suresh Rauji Hede, r/o. Gogol, Margao – Goa. 2. Shri Vinayak alias Naresh Narendra Sinai Hede.	0	Appearance
38	JM-I/TNC/BI/Shiroda/06/2024	1. Smt. Mira Vaikunth Naik and 2 ors. r/o. Torl Shiroda, Ponda, Goa	784/2	1425	Comunidade of Shiroda	0	Appearance
39	JM-I/TNC/BI/Orgao/07/2024	Ulka Sea Foods Pvt. Ltd. Bicholim, Goa	7/3	16750, 4500 & 10775	1. Shri Sajo Nagesh Naik Gaokar @ Sajo N. N. Gaonkar and 8 ors.	0	Appearance

18-c

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land Owner	No. of hearings	Current status
40	JM-I/TNC/B2/Shi/1/2022	Pedrinho Gaudo (SD) r/o Shiroda	258/5, 248/1 and 248/2	1000	Anton Vincent Figureido de Albuquerque	20	Bringing legal heirs on record
41	JM-I/TNC/B2/Shi/2/2022	Rohidas K. Naik r/o shiroda	809/10	65535	Dilip R. Sahakari & othrs	15	Reply
42	JM-I/TNC/B2/Shi/3/2022	Rama Bhairu Naik &othrs	296/4	2350	Shri Ramaji Balkrishna Gaonkar	6	Production of documents
43	JM/TNC/B2/Borim/1/2023	Rohidas Naik	291/5	4450	Elvira Rodrigues	4	Purchase
	JM-I / TNC / B2 / Bethora	1. Smt. Shubhada Padmanabh	244/1,2,3	110325	1. Shri Shantaram	2	For production of

44	/1/2024	Borkar and ors.			Baburao Gaonkar (Since Deceased) through his legal heirs:- a) Smt. Shaila Shantaram Gaonkar and ors.		documents
45	JM-I/TNC/B2/Borim/2/2024	Shri Tukaram Harishchandra Gaude, r/o. H. No. 125, Borim, Ponda, Goa	254/1	225	Shri Krishna Chandra Shenai Borkar,	0	Appearance

Mundkar Act u/s 8-A

1/4/2021 to 31/03/2022

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land Owner	No. of hearings	Current status
1	JM-I/Mund/C1/Band/6/2021	Nomlo Pandurang Naik r/o.Kharwada Bandora	97/1	40735	Ramabai Shridhar Naik Gaunekar & 5 other	20	Chief
2	JM-I/Mund/C1/Band/7/2021	Premanand Y. Naik & another r/o Gaunem Bandora	145/2	10875	Mitra Naik Gaunekar & 2 others	12	Consent terms
3	JM/ Mund/C1/Band/9/2021	Ashok Shanu Naik /o Gaunem	125/1	9750	Ramabai Shridhar Naik & 8 others	19	Order
4	JM-I/ Mund /C1/Band/14/2021	Shalini Gaude & 2 others r/o Bokadbag Bandora	53/1	106225	Panchatatva Shodh Vikas Foundation rep. by Mrs. Shashikala Pai	17	Consent Terms
5	JM-I/Mund/C1 /Band /15/2021	Navnath Hulo @ Ulo Gaude & 3 others r/o Bokadbag Bandora	53/1	106225	Panchatatva Shodh Vikas Foundation rep. by Mrs. Shashikala Pai	17	Affidavit in evidence

6	JM-I/Mund/C1/Org/16/2021	Gopika Bodko Dessai & 2 others r/o Orgao Marcel	1/1	3175	Smt. Suvarna Satish Borkar and 4 ors.	20	Steps
7	JM/Mund/C1/Niran/1/2022	Reshma R. Naik & 2 others r/o Nirankal	173/0, 173/1-A, B and C, 170/3 and 3A	29255	Raghunath R. Prabhu Sawkar & another	14	Reply
8	JM/Mund/C1/Org/3/2022	Yeshwant R. Gaonkar @ Yesso Babu Gaonkar & 2 others r/o Orgao	69/6	212	Anant Kamalalesh Ghodekar & 2 others	10	Filing affidavit in evidence and chief
9	JM/Mund/C1/Org/4/2022	Kalyani Devidas (S.D) through LRS Namita M. Naik r/o Orgao Marcel	69/5	3975	Pundalik V. Gaunkar & another	17	Chief
01/04/2022 TO 31/03/2023							
10	JM-I/ Mund/CI/Band/10/2022	1. Smt. Chandravati Chandrakant Naik and 2 ors. r/o. Karawada, Bandora, Ponda	97/1	40735	1. Shri Ramchandra Soiru Naik Gaunekar and 4 ors.	17	Chief of AW1

11	JM-I/ Mund/ CI/Ban/2/2023	1. Mr. Siddharth Dattaram Naik r/o. H. No. 179/C-2, Near Mahalaxmi Temple, Bandora, Ponda, Goa	153/1	175	1. Mr. Arun Mahadev Deuskar and and 3 ors.	13	Affidavit in evidence and chief of AW1
12	JM-I/Mund/CI/Band/4/2023	Mr. Vishnu Dhananjai Naik and one anr. r/o. H. No. 52/A, Parpatiwada, Bandora, Ponda, Goa.	21/2	59973	Mr. Mahendra Purushottam Naik Gavanekar,	13	Affidavit in evidence
13	JM-I/Mund/CI/Band/6/2023	1. Mr. Dinesh Narayan Naik and one another r/o. H. No. 60/1, Chafas, Bandora, Ponda, Goa	274/0	64	1. Comunidade of Bandora and one another	10	Reply
01/04/2023 to 30/06/2024							
14	JM-I/Mund/CI/Band/7/2023	Shri Kishor Vishwanath Naik, r/o. H. No. 60/3, Bandora, Ponda, Goa.	274/0	64	1. Comunidade of Bandora and one another	10	Reply
15	JM-I/Mund/CI/Band/8/2023	1. Mr. Devu Hiru Gaude and 2 ors. r/o. H. No. 60, Bokadbag, Bandora, Ponda, Goa.	49/0	201	1. Mr. Sucheta S. Panandikar and 10 ors.	11	Appearance
16	JM-I/ Mund/CI/Curti/10/2023	Shri Sonu Babu Kharat, r/o. H. No. 249, Koparwada, Curti, Near BSNL Tower, Ponda, Goa	81/0	47350	Comunidade of Curti through its attorney, Dina Madhu Gaonkar,	10	Appearance
17	JM-I/Mund/CI/Marcaim/12/2023	1. Shri Ratnakar Kashinath Naik and one anr. r/o. H. No. 482, Mahalwada, Marcaim, Ponda, Goa.	446/1	2775	1. Laximibai Dugu Kamat and 4 ors.	8	Steps
18	JM-	Shri Shrikant Keshav	81/1	300	1. Shri Marto Raghunath Naik,	9	Appearance

	I/Mund/CI/Bandora/13/2023	Gaude, r/o. H. No. 228, Talulem, Bandora, Ponda, Goa.			Gaunekar and 5 ors.		
19	JM-I /Mund/CI/Curti/15/2023	Shri Shambhu Naik, r/o. H. No. 68, Nagzar, Curti, Ponda, Goa.	105/1	3614	1. Smt. Aasha Dilip Naik Gaunekar and 12 ors.	8	Steps
20	JM-I/Mund/ C1/Curti/20/2023	Smt. Sita Rama Dohifode, r/o. H. No. 250, Coperwada, Curti, Ponda, Goa.	82/0	300	Kashinath Gaonkar, r/o. H. No. 61, Mestawada, Curti, Ponda, Goa. 2. Administrator of Comunidades, Central Zone, Church Square, Panaji, Goa.	6	Reply
21	JM-I /Mund/C1/Bandora/21/2023	Smt. Sudha Shashi Naik, r/o. H. No. 47 (C), Ramnathi, Ponda, Goa.	40/3	7125	Shri Bhikaji Shantaram Dangui,	5	Steps
22	JM- I/Mund/C1/Bandora/22/2023	Shri Nanda Sitaram Naik, r/o. H. No. 166/3, Undir, Bandora, Ponda, Goa	116/5	2325	Shri Jagannath Vishnu Prabhu Lawande,	4	Appearance
23	JM- I/Mund/C1/Cundaim/23/2023	Chudu T. Naik and one anr. r/o. Gurvas Wada, Kundaim	66/1	1425	Shri Balkrishna S. Shenvi Kundaikar (since deceased) Through his legal heirs:- a) Umabai Vishwamber Kundaikar and ors	3	Steps
24	JM-I/ Mund/C1/Bandora/01/2024	1. Shri Mukund Kashinath Naik, 2. Shri Mahesh Kashinath Naik,, 3. Shri Rajendra Kashinath Naik, All r/o. House No. 140/C, Bandora, Ponda, Goa.	107/3	21885	1. Shri Sandesh Raghuvir Sinai Kundaikar, 2. Mrs. Shantabai alias Deepti Sandesh Sinai Kundaikar, 3. Shri Shai lesh Raghuvir Sinai Kundaikar, 4. Shri Shantikumar Balkrishna Sinai Kundaikar,	2	Appearance

25	JM-I/Mund CI/Bandora/2/2024	1.Shri Umesh Datta Naik, 2.Shri Mahesh Datta Naik, Both r/o.H.No.106, Nageshi, Near Nagesh Temple, Bandora, Ponda, Goa.	281/0	2913	1.Vithal Baburao Naik Gavakar (SD), Through his legal heir:- a.Shriniwas Vithal Naik Gaonkar, and ors.	2	Appearance
26	JM- I/Mund/CI/Marcaim/3/2024	1.Shri Premanand Surya Naik, 2.Shri Subhash Surya Naik, Both r/o. H. No.739, Parampai, Madkaim,	500/8	3750	1.Shushilabai Vassudev Kamat Dhakankar (Since Deceased), Through her legal heirs:- a) Mrs. Meena Gajanan Borkar,	1	Appearance
27	JM- I/Mund/C1/Queula/4/2024	1.Shri Shambhu Baban Naik, 2.Shri Meghashyam Baban Naik Both R/o. H.No.50, Galshirem, Queula, Ponda Goa.	81/1	300	Shree Shantadurga Devasthan, Through its Attorney, Queula, Ponda, Goa.	1	Appearance
28	JM-I /Mund/C1/Bandora/5/2024	1.Shri Santosh Govind Raikar, 2.Shri Laxmikant Govind Raikar, Both R/o. H.No.152, Undir, Bandora, Ponda, Goa.	107/3	87 215	Shantikumar Balkrishna Sinai Kundaikar,	1	Appearance

34	JM-I/ Mund /C2/Tivrem/7/2023	Vishwavati Vishwanath Naik r/o. H.No.15, Tivrem Ponda Goa.	26/1	300	Sushilabai Anand Kholkar & 6 others	7	Appearance
35	JM- I/Mund/C2/Marcaim/ 09/2023	Deepraj Durga Naik Madkaikar & 3 others r/o.H.no.811, Vadal wada Madkai Ponda Goa.	520/3	300	Shantabai Vallabh Kamat c/o bharat agashikar zaina appts near ganapati temple	7	Appearance
36	JM-I/ Mund /C2/Candepar/13/202 3	1. Smt. Bhagirati Babuli Gaudeand one anr. r/o. Khandepar, Ponda, Goa	56/2	310	1. Shri Kashinath Vishnu Sinai Khandeparkar (Since Deceased) through his legal heirs:- a) Shri Suhas P. S. Khandeparkar & ors.	5	Appearance
37	JM-I/ Mund /C2/Tivrem/1/2024	1.Mr. Pradip S. Naik Gaonkar and 2 ors. r/o. Tivrem, Marcela, Ponda, Goa	57/2	9180	1. Mr. Luis Joao Ivo R. Pinto and ors.	2	Appearance
38	JM-I/ Mund /C2/Orgao/02/2024	1. Smt. Laxmi Venkatesh Dangi & ors. All r/o. H. No. 14 (old), 6 (new), Orgao, Tivrem, Marcela, Ponda– Goa.	71/9	300	1. Shri.Krishna Bhiku Gaonkar (Since Deceased), Through his legal heir:- a) Shri Anant Kesarkar,	2	Appearance

39	JM-I/ Mund /C2/Orgao/03/2024	Pandurang Vithal Tari @ Halankar r/o. Tariwada, Marcela, Ponda, Goa	19/3	74.70 300	1. Shri Sablo Sadashiv Parab Sirsaikar (SD) through his legal heirs:-	0	Appearance
40	JM-I/ Mund/ C2/ Bandora/ 04/2024	Archana Vinayak Tari r/o. Tariwada, Bandora, Ponda, Goa	98/2	95	1.Smt. Sushilabai P. Naique Gaunekar,	0	Appearance

JT. MAMLATDAR II POND

Pending Mundkar Cases

Sr. No	Case No.	Name of tenant/applicant and address	Sy No.	Area	Name of the land owner	No. of heari ngs	Current status
Year 2021							
1	JM-II/Mund/C1/Usg/01/2021	TulshidasKamuKotharkar	223/1	NA	Attorney of Comunidade	36	For reply
2	JM-II/Mund/C1/Dur/02/2021	Nilkhant Narayan Naik (SD	123/2	NA	IndirabaiHarba Sardessai	35	Clarification/Order
3	JM-II/Mund/C1/Usg/03/2021	HortancioMascarenhas	30/9	NA	MeninoMascarenhas	34	File send to Dy. Collector for appeal
4	JMII/Mund/C1/Codar/04/2021	ShrikantYeshwant Gauns	90/5	NA	Comunidade of Codar	42	Appearance
5	JM-II/Mund/C1/Usg/05/2021	Vimal Pandurang Gaude	308/1	NA	Comunidade of Usgao	36	Evidence

6	JM-II/Mund/C1/Usg/08/2021	Ramesh BasappaShinge	217/1	NA	Comunidade of Usgao	43	For Reply
7	JM-II/Mund/C1/Usg/09/2021	MeeraGuna Usgaonkar	241/1	NA	Comunidade of Usgao	31	Opportunity Granted
8	JM-II/Mund/C1/Dur/10/2021	KeluYaduGaude SD through his legal heirs Anand KluGaude and ors.	82/1	NA	Shripad Sadashiv Naik Prataprao Dessai & Others	32	Further Chief/Cross
9	JM-II/Mund/C1/Usg/11/2021	Shri DnyaneshwarNarvekar (SD) Threough his legal heir Shri Sarvesh D. Narvekar	247/1	NA	Comunidade of Usgao	33	Arguments
10	JM-II/Mund/C1/Usg/12/2021	1.Suresh Raghunath Salekar and one another	217/1	NA	Comunidade of Usgao	32	opportunityGranted to Opp.
Year 2022							
1	JM-II/Mund/C1/Usgao/01/2022	Mr. Balchandra Krishna Marathe& one another	246/1	NA	Comunidade of Usgao	23	For Reply
2	JM-II/Mund/C1/Usgao/02/2022	Shri BalaShamba Chari	217/1	NA	Comunidade of Usgao	32	For Reply
3	JM-II/Mund/C1/Dur/03/2022	Shri ShrikantYessoGaude,	82/1	NA	1. Shri Shripad Sadashiv Naik Prataprao Sardessai & others	32	Clarification
4	JM-II/Mund/C1/Usgao/04/2022	1.Smt. Vasanti Datta Naik and 3 ors	5/9,5/ 10	NA	Comunidade of Usgao and 3 ors	26	For Reply
5	JM-II/Mund/C1/Durbhat/05/2022	Smt. Rama Rama Naik	11/8	NA	1.Shri MukundSadahsivTari and 5 ors	25	Opportunity Granted
6	JM-II/Mund/C1/Durbhat/06/2022	Gurudas Krishna Naik	90/3	NA	.Shri Pradmakar D. Dhakle and 7 ors.	27	Clarification/Order
7	JM-II/Mund/C1/Usgao/07/2022	Shri	265/0	NA	1.Shri Prabhakar Krishna Sinai	25	Opportunity Granted

		VinuChandrakantGaude			Usgaokar (SD) through his legal heirs		
8	JM-II/Mund/C1/Volvoi/09/2022	VasantKungoNaik,Through its Power of Attorney Rajdeep Vassant Naik	33/1	NA	VithalBablo Naik	23	One opportunity Granted
9	JM-II/Mund/C1/Vagurbem/10/22	ShantaramYeshwantTari	50/8	NA	1.Shri Rajendra Ram Sinai Singbal and 3 ors	27	To lead evidence
10	JM-II/MUND/CI/USGAO/11/2022	Mr. VamadevanGovind @ G. Vamadevan and ors.	223/1	NA	Comunidade of Usgao and ors	20	Chief/Cross
11	JM-II/Mund/C1/Usgao/12/2022	UttaraLaxman Naik	240/7	NA	Comunidade of Usgao & others	23	Opponent Opportunity
12	JM-II/Mund/C1/Talaulim/13/2022	GautamiGopal Naik	25/23	NA	The president/ProcuradorRavlnath Goa	27	For Arguments
13	JM-II/Mund/C1/Talaulim/14/2022	Sarvesh S. Naik	22/1	NA	LaxmanBandekar	24	Reply/Argument
Year 2023							
1	JM-II/Mund/CI/Talaulim/1/2023	Mr. Prashant P. Naik	21/1	NA	1.Laxman R. Bandekar (SD) Through his legal heirs	20	For Order
2	JM-II/MUND/CI/Usgao/2/2023	1. Shashikant N. Chipkar&ors.	217/1	NA	1.Comunidade of Usgao & others	18	Opportunity Granted
3	JM-II/Mund/CI/Usgao/3/2023	1.Mr. Suresh Krishna Kerkar&ors.	246/1	NA	Comunidade of Usgao and ors	22	Order
4	JM-II/Mund/CI/Durbhat/4/2023	1.Mr. JaneshUttam Naik &ors.	123/2	NA	1. Smt. IndirabaiHarba Sardessai (SD), Through his legal heirs	20	Evidence/Chief

					and ors		
5	JM-II/Mund/CI/Borim/5/2023	1.Shri Tukaram Naik Borkar (SD) Through his legal heirs &ors	268/4	NA	1. Dr. Gopinath P. Sawkarors	210	Chief & Cross
6	JM-II/Mund/CI/Durbhat/06/2023	Shri Prasad Sitaram Naik	89/3	NA	1. Shri Kamaldas Gajanan Naik Gaunekar&ors.	22	Appearance
7	JM-II/Mund/CI/Usgao/07/2023	1. BallayaRenati 2. Laxmi Renati	246/1	NA	1. Comunidade of Usgao	19	For Reply on MundcarDecleration
8	JM-II/Mund/CI/Usgao/08/2023	Dilip Keshav Naik	82/1	NA	Sanjiv Shankar Sardessai &ors	15	For steps
9	JM-II/Mund/CI/Usgao/10/2023	VishwasTulshidas Naik	123/2	NA	IndirabaiHarba Sardessai(SD) Shri Parth Prakash Prabhudessai	16	Evidence
10	JM-II/Mund/CI/Usgao/11/2023	MalliGovind Naik	308/1	NA	1. Comunidade of Usgao	12	Opportunity Granted
11	JM-II/Mund/C1/Durbhat/12/2023	1. Jyoti S. Gaude&ors	50/1	NA	Mohan MukundKuveldkar	15	Opportunity Granted
12	JM-II/Mund/C1/Usg/13/2023	Atmaram Shiva Usgaonkar	124/4	NA	VithalDattuParab	13	For reply
13	JM-II/Mund/C1/Durbhat/14/2023	SuchendraVishwanath Naik	151/2	NA	Shree ShantadurgaDevasthanQueula Through its Attorney	28	Opportunity Granted to opp.
14	JM-II/Mund/C1/Usg/15/2023	Jani Dhondu Gore	246/1	NA	1. Comunidade of Usgao	13	Final Opportunity
15	JM-II/Mund/C1/Usg/16/2023	SuhasVishwanathNaik@Mandrekar	306/0	NA	1. Comunidade of Usgao	10	For Opponent reply
16	JM-II/Mund/C1/Usg/17/2023	Vinay Khushali Naik	246/1	NA	1. Comunidade of Usgao	6	For Steps
17	JM-II/Mund/C1/Usg/18/2023	Reshavati @ReshawatiKudnekar	245/0	NA	1. Comunidade of Usgao	9	Opportunity Granted

18	JM-II/Mund/C1/Usg/19/2023	Laxmi Narayan Prabhu	311/1	NA	1. Comunidade of Usgao	6	For Steps
19	JM-II/Mund/C1/Usg/20/2023	Laxman Vishnu Desai		NA	1. Comunidade of Usgao	6	Opportunity Granted
20	JM-II/Mund/C1/Durbhat/21/2023	Smt. ShradhaDamu Naik	8/1	NA	Mr. Oges Miranda	4	For steps
2024							
1	JM-II/Mund/C1/Usg/01/2024	Mrs. UdayVasantDhoble	246/1	NA	1. Comunidade of Usgao	2	Opportunity to Opp.
2	JM-II/Mund/C1/Usg/02/2024	Shri. Subhash PandhurangSatardekar	246/1	NA	1. Comunidade of Usgao	4	Appearance
3	JM-II/Mund/C1/Usg/03/2024	Shivdas Mahadev Chari	3/0	NA	Shri Sanjay Sakharam Sinai Usgaonkar	3	For Reply
4	JM-II/Mund/C1/Usg/04/2024	Nita @ Neeta Narayan Halankar	246/1	NA	1. Comunidade of Usgao	1	Appearance
5	JM-II/Mund/C1/Usg/05/2024	VinodSutar	247/1	NA	1. Comunidade of Usgao	1	Appearance
6	JM-II/Mund/C1/Usg/06/2024	Surya S. Naik	10/0	NA	Anand Vithal Naik	1	Appearance
7	JM-II/Mund/C1/Usg/07/2024	KantuBabaniGaude	306/0	NA	1. Comunidade of Usgao	1	Appearance
8	JM-II/Mund/C1/Usg/08/2024	YashodaYeshwantPilayekar	223/1	NA	1. Comunidade of Usgao	1	Adjourned
9	JM-II/Mund/C1/Codar/09/2024	Jose Thomas Mascarenhas	2/1	NA	1. Comunidade of Usgao	1	Adjourned
10	JM-II/Mund/C1/Usg/10/2024	RajaniKashinathKerkar	223/1	NA	1. Comunidade of Usgao		Appearance
11	JM-II/Mund/C1/Usg/11/2024	TruptiJanadhanVenji Naik	217/1	NA	1. Comunidade of Usgao		Appearance
12	JM-II/Mund/C1/Usg/12/2024	Ramesh YallappaBacholkar	217/1	NA	1. Comunidade of Usgao		Appearance

Sr. No	Case No.	Name of tenant/applicant and address	Sy No.	Area	Name of the land owner	No. of hearings	Current status
2021							
01	JM-II/Mund/C2/Dur/05/2021	Shri Suresh Mahadev Naik	18/1	300	1. Smt. UshaUmanath N. P. Sardessai (SD) through her legal heirs	30	Final Opportunity
2022							
01	JM-II/Mund/C2/Dur/01/2022	Shri SantoshTimno Naik	66/1	300	Ramesh Manguesh Kakodkar	28	Order on Intervention application
02	JM-II/Mund/C2/Usgao/3/2022	Shri MadhukarLaxmanGaude	265/0	300	Shri Prabhakar K.S Usgaonkar	22	For steps
2023							
01	JM-II/Mund/C2/Kund/1/2023	Lata John Pereira	115/4	300	Balkrishna Sinai	20	For steps
2	JM-II/Mund/C2/Usgao/3/2023	ManikEknath Naik	62/4	300	Subrai Usgaonkar	4	For steps
3	JM-II/Mund/C2/Usgao/4/2023	Krishna AtmaGaude	260/1	300	1.The Comunidade of Usgao 2. Administrator of Comunidade	2	appearance
4	JM-II/Mund/C2/Cundaim/05/2023	Ramesh Kundaikar	66/1	300	Balkrishna Shivram Shenvi Kundaikar	8	For Purchase Price
2024							
1	JM-II/Mund/C2/Kundaim/01/2024	Sita Rama Gaude	119/2	300	Tukaram BhikuKavlekar	1	For Steps
2	JM-II/Mund/C2/Usg/02/2024	Jovito Mendes	18/1	300	Shripad Singbal& Others	1	Adjourned

Sr. No.	Case No.	Name of Applicant	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	JM/III/Mund/C1/Borim/2/2021	Shri Jana Shankar Gaude r/o. Paniwada, Borim, Ponda Goa	364/2		Smt. Dr. Leena G. Sawkar @ Dessai & others r/o. Paniwada Borim, Ponda Goa	13	Evidence of applicants
2	JM/III/Mund/C1/Shiroda/3/2021	Smt. Laxmi Ravlu Naik Shirodkar & others r/o. H. No. Tarvalem, Shiroda, Ponda Goa	398/1		Francisco Figueiredo (SD) rep. by Mrs. Maria Jose De Fatima Filomena de Figueiredo r/o. Margao Salcete Goa	11	Evidence of applicant
3	JM/III/Mund/C1/Shiroda/4/2021	Smita Shrikant Naik Savordekar r/o. Tarvalem, Shiroda Ponda Goa	400/3		Shri Kapro Saju Naik (SD) through his legal heirs r/o. Margao Goa	14	Evidence of AW1
4	JM/III/Mund/C1/Shiroda/6/2021	Smt. Sushila Kanta Naik r/o. Peddem Shiroda, Ponda Goa	167/1		Shri Venkatesh Gude (SD) through his legal heirs r/o. Shiroda, Ponda Goa	12	Arguments
5	JM/III/Mund/C1/Ponda/7/2021	Shri Ramdas N. Naik & others all r/o. Khadpabandh, Ponda Goa	15/1		Rajaram Vishnu Khandeparkar r/o. Khadpabandh, Ponda Goa & others	15	Steps
6	JM/III/Mund/C1/Ponda/8/2021	Mrs. Maria Filomena Irene Livia Matias e Fernandes & others r/o. Varcondem, Ponda Goa	32/0		Smt. Ramabai S. Naik Gaunekar & others r/o. Varcondem, Ponda Goa	14	Clarification/Order
7	JM/III/Mund/C1/Ponda/9/2021	Ravindra H. Naik r/o. Upper Bazar, Ponda Goa	168/3		Shri Anil A. Mankame & others r/o. Upper Bazar, Ponda Goa	3	Evidence
8	JM/III/Mund/C1/Shiroda/11/2021	Shri Timu Surya Borkar & others r/o. Shiroda, Ponda Goa	487/4, 487/5, 487/6		Shri Govind V. Sinai Hede (SD) through his LR's r/o. Vizar, Panchwadi Goa & others	9	Arguments on intervention application
9	JM/III/Mund/C1/Ponda/13/2021	Smt. Suman Ramnathkar r/o. Upper Bazar, Ponda Goa	168/3		Shashikant A. Mankame r/o. Upper Bazar, Ponda Goa & others	75	Evidence of Applicant
10	JM/III/Mund/C1/Panchwadi/15/2021	Smt. Francisca Colaco & others r/o. Novebhat, Panchwadi, Ponda Goa	291/1		Josephina Tony D'Souza r/o. Panchwadi Ponda Goa & others	17	Steps

11	JM/III/Mund/C1/Shiroda/2/2022	Shri Rohidas R. Kamat r/o. Karai, Shiroda, Ponda Goa & others	232/1		Yeshwant N. P. Sawkar r/o. Borim, Ponda Goa & others	8	Reply
12	JM/III/Mund/C1/Borim/3/2022	Mr. Joseph Anthony Fernandes r/o. Talapwada, Borim, Ponda Goa			Mr. Raghunath R. Prabhu Sawkar r/o. Santa Cruz, Ponda Goa	7	Evidence
13	MAM/MUND/REGULAR/3/98 (Old) JM/III/Mund/C1/Durbhat/4/2022 (New	Shri Suresh B.Naik Resident of H.No.167, Agapur Durbhat, Ponda-Goa	57/1		Shri Raghuvir V.S. Kundaikar Resident of Mangor, Hill, Vasco Da Gama-Goa.	9	Cross of OW3
14	JM-I/Mund/C1/Mar/13/2021	Kashinath Hari Naik (SD) through his L.R's Sanjay Kashiath Naik r/o. Parampai, Marcaim, Ponda Goa & others	504/2, 504/16		Narsinha J. Kamat Dhakankar (SD) through his L.R.s Shri Prakash N. Kamat Dhakankar r/o. Dhakane, Marcaim, Ponda Goa & others.	12	Filling AIE of AW2
15	JM/III/Mund/C1/Boma/5/2022	Shantu Antu Bhomkar @ Gaude & others r/o. Bhoma, Ponda Goa	02/06/2023		Vasant G. Kenkre (SD) through his L.R.S. r/o. Fondve, Ribandar Tiswadi Goa	44	Filling AIE of AW2
16	JM/III/Mund/C1/Shiroda/6/2022	Shrikant Hari Shirodkar r/o. Askanwada, Shiroda, Ponda Goa	54/4		Sandeep D. Prabhu Gaonkar r/o. Askanwada, Shiroda, Ponda Goa & others	56	Clarification/Order
17	JM/III/Mund/C1/Querim/7/2022	Kishor B. Naik r/o. Nallem Mol, Querim Ponda Goa	75/1		Comunidade de Querim through its attorney	13	Chief & Cross of applicant
18	JM/III/Mund/C1/Shiroda/8/2022	Piedade C. Vaz r/o. Sonaulem, Shiroda, Ponda Goa	310/7		Mr. Albert A. J. Colaco r/o. Margao, Salcete Goa & others	8	Arguments on main application
19	JM/Mund/Regular/22/2014	Raghu B. Gaude @ Raghunath B. Gaude r/o. Kelbai, Curti, Ponda Goa	1/1		Laxmikant S. Naik Kundaikar r/o. Haveli Curti, Ponda Goa	7	Steps
20	JM/III/Mund/Decl/Pon/7/2010	Manguesh R. S. Verenkar r/o. Nr. Vithoba Temple, Durgabhat Ponda Goa	156/10		Manohar M. verenkar r/o. Upper Bazar, Ponda Goa & others	4	Order
21	JM/III/MUND/C1/SHIROPDA/09/2022	Mrs. Sebastiana alias Sebastiano Rodrigues and other r/o H. No. 951, Bazar, Shiroda, Ponda-Goa.	521/1		Shri. Vithaldas Babuso Vir, and other r/o H. No. 851, Viramarad, Shiroda, Ponda-Goa.	7	Evidence of applicant

22	JM/III/MUND/C1/BORIM/11/2022	Devanand Gajanan Phadte, r/o H. No. 174, Gadgowada, Borim, Ponda-Goa. And others	210/22		Shri. Subhash Narayan Prabhu Sawkar r/o Betquim, Borim, Ponda-Goa. And others	46	Appearance of opponents
23	JM/III/MUND/C1/PONDA/01/2023	Miss. Regina Francisco Xavier Mascarenhas, r/o H. No. 129/8, Fakrubhat, Ponda-Goa. Through her Power of attorney Mrs. Pascol Francisco Xavier Mascarenhas, r/o H. No. 12/98, Fakrubhat, Ponda-Goa.	129/1		Premanand A. Vernekar (SD) Through his legal heirs, a) Shri. Anil Premanand Vernekar r/o Near Vithoba Temple Upper Bazaar, Ponda-Goa. and others	46	Evidence of Applicant
24	JM/III/MUND/C1/PONDA/02/2023	Tulshidas Pandhari Naik, r/o H. No. 4/148/1, Durghabhat, Ponda-Goa.	148/1		Tukaram Ramchandra Prabhu, r/o H. No. 311, Silvanagar, Ponda-Goa.	46	Evidence of applicant
25	MAM/MUND/REGULAR/PRIOL/6/2017	Anil Anant Naik, s/o Late Anant Naik, R/o H. No. 98, Mangeshi, Ponda-Goa.	27/2, 30/1		Shree Mangesh Devasthan having its temple and office at Mangeshi Ponda-Goa.	46	Arguments
26	MAM/MUND/REGULAR/PRIOL/4/2017	Bhanudas Mhalu Naik, r/o H. No. 271, Mangeshi, Ponda-Goa.	30/1,		Shree Mangesh Devasthan having its temple and office at Mangeshi Ponda-Goa.	4	Arguments
27	MAM/MUND/REGULAR/PRIOL/1/2017	Krishnanath Venkatesh Dharwadkar, R/o H. No. 42, Mangeshi, Ponda Goa	35/13		Shree Mangesh Devasthan having its temple and office at Mangeshi Ponda-Goa.	5	Arguments
28	MAM/MUND/REGULAR/PRIOL/6/2017	Savita Shahshikant Mangeshkar, R/o. H. No. 84, Mangeshi, Ponda-Goa.	30/1		Shree Mangesh Devasthan having its temple and office at Mangeshi Ponda-Goa.	3	Arguments
29	JM/III/MUND/C1/Boma/3/2023	Premavati Bhalchandra Naik & others r/o. Madabhat, Bhoma Ponda Goa	50/11		Nilima Shivprasad Amonkar r/o. Khorlim, Mapusa Goa & others	3	Evidence of applicant

30	JM/III/MUND/C1/Shiroda/5/2023	Mrs. Valentina Barreto r/o.Bazar, Shiroda, Ponda Goa	23-Feb		Shri Kamakshi Devasthan, Shiroda Ponda Goa rep. by POA Mr. Ulhas Raikar r/o. Thall Shiroda, Ponda Goa	1	Evidence of applicant
31	JM/III/MUND/C1/Boma/7/2023	Smt. Urmila Harindar Yadav alias Urmila Naik r/o. Madabhat, Bhoma Ponda Goa	51/6		Shrikant L. Amonkar (SD) through his L.Rs Mrs. Shrikant Amonkar r/o. Duler, Mapusa Goa	6	Steps
32	JM/III/MUND/C1/SV/8/2023	Suresh Sakharam Naik r/o. Amraiwada, Savoi-Verem, Ponda Goa & others	218/3		Shri Rama Shambhu Sinai Singbal r/o. Singbal House, Savoi-Verem, Ponda Goa & others	2	Appearance of Opponents
33	JM/III/MUND/C1/Shiroda/9/2023	Mr. Luis Pedro Silveira r/o. Vaila Bhat, Shiroda, Ponda Goa & others	521/1		Mrs. Maria do Carmo Filomena do Figueiredo r/o. Loutulim Salcete Goa	2	Order
34	JM/III/MUND/C1/Shiroda/10/2023	1. Francisco Xaier Rodrigues (Since deceased) through his legal heirs, a) Mrs. Santana Fatima Menezes and others All r/o. H. No. 552, Sonaulem, Shiroda, Ponda Goa.	310/7		Shri Francisco Filomena Figueiredo (S.D.) Through his legal heirs 1. Mrs. Maria Jose Figueiredo e Colaco, 2. Mr. Alberto Augustinho De Jesus Colaco alias Alberto Colaco Both r/o. Behind Dr. Colaco's Hospital, Near Holy Spirit Church Margao, Salcete-Goa.	10	
35	JM/III/MUND/C1/Shiroda/11/2023	1. Mr. Rocky Coelho, 2. Mrs. Aleixina Da Souza, 3. Mrs. Augusta Coelho, all R/o H. No. 4 Tarvale, Shiroda, Ponda-Goa.	390/5		Cristalina Luis Rodrigues (SD) through legal heirs 1. Shri Michal Pascol Rodrigues @ Maik Mehta, 2. Miss. Ermelinda Pascol Rodrigues,	10	Steps

36	JM/III/MUND/C1/Shiroda/12/2023	1. Mr. Agostin Pedro Fernandes, 2. Mrs. Maria Augusta Rodrigues, 3. Mr. Pascoal Filomena Fernandes, 4. Mr. Niclao Filip Fernandes, all R/o H. No. 6 Tarvale, Shiroda, Ponda-Goa.	390/5		Cristalina Luis Rodrigues (SD) through legal heirs 1. Shri Michal Pascol Rodrigues @ Maik Mehta, 2. Miss. Ermelinda Pascol Rodrigues,	12	Steps
37	JM/III/MUND/C1/Ponda/13/2023	1) Smt. Devki Mahadev Naik 2) Shri Shrinivas Mahadev Naik, Both r/o. 31/24, Warkhandem, Ponda Goa 403401.	31/14		Shri Yeshwant Shamba Sinai Kapadi r/o. Kapadi Niwas, Near Sawaikar Hospital, Warkhandem, Ponda Goa.	3	Steps
38	JM/III/MUND/C1/Ponchavadi /14/2023	1) Mrs. Avelina Dias, 2) Aleixo Piedade Costa, 3) Mrs. Egima Pereira , 4) Mrs. Rosada Fernandes All H. No. 81 Amblai, Panchwadi Shiroda Ponda Goa	44/3		1. Mr. Antonio Costa r/o. H. No. 81, Amblai, Panchwadi, Shiroda, Ponda Goa and others	4	Steps
39	JM/III/MUND/C1/Panchawadi /01/2024	1) Miss Reshma Krishna Gaonkar 2) Miss Chaya Krishna Gaonkar Both r/o. H. No. M-82, Amblai, Panchawadi Goa.	74/1		Mrs. Amelia Rodrigues Gomes E Figueiredo r/o. Talleband, Loutolim, Salcete Goa.	3	Steps
40	JM/III/MUND/C1/Panchawadi /02/2024	Mr. Jose Maria Caitano Menezes, Resident of H. No. V-98, Nove Bhat, Panchawadi, Ponda-Goa.	291/1		Antonio D'Souza (Since Deceased, through his legal heirs/ representatives); 1. Mr. Sebastiano Antonio D'souza, 2. Mrs. FranskaSebatianoD'souza, Both residents of near St. Cruz Chappel, Nove Bhat, Panchawadi, Ponda-Goa.	1	Appearance of opponents

41	JM/III/MUND/C1/Shiroda /03/2024	Nitesh Devidas Gaonkar, 2) Neha Nitesh Gaonkar, Both r/o H.No. 1411/A, Makadsai, Shiroda,Ponda-Goa, 403103	632/1		1) Rajaninath Shrikant Shirodkar @ Rajanikant Surya Shirodkar, 2) Chitra Rajaninath Shirodkar, 3) Mahima Mangesh Kalgutkar, 4) Mangesh Kalgutkar, 5) Ridima Damodar Sarsolkar 6) Damodar Sarsolkar 7) Karishma Salil Naik, 8) Salil Naik All r/o Near Maruti temple, Thal, Shiroda, Ponda-Goa.	1	New matter
42	JM/III/MUND/C1/Shiroda/04 /2024	1) Smt. Nutan Vithoba Shirodkar alias Emuna Vitoba Shirodkar r/o. H. No. 73 (Old), 88 (new) Tarvalem, Shiroda, Ponda Goa Represented by her duly appointed POA Smt. Shoba Sadanand Priolkar r/o. H. No. 407/1, Baman Bhat, Merves Tiswadi Goa.	395/2		Mr. Joaquim Simao Rodrigues r/o. H. No. 278 & 279 Render Wada, Near Bus Stop, Vazem, Shiroda, Goa.	1	New matter
43	JM/III/MUND/C1/Shiroda/05 /2024	Mr. Ramakant Gopi Vaidya r/o. H. No. 397, Vazem, Shiroda, Ponda Goa	286/1		1. Shri Gopinath Vaman Prabhu Sawkar (SD) Through his legal representatives a) Smt. Vijaya Satyajit Prabhu Sawkar b) Mr. Sapnil Satyajit Prabhu Sawkar Both r/o. H. No. 21/1, Tishem, Borim, Ponda Goa.	0	New matter

44	JM/III/MUND/C1/Shiroda/06/2024	1. Smt. Gitanjali Gajanan Vaidya alias Kali G. Vaidya alias Geetanjali Gajanan Vaidya 2. Mr. Shanu Gajanan vaidya 3. Mr. Anish Gajanan Vaidya 4. Smt. Vandana Vithal Vaidya 5. Miss. Nitya Vithal Vaidya All residing at H.No.395, Vazem, Shiroda, Ponda-Goa	286/1		1. Shri. Gopinath Vaman Prabhu Sawkar (SD) Through his legal rep. a. Smt. Vijaya Satyajit Prabhu Sawkar b. Mr. Sapnil Satyajit Prabhu Sawkar Both residing at H.No.21/1, Tishem Borim Ponda Goa	0	New matter
45	JM/III/MUND/C1/Shiroda/07/2024	Mr Mariano Marques, R/o. H. No. 1144(old), 1997(New), Dabolim, Shiroda, Ponda –Goa.	918/12		Mr. Venkatesh Naguesh Naik Bhatkar R/o. Flat No.45/7,Kamat Classic, Phase III, Caranzalem, Panaji -Goa.	0	New matter
46	JM/III/MUND/C1/Borim/08/2024	Tulshidas Sukdo Naik r/o. Borim, Ponda Goa	246/0			0	New matter
47	JM/III/MUND/C1/Borim/09/2024	Shri Narayan Babuli Naik R/o H.No.02, Tishem, Borim, Ponda Goa.	173/1		1. Mr. Arun Joseph De Jesus Pereira alias Arun Jesus Pereira R/o Flat No.BF-4, Bhagyadham Residency, Murmuti Margao Goa	0	New matter
48	JM/III/MUND/C1/Cundaim/10/2024	Pandurang F. Kamat r/o. Manaswada, Kundaim Ponda Goa	12/14		Fati Nilu Gaude & others r/o. Akebhat, Manaswada, Kundai Ponda Goa	0	New matter

49	JM/III/MUND/C1/Shiroda/11/2024	Nira Ramnath Naik r/o. Torla, Shiroda, Ponda Goa	796/10		1. Shri Murari Pandurang Prabhu Velguekar alias Tendulkar a) Shri Dinesh Murari Prabhu Tendulkar b) Shri Ramesh Murari Prabhu Tendulkar c) Smt. Reema Ramesh Prabhu Tendulkar d) Shri Arun Murari Prabhu Tendulkar e) Smt. Alka Arun Prabhu Tendulkar f) Shri Satish Murari Prabhu Tendulkar g) Smt. Satish Prabhu Tendulkar All r/o. H. No. 1610, Torla, Shiroda, Ponda Goa.	0	New matter
50	JM/III/MUND/C1/Borim/12/2024	1) Shri Maruthi Narciva Naik Borkar 2) Smt. Bharati Maruthi Naik Borkar Both r/o. Khazordem, Borim Ponda Goa.	139/9		1) Shri Chintamani Vishnu Shenvi Borkar (SD) Thorugh his legal heirs a) Smt. Smita Sandeep Shenvi Borkar b) Shri Vishnu Chintamani Shenvi Borkar Both r/o. Paniwada, Borim, Ponda Goa	0	New matter
51	JM/III/Mund/Pur/Borim/4/2001	Mandirem N. Naik & Others Tishem, Borim, Ponda goa			Laximi N. Prabhu & others Betki Ponda goa	16	Arguments
52	JM/III/Mund/Pur/Borim/1/2015	Narayan Kirshna Naik Borkar r/o Motiyewada, Borim Ponda Goa	283/8		Rangaji Gangadhar shenvi Borkar r/o paniwada Simepurush borim ponda goa	9	Steps

53	JM/III/MUND/PUR/BORIM/8/2018	Reshma R Phadte r/o H No 10, Nr Old Bridge Tishem Borim, Dodhar, Ponda	172/1		Dr. Gopinath W. P. Sawkar r/o. Tishem, Borim, Ponda	9	Steps
54	JM/III/MUND/PUR/SHI/10/2017	Gopinath V. naik (SD) Through His L/H Shobhavati Gopinath naik & others r/o Tarvalem Shiroda Ponda Goa	400/3		Harishchandra saju Naik r/o tarvalem Shiroda Ponda Goa	12	Arguments
55	JM/III/Mund/C2/Bhoma/1/2022	Anandi Anant Gaude & others r/o Warchawada, Bhoma, Ponda Goa	31/3		Dev Ishwar r/o Bhoma, Ponda goa	6	Reply/ Arguments
56	JM/III/Mund/C2/Adcolna/05/2022	Santa Rita Silveira (SD) through his L.R.s r/o. Kharyebhat, Adcolna, Ponda Goa	6/1		Vishnu A. Kamat (S.D) through his L.R.s Gurudas Ganpat Kamt r/o. Vidhyanagar, Gogal Margao Goa	12	Steps
57	JM/III/Mund/C2/Adcolna/06/2022	Inacio Piedade Silveira r/o. Kharyabhat, Adcolna, Ponda Goa & others	6/1		Vishnu A. Kamat (S.D) through his L.R.s Gurudas Ganpat Kamt r/o. Vidhyanagar, Gogal Margao Goa	6	Steps
58	JM/III/Mund/C2/SHIRODA/11/2022	Anant Gopal Naik Shirodkar (SD) Through his legal heirs 1. Shri. Shirish Anant Shirodkar 2. Smt. Anita Shirish Shirodkar, both r/o H. No. 1662, Shivanathi, Shiroda, Ponda-Goa.	996/1		Mr. V. M. P. Gaonkar (SD) Through his legal heirs a) Mhadu Parab Gaonkar and others r/o Shiroda, Ponda-Goa.	5	Steps
59	JM/III/Mund/C2/Shiroda/2/2023	Smt. Pragati Prakash Naik & others boht r/o. H. No. 40, Tarvale, Shiroda, Ponda Goa	40/1		Mrs. Maria Jose Figueiredo e Colaco r/o. Opp. Holy Spirit Church, Margao Salcete Goa	5	Reply/ Arguments
60	JM/III/MUND/C2/Shiroda/6/2023	Kalyan Narayan Naik r/o. Vazem, Shiroda, Ponda Goa	287/1		Shri Gopal Shenai Hede (SD) through his legal heirs S,t. Uma Vijayanand Hede & other r/o. Opp. Portuguese Church, Dadar Mumbai	4	Appearance

61	JM/III/MUND/C2/Shiroda/8/2023	Remediana Vaz r/o. Savargal, Shiroda, Ponda Goa	457/2		Mrs. Shailaza D. Prabhu Gaonkar r/o. Shiroda, Ponda Goa & others	3	Demarcation
62	JM/III/MUND/C2/Borim/9/2023	Shri Sukdo Guno Naik @ Sucdo Gunom Naique r/o. Borim, Ponda Goa & others	139/1		Shri Ramchandra B. or Khapro S Borkar (SD) through his legal heirs Shivram R. Verde & others	5	Appearance OF Opponents
63	JM/III/MUND/C2/Ponda/10/2023	Sugandha S. Naik @ Sunanda S. Dangi r/o. Shantinagar, Ponda Goa & others	172/6		Krishna @ Shrikrishna J. Kamat (SD) through his legal heirs Shri Eknath Shrikrishna Kamat r/o. Nr. Hari Mandir, Margao Goa & others	6	Appearance of Opponents

ANNEXURE - III

UNSTARRED LAQ NO. 146 (Mamlatdar/ Jt. Mamlatdar’s South Goa)

d) Pending TENANCY cases for the year

- i) 2021-22**
- ii) 2022-23**
- iii) 2023-24**
- iv) 2024-till date**

TALUKA : SALCETE
MAMLATDAR COURT SALCETE
Year 2021-2022

Sr.No.	Case No.	Name of the tenant/Applicant and address	Survey No.	Area of land in Sq.mts	Name of the owner of the land	Number of hearings held	Current status
1	MAM/TNC/DECL/5/2021	Jesus fancisco Dias R/o raia	44/7	4550	Comunidade of raia, administrator of comunidade	64	Fixed for publication
2	MAM/TNC/DECL/11/2021	Bruno Tolentino Jacinta Rodrigues	366/8	35325	Jose Pereira	61	Fixed for order
3	MAM/TNC/DECL/12/2021	LaxmiThokuVarak, R/o zoribhatchinchinim	96/1	19875	Joaquim francis Furtado,	30	Fixed for evidence
4	Mam/tnc/decl/15/2021	Santana fernandes , R/o Luiswado, Calata Majorda	62/5	2300	Comunidade of Majorda	37	Fixed for evidence
5	Mam/tnc/decl/16/2021	Shiva GunoGawade	268/1	1060	Comunidade of Loutulim	31	Fixed for reply/arguments
6	MAM/TNC/DECL/1/2022	Krishna Rama Narvekar, R/o Benaulimsalcete	88/2	2175	Fabrica de igreja de Benaulim	32	Fixed for
7	MAM/TNC/DECL/3/2022	Bruno Rodrigues, R/o Betalbatim	366/8	35325	Justina Fernandes,	29	Fixed for issue of publication of notice
8	Mam/tnc/pur/utorda/2/2022	Calvina Noronha V/s	147/1	472	The Comunidade of Utorda	29	Fixed for reply

		Comunidade of Utorda	150/3	2850	through its attorney		
2022-23							
9	MAM/TNC/DECL/1/2023	LaxmiNamdevKharavat, R/o zoribhatchinchinim	96/1	19875	.Joaquim Francis Furtado & others	30	Fixed for filling evidence
10	MAM/TNC/DECL/2/2023	Vithuvarak, R/o Chinchinim	96/1	19875	.Joaquim Francis Furtado & others	30	Fixed for filling evidence
11	MAM/TNC/DECL/3/2023	JaniGangaramkuelekar R/o Santmoddy, chinchinim	96/1	19875	.Joaquim Francis Furtado & others	30	Fixed for filling evidence
12	MAM/TNC/DECL/4/2023	Prakash kolapate R/o Santmoddychinchinim	96/1	19875	.Joaquim Francis Furtado & others	30	Fixed for filling evidence
13	MAM/TNC/DECL/5/2023	VithalBabloVarak R/o Santmoddychinchinim	96/1	19875	.Joaquim Francis Furtado & others	30	Fixed for filling evidence
14	MAM/TNC/DECL/6/2023	Vithukhorat R/o Santmoddychinchinim	96/1	19875	.Joaquim Francis Furtado & others	30	Fixed for filling evidence
15	MAM/TNC/DECL/7/2023	VithuBabloKokre R/o Santmoddychinchinim	96/1	19875	.Joaquim Francis Furtado & others	30	Fixed for filling evidence
16	MAM/TNC/DECL/8/2023	LaxminamdevKharavat r/o zoribhatchinchinim	96/1	19875	.Joaquim Francis Furtado & others	30	Fixed for filling evidence
17	Mam/tnc/pur/navelim/02/2023	MeninaFernandes	220/5	27	Comunidade of Margao	27	Fixed for clarification
2023-24							
18	MAM/TNC/DECL/10/2023	ReshmatulsidasNaik R/o Loutulim	335/2	9150	1. Shri. AjitShivram Sinai Kuvelka	18	Fixed for evidence
19	MAM/TNC/DECL/13/2023	ConceicaoRaikar eColaco R/o ZoriwaddoDavorlim	30/2 ,30/5 30/8,30/11	1825 800 3350	Ernestina Camara e Barreto	22	Fixed to take steps
20	MAM/TNC/DECL/14/2023	VijayaAnantDessai R/o Cuncolim	170/20	43.25	Mrs. Irene Ana Fernandes alias Irene Ana Fernandes Alfonso	12	Fixed for reply
21	Mam/tnc/Decl/19/2023	Neal carmo de Santa Rita Lobo, R/o Tivim, Bardez	101/9	3.25	JoaquinaFernandes Chivonne Maria De Santa Rita Lobo,	14	Fixed for evidence
22	Mam/tnc/Decl/20/2023	Neal carmo de Santa Rita Lobo, R/o Tivim, Bardez	101/13 101/22	4.00 6.00	Antonio Nias	14	Fixed for evidence

			101/26 101/33 101/39	1.00 8.50 4.25			
23	Mam/tnc/Decl/21/2023	Neal carmo de Santa Rita Lobo, R/o Tivim, Bardez	101/12 101/38 101/40	3.25 4.00 3.75	Joao Gomes,	14	Fixed for evidence
24	MAM/TNC/PUR/Ambelim.4/2023	Henry vital Neval	4/4	2550	Comunidade of Ambelim	4	Fixed for reply
2024 to till date							
25	MAM/TNC/DECL/1/2024	Cecilia Carlota Gonsalves	16/13	14.50	Laura EfifaniaGonsalves R/o Chinchinim	6	Fixed for publication
26	MAM/TNC/DECL/2/2024	Adelina Luis	93/3	14125	Jose Camilo Fernandes R/o Betalbatim	6	Fixed for reply
27	MAM/TNC/DECL/3/2024	Francis Xavier Luis	50/1	8575	Olinda Carolina Clara de piedade de vas R/o Sernabatim	6	Fixed for reply
28	MAM/TNC/DECL/4/2024	Neeta Kakodar	400/6	300	Leena, Gabby rock Franky R/o Velim	4	Fixed for publication
29	MAM/TNC/DECL/5/2024	Jose MeninoGodinho	61/2	350	Francis Xavier Luis R/o Colva	2	Fixed or publication
30	MAM/TNC/DECL/6/2024	Francis Xavier Luis	377/1	2825	Jose Luis Jacques Fernandes R/o Colva	4	Fixed or publication
31	MAM/TNC/DECL/7/2024	Francis Xavier Luis	52/1	5100	Bruno Toliantino Jacinto. R/o Colva	4	Fixed or publication
32	MAM/TNC/DECL/8/2024	Francis Xavier Luis	35/3	3875	CassariaFernandes R/o Benaulim	3	Fixed or publication
33	MAM/TNC/DECL/9/2024	Francis Xavier Luis	216/5	1025	PatricianoOctaviano Rosario Coutinho R/o Chinchinim	4	Fixed for steps
34	MAM/TNC/DECL/10/2024	Maria Filomena Almeida	617/20	202	Court receiver cuncolim	1	Fixed for steps
35	MAM/TNC/DECL/11/2024	Paulo IgnatiousVaz R/o H.no. 81, Navelim	189/23	5300	Joaquim Castana , R/o Navelim	1	Fixed for steps
36	MAM/TNC/DECL/12/2024	FortunadeFernandes. R/o PrimavaxaPulvadaBenaulim	197/2	5200	Comunidade of Benaulim	2	Fixed for appearance
37	MAM/TNC/DECL/13/2024	FortunadeFernandes, R/o H.no. 690,	28/18	3250	Comunidade of colva	2	Fixed for appearance

		PrimavaxaBenaulim					
38	MAM/TNC/DECL/14/2024	MacroyReodrigues, R/o 3 rd ward Colva	83/1	5675	Comunidade of Colva	2	Fixed for appearance
39	MAM/TNC/DECL/15/2024	Valankani Mary FernandesR/o h.no. 113, 2 nd ward colva	87/11	1575	Francis Joao Rodrigues R/o Colva	2	Fixed for appearance
40	MAM/TNC/DECL/16/2024	Francis Xavier Luis R/o H.No. 84, Grande Vanelim, Colva	16/4	95	Francisca Fernandes R/o colva	2	Fixed for appearance
41	MAM/TNC/PUR/Margao/1/2024	Miguel Rebello, R/o colmorodNavelimMargao Goa.	P.T. sheet 299 chalta no.34, sub div 4,7,11, and 13, pt sheet 299 chalta 32 sub div 10 and 13	2065	Comunidade of Margao	2	Fixed for production of doucments
42	Mam/TNC/PUR/Margao/2/2024	Maria Rodrigues R/o Ratwado, NavelimMargao	P.T. sheet 299 chalta no.34 sub div 2,5,8,10 &12 and P.T sheet no. 299chalta no. 32 sub div 8 and 11	2072	Comunidade of Margao	2	Fixed for production of doucments

Jt. MAMLATDAR-I COURT

i) April 2021- March 2022

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	JM-I/TNC/Decl/9/2021	Francisco Rosario Menezes,	175/2	40.00	Leopoldina Gracias	35	Affidavit in evidence of

							respondent
2	JM-I/TNC/Decl/12/2021	Mrs. Caetana Fernandes	120/34, 38, 66, 80, 83, 88, 94, 102, 106, 120, 126, 13/1, 3, 4, 12, 18, 30, 37, 3940, 42, 55, 62, 64, 67, 70, 74, 93. 12/7, 9, 21, 25, 42, 46, 60, 63, 65, 73, 80, 86, 93, 95, 100, 108, 125, 127, 133, 136, 142, 151, 155 ,158,	5336	Mr. Agnelo Reis Falcao	19	Order on preliminary objection.
3	JM-I/TNC/Decl/13/2021	Ms. Sebastiana Rodrigues,	279/8	45.50	1.Communidade of Verna	19	For filling affidavit in evidence.
4	JM-I/TNC/Decl/Colva/15/2021	Thomas Rodrigues	42/12	17.75	1.The Comunidade of Colva	13	for steps

Purchase

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	JM-I/TNC/PUR/18-C/6/2021	Mr. Francisco Irineo Rodrigues	375/ 13, 14, 15, 18	0.75	2.The Comunidade of Chinchinim,	13	Reply of applicant

ii) April 2022- March 2023

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	JM-I/TNC/Decl/8/2022	1.Mr. Vily Romeu Justo Mascarenhas R/o. Carmona Salcete Goa.	170/4	11.25	1 Comunidade of Carmona	12	Filling affidavit in evidence.
2	JM-I/TNC/DECL/2/2023	Mrs. Helen Furtado w/o. Mr. Manuel Furtado	93/4	60.00	Mrs. Erodiana Dias	9	Appearance of opponent

3	JM-I/TNC/DECL/4/2023	Eusibio Miranda R/o. H.No. 583,Magilvaddo, Raia Salcete	68/3 &4	41.50	Govind Rama Naik	6	Affidavit in evidence
4	JM-I/TNC/Decl/9/2022	1.Delfina Fernandes, R/o. H.No. 655, Behind Cemetry Vila Formosa, Guirdolim Village Salcete Goa.	276/1	64	1.Communidade of Guirdolim Through its Attorney,uirdolim Village, Salcete Goa 2.The Administrator of Communidade, Old Collectorate building, Margao Goa	15	Affidavit in evidence and chief
5	JM-I/TNC/Neg-DECL /1/2023	1. Shri. Salahuddin A. Shaikh s/o. Mr. Shaikh Ahmed aged 57 years, business 2. Smt. Naseem Bahu w/o. Shri Salahuddin Shaikh aged 52years housewife.	38/9	2.50	1.Smt. Mariana Almeida major in age housewife Vales major in age,housewife, others	07	Steps

Purchase

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	NIL						

i) April 2023 to March 2024

Sr. No.	Case No.	Name of tenant/ applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	JM-I/TNC/DECL/7/2023	Mr. Jose Oscar Agnelo Lume de Souza Calado	127/1	96.25	Communidade of Verna	13	Chief and cross

		R/o. H.No. 106, Mugrupoi Verna Salcete Goa					
2	JM-I/TNC/DECL/8/2023	Micaela Fernandes, r/o. h.no. 228, near ST. John convent Sarfona, Mormogoa	381/13	13.75	Maria Moraes, r/o Cuncolim Salcete	02	Appearance
3	JM-I/TNC/DECL/13/2023	Conceicao Cardozo R/o. H.No. 59, Ilha de Rachol Salcete Goa.	2/2	06250	The Administrator of Comunidade	03	Appearance
4	JM-I/TNC/DECL/14/2023	Esperanca Fernandes R/o. H.No. 58, Arlem Salcete Goa.	19/10	2850	The Administrator of Comunidade	04	Appearance of Opponent
5	JM-I/TNC/DECL/17/2023	Raul Rebello h. no. 1055/B, Mazilwaddo, Mellant Benaulim, Salcete Goa	229/26, 28,30,34,3 6...	2.75, 2.50,2.25, 3.00,1.20	The Comunidade of Varca	04	
6	JM-I/TNC/DECL/18/2023	Lourenco D'Souza H.No. 144, Sirlim, Dandvaddo, Salcete – Goa	90/8	98.50	Smt. Lanice Lusitana Ferrao	03	Steps
7	JM-I/TNC/DECL/19/2023	Usha Suresh Lotlikar H.No. 26 Pajifond,Margao Goa.	105/6,	21.00	Mrs. Jaya Talwadekar	02	Reply of respondent
8	JM-I/TNC/DECL/20/2023	Sebastian Borges, H.No. 115, Sotrant, Cortalim. Goa.	42/15	36.75	Joana Luiz,	01	Reply of opponent.
9	JM-I/TNC/Decl/21/2023	Antonio Xavier Tony Moraes and ors R/o. H.No. 663/1, Dandevaddo Chinchinim Salcete Goa.	371/2, 396/3, 400/1		The Administrator of Comunidade south zone margao		
10	JM-I/TNC/Decl/01/2024	Adelina Luis, H.NO.47, Thondvaddo, Betalbatim Salcete Goa	98/3	1.41.25	R/O. H.No. Pokvaddo, Betalbatim, Salocete Goa.	03	Appearance
11	JM-I/TNC/Decl/02/2024	Umila Ramesh Pauskar, r/o. H.no. 352 IV ward colva.	125/3	800	Nicolau Rebello,	04	Amendment

12	JM-I/TNC/Decl/03/2024	Jose Peixoto, H.no. 1639, Agxem Curtorim Goa	247/7	50	Communmidade of Curtorim, Salcete Goa.	02	Appearance
13	JM-I/TNC/Decl/05/2024	Jony Furtado, r/o h.no. 42, Comba alto Margao Goa.	106/24	24.75	Communmidade of Benaulim, Salcete Goa.	01	Appearance

Purchase

Sr. No.	Case No.	Name of tenant/ applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	JM-I/TNC/Pur/6/2023	Mrs. Conceicao Monteiro e Colaco R/o H.No. 103 Cotta Davorlim Salcete Goa	48/30	1.50	The Comunidade of Davorlim	0	First Hearing
2	JM-I/TNC/PUR/18-C/4/2023	Anuciacao Maria Dias R/o H.No. 100, Ilha de Rachol Salcete Goa	26/9, 10, 11, 12, 13, 14, 46/17	0.25	Ana Clarina Coelho	7	Reply of Respondent
3	JM-I/TNC/Pur/18-C/5/2023	Joao Ferrao R/o B-14, Dreamland Appartment, Opp Janki Cinema, Gaulwada Parnaka, Vasai, Thane, Bassein Maharashtra	91/6	2575	Mr. Caitano Sales Gomes	0	First Appearance
4	JM-I/TNC/Pur/18-C/1/2024	Mr. Jose Leo Rebello R/o. H.No. 550, Orel Assolna Goa.	4/4	1900 sq mtr	Mrs. Ananda Kamat Timblo and ors .	03	publication

iii) April 2024 –till date

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	JM-I/TNC/Decl/05/2024	Carmo Cardozo R/o. H.No. 37/A, Camurlim Salcete Goa	23/2	68.50	Elias Dias & ors R/o. Camurlim Salcete	0	1 st hearing

Purchase

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	NIL						

Jt. MAMLATDAR-II COURT**i) 1/4/2020 to 31/03/2021**

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1.	Jm-II/TNC/Decl/8/2020	Francisco Fernandes H.No. 11, Manzo, Verna	336/10	880 sqmtr	Comm of Verna	45	Fixed for appearance
2.	Jm-II/TNC/Dec/10/2020	Ganexma Quexova Rivoncar H.no.370, Combamargao Goa	37/3 37/27 37/29 37/30 37/31 38/8 38/9 38/22 38/34 38/38	23800 sqmtr	Late Mr.Caitano Jose Fernandes	41	Fixed for reply
3.	Jm-II/TNC/Dec/11/2020	Ganexma Quexova Rivoncar H.No. 761/A Mugalli, Sao ose de Areal	37/8, 37/11, 37/13, 37/16, 37/18, 37/27 38/9, 38/12, 38/19, 38/22. 38/24,	175 sqmtr 575 sqmtr 125 sqmtr 175 sqmtr 50 sqmtr 850 sqmtr 75 sqmtr 100 sqmtr 25 sqmtr 50 sqmtr 25 sqmtr	Rosario Santarita Fernandes	40	Fixed for reply

			38/31, 38/34, 38/37	25 sqmtr 25 sqmtr 25 sqmtr			
4.	Jm-II/TNC/Neg/Dec/ 04/2021	George Mudgal r/oH.No. 50/B, Totmaddem Banda, Assolna	615/3	5925 sqmtr	Caetano Fernandes r/o Zaino, Velim	30	Fixed for clarification
5.	Jm- II/TNC/Neg/Dec/05/2021	Kenneth Fernandes r/oH.No. 1373/B, Daman(W), Raia	6/6 and 49/6	1325 and 1600 sqmtr	Pedro Vaz r/oH.No. 54, Ilha de Rachol	21	Fixed for chief

ii) 01/04/2022 TO 31/03/2023

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1.	Jm-II/TNC/Dec/5/2022	Agnelo Fernandes r/o 464, curilo, majorda, salcete goa	137/2, 133/23, 134/1	-	Bernado Da Costa r/o 11 No. 132/1, Assoi, Chicalim, Vasco da Gama Goa	28	Fixed for reply
2.	Jm-II/TNC/Dec/11/2022	Maria Francisca Da Cruz e Fernandes r/o loutolim	358/16	3975 sqmtr	Libania Braganza D Souza	23	Fixed for argument
3.	Jm-II/TNC/Dec/14/2022	Antonio Rodrigues r/o Hno 1(a) cavelossim	135/6	8600 sqmtr	Comm of cavelossim	27	Fixed for argument
4.	Jm-II/TNC/Dec/15/2022	Gerson Lucio Borges S/o SebastiaoCanuto Borges alias SebastiaoConceta Borges	552/22 550/21 552/21 551/3	4225 sqmtr	Comm of curtorim	16	Fixed for chief
5.	Jm-II/TNC/Dec/01/2023	Cristalina Rodrigues r/o residents of 135, St. MinguelVaddo, Dramapur, Salcete-Goa.	22/3, 22/6, 22/4,	1775 sqmtrs 950sqmtrs 12325 sqmtrs	Dr Francisco Luis Gomes	6	Fixed for reply
6.	Jm-II/TNC/Dec/02/2023	Mr. Jose Orlando Abranches, R/o H.no. 69, Verna Salcete	302/15, 302/17,	2850 sqmtrs 2875 sqmtrs	Comm of verna	11	Fixed for evidence

			328/4	2300 sqmtrs			
7.	Jm-II/TNC/Dec/05/2023	Pedro Lourenco Gauncar, H.no. 1093/B, St. Xavier Raia, Salcete, Goa	259/1, 260/1,	49,600 sqmtrs 31,525 sqmtrs	Comunidade of Raia Having its office Nr. RaiaChurch, Raia, Salcete, Goa.	16	Fixed for reply
8.	Jm-II/TNC/Pur/3/2023	Antonio Oliveira r/o H.No.223, Sao Jose de Areal	173/1	2787 sqmtrs	Pedro Manuel Francisco Tereza r/oH.No. 313, Sao Jose de araeal	12	Fixed for steps

iii) 01/04/2023 TO 31/03/2024

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1.	Jm-II/TNC/Dec/06/2023	Rosalina Furtado r/oH.No. 1093/B, Raia	149/5.....	300 sqmtrs 175 sqmtrs 200 sqmtrs 175 sqmtrs 225 sqmtrs 225 sqmtrs 142sqmtrs 200 sqmtrs 125 sqmtrs 125 sqmtrs 100 sqmtrs 150 sqmtrs 275 sqmtrs 74 sqmtrs 175 sqmtrs	Communidae of Varca r/o HNo 821/A, Verna	15	Fixed for Steps
2.	Jm-II/TNC/Dec/11/2023	Daniel Michael FernandesRaicar R/o H.No. 78/A, (2) Cotta, Darvorlim	74/10	1225 sqmtr	Comunidade of DavorlimSalcete Goa. Through its attorney Office of the Administrator of Comunidade First Floor, ComunidadeBldg	8	Fixed for reply

		Salcete Goa.			MargaoSalcete Goa		
3.	Jm-II/TNC/Dec/12/2023	Escolastica de Silva, H. No. 264/A, Gavon, Solva, Camorlim, Salcete, Goa.	204/4, 206/10 214/2	7000 4050 2850 sqmtrs	Comunidade of Dramapur, Dramapur, Salcete Goa Through Administrator of Comunidades, Comunidade Building, Near Lohia Maidan, Margao Goa	8	Fixed for steps
4.	Jm-II/TNC/Dec/13/2023	Luiza Santana Gomes, H.No.106, Gantamorod, AquemBaixo, P.O. Navelim, Salcete Goa	73/2 73/4	2625 sqmtr	Administrator of Comunidade, South Zone, Margao-Goa.	7	Fixed for applicant steps
5.	Jm-II/TNC/Dec/15/2023	Francisco salvadorrodrigues h.no. 374/1, manora, raia, salcete Goa	290/1	5053 sqmtr	The Administrative comunidade of margao goa	5	Fixed for Steps
6.	JM-II/TNC/Issue/1/2023	Mr. Joaquim Peixoto at zamgali, Curtorim, Salcete, Goa	247/1	1,05,300 sqmtr	Mrs. Vicente do PiedadeGracias Alias Vicente C. Gracias, Aged about 71 years Son of late Pedro Vicente Emidio Da PiedadeGracias Retired, married, and his wife; 2. Mrs. Meridell J. Gracias Aged about 58 years, Both residing at 3979, Reeds Lake Boulevard, Grand Rapids, Michigan 49506, USA; Through their constituted attorney Mr. ARUP MERWIN CLEMENTE Aged 39 years, service Son of Mr. L.C. Assis Clemente Residing at H. no. 336, Borda, GanganelliRebello Road, Margao, Goa,	5	Fixed for sought time to file application
7.	JM-II/TNC/Issue/2/2023	Mr. MinguelPeixoto at zamgali, Curtorim, Salcete, GoaO	247/1	1,05,300 sqmtr	-do-	5	Fixed for sought time to file application
8.	JM-II/TNC/Issue/3/2023	Mr. Ivo Dias at zamgali, Curtorim, Salcete, Goa	247/1	1,05,300 sqmtr	-do-	5	Fixed for sought time to file application

9.	JM-II/TNC/Issue/4/2023	Mr. CAITANO Peixoto at zamgali, Curtorim, Salcete, Goa	247/1	1,05,300 sqmtr	-do-	5	Fixed for sought time to file application
10.	JM-II/TNC/Issue/5/2023	Mr. Mingueldias at zamgali, Curtorim, Salcete, Goa	247/1	1,05,300 sqmtr	-do-	5	Fixed for sought time to file application
11.	JM-II/TNC/Issue/6/2023	Mr. pedrinaPeixoto at zamgali, Curtorim,	247/1	1,05,300 sqmtr	-do-	5	Fixed for steps
12.	JM-II/TNC/Issue/7/2023	Mr. SalvadorPeixoto at zamgali, Curtorim, Salcete, Goa	247/1	1,05,300 sqmtr	-do-	5	Fixed for Fixed for sought time to file application
13.	Jm-II/TNC/Dec/1/2024	Mr. Jose Lucas Coelho, Resident of House No. 128, Coelho Mansion, Opposite Forest Department, Aquem, Margao, Goa	89/18	475 sqmtr	Manuel Nais alias Manuel Liaco, Resident of House No.3, Pandavas Complex, Aquem, Margao, Goa	6	Fixed for steps
14.	Jm-II/TNC/Dec/2/2024	Savitri V. Chodankar H. No. 427, Bati, SontoswaddoTamdeg, Carmona Goa	32/4	0.22.50 sqmtr	Paciacio George Georgewaddo, Nr. Dr. Hugo Dispensary, Carmona	2	Fixed for appearance
15.	Jm-II/TNC/Dec/4/2024	PiedadeRebello r/o 1588,Vasvado, Benaullim	370/8	5450 sqmtr	Isabella Crasto Sernabatim, Colva	3	Fixed for Steps
16.	Jm-II/TNC/Dec/5/2024	Ave Maria Avelina Rodrigues r/o H.No. 74, Xamoddy, Dramapur,Salcete, Goa	276/1	10,000 sqmtr	The Comunidade of Curtorim	1	steps
17.	Jm-II/TNC/Pur/1/2024	Remedios Fernandes resident of 280(2), Kalwado,	14/8 14/1	00.31.00 sqmtr	1. Germano Eusebio Oscar Rodrigues 2. Mrs. Aana Menezes e Rodrigues alias Ana Maria Rodrigues Both R/o House no.	3	Fixed for appearance

		Calvelossim, Salcete.			36/2, Saicowaddo, Calvelossim		
18.	Jm-II/TNC/Pur/2/2024	Elvis Agnelo Floriano Martins residing at H. No-373/1, Ambelim, Baga, Salcete	18/35 25/18	3400 sqmtr	The Administrator of Comunidade South Zone, MargaoSalcete Goa	2	Fixed for appearance

iv) 01/04/2024 TO TILL DATE

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1.	Jm-II/TNC/Dec/6/2024	Mr. Miguel Marcelino Fernandes both resident of H.No. 1211/3, Mazilvaddo, Pattoleant, Benaulim, Salcete, Goa	269/10	675 sqmtr	The Administrator of Comunidade, South Zone, Margao, Goa	0	Fixed for appearance
2.	Jm-II/TNC/Pur/3/2024	Mr. Antonio Joao Dias Both R/o H.No. 96/A, Palmar Grande, Chinchinim, Salcete, Goa	188/9 188/17	16150 sqmtr 700 sqmtr	Smt. Maria Sarojini Oliveira Furtado E Britto R/o Bombado, ChinchinimSalcete, Goa	1	Fixed for appearance

Jt. MAMLATDAR-III COURT

2021-2022							
1	JM-III/B1/6/2021	Brian C. Mascarenhas& another R/o. H. No. 113/C, Ratmaddem, Carmona, Salcete	Sy. No. 170/3 Village Carmona	10.25sq	1. Administrator of Comunidade 2. Attorney of Carmona	34	Evidence
2	JM-III/B1/8/2021	Salvador Pereira & 2 another R/o. H. No. 1247, Paldem, Curtorim, Salcete	Sy. No. 246/5 Village - Varca	57.41sq	Rafael Juse Furtado & Ors, R/o. H.No. 42, Station road, sewri, Mumbai India.	34	Evidence
3	JM-III/B1/9/2021	Silvestrina Fernandes R/o. H. No. 177, Assolda, Quepem Goa	Sy. No. 84/3 Village Chandor	25.00sq	1) Comunidade of Chandor 2) Administrator of Comunidade of Margao	32	Evidence
4	JM-III/B1/10/2021	Jose Antonio Rodrigues H. No. 1269 (2), Manzilwado Benaulim	Sy. No. 284/1	53.00sq	Com of Benaulim Benaulim, Salcete Goa	32	Steps
5	JM-III/TNC/13/2021	Mrs.Sayad Hassan H. No. 402, Kalika Chambers, Behind Grace Church	Sy. No. 307/82 Village	00.50sq	Paulo Pereira & 4 ors. All R/o. H. No. 800, Batora, Curtorim,	29	Order

		Margao Goa	Curtorim		Salcete Goa		
6	JM-III/B1/16/2021	Rosephil Constancio Goes, R/o. H. No. 285, Kalvaddo, Cavelossim, Salcete	Sy. No. 34/1,34/2, 34/3 & 34/4 Cavelossim	02.75sq 02.75sq 06.25sq 17.75sq 04.50sq	1. Administrator of Comunidade Comunidade of Cavelossim Cavelossim Salcete	27	Written Arguments
7	JM-III/TNC/Neg-Dec/17/2021	Mrs.NoelaBrazilina R.M.Y. Albuquerque & another R/o. H. No. 119, Mena Cavorim, ChandorSalcete	Sy. No. 28/3, 28/4, 28/6, 28/8, 28/10, 28/12, 28/14, 28/16, 28/18, 28/20, 28/23 Cavorim	01.00sq 01.75sq 01.75sq 03.00sq 03.00sq 03.00sq 01.00sq 02.50sq 01.50sq 01.25sq 04.00sq	Santano Peixoto Cavorim, Chandor Salcete	26	Evidence
8	JM-III/TNC/Neg-Dec/18/2021	Mrs.NoelaBrazilina R.M.Y. Albuquerque & another R/o. H. No. 119, Mena Cavorim, Chandor Salcete	Sy. No. 28/2, 28/5, 28/7, 28/9, 28/11, 28/13, 28/15, 28/17, 28/19, 28/21, 28/22 Cavorim	00.75sq 01.50sq 02.50sq 03.25sq 04.75sq 03.00sq 02.50sq 01.00sq 01.75sq 01.50sq 01.00sq	Santano Peixoto Cavorim, Chandor Salcete	26	Evidence
9	JM-III/TNC/B1/19/2021	Mr.CletoApolinarioAssuncaoAguiar, S/o. late Andre FacundoDamiao Luciano Aguiar, R/o. H. No. 720/1, 1stFatradeVarcaSalcete	Sy. Nos. 213/9, 17, 24, 30, 35, 37,39, 41, 65, 76, 78, 82, 86 & 89	00.50 01.50 01.00 00.25 00.50	1) Com. Of Carmona 2) Admn of Comunidade of S/z Margao	28	Written Arguments

			Carmona	00.50 00.25 00.25 00.50 01.25 01.00 00.75 00.75 00.50			
10	JM-III/B2/1/2021	Smt. Idalina Moraes e Coutinho W/o. shri Francisco Gilbert Coutinho R/o. H. No. 38/B, Matol, Verna, Salcete	Sy. No. 112/3, 112/4, 116/2 Village Sarzora	36.50sq 36.50sq 26.50sq	1) Adm. of Com Margao 2) Attorney of Comm. of Sarzora & 10 ors.	34	Purchase Price/Order
11	JM-III/B2/2/2021	Socorro Costa, H. No. 912/1, Mandopa, Navelim Salcete	Sy. No. 176/2, Village Dramapur	16.50sq	1. Com of Dramapur 2. Admn of Com of Margao.	31	Steps
12	JM-III/B2/5/2021	Joao Xavier Mascarenhas & 2 ors., All R/o. H. No. 385, Cavorim, Salcete	Sy. No. 113/14 Village Cavorim	95.50sq	1) Comunidade of Cavorim & 6 ors., R/o. Cavorim, Chandor	25	Filing AIE/Appeal
13	JM-III/B1/1/2022	Efrem Antonio Pereira & another Both R/o. H.No. 40, Mazilwado Sirlim, Dramapur Salcete	Sy. No. 72/1 Village - Dramapur	52.50sq	1. Comunidade of Dramapur 2. Administrator of Comunidade Comm. Bldg. Margao	26	Chief
14	JM-III/B1/2/2022	Efrem Antonio Pereira & another Both R/o. H.No. 40, Mazilwado Sirlim, Dramapur Salcete	Sy. No. 24/4 Village - Sirlim	04.25sq	1. Comunidade of Sirlim 2. Administrator of Comunidade Comm. Bldg. Margao	26	Chief
15	JM-III/B1/3/2022	Efrem Antonio Pereira & another Both R/o. H.No. 40, Mazilwado Sirlim, Dramapur Salcete	Sy. No. 90/3 Village - Dramapur	58.75sq	1. Comunidade of Dramapur 2. Administrator of Comunidade Comm. Bldg. Margao	26	Chief
16	JM-III/B1/4/2022	1. Mrs. Anjelica S. Fernandes & another Both R/o. H. No. 141 Albueque Verna	Sy. No. 248/10, 249/11, 256/12	21.25sq 21.75sq 56.25sq	1. Comunidade of Verna 2. Administrator of Comunidade Comm. Bldg.	25	AIE

		Goa.	Village - Verna		Margao		
2022-2023							
1	JM-III/B1/6/2022	Donald A Cabral & another	Sy. No. 76/10 Village Nagoa	27.50sq	Comunidade of Nagoa	25	Oral Arguments & Order
2	JM-III/B1/7/2022	Mr. Alexander Salema & another R/o. H. No.	Sy. No. 336/13 Village Verna	38.75sq	1. Comunidade of Verna	24	Steps
3	JM-III/B1/8/2022	Antonio Rocha (dec) Through LRs Ms. Maria Caetana Rocha & ors	Sy. No. 19/7 Village Dicarpale	03.50sq	Jaime Pimenta H. No. 48, Curtorim Salcete	23	Order
4	JM-III/TNC/NEG- DEC/11/2022	Fatima Cardozo H.No. 101/A, Sarzora Bhatt, chinchinim	Sy.no. 104/6 Sazora	03.50sq	Suzan Menezes R/o Toleabandh, Chinchinim, salcete	21	Chief
5	JM-III/B2/1/2022	Smt. Raina Dias & 3 ors. All R/o. H. No. 350/A, Ankur Luis Carmona Salcete	Sy. No. 350/A, Carmona	33.50sq	Com of Carmona & another	24	Statement of Applicant
6	JM-III/B2/4/2022	Mr Luis Piedade Pereira H.No. 157, Coddewaddo, Chinchinim, Salcete	Deussua 27/12,21,24	11.75sq 02.00sq 02.50sq	Attorney of Comunidade of Deussua, Chinchinim, Salcete	19	Order
7	JM-III/TNC/PUR/3/2022	Jesulinda Lourdes Dourado e Mendes H.No. 117, Duguem, Nuvem, Salcete	Majorda 158/13	41.75sq	Com. Of majorda Majorda, Salcete Goa	19	Steps
8	JM- III/TNC/Carmona/5/2023	Julia Marta Piedade Costa e Viegas R/o H.No 159,Novangully,Varca Salcete Goa.403721	Carmona 66/27	49.50sq	Comunidade of Carmona Comunidade Building Margao Salcete Goa.	16	Written Arguments
9	JM- III/TNC/NEG/DEC/4/202 3	Mr.Bhittu Dharmu Gaonkar R/o H.No 325/1,Tallewaddo Gudi Paroda ,Salcete Goa.	Mulem 206/11	01.25sq	Mr.Narayan Rama Gaonkar R/o Sonrabhat Mulem Salcete Goa	66	Steps
10	JM-III/B1/6/2023	Minguelina Cardozo R/o H.No. 111, Morod Verna, Salcete Goa	Verna 258/1	10.00sq	Com of Verna and ors	30	Reply

11	JM-III/TNC/7/2023	Menino Antonio Esibero H.No.273, Tumba Bhatt, Macasana, Salcete Goa	Macazana 108/7,142/5,22 /5	03.50sq 05.50sq 46.25sq	Administrator of Comunidade of Macasana Macasana, Salcete Goa	18	Appearance
2023-2024							
1	JM-III/TNC/DEC/9/2023	Evaristo Fernandes H.No. 439, Guneawaddo, Varca, Salcete Goa	Varca 187/26, 28, 30,32,33,35,37 ,39	02.50sq 02.50sq 01.50sq 01.75sq 02.50sq 01.75sq 01.75sq	Administrator of Comunidades, Margao Goa	14	Filing Written Arguments
2	JM-III/TNC/B1/10/2023	Alexandrino Borges H.No. 1359, Corgem, Curtorim, Salcete Goa	Curtorim 82/6	625.00s q	Dr. Jose Francisco X. Camilo de Cunha	16	Clarification
3	JM-III/B1/11/2023	Inocencio Piedade D'silva H.No. 1022/A, Zorim, Bacbhat, Raia, Salcete	Raia 167/11	10.50sq	Caitano Jose Rodrigues H.No. 1138/B, Hanwado, Curtorim, Salcete Goa	34	Clarification
4	JM-III/TNC/DEC/13/2023	Domingos Francisco Mascarenhas H.No. 834/A, Mugalli, Sao Jose De Areal, Salcete Goa	Sao Jose de Areal 41/13, 41/24, 41/26,41/35, 41/38,41/42,41 /45,41/48 and 43/2	11.75sq 08.50sq 01.75sq 03.00sq 00.50sq 00.25sq 00.25sq 00.50sq 05.50sq	Mr. Minguel Mascarenhas Sao Jose De Areal, Salcete Goa	14	Order on application dtd 15/4/2024
5	JM-III/TNC/DEC/14/2023	Anacleto Veigas H. No. 3C, 121, Pajifond, Margao Salcete Goa	5/35, 26, 33, 24 Deussua	10.00sq 01.75sq 14.75sq 16.00sq	Comunidade of Deussua	75	Appearance
6	JM-III/TNC/DEC/12/2023	Domingos Francisco Mascarenhas H.No. 834/A, Mugalli, Sao Jose De Areal, Salcete Goa	Sao Jose de Areal 41/30,41/31,	01.50sq 02.50sq 01.50sq	Mr. Kistod Mascarenhas Sao Jose De Areal, Salcete Goa	14	Order on application dtd 15/4/2024

			41/33, 41/34, 41/36, 41/41, 41/43, 41/46, 41/47, 43/1 and 43/4;p0	02.25sq 19.75sq 00.50sq 00.50sq 00.50sq 01.00sq 13.25sq 03.25sq			
7	JM- III/TNC/NEG/DEC/15/20 23	Antonio Piedade Diniz H.No. 22, Cusmona, Quepem Goa	103/16 Cavorim	49.00sq	Mr. Aleluia Diniz Resurrection Building, 1st Floor, Quepem, Goa	13	Order/Clarification
8	JM- III/TNC/DEC/16/2023	Carmo Fernandes H.No. 94/5-1, UGF-1 Plot no. 5K, Residency Gland Vanelim, Colva Salcete Goa	532/1 Curtorim	23.00sq	1.The Adminitrator of Comunidade 2. Attorney of comunidade of Curtorim	10	AIE
9	JM- III/TNC/DEC/17/2023	Jose Pereira R/o H.No. 750, Ralloi, Nr. Railway Station, Sao Jose de Areal, South Goa	Sao Jose de Areal 305/1	96.25sq	Comunidade of Curtorim Margao-Goa	11	Order
10	JM- III/TNC/DEC/18/2023	Rita Caetana De Conceicao Fernandes R/O H.No 825, New Township, Guirdolim, Chandor, Salcete	213/5 Guirdolim	21.50sq	Comunidade of Guirdoilim , Guirdolim, Salcete Goa	11	Appearance
11	JM-III/TNC/B1/19/2023	Mrs. Maria JulemaJesunaBarreto e Gracias A-002, Cover matt Road, Gogol Margao	Chinchinim 399/11, 398/19,	06.50sq 33.00sq	Com of chinchinim	46	Steps
12	JM-III/B1/20/2023	Smt. Melinda Pereira H. No. 336Sandetoleband Chinchinim Salcete	Sy. No. 294/9 Village Chinchinim	10.25sq	Heredeiras de Lawwnte Menezes	21	Appearance
13	JM- III/TNC/DEC/21/2023	Amaldo Arnaldo Coutinho H.No. 704, Dandeavaddo, Chinchinim, Soth Goa	Chinchinim 59/6	50.75sq	Comunidade of Chinchinim Chinchinim, Salcete Goa	09	Evidence
14	JM-	Francis Xavier Luis	Nuvem	01.92.50	Thomas Rodrigues	10	Report of Talathi

	III/TNC/DEC/22/2023	H.No. 84, Grande Vanelim, Colva, Salcete Goa	229/2	sq	R/O H.No. 45, 4th ward, Colva, Salcete Goa		
15	JM- III/TNC/DEC/23/2023	Francis Xavier Luis H.No. 84, Grande Vanelim, Colva, Salcete Goa	Nuvem 229/3	01.23.50 sq	Agustina Costa R/o Near Holy Spirit Church, Margao Goa	10	Report of Talathi
16	JM- III/TNC/DEC/24/2023	Joao Fernandes R/o H.No. 538, Virabhat, Curtorim, Goa	Curtorim 385/2, 385/7	07.50sq 16.75sq	Comunidade of Curtorim South Zone, Margao Goa	05	Notice Issued
17	JM-III/TNC/DEC/1/2024	Mr. Antonio Floriano Furtado H. No. 576/B, Pedda Nomeio, Varca, Salcete	Varca 247/11	09.50sq	Comunidade of Varca Salcete Goa	05	Notice Issued
18	JM-III/TNC/DEC/1/2024	Mr. Epifanio V.C. Gracias 3rd ward Colva, Salcete Goa	Gandaulim 3/4	37.00sq	Mr. Geronio Fernandes Copelvaddo Colva, Salcete Goa	05	Appearance
19	JM-III/TNC/DEC/3/2024	Gregorio Fernandes H.No. 728/A, Nessai, Sao Jose de Areal, Salcete Goa	Sao Jose de Areal 6/11	30.50sq	Comunidade of Curtorim Curtorim, Salcete	03	Appearance
20	JM-III/TNC/NEG- DEC/4/2024	Minguel Arcanj Fernandes H.No. 489, Grande Pulvaddo, Benaulim, Salcete	Benaulim 40/5	45.00sq	Comunidade of Benaulim Benaulim Salcete Goa	03	Steps
21	JM-III/TNC/NEG- DEC/6/2024	Mrs. Chistine Diane Barretto alias barreto	Cana 20/3	00.50Sq	Mr. Menino Salvador Viegas	01	Steps
22	JM-III/TNC/NEG- DEC/5/2024	Mrs. Chistine Diane Barretto alias barreto	Cana 15/5	02.00sq	Mr. Joaquim Santana barretto	01	Appearance
23	JM-III/TNC/NEG- DEC/7/2024	Filomena Dias H.No. 74, Camorlim, Salcete Goa	Camurlim 65/24	10.75sq	Comunidade of Loutolim Margao Salcete Goa	03	Notice Issued
24	JM- III/TNC/PUR/Lout/3/202 3	Aleluia Fernandes R/I H.No. 335/A, Angdi Bhat, Carvota, Loutulim, Salcete Goa	Loutulim 393/6	15.25sq	1.Administrator of Comunidade, 1st floor, old collectorate building, Margao 2.Comunidade of Loutulim	15	Reply of Opponent
25	JM-III/TNC/PUR/4/2023	Franky Fernandes H.No. 353, Nispabhat, Sao Jose De Areal, Salcete Goa	Sao Jose de Areal 209/2, 198/10,198/7	10.75sq 06.25sq 09.75sq	Comunidade of Curtorim, Curtorim, Salcete Goa	13	Order

26	JM-III/TNC/PUR/5/2023	Can Samson Pinto H.No. 1187, Nr. Holy Cross Chapel, Baradi, Velim, Salcete Goa	Velim 12/4, 76/3, 76/5, 76/7, 76/9	4575.00 sq 475.00s q 600.00s q 950.00s q 850.00s q	1.Communidade of Velim, Velim Salcete Goa 2.The Administrator of Comunidade, South Zone Margao	09	Evidence
27	JM-III/TNC/PUR/6/2023	Mrs Rica Julin Margareda Fernandes H.No. 569, Mingfol Chinchinim, Salcet Goa	Chinchinim 339/3	19.25sq	Comunidade of Chinchinim Chinchinim, Salcete Goa	10	Reply
28	JM-III/TNC/PUR/18- C/MACAZANA/1/2024	Pedro Almeida	Macazana 43/1	09.28.50 sq	Teotonio Mascarenhas H.No. 119, Macazana, Salcete Goa	05	Order
29	JM-III/TNC/PUR/2/2024	Sebastiao Rogtao H.No. 55, Ranvaddo, Betalbatim, South Goa	Betalbatim 124/10		Comunidade of Betalbatim Our lady of Ramedious Church, Betalbatim, Salcete Goa	00	Notice Issued
30	JM-III/TNC/PUR/3/2024	Domingos Cardozo H.No. 39/A, Dicarpale, Navelim, Salcete Goa	Sao Jose de Areal 269/2 269/9 269/15 269/17 256/7 256/9 256/11 256/13 256/14 256/17 256/18 256/23	01.50sq, 02.00sq, 02.00sq, 00.50sq, 00.75sq, 01.25sq, 04.50sq, 00.50sq, 01.50sq, 01.00sq, 02.75sq, 02.75sq, 03.50sq, 03.00sq,	Comunidade of Curtorim 1st floor, old collector Bldg, Near Municipal Garden, Margao Goa	01	Publication & Appearance

			256/24 256/29 256/30,33,37,3 9,40,6,8,10,16, 21,22,25,28,36 ,38	02.50sq, 01.25sq, 18.50sq, 01.00sq, 01.75sq, 10.25sq, 01.00sq, 01.50sq, 08.75sq, 06.25sq, 02.25sq, 03.50sq, 04.25sq, 01.00sq, 00.75sq, 01.25sq,			
2024- Till date							
1	JM-III/TNC/Neg- DEC/2/2019 IN JM-III/TNC/Neg- Dec/9/2024	Cofre da I do Pe, Minguel de Melo da Igreja de Raia	232/10 Raia	6700 sq.	Rosa Fernandes R/o H.No. 1337, Damon, Raia, Salcete Goa	00	Notice Issued
2	JM-III/TNC/Dec/8/2024	Pandhari Rama Naik Carojem, Cuncolim, Salcete Goa	Cuncolim 392/8	13.75sq	Vimal M. Dessai Selvona Sanguem Goa	00	Notice Issued

SR. NO	CASE NO.	NAME OF THE TENANT/APPLICANT AND ADDRESS	SURVEY NUMBER	AREA OF LAND IN SQ.MTRS.	NAME OF THE OWNER OF THE LAND	NUMBER OF HEARING HELD	Current status
	1st April 2021 – 31st March 2022						
1.	JM-IV/TNC/Reg & Decl/ 3/2020	Pedro Joaquim Vaz, r/o.H.No.62, Illa de Rachol, Salcete,Goa.	8/8	1500sq.mtrs	Magdalena Fernandes, Francisco Vaz, Agnela Monteiro	15	Fixed for appearance
2.	JM-IV/TNC/Neg-Decl/Telaulim/1/2021	Priyanka L.Raikar,Laximikant Raikar r/o. H.No.122/H, Davorlim, Avelim,Salcete,Goa.	66/1,2,3,6,9,11,13,14,16,18,20,21	3050sq.mts.	Acencao Idalina l.Rebello,Justiniano Fernandes, Tereza Fernandes, Joaquina Fernandes, Martha Fernandes	10	Fixed for evidence.
3.	JM-IV/TNC/Neg-Decl/Telaulim/2/2021	Priyanka L.Raikar,Laximikant Raikar Davorlim, Avelim,Salcete,Goa.	66/1,2,3,6,9,11,13,14,16,18,20,21	3050sq.mts.	Acencao Idalina l.Rebello,Justiniano Fernandes, Tereza Fernandes,	10	Fixed for evidence.
4.	JM-IV/TNC/Decl/Raia/ 5/2021	Damiao Quadros, Nascimento Quadros r/o.H.No.357, Manora,RaiaSalcete, Goa.	359/1	-	Ronaldo F. Mascarenhas, Wilfred G. Mascarenahs, Hilda Mascarenhas, The Executive ENGINEER Work Div. IX, PWD	15	Posted for arguments on intervention application.
6.	JM-IV/TNC/Decl/SJA/11/2021	Mariano Travasso r/o. H.No.226,Quepem,Goa.	213/6	4225 sq.mtrs.	Comunidade of Curtorim Administrator of Comunidade	04	Final opportunity granted to the Respondent to file Written statement.
7.	JM-IV/TNC/Neg- Decl /Curtorim/12/2021	Carlos Jeronimo Emeliano Rodrgiues Ungirim, Curtorim,Salcete,Goa.	14/12	491/78 sq.mtrs.	Rosa Maria Esteibero	11	Fixed for steps.
8.	JM-IV/TNC/ Decl /13/2021	Prakash P. Borkar	473/1	500 sq.mtr. & 5350 sq.mtrs.	Comunidade of Loutolim The Administrator of	10	Fixed for evidence.

					Comunidade.		
9.	JM-IV/TNC/Decl/Chin/15/2021	Bernandette Furtado r/o. H.No.110, Chinchinim,Salcete,Goa.	309,6 307/5, 307/7 309/4	850,2010,118 0,1700 sqmts.	The Administrator of Comunidade South Zone. The Attorney of the Comunidade of Deussua.	10	Fixed evidence.
10.	JM-IV/TNC/Decl/Chin/16/2021	Bernandette Furtado /o. H.No.110, Chinchinim,Salcete,Goa	15/17	950 sqmts.	The Administrator of Comunidade South Zone. The Attorney of the Comunidade of Deussua.	10	Fixed for evidence.
11.	JM-IV/TNC/Neg-Decl/ /19/2021	Olavo Maria Menezes Gama Grisoli /o.H.No.210, Senaulim,Verna,Goa	29/27 29/32 29/56 29/106	375 sq.mtrs. 75 sq.mtrs. 175 sq.mtrs. 25 sq.mtrs.	Mr. Tomas Cruz	10	Fixed for appearance/evidence
12.	JM-IV/TNC/Neg-Decl/ /20/2021	Olavo Maria Menezes Gama Grisoli r/o.H.No.210, Senaulim,Verna,Goa.	29/20 29/73 29/75 29/77 29/79/ 29/81 21/83	25sq.mtrs. 100 sq.mtrs. 50 sq.mtrs. 75 sq.mtrs. 75 sq.mtrs. 50 sq.mtrs 25 sq.mtrs.	Agostinho Fernandes	10	Fixed for appearance/evidence
13.	JM-IV/TNC/Neg-Decl/ /21/2021	Olavo Maria Menezes Gama Grisoli r/o.H.No.210, Senaulim,Verna,Goa.	29/41 29/109 29/111 29/124	550sq.mtrs. 50 sq.mtrs. 25 sq.mtrs. 25sq.mtrs.	Simao Branganza	10	Fixed for appearance/evidence
	1st April 2022 – 31st March 2023						
14.	JM-IV/TNC/Decl/Davorlim/1/2022	1.Marianinha Barreto 2. Conceicao Gomes 3. Anthony Gomes	76/1	8125 Sq.mtrs.	Jose Manuel Nicodemos Antao Pereira	07	Fixed for reply on intervention application.

		r/o. H.No.84 Navelim,Salcete,Goa.					
15.	JM-IV/TNC/Decl/Varca/3/2022	1.Constancio M Rodrigues 2. Valent Rodrigues r/o.H.No.287 Varca,Salcete,Goa.	47/12 48/4	1500 Sq.mtrs. 1425 Sq.mtrs.	Melba Janet Vaz e Leitao	08	Fixed for appearance
16.	JM-IV/TNC/Decl/Varca/4/2022	1.Constancio M Rodrigues 2. Valent Rodrigues	47/12 48/4	1500 Sq.mtrs. 1425 Sq.mtrs.	The Comunidade of Varca The Administrator of Comunidade	08	Fixed for appearance
17.	JM-IV/TNC/Neg- Decl/Navelim/6/2022	Maria Fatima M. Colaco@ Maria Fatima Marina Colaco H.No.993A, Acsona,Benaulim,Salcete,Goa.	106/13	875 Sq.mtrs.	Rosario Barreto	09	Fixed for final arguments..
18.	JM-IV/TNC/Decl/Gandaulim/9/2022 (new)	Bentinho Pachecor/o. 109, Colva,Salcete,Goa.	17/2	5500 Sq.mtrs.	The Administrator of Comunidade. Attorney of Comunidade of Gandaulim	25	Fixed for appearance.
19.	JM-IV/TNC/Decl/Chinchinim/11/2022	Peter Santan Vaz Chinchinim,Salcete,Goa.	307/14 & 309/13	625 & 725Sq.mtrs	The Administrator of Comunidade. Comunidade of Deussua.	05	Fixed for filing Affidavit in Evidence.
20.	JM-IV/TNC/Utorda/12/2022(new)	Minguel Monteiro r/o.H.No.70/2, Utorda,Salcete,Goa.	34/1	2225 Sq.mtrs.	Antonio Abilio Pereira(S D)	06	Fixed for arguments on restoraton.
21.	JM-IV/TNC/Decl/Dramapur/1/2021	Rosy Rosaria Rodrigues H.No.74, Dramapur,Salcete,Goa.	245/16 & 4/2	1375 & 2250 Sq.mtrs.	Comunidade of Dramapur	01	Fixed for evidence.
22.	JM-IV/TNC/Decl/Dramapur/2/2021	Ave Maria Avelina RodriguesH.No.74,Dramapur, Salcete,Goa.	54/1,4,8 & 13 & 59/3,8,11,14,17 & 19.	350,100,375 & 175 Sq.mtrs. & 450,225,250,10	Comunidade of Dramapur	01	Fixed for evidence..

				0,125 & 175 Sq.mtrs.			
23.	JM-IV/TNC/ Decl/Navelim/3/2023	Sery Rodrigues H.No.236/A-1, Navelim, Salcete, Goa.	236/15,18,19,23, 27,38,40,43,45,47 & 49	-	Subrai Mahadeo Raikar	02	Fixed for steps & appearance.
24.	JM-IV/TNC/Varca/4/2022	Julia Marta Piedade Costa e Viegas r/o.H.No.159, Varca,Salcete,Goa.	267/11	-	The Comunidade of Varca. The Comunidade of Varca	04	Fixed for submission of Track consignment Report.
	1st April 2023 – 31st March 2024						
25.	JM-IV/TNC/Neg-Decl/Chandor/6/2023	Kevin Joseph Luis r/o. H.No.81, Chandor,Salcet, Goa.	22/11, 22/23, 22/29	850 Sq.mtrs. 575 sq.mtrs. 625 Sq.mtrs.	Salvador Estibeiro	01	Fixed for steps & appearance of respondents..
26.	JM-IV/TNC/Neg-Decl/Raia/7/2023	Mr. Antonio Rodrigues, r/o. H.No.957, Raia,Salcete,Goa.	165/16 165/23	850 sq.mtrs.	Mr. Antonio Caetano Noronha,r/o. H.No.319, Macazana,Salcete,Goa.	01	Posted for steps/appearance..
27.	JM-IV/TNC/Decl/Benaulim/8/2022(new) Case No.JM-IV/TNC/Decl/Benaulim/2/2022(old)	Mrs. Shanti Gulab Hegde r/o.H.No.463,Benaulim Salcete,Goa. Rep by her attorney Mr. Sunil Gurudas Bhatikar r/o. flat no.F-10,Fatorda,Goa.	132/1, 136/1,136/8,136/12	-	Comunidade of Benaulim,Salcete, Goa.	0	Fixed for steps.
28.	JM-IV/TNC/Decl/SJA/9/2023	Antonio Conceicao Carvalho, H.No.214/1, Navelim,Goa.	280/4 268/55 269/1 272/12	6200 Sq mtr	Comunidade of Curtorim	2	Fixed for appearance
29.	JM-IV/TNC/Decl/Curtorim/10/2023	Mr. Joaquim Borges r/o. Curtorim,Salcete, Goa.	82/3	1025 sq.mtrs.	Dr. Jose Francisco X. Camilo De Cunha alias Dr. Camilo D'Cunha	2	Fixed for steps/appearance.
30.	JM-IV/TNC/Decl/Navelim/11/2023	Mrs. Esperanca Gomes, r/o. H.No.996, Navelim,Salcete, Goa.	42/4	755 sq mtrs	Mr. Piety Carneiro(deceased) Throu LRs Kenneth Anthony Carneiro alias Tony Carneiro r/o. H.No.524, Navelim, Goa.	1	Fixed for steps/appearance.

31.	JM-IV/TNC/Velim/13/2023	Smt. Marlena Virgina De Borros, JH.No.64, Velim,Salcete, Goa.	380/8 111/11	4800 sq mtrs	Commuidade of Velim	4	Fixed for steps/appearance
32.	JM-IV/TNC/Decl/Camurlim/1/2024	Antonio Inacio Carvalho	126/2	2.798.88sq.mtrs	Manohar Vishnu Nilogi	3	Fixed for evidence.
33.	JM-IV/TNC/Neg- Decl/Curtorim/2/2024	Sharon Correia R/O Guirdolim	174/7	1875 sq mtrs	Joao Santan Rebello	6	Opportunity granted
34.	JM-IV/TNC/Decl/Chandor/3/2024	Joaquim Pereira R/o Chandor	31/0	10375 s q mtrs	The Administrator of Comunidade	2	Fixed for reply.
35.	JM-IV/TNC/Decl/neg- decl/14/2021(old) JM-IV/TNC/Decl/neg- decl/4/2024(new)	1. Neola Brazilina Maria Yvette 1. Vita Luiza Imaculada Da Silva r/o.H.No.E/289, Panaji,Tiswadi ,Goa.	54/2 54/4 54/6 54/8 54/12 54/15 54/16 54/18 54/20 54/39	500 sq.mtrs.	Antonio Fernandes R/o H.No.not known mullem Salcete Goa	5	Fixed for steps.
36.	JM-IV/TNC/Decl/SJA/5/2024	Ganapati P. Dassai H.No. 622-j- Ralloi,P.O Curtorim Salcete Goa. 2. Vidya allias Geetanjali G.Dessai.	47/1 47/17 47/18 47/19	900 sq.mtrs.	1.Pedru Fernandes Sao Jose De Areal 2.Sherali Noodin Manway 3. Mohsn Anandrao Redkar and ORS.	1	Fixed for appearance/steps.
37.	JM-IV/TNC/Decl/ Guirdolim/6/2024	1. Diogo Fernnades 2. Josefine Fernandses Both R/o H.No. 275, Guirdolim , Salcete Goa.	239/3	1125 sq.mtrs.	The Administrator of Comunidade. The Comunidade of Guirdolim,Salcete-Goa.	1	Posted for steps/appearance
38.	JM-IV/TNC/Decl/ Loutolim/7/2024	Antonio Inacio Phinheiro and ORS r/o H.No.392/A,Loutolim, Salcete Goa.	140/6	5025 sq.mts.	Maria Rita George H.No.399, Loutolim, Salcete Goa.	1	Fresh notice.
	TENANCY PURCHASE 2021-2022						

39	JM-IV/TNC/Pur/Varca/7/2021	Shri. Tiburcio Rocha	168/10	2025 sq.mtrs.	Antonio Peres	10	Fixed for steps..
40	JM-IV/TNC/Pur/Velim/8/2021	1.Suresh Vishwanath 2.Surekha V. Kolvenkar	223/4	1540 sq.mtrs.	Comunidade of Velim	13	Posted for filing affidavit in evidence
	2022-2023						
41	JM-IV/TNC/Pur/18-C/Deussua/3/2022	Mr. Luis Piedae r/o. H.No.157, Chinchinim,Salcete, Goa.	27/2 & 6	3025 s.mtrs.	The Administrator of Comunidade	06	Fixed for appearance/steps.
42	JM-IV/TNC/Pur/Davorlim/1/2022	Mr. Andre Miranda r/o. H.No.11, Davorlim,Salcete, Goa.	48/10	387 sq mtrs	Comunidade of Davorlim alias Comunidade,	03	Fixed for reply.
43	JM-IV/TNC/PUR/RAIA/2/2023(Resto) JM-IV/TNC/PUR/RIA/1/2017 IN JM-IV/TNC/PUR/RAIA/5/2020	Terezinha Oliveira since deceased thru LRs Mr. Santana Pango, r/o. H.No.25,Raia,Salcete, Goa.	232/10 & 232/11	2012 sq.mts 232/11	1. Institution of Fr. Michael Francisco D'mello Church of Raia. 2. Pedro Joaquim Fernandes(deceased) 3. Rep.bby its legal rep.s	3	Fixed for steps
	2023-2024						
44	JM-IV/TNC/Pur/Assolna/3/2023	Mr. Virgilio Eulalio Almeida r/o. H.No.125, Assolna,Salcete, Goa	75/1, 71/3	2215sq. mtrs	Comunidade of Assolna Through its attorney Assolna Salcete, Goa.	06	Fixed for evidence.
45	JM-IV/TNC/PUR/Benaulim/2/2024	MR, Fredy Martinho Rodrigues & ORs	112/7				
46	JM-IV/TNC/PUR/Carmona/3/2024	Mr.Agnelo Succoro do Pobess Colaco r/o. H.No.354/2, Carmona, Salcete, Goa.	145/12	2300 sq.mtrs.	Comunidade of Carmona.	1	Fixed for appearance.

Jt. MAMLATDAR-V COURT

Sr. No.	Case No.	Name of the Tenant/Applicant and address	Survey No.	Area	Name of the owner of the land	Number of hearings held	Current Status
1st April 2020 to 31st March 2021							
1	JMV/TNC/PUR/Tel/2/2021	Inacio V. Fernandes and others Both r/o. Flat No.3, L & L Nest, Ground floor, Dongorim, Navelim, Salcete-Goa	Sy.No.92/2 of village Telaulim	4825 sqmts	Administrator of Comunidade South Zone, Margao-Goa.	10	For Reply
2	JMV/TNC/DEC/Chin/1/2021	Veendette D'Costa e D'Mello r/o. H. No. 98/A, Betifond, Deussua, Chinchinim, Salcete-Goa	Sy. No.205/4 of village Chinchinim	1850sq mts	Comunidade of Chinchinim	12	For Reply
3	JMV/TNC/DEC/DRAMA/3/2021	Santana D'Costa e Fernandes r/o. H. No. 26/1, White house Dramapur, Salcete-Goa	Sy.no 177/29 of Dramapur	1925sq mts	Comunidade of Dramapur Dramapur, Salcete-Goa	14	For arguments
4	JMV/TNC/DEC/Talaulim/5/2021	Priyanka Laxmikant Raikar	Sy. No. 66/1, 3, 13 and 20 of village Talaulim	50, 400, 125 and 525sqmts.	Martha Ida Fernandes	14	For appearance
5	JMV/TNC/Decl/Calata/9/2021	Wilson Jesus Fernandes and other Both r/o. H.No. 87/1, Godinhovaddo, Majorda, Salcete	Sy. No. 81/8 of village Calata	1500sq mts	Comunidade of Calata, Majorda, Salcete and others	14	For reply
6	JMV/TNC/Decl/Calata/10/2021	Wilson Jesus Fernandes Represented through Power of Attorney holder of Applicant No. 2	Sy. No. 80/8 and 16 of village Calata	450 and 1525sq mts	Comunidade of Calata, Majorda, Salcete and others	14	For reply

		Both r/o. H.No. 87/1, Godinhovaddo, Majorda, Salcete					
7	JMV/TNC/Decl/Verna/11/2021	Roque Minguel Fernandes r/o. H.No. 30/A, Matol, Verna, Salcete-Goa	Sy. No. 237/4 of village Verna	2250sq mts	Comunidade of Verna Verna, Salcete-Goa	17	For Evidence
8	JMV/TNV/DEC/Chin/12/2021	Joanita Luiza Furtado r/o. H. No. 438, Caramorod, Chinchinim, Salcete-Goa	Sy. No. 364/1 of village Chinchinim	4500sq mts	Administrator of Comunidade South zone, Margao-Goa	11	For AIE
9	JMV/TNC/DECL/Nagoa/13/2021	Lourenco Gabriel Fernandes R/o. H.No. 619, Pimpalwaddo, Nagoa, Salcete-Goa.	Sy. No. 74/19 of village Verna	3800sq mts	Comunidade of Nagoa r/o. Verna, Salcete-Goa	10	Final opportunity to applicant to take steps
10	JMV/TNC/DECL/Verna/14/2021	Lourenco Gabriel Fernandes R/o. H.No. 619, Pimpalwaddo, Nagoa, Salcete-Goa.	Sy. No. 323/5 of village Verna	1500sq mts	Comunidade of Cuelim r/o. Cansaulim, Mormugao, Verna-Goa	10	Final opportunity to applicant to take steps
1st April 2021 to 31st March 2022							
1	JMV/TNC/Pur/Varca/5/2021	Nenette Brigida Fernandes and others r/o. Flower Apartment, Miramar, Panaji, Tiswadi-Goa	Sy.No.77/2 of village Varca	7375 sqmts	Comunidade of Varca	12	For Evidence
2	JMV/TNC/Pur/Varca/6/2021	Nenette Brigida Fernandes and others r/o. Flower Apartment, Miramar, Panaji, Tiswadi-Goa	Sy.No.171/ 23of village Varca	4100 sqmts	Comunidade of Varca	12	For Evidence
3	JMV/TNC/Pur/Ben/2/2022	1. Mr. Miguel Caetano Rodrigues	Sy.No.319/ 6, 8, 10, 12	50, 50, 100,	Comunidade of Benaullim, Through its Attorney	08	For Steps

		S/o. Inacio Rodrigues 2. Mrs. Filomena Timoteo D/o. Antonio Timoteo Both r/o. H.No. 1162, Nr. Ladhni Khuris,Mazilwaddo, Benaulim, Salcete-Goa.	and 14 of village Benaulim	1125 and 1325 sqmts	Benaulim, Salcete-Goa.		
4	JMV/TNC/DECL/Lout/16/2021	Alberto Edwin Francisco Pinheiro r/o. H.No. 999/B, Gallir Vancem, Loutolim, Salcete-Goa	Sy. No. 434/10 of village Loutolim	425 sqmts	Comunidade of Loutolim, Salcete-go	16	For Evidence
5	JMV/TNC/DECL/CURTORIM/17/2021	Angelica De Mello r/o. H.No. 138, Gina Maina Curtorim, Salcete-Goa	Sy. No. 495/10 of village Curtorim	950 sqmts	Manuel de Viegas Coutinho and others r/o.Gina Curtorim, Salcete-.	08	For F.S. Report
6	JMV/TNC/DECL/Verna/19/2021	1)Olavo Maria Menezes Gama Crisoli 2) Sandra Teles Menezes Gama Both r/o. H.No. 210, Senaulim, Verna, Salcete-Goa	Sy. No. 29/26,39,12 5 of village Verna	25, 25 and 75 sqmts	Alavio Fernandes alias Alilao Fernandes r/o. Verna, Salcete-Goa.	10	For AIE
7	JMV/TNC/DECL/ Verna/20/2021	1)Olavo Maria Menezes Gama Crisoli 2) Sandra Teles Menezes Gama Both r/o. H.No. 210, Senaulim, Verna, Salcete-Goa	Sy. No. 29/5 of village Verna	100 sqmts	Agapito Braganca s/o. Mr. Braganca r/o. Verna, Salcete-Goa.	10	For AIE
8	JMV/TNC/DECL/ Verna/21/2021	1)Olavo Maria Menezes Gama Crisoli 2) Sandra Teles Menezes Gama Both r/o. H.No. 210, Senaulim, Verna, Salcete-Goa	Sy. No.29/13,6 3,98 of village Verna	50, 175 and 25 sqmts	Jose Fernandes s/o. Mr. Fernandes r/o. Verna, Salcete-Goa.	10	For AIE

9	JMV/TNC/DECL/ Verna/22/2021	1)Olavo Maria Menezes Gama Crisoli 2) Sandra Teles Menezes Gama Both r/o. H.No. 210, Senaulim, Verna, Salcete-Goa	Sy. No. 29/126 of village Verna	25 sqmts	Francisco Fernandes s/o. Mr. Fernandes r/o. Verna, Salcete-Goa.	10	For AIE
10	JMV/TNC/NEG-DECL/ Chin/1/2022	Maria Helena Sonia De Santo A Furtado r/o. H.No. 759, Daneavado, Chinchinim, Salcete	Sy. No. 67/2of village Chinchinim	2050 sqmts	Mrs. Cipriana Rodrigues r/o. Baideband, Chinchinim, Salcete	12	For Evidence
11	JMV/TNC/DECL/ Nuvem/2/2022	Piedade Colaco r/o. H. No. 72/A, Cupem, Nuvem, Salcete	Sy. No. 53/1 of village Nuvem	6725 sqmts	Sarido Colaso r/o. H.No. 95, Aquem, Salcete	10	For Evidence
12	JMV/TNC/DECL/ Nuvem/3/2022	Gajanan Bhiku Bandodkar r/o. H.No. 12A, Murda-Grande, Nuvem, Salcete-Goa	Sy.No. 144/0 of village Nuvem	9500 sqmts	1.Laxmibai Bhiku Bandodkar 2 Hema Bhiku Bandodkar 3.Vinod raikar 4. Vaishali Bhku Bandodkar 5. Chandrahas Salkar 6. Sarika Gajanan Bandodkar 7. Suhassini All r/o. H.no. 12A, Murda-Grande, Nuvem, Salcete 8.Tereza Paula de Carvalho e Barbosa r/o. Rua Principal Lote 15-1 E SQ, Alto Dos Lombes, 2775, Carcavelos, Portugal.	10	Issue Notices
13	JMV/TNC/Decl/Drama/1/2023	Miss Ave Maria Avelina Rodrigues, D/o.Assumpcao I.S. Rodrigues, (Spinster) r/o. H.No. 74, Xamoddy,	Sy.No.54/2, 3,5 ,7 and 15 and Sy.No. 59/1,2,4,5,6	275, 375, 75, 275, 200, 400,	1. Comunidade of Dramapur Through Administrator of Comunidade, South Zone, Margao, Salcete-Goa.	10	For AIE

		Dramapur, Salcete-Goa.	,7,9,10,12,13,15,16 and 18 of Village Dramapur	325, 100, 75, 275, 300, 50, 200, 200, 275, 100, 175 & 125 sqmts.	2. Mrs. Georgina Josefina Xavier Rodrigues and her husband 3. Mr. Alvito Socorro Pedrinho Rodrigues 4. Mrs. Rosy Rosaria Rodrigues e D'Sa and her husband 5. Mr. Apolinario Guilherme Romeu D'Sa All r/o. H.No. 74, Xamoddy, Dramapur, Salcete-Goa. 6. The Administrator of Comunidade of South Zone Near Municipal Garden, Margao Salcete-Goa.		
14	JMV/TNC/Decl/Drama/2/2023	Miss Ave Maria Avelina Rodrigues, D/o.Assumpcao I.S. Rodrigues, (Spinster) r/o. H.No. 74, Xamoddy, Dramapur, Salcete-Goa.	Sy.No.54/6 and 54/14 of Village Dramapur	375 & 175 sqmts.	1. Comunidade of Dramapur Through Administrator of Comunidade, South Zone, Margao, Salcete-Goa. 2. Smt. Antona Barreto r/o. H.No. 90, Xamoddy, Near St. Joseph Church Dramapur, Salcete-Goa.Gajanan 3. Mrs. Georgina Josefina Xavier Rodrigues and her husband 4. Mr. Alvito Socorro Pedrinho Rodrigues 5. Mrs. Rosy Rosaria Rodrigues e D'Sa and her husband	10	For AIE

					6. Mr. Apolinario Guilherme Romeo D'Sa All r/o. H.No.74, Xamoddy, Dramapur, Salcete-Goa. 7. The Administrator of Comunidade of South Zone Near Municipal Garden, Margao Salcete-Goa.		
1st April 2022 to 31st March 2023							
1	JMV/TNC/Pur/Drama/1/2023	Mr. Sebastiao Pereira (Since deceased through LR's) 1. Mrs. Fatima Carridade Pereira Wife of Mr. Sebastiao Pereira, housewife Salcete-Goa. 2. Mr. Jem Macklon Pereira Son of Mr. Sebastiao Pereira Both r/o. H.No. 223, Battewaddo, Dramapur, Salcete-Goa.	Sy.No. 86/3 & 86/2 of village Dramapur	6325 and 575 sqmts	1. The Comunidade of Dramapur, Through its Attorney Dramapur, Salcete-Goa. 2. The Administrator of Comunidade, South Zone, Margao-Goa.	07	For AIE
2	JMV/TNC/Pur/Curtorim/2/2023	Mrs. Ana Maria Carvalho w/o late Shri Domingo Carvalho Age 87 years, housewife R/o. H.No. 1561, Argicol, Curtorim, Salcete-Goa	Sy.No. 198/2 of Curtorim village	390 sqmts	Mr. Roque Lima Vas (Now deceased) Through his legal heirs 1. Mr. Agnelo Vaz e Lima 2. Mrs. Sylvia Vaz e Lima 3. Mrs.Rouella Vaz e Lima All r/o. SBI Colony, H.No. Not known, Near Bale Hospital,	05	For Evidence

					Porvorim, Bardez-Goa. 4. Mrs. Catherine Carvalho (since deceased) Through her legal heirs i. Mr. Joe Mario Costa S/o. Mr. Philip Costa, age 55 years, ii. Mrs. Conceicao Maria Nunes E Costa Major in age Both r/o. Agricol, Curtorim, Salcete-Goa 5. Mrs. Filu Carvalho w/o late Filicio Carvalho and daughter of Joao Pereira age 41 years, housewife, R/o. H.No.1561, Argicol, Curtorim, Salcete-Goa 6. Mrs. Ana Clara Vitoria Carvalho w/o. Mr. Salvador Carvalho and daughter of Jose Fernandes age 74 years, housewife, r/o H. No. 1561/1, Argicol, Curtorim, Salcete-Goa.		
3	JMV/TNC/Pur/Davorlim/3/2023	1. Smt. Conceicao Raikar e Colaco 2. Caetano Colaco 3. Jose Colaco 4. Sertorio Colaco 5. Inacina Colaco 6. Piedade Colaco	Sy. No. 30/1 and 30/7 of Davorlim Village	5725 and 2725 sqmts.	Jose Agostinho Salvador Barreto Ameya Apartment, Behind Police Station, Margao, Salcete-Goa.	05	For Appearance

		All r/o. Zorrivaddo, Davorlim, Salcete-Goa.					
4	JMV/TNC/DECL/Lout/5/2022	Sebastiao R Fernandes and others r/o. H.No. 221 uddo, Cavorta Loutolim, Salcete	Sy. No. 388/5 of Loutolim	6325 sqmts	1.Communidade of Loutolim 2. The Administrator of Comunidade South Zone, Margao	09	For appearance
5	JMV/TNC/DECL/Chin/7/2022	Verissima Francisca Vaz e Miranda Presently r/o. H.No. 116/1, Dandora, Cuncolim, Salcete- Goa.	Sy.No.395/ 4 of village Chinchinim	3600 sqmts	Ms. Elozinha Mascarenhas (deceased) Through her LR's Ms. Primosa Mascarenhas r/o. H.No. 116/1, Dandora, Cuncolim, Salcete-Goa.	07	For Appearance
6	JMV/TNC/DECL/Curt/8/2022	1. Mrs. Pedrina Dias alias Pedrinha Oliveira Wife of late Inacio Dias and her son 2. Mr. Francisco Dias Son of Late Inacio Dias and his wife 3. Mrs. Rosa Costa All r/o. H.No. 432, Matimorod, Sao Jose De Areal, Salcete- Goa.	Sy. No. 200/5 of village Sao jose de Areal	6725 sqmts	1. The Comunidade of Curtorim, Curtorim, Salcete-Goa. 2. The Administrator of Comunidade South Zone, Margao-Goa.	08	For AIE

7	JMV/TNC/Decl/Nuvem/9/2022	Mrs. Ana Maria Fernandes (Since Deceased), By her only son Mr. Joao Camilo Fernandes alias John Fernandes alias Johan Fernandes alias John C. Fernandes r/o. H.No. 213B, Arossim, Cansaulim-Goa.	Sy.No. 126/2 of Nuvem village	5450 sqmts	1. Comunidade of Margao Margao, Salcete-Goa. 2. The Administrator of Comunidade South Zone, Margao, Salcete-Goa.	10	For reply
8	JMV/TNC/Decl/Calata/11/2022	Shri Henriques Carvalho, S/o. late Shri Piedade Carvalho 2. Smt. Josephine Carvalho Wife of Henriques Carvalho Both r/o. H.No. 108(old) and 5(New), Dongorim, Calata, Salcete- Goa.	Sy.No. 71/36 of Village Calata		1. The Administrator of Comunidade of South Zone, Margao, Salcete-Goa. 2. The Attorney/ Escrivao, Comunidade of Calata, Calata, Salcete-Goa. 3. Joaquim Carvalho r/o. Dongorim, Calata, Salcete-Goa.	06	For reply of respondent
9	JMV/TNC/Decl/Nuvem/3/2023	1. Mr. Aleluia D'Costa, S/o. late Joao Francisco D'Costa Alias Joao Costa, major age, Service and his wife 2. Mrs. Rency Jelcita Rebello, Both r/o. H.No. 56/A, Guirim, Nuvem, Salcete-Goa. 3. Mrs. Miguelinha D'Costa, Daughter of Joao Francisco D'Costa alias Joao Costa and her husband,	Sy.No.91/8, 91/12, 91/10, 91/14, 91/16, 91/22 ans 91/30 of village Nuvem.	550, 1025, 875, 125, 350, 800 and 675	1. Comunidade of Margao, Represented through its Attorney Mr. Celestino Noronha r/o. Near Holy Spirit Margao-Goa. 2. The Administrator of Comunidade South Zone, Margao-Goa. 3. The Executive Engineer, Government of Goa, WD- XIV(NH), Margao-Goa. 4. Mr. Santana Judas Da Costa	06	For Evidence

		major age, Service. 4. Mr. Francisco Xavier Antao Major age, Service Both r/o. Chinchinim, Salcete-Goa			S/o. late Joao Francisco D'Costa Alias Joao Costa, major age, Service and his wife. 5. Mrs. Marsy Sabina Viegas, Major age, Service Both r/o. H.No. 56/B, Guirim, Nuvem, Salcete-Goa. 6. Mr. Pobres D' Costa, S/o. late Joao Francisco D'Costa Alias Joao Costa, major age, Service r/o. H.No. 56, Guirim, Nuvem, Salcete-Goa.		
10	JMV/TNC/Decl/Dun/4 /2023	Mr. Conceicao Apolinario Andrade, S/o. late Remedio Andrade, Age 81 years, Married R/o. H.No.146, Murda Grande, Nuvem, Salcete-Goa.	Sy.No. 31/14 of Duncolim	1800 Sq.mts.	1. The Comunidade of Duncolim Represented by its Attorney Office at Seraulim. 2. The Administrator of Comunidade South Zone, Margao-Goa.	05	For reply
11	JMV/TNC/Neg- Decl/Sernabatim/5/2023	1. Shri Jose Agnelo Nelson Cardoso Soares @Nelson Soares son of late Francisco A.A. Soares, Widower aged 74 years. 2. Mr. Wilson Soares @ Wilson Francisco Gasper Soares Son of late Francisco A.A. Soares, married, Service	Sy.No. 46/5 and 46/1 of Sernabatim	775 Sq.mts and 1525 Sq.mts.	Mr. Inacinho Rebelo Son of unknown Residence, Unknown	05	For Appearance

		Both r/o. H. No. 101, Tisk, Ponda-Goa. 403401					
12	JMV/TNC/Decl/SJDA/6/2023	1.Mr. Minguel Pereira, aged 56yrs. S/o. Jusinho Pereira r/o. H.No. 604/B, Igorjewaddo, Sao Jose de Areal, Curtorim, Salcete-Goa. 2. Mr. Joaquim Aleixo Pereira, 53 yrs,. R/o. H.No. 604/C, Igorjewaddo, Sao Jose de Areal, Curtorim, Salcete-Goa. 3. Mr. Francisquinho Pereira, aged 49 yrs., S/o. Josinho Pereira R/o. H.No. 604/D, Igorjewaddo, Sao Jose de Areal, Curtorim, Salcete-Goa	Sy.No. 72/5,8,10,11,12,14,17,18,20,21 and 23 of sao Jose de areal	2325 Sq.mts	1. The Comunidade of Curtorim Through the Administrator of Comunidade Margao-Goa 2. The Administrator of Comunidade South Zone, Margao-Goa. 3. Mrs. Sucorina Pereira W/o. John Miranda r/o. H.No. 93, Cotta Davorlim, Navelim, Salcete-Goa.	03	Issue Notices
13	JMV/TNC/DECL/Lout/5/2022	Sebastiao R Fernandes and others r/o. H.No. 221 uddo, Cavorta Loutolim, Salcete	Sy. No. 388/5 of Loutolim	6325 sqmts	1.Communidade of Loutolim 2. The Administrator of Comunidade South Zone, Margao	09	For appearance
14	JMV/TNC/DECL/Chin/7/2022	Verissima Francisca Vaz e Miranda Presently r/o. H.No. 116/1, Dandora, Cuncolim, Salcete-Goa.	Sy.No.395/4 of village Chinchinim	3600 sqmts	Ms. Elozinha Mascarenhas (deceased) Through her LR's Ms. Primosa Mascarenhas r/o. H.No. 116/1, Dandora, Cuncolim, Salcete-Goa.	07	For Appearance

15	JMV/TNC/DECL/Curt/8/2022	1. Mrs. Pedrina Dias alias Pedrinha Oliveira Wife of late Inacio Dias and her son 2. Mr. Francisco Dias Son of Late Inacio Dias and his wife 3. Mrs. Rosa Costa All r/o. H.No. 432, Matimorod, Sao Jose De Areal, Salcete-Goa.	Sy. No. 200/5 of village Sao jose de Areal	6725 sqmts	1. The Comunidade of Curtorim, Curtorim, Salcete-Goa. 2. The Administrator of Comunidade South Zone, Margao-Goa.	08	For AIE
16	JMV/TNC/Decl/Nuvem/9/2022	Mrs. Ana Maria Fernandes (Since Deceased), By her only son Mr. Joao Camilo Fernandes alias John Fernandes alias Johan Fernandes alias John C. Fernandes r/o. H.No. 213B, Arossim, Cansaulim-Goa.	Sy.No. 126/2 of Nuvem village	5450 sqmts	1. Comunidade of Margao Margao, Salcete-Goa. 2. The Administrator of Comunidade South Zone, Margao, Salcete-Goa.	10	For Evidence
1st April 2023 to 31st March 2024							
1	JMV/TNC/Pur/Chin/4/2023	1. Mr. Francisco Xavier Pereira S/o. late Cando Abreu, age 79years, Retired, R/o. H.No. 1058/A, Bamaddo, Chinchinim, Salcete-Goa. 2. Mr. Custodio Joao Inacio Alexandre Pereira Also known as Inas Jhon Pereira S/o. late Cando Abreu, age 76	Sy.No. 24/4, 6, 8, 11, 13, 14, 17 and 86/3 of village Chinchinim	875, 175, 150, 150, 950, 125, 250 and 4575 sqmts. respectively.	1. The Comunidade of Chinchinim, Represented by its Attorney, Having office at Chinchinim, Salcete-Goa. 2. The Administrator of Comunidade South Zone, Margao-Goa.	09	For steps

		years, Retired, R/o. H.No. 1058/B, Bamaddo, Chinchinim, Salcete-Goa 3. Mr. Joaquim Augusto Pereira S/o. late Cando Abreu, age 69 years, Retired, R/o. H.No. 1058, Bamaddo, Chinchinim, Salcete-Goa 4. Mr. Fideles Silvestre Magno Pereira (Deceased) a) Mrs. Maria Aruna Teodelinda Donata Rodrigues w/o. Late Mr. Fideles Silvestre Magno Pereira age 74 years, Housewife, R/o. H.No. 1057, Bamaddo, Chinchinim, Salcete-Goa 5.Mr. Joao Caetano Lazaro Jorge Pereira B/o. Late Mr. Fideles Silvestre Magno Pereira age 75 years, Retired, R/o. H.No. 1061, Bamaddo, Chinchinim, Salcete-Goa 6. Mr. Luis Piedade Pereira B/o. Late Mr. Fideles Silvestre Magno Pereira age 67 years, Retired, R/o. H.No. 1075/1, Palmar- Grande, Chinchinim, Salcete-Goa.			3. The Executive Engineer Work Div-VI, (Roads-South), PWD, Fatorda, Margao-Goa.		

2	JMV/TNC/Pur/Margao/5/2023	Mr. Pundalik Ganesh Virdikar S/o. Late Ganesh Virdikar Aged 88yrs., Agriculturist r/o. H. No. 452, Calcondem, Margao, Salcete-Goa	P.T. Sheet No. 281, Chalta No. 1/1, P.T. Sheet No. 274, Chalta No. 134/9, P.T. Sheet No. 274, Chalta No. 134/12, P.T. Sheet No. 274, Chalta No. 134/17 and P.T. Sheet No. 274, Chalta No. 174/20.	Area 6,785 Sqmts, 794 sqmts., 1,319 sqmts., 69 sqmts. and 125 sqmts.	The Comunidade of Margao, Represented by Administrator of Comunidade, South- Zone, Comunidade Building, Margao-Goa	05	For Arguments
3	JMV/TNC/PUR/SJDA/06/2023	1.Shri. Antonio Fernandes S/O Late Francisco Fernandes 2. Smt. Luizinha silva w/o Antonio Fernandes Surebhat , Padri Bhat, Sao jose de areal salcete-go	171/14 of SJDA	260 Sq.mtrs	1.The Adminstrator of comunidade south zone , margao 2. Comunidade of curtorim curtorim, salcete-go 3. The executive engineer, Sub-div III Work div.XII, WRD gogol, margao, goa 4. The Executive engineer, Work div IX WRD, Gogol, margao-go.	03	For Evidence
4	JMV/TNC/PUR/CAMURLIM/07/202	Shri. Sebastiao Colaco	39/13 of	3500	1. Florence Fernandes alias	01	For Steps

	3	S/O r/o H.NO.170/1, Migalvaddo, shiroda, Ponda-go	Camurlim	Sq.mtrs	Florence Matilda Fernandes e Dias (deceased) Through LR'S H.NO. 59, Nirbhag , shiroda, Ponda presently residing At Dr. Alfredo home for the aged cotta, chandor.		
5	JMV/TNC/PUR/SJDA/01/2024	Smt. Natividade Costa and othrs r/o. H.No. 706, Nessai, Sao Jose De Areal, Curtorim, Salcete- Goa.	17/3 of SJDA	3550 Sqmts	Shri Sonu Narayan Naik represented by his legal heirs 1. Shri. Purushottam Vishnu Naik and othrs r/o. H.No. 757/b, Next to DCI, Factory, Aquem, Margao-Goa.	01	For Appearance
6	JMV/TNC/Pur/Cavelossim/02/2024	Lamartine Bernabe Conceicao Dias also known as Lamartine Barnabe Conceicao Dias r/o. Flat No. B-2, Sunning Dale Avenue, Pajifond, Margao, Salcete-Goa.	131/3 of Cavelossim	7000 Sqmts	Adminstrator of Comunidade (South Zone), Comunidade Building, Margao-Goa. and others	01	For Appearance
7	JMV/TNC/Pur/Deussua/03/2024	Antonio Neville Marcelino Gomes and othr r/o. H.No. 308, 2 nd Palvem, Deussua, chinchinim, Salcete- Goa.	11/4 and 11/6 of Deussua	2025 and 2425 Sqmts	Comunidade of Chinchinim Having office at Chinchinim, Salcete-Goa. and othr	01	For Appearance
8	JMV/TNC/Decl/Gonsua/7/2023	1.Mr. Basilio Roque Xavier Pereira Son of late Mr. Fortunato Pereira and Late Mrs. Ana Rosa D'Souza also known as Ana Rosa De Souza alias Andrade D'Souza About 67 years of age, Senior	Sy.No. 12/17, 19 and 24, 2/1, 4, 8 and 13 of village Gonsua (Betaltatim)	250sqmt s,75sqmt s, 1575 sqmts, 325 sqmts, 125 sqmts, 150	1. The Comunidade of Gonsua Through its Attorney Office of Comunidade of Gonsua, Gonsua, Salcete-Goa 2. The Administrator of Comunidade South Zone, Old	04	For Appearance

		Citizen r/o. Betalbatim, Salcete-Goa. and presently residing at H.No. G-2, Placido Residency, Pedda, Margao-Goa 2. Mr. Dionizio Delfino Pereira Son of late Mr. Fortunato Pereira and late Mrs. Ana Rosa D’Souza also known as Ana Rosa De Souza alias Andrade D’Souza about 81 years of age, Senior Citizen r/o. H. No. 7, Nagvaddo, Betalbatim, Salcete-Goa.		sqmts, 1000 sqmts,(re spectivel y)	Collectorate Building, Salcete, Margao-Goa.		
9	JMV/TNC/Decl/Curtorim/8/2023	1.Mr. Alexandrino Borges Major of age, Son of late Santana Encarnacao Borges Married and his wife, 2. Mrs. Lira Quiteria Fernandes alias Leira Quiteria Fernandes, Major of age r/o. H.No. 1359, Corjem, Curtorim, Salcete-Goa.	Sy.No. 82/2 of Curtorim village	4025 Sqmts.	1. Dr. Jose Francisco Xavier Camilo De Cunha also known as Dr. Camilo D’Cunha also Known as Camilo Santan Conceicao D’Cunha Son of Basilio Francisco Da Cunha Major of age, married and his wife, 2. Mrs. Carenine Lobo e Cunha Major in age, r/o. H.No. 839, Batora, Curtorim, Salcete-Goa.	05	For Written Arguments

10	JMV/TNC/Decl/Majorda/9 /2023	Shri Sebastiao Francisco Fernandes Son of late Shri Sebastiao Fernandes r/o. H.No. 460/A, Curilo waddo, Majorda, Salcete-Goa	Sy.No.128/ 2, 5, 10, 14 and 18 of Majorda village	250, 100, 475, 1625 and 1225 sqmts.	1. Jose Francisco Fernandes r/o. Curilo Waddo 2. The Administrator of Comunidade South Zone, Margao-Goa. 3. The Comunidade of Majorda, Salcete-Goa.	04	For Appearance
11	JMV/TNC/Decl/SJDA/10 /2023	1. Smt. Maria Rosada Fernandes W/o. Mr. Joao Piedade Pereira Aged 79 years R/o. H. No. 605, Igorjewaddo, Near Church St. Jose De Areal, Salcete-Goa 2. Mr. Deodato Pereira S/o. Joao Piedade Pereira, aged 54 years r/o. H.No. 608/A, Igorjewaddo, St. Jose De Areal, Curtorim, Salcete-Goa 3. Mr. Manoel Pereira S/o. Joao Piedade Pereira, aged 52 years r/o. H.No. 605/F, Igorjewaddo, Curtorim, Salcete-Goa. 4. Mr. Fettonio Pereira S/o. Joao Piedade Pereira aged 46 years R/o. H.No. 605, Igorjewaddo, Near Church Curtorim, Salcete-Goa	Sy. No. 72/4, 6, 7, 9, 13, 15, 16, 19 and 22 of village St. Jose De areal	3.75, 1.25, 2.50, 5.25, 4.50, 50, 50, 3.75 and 150 sqmts.	1. The Comunidade of Curtorim Through the Administrator of Comunidade Margao-Goa 2. The Administrator of Comunidade South Zone, Margao-Goa. 3. Mrs. Santana Pereira W/o. Inacio De Souza r/o. H.No. 1231/A, Dopot Maxem, Loliem, Poliem, South Goa. 4. Idalina Fernandes W/o. Milceades Fernandes r/o. H.No. 262, Uddamoddi, Uguem, Sanguem-Goa.	05	For Tracking Report

		5. Maria Ana Pereira D/o. Joao Piedade Pereira, aged 51 years, R/o. H.No. 42, Alto, Comba, Margao, Salcete-Goa.					
12	JMV/TNC/DECL/NUVEM/11/2023	Mr. Laban Rosario Benjamin de souza Alias laban de souza s/o. Late jose Xavier de souza r/o H.No. 344, Dom custodio pinho road, comba , margao-go	38/71 of Nuvem	1200	Mr. Joao fernandes Major in age r/o Belloy nuvem, salcete-go	01	For Appearance
13	JMV/TNC/NEG-DECL/RACHOL/12/2023	1.Mrs. Piedade D' cruz 2. Mr. Herman Thomas 3. Mrs Sharon Bernadine Bayross All r/o. Flat No. 701, 7 th floor, Little flower,Lourdes colony, orlem, malad (W), Mumbai 400 064	14/7 of Rachol	6075 Sq.mtrs	Mr. Salvador Dias Major of age, R/O. Ile de rachol, madhla waddo, rachol island, Salcete-go.	01	For Appearance
14	JMV/TNC/DECL/GUIRDOLIM/13/2023	Mr. Joaquim Sebastiao da costa s/o. Late Mrs. Rosa maria D'Costa r/o . H.No. 43, Bacho, Guirdolim, salcete-go	180/10 of Guirdolim	525 Sq.mts	1. Mr. Rdwin Barbosa, s/o. Late Barbosa, landlord 2. Mrs. Juliet Milagres faria E Barbosa, Major in age, W/O Mr. Edwin Barbosa, Both r.o. Fondegal, Curtorim, Salcete-go..	01	For Appearance
15	JMV/TNC/NEG-DECL/NAVELIM/14/2023	Mr. Stanley D'souza s/o late Mr. Antonio Arnolfo Santana D' souza	114/2 of Navelim	87 Sqmts	Mr. Roque Coutinho r/o. H.NO.231 Nagmoddem navelim,salcete	01	For Appearance

		herein represented by his POA mrs sindara D'souza R/O H.NO.156, Sinquetim, navelim, salcete goa			goa		
16	JMV/TNC/DECL/BENALIM/01/2024	Teotónio Karl Alemao and othr r/o. H.No. 58, Nagwado, Betalbatim, Salcete-Goa.	130/14 of Betalbatim		Marcelina Fernandes and others r/o. H.No. 181, Ranwado, Betalbatim, Salcete-Goa.	01	For Appearance
17	JMV/TNC/Decl/Calata/02/2024	Prakash Gracias and othr r/o. H.No. 121/2, Calata, Majorda, Salcete-Goa.	79/4 and 79/13 of Calata	3100 Sqmts	Ms. Anusuya Tukaram Verenkar and others r/o. H.No. 68, Ultima Parte, Opposite Railway Station, Calata, Majorda, Salcete-Goa	01	For Appearance
1st April 2024 till date							
1	JMV/TNC/Decl/03/2024	Rosa Maria Travasso r/o. H.No. 1162/B, Vetnem, Curtorim, Salcete-Goa.	22/4 of Curtorim	750 Sqmts	Mrs. Carmona Rodrigues alias Carmena Rodrigues alias Carmelina Clemente and others r/o. H.No. 1087, Madel curtorim	New	For Appearance

Jt. MAMLATDAR-VI COURT

TENANCY DECLARATION PENDING CASES							
Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	1 st April 2021 to 31 st March 2022						
1.	JM-VI / TNC/ DECL/BENALIM/2/2022	1.Mrs. Joaquina Socorrina Rodrigues e Rebelo and 2 ors.	250/9, 10,11 and 13	2000	1.The Administrator of Comunidade and one anr. Having its office at Margao, Salcete, Goa.	20	Respondent service
	1 st April 2022 to 31 st March 2023						
1	JM-VI /TNC/DECL/ASSOLNA/4/2022	Mr. Vishant Ankush Pednekar,	46/1 and 46/4	2000 625	Mr. Roberto Agostinho Antonio Santano Joao (SD) through his legal	17	Service of legal heris

					heirs and ors.		
2	JM-VI/TNC/DECL/CHINCHINIM/5/2022	Mr. Dickson Gomes,	364/7	5050	1.Communidade of Chinchinim and Administrator of Comunidade	18	Further evidence
3	JM-VI/TNC/DECL/7/2022	Mrs. Marcelina Dulcina Furtado and one anr.	396/11, 14,17,21 and 24	1675	1.The Administrator of Comunidade and the Attorney of Comunidade of Chinchinim, Having its office at Margao, Salcete, Goa.	21	order
4	JM-VI/ TNC/ DECL/MACASANA/9/2022	1.Mr. Francis Manuel Assumption and one anr.	140/14	12919	1.Agustinho D’Costa (SD) through his legal heir, Mr. Jose D’Costa,	20	evidence
5	JM-VI / TNC/ DECL/MARGAO/1/2023	1.Shri Rosario Ferreira and one anr.	Chalta no. 72 of P. T. Sheet no. 133	1000	1.Mrs. Maria Manuela Das Neves Ferreira and 12 ors.	15	Inquiry
6	JM-VI /TNC/DECL/VELIM/2/2023	1.Mrs. Marta Cardozo and ors.	125/9	3050	1.Communidade of Velim and 2 ors. Office at Velim, Salcete, Goa.	12	clarification
7	JM-VI / TNC /DECL/MAJORDA/4/2023	Mr. Joaquim Barbosa,	159/4	2775	Comunidade of Majorda	16	Appearance of newly added party
8	JM-VI/TNC/Decl/Colva /8/2023	Mrs. Agnela P. D’Silva,	18/7	1900	1.The Comunidade of Colva, Represented by its Attorney, Having its Office at Colva, Salcete, Goa. 2.Administrator of Comunidade, South Goa having its Office in Comunidade Building, Margao, Goa.	8	Notice of Respondent
9	JM-VI/TNC/DECL/DEUSSUA /11/2023	Mr. Cruz Viegas,	60/2	6425	1.Attorney of Comunidade de Deussua, Comunidade de Deussua, St. Anthony Chapel, Deussua, Chinchinim, Salcete, 2.Administrator of Comunidade,	9	evidence
	1 st April 2023 to 31 st March 2024						
1	JM-VI/TNC/Decl/Navelim/10/2023	1.Mrs. Maria Regina Fernandes,	42/6, 42/11	1750	1.Mr. Pity Carneiro (Since Deceased), Through his legal heir:-	5	Chief of applicant

		2. Mrs. Francisca Gomes, The applicant No. 2 is represented by her daughter, Miss. Evita Lucy Vales, by Power of Attorney.	42/14, 42/19 42/20, 42/21		a)Mr. Kenneth Anthony Carneiro alias Tony Carneiro,		
2	JM-VI/TNC/Decl/Varca/12/2023	Mr. Paulino Filipe Nery Fernandes r/o H.no.105, Novangull, Varca Salcete Goa	86/1	4150	1.Communidade of Var ca Through of attorney varca 2.The Administrator of Comunidade South Goa Comunidade Building Margao Goa	6	Evidence of applicant
3	JM-VI/TNC/Decl/Dicarpale/13/2023	Shri Sery Rodrigues r/o H.no.236/A-1,Aquem, Baixe Fulsabhat,Navelim,salcete	35/12	2614	1.Communidade of Dicarpale Through its attorney Dicarpale 2. The Administraot of Comunidade 3.Executive Engineer W.D VI,PWD,Fatorpa 4.Luis Rebello Dicarpale, salcete	8	Reply of respondent
4	JM-VI/TNC/Neg/Decl/orlim/13A/2023	1.Hermogenes Jose Napolean Jhon Furtado 2.Selvina Thedodolinda Terezinha Furtado Both r/o H.no.5A-2 Paradise appts Aquem, Alto Margao	70/1 70/8	225sq mts 2750sq mts	1.Eufrazia Fernandes r/o Orlim Salcete	2	Service of respondent
5	JM-VI/TNC/Neg/Decl/orlim/14/2023	1.Hermogenes Jose Napolean Jhon Furtado 2.Selvina Thedodolinda Terezinha Furtado Both r/o H.no.5A-2 Paradise appts Aquem, Alto Margao	70/5	175sq mtrs	1.Eufrazia Fernandes 2.Conceicao Luis 3.Islanda Barreto All r/o Orlim, Salcete	2	Service of respondent
6	JM-VI/TNC/decl/Veroda/17/23	Shri Purso Shankar Dessai @ Purso Xencar Naique Dessai & othrs r/o H.no.1614,Cuncolim	79/3 79/5 79/7 79/9 79/11 228/30 200/11		Sociedade de Agricola Das Gaoncars Das Aldeias De Cuncolin e Veroda Rep President Shaba R. Dessai r/o Bhiunsa Cuncoim	2	Inquiry

7	JM-VI/TNC/Decl/Rachol/1/24	Smt. Jacinto Fernandes Oliveira Mr. Guilherme Antao Oilveira Both r/o H.no.07,Ilha De Rachol, Salcete Goa	16/4	3150sqmts	Late Milagres Santan Rodrigues Through legal heirs 1.Mr. Nerves Sebastian Rodrigues & 2 othrs	2	Appearance
8	JM-VI/TNC/Decl/Sarzora/2/24	Mr. Sebastiao Mascarenhas 2.Santana Jane Vaze Mascarenhas Both r/o H.no. 186,Sarzora, Salcete Goa	136/2	2850sq mts	1.The Administrator of Comunidade of South Zone 2.The Comunidade of Sarzora Through Administrator of comunidade of South zone Margao	1	steps
9	JM-VI/TNC/Decl/SJDA/3/24	1.Simaa0 Cardoso(SD) Through his legal heris 1.Pedro Cardoso & 3 othrs r/o oilem,SJDA, Salcete Goa	268/43 268/41 268/61 268/56 268/59 268/67 268/49 268/69 268/51 268/53 268/71 268/70 268/58	175sqmts 150sqmts 225sqmts 150sqmts 125sqmts 100sqmts 175sqmts 100sqmts 350sqmts 150sqmts 975sqmts 127sqmts 120sqmts	The Administrator of Comunidade of Salete 2.The attorney of comunidade of curtorim	2	Appearance
10	JM-VI/TNC/Decl/Benaulim/4/2024	Oliveiro Rpdrigues & othrs r/o Benaulim	72/11	7200	1.The Communide of Benaulm 2.The Administrator of Comunidade Benaulim	1	Appearance
	1 st April 2024 to till date						
1	JM-VI/TNC/Decl/Varca/5/24	Julio Santana Costa & othrs	253/4		The Administrator of comm.. Margao 2.The attorney having office varca	0	Appearance
	TENANCY PURCHASE PENDING						
	1 st April 2021 to 31 st March 2022						
		NIL					
	1 st April 2022 to 31 st March 2023						
		NIL					
	1 st April 2023 to 31 st March 2024						

1	JM-VI/TNC/Pur/Nuvem/5/23	Martinho Costa & 2 othrs Nuvem Salcete	157/2	6125	Albertina Braganza r/o Nuvem 2.Communidde of Margao	10	Notice to legal heris
	1 st April 2024 to TILL DATE						
1	JM-VI/TNC/Pur/sirlim/1/24	Ludovina Tereza Pereira r/o assolna	28/4	225	1.Communidade of Sirlim Through attorney 2.The Administrator of Comunidade of south	1	Reply of opponent
2	JM-VI/TNC/Pur/sernabatiim/2/24	Antonio Rodrigues r/o sernabatim salcete	47/1	5300	Pe Antonio F de c de Joques Fernandes & 3 othrs r/o Benaulim, Salcete	1	Steps to serve respondent

Jt. MAMLATDAR-VII COURT

Sr. No	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No of hearing	Current Status
1st April 2021 to 31st March 2022							
1	JM-VII/TNC/Dec/Chin/03/2021	Mr.Rosario Francisco Fernandes r/o H No. 1131/A, New Durga,Chinchinim, Salcete Goa	118/9	6975 sq mts	Ms. Berta Menezes Braganza Ms. Olga Menezes Braganza Ms. Beatriz Menezes Braganz	26	Evidnace
2	Case No.:- JM- VII/TNC/Decl/08/2021	Salvador Gomes Rosario Gomes Pauline Fernandes Santana Gomes r/o H No. 335, Aquem- Baixo	32/2	5600 sq mts	Comunidade of Margao Administrator of Comunidade of South Datta E Poi Raiturkar Sebastiana Costa	20	cross
3	JM-VII/TNC/DEC/Chinchinim/ 10 /2021	Mr. Teotonio Menezes Mr. Frazer Valentino Menezes Both resident of H No. 60, Sucaldem, ward, Chinchinim	186/7	1075 sq mts	The Comunidade of Chinchinim The Administrator of Comunidade	39	Evidance

		Salcete-Goa Ms. Celina Menezes Mr. Minguel Crasto Both resident of H No. 287, Dovandem, Margao-Goa					
4	JM-VII/TNC/DEC/Chinchinim/11/2021	Mr. Teotonio Menezes Mr. Frazer Valentino Menezes Both resident of H No. 60, Sucaldem, ward, Chinchinim Salcete-Goa Ms. Celina Menezes Mr. Minguel Crasto Both resident of H No. 287, Dovandem, Margao-Goa	186/9	750 sq mts	The Comunidade of Chinchinim The Administrator of Comunidade	39	Evidance
5	JM-VII/TNC/DEC/SJA/14/2021	Mariano Silva Mrs Dumentina Fernandes e Silva, Both residing at H No. 291-B, Near Dr. Souza House, Comba,Sao Jose de Areal, Salcete Goa	178/2	51.00 sq mts	Comunidade of Curtorim The Administrator of Comunidade, Mr. Domingo Silva Fatima Carvalho Antonetta Rebello, Godfry Silva Daisy Silva Agnelo Silva, Thelma Carvalho,	21	appearance
6	Case No.:- JM-VII/TNC/Decl/SJA/15/2021	Shri Ganexma Quexova Rivoncar alias Ghanashyama Keshava Revonkar, Smt. Lata G. Revoncar Both resident of H No. 370, Comba Margao Salcete Goa.	37/3,27,29,30,31,38/8,9, 22, 34, 38	23.800 sq mts	Smt. Josepha Mascarenhas Since deceased now represented by her legal heirs Mr. Domingo Rosario Fernandes Mrs. Mariqunha Brazinha Moreis E Fernandes	24	order

7	Case No. JM-VII/TNC/ ISSUE /01/2022	Mrs. Marca Mascarenhas Miss Suzana Yoana Mascarenhas Both residents of H No. 179, Luisvaddo, Calata, Majorda	59 and 57/1 58/1,60,6 1	575 sq mts	Mrs. Elsie Rose Kamalakant Sharangdhar Ms. Neeta Kamalakant Sharangdhar Ms. Natasha Kamalakant Sharangdhar Daughter of late Kamalakant Sadashiv Sharangdhar Mr. Placido Luis Vaz Mr. Marcia Alina Vaz , Mr Irenio Vaz, Mrs. Sebastiana Vaz, Mr. Souter Vaz, Mrs. Maria Fatima Vaz , Mr. Vincent Villanova Fatima Vaz alias Vaz Gregory Vaz . Mrs. Isabel Vincent Vaz	20	Evidance
8	JM-VII/TNC/NEG- DECL/Verna/04/2022	Shri Olavo Maria Menezes Gama Grisoli Smt Sandra Teles Menezes Gama both Indian National resident of House No. 210, Senaulim, Verna, Salcete- Goa	29/55,87, 95,122,1 30	975.sq mts	Salvador Vaz	23	order
9	JM-VII/TNC/NEG- DECL/Verna/05/2022	Shri Olavo Maria Menezes Gama Grisoli s/o late Mr Francisco Antonio Grisoli Menezes aged 61 years, service and landlord, married and his wife Smt Sandra Teles Menezes Gama w/o Shri Olavo Maria Menezes Gama Grisoli aged 53 years, service, married	29/121	25 sq mts	Mrs. Euland Colaco	23	order

		both Indaian National resident of House No. 210, Senaulim, Verna, Salcte- Goa					
10	JM-VII/TNC/NEG- DECL/Verna/06/2022	Shri Olavo Maria Menezes Gama Grisoli Smt Sandra Teles Menezes Gama. both Indaian National resident of House No. 210, Senaulim, Verna, Salcte- Goa	29/15.40, 42,104,1 13,128	800 sq mts	Mr. Joao Cruz	23	order
11	JM-VII/TNC/NEG- DECL/Verna/07/2022	Shri Olavo Maria Menezes Gama Grisoli Smt Sandra Teles Menezes Gama both Indaian National resident of House No. 210, Senaulim, Verna, Salcte- Goa	29/65,67, 69,103	300 sq mts	Vicente Fernandes	23	order
12	JM-VII/TNC/NEG- DECL/Verna/08/2022	Shri Olavo Maria Menezes Gama Grisoli Smt Sandra Teles Menezes Gama both Indaian National resident of House No. 210, Senaulim, Verna, Salcte- Goa	29/85	625 sq mts	Mr. Jacques Remedio Gomes	23	order
13	JM-VII/TNC/NEG- DECL/Verna/09/2022	Shri Olavo Maria Menezes Gama Grisoli Smt Sandra Teles Menezes Gama both Indaian National	29/8,93,1 23	325 sq mts	Mr. Conceicao Fernandes	23	order

		resident of House No. 210, Senaulim, Verna, Salcte-Goa					
14	JM-VII/TNC/DECL/Velim/10/2022/	Epifania Rodrigues e Fernandes, Both Indian National resident of H No. 633, Gorcamorada, Velim, Salcete, Goa	385/27	4100 sq mts	Comunidade of Velim Administrator of Comunidade	19	order
15	JM-VII/TNC/DECL/TALVORDA/11/2022	Smt. Cristalina Carvalho Resident of H No. 265, Bamnabhat Ambaulim Quepem-Goa	15/1	130.25 sq mts	Shri Agnelo Reis Falcao Mr. Gema Viegas Mathew Viegas Mr. Royen Valeriano Viegas Shri Clifton Santa Marto Viegas	20	Affidavit in Evidance
16	JM-VII/TNC/DECL/Talvorda/14/2022	Shri Roque Fernandes, Mrs. Fransquina Rebello Both resident of H.No.253, Bamnabhat, Ambaulim, Quepem-Goa Mrs Estela Vales Wife of late Camilo Fernandes Resident of H.No.251, Bamnabhat, Ambaulim, Quepem – Goa Shri Agostin Fernandes, Son of late Lourence Fernandes, Mrs. Salvosao Dias Both resident of H.No.249, Bamnabhat, Ambaulim, Quepem - Goa.	15/1	4341sq mts	Shri Agnelo Reis Falcao Mr. Gema Viegas, Mathew Viegas Mr. Royen Valeriano Viegas Shri Clifton Santa Marto Viegas	20	Evidance
17	JM-VII/TNC/DECL/BETALBATIM/15/	Mr. Bruno Rodrigues s/o Teodosio Francisco	102/8 &	7.25 sq	Comunidade of Betalbatim Through its attorney	12	order

1	JM-VII/TNC/DECL/ VARCA/02/2023	Mr. Raul Rebelo alias Raul I Mrs. Filomena Rebello alias Filomena Conceicao Vas ul R Mr. Abel Rebello alias Abel Rebello,lías Raul Rebell Mrs. Martha Rebello alias M Carlota Rodrigues All resident of H No. 1066/B, Mazilwaddo, Mellant Benaulim, Salcete- Goa.	269/1,26, 28,30,32, 40,42 44 & 46	6500 sq mts	The Administrator of Comunidade Mr. Joaquim Rebello Mrs. Angela Rebello	11	steps
2	JM-VII/TNC/NEG- DECL/COLVA/04/2023	Pascoal Fernandes , Remigia Afonso both resident of H No. 348/2, 4 th ward Colva, Salcete-Goa.	127/4	2950 sq mts	Smt. Caitana Maria Fernandes, Mr. Josefat Afonso Mr.Menino Fernandes since deceased through legal heirs a) Epifania Fernandes b) Cipriano Agnelo Fernandes c) Gracy Fernandes d) Peter Paul Fernandes e) Lucinda Fernandes f) Angelica Fernandes 1. Joaquim Francisco Fernandes Since deceased through legal heirs a) Marcelina Fernandes b) Shriniwas Vardove 2. Jacinta C Fernandes 3. Hermida Fernandes 4. Minguel Ribeiro 5. Assis Fernandes Since deceased through legal heirs a) Gema Fernandes b) Vanessa Fernandes e Machado	09	cross

					c) Ressano Machado d) Tonya Fernandes e de Souza e) Arlindo de Souza f) Ashley Fernandes		
3	JM-VII/TNC/NEG-DECL/LOUTOLIM/05/2023	Thomas Barreto, r/o H .No. 123,, Tollopwada, Borim Ponda, Goa.	434/6	2725 sq mts	Comunidade of Loutulim, Through. The Administrator of Commnidade Mrs.Eusobia S. L. Vaz Wife of late Pobres Agnelo Vas,	09	Evidence
4	JM-VII/TNC/DECL/RAIA/06/2023	Diogo Cardozo r/o H .No. 1101, Colleandongor, Raia, Salcete-Goa. Domingo Cardoso alias Domingos Cardoso r/o H No. 1100, Colleandongor, Raia Salcete-	202/1	1365 sq mts	Luis Caetano Guilherme Fernandes E Melo alias wellington D Melo Maria Das Dores Mesquita alias Dores de Melo	08	reply
5	JM-VII/TNC/DECL/RAIA/07/2023	Mrs. Marcelina Fernandes Housewife, resident of House No 986, Odir, Assolna Salcete, Goa	149/16	-	Assencao Fernandes Mr.Nazareno Fernandes Mr. Jesuino Fernandes Mr. Lourdes Fernandes Mr. Elvish Fernandes Mrs. Yasmin Pinheiro e Mascarenhas; .Mr. Erlick Macarenhas; Mrs. Maria Dos Anjos Teodolinda Pinheiro, Mr. Sashi Pinheiro; Mrs. Melissa Forey e Pinheiro; Mrs. Sonali Pinheiro Mr. Melwin Fernandes; The comunidade of Assolna, Throughits Attorney Mr.Denzil Noronha;	07	Affidavit in Evidence
6	JM-VII/TNC/NEG-DEC/ORLIM/	Mr. Herrmogenes Joseph	70/4,2,&	275 sq	Mrs. Conceicao Luis	05	steps

	08/2023	Napolean Jhon Furtado Mrs. Selvina Theodolinda Terezinha Furtado Both residents of House No 5,A-2, Paradise Appts, Aquem, Alto,Margao. Salcte-Goa	7	mtrs	Resident of Orlim Salcete-Goa		
7	JM-VII/TNC/DECL/CAVORLIM/10/2023	Antonio Teodoro Fernandes Smt Lourdina Vaz Both residents of H.No 114-B, Grande Vanelim Colva, Salcete Goa Mr. Saturnino Fernandes Mrs Fatima Fernandes Both residents of H.No 114, Grande Vanelim Colva, salcete Goa	Sy no 116/21	7525 sq mtrs	Comunidade of Cavorim Represented by The Administrator of Comunidades South Zone	02	reply
8	Case No. JM-VII/TNC/ISSUE /02/20	Mr. Patrocino Carvalho, Mrs. Antonetta Carvalho, , Mr. Salvador Carvalho, Mrs. Sylvia Carvalho, Mr. Jacinto Carvalho,, All resident of H.No.388, Near Railway Station, Majorda , salcete , Goa. Mr. Antonio Rodrigues, Mr. Lyod Rodrigues Mrs. Sonia Rodrigues, All resident of house number Behind Holy spirit Church, Margao, Goa. Mrs.Elsie Rose Kamlakant Sh Mrs. Antonetta Carvalho, Mr. Salvador Carvalho,		1550 sq mts	Mrs.Elsie Rose Kamlakant Sharangdhar Ms. Neeta kamlakant Sharangdhar Ms. Natasha Kamalakant Sharangdhar Mr. Placido Luis Vaz Mrs. Marcia Alina Vaz, Mr. Irenio Vaz Mrs. Sebastiana Vaz Mr. Souter vaz Mrs. Maria Fatima Vaz Mr. Vincent Villonova Fatima Vaz Alias Vincent Gregory Vaz, Mrs. Isabel Vincent Vaz, The Plaintiff No.1 to 7,9,0 and 11 Are herein represented by their Attorney Plaintiff No.8 namely Souter Vaz,	04	steps

		Mrs. Sylvia Carvalho, Mr. Jacinto Carvalho, All resident of H.No.388, Near Railway Station, Majorda , salcete , Goa 1. Mr. Antonio Rodrigues, Mr. Lyod Rodrigues Mrs. Sonia Rodrigues					
1 st April 2023 to 31 st March 2024							
1	JM-VII/TNC/DECL/CHINCHINIM/ 01/2024	Mr. Olencio Jordao de Almeida Mrs. Zita Tereza Sequeira e Almeida Represented by her power of attorney holder Mr. Olencio Jordao de Almeida Both residents of H No. 660, Dandewaddo, Chinchinim Salcete-Goa	231/1	4825 sq	The Administrator of Comunidades Comunidade of Chinchinim Through Administrator of Comunidade of	01	apperance
2	JM-VII/TNC/DECL/TALA/ 02/2024	Mrs. Claudina Da Silva Mr. Toni Jose da Silva both residents of H No. 451/A, Bellem, Navelim. Salcete-Goa	86/1,2,5 and 107/0	9140 sq	1. Mr. Cipriano Vito Fernandes (Since deceased and now represented by his LR's) a) Mrs Janelita Dolcie Fernandes b) Mr. Fulton Constantino Fernandes c) Mrs. Queenie Pedrinha Vas d) Mrs. Simosa Rosita Fernandes	01	appearance
3	JM-VII/TNC/DECL/CURTORIM/03/2	Shri Glorio D' Mello, r/o H No. 934, Grande Rumbordem, Curtorim, Salcete-Goa.	213/8	6400 sq mts	Shri Antonio Manuel D' Costa Smt. Agnela Monita D Costa Shri Francisco Agnelo Gustavo Adolfo Jose Britto,	02	appearance

4	JM-VII/TNC/DECL/VELIM/ 04/2024	Mrs. Sugandhi Ramesh Vengurlekar Mr. Dharmesh Ramesh Vengurlekar Mrs. Bina Shailesh Gaonkar All r/o H No. 1337, Bapsora Velim, Salcete-Goa	229/4& 7		Comunidade of Velim Administrator of Comunidade Of Salcete at Margao-Goa	02	appearance
5	JM- VII/TNC/DECL/LOUTOLIM/05/202 4	Mr. Damodar Narayan Rivonkar alias Damu N. Rivankar, r/o of H No. 1018, Vanxem Loutolim, Salcete Goa	370/1		Seplis Noronha alias Simplix Noronha alias Antonio Simplicio Noronha (Since deceased) Through his legal Representative Mr. Paulo Noronha Mrs. Olivia Noronha Comunidade of Loutolim Through its Attorney Loutolim, Salcete-Goa The Administrator of Comunidade South Goa. Margao-Goa.	01	appearance

TENANCY PURCHASE JM VII

Sr. No	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No of hearing	Current Status
1 st April 2021 to 31 st March 2022							
NIL							
1 st April 2022 to 31 st March 2023							
1	JM-VII/TNC/Pur/Macasana/05/2022	Shri Gonsalves Andrade Almeida r/o H No. 466, Cantem Macasana Salcete-Goa	52/5	3100 sq mts	Shri Cidalia Almeida Shri Navin Chandra	20	order
2	JM-VII/TNC/PUR/ AMBELIM /02/2023	Shri Milagres Cipriano Fernandes alias Cipriano Fernandes Mrs. Maryfly Fernandes Both residents of Flat No. BG-2, Heritage Building, Ratwaddo	122/7& 122/4	855 sq mtrs	Comunidade of Ambelim Shri Soccoro Fernandes Mrs. Milagrin Fernandes Shri Avelino Conceicao Fernandes	18	steps

		Navelim, Salcete-Goa.			ete-Goa Mrs. Lizy Fernandes		
3	JM-VII/TNC/PUR/ VARCA /03-A/2023	Mr. Mauricio Chagas Fernandes Resident of H No. 270, Laxette Varca, Salcete-Goa.	54/7 & 52/14	975 sq mts & 3625 sq mts	Mrs. Maria Frida Guilhermina Fernandes Mr. Oscar R Fernandes Mr. Antonio Martinho Teotonio Pinto . Mr. Gabriel Leo Pinto	14	order
4	JM-VII/TNC/PUR/18- C/CURTORIM/07/2023	Shri Conceicao de Alindo Fernandes 2. Mrs Catarina Duarte, All residents of H No. 568, Verabhath, Curtorim Through their power of Attorney Conceicao Dias Businessman, Indian national r/o H No. 50, Fondegal, Curtorim-G	334/0	2375 sq mts	Mr. Shrikant Rama Kudalkar Mr. Manohar Rama Kudalkar Mr. Vinayak Rama Kudalkar Mrs Nalini Mahav Kudalkar Mr. Caitan Fernandes	03	Arguments
5	JM-VII/TNC/PUR/18-C/VARCA/ 01/2024	Mr. Constancio Manuel Rodrigues Mr. Valent Rodrigues Both r/o H No. 287, Laxette Varca Salcete-Goa.	29/9	1500 sq	The Comunidade of Varca Through Administrator of Comunidade of Salcete The Administrator of Comunidade of Salcete -	01	Appearance
6	JM-VII/TNC/PUR/18-C/SJA/ 02/2024	Shri. Gabriel Costa alias Gabriel de Costa Smt. Esperanca Miranda e Costa Both r/o H No. 700, Galli, Sao Jose de Areal Salcete-Goa	86/3,4	725 sq	Shri Filomeno Bonifacio de Viera Menezes Residing near Electricity Department Next to St. Joseph High School,Aquem, Margao-Goa	O1	Appearance

MAMLATDAR IN COLLECTORATE COURT

i) 2021-2022: Nil

ii) 2022-2023

Sr. No.	Case No.	Name of the Tenant/applicant & address	Sy.No	Area of land in sq.mts.	Name of the Owner of the land	No. of hearings held	Current status of the case

1	JMV/TNC/Decl/Raia/21/2017(Old) MIC(S)/ TNC/Decl/Raia/21/2022(New)	Shri Joao Francisco Delfino Fernandes alias Joao Francisco Delfin Fernandes R/o. Raia, Salcete-Goa Rep. by POA Smt. Rosada Fernandes e Pereira, r/o. Macazana, Salcete Goa.	29/6	2450	1.Communidade of Raia Through its attorney 2.Administrator of Comunidade, South zone Margao. 3.Shri Pedro Agnelo Pereira @ Agnelo Pereira also known as Pedro Agnelo Pereira Goa. 4.Mrs. Luiza Maria Fernandes 5.Mr. Caetano Francisco Gomes both 6.Mrs. Rita A. Monterio	81	Fixed for Evidence of respondent
2	JMV/TNC/Decl/Raia /12/2017 (Old) MIC(S)/TNC/Decl/Raia/7/2022(New)	Rosalina Quadros R/o. H.NO.365, Manora, Raia, Salcete Goa.	300/13	1525	1.Jose M. Quadros 2.Communidade of Raia 3.Administrator of Comunidade South, Margao	83	Fixed for cross of applicant
3	JMV/TNC/Decl/Chinchinim /51/2017 (Old) MIC(S)/TNC/Decl/Chinchinim/8/20 22 (New)	Mr. Antonio Rosario Gonsalves (deceased) a)Fatima J.O Alphonso b)Syzelle M. Alphonso c)Daniel O. Alphonso All r/o. Bhandup, Mumbai d)Abranzinha M.M. Gonsalves e)Vito A. Fernandes both r/o. Velim, Salcete Goa f)Barbara M. Fernandes g)Kenny P. Fernandes Both r/o. Betalbatim, Salcete Goa. h) Furtoso A. Gonsalves i)Elena L. Cirila Both r/o. Chinchinim, Salcete Goa.	385/3	3325	Mr. Cristovao Furtado e Cristavau Furtado deceased, through LR's 1.Agnelo Roque de Cristavam Furtado @ Agnelo Furtado 2.Mrs. Maria.H. Colaco e Furtado 3.Mrs. Sergio .R. de Cristavam Furtado @ Se Furtado 4.Mrs. Annette C. Monterio Furtado @ Annette Monteiro 5.Mr.Roque J .P. Furtado @ Roque Furtado 6.Mrs. Maria Rosa L. S. Dias, 7.Mr. Dulio R.C. Furtado @ Dulio Furtado 8.Mrs. Maria I.E.Menezes	75	Fixed For Evidence of applicant
4	JMV/TNC/Decl/18/2017(Old) MIC(S)/TNC/Decl/9/2022(New)	Herculano Boges & Alba Mater Almeida Ms. Ena Josenna Almeida R/o. Banda, Assolna	116/30	625	Fidelina D'souza Mr. Rodolfo Nazario Fernandes alias Rodalf N.	66	Disposed

		Salcete Goa.			Fernandes(deceased through L/R's Mrs. Filomena Fernandes Mr. Socorro Fernandes Mrs. Catherine Fernandes Mr. Orthi Fernandes (deceased)		
iii) 2023-2024							
1	JMV/TNC/Decl/Raia/21/2017(Old) MIC(S)/ TNC/Decl/Raia/21/2022(New)	Shri Joao Francisco Delfino Fernandes alias Joao Francisco Delfin Fernandes R/o. Raia, Salcete-Goa Rep. by POA Smt. Rosada Fernandes e Pereira, r/o. Macazana, Salcete Goa.	29/6	2450	1.Communidade of Raia Through its attorney 2.Administrator of Comunidade, South zone Margao. 3.Shri Pedro Agnelo Pereira @ Agnelo Pereira also known as Pedro Agnelo Pereira Goa. 4.Mrs. Luiza Maria Fernandes 5.Mr. Caetano Francisco Gomes both 6.Mrs. Rita A. Monterio	81	Fixed for Evidence of respondent
2	JMV/TNC/Decl/Raia /12/2017 (Old) MIC(S)/TNC/Decl/Raia/7/2022(New)	Rosalina Quadros R/o. H.NO.365, Manora, Raia, Salcete Goa.	300/13	1525	1.Jose M. Quadros 2.Communidade of Raia 3.Administrator of Comunidade South, Margao	83	Fixed for cross of applicant
3	JMV/TNC/Decl/Chinchinim /51/2017 (Old) MIC(S)/TNC/Decl/Chinchinim/8/20 22 (New)	Mr. Antonio Rosario Gonsalves (deceased) a)Fatima J.O Alphonso b)Syzelle M. Alphonso c)Daniel O. Alphonso All r/o. Bhandup, Mumbai d)Abranzinha M.M. Gonsalves e)Vito A. Fernandes both r/o. Velim, Salcete Goa f)Barbara M. Fernandes	385/3	3325	Mr. Cristovao Furtado e Cristavau Furtado deceased, through LR's 1.Agnelo Roque de Cristavam Furtado @ Agnelo Furtado 2.Mrs. Maria.H. Colaco e Furtado 3.Mrs. Sergio .R. de Cristavam Furtado @ Se Furtado 4.Mrs. Annette C. Monterio Furtado @ Annette Monteiro	75	Fixed For Evidence of applicant

		g)Kenny P. Fernandes Both r/o. Betalbatim, Salcete Goa. h) Furtoso A. Gonsalves i)Elena L. Cirila Both r/o. Chinchinim, Salcete Goa.			5.Mr.Roque J .P. Furtado @ Roque Furtado 6.Mrs. Maria Rosa L. S. Dias, 7.Mr. Dulio R.C. Furtado @ Dulio Furtado 8.Mrs. Maria I.E.Menezes		
iv) 2024- till date							
1	JMV/TNC/Decl/Raia/21/2017(Old) MIC(S)/ TNC/Decl/Raia/21/2022(New)	Shri Joao Francisco Delfino Fernandes alias Joao Francisco Delfin Fernandes R/o. Raia, Salcete-Goa Rep. by POA Smt. Rosada Fernandes e Pereira, r/o. Macazana, Salcete Goa.	29/6	2450	1.Communidade of Raia Through its attorney 2.Administrator of Comunidade, South zone Margao. 3.Shri Pedro Agnelo Pereira @ Agnelo Pereira also known as Pedro Agnelo Pereira Goa. 4.Mrs. Luiza Maria Fernandes 5.Mr. Caetano Francisco Gomes both 6.Mrs. Rita A. Monterio	81	Fixed for Evidence of respondent
2	JMV/TNC/Decl/Raia /12/2017 (Old) MIC(S)/TNC/Decl/Raia/7/2022(New)	Rosalina Quadros R/o. H.NO.365, Manora, Raia, Salcete Goa.	300/13	1525	1.Jose M. Quadros 2.Communidade of Raia 3.Administrator of Comunidade South, Margao	83	Fixed for cross of applicant
3	JMV/TNC/Decl/Chinchinim /51/2017 (Old) MIC(S)/TNC/Decl/Chinchinim/8/20 22 (New)	Mr. Antonio Rosario Gonsalves (deceased) a)Fatima J.O Alphonso b)Syzelle M. Alphonso c)Daniel O. Alphonso All r/o. Bhandup, Mumbai d)Abranzinha M.M. Gonsalves e)Vito A. Fernandes both r/o. Velim, Salcete Goa f)Barbara M. Fernandes	385/3	3325	Mr. Cristovao Furtado e Cristavau Furtado deceased, through LR's 1.Agnelo Roque de Cristavam Furtado @ Agnelo Furtado 2.Mrs. Maria.H. Colaco e Furtado 3.Mrs. Sergio .R. de Cristavam Furtado @ Se Furtado 4.Mrs. Annette C. Monterio Furtado @ Annette Monteiro	75	Fixed For Evidence of applicant

		g)Kenny P. Fernandes Both r/o. Betalbatim, Salcete Goa. h) Furtoso A. Gonsalves i)Elena L. Cirila Both r/o. Chinchinim, Salcete Goa.			5.Mr.Roque J .P. Furtado @ Roque Furtado 6.Mrs. Maria Rosa L. S. Dias, 7.Mr. Dulio R.C. Furtado @ Dulio Furtado 8.Mrs. Maria I.E.Menezes		

Taluka : Mormugao

Mamlatdar Court

2021-2022

Tenancy Declaration

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	MAM/MOR/TenB1/05/2019	Suchita Govind Naik Mr. Socorro Francisco Fernandes r/o. HNo.120-A, Nr Gomteshwar Temple, Baina, Vasco	SyNo.103/1 of Chicalim Village	200	Comunidade of Chicalim Ashok Govind Naik & 12 others	45	Fixed for Argument on application for production of documents
2	MAM/MOR/B1/03/2017	Premavati Naik & 7 others r/o.HNo.138, Rua de Maria Sancoale	Sy.No.264/9, 265/1, 265/4, 267/2, 269/3 269/4 of Sancoale Village	1000 2850 450 3875	Confre de Confraria Santissimo Sacramento de Nossa Senorra De Guia	61	Fixed for filing written argument of Resp. on 09/07/2024

Tenancy Purchase

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	NIL						

Year 2022-2023

Tenancy Declaration

Sr.No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	NIL						

Tenancy Purchase

Sr.No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	NIL						

2023-24

Tenancy Declaration

Sr.No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	NIL						

Tenancy Purchase

Sr.No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	MAM/MOR/TNC/PUR/02/2024	Jose Lowrenco Vaz(deceased) 1.Mrs. Socorrinha Dias r/o.HNo.229, Cotarwaddo Cansaulim	Dy.No.15/1 of Cansaulim Village	775	1.Rosario Pereira(deceased) 2. Comunidade of Cansaulim	2	Steps of applicant
2	MAM/MOR/TenPurc/01/2024	Lily Coelho r/o.Hno.12, Velsao	Sy.No.15/1 Village Cansaulim	-	Lumilino Gomes Costa(deceased) a.Dr Bosueet Afonso b.Ana Afosnso & two others	05	Fixed for reply of respondent on 17/07/2024

2024- till date

Tenancy Declaration

Sr.No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	NIL						

Tenancy Purchase

Sr.No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	NIL						

JT. MAMLATDAR I, MORMUGAO

Tenancy Declaration

2021-22

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	JM-I/MOR/B1/02/2021	Mr. Sebastiao Serrao r/o. H. No. 140/1, Velwaddo, Quelossim, Mormugao, Goa	107/0 of Quelossim Village 3000 sq. mtrs.	3000 sq. mtrs.	The Comunidade of Quelossim Quelossim, Mormugao, Goa	21	Continuation of Cross of AW1

Tenancy Purchase

2021-22

Sr.	Case No.	Name of Tenant/	Survey No.	Area	Name of the land owner	No. of	Current Status

No.		Applicant and address				hearings	
1	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Tenancy Declaration

2022-23

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Tenancy Purchase

2022-23

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Tenancy Declaration

2023-24

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	Jt-I/TNC/DEC/CUE/01/2023	Mr. Anil G. Sardesai Mrs. Anuradha Anil Sardesai, Both R/o. H. No. 4/417(B) (1), Nasgush Krupa, Mangor Hill, Vasco-Da-Gama, Goa.	28/15 of Cuelim Village	2925 sq. mts.	Mr. Juaozinho Fernandes (sd) through LR 1. Mrs. Mariani Fernandes and othrs r/o. H. No. 65/A2, Borsulem, Cuelim, Cansaulim, Goa	10	Orders on Preliminary Objections

Tenancy Purchase

2023-24

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	JT-I/TNC/PURCH/COR/01/2023	Mr. Antonio Domingo Puthampurakal and other r/o. H. No. 955, Madant, Cortalim, Goa	27/4 of Cortalim Village		Mr. John Coutinho r/o. Madant, Cortalim, Goa	02	Appearance of the Opponent

Tenancy Declaration

2024 to till date

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1.	JT-I/TNC/DEC/SAN/01/2024	Shri. Avaduta Bogvanta Naique r/o. H. No. 167, Simpall, Sancoale, Cortalim, Mormugao	303/1 of Sancoale Village		The Office of Comunidade of Sancoale Sancoale, Mormugao Taluka	01	Reply of the Opponent on the main application

Tenancy Purchase

2024 to till date

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1.	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Tenancy Declaration

2021-22

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	JM-I/MOR/B1/02/2021	Mr. Sebastiao Serrao r/o. H. No. 140/1, Velwaddo, Quelossim, Mormugao, Goa	107/0 of Quelossim Village 3000 sq. mtrs.	3000 sq. mtrs.	The Comunidade of Quelossim Quelossim, Mormugao, Goa	21	Continuation of Cross of AW1

Tenancy Purchase

2021-22

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Tenancy Declaration

2022-23

Sr.	Case No.	Name of Tenant/	Survey	Area	Name of the land owner	No. of	Current Status

No.		Applicant and address	No.			hearings	
1	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Tenancy Purchase

2022-23

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Tenancy Declaration

2023-24

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	Jt-I/TNC/DEC/CUE/01/2023	Mr. Anil G. Sardesai Mrs. Anuradha Anil Sardesai, Both R/o. H. No. 4/417(B) (1), Nasgush Krupa, Mangor Hill, Vasco-Da-Gama, Goa.	28/15 of Cuelim Village	2925 sq. mts.	Mr. Juaozinho Fernandes (sd) through LR 2. Mrs. Mariani Fernandes and others r/o. H. No. 65/A2, Borsulem, Cuelim, Cansaulim, Goa	10	Orders on Preliminary Objections

Tenancy Purchase

2023-24

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1	JT-I/TNC/PURCH/COR/01/2023	Mr. Antonio Domingo Puthampurakal and	27/4 of Cortalim		Mr. John Coutinho r/o. Madant, Cortalim, Goa	02	Appearance of the Opponent

		other r/o. H. No. 955, Madant, Cortalim, Goa	Village				

Tenancy Declaration

2024 to till date

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1.	JT-I/TNC/DEC/SAN/01/2024	Shri. Avaduta Bogvanta Naique r/o. H. No. 167, Simpal, Sancoale, Cortalim, Mormugao	303/1 of Sancoale Village		The Office of Comunidade of Sancoale Sancoale, Mormugao Taluka	01	Reply of the Opponent on the main application

Tenancy Purchase

2024 to till date

Sr. No.	Case No.	Name of Tenant/ Applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1.	NIL	NIL	NIL	NIL	NIL	NIL	NIL

JT. MAMLATDAR II MORMUGAO

TENANCY DECLARATION

2021-22

Sr.No .	Case No	Name of the Tenant/applicant and address	Survey Number	Area	Name of the land owner	Number of hearings	Current status
1	No. JM-II/TNC/sanc/B1/01/2021	Jose Pertua Socorro Pinto R/o H.No.741, Madura- Dongrim , Tiswadi Goa	291/2 & 292/2 of Sancoale Village	625 Sq.mtrs 3050 Sq.mtr	Comunidade of Sancoale Through its attorney Comunidade Office near Village Panchayat Ghar Sancoale	25	Steps

Tenancy Purchase

2021-22

Sr.No .	Case No	Name of the Tenant/applicant and address	Survey Number	Area	Name of the land owner	Number of hearings	Current status
	Nil						

TENANCY DECLARATION

2021-22

Sr.No .	Case No	Name of the Tenant/applicant and address	Survey Number	Area	Name of the land owner	Number of hearings	Current status

1	No. JM-II/TNC/sanc/B1/01/2021	Jose Pertua Socorro Pinto R/o H.No.741, Madura- Dongrim , Tiswadi Goa	291/2 & 292/2 of Sancoale Village	625 Sq.mtrs 3050 Sq.mtr	Comunidade of Sancoale Through its attorney Comunidade Office near Village Panchayat Ghar Sancoale	25	Steps

Tenancy Purchase

2021-22

Sr.No .	Case No	Name of the Tenant/applicant and address	Survey Number	Area	Name of the land owner	Number of hearings	Current status
	Nil						

TENDENCY DECLARATION

2022-23

Sr.No .	Case No	Name of the Tenant/applicant and address	Survey Number	Area	Name of the land owner	Number of hearings	Current status

1	No.JM-II/TNC/DECL/DAB/03/2023	Sita Rama Naik and ors /o H.No.61, Dabolim, Chicalim-Goa	21/1 of Dabolim Village	33,425 Sq.mtrs	Maria Flavia Prisca Rodrigues	13	Steps
2	No. JM-II/TNC/QUE/02/2022	Roque Anthony Pereira R/o H.No.40, Curpa vaddo, Quelossim, Cortalim-Goa	196/3 of Village Quelossim	4897 Sq.mtrs	Anthony D'Souza R/o , Curpa vaddo, Quelossim, Cortalim-Goa	20	Filing of AIE

TENDENCY PURCHASE

2022-23

Sr.No .	Case No	Name of the Tenant/applicant and address	Survey Number	Area	Name of the land owner	Number of hearings	Current status
1	No. JM-II/TNC/PURCH/SAN/01/2023	Brasinho Vas R/o H.No.134, Sancoale Goa	271/2 & 269/6 of Village	-	Dr. Norman Pereira P.O.A. for Legal Heirs of late Thomas Figueredo	16	Steps

			Sancoale				
2	No. JM-II/TNC/PURCH/SAN/02/2023	Brasinho Vas R/o H.No.134, Sancoale Goa	271/2 & 269/6 of Village Sancoale	-	Dr. Norman Pereira P.O.A. for Legal Heirs of late Thomas Figueredo	16	Steps

TENDENCY DECLARATION

2023-24

Sr.No .	Case No	Name of the Tenant/applicant and address	Survey Number	Area	Name of the land owner	Number of hearings	Current status
NIL							

TENDENCY PURCHASE

2023-24

Sr.No .	Case No	Name of the Tenant/applicant and address	Survey Number	Area	Name of the land owner	Number of hearings	Current status

1	No. JM-II/TNC/PURCH/SAN/01/2024	Ananta Naique R/o H.No.88, Sancoale Goa	292/11 of Sancoale Village	2850	Comunidade of Sancoale Through its attorney Comunidade Office C/o Administrator of Comunidade, South Zone, Comunidade Building, Margao-Goa	1	Appearance

TENDENCY DECLARATION

2024 to Till date

Sr.No .	Case No	Name of the Tenant/applicant and address	Survey Number	Area	Name of the land owner	Number of hearings	Current status

TENDENCY PURCHASE

2023-24 Till date

Sr.No .	Case No	Name of the Tenant/applicant and address	Survey Number	Area	Name of the land owner	Number of hearings	Current status
1	No. JM-II/TNC/PURCH/ARO/02/2024	Rosarinho Fernandes R/oH.No.45, Arossim, Cansaulim, Goa	102//12 of Arossim Village	1200	Comunidade of Arossim Through Administrator of Comunidade, South Zone,	1	Appearance

					Comunidade Building, Margao-Goa		
2	No. JM-II/TNC/PURCH/VAS/03/2024	Jose Gracias R./o H.No.161, Noon Moon Waddo Dempo Bhat, Vasco da Gama Goa	Chalta No. 56/1 & P.T. Sheet No. 101 of Vasco City	-	The Comunidade of Mormugao, Vasco da Gama, Goa	1	Steps

JOINT MAMLATDAR-III

2021-22

TENANCY DECLARATION

Sr. No	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	Jt-III/ TNC/DECL/BI/CUE/02/2021	Lawrence Gabrial Fernandes, R/o H. No. 619, Pimpalwaddo, Nagoa, Salcete, Goa.	94/2		Comunidade of Cuelim, Cuelim, Goa	16	Fixed for clarification/order

TENANCY PURCHASE

Sr. No	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	NIL	NIL	NIL	NIL	NIL	NIL	NIL

2022-23

TENANCY DECLARATION

Sr. No	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	NIL	NIL	NIL	NIL	NIL	NIL	NIL

TENANCY PURCHASE

Sr. No	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	NIL	NIL	NIL	NIL	NIL	NIL	NIL

2023-24

TENANCY DECLARATION

Sr. No	Case No.	Name of tanant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	NIL	NIL	NIL	NIL	NIL	NIL	NIL

TENANCY PURCHASE

Sr. No	Case No.	Name of tanant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	NIL	NIL	NIL	NIL	NIL	NIL	NIL

i) 2024-till date

TENANCY DECLARATION

Sr. No	Case No.	Name of tanant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
1	NIL	NIL	NIL	NIL	NIL	NIL	NIL

TENANCY PURCHASE

Sr. No	Case No.	Name of tanant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current staus
1	Jt-III/ TNC/PURCH/B2/SAN/01/2 024	Mr. Narshiv Madhu Naik & Ors, R/o H. No. 201, Dadgulim, Sancoale, Goa.	296/1	3650.0 0 sq. mtrs	Comunidade of Sancoale through its Attorney Administrator, Comunidade, Margao Goa.	04	Fixed for fixation of price

MAMLATDAR OF QUEPEM

Tenancy Cases

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
2021-22							
1	B1/MAM/TNC/DECL/11/2021	Smt. Radha Dessai, & 4 others, all r/o Sawantwada, Cacora, Curchorem Goa.	122/19	500 sq. mts.	Mr. Francisco Eleuterio Casimiro Dionosio Dias, & 16 others,	42	Reply/Arguments
2022-23							
2	B1/MAM/TNC/DECL/1/2022	Shri Lawrence M. Fernandes, & others, Both R/o H. No. 329, Acamoll-Ambaulim, Quepem Goa.	101/3	3350 sq. mts.	Mr. Jose Inacio Mohan Max de Loyola Furtado alias Max de Loyola Furtado, & 3 others,	38	Cross of Applicant
3	B1/MAM/TNC/DECL/2/2022	Shri. Ganpat Rama Desai also Known as Ganapota Rama Dessai, & 6 others, r/o Fatorpa, Quepem-Goa	50/4	3775 sq. mts.	Shri. Shivram Rauji Parcenkar, & 16 others,	34	Arguments on legal heirs application
4	B1/MAM/TNC/DECL/4/2022 (NEW) B1/JM-II/TNC/DECL/27/2017	Shri. Krishna Babuso Desai alias Shetkar, R/o H. No 320/2, Bomdamol, Sirvoi , Quepem Goa	128/4 129/3	23950 sq. mts.	Comminidade of Sirvoi, & 16 others	103	For Filing Affidavit in evidence of Opponent witness
5	B1/MAM/TNC/NEG-DECL/7 /2022	Shri. Vishwanath Dinanath Sinai Kunkolienkar & 5 others, all R/o Deulmol, Sirvoi, Quepem	105/2	3550 sq. mts.	Shri. Vishwanath Dinanath Sinai Kunkolienkar & 5 others	37	For final order
6	B1/MAM/TNC/DECL/11/2022	Mr. Murali Shantaram Madgaunkar, & 9 others, r/o H. No. 19, Cotto-Amona Taluka Quepem	150/1	5200 sq. mts.	Shri. Vallabh Vishnudas Sinai Kunkalikar, & 7 others,	27	For filing Affidavit in evidence of Applicant
2023-24							
7	B1/MAM/TNC/DECL/3/2023	Mr. Milagres Oliveira, & 5 others, R/o Novimordi Tilamol, Quepem - Goa	27/1	9450 sq. mts	Shri. Kashav Damodar Beno & 16 others	20	For steps/Reply of Third Party
8	B1/MAM/TNC/DECL/7/2023	Shri. Sudesh Bhanudas Sawant, R/o H. No. 2227, Mahdegol, Cacora,	339/2	1007 sq. mts	Comunidade of Cacora,	8	Reply of Opponent

		Quepem –Goa.			Represented by its Attorney, Shri. Lakshadeep Deelip Sawant, & other		
9	B1/MAM/TNC/DECL/8/2023	Mr. Hari Sawant Dessai, S/o Kashinath Sawant Dessai, R/o H. No. 2240, Vodlemol, Kakoda, Curchorem Goa	339/2	42300 sq. mts	Comunidade of Cacora represented by its Attorney Mr. Lakshadeep Delip Sawant Dessai,	7	Reply of Opponent
10	B1/MAM/TNC/DECL/9/2023	Mr. Famson Glibot Pereira, & other, R/o H. No. 161/R, Sonar Bhat, Near Deao Ground, Quepem, South Goa	127/2	3800 sq. mts	Delfina Pereira, & 6 others,	6	For steps
11	B1/MAM/TNC/DECL/1/2024	Mr. Fortunad Fernandes, R/o H. No. 690, Primavaxa, Pulvaddo, Benaulim Salcete Goa-403716	24/1	38775 sq. mts.	The Comunidade of Avedem, (Through its Attorney) & 2 others,	4	For appearance/reply
12	B2/MAM/TNC/18-C/CACORA/5/2023	Smt. Radha Krishna Dessai & 6 others, All r/o H. No. 261, Sawantwada, Kakoda, Quepem	414/1,3,5,7,9,10,14,16,18,20,22,24,&27,4464,6,8,448/8	13450 sq. mts	Shree Mahadev Devalaya alias Shree Dev Mahadev, Cacoda. By its attorney Shri Ramesh Sawant Dessai,	6	For reply of opponent
2024-till date							
13	B1/MAM/TNC/DECL/2/2024	Domingos Salvador Carvalho alias Domingo Salu Carvalho, (Since deceased through his legal heirs, Mrs. Mariana Fernandes, & 3 others, all R/o H. No.312, Bomdamol, Sirvoi, Quepem, Goa	1/25 1/29	1660 sq. mts 3137 sq. mts.	Jaganath Babuso S. Bene (Since deceased through his legal heirs), Mr. Paresch Jaganath Babuso S. Bene, & 10 others,	4	For appearance/steps

JT. MAMLATDAR-I OF QUEPEM

Taluka :- QUEPEM

Sr. No.	Case No.	Name of Tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
2021-2022							
1	JM-I/TNC/DECL /16/2021	Thomas Luis (Dec) thr LRs Niquela Luis Pereira r/o. H.No.3, Cunneamoddi, Assolda	71/3	10125	Kishori Vaman S. Xeldekar	27	For argument on maintainibility
2	JM-I/TNC/DECL /18/2021	Rosada Fernandes & Ors. r/o. H.No.29/31/1, Karmaliwada, Cacora, Curchorem-Goa	276/2	1293	Shree Mahadev Devasthan & Ors.	32	For reply of Respondent
2022-2023							
3	JM-I/TNC/DECL/06/2022	Shri Shaba Sonu Velip @ Shaba Sonu Gaonkar r/o. H.No.14, Bondai, Naquerim, Quepem-Goa.	25/0	84200	Comunidade of Naquerim through its attorney & Ors.	23	For clarification
4	JM-I/TNC/DECL/08/2022	Shri Ganesh Kuro Velip & Ors r/o. H.No.5-A, Nr. GPS, Bondai, Naquerim, Quepem-Goa.	25/0	110000	Comunidade of Naquerim through its attorney & Ors.	23	For clarification
5	JM-I/TNC/DECL/10/2022	Shri Govind Shankar Naik & Ors, r/o. H.No. 199/4, Betkator, Assolda, Quepem-Goa.	20/1	3900	Shrivallabh V. Sheldekar & Ors.	20	For chief of applicant
6	JM-I/TNC/ DECL /15/ 2022	Santana Fernandes@ Santano Fernandes & Ors. r/o. Copelabhat Deao-Quepem Goa.	69/25	2889	Antonio Dias Mandoli & Ors.,	15	For reply
7	JM-I/TNC/ DECL /16/ 2022	Josephina Rodrigues & Ors. Mahadevmoddi, Tilamol, Quepem Goa	24/1, 24/3, 20/2	6650 1050 4075	Yogesh Anand Bene & Ors.,	13	For reply

8	JM-I/TNC/DECL /18/2022	Santosh Gopi Naik & Ors. r/o. H.No.531, Sirfod, Curchorem-Goa	10/4 123/4	2700 1550	Ramesh Anant Kerkar & Ors.	16	For steps
9	JM-I/TNC/NEG-DECL /01/2023	Mr. Salvador Fernandes r/o. H.No.104, Vanelim, Colva, Salcete-Goa.	11/2	2850	Smt. Bazil Fernandes,& Ors.	23	For appearence
2022-2023							
10	JM-I/TNC/DECL /05/2023	Shri Joaosinho Fernandes & Ors. r/o. Divzamoddi, Assolda, Quepem-Goa	13/4	--	Shri Pundalik Bhuto S. Xeldekar, and Ors.	19	For appearance
11	JM-I/TNC/DECL /06/2023	Clarina Clatodios Fernandes & Ors. r/o. De4ao Quepem	44/1, 4,5,8,9, 11,13,1 5,18,20 ,22,23, 26 27,31,3 5,36,37 ,38,40, 42,46,4 7,49,52 ,53, 55,57,5 8& 59	-----	Chapel of Archideous of Goa Daman & Diu Old Goa	12	For argument
12	JM-I/TNC/DECL /07/2023	Kunkuno S. Velip & Ors. r/o. Bendurdem, Balli-Quepem	37/0	94658	Valerio Dias & Ors.,	18	For argument
13	JM-I/TNC/DECL /08/2023	Lourdina Fernandes & Ors., r/o. H.No.143, St. Francis Colony, Amona Quepem Goa	162/9 162/11	3988 305	Comunidade of Sirvoi,	14	For reply
14	JM-I/TNC/DECL /09/2023	Shri Caitano Fernandes & Ors., r/o. H.No.809, Vodlemol, Cacora Curchorem Goa	58/3 58/5 58/9 84/7	2625 225 925 200	Nathelie Maria Filomeno De Figueiredo & Ors.,	15	For argument

15	JM-I/TNC/DECL /11/2023	Smt. Shobhavati Y. Gaonkar, R/o H.No. 336, Bhindem, Molcornem, Quepem - Goa	66/5	3200	Mrs. Elsa Coelho E Costa,	13	For reply
16	JM-I/TNC/NEG-DECL /12/2023	Sushant Sitakant Gharse & Ors. r/o. H.No.119, Balli, Quepem-Goa.	45/3 45/5	1575 1700	Hari Gurguro Fal Dessai thr LR's Deepak H. Phal Dessai	10	For appearance
17	JM-I/TNC/DECL /13/2023	Mahlu Purso Gaonkar r/o. H.No.18, Canibag, Morpirla, Quepem	59/1	86950	Comunidade of Prvince de Balli	8	For reply
18	JM-I/TNC/NEG-DECL /14/2023	Prakash Shanu Prabhu Dessai & Ors., r/o. Shivam 148/c, Opp. 3 MTR Gate, Rawanfond, Aquem-Baixo, Margao-Goa.	385/2 385/15 394/6	950 500 750	Francisco Fernandes,	7	For appearance
19	JM-I/TNC/DECL /15/2023	Jose Maria Pereira & Ors., r/o. H.No.344, Mollawada, Avedem, South Goa.	4/1	9675	Shree Deu Mahadev of Cacora.	09	For reply
20	JM-I/TNC/DECL /16/2023	Mohan Ganesh Matkar r/o. H.No.711, Nr. Dhannughadi, Temple, Ghadiwada-Cacora-Goa	205/1 380/20 386/10	6950 3700 1025	Shree Deu Mahadec of Cacora,	09	For evidence of AW1
21	JM-I/TNC/DECL /17/2023	Darshana Dilip Naik & Ors. r/o. H.No. 15, Quitol. Fatorpa Quepem Goa	57/1	1580	Comunidade of Quitol	06	For steps
22	JM-I/TNC/DECL /01/2024	Chandrakant Devidas & Ors., r/o. H.No.35, Maina, Quepem-Goa	40/1	--	Dr. Edgar da Conceisao e Souza @ Edhar C. Souza & Ors.,	05	For steps
23	JM-I/TNC/DECL /02/2024	Alcino Colaco & Ors., r/o. Chichwada, Ambaulim-Quepem	139/4	--	Dr. Edgar da Conceisao e Souza & Ors.,	06	For reply
24	JM-I/TNC/18-C/09/2023	Smt. Chandravati Kushali Shri. Pradeep Kushali Velip, All r/o H.No. 344, Velipwada Balli, Quepem-Goa	26/50	--	Smt. Rita Brigida D'Costa (expire), Through his legal heirs, Mrs. Laurenca Sequeira Pinto,	13	For steps
25	JM-I/TNC/18-C/12/2023	Maria Carvalho r/o. H.No. 1040, Bethomoddi, Cacora,	293/1	9900	Comunidade of Cacora.	09	
2024 till date							
26	JM-I/TNC/DECL /03/2024	Soccorio Simoes & Ors., r/o. H. No. 98, Vollir, Betul, Quepem Goa	128/4, 128/5, 127/22	--	Deva Sasani Devasthan Naquerim	04	For reply

			127/12 125/1 125/4				
27	JM-I/TNC/NEG-DECL /Ref/04/2024	Nitesh Anant Gaonkar r/o. H.No.15, Village Sulcorna, Quepem Goa	47/3 47/5	--	Zicria Khan @ Zicria can also known as Zikriya Khan & Ors.,	02	For reply
28	JM-I/TNC/DECL /05/2024	Antonio Gomes r/o. H.No. 408, Gonval, Xeldem, Quepem Goa.	270/158	--	Mohan Vaman Sinai Xeldekar & Ors.,	02	For reply
29	JM-I/TNC/DECL /06/2024	Shri. Luis Gomes, Mrs. Ritina Gomes, R/o H. No. 341/3,Gonvol, Xeldem, Quepem, Goa	270/E 270/7 270/158	--	Shri. Mr. Manmohan Vaman Sinai Xeldencar alias Mohan Vaman Sheldekar & Ors.,	02	For steps
30	JM-I/TNC/18-C/01/2024	Gajanan Vithal Prabhu Dessai, r/o. H.No. 38, Cotombi Quepem Goa.	38/3	301	Augustinho Furtado & Ors.,	04	For order

JOINT MAMLATDAR-II OF QUEPEM

TENANCY ACT:

Sr. No.	Case No.	Name of the tenant/applicant and address	Survey no.	Area	Name of the land owner	No. of hearings	Status
2021-2022							
1	B1/Jm-II/TNC/Decl/12/2021	Mr. Nicolau Alexandre Moura, Resident of house No. 144/1, Assolda-Gudi, Post:- Chandor, Taluka Quepem and his wife,	13/16	400 sq.mts	Mr. Scipiao Antonio Carvalho,	33	For Arguments
2	B1/Jm-II/TNC/Tem-iInj/13/2021	Mr. Angelis Custodio Fernandes, Resident of H.No. 187, Cadebag,	89/7	1750 sq.mts	Mr. Suresh Purshottam Prabh Dessai,	25	For reply

		Cacoda Taluk Quepem, Goa.					
3	B1/Jm-II/TNC/Decl/14/2021	Shri. Nandu Sagun Naik Alias Nande Sagun Naik, (Since deceased through his legal heirs) 1(a) Smt. Shaila Ankush Naik, Resident of H.No. 32 Maad, Bansai, Curchorem-Goa.	47/6,	5100 sq.mts	Smt. Libra Fernandes, (Since deceased through Her legal heirs) 1(a) Smt. Maria Fernandes,.	20	For settlement
4	B1/Jm-II/TNC/Decl/Ref/17/2021	Shri. Sanvlo Rama Gaonkar, R/o H.No. 198, Gaonkarwada, Molcornem, Goa	95/10	4275 sq.mts	Chandrakant Modhu Gaonkar,	24	For evidence
5	B1/JM-II/TNC/Decl/Ref/19/2021	Shri. Caitano Dias, R/o H.No. 112, Devu Mol, Kavatem, Shirvom, Quepem, Goa Since deceased legal heirs, 1a) Smt. Lourencinha Dias	173/7	7650 sq.mts	Vishwanath alias Chandrakant Damodar Verlekar,	15	For reply
2022-2023							
6	B1/JM-II/TNC/Decl/8/2022	Shri. Nagu Fondu Velip, Alias Nagu Fondu Gaonkar, H.No. 1, Bondai, Naqueri, Quepem	25/0	90500 sq.mts	Comunidade of Naqueri	15	Argument on application
7	B1/JM-II/TNC/Decl/9/2022	Ratnakar Chandru Velip, R/o H.No. 4, Bondai, Naqueri, Quepem	25/0	75000 sq.mts	Comunidade of Naqueri,	15	Argument on application
8	B1/JM-II/TNC/Decl/12/2022	Shri. Krishna Vishnu Gaonkar, R/o H.No. 356/3, Caremoll, Malkarnem, Sanguem	48/2	54800 sq.mts	Shivaram Gangadar Sinai Malkarenekar,	23	For steps
9	B1/JM-II/TNC/Decl/15/2022	Shri. Shanu Velip(since deceased his LRS) a) Netra Kushali Velip, R/o H.No. 413, Ghodkem, Balli, Quepem	100/0	16100 sq.mts	Comunidade of Bali	18	For reply
10	B1/JM-II/TNC/Decl/1/2023	Mrs. Clarina Fernandes,	162/9	600 sq.mts	Comunidade of Sirvoi,	11	For arguments

		R/o H.No. 62, Deumol, Sirvoi, Quepem, Goa.					
2023-2024							
11	B1/JM-II/TNC/Decl/5/2023	Smt. Filomena Fernandes e D'souza All resident of H.No. 62, Igramol, Deao. Quepem-Goa	162/9	4273 sq.mts	Comunidade of Sirvoi, Herein represented Quepem-Goa	8	For arguments
12	B1/JM-II/TNC/Decl/6/2023	Shri. Costancio Fernandes, Resident of H.No. 62, Deumol, Sirvoi, Quepem-Goa.	162/9	4313 sq.mts	Comunidade of Sirvoi, Herein represented by its Attorney, Having office at Deulmol Sirvoi, Quepem-Goa.	8	For arguments
13	B1/JM-II/TNC/Decl/7/2023	Mr Sanjay B.K. Patil R/o H.No. 604/11, Davodxet, Taki, Xeldem, Quepem-Goa.	110/60, 110/62	7785sq.mts	Mr.Jose Francisco Furtado (Since Deceased) (Represented by his Legal Heir i.e Respondent no.1 herein) Mrs. Ana Sabina Florinda Vaz,, Represented by power of attorney Holder Mr. Christoper Furtado,	9	For reply
14	B1/JM-II/TNC/Neg- Decl/9/2023	1. Kushali Pundalic Naik Dessai, Since deceased, represented by His legal Representatives, a. Smt. Vibha Kushali Naik Dessai and after marriage Priya Prakash Morajkar, r/o. H. No.293 Moll fatorpa Quepem Goa.	51/1	100,000	Narayan Mono Naik Dessai, by his wife Smt. Kushavati NarayanNaik Dessai, Since Deceased by their LRs:- a. Mr. Mohandas alias Mohan Narayan Naik Dessai Since Deceased represented by their legal representatives, Mrs. Pratima Mohandas Naik	11	For Reply

					Dessai,		
15	B1/JM-II/TNC/Decl/10/2023	Shri. Harishchandra Chari, residing at H.No. 39, Adnem, Bhimtamol, Quepem-Goa.	3/1	32200sq. mts	Shri. Ranganath Ramdas Keni Robolo,	10	For Reply
16	B1/JM-II/TNC/Decl/11/2023	Mr. Sushant Sitakant Gharse, R/o H.No. 119, Balli, Cuncolim-Quepem- Taluka.	45/1, 2 & 4, 51/1, 2		Mr. Digambar Shiva Phal Dessai(Deceased), Through Lrs 1.Mr. Shivanand D Phal Dessai,	10	For appearance
17	B1/JM-II/TNC/Decl/12/2023	Shri. Ganaba Manju Naik Dessai, R/o H.No. 49, Middal Wada Kittal, Fatorpa, South-Goa. 403703.	57/1	1590 sq.mts	Comunidade of Quitol,	8	For appearance
18	B1/JM- II/TNC/Decl/Issue/1/2024	Joanita Gonsalves, R/o H.No. 155, Vithalamordi, Quepem-Goa.	152/8		Antoneta D'costa e Gonsalves,	5	For steps
19	B1/JM-II/TNC/Decl/2/2024	Manuel Carvalho(Since deceased through LR.s) a) Mrs. Francisca Manuel Carvalho, b) R/o H.No. 340, Betiabhat, Deao, Quepem-Goa.	15/0	1321 sq.mts	Dr. Alvaro D'Loyolo Furtado(Since deceased through L.R.'s a) Suzana Monica Assuncao alias Suzana de Loyola Furtado	12	For appearance
20	B1/JM- II/TNC/Decl/Ref/3/2024 RCS no. 46/98/B	Kushali Krishna Naik, R/o H.No. 60, Lingawado, Cacora, Quepem-Goa.	113/4, 6		Maria Rosa Fernandes,	12	Arguments
21	B1/JM- II/TNC/Decl/Ref/4/2024 RCS no. 46/98/B	Ganesh Vithal Naik, a) Mrs. Vashoda Ganesh Naik, R/o Somulo Vaddo, Cacora, Curchorem-Goa.	113/4 etc		Maria Rosa Fernandes,	12	Arguments
22	B1/JM-II/TNC/Decl/Neg- 5/2024	Shri. Antonio Fidelis Dourado, R/o H.No. 171, Chandegal-Xeldem, Taluka Quepem-Goa	90/1	1224 sq.mts	Smt. Durgabai Vaman Sinai Xeldenkar, .	3	For steps

23	B1/JM-II/TNC/Decl/6/2024	Shri. Francisco Oliveira (Since deceased through his legal heirs) 1(a) Smt. Lourecinha Oliveira, Resident of house no. 2, Bobrumoddi, Quepem-Goa.	1/1	387sq.mts	Shri. Kashinath V. Shirvoikar (Since deceased through his legal heirs) 1(a) Smt. Chitra Thomas Afonso,	4	For Evidence
24	B1/JM-II/TNC/Decl/7/2024	Mr. Aleixo Ilario alias Aleic Ilario alias Alex Ilario and Mrs. Luciana Rebelo (Since deceased through his legal heirs) 1a) Mrs. Piedade Faria alias Piedade Ilario resident of house No. 199,Novimoddi, Tilamol, Sirvoi, Quepem, Goa.	1/29	4797	Jaganath Babuso S. Bene,(Since deceased through his legal heirs) 1(a) Mr. paresh Jaganath Babuso S. Bene,	2	For steps
25	B1/JM-II/TNC/Decl/8/2024	Mr. Dayawati Pandurang Naik Dessai, R/o Sakalwada, Quitol, Fatorpa, Quepem	57/1	9982 sq.mts	The Comunidade of Quitol, having office at Quitol, Fatorpa, Quepem-Goa.	2	For appearance
2024							
26	B1/JM-II/TNC/Decl/9/2024	Mr. Purso Lasso Gaonkar, R/o H.No. 308, Gokuldem, Padi, Quepem-Goa.	34/0	61850sq. mts	Mr. Vithaldas Poi Kakodo,	2	For appearance
U/s 18-C Agricultural Tenancy Act							
2021-22							
NIL							
2022-2023							
27	B2/Jm-II/TNC/18-C/9/2022	1. Shri. Joaquim Piedade Gomes(deceased) Through Lrs a)Mr. Sebastiao Gomes,	40/2	3537 sqmts	Mr. Hari Keshav Alve	22	For appearance
2023-2024							
28	B2/Jm-II/TNC/18-C/10/2023	Mrs. Fatima Dorothy Correia R/o H.No. 312, Akamol, Ambaulim, Quepem, South-	130/4, 5,	6737.50 sq.mts	Mrs. Anjor Baburao Prabhu Dessai	11	For publication of

		Goa, 403705	6,9,10,14, 39,42,45,4 7,50,53,54 ,58,59,60, 62,72,73,7 4,78,89,91 , 132/7,12,1 7,19,21,24 ,27,28,31, 32,33,35,3 7,41,42,43 ,44,47,51, 57,66,67,6 8,70,73,74 , 75,77,78				notice
29	B2/Jm-II/TNC/18-C/11/2023	Menino Oliveria, R/o H.No. 100/4, Gdgal, Ambaulim, Quepem	64/73, 75, 80, 65, 66, 67, 68, 69, 70, 71, 72, 73, 84, 85, 86	3281 sq.mts	Late Shri. Christivao Furtado, Since deceased by his heir a)Dr. Max Furtado,	13	For clarification
30	B2/Jm-II/TNC/18-C/1/2024	Shri. Narayan Davkuro Gaonkar, Residing at Undorna Malcornem, Quepem-Goa.	11/1	29,000 sq.mts	The Administrator of Comunidade of South	3	For appearance
2024							
31	B2/Jm-II/TNC/18-C/2/2024	Mr. Piedade Fernandes, R/o H.No. 516/2, Cumbiabhat, Velim, Salcete, Goa.	11/4	82,225 sq.mts	Shri. Shantadurga Fatorpekarin Devalaya Represented by its Attorney Shri. Sanju Raghunath Desai, R/o Fatorpa of Quepem Taluka	1	For appearance

NAME OF COURT : MAMLATDAR COURT SANGUEM

Sr No	Case No	Name of Tenant and address	Survey No	Area	Name of the land Owner	No of hearings	Current Status
1	MAM/TNC/87/2015	1.Tulshi P Naik (Expired) Through his legal heirs 2.Anand Pundalik Naik Both R/o Temchewada, Uguem, Sanguem Goa	18/1	96775	1.Bhaskar Sinai Nadkarni (Since Deceased) 1.(a) Sadasiv B S Nadkarni & others 2.Krishna Sinai Nadkarni (Since Deceased) 2.(a) Ajit Krishna S Nadkarni & Others 3.Shivram Govind S. Nadkarni (Since Deceased) 3.(a) Mirabai N Nadkarni & others 4.Shankar S. Nadkarni 5.Anant P Nadkarni (Since Deceased) 5.(a) Sumnabai D Nadkarni & Others 6.Vithu S. Nadkarni (Since Deceased) 6(a) Kamalanath V S Nadkarni 7. Shoba S Nadkarni	116	For Arguments
2	MAM/TNC/19/2015	1 Vassant Topio Morajkar 2.Laxmi V Morajkar 3. Krishnanath T Morajkar 4.Tara K Morajkar 5Arjun Topio Morajkar 6.Smt. Ashwini A Morajkar 7.Shri Ganesh T Morajkar 8.Smt Nisha G Morajkar All R/o H..No 28, Kasabwada, Netorlim, Sanguem Goa	44/13	3700	1.Shri Shripati Sadashiv Prabhudessai 2.Amita Shripati Prabhu Dessai 3.Subhash Sripati Naik 4.Sunita Subhash Naik 5.Jacinth Rumaldo Costa 6.Guilhermina Pascoala Fernandes	109	For Reply
3	MAM/TNC/52/2015	Sitaram Lovu Naik 2. Pradeep Lovu Naik 3.Rekha Lovu Naik & 3 others All R/o Anandwadi, Sanvordem Sanguem Goa	10/1	2.02.25	1.Purshottam S S. Sanvordekar 2 Mangala P S Sanvordem 3.Muktabai M Sanvordekar 4.Shekhar M.S.Sanvordem 5.Rekha S Sanvordekar 6.Uday M Sanvordekar 7.Kiran U Sanvordekar 8.Sushini D S Sanvordekar	105	For Evidence

					9.Shanta D S Sanvordekar 10.Ruchila D S Sanvordekar 11.Swati D S Sanvordekar 12.Achal D S Sanvordekar		
4	MAM/TNC/31/2015	1. Krishnanath Naik 2. Damu Naik 3.Bhanudas Naik Bhandari 4.Vivek Naik Bhandari 5.Vinod Naik 6.Sumitra Naik Bhandari All R/o Dhadem, Sanvordem, Sanguem	54/1 & 54/2	8.68.00 2.02.00	1. Chandrakant Sinai Sanvordekar 2.Gauri C S.Sanvordekar(deceased) 3.Hemant S Sanvordekar 4.Shoba Hemant Sanvordekar	103	For Appearance
5	MAM/TNC/10/95	1. Govind Naik 2. Leelawati Govind Naik Both are R/o Dhadem,Sanvordem, Sanguem	5/1	6400	1.Shivanand R.S.Sanvordekar 2.Kamaldevi S S Sanvordekar 3.VidhyanandR S Sanvordekar 4.Uttam R S Sanvordekar 5.Nayana U.S. Sanvordekar 6. Victor Pereira	82	For Steps
Year 2021-22							
6	MAM/TNC/Decl 1/2021	Domingo Lima 2.Meena Lima 3.Smt Raveena Lima 4.Shri Sebastiao Lima 5.Smt Santana Lima 6.Smt Piedade Lima 7.Shri AntonioCarvalho(expired) 8.Smt Caetani Lima e Cardozo 9.Shri Regino Cardozo (expired) 10.Shri Custodio Lima 11.Smt. Inacinha Carvalho All R/o Tarimol, Sanguem Goa	34/0	7560	1.Shri . John Pascoal D Souza 2. Smt. Maria De Josus Jesus 3.Shri. Luis Carvalo 4.Smt. Maria Carvalho	103	For Reply

7	MAM/TNC/Decl/3/2021	1. Carlito Tereza 2. Emilai Terez R/o H.No 370, Mathwado, Rivona, Sanguem	66/4	780	1.Shri Pandurang Vidyadhar Dev 2. Shri. Prabhawati P Dev 3.Shri. Gangadhar Vithal Dev 4.Shri Girija Gangadhar Dev 5.Smt Mangala V Satpute 6.Shri. Vijay G Satpute 7.Geetashri G Bhandankar 8.Shri Gurudas Bhandhankar 9Shri Dattaraya V Dev 10.Smt Vidhya D Dev 11.Smt. Asha Assessao Tereza 12.Shri Marcus Tereza	68	For Amendment
Year 2023-24							
8	MAM/TNC/DECL/1/2023	1.Sagun Vithoba Shiddikar 2.Sapna S Shiddikar Both are R/o H.No 728, Nr. Primary School, Muryem, Rivona Sanguem	111/1, 111/5, 111/10,1 11/13,11 1/16,111/ 20 111/ 26	2850 175 550 600 250 250 2200	Maria Pia Sobrinha E Carvalho	22	For Reply
Year 2024 till date							
9	MAM/TNC/DECL/1/2024	Smt Premabai C Raikar 2.Shri Dilkhush C Raikar 3Smt Dipika Dilkhush Raikar 4.Manohar C Raikar 5.Smt Reshma M Raikar All R/o H.No 236, Dandolem, Kevona, Rivona Sanguem	133/11	6124	1. Shri. Vencatexa P.P. Gauncar 2.Smt.Urmila Venkatesh P Gaonkar	05	For Appearance

Jt. Mamlatdar-II Sanguem

Sr. No.	Case No.	Name of the tenant / applicant and address	Survey No.	Area of land In sq. mtrs	Name of the owner of the land	Date of filing the case	Number of hearings held	Current Status
Year 2021-2022								
1.	JM-II/MUND/DECL/2/2021 U/S 8-A	Mrs. Maria Claudina Rodrigues, r/o. H.No.40BBamonsai, Sanguem-Goa.	105/1 Of village Sanguem	226 Sq. Mtrs.	Smt. Anusuyagajana Sinai Salekar 2.Shri MukulGajanana Sinai salekar alias MukulGajanaSalekar, 3.Smt.Ramila MukulSalelkar, 4.Shri SaishGajananSalelkar 5.Smt. Poonam SaishSalelkar 6. ShanteshGajananSalelkar 7. Smt. PritiShanteshSalelkar All r/o. H.No.27, Bamonsai, Sanguem-Goa.	1/04/2021	47	For evidence s
2.	JM-II/MUND/DECL/4/2021 U/S 8-A& 29(4)	1.Anthony AgnelFernandes, 2.Mrs. Lima Pereira, r/o. H.No.22/A, Bamonsai, Sanguem-Goa.	105/1 Of village Sanguem	176 Sq. Mtrs.	Smt. Anusuyagajana Sinai Salekar 2.Shri MukulGajanana Sinai salekar alias MukulGajanaSalekar, 3.Smt.Ramila MukulSalelkar, 4.Shri SaishGajananSalelkar 5.Smt. Poonam SaishSalelkar 6. ShanteshGajananSalelkar 7. Smt. PritiShanteshSalelkar All r/o. H.No.27, Bamonsai, Sanguem-Goa.	20/04/2021	46	Clarification/order
Year 2022-2023								
3.	Jt-II/MUND/DECL/3/2022	Shri NaguNaik (Since deceased) Through Lr's 1.Mrs. SavitriNaguNaik 2.Tanisha TushalJalmi 3.Tushal YeshwantJalmi 4.Nandini Naik 5.Mohanish MangaldasNaik,	136/0 of village Sanguem	87.66 Sq. Mtrs.	Shri Xec Salim alias Shaikh Salim 2. Anjum Shaikh, Both r/o. H.No. 84C, Ashyana Park, DayamatiDavorlim Road, Margao, Salcete-Goa.	23/08/2021	21	For evidence

		All r/o. H.No. 99, Kelkarbag, Sanguem-Goa.						
4.	JM-II/MUND/DECL/2/2023	1. 1. Late Shri BombiyoBhikiGaonkar, 1a.Shripandurang @ Pandu Gaonkar, 1b. Smt. Priyanka Pandurang @ Pandu Gaonkar, Both R/o. H.No.132, Modlowado, Cotarli, Uguem, Sanguem-Goa.	13/1 of Cotarli village	300 Sq. Mtrs	1. Smt. Rosa Aurora Aguiar E D'Costa 2. Shri Marcus D'Costa, Both R/o. Near Police Station, Sanguem-Goa 3. Shri MinguelinoD'Costa, 4. Mrs. Escolastica Cardozo E D'Costa Both R/o. opposite Forest Colony, Chairkatem, Sanguem-Goa	21/12/2022	21	For publication
Year 2023-2024								
5.	Jt-IIMUND/DECL/C1/NEG-DECL/3/2023 U/S 8-A(Negative Declaration	1.Mr. DilipaRamarau SinaiSanvordekar @ DilipRamraoSanvordekar 2.Mrs. MeenalDilipsanvordekar Both r/o. Sanvordecarwadda ,Sanvordem -Goa 3. Mr. GanaxamaSurendraNarcornim 4. Mrs. BharatiGyanashyamnadkarni @BharatiQuenim Both r/o. Flat No.4 Precy Building Near People High School Maia, Panaji-Goa Mr. UmeshSurendraNarcornim alias VivekSurendraNadakarni 6.Mrs. VeenaUmeshNadkarni alias ShanatadurgaSatgurunathSuntankar Both r/o. H.No. 10, Pretty Homes, Agalli, fatorpa, margao-Goa	72/1 of village Sanvordem	----	BabursoMiminNaik (Expired) 1.Smt. Gomati BabusoNaik, &othrs.	21/4/2023	19	For settlement
6.	JM-	Smt. FransiscaRebelo, r/o. H.No.	32/1 of	----	Shri DinanathAnant Sinai	15/12/2023	07	For steps

	II/MUND/DECL/4/2023	21/B, Dando-Sanguem-Goa.	village Sanguem		Nadakarni(Since deceased) his legal heirs, 1a. Shri DurgadasDinanathNadakarni&othrs,			
Year 2024 to till date								
7.	JM-II/MUND/NEG-DECL/1/2024	Shri YogirajDigamberKamat, r/o. H.No.401, Sanrit, Apartment, margao, salcete-Goa.	Sy.No.7/2 of village colomba	----	Shri Joao MininoFernandes (since deceased) rep. legal heirs 2. Shri DomnicFernandes, &othrs, both r/o. H.No.11/3, Cazarsal-Colomba, Sanguem-Goa.	11/03/2024	00	Fresh hearing
MUNDKAR PURCHASE								
Year 2021-2022								
-----NIL-----								
Year 2022-2023								
1.	JM-II/MUND/PUR/C2/1/2023	Smt. BenzamitaFernandes(Deceased) Shri Joao Fernandes (deceased) Smt. Roza Maria Fernandes (deceased) through their legal heirs 1.Shri Lucas Fernandes 2.Mrs. Honorita Lucas Fernandes Both r/o. Sanguem-Goa	26/1(part) & 26/2(part)	---	1.Shri Shaikh Abdul Shakur &othrs	29/09/2023	10	For F.S. report received.
Year 2023-2024								
-----NIL-----								
Year 2024 to till date								
-----NIL_____								

Name of the Court:-Jt. Mamlatdar-I Sanguem

Sr. No.	Case No.	Name of the tenant / applicant and address	Survey No.	Area of land In sq. mtrs	Name of the owner of the land	Number of hearings held	Current Status
Year 2021-2022							
1.	Jt-I/TNC/DECL/2/2021	1. Shri Chandrakant Sadashiv	Sy. No.	7625 Sq.	1. Shri Raya Dattu Sinai Laad,	50	For Filing

		Naik, 2. Shri SainathChandrakanatNaik, 3. Smt. SushmaSainathNaik 4. Shri NavnathChandrakantNaik, 5. Smt. NishvaNavnathNaik, 6. Shri ShekharChandrakantNaik, r/o. H.No.337, Anandwadi,Sanvordem-Goa	20/1	Mtrs.	2. Shri Yeshwant Raya Laad, 3. Shri SanteshYeshwantLaad, 4. Smt. ApoorvaSanteshLaad, 5. Smt. Shilpa Harish Darwadkar, all r/o. Laad& Co., 6. Curchorem-Goa.		reply
2.	JM-I/TNC/DECL/5/2021	1. Smt. Ayodya Krishna Gaonkar, 2. Shri Prakash Krishna gaonkar 3. Smt. Asha Prakash Gaonkar, 4. Smt. Kanchan Paik Gaonkar 5. ChandrakantSangatuRaikar 6. Smt. PremabaiChandrakantRaikar, 7. Shri RohidasSangatuRaikar 8. Smt. MayavatirohidasRaikar, 9. RamkrishnaSangatuRaikar, 10. GouruRamkrishnaRaikar, All r/o. H.No. 236, Dandholem, Rivona. 11. Smt. Mangal Narayan Raikar, 12. Shri Sanket Narayan Raikar 13. Mrs. SanketRaikar, All r/o. Kamakshi Chaya, Shirvoi, Quepem-Goa. 14. Shri RaisuBhikuRaikar, 15. Smt. ShobhavatiRaisuRaikar, 16. Shri SagunTolyoVelip, 17. Smt. TulshiSagunVelip,	Sy. No. 110/40	---	1. Shri.Shivanand Gopal Kamat alias Comatimalias Subhash Gopal Kamat 2. Smt. Meena Shiv Kamat, Both r/o. H.No.05, Kumbharwada, Karwar State of Karnataka 3. Shri Gajanan Gopal Kamata @ Camotim r/o. H.No.05, Kumbharwada, Karwar State of Karnataka 4. Shri Vinayak Gopal Kamat @ Camotim, 5. Smt. NeelaVinayakKamat, 6. Shri Prakash Gopal Kamat @ Camotim 7. Smt. Swati Prakash Kamat @ Camotim 8. Shri Atulanand@ Atul Gopal Kamat @ Camotim 9. Smt. SharadaAtulanandKamat @ Camotim 10. Mr. AnkushVinayakKamat,	35	For steps

		18. Shri Nitesh Krishna velip 19. Smt. Neeta NiteshVelip 20. Shri KatuGurkoFaterpekar 21. Smt. SnehaKatuFaterpekar 22. Smt. Bhagirathi ShanuFaterpekar 23. Smt. Sakshi Manoj Faterpekar 24. Smt. AnusayaDevuFaterpekar 25. Shri GuraknathDevuFaterpekar 26. Shri SoptuGurkoFaterpekar 27. Smt. AbolemSoptuFaterpekar, 28. Shri Vishnu UpassoGaonkar, R/o.Muscaurem-ColombaSanguem 29. Smt. Vithem Vishnu Gaonkar, Both r/o. Muscaurem-ColombaSanguem.			All r/o. R/o. H. No. 403/8, Savarkar Road, Tilakwadi Belgaum, Sate Karnataka.		
3.	Jt-I/TNC/DECL/3/2021	1. Smt. Anandi Narayan Naik 2. Shri Kiran Narayan Naik, 3. Smt. Kanishka Kiran Naik 4. Shri Sujay Narayan Naik, 5. Smt. Shweta SujayNaik, all r/o. H.No.569, Dhadem-Sanvordem	Sy. No. 70/1 70/5 70/6 , 70/7 70/8, 70/10, 72/2	7000 Sq. Mtrs.	1. Shri. Prashant Madhukar Sinai Sanvordekar, 2. Smt. Prashant Sanvodekar 3. Shri Pradeep Madhukar Sinai Sanvordekar, 4. Smt. Pradeep Sinai Sanvordekar, All r/o.B-23, Sai Sadan, Saibab Complex, Ciba Geigy Road Extension, goregaon(East) Mumbai 5. Shri UdayMukundSanvordekar, R/o.B/4, Triveni, Near Bhuvan'sCollege, Gilbest Hill Road Andheri West, Mumbai 6. Shri AjitRaghutamSanvordekar, R/o."SphurtiBuilding"Flat No.2, Kastur Park, Shimpoli Road, Borivali-West, Mumbai-400 092 7. Shri Sunil RaghutamSanvordekar, r/o. Rajendra Co-op. Housing Society, of	41	For apearance

					Bank of Maharashtra, Mhatarpada-Amboli Village Andheri (West) Mumbai. 8. SatyanandTukaram Sinai Sanvordekar, r/o. Sanvordem-Goa. 9. 9. RamakantTukaram Sinai Sanvordekar, 10. R/o. Sanvordem-Goa.		
4.	MAM/TNC/DECL/3/2011 (OLD) Jt-I/TNC/DECL/4/2021 (New) (54/TNC/2015) U/S 7	Shri Ambaji V. Patil(Since Deceased) 1a.ShriShripatiAmbajipatil 1b.Mrs. AkkataiShripaptoPatil 1c> Shri ShamraoAmbajipatil 1d.ShriSuryajiShamraopatil 1e.Shri Vishal ShamraoPatil All r/o. ColombaRivona 1g. Mrs. Gauravi Gaurav Gaik 1h.Shri Gaurav naik, Both r/o. Colomba, rivona, Sanguem-Goa 1i. Mrs. SunandaTukaramPatil 1j.ShriTukrambhauPatil Both r/o. Madhav Galli Kolhapur Maharastra 1k. Mrs. ChandrabhagaShivajiAagekar Both r/o. Post Bhadvan, Ajra, Kolhapur,maharastra.	114/1 of village Rivona	1,00275 sq. Mtrs “Akela mol” Anquelamol”	1.Shri Narayan Kurade 2. Smt. ShashikalaNaryanKurad, both Dwaraka Co-op. Society, behind mandir,, margoa-Goa	99	For arguments
Year 2022-2023							
5.	JM-I/TNC/DECL/1/2022	1.Mr. Lawrence Thomas Olivera 2.Mrs. Juana Lawrence Oliver, both	110/5	3275 sq. Mtrs.	1. NagueshSagunNaikKurade,(expired) , lr’s	30	For reply

		r/o.H.No.226, Dhandolem, Colomba, Sanguem-Goa	62/10 62/11 62/16	2671 sq. Mtrs.	1a.ShriBhagwantNagueshnaikKurade, 1b. Smt. VassundharaBhagawantNaikKurade, 1c. Shri VtkarshNagueshNaikKurade, 1d. Smt. KamakshiUtkarshNaikKurade, All r/o. R/o. Pontemol, Curchorem,-Goa. 2. Smt. TejaswiniNagueshNaikKurade, 3. Shri VallabhSagunNaikKurade, 4. Smt. NilimaVallabhNaikKurade, 5. Shri Krishna SagunNaikKurade, 6. Smt. Jyoti Krishna NaikKurade All r/o. Pontemol, Curchorem, Quepem-Goa. 7. Smt. JeinaGaonkar, R/o. Muryem, Colomba, Rivona, Sanguem-Goa.		
Year 2023-2024							
5.	Jt-I/TNC/DECL/B1/1/2023	1.Smt. Mohini Manohar Gaonkar r/o. J.No.285, Zambhkadap,Neturlim, Sanguem-Goa 2. Mrs. Leena Manohar Gaonkar, 3.Jain Kennedy Colaco Both r/o. H.No.127, Carmel, College Belloy ,Nuvem, Salcete, Margao-Goa. 4.Mrs. Kalpana Manohar Gaonkar 5. Mr. Suresh Rama Borkar Both r/o. H.No. 70 Malbhat, Salcete, Margao-Goa 6. Mrs. Sheelpa Manohar Gaonkr, 7. Mr.BhushanUeshwantGaunekar r/o.H.No.692, Rajinwada, Gaunem, bandora, Ponda-Goa	7/17 Of village netulrim	2,500 Sq. Mtrs BhataParval	1.Mr.Gurudas Sadashiv PrabhuDessai 2.Mrs. SunitaGurudasPrabhuDesai r/o. H.No.59,Kasabwada Chaudi, Netorlim<Sanguem-Goa.	26	For order

		8.Mrs. Kavita Vinay Parab alias KavitaMonoharGaonkar 9.Mr. Vinay Parab, Both r/o. H.No. 26/3, Mauling wada, Azossim, neura, Mandur, Tiswadi, North-Goa 10.Mrs. Reshma Manohar Gaonkar alias Mrs. ReshmaLavesh Raul, 11. Mr. Lavesh Raul, Both r/o. 431/14, Ganemarad, Xeldem, Quepem-Goa.					
6.	Jt-I/TNC/NEG-DECL/B1/1/2024	Ms. Dulari Sinai Sanvordekar alias DulariVamanSanvordekar, 2.Caxisanvordekar alias Roshan VamanSanvordekar , r/o. B 302 DupleBhavan, opp. T.B. Hospital St. Inez,Panaji-Goa. 3.Shri Mahesh Mohan Mahatme alias Ram Mohan Mahteme, r/o. B-101, Duple, Bhavan, opp. T.B.Hospital St. Inez, Panaji-Goa.	3/8 of Bhati village	5900 sq. Mtrs.	1.Mrs. Chandra K. velip alias Chadnra Krishna Velip&othrs	04	For appearance
Year 2024 to till date							
-----NIL-----							

Jt. Mamlatdar-II Sanguem

Sr. No.	Case No.	Name of the tenant / applicant and address	Survey No.	Area of land In sq. mtrs	Name of the owner of the land	Number of hearings held	Current Status
Year 2021-2022							
1.	JM-II/TNC/DECL/2/2021	1.Smt. AnuradhaVimleshGurav 2.Shri JaganathVimleshGurav, 3.Shri ChetanVimleshGurav, Smt. NayanNageshGurav,	163/11 163/12 of viillageColomba	3300 Sq. Mtrs. & 1700 Sq. Mtrs.Murmo&OselaSorod	1.Shri Sadashiv Kamat, r/o. H.No. Not Known, Kumbharwada, Uttar Karnataka, Post Ramnagar,	46	For order

		5.Shri Dinanath Vishnu Gurav, r/o. all r/o. H.No.403, Mathwada, Rivona, sanguem-Goa.			state Karnataka 2.Shri Vishnu VishwanathGaonkar, r/o. H.No. Not Know, Kadarsai, Colomba, Rivona, sanguem-Goa.		
2.	JM-II/TNC/DECL/3/2021	LakmuNaruGaonkar, r/o.H.No.86, Bhati, Sanguem-Goa.	70/1	6400	1.Shri. Shekhar alias DattaVasudevMorajkar 2. Smt. Neeta DattaMorajkar, Both r/o. H.No. 1089, Vijayanagar, Porvorim, Bardez-Goa 3.Smt. Shobha Ashok Dublay, 4.Shri Ashok BalchandraDublay, Both r/o. H.No.204, Siddhi VinayakHeights, Sykes Extension Kolhapur, Maharastrs 5.Miss Sandhya VassudevMorajkar, r/o. Morajkar Niwas, Near VithalMandir,Bazarwada, Sanguem-Goa 7.Mr. Sandeep Kumar Sharma 8. Dr. NidhiMarathe, Both r/o. H.No.23, Lane 6, Behind Cottage Hospital, Chicalim-Goa.	46	For evidence
Year 2022-2023							
3.	JM-II/TNC/DECL/1/2022	Shri. AnandBalsoShirodkar, r/o. H.No.596, Modlewada, Rivona,	149/4	2445	1. Mrs. Shanta Prakash Desai alias Shantabai Prakash Desai	31	For argument

		Sanguem-Goa.			&ors. R/o. Flat No.D-14, Sabnis Monarch II, Near Kamat Classic II, KeantCaranzalem, Tiswadi – Goa 2.Mrs. Krupa ShrivallabhPai @ Krup Prakash PrabhuDessai, 3.Mr. ShrivallabhRajaramPai Both r/o. Flat No.3, Meenakshi Building Opp. EDC House, Dr. A.B. Road Panaji-Goa. 4.Mrs.Diya DharmendraBallikar, 5.Mr. DharmendraBallikar, Both r/o. H.No.262, Deulwada, balli, Quepem- Goa. 6.Mr. Narayan ShivramNaik, 7.Mrs. Narayan ShivramNaik, Both r/o. H.No.9214/1, Sanguem-Goa.		
4.	JM-II/TNC/DECL/2/2022	1.Shri. AnkushMahadevAmolkar&anr.R/o. Modlewada, Keri, Rivona, sanguem – Goa 2.Smt. Anita AnkushAmolkar, Both r/o. Modlewada, keri, Rivona- Sanguem	149/4	2600	1. Mrs. Shanta Prakash Desai alias Shantabai Prakash Desai &ors. R/o. Flat No.D-14, Sabnis Monarch II, Near Kamat Classic II, KeantCaranzalem, Tiswadi – Goa 2.Mrs. Krupa ShrivallabhPai @ Krup Prakash	33	For argument s

					PrabhuDessai, 3.Mr. ShrivallabhRajaramPai Both r/o. Flat No.3, Meenakshi Building Opp. EDC House, Dr. A.B. Road Panaji-Goa. 4.Mrs.Diya DharmendraBallikar, 5.Mr. DharmendraBallikar, Both r/o. H.No.262, Deulwada, balli, Quepem- Goa. 6.Mr. Narayan ShivramNaik, 7.Mrs. Narayan ShivramNaik, Both r/o. H.No.9214/1, Sanguem-Goa.		
5.	Jt-II/TNC/DECL/B1/1/2023	1.Smt. CristilanaFernandes r/o. 2..Mr. Remy Vaz, 3.Mrs. ThomacinhaMascarenhas, 4.Mr. PiedadeVaz 5.Smt. VanitaGaonkar, 6.Mr. Pedro Vaz, 7.Mrs. FilsuColoco, All H.No. 14/A, Dando, Sanguem- Goa. 8.Mrs. Ana Maria Vaz, 9.Mr. John Vaz, 10.Mrs. Elsa Cruz, 11.Mr. MeninoVaz, 12.Mrs. Fabiana Dias, allr/o. H.No. 9, Dando, Sanguem- Goa. 13.Mr.MilagresVaz,	17/2 of village Cotarli	6550 Sq. Mtrs. Kiragal	1.Shri Dinanath A. Nadkarni, (Since deceased) through his Lr's 1a.Smt. Sumanbai D. Nadkarni(widow) Muslimwada, Sanguem-Goa 1b.ShriDurgadas D. Nadakarni, 1c. Smt. BharatiDurgadasNadkarni, wife of DurgadasNadkarni, Both r/o. A/2 ppts. 2 nd Floor, St. Joaquim Road, Borda, Margao-Goa 1d.ShriShripad D. Nadakarni, 1e.Smt. Manuja S. Nadkarni, both r/o. Pratibha Co-op.	11	For reply

		14.Mrs. Sara Fernandes, 15.Mr. AlcinhoVaz, 16.Mrs. SaritaOliveiro, allr/o. H.No. 14/A, Dando, sanguem-Goa.			Housing Society, opposite of St. Joseph H. School, Aquem-Alto, Margao-Goa 1f.Dr. Viajay D. Nadakrni, both r/o. SanguemCourt, Sanguem-Goa. 1g.Dr. Chandan V. Nadkarni, wife of Shri Vijay Nadkarni, Both r/o. of Near Sanguem Court, Sanguem-Goa 1h.Dr. Ajit G. Kantak, 1i. Smt. SushamaAjitKantak, Both r/o. of Kantak Hospital Near District Court, Margao-Goa. 1j.ShriDilip R. Mungrey, Son of late Mr. R. Mungrey, 1k)Smt.Nilima M. Mungrey, wife of Dilip R. Mungrey, Both r/o. Adv. Rosario Lourenco Road, Opposite to PWD, Fatorda, Margao-Goa.		
6.	JM-II/TNC/DECL/3/2022	Shri. DamuDhond @ DamodarDondo., R/o.H.No.74, Vichundrem, Netravalim, Sanguem – Goa	Sy. No. 33/1	14300 sq. Mtrs.	1.Shr. GurudasBhicaroGaonkar 2.Shri ShivajiGaonkar, 3.Shri TulshidasGaonkar, all R/O.H.No. Not known, Margawado, Health Centre Road, Netravalim, Sanguem –	32	For final order

					Goa.		
Year 2023-2024							
-----NIL -----							
Year 2024 to till date							
-----NIL-----							
	TENANCY PURCHASE						
Year 2021-2022							
----- NIL -----							
Year 2022-2023							
----- NIL -----							
1.	Jt-II/TNC/PUR/1/2023 U/S 18 C	1.Shri Sebastiao Lima 2.Smt. Santan Lima, Both r/o. Tarimol, Sanguem-Goa.	Sy. No.17/1	7984sq.Mtrs.	1.Shri. Shankar D Nadkarni 2.Shri Dinanath A. Nadkarni, (Since deceased) through his Lr's 2a. Shri DurgadasNadkarni b.Smt. BharatiNadkarni, Both r/o. Chandra Apts. Borda, Margao-Goa, d)Smt. ManujaNadkarni both r/o. Pratibha Co- operative housing SocietyAquem, Margao-Goa e.Dr. Vijay Nadkarni f) Dr. ChandanNadkarni both r/o. Kharikhatighti, Near Sanguem Court, Sanguem- Goa. g)Dr.AjitKantak h) Dr. SushanaKantak, both r/o. Kantak Accidents/Fracture, Margao- Goa 3.Shri Prakash D. Nadkarni	23	For steps

					4.Shri Damodar G. Nadakarni(Since deceased) his Lr's 4a.ShriHarshaDileshSambhari 4b. Shri DileshBhikuSambhari Both r/o. Bamansai, Sanguem-Goa. 5.Shri Umakant G. Nadkarni, r/o. Rogtao Plaza, Near Power House, Aquem, MArgao-Goa. 6.Shri Surendra G. Nadkarni, r/o. Pradeep Apartment Behind PWD Office, fatorda, Margao-Goa.		

In the Court of Mamlatdar of Canacona

i) 2021-22

Sr. No.	Case No.	Name of tenant/applicant and address	Survey. No.	Area	Name of the land owner	No. of hearings	Current Status
NIL							

ii) 2022-23

Sr. No.	Case No.	Name of tenant/applicant and address	Survey. No.	Area	Name of the land owner	No. of hearings	Current Status

1	B1/TNC/DECL/MAMNA G-PAL/02/2022	Shashikant Pagui & ors,R/o Colomb, Canacona	80/1	1886	Smt. Amalia Rodrigues Gomes e Figueiredo & ors, R/o Loutolim, Salcete	34	Fixed for evidence of applicant
2	B1/TNC/DECL/MAM/N AG-PAL/05/2022	Leena L. Komarpant, R/o Colem, Goa.	112/6	2407	Bhamini Komarpant, R/o Colomb, Canacona	29	Fixed for reply of added parties
3	B2/TNC/PUR/MAM/NA G- PAL/ 01/2023	Shanta Komarpant & ors,R/o Nagarcem, Canacona.	67/5, 69/9, 97/7, 97/11	2263 1613 850 619	Angela Fernandes & ors,R/o Nagarcem, Canacona.	24	Steps of applicant to serve unserved opponents

iii) 2023-24

Sr. No.	Case No.	Name of tenant/applicant and address	Survey. No.	Area	Name of the land owner	No. of hearings held	Current Status
1	B1/TNC-DECL/ MAM/ NAG-PAL/ 01 /2024	Manguesh Ram Sinai Dalal and others R/o H.No. 218 A, Sadolxem, Canacona, Goa.	53/2	2450	Yesso Devidas, R/o Shristhal, Canacona, Jane Devidas, R/o Bhatpal, Shristhal, Canacona, Goa. Katu Chandu Komarpant, R/o Bhatpal, Shristhal, Canacona, Goa.	06	Fixed for appearance/reply of opponents
2	B1/TNC/DECL/MAM/C OLA/02/2024	Rosario Gois and ors, R/o Kajumol, Cola	119/31	1970	Administrator Comunidade Margao & Comunidade of Agonda	04	Fixed for appearance/reply of opponents
3	B2/TNC-PUR/ MAM/NAG-PAL/ 01/2024	Jaymala N. Komarpant & ors R/o Colomb, Canacona	80/1	7800	White Raj Resorts R/o Chaudi, Canacona	02	Fixed for reply of opponents

iv) 2024 to till date

Sr. No.	Case No.	Name of tenant/applicant and address	Survey. No.	Area	Name of the land owner	No. of hearings held	Current Status
1	B1/TNC/NEG-DECL/MAM/LOL/ /2024	Ramachandra Gopal Prabhudesai & ors R/o Loliem, Canacona	186/2	7750	Datta B. Bandekar & ors,R/o Loliem, Canacona	02	Fixed for appearance /reply of opponents

In the Court of Joint Mamlatdar –I

Pending Tenancy Cases

i) 2021-22

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
NIL							

ii) 2022-23

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1.	B1/TNC/JT.MAM-I/NAG-PAL/04/2022	Mr. Ulhas Komarpant R/o. Palolem, Canacona Goa.	184/3	4650	Mr. Ravindra Panandikar & others.	25	Fixed for appearance of opponents

2.	B1/JT.MAM-I/POIN/05/2022	Shri Ram Datta Naik, R/o. Poinguinim, Canacona-Goa.	157/1	12800	The Administrator of Comunidade South Zone office at Margao, Salcete Goa	24	Fixed for reply of the opponents.
3.	B1/TNC/JT.MAM-I/CHAUDI/01/2023	Trimbak Nilkanta Nagarsekar (Expired) Manikbai Trimbak Nagarsenkar (Expired) Rept. through their legal heirs Shri Nilkanth Trimbak Nagarsenkar 4.& others	120/6 (part)	768	Bimarshi Shanu Gaonkar (Expired) Rept. By her legal heirs Smt. Nira Ramchandra Dessai R/o. Nagarcem, Canacona Goa.	30	Fixed for appearance of opponents
4.	B1/TNC/JT.MAM-I/NAG-PAL/02/2023	Mrs. Isabel Dias @ Isabela Fernandes, R/o. Ourem, Palolem, Canacona-Goa	114/20	2525	Shri Suresh Babu Naik Gaonkar (Deceased) Rep. through his legal heirs Shri Satendra Suresh Naik Gaonkar.	24	Fixed for appearance of the opponent.
5.	B1/JT.MAM-I/POIN/05/2023	Smt. Poornima Ramkrishna Phal Desai, R/o. MA-3, MPT Workshop, Housing board, Colony, Baina, Vasco Da Gama Goa.	12/13	8900	Shri Umesh Govind Bhagat, R/o. Poinguinim, Canacona-Goa.	18	Fixed for further evidence of the applicant
6.	B1/TNC/JT.MAM-I/LOLIEM/06/2023	Mr. Bardroy Barretto, R/o.H.No. 1017/C, Bacbhat, Near Veternery Hospital, Raia, Salcete.	192/3	2025	Shri Vaikunt Pandu Satarcar, R/o. Peddem, Loliem, Canacona- Goa.	19	Fixed for steps of the applicant
7.	B1/TNC/JT.MAM-I/CAN /07/2023	Shree Mallikarjun Devalaya, R/o. H.No. 103, Delem, Canacona-Goa.	11/1 & 126/5	40350 & 4250	Smt. Kumud Balkrishna Kankonkar, R/o. Shristhal, Canacona-Goa.	15	Fixed or settlement

iii) 2023-24

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1.	B1/TNC/JT.MAM-I/CAN/04/2023	Smt. Parvati Putu Desai R/o. H.No.23, Pansulem, Canacona-Goa.	185	12785	The Administrator of Comunidade	05	Fixed for reply of opponent
2.	B1/TNC/JT.MAM-I/CAN/09/2023	Nilu Sundar Naik R/o. H.No.186, Palolem, Canacona-Goa.	82/7 & 82/3	5775 2825	Fulgencio Colaco	05	Fixed for filing affidavit in evidence of the applicant
3.	B1/JT.MAM-I/POIN/10/2023	Mr. Agostinho Leonardo Inacio Barreto, R/o. H.No.283/A, Bhatem, Sadolxem, Canacona-Goa.	223/20	4075	Mr. Serafino Barreto Rep. by his legal heirs Mr. Presentation Barretto	08	Fixed for steps of the opponents
4.	B1/TNC/JT.MAM-I/CHAUDI /11/2023	Shri Sangtu Shabu Desai (Deceased) Rep. by his legal heirs Shri Shabu Sangtu Desai R/o. at H.No.88/D, Kindlem, Canacona-Goa.	177/4	432	Smt. Maria Corte	08	Fixed for appearance of the opponent.
5.	B1/TNC/NEG-DECL/JT.MAM-I/NAG-PAL/13/2023	Shri Mallikarjun Devalaya, Shrithal, Canacona-Goa.	114/3	9600	Shri ShanuLatu Dhuri (Deceased) Rep. through his legal heirs Shri Laxman Shanu Dhuri	02	Fixed for steps of the applicant
6.	B1/TNC/NEG-DECL/JT.MAM-I/AGD /14/2023	Shri Mallikarjun Devalaya, Shrithal, Canacona-Goa.	50/1	4600	Smt. Gomati Devidas (Deceased) Rep. through her legal heirs Shri Narayan Devidas (Deceased) Namita Narayan Devidas	02	Fixed for steps of the applicant
7.	B1/TNC-DECL/JT.MAM-I/NAG-PAL/01/2024	Vaibhav Naik R/o. H.No. 61/A, Nagarcem, Canacona-Goa.	161/3 & 137/9	300 & 694	Shri Suresh S Audi @ Suresh Somu Sinai Audi,	04	Fixed for appearance of the opponent.

8.	B1/JT.MAM-I/CAN /02 /2024.	Mr. Francis Savio Fernandes Bhatpal, Cornomolien, Canacona-Goa.	169/17	4381	Mallikarjun Devasthan Office at Near Post Office, Chaudi, Canacona-Goa.	02	Fixed for appearance of the opponent.

iv) 2024-till date

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
1.	B1/TNC/NEG-DECL/JT.MAM-I/CAN /03 /2024.	Shri Mallikarjun Devalaya, Shristhal, Canacona-Goa.	170/4	4950	Shri Shamba Paguim (Deceased) Rep. through his legal heirs Shri Narayan Shamba Paguim (Deceased) Rep. through his legal heirs Smt. Narayan Shamba Paguim	01	Fixed for appearance of the opponent.
2.	B1/TNC/NEG-DECL/JT.MAM-I/CAN /04 /2024.	Shri Mallikarjun Devalaya, Shristhal, Canacona-Goa.	169/17	17525	Smt. Conceicao Fernandes (Deceased) Rep. through his legal heirs Mr. Amaral Socotto Cardoz,	01	Fixed for appearance of the opponent.

MAMLATDAR OF DHARBANDORA

TENANCY CASES							
2021-22							
1	MAM/TNC/DECL (B1)/2/2021	Shankar Arjun Gawde & 2 ors	43/1	29600	Shrikrishna J Barve & others	54	Steps to unserved party Resp 3
2	MAM/TNC/DECL (B1)/1/2022	Kusta Vithal Gaonkar @ Gaunkar	8/1 8/2	9925 1435	Casa Social de Sanvordekar	48	Argument on preliminary objection

2022-23							
3	MAM/TNC/DECL (B1)/ 1/2023	Kanakdas Kashinath Shet Parkar	52/1	116475	Minguel De Loyala Furtado	11	Argument on intervention application

JT. MAMLATDAR COURT OF DHARBANDORA TALUKA

TENANCY CASES							
2021-22							
1	JT-I/TNC/DECL(B1)/ 5/2021	Jose Inacio Guido De Loyola Furtado	51/1	62125	Jose Inacio Guido De Loyola Furtado	52	Further cross examination of Applicant (AW1)
2	JT-I/TNC/DECL(B1)/ 7/2021	BhissoSukdoKasaulikar& other	30/2 30/4	2350 1150	Anil VassudevSalgaonkar& others	53	Filing WS by added parties
2022-23							
3	JT-I/TNC/DECL(B1)/ 3/2022	Xavier Andrade & others	56/1	-	Caetano Domingos D’costa& others	34	For bringing LR’s of Resp. No.1 & 3 on record
4	JT-I/TNC/DECL(B1)/ 1/2023	Manuel Antonio Dias	7/1 7/2 7/3 7/4 7/6 7/10 7/11 7/12	7075 3950 4400 6450 6600 950 2325 275	Manuel Antonio Dias	13	Reply of Respondent
5	JT-I/TNC/DECL(B1)/ 2/2023	M/s Matches Goa Private Ltd	21/1	164374	M/s Matches Goa Private Ltd	14	For clarification/ order
2023-24							
NIL							
2024 to till date							
6	JT- I/TNC/Decl(B1)/1/2024	Anant Ganpat Patil	26/1	2888	Manoj Raju	-	

MAMLATDAR COURT PONDA

Sr. No	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	YEAR 2021						
1	Mam/Tnc/B1/Durbhat/1/2021	Sebastiao Fernandes & Others r/o.h.no.256,Agapur Durbhat Ponda-Goa.	57/1 Durbhat	1500 0	Balkrishna Sinai Kundaikar (SD) Shri. Raghuvir Balkrishna Sinai Kundaikar r/o.Flat no.m/2, kundaikar nagar Dr.Dada Vaidhya road,Panaji-Goa.	28	reply
2	Mam/TNC/B1/Querim/6/2021	Satyawati Babulo Gaude & Others r/o Keri	168/1	6912	Anant Gopal Vaidhya & Others	25	Order on preliminary objection
3	Mam/Tnc/B1/Querim/7/2021	Vijayashree Vassant Gaude & Others r/o Kerim Ponda Goa	69/1 Querim	2864	Anant Gopal Vaidhya & Others r/o Kerim	24	Order on preliminary objection
4	Mam/Tnc/B1/Querim/9/2021	Kamal Chandrakant Gaude & Others r/o Karmale, Querim, Ponda-Goa	168/1 Querim	999	Anant Gopal Vaidhya & Others r/o Karmale, Querim, Ponda-Goa	17	Order on preliminary objection
5	Mam/TNC/B1/Priol/8/2021	Hiravati Kir Gaude & Others r/o.H.no.17,Suring bhat Mangueshi Ponda Goa.	44/1A Priol	1249 4	Shree Manguesh Devasthan Mangueshi Priol Ponda Goa.	21	argument
	YEAR 2022						
6	Mam/B1/TNC/Borim/20/2022	Jayashree hari Gaude r/o.Paniwada Borim	363/2 Borim	2327 5	Atmaram Durgaram Upadhya r/o.Paniwada borim	15	evidence
7	Mam/B1/TNC/Shiroda/28/2022	Tulshidas Lavu Naik r/o.vazem shiroda goa	450/9 Shiroda	2525	Meghana Mahesh prabhudessai r/o.Tarvalem Shiroda.	15	Steps

8	Mam/B1/TNC/Borim/3/2022	Damu Gajanan Naik H.No 312 Matyem wado Borim Ponda- Goa	285/1		Vijaimala Cuvelcar alias Nirubai Dessai r/o Matyewada Borim Ponda Goa	17	Reply
9	Mam/Tnc/b1/Band/3A/2022	Monu Vaman Gaude alias Bandorkar r/o H.no.85 Bokadbag Ponda-Goa	47/0	0650	Communoidade of Bandora	21	Evidence
10	Mam/Mund/C1/Priol/4/2022	Umakant Vithu Naik r/o 986 near betal Temple Gauthan Priol Ponda- Goa	233/12	1175	Vithoba Ramchandra Sinai Kelekar	13	evidence
11	Mam/B1/TNC/Usgao/22/2022	Jayanti Krishna Gaude r/o.Dhaushire usgao ponda goa.	243/0	2082	Communoidade of usgao	10	Evidence
	YEAR 2023						
12	Mam/TNC/B1/Mardol/1/2023	Satchitanand Laxmikant Mahale r/o. Simepaine Mardol, Ponda-Goa.	242/2	3525	Mangesh Bodko Gaido r/o. Konem, Priol, Mardol	11	evidence
13	Mam/TNC/B1/Shiroda/5/2023	Mahadev Janardhan Shenvi Hede & Ors r/o H.No.808 Shenviwada, Shiroda -Goa			Rucmini Shanu Naik		
14	Mam/TNC/B1/Usgao/2/2023	Smt Harsha Ankush Gaunkar @ Gaude r/oTisk, Usgao Ponda-Goa.	266/1-V usgao	1103 0	Uttam Vishnu S. Khandeparkar r/o Khandepar	10	reply
15	Mam/TNC/B1/Shiroda/3/2023	Phalgun Raulu Naik Shirodkar r/o. Gadder Tarvalem, Shiroda-Goa.	451/11 Shiroda	1000	Shive Ganba Prabhudessai Ramaji Balkrishna Prabhu Gaonkar r/o. Shiroda	9	Steps
	YEAR 2024						
16	Mam/TNC/B1/Bhoma/1/2024	Mohan Chandrakant Guade & ors H.No 118/1Gauthan Wada Bhoma Ponda Goa.			Dinkar Vithal Amonkar r/o Opposite to Govt Primary School, Bhoma Ponda Goa	0	New Matter
17	Mam/TNC/B1/Bhoma/2/2024	Mohan Chandrakant Guade & ors H.No 118/1Gauthan Wada Bhoma Ponda Goa	2/10		Shripad Shankar Amonkar r/o Opposite to Govt Primary School, Bhoma Ponda Goa	0	New Matter

18	Mam/TNC/B1/Bhoma/1/2024	Mohan Chandrakant Guade & ors H.No 118/1Gauthan Wada Bhoma Ponda Goa	2/10		Manmohan Datta Amonkar r/o Opposite to Govt Primary School, Bhoma Ponda Goa		New Matter

PENDING TENANCY PURCHASE CASES

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land owner	No. of hearings	Current status
	YEAR 2024						
1	MAM/TNC/B2/PRIOL/2/2023	Sita R Gaude r/o Priol	216/2	4175	Jagannath D.S Priolkar	10	Reply
2	MAM/TNC/B2/PRIOL/1/2023	Mohan Keshav Gaude r/o priol	217/3	2450	Jagannath D.S Priolkar	10	Reply
	YEAR 2024						
	TNC/B2/SHI/1A/2024	Mariano Marques r/o H.No 1997, Dabolim Shiroda Ponda -Goa	920/2	2625	Rama Shankar Ghadi & ors r/o Shiroda Ponda Goa	1	Steps
4	MAM/TNC/B2/PAN/1/2024	Domingo Fernandes r/o Amlai Shiroda Ponda Goa.	81/1	13375	Luis Shavier Corrcia De Graca Miranda r/o H.No 58 Altinho Near PWD QUArters Altinho Panaji Goa	0	New Matter
5	TNC/B2/SHI/2/2024	Mariano Marques r/o H.No 1997, Dabolim Shiroda Ponda -Goa	918/1	1150	Venkatesh Nagesh Naik Bhatkar & ors r/o panaji Goa	1	Appearance
6	MAM/TNC/B2/PRIOL/3/2024	Venkatesh Harischandra Gaude r/o Mushir Mangueshi Ponda Goa	34/0	5000	Arvind Rajaram Sinai Kundaikar & ors	0	New Matter

JT. MAMLATDAR I PONDA

01/04/2021 TO 31/03/2021

Sr. No	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land Owner	No. of hearings	Current status
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1	JM-I/TNC/B1/Shi/6/2021	Rayu Gaonkar & othrs r/o. Shiroda	582/18	1025	Comunidade of Shiroda 2. The Admini. Of comunidade	25	Reply
2	JM-I/TNC/B1/Shi/7/2021	Rayu Gaonkar & othrs r/o. Shiroda	582/17	5475	Comunidade of Shiroda 2. The Admini. Of comunidade	23	Reply
3	JM-I/TNC/B1/Shi/8/2021	Rayugaonkar& Othrs r/o. Shiroda	582/16	725	Comunidade of Shiroda 2. The Admini. Of comunidade	23	Reply
4	JM-I/TNC/B1/Band/12/2021	Gaurish K Naik r/o Bandora	120/3	6325	Shri ramchandra S. Naik Gaunekar	25	Reply of respondents on applicants application for bringing Lrs.
5	JM-I/TNC/B1/Cund/13/2021	Chandravati S. Gaude r/o Cundaim	189/4	1425	1.Comm. of Cundai 2. The Admini. Of comunidade 3. Premavati D. Gaude & 2 others	20	Chief
6	JM-I/TNC/B1/Shi/15/2021	Shri Venkatesh N. Naik Bhatkar & anothrs r/o Caranzalem Panaji	915/11	1425	Shri Antonio Godinho	20	Reply of respondent
7	JM-I/TNC/B1/Shi/16/2021	Shri Venkatesh N. Naik Bhatkar &anothrs r/o Caranzalem Panaji	915/3	375	Shri Antoonio Godinho	21	Reply of respondent
8	JM-I/TNC/B1/Shi/17/2021	Shri Venkatesh N. Naik Bhatkar & anothrs r/o Caranzalem Panaji	915/3	1725	Shri Antoonio Godinho	21	Reply of respondent

9	JM-I/TNC/B1/Usg/19/2021	Shri Nagesh G. Gaude @ Gauda r/o Usgao	308/1	275	1. Comm. Of Usgao 2. The Admini. Of comunidade	20	Orders
10	JM-I /TNC/B1/Queirm/21/2021	Laximan Satu Gaude & another r/o Querim	168/1	1623	Anant G Vaidhya& 8 others	18	Filing affidavit in evidence
01/04/2022 to 31/03/2023							
11	JM /TNC/B1/Borim/1/2022	Prakash P naik r/o Tishem Borim	182/5	344	Utkarsh S. Prabhuborkar& 2 others	22	Order on intervention application
12	JM/TNC/B1/Usg/5/2022	Ashok B Shetye &others r/I Tisk Ponda	223/1	9541	1. Comunidade of Usgao 2.Administrator of Comunidade 3.Shriram V. Maldar & 18 others	15	Applicant's reply on respondents application for rejection of application
13	JM/TNC/B1/Band/6/2022	1.Dahajan Samaj of Gaunem 2.Prashant U Naik & 15 others	135/2	1084.75	Shri Chudu Naik & others	20	To amend cause title
14	JM/TNC/B1/Pon/7/2022	Gajanan S. Sawant r/o Khadpabandh, Ponda	8/1,2,3,4,5,6,7,8, 9,10,11,12,13,14	450	Kanti U. Naik & 19 others	15	Steps
15	JM/TNC/B1/Usg/8/2022	Ravindra K. Gaonkar, r/o. Dhaushire, Usgao	243/0	512	1.Comunidade of Usgao 2.The Administrator of Comunidade	13	Reply
16	JM/TNC/B1/Usg/14/2022	Kapil Gajanan Kuttikar r/o Usgao	243/0	2002	1.Comunidade of Usgao 2.The Administrator of Comunidade	09	Appearance
17	JM/TNC/B1/Usg/15/2022	Rajani V. Gaude r/o Usgao	243/0	2366	1.Comunidade of Usgao 2.The Administrator of Comunidade	11	Reply
18	JM-I/TNC/B1/Band/2/2023	Disha Das Pokle&others r/o	105/1	91975	Gajanana T. Naik Gaunekar	13	Reply

		Bandora			(SD) Through lrs Kamaldas G Naik		
19	JM/TNC/B1/Curti/3/2023	Sita S Gaonkar r/o Curti	96/0	12125	Damodar P. Shenvi Khandeparkar	11	Affidavit in evidence
20	JM/TNC/B1/Curti/4/23	Smt. Droupadi H. Gaonkar & 2 othrs r/o Curti	90/1	425	Damodar P. Sinai Khandeparkar	10	Affidavit in evidence
21	JM/TNC/B1/Org/5/23	Laxmi Narayan Gaude &othrs r/o Orgao	23/1	9500	Umakant B. Kenkare& 12 othrs	11	Reply
22	JM/TNC/B1/Usg/6/23	Shri Anand @ Mahadev Gaude & 2 othrs r/o Usgao	243/0	799	1.Communidade of Usgao 2.The Administrator of Comunidade 3.Gajanan Gaude	10	Reply

01/04/2023 till 30/06/2024							
23	JM/TNC/B1/Que/8/23	Tai Naik & 5 othrs r/o Queula	94/1	16675	Vithal D Kapileshwarkar (SD) Through lrs Lalita Kapileshwarkar	7	Steps
24	Jm/TNC/B1/Shi/9/23	Phalgun R. Naik Shirodkar r/o Shiroda	451/5	1425	Shiva Ganba Prabhudessai(SD) Ramji B. Prabhu Gaonkar	7	Reply
25	Jm/TNC B1/Band/10/23	Shri Shanu Datta Gaude r/o Bandora	39/0	36675	Siddharth D. Bandodkar(SD) Through legal heris Shashikala G Kakodkar & 4 othrs	8	Order
26	Jm-I/TNC/B1/Queirm/11/23	Ramesh R Gaude & othrs r/o. Querim	24/1	35000	Dattaram V. Shenvi Kerkar	8	Appearance
27	Jm-I/TNC/B1/Queirm/12/23	Mahadev @ Ramanth Gaude	24/1	35000	Dattaram V. Shenvi	8	Appearance

		r/o Querim			Kerkar		
28	Jm-I/TNC/B1/Queirm/13/23	Sajani R. Khandolkar @Gaude	24/1	30000	Dattaram V. Shenvi Kerkar	6	Appearance
29	JM-I/TNC/ B1/Candola/16/23	Harishchandra Gaunkar	107/2, 104/2	7725 6975	Comunidade of Candola	3	Affidavit in evidence / chief
30	JM-I/TNC/ B1/Codar/19/23	Bhanudas Gaonkar	63/2	2200	Comunidade of Codar	2	Reply
31	JM-I/TNC/ B1/Cundaim /20/23	Ramnath P. Naik r/o Kundaime	97/0 141/3	2000 /6000	Girish V. Kundaikar	6	Evidence
32	JM-I/TNC/BI/Marcaim/21/2023	Shri Anant Shambhu Naik	40/17 41/17	4250	Comunidade of Marcaim	1	Reply
33	JM/TNC/BI-Candepar /01/2024	Ramnath Apa Gaude	8/2	218625	Smt. Shabana Shenavi Kerkar	1	Appearance
34	JM-I/TNC/BI/Curti/02/2024	1.Mr. Pandharinath Shripad Chaphadkar, and 1 anr. Both r/o.42, F-1, Haveli, Curti, Ponda – Goa.	31/4	550	1.Mr. Gopal alias Gopalkrishna Datta Chaphadkar 2.Mrs. Usha Gopal Chaphadkar	01	Appearance
35	JM-I/TNC/BI/PRIOL/03/2024	1. Mr. Chanu Bholo Gawdo alias Suringkar (Since Deceased), Through his legal heir:- r/o. H. No. 705, Akarwada, Mardol, Ponda, Goa, 403404.	55/2	355	1. Shri Shripad Sadashiv Priolkar (Since Deceased), Through their legal heirs:-	0	Appearance
36	JM-I / TNC /BI /Shiroda/04/2024	1. Mr. Bernard Cruz, 2. Mr. Roban Cruz, Both r/o. H. No. 817, Shenwiwada, Shiroda, Ponda, Goa.	150/3	250	Shri Rajiv Vijayanand Sinai Hede,	0	Appearance

37	JM-I / TNC / BI / Shiroda/05/2024	1. Mrs. Rekha Bhavanath Dabholker & ors. All r/o. f H.No. 898, Vadem, Satorem, Shiroda, Ponda,	478/1	52000	1. Shri Suresh Rauji Hede, r/o. Gogol, Margao – Goa. 2. Shri Vinayak alias Naresh Narendra Sinai Hede.	0	Appearance
38	JM-I/TNC/BI/Shiroda/06/2024	1. Smt. Mira Vaikunth Naik and 2 ors. r/o. Torl Shiroda, Ponda, Goa	784/2	1425	Comunidade of Shiroda	0	Appearance
39	JM-I/TNC/BI/Orgao/07/2024	Ulka Sea Foods Pvt. Ltd. Bicholim, Goa	7/3	16750, 4500 & 10775	1. Shri Sajo Naguesh Naik Gaokar @ Sajo N. N. Gaonkar and 8 ors.	0	Appearance

18-c

Sr. No.	Case No.	Name of tenant/applicant and address	Survey No.	Area	Name of the land Owner	No. of hearings	Current status
40	JM-I/TNC/B2/Shi/1/2022	Pedrinho Gaudo (SD) r/o Shiroda	258/5, 248/1 and 248/2	1000	Anton Vincent Figureido de Albuquerque	20	Bringing legal heirs on record
41	JM-I/TNC/B2/Shi/2/2022	Rohidas K. Naik r/o shiroda	809/10	65535	Dilip R. Sahakari & othrs	15	Reply
42	JM-I/TNC/B2/Shi/3/2022	Rama Bhairu Naik &othrs	296/4	2350	Shri Ramaji Balkrishna Gaonkar	6	Production of documents
43	JM/TNC/B2/Borim/1/2023	Rohidas Naik	291/5	4450	Elvira Rodrigues	4	Purchase
44	JM-I / TNC / B2 / Bethora /1/2024	1. Smt. Shubhada Padmanabh Borkar and ors.	244/1,2,3	110325	1. Shri Shantaram Baburao Gaonkar (Since Deceased) through his legal heirs:-	2	For production of documents

					a) Smt. Shaila Shantaram Gaonkar and ors.		
45	JM-I/TNC/B2/Borim/2/2024	Shri Tukaram Harishchandra Gaude, r/o. H. No. 125, Borim, Ponda, Goa	254/1	225	Shri Krishna Chandra Shenai Borkar,	0	Appearance

JT. MAMLATDAR II PONDA

Pending Tenancy Cases

Sr. No	Case No.	Name of tenant/applicant and address	Sy No.	Area	Name of the land owner	No. of hearings	Current status
2021							
80	JM-II/TNC/B1-Borim/01/2021	Shri PremanandKhemu Naik	283/1,	9850	Shri Santosh Anand Shenvi Borkar	37	Evidence
81	JM-II/TNC/BI-Borim/02/2021	Shri Ramesh Bhikaro Naik Borkar&ors.	235/1,	650	Shri Deepak Balkrishna Borkar and ors.	38	Clarification/Order
82	JM-II/TNC/BI-Borim/03/2021	Shri Arun Raghunath Parab&ors.	246/1,	500	The Comunidade of Usgao and one anr.	33	Opportunity Granted to App.
83	JM-II/TNC/BI-Usg/04/2021	Shri Viraj Shripad Prabhu	83/1,	6330	The Comunidade of Usgao & one anr.	36	Clarification/Order
84	JM-II/TNC/BI-Usg/06/2021	PremavatiYeshwant Naik	63/3,	4100	XambuAtmaram Sinai Usgaonkar(SD	30	Arguments

85	JM-II/TNC/B1/Queula/07/2021	PratikaKhemu Naik	44/1, 44/4 & 48/3,	3675; 1375 & 6025	JaiprakashA.N.Raikar	32	evidence
86	JM-II/TNC/B1/Priol/08/2021	HiravatiKirGaude	45/1 & 45/1- B	4750	MangueshDevasthanMangueshi mPriol Goa	36	Arguments
87	JM-II/TNC/B1/Candepar/10/2021	Jani Vissu @ Vishnu Naik	6/2,	6725	SharadchandraRaia Sinai Khandeparkar	31	steps
88	JM-II/TNC/B1/Usgao/11/2021	Pundalik Panaji Naik	130/3,	9650	Laxmi Vishnu Prabhu & others	29	Opportunity Granted
89	JM-II/TNC/B1/Querim/14/2021	Shankar Babuso Gaude & others	168/1,	2802	AnantGopalVaidhya& others	32	written argument
90	JMII/TNC/B1/Bandora/15/2021	Vaman Krishna Naik & others	171/0,	12630	GaurishShamsundar Naik Gaunekar	30	For Steps
91	JM-II/TNC/B1/Marcaim/16/2021	GopalAuloGawde/Gaude	252/0,	5871	Shri NavdhurgaDevasthan	31	Arguments
92	JM-II/TNC/B1/Queula/17/2021	Govind Narayan Jotkar	82/4	14775	Mazania of Shri Shantadurga Temple	30	chief and cross
93	JM-II/TNC/B1/Querim/18/2021	Mr. Ladu Narayan Gaude and one another	168/1,	2542	Mr. AnantGopalVaidhya& 8 others	30	final W/A
94	JM-II/TNC/B1/Priol/20/2021	TulshidasSawlo Naik (SD) Through his legal heirs Smt. TulshiTulshidas Naik & Others	318/2,	14275	Mr. Shrinivas @ ShrinivasSawlo Naik & one another	30	argument
2022							
95	JM-II/TNC/B1/Bandora/01/2022	Smt. AnandiDhananjay Naik & 4 ors	274/0	8130	1.Communidade of Bandora and 1 anr.	25	Evidence

96	JM-II/TNC/B1/Marcaim/02/2022	Smt. Kesar Mahadev Gaude and 10 ors	34/0,	22,875	1.Nicolau Gomes & 4 ors	22	Final Opportunity
97	JM-II/TNC/B1/Cundaim/03/2022	Shri IlloDeuGaude& 3 ors	129/19,	3550	1.Communidade of Cundaim 7 2 ors.	25	steps
98	JM-II/TNC/B1/Usgao/04/2022	Umesh BodkoGaude	196/1,	30,000	1.Shri Prabhakar Krishna Sinai Usgaonkar (SD) through his legal heirs	25	steps
99	JM-II/TNC/B1/Usgao/05/2022	KusumChandrakantGaude @ Gaudo	242/5,	1975	1.Communidade of Usgao and one anr	26	For Reply
100	JM-II/TNC/B1/Usgao/06/2022	Shri KashinathShedduGaude	243/0,	2636	1. Comunidade of Usgao and ors	20	Arguments
101	JM-II/TNC/B1/Usgao/07/2022	Shri RohidasShedduGaude	243/0,	5596.25	1. Comunidade of Usgao and ors.	20	Opportunity Granted
102	JM-II/TNC/B1/Usgao/08/2022	Shri RamakantDukloGaude @ Kuttikar	245/0,	1803.1	1. Comunidade of Usgao and ors.	21	steps
103	JM-II/TNC/B1/Usgao/09/2022	Shri TulshidasGovind @ Mono Kuttikar @ Gaudo	245/0,	1764.4	1. Commudidade of Usgao and ors.	19	For steps
104	JM-II/TNC/B1/Usgao/10/2022	1. Smt. Kamal Chandrakant Gaonkar and others	266/1,	14,732	1. Shri UttamVishnumS.Khandeparkar and ors.	22	For steps
105	JM-II/TNC/Shiroda/15/2022	RadhikaRamnathBorkar	486/2,	1500	ShobhaShashikantGurav	20	time for argument
106							
107	JM-II/TNC/B1/Shiroda/18/2022	Shri Anand Guno Naik	360/13	175	Venkatesh M. Gaonkar and 60ors.	16	Clarification/Order

2023							
108	JM-II/TNC/B1/Khandola/01/2023	Smt. Milan Jaidev Naik	121/1,	885	Shri Sanjay PandhariShetkar and ors.	15	Steps
109	JM-II/TNC/B1/Nirankal/02/2023	Shri Subhash KantuBorkar	58/3,	4150	1. Amitabai Sinai Khandeparkar and ors.	15	Reply
110	JM-II/TNC/B1/Shiroda/03/2023	Smt. Laxmi Naik Shirodkar and ors	398/1,	70050	1. FransciscoFigueiredo (SD)	5	Adjourned
111	JM-II/TNC/B1/Shiroda/04/2023	RajaniRatnakarGaunkar	631/3	2500	1. Rajaninath Shirodkar &ors	16	Evidence/opportunity
112	JM-II/TNC/B1/Querim/5/2023	TarabaiTarachandraVerekar	89/1	21085	SushilabaiKamat&ors	13	Opportunity to Opponent
113	JM-II/TNC/B1/Shiroda/6/2023	PhalgunRoulu Naik	451/6,	100	Shiva G. Prabhudesai	13	Steps
114	JM-II/TNC/B1/Shiroda/7/2023	Ubalдина Maria Fernandes & another	442/1,	5000	Gopinath Vaman Prabhu Sawkar (SD) 1. Sulabha alias Indira Sandesh Prabhudessai	11	Applicant Steps
115	JM-II/TNC/B1/Shiroda/8/2023	Lata Pandurang Gaude()2. Nita Gaude	12/1,	18575	Sanjay Usgaokar& Others	9	reply
116	JM-II/TNC/B1/Shiroda/9/2023	VithabaiVithal Naik	63/2,	1947	Comunidade of Codar & Others	7	For Steps
117	JM-II/TNC/B1/Shiroda/10/2023	Pandurang Paklo Naik	69/16, 70/1,	5748	Shree Sauthan Gaudapacharya	7	Opp.Reply
118	JM-II/TNC/B1/Codar/11/2023	Mohandas alias BabloPandharinath Gaonkar	63/2,	87420	Comunidade of Codar & Others	7	Steps
119	JM-II/TNC/B1/Priol/12/2023	Rukmini Anand alias	20/4	3209	1. Mrs. Nirjal Damodar Gaissas	7	steps

		AnantGaude alias Mest			2. Kartik Damodar Gaisas		
120	JM-II/TNC/B1/Shiroda/13/2023	Valabh Sadashiv P Dessai	417/1, 419/1, 418/1	3210	1. Mrs. Nirjal Damodar Gaissas 2. KartikDamodar Gaisas	8	Respondent Reply
2024							
121	JM-II/TNC/B1/SV/01/2024	Shri Pandurang Ratnakar Kodekar& Others	74/7	Area not mentioned in the main application	Smt. Roma Abhay Prabhu Nachinolkar	1	Appearance
122	JM-II/TNC/B1/SV/02/2024	Shri Khushali LataGaude		1256	1.Communidade of Usgao and one ans	1	Steps/Appearance
123	JM-II/TNC/B1/Shi/03/2024	Mrs. Dorothy Gonsalves	248/4	1975	Mr. Anton Vicenta Firgueredo De Albaqurque	1	Steps
124	JM-II/TNC/B1/Bandora/04/2024	Khushali Anand Naik	109/0	32025	Balkrishna Sinai Kundaikar	1	Appearance
125	JM-II/TNC/B1/SHI/05/2024	Bernard Cruz	150/2	850	Mrs. Ranjana Damodar Gaitonde	1	Adjourned
126	JM-II/TNC/B1/Neg-Decl/Shi//07/2024	Gajanan GopalDhavlikar	325/2, 325/3, 325/4	Area not mentioned in the main application	Kamu Naik	0	New/Appearance

Case No.	Name of the Applicant	Survey No.	Area	Name of the land owner	No. of hearings	Current Status
April 2021-March 2022						
JM/III/TNC/B1/Borim/1/2021	Mrs. Smita Gopinath Raikar r/o. Fatorda Salcete Goa & others	285/4		Jayashree G. Naik r/o. Borim, Ponda Goa & others	15	Steps
JM/III/TNC/B1/Usgao/2/2021	Kamlakant A. Parwar r/o. Usgao Ponda Goa & others	42/2		Gorgaro A. Mar (SD) through his LR's	10	Evidence
JM/III/TNC/B1/Marcaim/4/2021	Smt. Deepali Damu Naik r/o. Marcaim, Ponda Goa	39/1		Purushottam Krishna Sinai Neurekar (SD) through his LRs	20	Evidence
JM/III/TNC/B1/Vagurbem/5/2021	Bhalchandra Shanu Prabhu r/o. Vagurme Ponda Goa	52/2		Constancio Rodrigues r/o. Bhamai Pale Goa	18	Reply
JM/III/TNC/B1/Bandora/7/2021	Gaurish K. Naik & others all r/o. Bandora, Ponda Goa	107/3		Balkrishna Sinai Kundaikar r/o. Panaji Goa	19	Written arguments
JM/III/TNC/B1/Usgao/9/2021	Umesh B. Gaude r/o. Usgao Ponda Goa	63/6		Xambu A. Sinai Usgaonkar (SD) through his LRs	15	Steps
JM/III/TNC/B1/Usgao/10/2021	Umesh B. Gaude r/o. Usgao Ponda Goa	63/5		Xambu A. Sinai Usgaonkar (SD) through his LRs	17	Steps
JM/III/TNC/B1/Marcaim/11/2021	Kashinath Hari Naik (SD) through his L.R's r/o. Marcaim, Ponda Goa & others	504/2		Narsinha J. Kamat Dhakankar (SD) through his LR's	15	Evidence of applicant
JM/III/TNC/B1/Marcaim/12/2021	Satyawati Kashinath Naik & others r/o. Madkai, Ponda Goa	93/0		Prasad @ Mahendra R. Kamat & others r/o. Marcaim, Ponda Goa	25	Steps
JM/III/TNC/B1/Querim/13/2021	Parvati M. Gaude & others r/o. Karmale, Querim Ponda Goa	168/1		Anant Gopal Vaidhya r/o. Querrim, Ponda Goa & others	25	Evidence of applicant
JM/III/TNC/B1/Querim/14/2021	Santosh A. Gaude r/o. Karmale Kerim, Ponda Goa & others	168/1		Anant Gopal Vaidhya r/o. Querrim, Ponda Goa & others	22	Evidence of applicant
April 2022-March 2023						

JM/III/TNC/Cun/9/2017	Pushpawati G. Kavlekar r/o. Mauzowada, Kundaim, Ponda Goa & others	119/2		Raghuvir B. Sinai Kundaikar, r/o. Nr. Navdurga Temple, Ponda Goa & others	20	Steps
JM/III/TNC/B1/Priol/2/2022	Mr. Vata Fondu Naik r/o. Priol Ponda Goa	150/3, 163/5, 169/1	4075	Ashok Sonaro Priolkar r/o. Miramar, Panaji Goa & others	16	Evidence of applicant
JM/III/TNC/B1/Panchwadi/3/2022	Maria Santana D'Costa r/o. Panchwadi, Ponda Goa	82/6	2235	Georgina Fiomena De Figueiredo r/o. Loutolim Goa	15	Appearance
JM/III/TNC/B1/Durbhat/4/2022	Dilip k Naik & others r/o H. No. 357, Mavakan Agapur Ponda Goa.	47/3		Dinker Vaikunt Sardessai & others r/o Mavakan Agapur Ponda Goa.		Evidence of applicant
JM/III/TNC/B1/Adcolna/5/2022	Premakant Krishna Devidas alias premakant Krishna Adconkar (SD) through his legal heirs Smt. Laxmi Premakant Devidas alias Adconker alias Xacuntala Bandoncar	19/11	600	Shree Navdurga Devi Adcolna Marcela Ponda Goa.	16	Arguments
JM/III/TNC/B1/Shiroda/6/2022	Venkatesh Nagesh Bhatkar & others r/o kamat classic Miramar Panajim Goa.	873/10	675	Josepha Lourenco Godinho & others r/o Dabolim Shiroda Ponda Goa.	14	Appearance of Opponents
JM/III/TNC/9/08 & 11/08 (Old) JM/III/TNC/B1/Borim/08/2022 (New)	Ramdas D. Naik & others r/o. Borim, Ponda Goa	262/2	2450	Pedro Hugo P. S. Soares & others r/o. Carmona, Salcete Goa	15	Steps
JM/III/TNC/B1/Priol/9/2022	Prashant Dugu Gaude & others r/o. Mudder, Mangeshi, Ponda Goa	41/2	18400	Dhananjay A. Bhawe & others r/o. Mangeshi, Ponda Goa	14	Arguments
JM/III/TNC/B1/Usgao/10/2022	Matheus & Mathew Gomes r/o. Khandepar, Usgao, Ponda Goa	265/0	2108	Motibai P. Sinai Usgaonkar r/o. St. Inez, Panaji Goa & others	15	Evidence
JM/III/TNC/B1/Shiroda/12/2022	Maria Vaz r/o. Chicangal, Shiroda, Ponda Goa & others	618/1	22725	Vithal Deu Devasthan r/o. Nr. Vithal Dev Devasthan, Bhatwada, Shiroda, Ponda Goa	15	Arguments

JM/III/TNC/B1/Borim/13/2022	Shashikala R. Gaude r/o. Rumane, Borim, Ponda Goa	254/14	625	Comunidade of Borim through its attorney Borim Ponda Goa	14	Steps
JM/III/TNC/B1/Borim/14/2022	Shashikala R. Gaude r/o. Rumane, Borim, Ponda Goa	274/15	1300	Comunidade of Borim through its attorney Borim Ponda Goa	10	Steps
JM/III/TNC/B1/BANDORA/21/2022	Shri. Shanu Datta Gaude, r/o H. No. 59, Bokadbag, Bandora, Ponda-Goa.	53/1	106225	Shri. Nagoji Sadashiv Prataprao Sardesai, r/o D G 1, Bolepand-Ambaji, Fatorda Stadium, Virabhat, Fatorda, South - Goa.	11	Rreply of Opponent
JM/III/TNC/B1/Priol/22/2022	Gurudas Govind Gaude r/o. H. N o. 30/1249, Apewal, Priol, Ponda Goa	150/5	8650	Shri Devi Dewaikrishna through its President Shri Raju Pandurang Gaude r/o. H. No. 12/51 Pisgal, Apewal, Priol, Ponda Goa	10	Evidence of applicant
JM/TNC/54/92 (OLD) JM/III/TNC/B1/BOMA/1/2023 (NEW)	Smt. Ayodhe Pundalik Naik alias Taramati Harischandra Panajiker (SD) Through her LR's a) Rohidas Panajiker b) Rati Rohidas Panajiker both r/o Baina Vasco.	44/1	1681	Shri. Balkrishna Sinai Kundaikar (SD) Trough legal representative a) Anand Sinai Kundaikar b) Arvind Sinai Kundaikar r/o Kundaikar Nagar, Near Mahalsa Temple, Panaji Goa.	23	Reply
JM/III/TNC/B1/NIRANCAL/2/2023	Chimno Shankar Borkar, s/o late Shankar Borkar, r/o H. No. Galwada, Nirankal, Ponda-Goa.	51/2, 57/0	2725	Vishram Shivram Sinai Khandeparkar, r/o. H.No. 272, Khandepar, Ponda-Goa.	8	Evidence of applicant
JM/III/TNC/B1/NIRANCAL/3/2023	Suresh Tukaram Borkar, r/o H. No. 49, Gawalwada, Nirancal, Ponda-Goa.	58/2	5400	Rajeshree Akshai Sinai Khandeparkar & others r/o H. No. 272, Khandepar, Ponda-Goa.	10	Reply
April 2023-March 2024						
JM/II/TNC/DECL/KUN/2/2012 (OLD) JM/III/TNC/B1/KUNDAIM/4/2023 (NEW)	Tulshidas Raya Naik (SD) Through his legal heirs 1. Smt. Shobhawati T. Naik 2. Miss Yashashree Tulshidas Naik r/o H. No. 368, Dassolwada, Kundaim Ponda-Goa.	50/0		Comunidade of Kundaim Through its attorney Shri Suresh Anand Kamat r/o Manaswada, Kundaim Ponda-Goa.	10	Appearance of Opponents

JM/TNC/8/2010 (OLD) JM/III/TNC/B1/CURTI/5/2023 (New)	Shri. Datta Shambu Gaude @ Shri. Datta Shambu Kurtikar r/o. H. No. 270, Coperwada, Curti, Ponda-Goa.	23/0, 23/1		Shri. Shrinivas Ramnath Naik (SD) and others r/o M/s S.R.Naik D. Joao De Castro Road, Panajim Goa.	10	Steps
TNC/6/93 (OLD) JM/III/TNC/B1/Marcaim/6/2023 (New)	Shri. Bholu Vithu Naik, r/o Caranzalem, Madkai, Ponda-Goa.	350/6, 357/0, 354/2		Shri. Yeshwant Purushottam Kamat (SD) Through his L.R's a) Shri. Rajan Yeshwant Kamat b) Smt. Amita Rajan Kamat r/o B-10, Kundaikar Nagar, Panaji-Goa.	15	Steps
JM/III/TNC/B1/Shiroda/09/2023	1. Smt. Owai Gaonkar, 2. Shri Deepak Chandrakant Gaonkar, 3. Smt. Reshma Deepak Gaonkar, 4. Shri Dinesh Chandrakant Gaonkar, All r/o. H. No. 1394/11, Dhansado Torla, Shiroda,	773/1		Comunidade of Shiroda through its Attorney, having its office at Shiroda Goa & others	10	Reply of LRs of Opponentns
JM/III/TNC/B1/Bandora/10/2023	Pravin Anand Bandodkar r/o. Trivenie Niwas, Bandora, Ponda Goa & others	221/3	10438	Mrs. Babusso Gaude & others r/o. Dhonshi, Bandora, Ponda Goa	5	Steps
JM/III/TNC/B1/Querim/11/2023	Babal Babusso Satarkar r/o. Amarkhane, Querrim, Ponda Goa	64/2	12850	Shri Nagesh Raghuvir Sinai Kerkar (SD) through his legal heirs Shri Milind Nagesh Sinai Kerkar r/o. Dr. A. B. Road, Panjim Goa & others	5	Chief of applicant
JM/III/TNC/B1/Shiroda/12/2023	Vithaldas Babuso Veer @ Vithaldas Babuso Naik r/o. Veeramarad, Shiroda, Ponda Goa & others	486/6	10225	Maria Do Carmo Filomena Do Figueiredo Rebelo r/o. Loutolim, Salcete Goa	10	Steps
JM/III/TNC/B1/Querim/13/2023	Shri Vishwas Ramnath Satarkar & others all r/o. H. No. K-12, Kalajire, Querim, Ponda Goa & others	211, 212, 213/1	45600	Shri Sataba Ghansham Sinai Kundaikar (SD) through his legal heirs Shri Vijaykumar Sataba Sinai Kundaikar r/o. Kundaikar House, Kundai, Ponda Goa & others	13	Arguments
JM/III/TNC/B1/Panchwadi/14/2023	Mangal Sazu alias Saju Naik r/o. Digas Panchwadi, Shiroda Ponda Goa	224/3	2875	Narendra B. Bhangui r/o. Curchorem South Goa & others	5	Reply

JM/III/TNC/B1/Codar/15/2023	Shri Namdev Pandharinath Gaonkar R/o H. no. 151-B2, Rajiv Kalamandir Road Upper Bazar road, Ponda Goa	63/2	2400	1. Communidade of Codar, Through its attorney, Shri Gurudas Bomi Gaonkar, Residing at flat no. 5F-2, Durgabhat Residency, Durgabhat Ponda Goa 2. Administrator of Comunidade , Central Zone, Near Church Circle, Panaji-Goa.	5	Appearance of Opponents
JM/III/TNC/B2/Bandora/1/2023	Mr. Kushali Babuso Naik (SD) through his L.R.s Smt. Indumati K. Naik & others all r/o. Undir, Bandora, Ponda Goa	108/3	3265	Shri Balkrishna Sinai Kundaikar (SD) thorough his legal heirs Raghuvir B. Sinai Kundaikar r/o. Kundaim, Ponda Goa	8	Steps
JM/III/TNC/B2/Shiroda/2/2023	Pragati P. Naik & others r/o. Tarvale, Shiroda, Ponda Goa	401/5, 401/7, 401/8, 401/9, 401/10, 401/11	3600	Maria J. Figueiredo e Colaco r/o. Margao, Salcete Goa & others	4	Reply
JM/III/TNC/B2/Panchwadi/3/2023	Francisco X. D'Costa (SD) thoruhg his L.R. Sery Rodrigues r/o. Aquem, Baize, Navelim Salcete Goa	24/18	2725	Shri Ashok Gude & others r/o. Altinho, Panaji Goa	7	Steps
JM/III/TNC/B2/Borim/6/2023	Tulshidas Sazro Gaude r/o. Paniwada, Borim, Ponda Goa & others	357/1 & 357/2	43000	Datta R. Sinai Borkar r/o. Arlem, Margao Goa & others	6	New matter
JM/III/TNC/B2/Queula/7/2023	Gajanan Pandhari Naik r/o. Kapileshwari, Queula Ponda Goa	74/25	1050	Chandrabhaga R. Zuarkar r/o. Kapileshwari Ponda Goa	2	New matter
JM/III/TNC/B2/Queula/8/2023	Gajanan Pandhari Naik r/o. Kapileshwari, Queula Ponda Goa	69/6	100	Shri Busha Katkar (SD) through unknown L.R's r/o. Nagueshi Ponda Goa	2	New matter

JM/III/TNC/B1/Shiroda/01/2024	1) Mr. Bernard Fernandes 2) Mrs. Viliena Fatima Fernandes Both r/o. H. No. 835/1, Karai, Shiroda, Ponda Goa.	210/1	36800	1. The Comunidade of Shiroda Through its Attorney, Having its Office At Shiroda, Ponda Goa. 2. The Administrator of Comunidade Comunidade Building, Near Civil Court, Mapusa, Bardez Goa.	3	New matter
2024 till date						
JM/III/TNC/B1/Priol/02/2024	Dr. Kishor Shripad Vaidya r/o. 5-East Vows Walk, Kirkcaldy, KY1 1SQ, Scotland, U.K.	142/3	9900	1. Smt. Noorjahan Bi, 2. Smt. Alifa Bi, 3. Shri Salman Khan 4. Shri Muktar Shaikh All r/o. H. No. 1197, Apewal, Priol, Ponda Goa, 403 404	2	New matter
JM/III/TNC/B1/Shiroda/03/2024	. Shailendra Chandra Sinai Kuveldkar, residing at Flat No.F-1, Laxmi Appts, Tisk, Ponda Goa. 2. Hari Raoji Sinai Kuvalkar, r/o H.No.727, Lotulim, Salcete-Goa.	268/8	1975	Bhaguem Somu Naik (Since deceased, Through her legal heirs/representatives	1	New matter
JM/III/TNC/B1/Borim/04/2024	1) Shri Chandrakant Pandu Naik 2) Shri Gopinath Pandu Naik H. No. 424, Nr. Ladbai Temple, Talaulim Ponda Goa	333/2	14575	1) Mr. Tulshidas Deu Naik & others	1	New matter
JM/III/TNC/B1/Nirancal/05/2024	Akshay Uttam Khandeparkar r/o. H. No. 272, Khandepar, Ponda Goa	55/4	8800	1. Anand Poko Satarkar 2. Ashwini Poko Satarkar	1	New matter

Tenancy
Purchase
18 C

Sr. No	Case No.	Name of tenant/applicant and address	Sy No.	Area	Name of the land owner	No. of hearings	Current status
2023							
4	JM-II/TNC/B2/Ganjem/01/2023	Pravin Narahari Gaonkar	30/2	6550	Comunidade of Usgao	15	For Reply
5	JM-II/TNC/B2/Durbhat/2/2023	Omu Gaude	66/2	1544	Mangesh Datta Kakodkar	13	For steps
6	JM-II/TNC/B2/Panchwadi/4/2023	Domingos Fernandes	80/1	3964	Luis Miranda	8	For Reply
2024							
7	JM-II/TNC/B2/SV/5/2023	Gopinath Bhomkar	18/1	16050	Prabhakar Singbal	6	For Purchase Price
8	JM-II/TNC/B2/Candola/1/2024	Narayan Jambhulkar @ narainaAtmaJumbhulkar	133/1		Kaveribai Savoikar	2	For Steps
9	JM-II/TNC/B2/Borim/2/2024	VamanDhanu Naik &Others	306/2		Pandu Sukdo Naik	1	For Steps

